



The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

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Saturday 17th January, 2026

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4	Hon'ble Mr. Justice Mohit Kumar Shah	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mc064b1cbd0ed70075313f0660683fe2f
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30	Hon'ble Mr. Justice S. B. P. Singh	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m1d6d5d8c108f63a5ef7c2005b17b9e1c

31	Hon'ble Mr. Justice Ashok Kumar Pandey	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m51a0e73bd922c302cb6817e5678dc1af
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34	Hon'ble Justice Smt. Soni Shrivastava	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m5fa85e59d890e6871054603a8cdb74a5
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PATNA HIGH COURT

NOTICE

There shall be a Full Court Reference at **1:15 P.M.** on **Saturday, the 17th January, 2026**, in the Centenary Hall of Patna High Court to condole the sad demise of **Hon'ble Mr. Justice Madhavendra Saran, Former Judge of Patna High Court.**

**Patna High Court,
The 16th January, 2026**

**By order of Hon'ble
the Chief Justice**

**Sd/-
Registrar General**

PATNA HIGH COURT
NOTICE

In exercise of powers under Section 80(A) (2) of the Representation of the People Act, 1951, the Hon'ble Acting Chief Justice has been pleased to nominate Hon'ble Mr. Justice S. B. P. Singh and Hon'ble Mr. Justice Ashok Kumar Pandey to receive, try and hear the Election Petitions likely to be filed against recently held election of Bihar Legislative Assembly, 2025 under Rule 6 of the Chapter XXI-E of the Patna High Court Rules, 1916.

**By order of the Hon'ble
the Acting Chief Justice
Sd/-
Joint Registrar (List)**

**Patna High Court,
The 24th November, 2025**

NOTICE

As directed, it is hereby informed that the existing practice of mentioning the name of Hon'ble the Chief Justice in petitions filed by lawyers/litigants stands discontinued.

Henceforth, such petitions shall be addressed to the *designation* of the Hon'ble Chief Justice, instead of mentioning His Lordship's name.

**Patna High Court, Patna
Dated: 10.10. 2025**

**By order of Hon'ble the Chief Justice
Sd/-
Registrar General**

NOTICE

Ld. Counsels are requested to file all the criminal cases (A. Bail, R. Bail, Quashing, Cr. Appeal, Cr. Revision, C. Bail, Transfer, Modification, Restoration etc.) as per the new provision of law i.e. Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) even if the date of FIR is prior to 01.07.2024, otherwise the defect of provision of law will be pointed out.

By Order of Hon'ble the Chief Justice
Sd/-

(Registrar General)

Patna High Court, Patna
Dated: 08.01.2025

PATNA HIGH COURT LEGAL SERVICES COMMITTEE

N O T I C E

NATIONAL LOK-ADALAT

This is for information to all parties and the learned Lawyers that National Lok Adalats will be held on **14th March 2026, 9th May 2026, 12th September 2026 and 12th December 2026** in terms of Letter No. F.No. L/34/2018/NALSA dated 04th December, 2025 of National Legal Services Authority. Schedule for National Lok Adalat to be held in the year 2026 is as under:-

1st National Lok Adalat	14th March, 2026,
2nd National Lok Adalat	9th May, 2026
3rd National Lok Adalat	12th September, 2026
4th National Lok Adalat	12th December, 2026

Following types of cases (pre-litigation and pending) may be taken up for settlement in the aforesaid National Lok Adalat:-

a. Pre-litigation:

All type of Civil and Compoundable Criminal cases, as may be permissible under the Act/Regulations may be taken up. The data and record of registration of cases be maintained by DLSA/HCLSC or TLSC under the directions of SLSC.

The SLSC will make all endeavors to promote registration of pre-litigation cases and services of notices through digital platforms/online mode to ease pressure on conventional system.

b. Pending in the Courts:

All type of civil and compoundable criminal cases including following:

- i. Criminal Compoundable Offences;
- ii. Plea Bargaining Cases,
- iii. NI Act cases under Section 138,
- iv. Money Recovery cases;
- v. Motor Accident Claim cases;
- vi. Compoundable Traffic Challans,
- vii. Labour dispute cases;
- viii. Disputes related to Public Utility services such as Electricity & Water Bills cases etc. (excluding non-compoundable),
- ix. Matrimonial disputes (except divorce)/Family disputes,
- x. Land Acquisition cases;
- xi. Service matters including pension cases;
- xii. Revenue and other ancillary matter, pending High Court, district Courts and state/district/taluka authorities.
- xiii. IPR matter/Consumer matters/ also other matters pending before any other quasi-judicial authority
- xiv. Other civil cases (rent, easmentary rights, injunction suits, specific performance suits etc.).

This is for information to all concerned.

Dated:-17.12.2025

By the order,

Sd/-

Registrar-cum-Secretary,
Patna High Court Legal Services Committee.

NOTICE

As directed, Ld. Counsels are requested to incorporate the period of Judicial Custody in Paragraph-4 of the bail petition, if the appellant is in judicial custody, failing which, the petition shall be put under the defective category (**w.e.f. 01.11.2024**).

**By order of Hon'ble the Chief Justice
Sd/-
Registrar General**

**Patna High Court, Patna
Dated: 23.10.2024**

PATNA HIGH COURT

NOTICE

It is seen that the notice dated 25.08.2023 regarding the practice of attaching typed copy of hand written/illegible documents has not been taken in its true letter and spirit.

It is therefore ordered that true typed copy of handwritten/illegible papers shall invariably be filed in the manner that typed papers are filed just after every original document and not after every page.

Thus, the aforementioned earlier notice is modified to the above extent and the filing of true typed copy of handwritten/illegible papers is made mandatory.

A.D.(Rules)
Patna, the 2nd April, 2024
File No. (XLIXE-03-2023)

By order of the Court
Sd/-
Registrar General

NOTICE

Kindly take notice that, the hard copies of Writs, Petitions, Pleadings, Suits, Memo of Appeals (in Civil & Criminal Cases) along with Vakalatnama, I.As, Counters, S.A., and any other relevant documents which are to be filed, must be submitted at the Centralized Filing / A.O. Filing / Cr. Stamp Reporting Counter along with the e-acknowledgement slips within three days of e-filing on the portal.

Failing this, the e-filing will be treated as null and will be deleted to ensure the smooth functioning of the Hon'ble Court.

**By order of the then Hon'ble Chief Justice
Sd/-
Registrar General**

**Patna High Court, Patna
Dated: 27.11.2025**

NOTICE

Ld. Counsels, who are desirous of “**Virtual Hybrid Hearing**” of a listed case/cases are requested to exercise such option through the link available for the respective Courts in the official website of the Patna High Court. They can join the Court at 10.30 A.M to 11.00 A.M. virtually and request for hearing through VC. The Party-In-Person can also avail the facility as per procedure given above.

By Order of Hon’ble the Chief Justice

Sd/-

Patna High Court, Patna

(Registrar General)

Dated:- 10-10-2023

SOP FOR VIDEO CONFERENCING/ VIRTUAL HEARING BEFORE THE
PATNA HIGH COURT

1. Ld. Advocate would be entitled to appear without restriction before the High Court through a video conferencing facility. However, the Patna High Court may regulate the participation of a litigant [or any other person] as per its Rules or Practice Directions.
2. The links for each Court shall be provided in the daily cause list, which shall be published on the website of the Patna High Court.
3. Ld. Advocates/litigants may, if they so desire, use the facility of Video Conferencing available in the High Court premises or E-Sewa Kendra.
4. While accessing the virtual platform, a Ld. Advocate will be required to enter details like name, item number, party for which she/he/they are appearing or such other information as required by the High Court. If the Ld. Advocate appears in more than one matter, case numbers of all matters will be required to be provided.
5. Participants should avoid using multiple devices at remote location to eliminate the chance of echo/ disturbance.
6. The Ld. Advocate must be dressed in professional attire. If the Ld. Advocate is not dressed in professional attire, the right of audience may be withdrawn by the Court. Similarly, a party in person must be appropriately dressed.
7. Court proceedings conducted through video conferencing are judicial proceedings for all purposes, and all protocols applicable to physical courts shall apply to virtual proceedings.

8. Cell phones of all participants shall be switched off or kept in aeroplane mode during the proceedings.
9. Ld. Advocate/party in person may log in from his office, residence, conference room. etc., but not from a vehicle like a car. The remote location should be quiet and have sufficient internet coverage. The Ld. Advocate/Party should have the camera switched on during Court proceedings. ¹All participants should endeavour to look into the camera, remain attentive and not engage in any other activity during the proceedings.
10. Only the Ld. Advocate/duly authorized person in the matter would be entitled to address the Court. The Court coordinator may mute/ unmute any other participant(s).
11. Ld. Advocates/ participants shall regulate their microphones to avoid disturbing the court proceedings. At the time of joining, the microphone should be kept muted. The microphone may be unmuted only when the matter is called out. The Court may direct the court coordinator to mute the microphone of Ld. Advocate/participant if there is a disturbance in the court proceedings.
12. If any participant indulges in an act which is considered inappropriate, she/he/they may be excluded from the VC proceedings, and action as directed by the Court may be taken in the matter.
13. No recording of the court proceedings is allowed.

1. However, the Court may make an exception where leave is sought in that behalf.

14. Ld. Advocates/participants can seek assistance through the chat facility wherever available. The chat facility should be used only for seeking help from the court coordinator regarding technical assistance concerning VC hearing and/or inquiring about the item number of the case being heard. The Court coordinator would respond to such queries on a best-effort basis.
15. Ld. Advocates can give a Memo of appearance in such manner as notified by the concerned Court.
16. Patna High Court may lay down a procedure for mentioning matters through online mode and place the same on the website.
 - (i) VC system/Hybrid Systems shall be operational in all court-rooms on all court working days during Court hours.
 - (ii) Ld. Advocates can mention their listed case/cases via Video Conference or Physically for hybrid hearing before the concerned Hon'ble Bench before on 10:30 AM or at any time thereafter, if it is expedient.
 - (iii) Upon mentioning, Hon'ble Court may assign appropriate time for virtual hybrid hearing of the cases. Ld. Counsels can join the link of the respective court proceedings through the link available on the Patna High Court Website.
17. If the number of participants who have joined the virtual proceedings exceeds or is likely to exceed the maximum log-ins permitted by the software, the court coordinator, in the first instance, may remove viewers not participating in the court proceedings. Ld. Advocates/litigants appearing in later items may also be requested to log out.

18. In cases where *in-camera* proceedings are required to be held, virtual hearings may be restricted to the parties and/or their Ld. Advocates.
19. Court Masters should specifically mark in CIS the cases which are heard through hybrid mode for future reference.
20. All the Technical Assistants of the respective courts shall create the permanent VC link for Hybrid Courts and post it on the website through the login available to them. They should keep the virtual hybrid system operational in the respective court rooms on every court working day before 10:30 A.M.
21. Respective Court Master should ensure the compliance with respect to point number 19 and 20 as above.
22. The present Standard Operating Procedure shall be in addition to the Video Conferencing Rules notified by the High Court and not in derogation thereof.

THE CONSTITUTION OF BENCHES w.e.f. 13.01.2026

The present constitution of Benches is in accordance with Rule 1 & Rule 2 of Chapter-II of The Rules of The High Court at Patna,1916.

In view of the Hon'ble Supreme Court Decision in M/s N. G. Projects vs. M/s Vinod Kumar Jain (Civil Appeal No. 1846/2022), the Trade & Commerce (Works Contract– Tender and Blacklisting) matters shall be posted before a Bench of Two Judges.

S.No.	Bench	Hon'ble Judges	Case Group	Case Category
1.	DB- I	Hon'ble The Chief Justice Hon'ble Mr. Justice Rajeev Ranjan Prasad	Group-6 Group-7 Group-10 Group- 30 Group-55	i)PIL matters ii))Relating to Validity of Acts, Rules & Regulations etc. of Central Government iii)Relating to validity of all Acts, Rules & Regulations etc of State Government iv) Judicial Service v) LPA arising from service (From Year 2025 onwards) vi) LPA arising from Education (From Year 2025 onwards) vii) LPA arising from other than service (From Year 2025 onwards) viii) Death reference ix) Specially Assigned Matters
2.	DB-II (Civil Application Motion Bench)	Hon'ble Mr. Justice Sudhir Singh Hon'ble Mr. Justice Ritesh Kumar	Group -4 Group -16 Group-30 Group-33 Group-34 Group- 36 Group-41 Group-53 Group-56 Group-58	i)Civil Review (DB) other than Tied up ii) Trade & Commerce –(Works Contract– Tender and Blacklisting) iii) LPA arising from service (Up to Year 2024) iv) LPA arising from Education (Up to Year 2024) v) LPA arising from other than service (Up to Year 2024) vi) MJC (DB) All Matters Except Tied Up vii)Commercial Appellate Division Matters viii) Supreme Court Appeals ix) Cr. Appeal (DB) and All I.As. x)Cr. Appeal (DB) Hearing Matter from year 2023 onwards xi)Cr.WJC (DB)-BCC Act & Habeas Corpus xii) Govt. Appeal (DB) xiii) Original Cr. Misc.(DB) xiv) Specially Assigned matters.

3.	DB-III (Criminal Application Motion Bench)	Hon'ble Mr. Justice Mohit Kumar Shah Hon'ble Mr. Justice Praveen Kumar	Group-8 Group-9 Group-23 Group 41 Group-11	i) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes ii) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing iii) Company Appeal (DB) iv) Cr. Appeal (DB) and All I.As. v)Cr. Appeal (DB) Hearing Matter from year 2020 to 2022 vi) CAT Matters - Writ & Appeals vii) Specially Assigned matters
4.	DB-IV	Hon'ble Mr. Justice Bibek Chaudhuri Hon'ble Mr. Justice Dr. Anshuman	Group-31 Group- 32 Group-41 Group-56 Group-58	i)Matrimonial Reference ii) Misc. Appeal(DB) iii) Cr. Appeal (DB) and All I.As. iv) Cr. Appeal (DB) Hearing Matter From 2011 Year 2019 v) Govt. Appeal (DB) – Hearing vi) Original Cr. Misc.(DB) - Hearing vii) Specially Assigned matters.
5	DB-V	Hon'ble Mr. Justice Nani Tagia Hon'ble Mr. Justice Sunil Dutta Mishra	Group-31 Group- 32 Group-41 Group-56 Group-58	i)Matrimonial Reference ii) Misc. Appeal(DB) iii) Cr. Appeal (DB) and All I.As. iv) Cr. Appeal (DB) Hearing Matter up to Year 2010 v) Govt. Appeal (DB) – Hearing vi) Original Cr. Misc.(DB) - Hearing vii) Specially Assigned matters.
6.	Special Bench (Friday)	Hon'ble the Chief Justice	Group- 35	i) Request case ii) Specially assigned matters

Civil Benches

7	SB-I CIVIL (2 nd Half)	Hon'ble Mr. Justice Bibek Chaudhuri	Group -13	i) Service Matter other than education service from 2025 onwards (Admission, Hearing) ii)Specially Assigned Matter ii)Tied up matters
8	SB-II CIVIL	Hon'ble Mr. Justice Anil Kumar sinha	Group-14 Group -17 Group 18 Group -22 Group -19	i)Education Service – From year 2022 to 2023 (Admission, Hearing) ii)Land related From Year 2023 onwards (Admission, Hearing) iii) Panchayat, Local Self Governance etc. (Admission, Hearing) iv) Other Miscellaneous Year 2024 onwards (Admission, Hearing) v)Election matters (Admission, Hearing) vi) Specially assigned matter vii)Tied up matters
9	SB- III CIVIL	Hon'ble Mr. Justice Partha Sarthy	Group- 13 Group-42 Group-37	i) Service Matter other than education service From year 2017 to 2021 (Admission, Hearing) ii)Or. Cr. Misc. (SJ) iii) Second Appeal up to year 1990 Hearing matter iv) Specially assigned matter v)Tied up matters

10	SB-I V CIVIL	Hon'ble Mr. Justice A. Abhishek Reddy	Group -16 Group -20 Group- 36	i) Trade & Commerce other than Work Contract – Tender & Blacklisting matter (except custom matters) (Admission, Hearing) ii) Industrial Disputes(From Year 2021onwards) (Admission, Hearing) iii) Supreme Court Appeal iv)Specially Assigned Matter v)Tied up matters
11	SB- V Criminal	Hon'ble Mr. Justice Purnendu Singh	Group-17 Group-29 Group- 37	i)Land related Matters From Year 2020 to 2022 (Admission, Hearing) ii)First Appeal From Year 2016 onwards (Admission, Hearing) iii)Second Appeal (2001 to 2005) Hearing iv) Specially assigned matter v)Tied up matters
12	SB –VI CIVIL	Hon'ble Justice Smt. G. Anupama Chakravarthy	Group-13 Group- 20	i)Service Matter other than education service up to 2016 (Admission, Hearing) ii)Industrial Disputes – up to year 2020 (Admission, Hearing) iii) Specially assigned matter iv)Tied up matters
13	SB-VII I CIVIL	Hon'ble Mr. Justice Rajiv Roy	Group-4 Group-17 Group 22 Group-32	i)Civil Review non Tied-up matters (Admission, Hearing) ii)Land Related up to Year 2019 (Admission, Hearing) iii)Other Misc. up to year 2023 (Admission, Hearing) iv)Miscellaneous Appeal (SJ) (Admission, Hearing) v)Specially assigned matter vi)Tied up matters
14	SB-VIII CIVIL	Hon'ble Mr. Justice Harish Kumar	Group -12 Group -14 Group 24, 25, 26, 27 Group -33	i) Education matters (Admission, Hearing) ii) Education Service – From year 2024 onwards (Admission, Hearing) iii) Or. C. Misc. (Company Matters) (Admission, Hearing) iv)M.J.C Non –Tied Up Matter from year 2022 onwards (Admission, Hearing) v) Specially Assigned Matter vi)Tied up matters
15	SB-IX CIVIL	Hon'ble Mr. Justice Khatim Reza	Group-37 Group -33	i) Second Appeal (Admission, Hearing) ii)M.J.C Non –Tied Up Matter up to year 2018 (Admission, Hearing) iii) Specially assigned matter iv)Tied up matters
16	SB-X CIVIL (2 nd Half)	Hon'ble Mr. Justice Dr. Anshuman	Group-13 Group-37	i) Service Matter other than education service From Year2022 to 2024 (Admission, Hearing) ii) Second Appeal From year 2006 to 2015 (Hearing Matter) iii) Specially assigned matter iv)Tied up matters
17	SB- XI CIVIL	Hon'ble Mr. Justice R.C. Malviya	Group-5 Group-29 Group-37	i) Civil Revision (Admission, Hearing) ii)First Appeal up to year 2015 (Admission, Hearing) iii)Second Appeal (1991 to 2000) Hearing iv)Specially assigned matter v)Tied up matters

18	SB- XII CIVIL	Hon'ble Mr. Justice S.B.P. Singh	Group- 1 Group- 2 Group- 3 Group-31 Group-38 Group-39 Group-40	i) Certificate Appeal ii) Civil Misc. (Admission, Hearing) iii) Civil Reference iv) Matrimonial Reference v) Test Case vi) Test Suit vii) Title Suit viii) Specially assigned matter ix)Tied up matters
19	SB-XIII CIVIL	Hon'ble Mr. Justice Alok Kumar Sinha	Group -14 Group -33	i) Education Service – Up to Year 2018 (Admission, Hearing) ii)M.J.C Non –Tied Up Matter from year 2019 to 2021 (Admission, Hearing) iii) Specially assigned matter iv)Tied up matters
20	SB-XIV CIVIL	Hon'ble Mr. Justice Ajit Kumar	Group -14 Group -15	i) Education Service – From year 2019 to 2021 (Admission, Hearing) ii) Retirement benefits (Admission, Hearing) iii)Specially assigned matter iv)Tied up matters
Criminal Benches				
21	SB- I Criminal	Hon'ble Mr. Justice Sanjay Kumar Singh	Group-42, 43 & 44 Group-52 Group-54	i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From Year 2025 onwards (Admission, Hearing) ii)Criminal Revision up to year 2018 (Admission, Hearing) iii)Criminal Writ up to Year 2017 (Admission, Hearing) iv)Specially assigned matter v)Tied up matters
22	SB-II Criminal	Hon'ble Mr. Justice Prabhat Kumar Singh	Group-46 Group-43 Group- 47 Group- 48	i) Anticipatory Bail (Fresh, CD & Old Matters) ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Modification(SJ) iv) Restoration(SJ) v)Specially assigned matter vi)Tied up matters
23	SB-III Criminal	Hon'ble Mr. Justice Nawneet Kumar Pandey	Group-46	i)Regular Bail (C.D. ,Old Cases & Fresh case arising out of same FIR ii)Specially assigned matter iii) Tied-up matters
24	SB-IV Criminal	Hon'ble Mr. Justice Sandeep Kumar	Group 21 Group-42, 43 & 44 Group-45 Group- 50 Group-43 Group-57	i)Environment Related(Admission, Hearing) ii)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From year 2019 to 2022 (Admission, Hearing) iii) Criminal Quashing (Admission, Hearing) up to year 2019 iv) Others v)Criminal Appeal under J.J.Act,2015 vi) Govt. Appeal (SJ) (Admission, Hearing) vii) Specially assigned Matter viii)Tied up matters

25	SB-V Criminal	Hon'ble Mr. Justice Satyavrat Verma	Group-46 Group-43	i) Anticipatory Bail (Fresh, CD & Old Matters) All Anticipatory Bail matters arising out of Bihar prohibition & Excise Act, 2016 ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Specially assigned matter iv) Tied up matters
26	SB-VI Criminal	Hon'ble Mr. Justice Rajesh Kumar Verma	Group-46	i) Regular Bail (Fresh, CD & Old Matters) ii) Specially assigned matter iii) Tied up matters
27	SB-VII Criminal	Hon'ble Mr. Justice Shailendra Singh	Group-42, 43 & 44	i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From Year 2014 to 2018 (Admission, Hearing) ii) Specially assigned matter iii) Tied up matters
28	SB-VIII Criminal	Hon'ble Mr. Justice Arun Kumar Jha	Group-52 Group-49 Group-54 Group-59	i) Criminal Revision year 2022 onwards (Admission, Hearing) ii) Cr. Misc. Transfer iii) Criminal Writ from Year 2022 onwards (Admission, Hearing) iv) Special Leave to Appeal v) Specially assigned Matter vi) Tied up matters
29	SB-IX Criminal	Hon'ble Mr. Justice Jitendra Kumar	Group-42, 43 & 44 Group-52 Group-54	i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From year 2023 to 2024 (Admission, Hearing) ii) Criminal Revision from Year 2019 to 2021 (Admission, Hearing) iii) Criminal Writ from Year 2018 to 2021 (Admission, Hearing) iv) Specially assigned Matter v) Tied up matters
30	SB-X Criminal	Hon'ble Mr. Justice Alok Kumar Pandey	Group-42, 43 & 44	i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From Year 2009 to 2013 (Admission, Hearing) ii) Specially assigned matter iii) Tied up matters
31	SB-XI Criminal	Hon'ble Mr. Justice Chandra Shekhar Jha	Group-46	i) Anticipatory Bail (C.D. , Old Cases & Fresh Case arising out of same FIR) ii) Specially assigned matter iii) Tied up matters
32	SB-XII Criminal	Hon'ble Mr. Justice R. P. Mishra	Group-46 Group-43	i) Regular Bail (Fresh, CD & Old Matters) All Regular Bail matters arising out of Bihar prohibition & Excise Act, 2016 ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Specially assigned matter iv) Tied up matters

33	SB-XIII Criminal	Hon'ble Mr. Justice Ashok Kumar Pandey	Group- 46 Group-43	i)Regular Bail (Fresh, CD & Old Matters) ii) Criminal Appeal (SJ) arising out of SC/ST Act (R. Bail) iii) Specially assigned matter iv)Tied up matters
34	SB-XIV Criminal	Hon'ble Mr. Justice Sourendra Pandey	Group-45	i) Criminal Quashing From Year 2023 onwards (Admission, Hearing) ii)Specially assigned matter iii)Tied up matters
35	SB-XV Criminal	Hon'ble Justice Smt. Soni Shrivastava	Group-42, 43 & 44 Group-45 Group- 46	i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) up to Year 2008 (Admission, Hearing) ii) Criminal Quashing From Year 2020 to 2022 (Admission, Hearing) iii) Cancellation of Bail iv)Specially assigned matter v)Tied up matters

Mentioning of Division Bench Matters before Motion Bench

1. All motions and mentioning of Division Bench (Civil & Criminal) side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before the respective Motion Division Benches.

Mentioning of Single Bench Matters before Motion Bench

2. All motions and mentioning of Single Judge. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.
3. All matters would be listed as per roster. Tied-up and part-heard matters will be listed on Friday in 2nd half before the respective Benches, subject to any further instruction of Hon'ble Judges concerned.
4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.
5. Civil Review Petitions, MJC (Restoration) and Cancellation of Bail in Single Judge Matters to be listed as per Tied-up of the Bench Concerned / Roster of the subject matter.

NOTICE

The competent authority has been pleased to direct physical filing through **Hard Copy**, subject to the same been accompanied by printouts of message of approval and alongwith e-acknowledgement slip regarding e-filing in the Criminal Filing/ Civil Filing Sections respectively.

The learned Counsels now w.e.f. 2nd January, 2023, may file hard copies of the **Counter Affidavits/ S.A./ I.A./ Vakalatnama** etc. at the A.O. Filing Counter alongwith e-acknowledgement slip regarding e-filing of the same on the dedicated e-portal.

The Hard Copy of the Vakalatnama/ Appearance Slip may also be filed at the dedicated counter with an undertaking that the same shall be filed through e-portal within two working days.

Further, In case of urgent filing of document where the matter is listed on the very next date, the current practice shall continue where the Ld. Advocate will mention the case number and nature of document before Ld. Joint Registrar, List who will thereafter facilitate the transmission of same. Then Ld. Advocates will e-file the document thereafter as per the direction of the Hon'ble Court.

By Order of Hon'ble the Chief Justice

Sd.

(Registrar General)

Dated:- 1st April, 2023

NOTICE

Kindly take notice, that entry in the Court premises will be allowed through **Gate No. 3** and exit shall be facilitated through **Gate No. 3A** near Court Officer's residence.

Further, the Vehicles will pass through the UVSS installed at **Gate No. 3** and the pedestrians will pass through the cabin equipped with DFMD and baggage scanner cabin for their screening along with their belongings, if any.

Further, the lounge for Advocates in the Centenary (new) building shall remain open only for the time till the **Courts are in session**.

Date : 1st April, 2023
Place : Patna

By Order of Hon'ble the Chief Justice
Sd/-
(Registrar General)

PROCEDURE FOR E-FILING.

e-Filing

For e-filing, Advocates or Party-in-Person (for whom there is a separate procedure provided in the user manual available on the website) shall be required to register / create user account on the e-filing portal:

<https://efiling.ecourts.gov.in/br>

<http://patnahighcourt.gov.in/efiling/>

In case the e-filed applications/ petitions, as aforesaid, are not accompanied by a duly sworn **Affidavit**, an undertaking shall be furnished by the Ld. Counsel/petitioner in person, to the effect that the same would subsequently be provided when called upon to do so.

In matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - civilmattersago@gmail.com and criminalmattersago@gmail.com **in addition, hard copy shall be served in the Office of learned AG.**

In matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID asgi.patna@yahoo.com **in addition, hard copy shall be served at the “Chamber of The Additional Solicitor General of India in the High Court premises”.**

In matters involving private respondents and respondents other than the State Govt. and the Union Govt., the Ld. Counsel for the petitioner would be required to furnish soft copies of the brief through email to the Ld. Retainer counsel representing such respondents.

For any further clarification, the e-filing manual/instruction tab available on the website of Patna High Court can be referred to.

**Name of the Court Master(s) attached with the Hon'ble Judge(s) and
their notified registered e-mail.**

S No	NAME OF HON'BLE JUDGE	NAME OF COURT MASTER	NOTIFIED REGISTERED EMAIL
1	Hon'ble the Chief Justice		
2	Hon'ble Mr. Justice Sudhir Singh	Mr. Randhir Kumar	Randhircourt@gmail.com
3	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Mr. Sharique Hassan	Courtmaster37@gmail.com
4	Hon'ble Mr. Justice Mohit Kumar Shah	Mr. Gautam Yadav	Courtmaster39@gmail.com
5	Hon'ble Mr. Justice Bibek Chaudhuri	Mr. Chitranjan Kumar	Chitranjankumar01968@gmail.com
6	Hon'ble Mr. Justice Nani Tagia	Mr. Mrityunjay Kumar	Courtmaster707@gmail.com
7	Hon'ble Mr. Justice Sanjay Kumar Singh	Mr. Braj Bhushan Kumar	Courtno17bbk@gmail.com
8	Hon'ble Mr. Justice Anil Kumar Sinha	Mr. Bishwa Mohan Ajay	Courtmaster015@gmail.com
9	Hon'ble Mr. Justice Prabhat Kumar Singh	Mr. Mritunjay Kumar	Courtmaster032@gmail.com
10	Hon'ble Mr. Justice Partha Sarthy	Mr. Amit Kumar	Courtmaster033@gmail.com
11	Hon'ble Mr. Justice A. Abhishek Reddy	Mr. Anuj Kumar Rathor	akrphc@gmail.com
12	Hon'ble Mr. Justice Nawneet Kumar Pandey	Mr. Sourabh Kumar Singh	Courtmaster8@gmail.com
13	Hon'ble Mr. Justice Sandeep Kumar	Mr. Rakesh Kumar Mishra	Courtmaster74@gmail.com
14	Hon'ble Mr. Justice Purnendu Singh	Mr. Anil Kumar Ravidas	ankr2003@gamil.com
15	Hon'ble Mr. Justice Satyavrat Verma	Mr. Ritesh Kumar Jha	Courtmaster13@gmail.com
16	Hon'ble Mr. Justice Rajesh Kumar Verma	Mr. Dhiraj Kumar Sinha	dhirajsinhaphc@gmail.com
17	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mr. Shivendra Kumar Sinha	shivendraphc@gmail.com
18	Hon'ble Mr. Justice Rajiv Roy	Mr. Tripurari Kumar Singh	Courtmaster9@gmail.com
19	Hon'ble Mr. Justice Harish Kumar	Mr. Sunil Kumar Mishra	Sunilmishra44@gmail.com
20	Hon'ble Mr. Justice Shailendra Singh	Mr. Sunil Kumar Tiwari	Courtmaster110@gmail.com
21	Hon'ble Mr. Justice Arun Kumar Jha	Mr. Deepak Kumar	Courtmaster111a@gmail.com
22	Hon'ble Mr. Justice Jitendra Kumar	Mr. Vijay Kumar	Vijayphc2011@gmail.com
23	Hon'ble Mr. Justice Alok Kumar Pandey	Mr. Mukesh Tiwary	courtmaster19@gmail.com
24	Hon'ble Mr. Justice Sunil Dutta Mishra	Mr. Vidya Charan	Vidyacharan4@gmail.com
25	Hon'ble Mr. Justice Chandra Shekhar Jha	Mr. Mukesh Kumar	Courtmaster216@gmail.com
26	Hon'ble Mr. Justice Khatim Reza	Mr. Faiz Ali	Courtmaster35@gmail.com
27	Hon'ble Mr. Justice Dr. Anshuman	Mr. Sandeep Kumar	Courtmaster18@gmail.com

28	Hon'ble Mr. Justice R. P. Mishra	Mr. Md. Rizwan Hussain	Courtmastermrh@gmail.com
29	Hon'ble Mr. Justice Ramesh Chand Malviya	Mr. Rajesh Kumar	Courtmaster18@gmail.com
30	Hon'ble Mr. Justice S. B. P. Singh	Mr. Sheo Jee Pandey	sheogeep@gmail.com
31	Hon'ble Mr. Justice Ashok Kumar Pandey	Mr. Vishwajeet Kumar	vishwajeetkumar14@gmail.com
32	Hon'ble Mr. Justice Alok Kumar Sinha	Mr. Randhir Kumar Pandey	Courtmaster213@gmail.com
33	Hon'ble Mr. Justice Sourendra Pandey	Mr. Anand Kumar	Courtmaster0214@gmail.com
34	Hon'ble Justice Smt. Soni Shrivastava	Mr. Shashi Kumar	Courtmaster0110@gmail.com
35	Hon'ble Mr. Justice Ajit Kumar	Mr. Nawlesh Kumar	Nawalji75085@gmail.com

Details regarding Phone Numbers of the Technical Staff:-

Sr. No.	Name of Hon'ble Judges	Name of Technical staff	Phone No. of Technical Staffs
1	Hon'ble the Chief Justice		
2	Hon'ble Mr. Justice Sudhir Singh	Nishant Kumar -II	7970724959
3	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Aniket gaurav	7909069847
4	Hon'ble Mr. Justice Mohit Kumar Shah	Abhijeet	9102936760
5	Hon'ble Mr. Justice Bibek Chaudhuri	Imran Hayat	7503237025
6	Hon'ble Mr. Justice Nani Tagia	Abhishek Bharti	9546303000
7	Hon'ble Mr. Justice Sanjay Kumar Singh	Shanu Kumar	6202796227
8	Hon'ble Mr. Justice Anil Kumar Sinha	Saurav Kumar	9135434038
9	Hon'ble Mr. Justice Prabhat Kumar Singh	Parinesh Abhishek	7717766152
10	Hon'ble Mr. Justice Partha Sarthy	Gopal Jee	9431202442
11	Hon'ble Mr. Justice A. Abhishek Reddy	Nishant Kumar- I	8210229731
12	Hon'ble Mr. Justice Nawneet Kumar Pandey	Keshav Kumar	8271588262
13	Hon'ble Mr. Justice Sandeep Kumar	Ayush Kumar	7289056552
14	Hon'ble Mr. Justice Purnendu Singh	Sadanand Kumar	9334885672
15	Hon'ble Mr. Justice Satyavrat Verma	Ganesh Kumar Vidyarthi	9591946647
16	Hon'ble Mr. Justice Rajesh Kumar Verma	Kumar Pranav	7366914760
17	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mariya Qibtiya	8584919822
		Shreya Kumari	9006457112
18	Hon'ble Mr. Justice Rajiv Roy	Jyoti Shankar Vidyarthi	9931030439
19	Hon'ble Mr. Justice Harish Kumar	Shivam Raj	8521637082
20	Hon'ble Mr. Justice Shailendra Singh	Manish Madhukar	9580034732
21	Hon'ble Mr. Justice Arun Kumar Jha	Sachin Kumar Singh	8340526361
22	Hon'ble Mr. Justice Jitendra Kumar	Nishant Sinha	9560420237
23	Hon'ble Mr. Justice Alok Kumar Pandey	Nikhil Sinha	9304624739
24	Hon'ble Mr. Justice Sunil Dutta Mishra	Sumit Kumar	8851502367
25	Hon'ble Mr. Justice Chandra shekhar Jha	Kapil Dev Rai	8052136515
26	Hon'ble Mr. Justice Khatim Reza	Hans Shankar	7295865713
27	Hon'ble Mr. Justice Dr. Anshuman	Gaurav Kumar Gupta	9308471010
28	Hon'ble Mr. Justice R. P. Mishra	Rohit Kumar	9113316930
29	Hon'ble Mr. Justice Ramesh Chand Malviya	Sandeep Kumar Vimal	7011509667
30	Hon'ble Mr. Justice S. B. P. Singh	Anand Vardhan	8368267911
31	Hon'ble Mr. Justice Ashok Kumar Pandey	Shiva Dhar Sirohi	9513280729
32	Hon'ble Mr. Justice Alok Kumar Sinha	Md. Reyaz Ansari	7739222221
33	Hon'ble Mr. Justice Sourendra Pandey	Mr. Rohit Ranjan	7678493073
34	Hon'ble Justice Smt. Soni Shrivastava	Mr. Sunil Kumar	9334082560
35	Hon'ble Mr. Justice Ajit Kumar	Mr. Mantu Kumar	9709460880

PATNA HIGH COURT	30	Saturday 17th January, 2026 D.B.-I
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सत्यमेव जयते

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

Urgent Mentioning Notice

1. Urgent roster matters/cases listed before the Hon'ble D.B.-IV, and those cases that have been fixed for today may be mentioned before Hon'ble D.B.-V.
2. Urgent roster matters/cases listed before the Hon'ble Mr. Justice Sanjay Kumar Singh, and those cases that have been fixed for today may be mentioned before Hon'ble Mr. Justice Jitendra Kumar.
3. Urgent roster matters/cases listed before the Hon'ble Mr. Justice A. Abhishek Reddy and Hon'ble Mr. Justice Harish Kumar, and those cases that have been fixed for today may be mentioned before Hon'ble Mr. Justice Anil Kumar Sinha.
4. Urgent roster matters/cases listed before the Hon'ble Mr. Justice Nawneet Kumar Pandey, and those cases that have been fixed for today may be mentioned before Hon'ble Mr. Justice R. P. Mishra.
5. Urgent roster matters/cases listed before the Hon'ble Justice Smt. G. Anupama Chakravarthy, and those cases that have been fixed for today may be mentioned before Hon'ble Mr. Justice Partha Sarthy.
6. Urgent roster matters/cases listed before the Hon'ble Mr. Justice Shailendra Singh, and those cases that have been fixed for today may be mentioned before Hon'ble Mr. Justice Sandeep Kumar.

NOTICE

In cases, under the heading "FOR ADMISSION (FOR FINAL DISPOSAL)" and "FOR ADMISSION-I (FOR FINAL DISPOSAL)", written notes of arguments must be filed in advance by the Ld. Advocates of both the sides and it must also be exchanged between them.

Saturday the 17th January 2026
MAIN BUILDING
CHIEF JUSTICE'S COURT (AT 10:30 A.M.)
The Chief Justice &
Mr. Justice Rajeev Ranjan Prasad

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR HEARING				
1.	D. REF./1/2024 DEATH REFERENCE DEATH REF.	6 THE STATE OF BIHAR vs LAMBOO SHARMA @ MUNNA SHARMA @ SACHIDANAND SHARMA	XXXXXX PRATIK MISHRA	XXXXX

PATNA HIGH COURT	31	Saturday 17th January, 2026 D.B.-I
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With 1.1	CR. APP (DB)/1150/2019 R.I. FOR LIFE CR.APP(DB)	23 SHYAM VINAY SHARMA vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH GANESH PRASAD SINGH ANIRUDH KUMAR SINGH	DR. MAYANAND JHA SUJIT KUMAR SINGH
With 1.2	CR. APP (DB)/1162/2019 R.I. FOR LIFE CR.APP(DB)	26 RINKU YADAV vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA KSHEM SHARMA	AJAY MISHRA
With 1.3	CR. APP (DB)/1185/2019 IMPRISONMENT FOR LCR.APP(DB)	27 MD. NAIM MIYA @ NAIM MIYA vs THE STATE OF BIHAR	RAVINDRA KUMAR BINAY KUMAR MD. NAJMUL HODDA	DILIP KUMAR SINHA
With 1.4	CR. APP (DB)/1210/2019 against conviction CR.APP(DB)	24 LAMBU SHARMA @ MUNNA SHARMA @ SACHIDANAND SHARMA vs THE STATE OF BIHAR	SADA NAND ROY	ABHIMANYU SHARMA
With 1.5	CR. APP (DB)/1246/2019 IMPRISONMENT FOR LCR.APP(DB)	27 MD. CHAND MIYA @ CHAND MIYAN vs THE STATE OF BIHAR	RAVINDRA KUMAR	AJAY MISHRA
With 1.6	CR. APP (DB)/1271/2019 IMPRISONMENT FOR LCR.APP(DB)	26 ANSHU KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR	AJAY MISHRA
With 1.7	CR. APP (DB)/1290/2019 AGAINST CONVICTION CR.APP(DB)	26 AKHILESH UPADHYAY @ MUSA vs THE STATE OF BIHAR	RAVINDRA KUMAR	AJAY MISHRA

PATNA HIGH COURT	32	Saturday 17th January, 2026 Hon'ble Mr. Justice Sudhir Singh & Hon'ble Mr. Justice Ritesh Kumar
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Saturday the 17th January 2026
MAIN BUILDING
Court No. 11 (AT 10:30 A.M.)
Mr. Justice Sudhir Singh &
Mr. Justice Ritesh Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	MJC/1219/2024 RESTORATION- DB	1 SMT. KAUSHALYA DEVI AND ORS vs JAI PRAKASH KALWAR AND ORS	RANJEET KUMAR AYUSH KUMAR SHIKHAR MANI SANTOSH KUMAR KANISHK KAUSTUBH	
2.	CR. WJC/109/2026 HABEAS CORPUS HABEAS CORPUS	1 RAUSHAN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SANJEEV SHEKHAR PATHAK	A.G.
<u>FOR ORDERS (ON PETITIONS)</u>				
3.	L.P.A/1464/2023 LPA IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () LIMITATION PETITIO	2 THE MANAGEMENT OF PUNJAB NATIONAL BANK vs THE UNION OF INDIA AND ORS	KUMARI RASHMI ADITYA RAJ SURESH PD SINGH NO.1	ADDITIONAL SOLICITOR GENERAL
<u>FOR ADMISSION V</u>				
4.	MJC/580/2023 CONTEMPT- DB	1 OM PRAKASH MANDAL AND ANR vs THE STATE OF BIHAR AND ORS	RAJNISH CHANDRA KABPIL DEO PANDEY UMESH KUMAR SHARMA	KAMESHWAR PRASAD GUPTA (GP 10)
5.	MJC/2517/2023 CONTEMPT- DB	1 AMIT KUMAR UPADHYAY vs THE STATE OF BIHAR AND ORS	ALOK KUMAR	VINAY KIRTI SINGH (GA 2)
6.	MJC/2701/2023 CONTEMPT- DB	5 THE MANAGING DIRECTOR, BIHAR PANKAJ KUMAR SINHA INDUSTRIAL AREA DEVELOPMENT AVINASH KUMAR AUTHORITY, AND ORS vs M/S PUJA PRINTECH PVT. LTD. AND ORS		ABBAS HAIDER (SC6)
7.	MJC/622/2024 CONTEMPT- DB IA-1/2025 () INTERVENOR PETITIO	17 ROUNAK SINHA vs THE STATE OF BIHAR AND ORS	SHIPRA SINHA RITESH KUMAR	ADDITIONAL ADVOCATE GENERAL 3 PRASOON SINHA PUNAM KUMARI SINGH
8.	MJC/3437/2024 CONTEMPT- DB	4 KUMARI NILMANI SINHA vs THE STATE OF BIHAR AND ORS	RAHUL KUMAR SUBHASH PATEL	ADDITIONAL ADVOCATE GENERAL 4
<u>FOR ADMISSION II</u>				
9.	CR. WJC/77/2026 HABEAS CORPUS HABEAS CORPUS	1 RAM KRISHNA TRIVEDI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	ANAND KUMAR TIWARI	A.G.
10.	CR. WJC/110/2026 HABEAS CORPUS HABEAS CORPUS	1 BANTI KUMAR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR AND ORS	ANKITA ROY PARTH GAURAV ASHUTOSH KUMAR PANDEY	A.G.
<u>FOR ADMISSION III</u>				
11.	L.P.A/1803/2010 IA-1/2010 (9648/2010) MISC	3 THE STATE OF BIHAR AND ORS vs PAWAN KUMAR	AMRENDRA KR.AC-GP11	SUNIL KUMAR SUSHANT KUMAR JAYA PRAKASH SINGH SHYAM BIHARI SINGH SANJAY KUMAR JAY PRAKASH SINGH PUSHKAR PRASHANT
12.	L.P.A/715/2013 LPA IA-1/2013 (4123/2013) LIMITATION PETITIO	5 MANAGING DIRECTOR BISCOMAUN AND ORS AND ANR vs THE STATE OF BIHAR AND ORS AND ANR	AMARESH KUMAR SINGH SUSHIL KUMAR RAY RAKESH KUMAR JHA	RAJEEV KUMAR SINGH PRIYA RANJAN SINGH PRANAB KUMAR

PATNA HIGH COURT	33	Saturday 17th January, 2026 Hon'ble Mr. Justice Sudhir Singh & Hon'ble Mr. Justice Ritesh Kumar
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13. L.P.A/2057/2015 LPA	2 INDRADEEP SHARMA vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR LABH CHANDRA MOLESHWAR	ROY SHIVAJI NATH- AAG3
14. L.P.A/1980/2016 LPA	3 KAPILDEO MANDAL AND ANR vs THE STATE OF BIHAR AND ORS	ARJUN PRASAD	MD.KHURSHID ALAM- AAG12
15. L.P.A/853/2024 LPA IA-2/2026 () MISC	5 SATYABHAMA DEVI @ SATYABHAMA vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SHAHABUDDIN AZEEM @ S. AZEEM AKSHAY LAL PANDIT ARVIND KUMAR	GOVERNMENT ADVOCATE 7
16. L.P.A/1122/2024 LPA IA-2/2024 () STAY OF PROCEEDING (NOT TODAY)	4 THE STATE OF BIHAR AND ORS vs RUBI KUMARI	NISHANT KUMAR JHA (AC TO SC 28)	SANJAY KUMAR SINGH RAJESH KUMAR
17. L.P.A/1141/2024 LPA	5 THE STATE OF BIHAR AND ORS vs MAA RUKMANTI ENTERPRISES SAHARSA	PREM RANJAN KUMAR (AC TO AAG IX)	PRAMOD MISHRA
18. L.P.A/1302/2024 LPA IA-2/2024 () STAY OF PROCEEDING	3 THE STATE OF BIHAR AND ORS vs DR. AURANGZEB ALAM, AND ORS	MD. KAMIL AKHTAR (AC TO AAG 5) S RAZA AHMAD (AAG 5)	

FOR ADMISSION -I

19. L.P.A/930/2023 LPA IA-1/2023 () IA-2/2023 () IA-3/2023 () IA-4/2023 () DELETION	12 DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	RATNESH KUMAR SINGH SANJAY KUMAR	MD. KHURSHID ALAM (AAG12) SANJEEV RANJAN AASTHA ANANYA
20. L.P.A/931/2023 LPA IA-1/2023 () IA-2/2023 () IA-3/2023 () IA-4/2023 () MISC	12 DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	RATNESH KUMAR SINGH SANJAY KUMAR	MD. KHURSHID ALAM (AAG12) SANJEEV RANJAN AASTHA ANANYA
21. L.P.A/543/2024 LPA IA-2/2024 () STAY OF PROCEEDING	7 THE STATE OF BIHAR AND ORS vs KRISHNA PRASAD	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	RAMCHANDRA SINGH SHANKAR KUMAR LAL BAHADUR SINGH
22. L.P.A/663/2024 LPA	8 MAHENDRA PRATAP THAKUR @ MAHENDRA SHARMA vs THE STATE OF BIHAR AND ORS	DR. ANAND KUMAR	ADDL. ADVOCATE GENERAL 3 REWATI KANT RAMAN VIKASH KUMAR (SC 11)
23. L.P.A/702/2024 LPA IA-2/2024 () STAY OF PROCEEDING	13 THE CHAIRMAN, AND ORS vs SHABNAM KUMARI AND ORS	VIKASH KUMAR	ADDL. ADVOCATE GENERAL (13) SHASHI BHUSHAN SINGH BIPIN KUMAR
24. L.P.A/789/2024 LPA IA-1/2024 () STAY OF PROCEEDING IA-2/2024 () LIMITATION PETITIO IA-3/2024 () DELETION	14 BIHAR SCHOOL EXAMINATION BOARD AND ORS vs PARMESHWAR PRASAD-II AND ORS	KANUPRIYA ABHISHEK ANAND SATYABIR BHARTI	ADDL. ADVOCATE GENERAL 13 ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI
With 24.1 L.P.A/790/2024 LPA	13 BIHAR SCHOOL EXAMINATION BOARD AND ORS vs RAM SURESH AND ORS	KANUPRIYA ABHISHEK ANAND SATYABIR BHARTI	ADDL. ADVOCATE GENERAL 13 ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI

PATNA HIGH COURT	34	Saturday 17th January, 2026 Hon'ble Mr. Justice Sudhir Singh & Hon'ble Mr. Justice Ritesh Kumar
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With 24.2	L.P.A/791/2024 LPA	13	BIHAR SCHOOL EXAMINATION BOARD, PATNA AND ORS vs HARENDRA KUMAR SINGH AND ORS	KANUPRIYA ABHISHEK ANAND SATYABIR BHARTI	ADDL. ADVOCATE GENERAL (AAG 13) ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI
25.	L.P.A/796/2024 LPA IA-1/2024 () STAY OF PROCEEDING	6	THE CHAIRMAN -CUM- APPELLATE AUTHORITY, AND ORS vs NAGENDRA KUMAR	PRABHAKAR JHA MUKUND MOHAN JHA AMITESH JHA	SANJAY KUMAR RAM KISHUN PRASAD BINOD KUMAR
26.	L.P.A/947/2024 LPA	6	VIDYAWATI KIRAN vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, AND ORS	RAMAKANT RAM RAMAKANT RAM	ADDL. ADVOCATE GENERAL 3
27.	L.P.A/1008/2024 LPA	9	CHITRANJAN KUMAR vs THE BIHAR STAFF SELECTION COMMISSION	VIJAY BARDHAN PANDEY RAM SHANKAR KUMAR ANJANI KUMAR MISHRA	VIKAS KUMAR
28.	L.P.A/1120/2024 LPA IA-1/2024 () STAY OF PROCEEDING	8	THE STATE OF BIHAR AND ORS vs CHANDRA KISHORE SHARMA AND ANR	AKHILESHWAR SINGH (SC TO GA 2)	CHANDRA KISHORE SHARMA (IN PERSON) HARSHVARDHAN SHIVSUNDARAM

FOR ADMISSION

29.	CR. APP (DB)/1227/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	RAJU PRASAD GUPTA vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR AMRENDRA KUMAR MD.IMTEYAZ AHMAD	DILIP KUMAR SINHA
30.	CR. APP (DB)/1331/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	POOJA MAZUMDAR @ NIBHA DEVI vs THE STATE OF BIHAR	ANIL KUMAR POOJA KUMARI SHAMIR MEHRA RAJEEV RANJAN RAY	SATYA NARAYAN PRASAD MADHURENDRA KUMAR
31.	CR. APP (DB)/1359/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	VIVEK KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARI SHAILENDRA KUMAR SINGH	MANISH KUMAR NO2
32.	CR. APP (DB)/1381/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	RUPESH KUAMR YADAV @ RUPESH KUMAR AND ANR vs THE STATE OF BIHAR	PANKAJ KUMAR JHA ABHIJEET GAUTAM VIJAY KISHORE BHARTI	AJAY MISHRA
33.	CR. APP (DB)/1428/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	JAYDEV KUMAR AND ANR vs THE STATE OF BIHAR	SURYA NARAYAN KUMAR VIVEK KUMAR CHITTARANJAN KUMAR	AJAY MISHRA
34.	CR. APP (DB)/1434/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	RANJIT YADAV vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI PANKAJ KUMAR JHA RAJESH KUMAR CHAUBEY ABHIJEET GAUTAM	AJAY MISHRA
35.	CR. APP (DB)/1452/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	SITALI DEVI @ SHITALI DEVI AND ORS vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR AMRENDRA KUMAR	ABHIMANYU SHARMA RAJESH KUMAR PRASOON SHEKHAR UDAY PRATAP SINGH
36.	CR. APP (DB)/1462/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	KAMLESH MAHTO vs THE STATE OF BIHAR	HANS LAL KUMAR	SATYA NARAYAN PRASAD
37.	CR. APP (DB)/1464/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	MANISH PD. YADAV @ MANISH PRASAD YADAV AND ORS vs THE STATE OF BIHAR	ARUN KUMAR JHA ARUN KUMAR JHA ARUN KUMAR JHA	AJAY MISHRA
38.	CR. APP (DB)/1488/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	LALAN KUMAR YADAV @ LALAN K. YADAV vs THE STATE OF BIHAR	GOPAL KUMAR JHA	AJAY MISHRA
39.	CR. APP (DB)/1489/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	SURAJ KUMAR MUKHIYA vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR KIRAN KUMARI AMRENDRA KUMAR	SATYA NARAYAN PRASAD
40.	CR. APP (DB)/1490/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	HARIHAR SINGH vs THE STATE OF BIHAR AND ANR	RAKESH SINGH MEENA SINGH SAKSHI DEEP	BINOD BIHARI SINGH
41.	CR. APP (DB)/1588/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	MANAN YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR RAUSHAN RAJ	BINOD BIHARI SINGH

PATNA HIGH COURT	35	Saturday 17th January, 2026 Hon'ble Mr. Justice Sudhir Singh & Hon'ble Mr. Justice Ritesh Kumar
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| 42. | CR. APP (DB)/1590/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 1 | SUSHMA DEVI
vs THE STATE OF BIHAR | VAISHNAVI SINGH
RITWIK THAKUR
MD.IMTEYAZ AHMAD | PARMESHWAR MEHTA
PRAMOD KUMAR |
| 43. | CR. APP (DB)/1593/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 1 | RANJIT KUMAR MEHTA AND ORS
vs THE STATE OF BIHAR | BINDESHWAR PRASAD
SINGH | KM. SHASHI BALA
VERMA |
| 44. | CR. APP (DB)/1673/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 1 | AMIT KUMAR CHOUDHARY
vs THE STATE OF BIHAR AND ANR | CHANDRA SHEKHAR
SHARMA | PARMESHWAR MEHTA |
| 45. | CR. APP (DB)/1675/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 1 | SUDHIR KUMAR @ SUDHIR
MISTRY
vs THE STATE OF BIHAR | PRATIK MISHRA
RAUSHAN KUMAR | ABHIMANYU SHARMA |

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| 46. | CR. APP (DB)/1054/2025
AGAINST ACQUITTAL CR.
APPEAL AGAINST | 1 | MAHENDRA MANDAL
vs THE STATE OF BIHAR AND ANR | VINOD PANDEY
SATYENDRA KUMAR | AJAY MISHRA |
| 47. | CR. APP (DB)/1563/2025
AGAINST ACQUITTAL CR.
APPEAL AGAINST | 1 | VICTIM X
vs THE STATE OF BIHAR AND ANR | MD RAHMATULLAH | DILIP KUMAR SINHA |
| 48. | CR. APP (DB)/1564/2025
AGAINST ACQUITTAL CR.
APPEAL AGAINST | 1 | MD. ASLAM @ MOHAMMAD ASLAM
vs THE STATE OF BIHAR AND ORS | DURGESH NANDAN
PUJA | AJAY MISHRA |
| 49. | CR. APP (DB)/1602/2025
AGAINST ACQUITTAL CR.
APPEAL AGAINST | 1 | KARPURI DAS
vs THE STATE OF BIHAR AND ORS | AKSHANSH SHANKER
BARUN KUMAR SINGH
ABHAY SHANKAR SINGH | SADANAND PASWAN
DILIP KR. SINHA |

FOR ADMISSION IV

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| 50. | CR. WJC/2668/2025
B.C.C. ACT B.C.C. ACT | 2 | ANKIT KUMAR @ CHOTU
vs THE STATE OF BIHAR
THROUGH PRINCIPAL
SECRETARY, HOME DEPTT.,
GOVT. OF BIHAR AND ORS | ANUJ KUMAR
EASHITA RAJ
SAKSHI BHATNAGAR
SHREYANSHU KUMAR | G.P.25 |
| 51. | CR. WJC/2678/2025
B.C.C. ACT. B.C.C. ACT | 2 | DHARMENDRA KUMAR GUPTA @
DHARMENDRA KRANTIKARI
vs THE STATE OF BIHAR
THROUGH THE ADDITIONAL
CHIEF SECRETARY, HOME
DEPARTMENT, GOVERNMENT OF
BIHAR AND ORS | JAGNNATH SINGH
MD. GHULAM MUSTAFA
DEEPAK KUMAR
PADMANABH KASHYAP | S.C.12 |
| 52. | CR. WJC/2913/2025
B.C.C. ACT B.C.C. ACT | 2 | CHANDAN KUMAR
vs THE STATE OF BIHAR
THROUGH THE ADDITIONAL
CHIEF SECRETARY, HOME
DEPARTMENT, GOVT. OF BIHAR,
PATNA AND ORS | PRATIK KUMAR SINHA | S.C.5
KUMAR MANISH |
| 53. | CR. WJC/2918/2025
B.C.C. ACT. B.C.C. ACT | 2 | GIRDHARI YADAV
vs THE STATE OF BIHAR
THROUGH PRINCIPAL
SECRETARY, DEPT. OF HOME
(POLICE), GOVT. OF BIHAR,
PATNA AND ORS | AJAY MUKHERJEE
VIKASH KUMAR NIGAM
GANESH SHARMA | S.C.15 |
| 54. | CR. WJC/2934/2025
B.C.C. ACT B.C.C. ACT
IA-1/2025 ()
AMENDMENT | 3 | VIJAY SINGH @ VIJAY KUMAR
SINGH
vs THE STATE OF BIHAR
THROUGH THE SECRETARY,
DEPARTMENT OF HOME,
GOVERNMENT OF BIHAR, PATNA.
AND ORS | RAVINDRA KUMAR
AMISH KUMAR | G.P.2 |

PATNA HIGH COURT	36	Saturday 17th January, 2026 Hon'ble Mr. Justice Mohit Kumar Shah & Hon'ble Mr. Justice Praveen Kumar
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Saturday the 17th January 2026
MAIN BUILDING
Court No. 13 (AT 10:30 A.M.)
Mr. Justice Mohit Kumar Shah &
Mr. Justice Praveen Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ORDERS (ON OFFICE NOTES)				
1.	CR. APP (DB)/1325/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3 RAMAYAN BHAGAT vs THE STATE OF BIHAR AND ORS	KUMAR BINODE BARIAR RANANJAY KUMAR CHHATESHWARI KUMARI	MUKESHWAR DAYAL
2.	CR. APP (DB)/1412/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 UMESH GIRI vs THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI NEHA KUMARI SHAAN KUMAR ABHISHEK SINGH ATUL KUMAR	SATYA NARAYAN PRASAD MADHURENDRA KUMAR
3.	CR. APP (DB)/1529/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 HALESHWAR SAH vs THE STATE OF BIHAR	SHIVANI MISHRA AWADHESH KUMAR MISHRA PRAGATI SINGH VIDHI SHREE SHASHANK SHEKHAR	DILIP KUMAR SINHA GOPAL KUMAR JHA
FOR ORDERS (ON PETITIONS)				
4.	CR. APP (DB)/345/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN IA-1/2025 () LIMITATION PETITIO	6 MINTU JHA vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA 1 DAIZY KUMARI	BIPIN KUMAR
FOR ORDERS				
5.	CR. APP (DB)/491/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	6 BHOLA SHARMA @ SHAMBHU SHARMA vs THE STATE OF BIHAR AND ANR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	DILIP KUMAR SINHA ADITI SHARMA (AMICUS CURIAE)
(AT 10:30 A.M.)				
6.	CR. APP (DB)/171/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	11 SANISH KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA SANTOSH KUMAR	AJAY MISHRA MS. ADITI SHARMA (AMICUS CURIAE)
7.	CR. APP (DB)/435/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN IA-1/2025 () INTERVENOR PETITIO	4 ARUN SAH @ KALIYA vs THE STATE OF BIHAR	RAM BINOD SINGH	DILIP KUMAR SINHA KOSHALENDRA RAI NIKHIL KUMAR MANISH CHANDRA GANDHI HIMANSHU RANJAN
8.	CR. APP (DB)/526/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	4 RAM AWADHESH SINGH @ CHHOTAK SINGH vs THE STATE OF BIHAR	KAHKASHAN ALAM KAMLESH KUMAR AWADHESH KUMAR PANDIT	PARMESHWAR MEHTA DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA
With 8.1	CR. APP (DB)/591/2025 AGAINST CONVICTION	4 HAZARI SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR DEEPAK KUMAR	PARMESHWAR MEHTA DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA
With 8.2	CR. APP (DB)/662/2025 AGAINST CONVICTION	5 KAMLESH SINGH AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD. IMTEYAZ AHMAD KIRAN KUMARI	PARMESHWAR MEHTA ASHOK KUMAR MISHRA DIGVIJAY KUMAR OJHA
9.	CR. APP (DB)/533/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	7 SUMANT CHAUBEY @ SUMANT KUMAR CHAUBEY vs THE STATE OF BIHAR AND ANR	NEETU JHA SANJEET KUMAR SINGH	DILIP KUMAR SINHA
With 9.1	CR. APP (DB)/532/2025 AGAINST CONVICTION	8 NILAM DEVI vs THE STATE OF BIHAR	NEETU JHA SANJEET KUMAR SINGH	DILIP KUMAR SINHA
With 9.2	CR. APP (DB)/541/2025 AGAINST CONVICTION	6 VICKY KR. CHOUBEY @ JYOTI RAMAN CHAUBEY vs THE STATE OF BIHAR AND ANR	NEETU JHA SANJEET KUMAR SINGH	DILIP KUMAR SINHA

PATNA HIGH COURT	37	Saturday 17th January, 2026 Hon'ble Mr. Justice Mohit Kumar Shah & Hon'ble Mr. Justice Praveen Kumar
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| 10. | CR. APP (DB)/539/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 4 | HARE KRISHNA SRIVASTAVA @
PAMPAM AND ANR
vs THE STATE OF BIHAR | VIPIN KUMAR SINGH
SANJEET KUMAR SINGH | SUJIT KUMAR SINGH |
| 11. | CR. APP (DB)/544/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 3 | NITYANAND SINGH
vs THE STATE OF BIHAR | MITHILESH KUMAR RAI
VANDANA KISHORE
ABHISHEK KUMAR | BIPIN KUMAR |
| 12. | CR. APP (DB)/548/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 4 | URMILA DEVI
vs THE STATE OF BIHAR | VAISHNAVI SINGH
MD.IMTEYAZ AHMAD
RITWIK THAKUR
AMRENDRA KUMAR | DILIP KUMAR SINHA |
| 13. | CR. APP (DB)/550/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 3 | UMASHANKAR SAH @
UMASHANKAR KUMAR
vs THE STATE OF BIHAR AND ANR | VIJAY SHANKAR
SHRIVASTAVA
NISHA VERMA
RITESH KUMAR SINHA
ANKITA | ABHIMANYU SHARMA |
| 14. | CR. APP (DB)/580/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 4 | SHIV KUMAR PASWAN AND ANR
vs THE STATE OF BIHAR | RUDAL SINGH
RAJ BANSH DUBEY | AJAY MISHRA
SHEO KUMAR PRASAD |
| With
14.1 | CR. APP (DB)/669/2025
AGAINST CONVICTION | 4 | PINTU PASWAN
vs THE STATE OF BIHAR | RUDAL SINGH | AJAY MISHRA
SHEO KUMAR PRASAD |
| 15. | CR. APP (DB)/595/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 5 | AMARJEET PASWAN @ AMARJIT
KUMAR AND ANR
vs THE STATE OF BIHAR | RUDAL SINGH
RAJ BANSH DUBEY | AJAY MISHRA
SHEO KUMAR PRASAD |
| With
15.1 | CR. APP (DB)/677/2025
AGAINST CONVICTION | 4 | GUDDU PASWAN
vs THE STATE OF BIHAR | RUDAL SINGH
RAKESH KUMAR | AJAY MISHRA
SHEO KUMAR PRASAD |
| 16. | CR. APP (DB)/609/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 3 | ANGAD NONIA @ ANGAD SINGH
vs THE STATE OF BIHAR | DHANNJAY KUMAR II | BINOD BIHARI SINGH |
| With
16.1 | CR. APP (DB)/794/2025
AGAINST CONVICTION | 4 | BIRAJ RAM @ CHHOTU @ VIRAJ
RAM
vs THE STATE OF BIHAR | RAMENDRA KUMAR
BHARTI
SHAHBAJ ALAM
SHANOBAR SHAHNAZ
RANJANA SINGH | BINOD BIHARI SINGH |
| 17. | CR. APP (DB)/615/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 3 | MD. NAJEER @ MD. NAJEER MIAN
AND ORS
vs THE STATE OF BIHAR | SHARDA NAND MISHRA
DHANDEV KUMAR
ATUL KUMAR
ISHA MISHRA | ABHIMANYU SHARMA
ISHAAN RAJ
AMISH KUMAR
RAVINDRA KUMAR |
| 18. | CR. APP (DB)/633/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 4 | SANTOSH SAHNI
vs THE STATE OF BIHAR AND ANR | GAURAV KUMAR VERMA
SHAMBHU KUMAR | DILIP KUMAR SINHA
DEEPANJALI GUPTA
DEEPANJALI GUPTA
(AMICUS CURIAE) |
| 19. | CR. APP (DB)/649/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 2 | VIKASH CHOUDHARY
vs THE STATE OF BIHAR | ABHINAY RAJ
ALEXANDER ASHOK | SUJIT KUMAR SINGH
RAGHUNANDAN KUMAR
SINGH
HARENDRA KUMAR
SINGH |
| 20. | CR. APP (DB)/665/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 3 | RAJ KUMAR @ KANHAI
vs THE STATE OF BIHAR | ARUN KUMAR | SATYA NARAYAN
PRASAD |
| With
20.1 | CR. APP (DB)/686/2025
AGAINST CONVICTION | 2 | SANDIP KUMAR @ SANDEEP
KUMAR
vs THE STATE OF BIHAR | SUDHIR KUMAR
DHIRENDRA KUMAR | SATYA NARAYAN
PRASAD |
| With
20.2 | CR. APP (DB)/696/2025
AGAINST CONVICTION | 3 | SUDHANSHU KUMAR @ CHIKU
YADAV
vs THE STATE OF BIHAR AND ANR | KAMESHWAR SINGH | SATYA NARAYAN
PRASAD |
| 21. | CR. APP (DB)/702/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 4 | SATISH KUMAR @ BHIKHAN
vs THE STATE OF BIHAR AND ANR | BHOLA PRASAD
INDRAJEET KUMAR | SATYA NARAYAN
PRASAD
HARSHIT KUMAR
RAVISH MISHRA |
| 22. | CR. APP (DB)/706/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 3 | NARESH DAS
vs THE STATE OF BIHAR | ARUN KUMAR SINHA
SHIVA SHANKAR
SHARMA
ABHIYUDAY ANAND | BIPIN KUMAR |
| 23. | CR. APP (DB)/708/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 3 | ABHIJIT RAJ @ BITTU
vs THE STATE OF BIHAR AND ANR | PRIYANKA SINGH
EASHITA RAJ
VIKAS KUMAR JHA | DILIP KUMAR SINHA
RANA VIKRAM SINGH
VISHWANATH PD. SINHA |
| 24. | CR. APP (DB)/709/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 3 | ASHOK YADAV
vs THE STATE OF BIHAR | VIVEKA NANDSINGH | BINOD BIHARI SINGH
MRITUNJAY KUMAR |

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With 24.1	CR. APP (DB)/612/2025 AGAINST CONVICTION	3	LALTU @ ARVIND YADAV @ LALU @ ARVIND YADAV @ LALLU YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	BINOD BIHARI SINGH MRITUNJAY KUMAR
With 24.2	CR. APP (DB)/666/2025 AGAINST CONVICTION	3	ASHOK SAH vs THE STATE OF BIHAR	SANJAY KUMAR KAMALA KANT UPADHYAY	BINOD BIHARI SINGH MRITUNJAY KUMAR
With 24.3	CR. APP (DB)/685/2025 AGAINST CONVICTION	2	VIRENDRA MANDAL @ BIRENDRE MANDAL @ VIRENDARA MANDAL vs THE STATE OF BIHAR	MD NAUSHADUZZOHA MD NEMATULLAH MANJEET KUMAR MISHRA	BINOD BIHARI SINGH MRITUNJAY KUMAR
With 24.4	CR. APP (DB)/695/2025 AGAINST CONVICTION	3	NARENDRA KUMAR YADAV vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	BINOD BIHARI SINGH MRITUNJAY KUMAR
25.	CR. APP (DB)/716/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	JAYNANDAN GOSWAMI @ JAINAND GOSWAMI @ NAND GOSWAMI vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI RAUSHAN KUMAR	ABHIMANYU SHARMA
26.	CR. APP (DB)/717/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	VIVEK KUMAR SINGH @ MUNNA SINGH vs THE STATE OF BIHAR	MITHILESH KUMAR SINGH BHASKAR SHANKAR	PARMESHWAR MEHTA
27.	CR. APP (DB)/718/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	MITHILESH MISHRA @ MITHILESH KUMAR MISHRA @ MITHILESH KUMAR PANDEY @ MITHILESH MISHRA vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR RAUSHAN KUMAR RAVI PRAKASH DWIVEDI NISHANT KUMAR	SUJIT KUMAR SINGH SURESH PRASAD JEETENDRA NARAYAN
28.	CR. APP (DB)/736/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	MD. MUJAMMIL vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SINGH AJAY MISHRA	
29.	CR. APP (DB)/745/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	KAUSHAL KUMAR AND ANR vs THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH	SUJIT KUMAR SINGH
30.	CR. APP (DB)/750/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	MD. AMZAD vs THE STATE OF BIHAR AND ANR	NAFISU ZZOHA MD NEMATULLAH MD. MAHTAB ALI ALAMMANOUR SOMESH KUMAR	BIPIN KUMAR NISHANT CHOUDHARY MADHAV JHA
31.	CR. APP (DB)/753/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	DINESH SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PRAVIN KUMAR PURUSHOTTAM KUMAR	DILIP KUMAR SINHA BABU NANDAN PRASAD MADHUSUDAN LAL JAMUAR DIGAMBER KR. SINGH UPENDRA KUMAR NIRALA
32.	CR. APP (DB)/755/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	VILAS YADAV AND ANR vs THE STATE OF BIHAR	SYED. RIZWANUL HAQUE HAFIZ SHAHBAZ ARIF	BIPIN KUMAR PINTU KUMAR PATEL PRIYANKA SHIVNANDAN BHARTI
33.	CR. APP (DB)/756/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	4	SACHIN SINGH @ SACHIN KUMAR @ SACHIN KUMAR SINGH vs THE STATE OF BIHAR	DHURENDRA KUMAR SUDHANSHU KUMAR	PARMESHWAR MEHTA
With 33.1	CR. APP (DB)/499/2025 AGAINST CONVICTION	2	JHAGRU SINGH @ VIJAY KUMAR SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR ANSH PRASAD SHUBHAM PRAKASH SAGAR KUMAR	PARMESHWAR MEHTA
With 33.2	CR. APP (DB)/586/2025 AGAINST CONVICTION	2	VIJAY SINGH vs THE STATE OF BIHAR		PARMESHWAR MEHTA
With 33.3	CR. APP (DB)/596/2025 AGAINST CONVICTION	3	SUBODH DUBEY vs THE STATE OF BIHAR	ANUJ KUMAR JAWED GAFFAR KHAN	PARMESHWAR MEHTA
34.	CR. APP (DB)/760/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	SONU KUMAR @ TINKU vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD	MANISH KUMAR NO2
35.	CR. APP (DB)/764/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	5	SOBIN PASWAN vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR PANDEY SHASHI ANKIT MUDGAL AMIT KUMAR PASWAN AMIT KUMAR	KM. SHASHI BALA VERMA
36.	CR. APP (DB)/765/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	SHUBHAM KUMAR @ KAR BABU @ SHUBHAM KUMAR CHAUDHARY @ KAR vs THE STATE OF BIHAR	NILENDU KUMAR @ CHOUDHARY	SATYA NARAYAN PRASAD

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37.	CR. APP (DB)/766/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	GANGA KUMAR @ GANGA SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR DILIP KUMAR SINHA
38.	CR. APP (DB)/775/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	MUNNA MUSAHAR vs THE STATE OF BIHAR	KUMARI ANUPAM ABHIMANYU SHARMA
39.	CR. APP (DB)/777/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	DHIRAJ KUMAR vs THE STATE OF BIHAR	RITESH ABHISHEK PARIJAT SAURAV GAURANG DARSHAN DIXIT SADANAND PASWAN BIPIN KUMAR
40.	CR. APP (DB)/779/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	RAMESH RAI vs N.C.B., PATNA	JAY RAM PRASAD DR. KRISHNA NANDAN SINGH (A.S.G) NILANJAN CHATTERJEE
With 40.1	CR. APP (DB)/873/2025 AGAINST CONVICTION	3	RAJ KUMAR YADAV @ RAJ KUMAR vs N.C.B. PATNA	JAY RAM PRASAD PARMESHWAR MEHTA RANA VIKRAM SINGH
41.	CR. APP (DB)/782/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	4	ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	SHANTI BHUSHAN SINGH AJAY MISHRA
42.	CR. APP (DB)/783/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	PRAVEEN SINGH vs THE UNION OF INDIA THROUGH THE ZONAL DIRECTOR, NARCOTICS CONTROL BUREAU, PATNA ZONAL UNIT, PATNA	CHANDAN KUMAR VERMA SHASHI KUMAR PRASOON SHEKHAR DR. K.N. SINGH (ASG) MAURYA VIJAY CHANDRA
43.	CR. APP (DB)/791/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	MD. SIKANDAR vs THE STATE OF BIHAR	ANKITA KUMARI SANJAY KUMAR SINGH BINOD BIHARI SINGH SANJEEV RANJAN SAUMYA SINGH SHRISTI SINGH
With 43.1	CR. APP (DB)/840/2025 AGAINST CONVICTION	2	NUNULAL TANTI vs THE STATE OF BIHAR	ANKITA KUMARI SANJAY KUMAR SINGH BINOD BIHARI SINGH SANJEEV RANJAN SHRISTI SINGH SAUMYA SINGH
44.	CR. APP (DB)/793/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	BANO MISTRI AND ORS vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR SATYA NARAYAN PRASAD RABI BHUSHAN ANKIT KUMAR JHA RAKHI KUMARI RABI BHUSHAN
45.	CR. APP (DB)/796/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	PYARE LAL SAH vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA BINOD BIHARI SINGH
46.	CR. APP (DB)/797/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	MAHENDRA RISHIDEV vs THE STATE OF BIHAR	BARUN KUMAR SINGH KUMAR PRAVEEN BIPIN KUMAR SHIVPUJAN SAHAY DEWESH KUMAR PANDEY
With 46.1	CR. APP (DB)/861/2025 AGAINST CONVICTION	3	SHRAVAN RISHIDEO AND ORS vs THE STATE OF BIHAR	BINITA KUMARI NANDITA KUMARI KUMAR VISHOKA NAND BIPIN KUMAR DEWESH KUMAR PANDEY SHIVPUJAN SAHAY
With 46.2	CR. APP (DB)/917/2025 AGAINST CONVICTION	3	BHAGWAT RISHIDEV AND ANR vs THE STATE OF BIHAR	BARUN KUMAR SINGH KUMAR PRAVEEN BIPIN KUMAR DEWESH KUMAR PANDEY SHIVPUJAN SAHAY
47.	CR. APP (DB)/798/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	PUJA KUMARI vs THE STATE OF BIHAR AND ANR	ADITI MEDHA PARMESHWAR MEHTA BAL GOVIND SHARMA
48.	CR. APP (DB)/799/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	MANJEET SAHNI @ MANJAY SAHNI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND BINOD BIHARI SINGH
49.	CR. APP (DB)/803/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	JAWAHAR RAM vs THE STATE OF BIHAR	MIRA KUMARI PARMESHWAR MEHTA
50.	CR. APP (DB)/804/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	POONAM DEVI @ PUNAM DEVI vs THE STATE OF BIHAR	SATYAPAL SINGH RAJNISH KUMAR CHOUBEY BINOD BIHARI SINGH RAGHWENDRA PRATAP SINGH
51.	CR. APP (DB)/806/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	SUMAN KUMAR PASWAN @ SUMAN KUMAR AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR ABHIMANYU SHARMA

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52.	CR. APP (DB)/807/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 GAUTAM KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	MANISH KUMAR NO2 NIDHI ANAND SURUCHI ANAND
With 52.1	CR. APP (DB)/879/2025 AGAINST CONVICTION	2 NITU DEVI vs THE STATE OF BIHAR	SABAL KUMAR JHA	MANISH KUMAR NO2 NIDHI ANAND SURUCHI ANAND
53.	CR. APP (DB)/814/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 DINANATH CHERO AND ORS vs THE STATE OF BIHAR	BABU NANDAN PRASAD	DILIP KUMAR SINHA
54.	CR. APP (DB)/815/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 RAMBALI YADAV AND ANR vs THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI	MANISH KUMAR NO2 GAURAV SINGH ANIL KUMAR SINGH
55.	CR. APP (DB)/818/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 RISHI KUMAR @ RISHIKESH KUMAR vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	PARMESHWAR MEHTA
56.	CR. APP (DB)/820/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 NARESH DAS AND ANR vs THE STATE OF BIHAR	BAMBAHADUR JHA	DILIP KUMAR SINHA
57.	CR. APP (DB)/827/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4 NAND KISHORE RAY vs THE STATE OF BIHAR AND ORS	KUMAR SAMEER MUKUND KUMAR ADARSH	ZEYAUH HODA
58.	CR. APP (DB)/828/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 AZAD HUSSAIN @ MD. AZAD ALAM vs THE STATE OF BIHAR AND ANR	BHOLA PRASAD INDRAJEET	BIPIN KUMAR
59.	CR. APP (DB)/833/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 YOGENDRA BHARTI vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RABINDRA KUMAR SANTOSH KUMAR PANDEY	SATYA NARAYAN PRASAD
With 59.1	CR. APP (DB)/976/2025 AGAINST CONVICTION	3 RAGHUNANDAN PASWAN AND ORS vs THE STATE OF BIHAR	KUMAR NIKHIL	SATYA NARAYAN PRASAD
60.	CR. APP (DB)/835/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 UMESH SINGH @ UMESH YADAV vs THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	DILIP KUMAR SINHA
With 60.1	CR. APP (DB)/880/2025 AGAINST CONVICTION	3 OMPRAKASH CHAUDHARY vs THE STATE OF BIHAR	DEEP SHEKHAR AMIT ANAND DEEKSHA SINGH	DILIP KUMAR SINHA
With 60.2	CR. APP (DB)/881/2025 AGAINST CONVICTION	2 SONU PASWAN vs THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	DILIP KUMAR SINHA
61.	CR. APP (DB)/838/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 VIPIN KUMAR SINGH @ VIPIN SINGH vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	MANISH KUMAR NO2 RAJNISH RANJAN
With 61.1	CR. APP (DB)/1314/2025 AGAINST CONVICTION	2 GUDDU GUPTA @ CHANDRA PRAKASH GUPTA vs THE STATE OF BIHAR	ARUN BHARTI PRATIK KUMAR	MANISH KUMAR NO2 RAJNISH RANJAN
62.	CR. APP (DB)/851/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 BAIDHNATH RAUT @ BAIJU PATEL vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI	BINOD BIHARI SINGH SANJEEV KUMAR SITESH KASHYAP
With 62.1	CR. APP (DB)/900/2025 AGAINST CONVICTION	2 PRINCE KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR KIRAN KUMARI MD.IMTEYAZ AHMAD	BINOD BIHARI SINGH SANJEEV KUMAR SITESH KASHYAP
63.	CR. APP (DB)/855/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 SHANKAR PASWAN vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	PARMESHWAR MEHTA
64.	CR. APP (DB)/856/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 SUJEET KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	MANISH KUMAR NO2
65.	CR. APP (DB)/860/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 SATYAM KUMAR @ LALLU @ LALLU YADAV AND ANR vs THE STATE OF BIHAR	RAUSHAN ABHISHEK BRAJ BHUSHAN MISHRA PREM RANJAN KUMAR SAURAV KUMAR SUMAN	MANISH KUMAR NO2
66.	CR. APP (DB)/866/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 MEENA DEVI vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA SARVESHWAR TIWARY	KM. SHASHI BALA VERMA

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67.	CR. APP (DB)/867/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	SANTOSH ROY @ SANOSH ROY vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR PURUSHOTTAM KUMAR	BINOD BIHARI SINGH
68.	CR. APP (DB)/871/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	4	AJAY PANDEY AND ANR vs THE STATE OF BIHAR	RAHUL RATHOUR SUDHIR KUMAR SINGH	SUJIT KUMAR SINGH ANIL KUMAR ROY
With 68.1	CR. APP (DB)/990/2025 AGAINST CONVICTION	4	VIKRAMA PANDEY @ VIKRAMADITYA PANDEY vs THE STATE OF BIHAR	RAHUL RATHOUR SUDHIR KUMAR SINGH	SUJIT KUMAR SINGH ANIL KUMAR ROY
69.	CR. APP (DB)/874/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	SANTOSH SAH vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY RAHUL SINGH RAVI RANJAN KUMAR	BINAY KRISHNA
70.	CR. APP (DB)/876/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	SRIKANT KUMAR @ SRIKANT KUMAR YADAV vs THE STATE OF BIHAR	SHIVENDRA PRASAD	BIPIN KUMAR
71.	CR. APP (DB)/883/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	4	DHEERAJ KUMAR SINGH vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	KM. SHASHI BALA VERMA
72.	CR. APP (DB)/885/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	FUL MOHAMMAD @ FUL MAHAMMAD ANSARI vs THE STATE OF BIHAR	JITENDRA KUMAR CHETNA SONU SINGH	DILIP KUMAR SINHA
73.	CR. APP (DB)/886/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	4	MD. TANVEER @ TANNO vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH SAURAV KR. PANDEY SUNNY KUMAR	DILIP KUMAR SINHA RAJ KUMAR CHOUDHARY
74.	CR. APP (DB)/889/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	4	RAJESH SINGH vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	MANISH KUMAR NO2
75.	CR. APP (DB)/891/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	SANTOSH RAY vs THE STATE OF BIHAR AND ANR	MUKUL JEE ARVIND KUMAR SINGH	PARMESHWAR MEHTA
76.	CR. APP (DB)/899/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	RAVI PASWAN vs THE STATE OF BIHAR	HARSH VARDHAN RANJEET KUMAR	KM. SHASHI BALA VERMA DR. KAMAL DEO SHARMA TUSHAR VAIBHAV
With 76.1	CR. APP (DB)/972/2025 AGAINST CONVICTION	2	SARBJEET PASWAN @ SARBJIT PASWAN @ SARVAJEET KUMAR vs THE STATE OF BIHAR	MANORANJAN KUMAR AKSHANSH ANKIT PRAKASH KUMAR	SADANAND PASWAN DR. KAMAL DEO SHARMA TUSHAR VAIBHAV D K SINHA (APP)
With 76.2	CR. APP (DB)/1000/2025 AGAINST CONVICTION	3	CHHOTU YADAV vs THE STATE OF BIHAR AND ANR	LOVELY KUMARI SANJAY KUMAR SINGH SANJAY KUMAR	KM. SHASHI BALA VERMA TUSHAR VAIBHAV DR. KAMAL DEO SHARMA
With 76.3	CR. APP (DB)/1093/2025 AGAINST CONVICTION	2	AMARJEET PASWAN AND ANR vs THE STATE OF BIHAR	RANJEET KUMAR AVINASH RAJ MADHAV RAJ	KM. SHASHI BALA VERMA
77.	CR. APP (DB)/908/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	SATYENDRA KUMAR @ LOMAR @ LOMAR KUMAR AND ANR vs THE STATE OF BIHAR	RAMKISHOR SINGH AMIT KUMAR SINGH SUMIT KUMAR SINGH	AJAY MISHRA KUMAR AMIT RANDHIR KUMAR RITESH KUMAR JHA
78.	CR. APP (DB)/910/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	NITISH KUMAR AND ORS vs THE STATE OF BIHAR	SURAJ KUMAR SANDHYA KUMARI	BINOD BIHARI SINGH
79.	CR. APP (DB)/914/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	IDU @ SAIF @ SAIF ALI vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI KIRAN KUMARI VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD	SUJIT KUMAR SINGH PATANJALI RISHI PRERNA RISHI KUNDAN KUMAR NISHANT SHEKHAR
80.	CR. APP (DB)/919/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	VINAY KUMAR vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI	BIPIN KUMAR ASHOK KUMAR SHEKHAR HARSHVARDHAN BIJAY BHUSHAN PRASAD

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81.	CR. APP (DB)/922/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 BRIJESH KUMAR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY PURNIMA KUMARI	ABHIMANYU SHARMA KRISHNA KANT PANDEY AMIT KUMAR PANDEY
82.	CR. APP (DB)/925/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 CICL (XXXX) vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	BINOD BIHARI SINGH SANJU SINGH SUMIT SHEKHAR PANDEY SAMBHAV GUPTA
83.	CR. APP (DB)/926/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	5 AJIT KUMAR YADAV vs THE STATE OF BIHAR	SHIV SAGER SHARMA	BIPIN KUMAR
84.	CR. APP (DB)/931/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 RITESH KUMAR @ RITESH MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR SINHA DEEPAK KUMAR	PARMESHWAR MEHTA
With 84.1	CR. APP (DB)/959/2025 AGAINST CONVICTION	3 RANJAN YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SINHA DEEPAK KUMAR	PARMESHWAR MEHTA
With 84.2	CR. APP (DB)/1045/2025 AGAINST CONVICTION	3 RAJU KUMAR @ RAJU YADAV AND ANR vs THE STATE OF BIHAR	JAGJIT ROSHAN ANJANI KUMAR JAYANT KUMAR RAY SHASHANK SHEKHAR	SUJIT KUMAR SINGH
85.	CR. APP (DB)/933/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 KABIR SAH @ KUBER KUMAR @ KUBER SAH @ LATTU vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR SINGH DEVESH KUMAR SINGH	SUJIT KUMAR SINGH MADAN MOHAN PALLAVI PANDEY RITIK SHAH
86.	CR. APP (DB)/935/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 PRAMOD TANTI vs THE STATE OF BIHAR	ANKITA KUMARI PRABHAT KUMAR SINGH	AJAY MISHRA
87.	CR. APP (DB)/938/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 RUKHSANA KHATOON vs THE STATE OF BIHAR	MADHURENDRA KUMAR SANJIV KUMAR	MANISH KUMAR NO2
88.	CR. APP (DB)/939/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 ANSHU YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	PARMESHWAR MEHTA
89.	CR. APP (DB)/940/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 MD. RABBAN @ MD. RABBAN ALAM vs THE STATE OF BIHAR	AJIT KUMAR SINGH	SATYA NARAYAN PRASAD
With 89.1	CR. APP (DB)/945/2025 AGAINST CONVICTION	3 MD. ISTEKHAR @ IFTEKHAR vs THE STATE OF BIHAR	MD. HELAL AHMAD MADIHA HASHMI	SATYA NARAYAN PRASAD
90.	CR. APP (DB)/941/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 SHARWAN YADAV @ SHRAVAN YADAV AND ANR vs THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI RAM BISHUN PRASAD	ABHIMANYU SHARMA
91.	CR. APP (DB)/956/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 RAVI KUMAR SINGH vs THE STATE OF BIHAR	RAJ NARAYAN MISHRA MANOJ KUMAR	BINOD BIHARI SINGH
92.	CR. APP (DB)/960/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 RAMESH MAHTO vs THE STATE OF BIHAR	SHASHANK CHOUHAN	DILIP KUMAR SINHA
93.	CR. APP (DB)/961/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 JICHHO MANDAL AND ANR vs THE STATE OF BIHAR	DR. MANOJ KUMAR KSHEM SHARMA SWEETY SINHA	MANISH KUMAR NO2
With 93.1	CR. APP (DB)/986/2025 AGAINST CONVICTION	2 SANTOSH MANDAL AND ANR vs THE STATE OF BIHAR	DR. MANOJ KUMAR KSHEM SHARMA SWEETY SINHA	MANISH KUMAR NO2
94.	CR. APP (DB)/964/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 KANTALAL MAHTO @ KANTLAL KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	SIDDHARTH HARSH RAHUL SINGH VISHAL SINGH	USHA KUMARI 1
95.	CR. APP (DB)/977/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 SANJAY CHAUDHARY vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	BIPIN KUMAR
96.	CR. APP (DB)/978/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 JAYGOBIND PRASAD KUSHWAHA vs THE STATE OF BIHAR	SUJEET KUMAR SUMIT KUMAR ABHAY KUMAR MISHRA KUMAR AWINISH ANKIT	AJAY MISHRA DHANNJAY KUMAR NO 2 SONALIKA KUMARI
With 96.1	CR. APP (DB)/812/2025 AGAINST CONVICTION	2 JAIPRAKASH KUSHWAHA @ MEGHULI KUSHWAHA @ MEGHULI PRASAD KUSHWAHA vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RABINDRA KUMAR AMRESH KUMAR AVINASH KUMAR	AJAY KUMAR NO. 2 DHANNJAY KUMAR NO 2 SONALIKA KUMARI

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With 96.2	CR. APP (DB)/823/2025 AGAINST CONVICTION	2	GHANSHYAM PRASAD KUSHWAHA vs THE STATE OF BIHAR	DHANANJAY PRASAD SARBHI KUMARI AMAR NATH	AJAY MISHRA DHANNJAY KUMAR NO 2 SONALIKA KUMARI
97.	CR. APP (DB)/980/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	SUNIL KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ	DR. KRISHNA NANDAN SINGH (A.S.G.) ANURAG SAURAV RATNESH KUMAR PARUL PRASAD
With 97.1	CR. APP (DB)/970/2025 AGAINST CONVICTION	2	DHARMENDRA vs THE UNION OF INDIA THROUGH NCB, PATNA	SAURABH KUMAR MANOJ KUMAR SINGH	DR.K.N.SINGH RANA VIKRAM SINGH
98.	CR. APP (DB)/988/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	DHANUSHDHARI YADAV vs THE STATE OF BIHAR	RAUSHAN ABHISHEK BRAJ BHUSHAN MISHRA PREM RANJAN KUMAR SAURAV KUMAR SUMAN	KM. SHASHI BALA VERMA
99.	CR. APP (DB)/997/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	GIRJESH SINGH @ GIRIJESH SINGH vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP MEENA SINGH	BINOD BIHARI SINGH
With 99.1	CR. APP (DB)/1124/2025 AGAINST CONVICTION	2	MUNNA SINGH @ PANKAJ @ PANKAJ KUMAR vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP MEENA SINGH	BINOD BIHARI SINGH
100.	CR. APP (DB)/1006/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	4	MD SHAMSHAD ALAM vs THE STATE OF BIHAR	ANIL SINGH AMRIT ANUNAY	DILIP KUMAR SINHA
101.	CR. APP (DB)/1010/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	5	KAILASH MANDAL @ KAILASH vs THE STATE OF BIHAR	RANJAN KUMAR JHA RANA PRATAP SINGH VIKAS KUMAR	RAMCHANDRA SINGH
102.	CR. APP (DB)/1021/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	LIYAKAT MIYAN @ LIYAKAT MIAN @ LIYAKAT ANSARI AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR JHA PRANAV RAJ RANA PRATAP SINGH	BINOD BIHARI SINGH
With 102.1	CR. APP (DB)/911/2025 AGAINST CONVICTION	3	JAMAL ANSARI @ JAMAL MIYAN vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR RAJIV KUMAR SHARMA	DILIP KUMAR SINHA
With 102.2	CR. APP (DB)/927/2025 AGAINST CONVICTION	3	KURBAN MIAN vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR	DILIP KUMAR SINHA
With 102.3	CR. APP (DB)/962/2025 AGAINST CONVICTION	4	AHSHAN ANSARI vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR	BINOD BIHARI SINGH
103.	CR. APP (DB)/1041/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	BACHCHAN MANJHI @ DEVNATH MANJHI vs THE STATE OF BIHAR	PAWAN KUMAR BHUBNESHWAR PRASAD MANOJ KUMAR SINGH	ABHIMANYU SHARMA
104.	CR. APP (DB)/1042/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	PINTU KUMAR RAI @ PINTU KUMAR RAY vs UNION OF INDIA, THROUGH NARCOTICS CONTROL BUREAU	MADHUKAR ANAND SHUBHAM KUMAR SINGH	DR. K.N. SINGH (ASG) V.N.P SINHA
With 104.1	CR. APP (DB)/1049/2025 AGAINST CONVICTION	2	RAVINDRA KUMAR vs UNION OF INDIA, THROUGH NARCOTICS CONTROL BUREAU AND ANR	MADHUKAR ANAND SHUBHAM KUMAR SINGH	DR. KRISHNA NANDAN SINGH (A.S.G) BINDHYACHAL RAI RAVINDER KUMAR SHARMA
With 104.2	CR. APP (DB)/1091/2025 AGAINST CONVICTION	2	RANJIT KUMAR @ RANJIT PASWAN vs UNION OF INDIA, THROUGH NARCOTICS CONTROL BUREAU	MADHUKAR ANAND SHUBHAM KUMAR SINGH	DR. KRISHNA NANDAN SINGH (A.S.G.) RANA VIKRAM SINGH VISHWANATH PD. SINHA
105.	CR. APP (DB)/1048/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	GEETA DEVI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA DEWANAND TIWARI	SATYA NARAYAN PRASAD PRASHANT KUMAR
106.	CR. APP (DB)/1075/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	RUBY KUMARI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	SUJIT KUMAR SINGH
With 106.1	CR. APP (DB)/1272/2025 AGAINST CONVICTION	2	PRITI KUMARI vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	SUJIT KUMAR SINGH
With 106.2	CR. APP (DB)/1302/2025 AGAINST CONVICTION	3	NIRAJ KUMAR @ ANAND KUMAR vs THE STATE OF BIHAR	DEVASHISH GIRI SHRISHTI SINGH	SUJIT KUMAR SINGH
107.	CR. APP (DB)/1084/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	2	NEERAJ KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH DEVESH KUMAR SINGH	MANISH KUMAR NO2 BABU NANDAN PRASAD

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108.	CR. APP (DB)/1087/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	IDRISH MIYAN vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ABHIMANYU SHARMA AMARENDRA NATH VERMA
With	CR. APP (DB)/954/2025 108.1 AGAINST CONVICTION	2	AVDESH PASWAN AND ORS vs THE STATE OF BIHAR	DHANANJAY KUMAR SURENDRA PRASAD TIWARI	ABHIMANYU SHARMA AMARENDRA NATH VERMA
109.	CR. APP (DB)/1095/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	KAMAL YADAV vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	DILIP KUMAR SINHA
With	CR. APP (DB)/1081/2025 109.1 AGAINST CONVICTION	2	AMLA YADAV @ AMAL YADAV @ AMAL vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	DILIP KUMAR SINHA
With	CR. APP (DB)/1092/2025 109.2 AGAINST CONVICTION	3	HIRA YADAV @ HEERA YADAV vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI SANJAY KUMAR@MAURYA	DILIP KUMAR SINHA
With	CR. APP (DB)/1337/2025 109.3 AGAINST CONVICTION	2	SAKALDEV YADAV vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	DILIP KUMAR SINHA
110.	CR. APP (DB)/1097/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	4	SUNIL KUMAR THAKUR vs THE STATE OF BIHAR AND ANR	KAMAL KISHORE SINGH ANIL KUMAR	PARMESHWAR MEHTA AMARNATH JHA
111.	CR. APP (DB)/1100/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	RAMU CHAUDHARY AND ANR vs THE STATE OF BIHAR	RAM SUMIRAN RAI ADITYA KUMAR	BINOD BIHARI SINGH BIRENDRA PRASAD SINGH SARVOTTAM KUMAR ASMITA BHARTI
112.	CR. APP (DB)/1104/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	NADEEM vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR PRAVIN KUMAR	DILIP KUMAR SINHA KUSUM KUMARI MRIGENDRA KUMAR
113.	CR. APP (DB)/1110/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	SURANJAN MISHRA @ SURANJAN KUMAR MISHRA @ SURENDRA KUMAR MISHRA vs THE STATE OF BIHAR	RASHMI JHA UJJWAL KUMAR SINGH	BINOD BIHARI SINGH
With	CR. APP (DB)/982/2025 113.1 AGAINST CONVICTION	3	SUCHIT MISHRA vs THE STATE OF BIHAR	VAISHNAVI SINGH MD. IMTEYAZ AHMAD RITWIK THAKUR AMRENDRA KUMAR	BINOD BIHARI SINGH
With	CR. APP (DB)/994/2025 113.2 AGAINST CONVICTION	2	RAMJATAN MISHRA vs THE STATE OF BIHAR	RASHMI JHA UJJWAL KUMAR SINGH	DILIP KUMAR SINHA
114.	CR. APP (DB)/1117/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	GUDDU YADAV @ PANKAJ YADAV vs THE STATE OF BIHAR	RANJEET KUMAR MADHAV RAJ SHANTAM SHIVAM AVINASH RAJ	BIPIN KUMAR MALTI KUMARI
115.	CR. APP (DB)/1121/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	ALAMGIR ANSARI vs THE STATE OF BIHAR AND ANR	JAVED ASLAM	USHA KUMARI 1
116.	CR. APP (DB)/1133/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	GOLU SINGH @ SHASHANK SINGH vs THE STATE OF BIHAR AND ANR	SURENDRA KUMAR SINGH SUDHA CHANDRA TULIKA SINGH SURENDRA SINGH	PARMESHWAR MEHTA
117.	CR. APP (DB)/1136/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	JAWAHIR PRASAD @ JAWAHIR PRASAD GUPTA vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI SUDHANSHU BHUSHAN SANJAY KUMAR@MAURYA	AJAY MISHRA ADITYA NATH JHA
118.	CR. APP (DB)/1139/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	SATISH MAHTO AND ORS vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	PARMESHWAR MEHTA
119.	CR. APP (DB)/1145/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	UMA SHANKAR JHA AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR KIRAN KUMARI MD.IMTEYAZ AHMAD	MANISH KUMAR NO2
120.	CR. APP (DB)/1146/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	4	NIRANJAN BIN vs THE STATE OF BIHAR AND ANR	PRATIK	DILIP KUMAR SINHA
121.	CR. APP (DB)/1157/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	GOPI CHAUDHARY vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA RICHA JHA	BINOD BIHARI SINGH

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122. CR. APP (DB)/1168/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 SRIKANT SINGH @ SRI KANT SINGH vs THE STATE OF BIHAR	KUNWAR AJIT SINGH	BIPIN KUMAR
123. CR. APP (DB)/1169/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 PAPPU YADAV @ PAPPU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI RAM BISHUN PRASAD SANTOSH KUMAR PANDEY RAKESH KUMAR SHARMA BIPIN KUMAR	AJAY MISHRA
With CR. APP (DB)/1112/2025 123.1 AGAINST CONVICTION IA- 1/2025 MISC	2 MANOJ YADAV @ MANOJ PRASAD vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RAJEEV KUMAR SAXENA RITWIK THAKUR KIRAN KUMARI	SATYA NARAYAN PRASAD VIKAS MOHAN
With CR. APP (DB)/1114/2025 123.2 AGAINST CONVICTION	2 BHUSHAN YADAV vs THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI RAM BISHUN PRASAD	AJAY MISHRA MUKESHWAR DAYAL VIKAS MOHAN
With CR. APP (DB)/1132/2025 123.3 AGAINST CONVICTION	2 LALA YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	SATYA NARAYAN PRASAD VIKAS MOHAN
With CR. APP (DB)/1141/2025 123.4 AGAINST CONVICTION	2 CHHOTELAL YADAV @ CHHOTE LAL YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	AJAY MISHRA VIKAS MOHAN
With CR. APP (DB)/1170/2025 123.5 AGAINST CONVICTION	3 BIRMANI YADAV @ VIRMANI YADAV vs THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI RAM BISHUN PRASAD SANTOSH KUMAR PANDEY RAKESH KUMAR SHARMA BIPIN KUMAR	AJAY MISHRA
124. CR. APP (DB)/1174/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 PRINCE @ CHHOTU @ PRINCE KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	RAM VINAY PRASAD SINGH	AJAY MISHRA
With CR. APP (DB)/1309/2025 124.1 AGAINST CONVICTION	2 MANSHU KUMAR @ MANSU KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR AMIT KUMAR MISHRA	AJAY MISHRA
125. CR. APP (DB)/1178/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 CHANDRA SHEKHAR SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR	PARMESHWAR MEHTA
126. CR. APP (DB)/1185/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 RAMAGYA RAM vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	BINOD BIHARI SINGH LOKESH KUMAR SINGH
127. CR. APP (DB)/1187/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 SUBHAM KUMAR @ RAJ RANJAN vs THE STATE OF BIHAR	RAJANI KANT PANDEY	ABHIMANYU SHARMA KUMAR MALENDU
With CR. APP (DB)/1172/2025 127.1 AGAINST CONVICTION	2 MAHTAB ALAM @ MD. MAHTAB ALAM vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	ABHIMANYU SHARMA KUMAR MALENDU SUNNY KUMAR
With CR. APP (DB)/1175/2025 127.2 AGAINST CONVICTION	2 RAJEEV YADAV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	ABHIMANYU SHARMA KUMAR MALENDU SUNNY KUMAR
128. CR. APP (DB)/1203/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	4 SUJIT KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR MD.IMTEYAZ AHMAD	DILIP KUMAR SINHA
129. CR. APP (DB)/1223/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3 PAPPU KUMAR MAHTO @ PAPPU KUMAR vs THE STATE OF BIHAR	RAJNISH KUMAR SINGH	MANISH KUMAR NO2
130. CR. APP (DB)/1228/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 ASHOK SHARMA @ ASHOK VERMA AND ANR vs THE STATE OF BIHAR	USHA KUMARI 1 RICHA RAJ ROHIT RAJ	SATYA NARAYAN PRASAD
131. CR. APP (DB)/1229/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2 BAUNU SADA @ BAUNA SADA @ BALMIKI SADA vs THE STATE OF BIHAR	ASHOK KUMAR ARJUN PRASAD SANJAY KUMAR	ABHIMANYU SHARMA PANKAJ KUMAR SINGH
With CR. APP (DB)/1247/2025 131.1 AGAINST CONVICTION	2 CHHATU SADA @ CHHATHU SADA vs THE STATE OF BIHAR	ASHOK KUMAR SANJAY KUMAR	ABHIMANYU SHARMA PANKAJ KUMAR SINGH

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132.	CR. APP (DB)/1262/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	SHIVDANI GIRI @ SHIV DANI GIRI AND ANR vs THE STATE OF BIHAR	AARUNI SINGH SANDIP KUMAR GAUTAM	SATYA NARAYAN PRASAD DIMPAL KUMARI
With 132.1	CR. APP (DB)/1210/2025 AGAINST CONVICTION	3	BANARSI SINGH AND ANR vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH SHASHI SHEKHAR	SATYA NARAYAN PRASAD DIMPAL KUMARI
133.	CR. APP (DB)/1264/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	TARJAN SINGH @ TARZAN SINGH AND ORS vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR RITWIK THAKUR MD.IMTEYAZ AHMAD	KM. SHASHI BALA VERMA RASHMI JHA UJJWAL KUMAR SINGH
134.	CR. APP (DB)/1280/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	RAJ KUMARI DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR PRASAD	DILIP KUMAR SINHA
135.	CR. APP (DB)/1282/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	GUDDU KUMAR PASWAN @ GUDDU KUMAR vs THE STATE OF BIHAR	KUMAR RAVISH ROHIT KUMAR SANJAY KUMAR SHARMA	SUJIT KUMAR SINGH
136.	CR. APP (DB)/1308/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	CHANDRAMAN YADAV vs THE STATE OF BIHAR	SONI KUMARI DHIRENDRA KUMAR SINHA YASHPAL YADAV RAHUL RATHOUR RAVI SHANKAR PRASAD AMRIT LAL	ABHIMANYU SHARMA
137.	CR. APP (DB)/1322/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	SAVITA DEVI vs THE STATE OF BIHAR	DINESHWAR TIWARY RAJ KUMAR	BIPIN KUMAR
138.	CR. APP (DB)/1362/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	AJAY KUMAR @ BHOLA AND ANR vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ	BINOD BIHARI SINGH ABHITABH KUMAR RAKESH RANJAN SINGH TRISANDHYA
With 138.1	CR. APP (DB)/1297/2025 AGAINST CONVICTION	2	ASHOK KUMAR @ ASHOK RAI @ BIPAT AND ORS vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ	BINOD BIHARI SINGH TRISANDHYA RAKESH RANJAN SINGH ABHITABH KUMAR
139.	CR. APP (DB)/1363/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	4	CHHOTU KHAN @ KALIYA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY PURNIMA KUMARI SATYAM KUMAR OJHA	BIPIN KUMAR
With 139.1	CR. APP (DB)/992/2025 AGAINST CONVICTION	2	KISHAN KUMAR @ KISHAN KUMAR TIWARI vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	BIPIN KUMAR
With 139.2	CR. APP (DB)/1017/2025 AGAINST CONVICTION	2	DINESH KUMAR@ DINESH KUMAR DAS vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	BIPIN KUMAR
With 139.3	CR. APP (DB)/1072/2025 AGAINST CONVICTION	3	ANAND KUMAR vs THE STATE OF BIHAR	GAURI SHANKAR THAKUR	BIPIN KUMAR
With 139.4	CR. APP (DB)/1109/2025 AGAINST CONVICTION	2	SHYAMA KANT OJHA @ PAPPU OJHA vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI	BIPIN KUMAR
With 139.5	CR. APP (DB)/1125/2025 AGAINST CONVICTION	2	DINESH KUMAR @ DINESH PATEL vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY PURNIMA KUMARI	BIPIN KUMAR
140.	CR. APP (DB)/1364/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	SALMAN @ CHAND @ SALMAN CHAND AND ORS vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR PRANSHU PURUSHOTTAM KUMAR	ABHIMANYU SHARMA MD. NAUSHAD UZZOHA
141.	CR. APP (DB)/1414/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	PAPPU SINGH @ PAPPU @ MANOJ SINGH AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR AMRENDRA KUMAR MD.IMTEYAZ AHMAD	BINOD BIHARI SINGH VAIDEHI RAMAN PRASAD SINGH MRITYUNJAY KUMAR RAJAN ASHUTOSH RANJAN
142.	CR. APP (DB)/1466/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	SUNDAR SADA vs THE STATE OF BIHAR	PANKAJ KUMAR	DILIP KUMAR SINHA

(AFTER THE ABOVE OR AT 12:00 NOON, WHICHEVER IS EARLIER)
FOR ADMISSION

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143.	CR. APP (DB)/1534/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	5	MANTU KUMAR vs THE STATE OF BIHAR AND ANR	ABU NASAR ANITA KUMARI	DILIP KUMAR SINHA
144.	CR. APP (DB)/1160/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	2	ABU @ SATISH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	SATYA NARAYAN PRASAD
145.	CR. APP (DB)/1204/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	MANOJ RAI vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR SINGH KAHKASHAN ALAM	KM. SHASHI BALA VERMA
146.	CR. APP (DB)/1277/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	5	MAJNU DAS vs THE STATE OF BIHAR AND ANR	RAJIVE RANJAN SINGH VIJAY KUMAR	PARMESHWAR MEHTA PRASOON KUMAR SHIV SHANKAR CHOUBEY PRAMOD MISHRA
147.	CR. APP (DB)/1356/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	MANDEEP KUMAR PASWAN vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR PRANSHU	SUJIT KUMAR SINGH
148.	CR. APP (DB)/1365/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	3	SUNNY KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR KIRAN KUMARI AMRENDRA KUMAR	SUJIT KUMAR SINGH
149.	CR. APP (DB)/1460/2025 AGAINST CONVICATIO CR. APP (DB) AGAIN	1	SIYARAM SINGH @ SRI RAM SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR SONU KUMAR	BINOD BIHARI SINGH
150.	CR. APP (DB)/1637/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	1	RANJANA DEVI @ KUMARI RANJANA DEVI vs THE STATE OF BIHAR AND ORS	VAISHNAVI SINGH RITWIK THAKUR KIRAN KUMARI PURUSHOTTAM KUMAR	KM. SHASHI BALA VERMA
151.	CR. APP (DB)/39/2026 AGAINST ACQUITTAL CR. APPEAL AGAINST	1	INDRA KANT JHA vs THE STATE OF BIHAR AND ORS	KESHAV KUMAR JHA PRAFULL CHANDRA JHA RAHUL KUMAR	AJAY MISHRA

(AFTER THE ABOVE OR AT 02:15 P.M., WHICHEVER IS EARLIER)

FOR HEARING

152.	CR. APP (DB)/46/2020 AGAINST CONVICATIO CR.APP(DB)	14	PAWAN KUMAR @ NANHE AND ORS vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD BABITA KUMARI NILESH KUMAR	DR. MAYANAND JHA DINESH JHA NIKHILESH KUMAR MANOJ KUMAR
(AS FIRST CASE)					
With 152.1	CR. APP (DB)/1470/2019 IMPRISONMENT FOR LCR.APP(DB)	8	MAHENDRA KUMAR vs THE STATE OF BIHAR	NILESH KUMAR SHASHANK SHEKHAR MALAY KUMAR CHOUDHARY	AJAY MISHRA DINESH JHA NIKHILESH KUMAR
153.	CR. APP (DB)/298/2020 life imprisonment CR.APP(DB)	6	RINKU KUNWAR @ ROHIT KUNWAR vs THE STATE OF BIHAR	VIKRAM SINGH AMIT RANJAN SANJEEV KUMAR	DR. MAYANAND JHA
(AS SECOND CASE)					
154.	CR. APP (DB)/772/2022 AGAINST CONVICATIO CR. APP (DB) AGAIN	14	JASWANT SINHA @ JASWANT KUMAR SINHA vs THE STATE OF BIHAR AND ANR	NIKHIL SINGH SUMEET KUMAR SINGH SHAILESH ANAND	KM. SHASHI BALA VERMA SHASHANK SHEKHAR CHITRAGUPTA VIVEK KUMAR SINHA
(AS THIRD CASE)					
155.	CR. APP (DB)/336/2020 IMPRISONMENT FOR CR.APP(DB)	10	FULTAN YADAV @ FULTUN YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA SUJIT KUMAR SINGH
156.	CR. APP (DB)/378/2020 Imprisonment for CR.APP(DB)	12	MUKESH KUNWAR @ MUKESH KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	SATYA NARAYAN PRASAD
157.	CR. APP (DB)/396/2020 AGAINST CONVICATIO CR.APP(DB)	21	BHUPENDRA YADAV vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA DIWAKAR PRASAD SINGH AMARDEEP LOKPRIYA	A.G. SATYA NARAYAN PRASAD
With 157.1	CR. APP (DB)/241/2020 IMPRISONMENT FOR LCR.APP(DB)	17	YOGENDRA NARAYAN SARDAR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD BIJAY KUMAR PANDEY NILESH KUMAR	DILIP KUMAR SINHA

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With CR. APP (DB)/340/2020 157.2 IMPRISONMENT FOR LCR.APP(DB)	12 SHAMBHU SINGH @ SHAMBHU NARAYAN SINGH AND ANR vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH RAJESH KUMAR SINHA	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA SUJIT KUMAR SINGH (APP)
158. CR. APP (DB)/407/2020 AGAINST CONVICATIO CR.APP(DB)	12 SANJEET PANDIT @ SANJIT KUMAR vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA TEJENDRA SINHA BIJAY KUMAR PANDEY KANCHAN KUMARI GOPESH RAJ UDAY KUMAR	A.G. MANISH KUMAR NO2
159. CR. APP (DB)/422/2020 AGAINST CONVICATIO CR.APP(DB)	7 DEENBANDHU SHARMA AND ANR vs THE STATE OF BIHAR	SHIVENDRA PRASAD SANJAY KUMAR MANOJ KUMAR MADHUKAR	A.G. MANISH KUMAR NO2
160. CR. APP (DB)/71/2021 IMPRISONMENT FOR CR.APP(DB)	13 CHUNNU MAHTO @ RAKESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA BHOLA PRASAD INDRAJEET KUMAR ARUN KUMAR NO. 1 RABINDRA KUMAR MAYANK RAJ RAHUL SINGH RAKESH KUMAR SHARMA	A.G. BIJENDRA KUMAR SINGH KUMAR DHANANJAY SINGH SATYA NARAYAN PRASAD SATYA NARAYAN PRASAD
With CR. APP (DB)/451/2020 160.1 R.I. FOR LIFECR.APP(DB)	9 MUKESH KUMAR @ GUDDU vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH RAVI SHANKAR PATHAK	A.G. BINAY KUMAR PANDEY KUMAR DHANANJAY SINGH KUNAL TIWARY AJAY MISHRA AJAY MISHRA (APP)
161. CR. APP (DB)/223/2021 R.I. FOR 25 YEARS CR.APP(DB)	6 MD. SAHEB vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. KM. SHASHI BALA VERMA
162. CR. APP (DB)/233/2021 R.I. FOR LIFE CR.APP(DB)	6 LAXMAN RAI @ DUKHAN vs THE STATE OF BIHAR	RAM SANDESH ROY RADHA MOHAN SINGH	A.G. KM. SHASHI BALA VERMA ANISH CHANDRA
163. CR. APP (DB)/248/2021 AGAINST CONVICTION CR.APP(DB)	11 ONKAR NATH SINGH @ SHERU SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY MANISH KUMAR SINGH	A.G. ABHIMANYU SHARMA P K VERMA (AAG3)
164. CR. APP (DB)/382/2021 Imprisonment for CR. APP (DB) AGAIN	7 DOMI SAH @ SHIV SHANKAR SAH vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR MISHRA PRATIBHA SRIVASTAVA	BINAY KRISHNA VIPIN KUMAR SINGH
With CR. APP (DB)/323/2021 164.1 IMPRISONMENT FOR LCR.APP(DB)	7 NUNU SAH @ JAI NARAYAN SAH vs THE STATE OF BIHAR AND ANR	KUMAR VISHOKA NAND RAJANI KUMARI	AJAY MISHRA VIPIN KUMAR SINGH SMRITI SINGH
165. CR. APP (DB)/389/2021 IMPRISONMENT FOR CR.APP(DB)	9 SINTU YADAV vs THE STATE OF BIHAR	AMIT ANAND ASHOK KUMAR SINGH ABHISHEK KUMAR PANDEY SACHIN KUMAR AMAN RAJ	A.G. DILIP KUMAR SINHA SHASHI BALA VERMA PATLA KUMARI AKHOURI VIPIN BIHARI SHRIVASTAVA
166. CR. APP (DB)/390/2021 IMPRISONMENT FOR CR.APP(DB)	9 MD. ANAMUL HAQUE @ ENAMUL HAQUE @ MD. ENAMUL @ ANAMUL vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA MOHAMMAD SUFYAN THAKUR BRAJESH SINGH MOHAMMAD SUFYAN THAKUR BRAJESH SINGH VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	A.G. AJAY MISHRA (APP) SATISH CHANDRA MISHRA MD. NURUL HODA

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With CR. APP (DB)/307/2021 166.1 R.I. FOR LIFECR.APP(DB)	6 AMZAD ALI @ MD. AMZAD vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G D. K. SINHA (APP) SATISH CHANDRA MISHRA MD. NURUL HODA GYANAND ROY RAJ KUMAR DILIP KUMAR SINHA
With CR. APP (DB)/376/2021 166.2 R.I. FOR LIFECR.APP(DB)	6 MD. SAKUR ALAM @ MD. SHAKUR @ MD. SAKUR vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	A.G SATISH CHANDRA MISHRA MD. NURUL HODA DILIP KUMAR SINHA S. B. VERMA
167. CR. APP (DB)/424/2021 AGAINST CONVICATIO CR.APP(DB)	12 MD. CHAND vs THE STATE OF BIHAR AND ANR	RAJESH MOHAN SURESH KUMAR TILAK SAO MD. SHAMIMUL HODA	A.G. DR. MAYANAND JHA SUJIT KUMAR SINGH RAJESH KUMAR
168. CR. APP (DB)/486/2021 AGAINST CONVICATIO CR.APP(DB)	15 RAHUL KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	DILIP KUMAR SINHA SANJAY KUMAR
169. CR. APP (DB)/539/2021 AGAINST CONVICATIO CR.APP(DB)	10 SHIVDANI SAHNI vs THE STATE OF BIHAR	RAJ KUMAR SINHA	SATYA NARAYAN PRASAD
With CR. APP (DB)/544/2021 169.1 IMPRISONMENT FOR LCR.APP(DB)	10 BALWANT SAHNI vs THE STATE OF BIHAR	RAJ KUMAR SINHA	DR. MAYANAND JHA SUJIT KUMAR SINGH SUDHANSHU BHUSHAN
With CR. APP (DB)/568/2021 169.2 IMPRISONMENT FOR LCR.APP(DB)	10 GOPAL SAHNI vs THE STATE OF BIHAR	SANTOSH KUMAR ANIRUDH KUMAR SINHA RAKESH KUMAR SRIVASTAVA DINESHWAR PRASAD SINGH SABAL KUMAR JHA	AJAY MISHRA
170. CR. APP (DB)/546/2021 R.I. FOR 20 YEARS CR.APP(DB)	6 PRINCE KUMAR vs THE STATE OF BIHAR	DR. MANOJ KUMAR	KM. SHASHI BALA VERMA
171. CR. APP (DB)/625/2021 R.I. FOR LIFE CR.APP(DB)	7 MD. ARIF vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	ABHIMANYU SHARMA RAM PRAWESH KUMAR RAJEEV RANJAN
172. CR. APP (DB)/636/2021 R.I. FOR LIFE CR.APP(DB)	14 HARINARAYAN SINGH vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	ABHIMANYU SHARMA TRIBHUWAN NARAYAN
173. CR. APP (DB)/703/2021 AGAINST ACQUITTAL CR.APP(DB)	6 MUNDRIKA GOPE vs THE STATE OF BIHAR AND ORS	GOPAL GOVIND MISHRA	AMITESH KUMAR RAJEEV KUMAR GAUTAM SHAH SATYENDRA KUMAR
174. CR. APP (DB)/705/2021 AGAINST ACQUITTAL CR. APPEAL AGAINST	10 POOJA KUMARI vs THE STATE NOF BIHAR AND ANR	PRASHANT KUMAR	BINAY KRISHNA VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD
With CR. APP (SJ)/1361/2020 174.1 u/s 14a(2) sc/st aSC/ST ACT (RB)	2 BIPIN KUMAR @ RAVI JEE vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD VAISHNAVI SINGH	A.G PRASHANT KUMAR SHASHANK SHEKHAR DUBEY DINESHWAR PANDEY
175. CR. APP (DB)/737/2021 AGAINST CONVICATIO CR.APP(DB)	4 ASHUTOSH KUMAR vs THE STATE OF BIHAR AND ANR	HARSH SINGH DHANANJAI KUMAR SINGH	KM. SHASHI BALA VERMA SHIV PRASAD GUPTA MICKEY SINGH
176. CR. APP (DB)/11/2022 ACQUITTAL CR.APP(DB)	24 RAJESH KUMAR vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR YOGESH KUMAR	AJAY MISHRA DR. ANJANI PD. SINGH SUNNY KUMAR
With G. APP. (DB)/1/2023 176.1 GOVERNMENT APPEAL G. APP(DB)	6 THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, SHEIKHPURA vs KUNDAN KUMAR AND ANR	AJAY MISHRA	

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177. CR. APP (DB)/50/2022 AGAINST CONVICATIO CR.APP(DB)	8 PRAMOD MANDAL AND ORS vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH KRISHNA KUMAR SINGH VAISHNAVI SINGH PRANSHU RITWIK THAKUR PURUSHOTTAM KUMAR	MANISH KUMAR NO2
178. CR. APP (DB)/69/2022 AGAINST CONVICATIO CR.APP(DB)	12 MANTAN KUMAR SINGH AND ANR vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	ABHIMANYU SHARMA PRABHAKAR NATH RAI ABHIMANYU SHARMA (A.P.P)
179. CR. APP (DB)/109/2022 AGAINST CONVICATIO CR.APP(DB)	11 PAPPU RAI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	DILIP KUMAR SINHA
180. CR. APP (DB)/292/2022 AGAINST CONVICATIO CR.APP(DB)	10 ARBIND YADAV @ BAUDHU YADAV vs THE STATE OF BIHAR	GAURI SHANKAR PRASAD	SADANAND PASWAN DILIP KUMAR SINHA (APP) PRAMOD KUMAR VERMA DEVENDRA KUMAR
181. CR. APP (DB)/300/2022 AGAINST CONVICATIO CR.APP(DB)	11 RAUSHAN KUMAR LATHOR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN	KM. SHASHI BALA VERMA
182. CR. APP (DB)/309/2022 AGAINST CONVICATIO CR.APP(DB)	9 AKHTAR ALI @ MOHMAD AKHATAR MIYA vs THE STATE OF BIHAR	WASI AKHTAR ASIF KALIM	ABHIMANYU SHARMA SHAKIL AHMAD KHAN
183. CR. APP (DB)/314/2022 AGAINST CONVICATIO CR.APP(DB)	11 AMUL CHAUHAN vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH SUJIT KUMAR RAHUL KUMAR ANUKRITI JAIPURIYAR VIPIN KUMAR SINGH SMRITI SINGH KUMAR AWNISH ANKIT	ABHIMANYU SHARMA RAJESH KUMAR CHAUDHARY
184. CR. APP (DB)/353/2022 AGAINST CONVICATIO CR.APP(DB)	6 PAPPU KUMAR @ VINAY KUMAR vs THE STATE OF BIHAR	DR. BIDHU RANJAN ASHOK KUMAR JHA	KM. SHASHI BALA VERMA
185. CR. APP (DB)/403/2022 AGAINST CONVICATIO CR.APP(DB)	5 MINTU SINGH @ MANISH SINGH @ MANISH KUMAR @ MINTU KUMAR vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH ABHISHEK SRIPRIYA SINHA RITWIK THAKUR VAISHNAVI SINGH	BINAY KRISHNA KAMLESH PRASAD YADAV
With CR. APP (DB)/388/2022 185.1 AGAINST CONVICTIONCR.APP(DB)	4 SUNIL YADAV @ SUNIL KUMAR YADAV @ SUNIL KUMAR SINGH vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR RITWIK THAKUR VAISHNAVI SINGH	USHA KUMARI 1 KAMLESH PRASAD YADAV
With CR. APP (DB)/515/2022 185.2 AGAINST CONVICTIONCR.APP(DB)	6 DHARMENDRA PAL @ SUNIL PAL @ CHHOTU vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH RITWIK THAKUR VAISHNAVI SINGH	SATYA NARAYAN PRASAD KAMLESH PRASAD YADAV USHA KUMARI 1
186. CR. APP (DB)/441/2022 AGAINST CONVICATIO CR.APP(DB)	5 RAMU MANJHI vs THE STATE OF BIHAR	RAJEEV RANJAN	SATYA NARAYAN PRASAD
With CR. APP (DB)/215/2022 186.1 AGAINST CONVICTIONCR.APP(DB)	7 RAMASHISH MANJHI AND ORS vs THE STATE OF BIHAR	NILESH KUMAR VAISHNAVI SINGH RITWIK THAKUR	KM. SHASHI BALA VERMA
187. CR. APP (DB)/447/2022 AGAINST CONVICATIO CR.APP(DB)	5 MD. HUSSAIN vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. SATYA NARAYAN PRASAD USHA KUMARI 1 MUKESH KUMAR SINGH
188. CR. APP (DB)/448/2022 AGAINST CONVICATIO CR.APP(DB)	7 KUMAR @ KUMARJIT SINGH vs THE STATE OF BIHAR	AJIT KUMAR SINGH	DR. MAYANAND JHA RAJ KUMAR CHOUDHARY MANOJ KUMAR SINGH SUJIT KUMAR SINGH

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With CR. APP (DB)/1188/2017 188.1 R.I. FOR LIFE (302CR.APP(DB))	8	KALLU @ RANJAN YADAV vs THE STATE OF BIHAR	RAJESH KUMAR	SRI ASHWANI KUMAR SINHA RAJ KUMAR CHOUDHARY
With CR. APP (DB)/1194/2017 188.2 R.I. FOR LIFE (302CR.APP(DB))	7	NANDAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY SANTOSH KUMAR	SRI SHIVESH CHANDRA MISHRA RAJ KUMAR CHOUDHARY
With CR. APP (DB)/1213/2017 188.3 R.I. FOR LIFE(302,CR.APP(DB))	6	SATISH KUMAR @ SATISH YADAV vs THE STATE OF BIHAR	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY SANTOSH KUMAR	SRI DILIP KUMAR SINHA RAJ KUMAR CHOUDHARY
With CR. APP (DB)/1307/2017 188.4 R.I FOR LIFE (302)CR.APP(DB)	9	RATAN KUMAR SAH @ RATAN SAH vs THE STATE OF BIHAR THROUGH	ABHAY KUMAR SINGH BHARAT BHUSHAN SIDDHARTHA KUMAR SINGH RAJESH KUMAR	SRI ABHIMANYU SHARMA RAJ KUMAR CHOUDHARY JYOTI RANJAN JHA
With CR. APP (DB)/1442/2017 188.5 CONVERTED FROM (CRCR.APP(DB))	6	VIKRAM KUMAR @ VIKRAM YADAV vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH AMIT KUMAR MISHRA	SRI BIPIN KUMAR RAJ KUMAR CHOUDHARY
With CR. APP (DB)/398/2022 188.6 AGAINST CONVICTIONCR.APP(DB)	6	TINKU YADAV @ RINKU YADAV vs THE STATE OF BIHAR	AKSHANSH ANKIT RAJENDRA PRASAD YADAV SURYA NARAYAN YADAV	A.G. DILIP KUMAR SINHA
189. CR. APP (DB)/478/2022 AGAINST CONVICATIO CR.APP(DB)	7	SHAILENDRA KUMAR @ CHOTTU @ NANHKI vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	KM. SHASHI BALA VERMA MANOJ KUMAR NO.1
190. CR. APP (DB)/487/2022 27(1) CR.APP(DB)	9	AJAY SINGH vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	MANISH KUMAR NO2
With CR. APP (DB)/522/2022 190.1 AGAINST CONVICTIONCR.APP(DB)	6	UDAY JHA @ UDAY SHANKAR JHA vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RAM SHANKAR KUMAR ROHIT KUMAR	SATYA NARAYAN PRASAD
With CR. APP (DB)/566/2022 190.2 R.I. FOR LIFE CR.APP(DB)	6	DABLOO RAJAK vs THE STATE OF BIHAR	DILIP KUMAR ROY	AJAY MISHRA
191. CR. APP (DB)/494/2022 AGAINST CONVICATIO CR.APP(DB)	9	AFTAB ALAM @ AFTAB MIAN vs THE STATE OF BIHAR AND ANR	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI DEVENDRA KUMAR PRIYA JITENDRA KUMAR	AJAY MISHRA
192. CR. APP (DB)/501/2022 AGAINST CONVICATIO CR.APP(DB)	9	KUNDAN KUMAR SINGH vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE RAKESH SINGH BHASKAR SHANKAR PRAMENDRA KUMAR SINGH	ABHIMANYU SHARMA
193. CR. APP (DB)/505/2022 AGAINST CONVICATIO CR.APP(DB)	6	MD. MAHBOOB MANSOORI @ MD. MAHBUB ALAM vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	AJAY MISHRA
194. CR. APP (DB)/511/2022 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	JITENDRA BAITHA vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR JHA	SADANAND PASWAN INDRAJEET BHUSHAN MANISH KUMAR KUMAR HARSHVARDHAN KALPANA DILIP KUMAR SINHA
195. CR. APP (DB)/520/2022 AGAINST CONVICATIO CR. APP (DB) AGAIN	6	KALCHAND RAM vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	ABHIMANYU SHARMA
196. CR. APP (DB)/539/2022 AGAINST CONVICATIO CR.APP(DB)	9	MD. SADDAM vs THE STATE OF BIHAR	MD. HELAL AHMAD MD. ANJUM AKHTER MD. EJAZ AKHTER RUPESH KUMAR	SATYA NARAYAN PRASAD
197. CR. APP (DB)/611/2022 AGAINST CONVICATIO CR.APP(DB)	8	RAJU BAITHA vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	MANISH KUMAR NO2 BIJAY PRAKASH SINGH
With CR. APP (DB)/592/2022 197.1 AGAINST CONVICTIONCR.APP(DB)	6	SUMAN KOERI @ SUMAN KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	ABHIMANYU SHARMA BIJAY PRAKASH SINGH

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With CR. APP (DB)/670/2022 197.2 AGAINST CONVICTIONCR. APP (DB) AGAIN	7	RAJ KUMAR @ RAM KUMAR vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	AJAY MISHRA BIJAY PRAKASH SINGH
198. CR. APP (DB)/613/2022 AGAINST CONVICTIO CR.APP(DB)	6	BINAY MANJHI vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	SUJIT KUMAR SINGH
199. CR. APP (DB)/634/2022 AGAINST CONVICTIO CR.APP(DB)	10	DINESH YADAV vs THE STATE OF BIHAR	VIJAY BARDHAN PANDEY SUDARSHAN KUMAR AJAY KUMAR PANDEY	KM. SHASHI BALA VERMA
With CR. APP (DB)/625/2022 199.1 AGAINST CONVICTIONCR. APP (DB) AGAIN	7	SARVAN YADAV vs THE STATE OF BIHAR	PRIYANKA SINGH ANUJ KUMAR	BINOD BIHARI SINGH SATYENDRA RAI
200. CR. APP (DB)/664/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	BAPJAN RISHI @ BABJAN RISHIDEO vs THE STATE OF BIHAR	ANUKRITI JAIPURIYAR	BINOD BIHARI SINGH
201. CR. APP (DB)/678/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	ABHISHEK KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINGH SANJAY KUMAR SINGH RAHUL NATH SANJAY KUMAR	SATYA NARAYAN PRASAD
With CR. APP (DB)/884/2022 201.1 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	SONU KUMAR vs THE STATE OF BIHAR	ARUN KUMAR PANDEY RAJESH KUMAR	ABHIMANYU SHARMA
202. CR. APP (DB)/680/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	MD. SHAHID ANSARI @ MD. SHAHID @ SHAHID ANSARI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR MD FAZLE KARIM PRATIK MISHRA	SATYA NARAYAN PRASAD
203. CR. APP (DB)/689/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	12	MD. AMZAD vs THE STATE OF BIHAR AND ANR	PRITISH KUMAR LAL ARUN KUMAR GUPTA AMAR KUMAR SINGH RAHUL SINGH VAISHNAVI SINGH PRANSHU RITWIK THAKUR PURUSHOTTAM KUMAR	BINOD BIHARI SINGH MS ADITI SHARMA (AMICUS CURIAE)
204. CR. APP (DB)/697/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	AMIT KUMAR AJAY KUMAR SINGH	PARMESHWAR MEHTA USHA KUMARI NO. 1 (SPL. PP)
205. CR. APP (DB)/711/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	13	DHIRAJ KUMAR @ PUTLI @ ABHISHEK KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA VIJAY KUMAR ASHOK KUMAR	BINOD BIHARI SINGH
206. CR. APP (DB)/727/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	12	PAPPU KUMAR SINGH vs THE STATE OF BIHAR	SABAL KUMAR JHA PANKAJ KUMAR SINGH	BINOD BIHARI SINGH ARBIND KUMAR SINGH
With CR. APP (DB)/750/2022 206.1 AGAINST CONVICTIONCR.APP(DB)	15	VICKEY @ VIKASH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	KM. SHASHI BALA VERMA ARBIND KUMAR SINGH
With CR. APP (DB)/870/2022 206.2 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	ABHISHEK KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR SUMIT KUMAR JHA	BINOD BIHARI SINGH ARBIND KUMAR SINGH RABINDRA KUMAR TIWARI
207. CR. APP (DB)/740/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	MUSTAFA SHEIKH vs THE STATE OF BIHAR AND ANR	MD. HARUN QUARESHI BRAJESH KUMAR SINGH SUMIT KUMAR VAISHNAVI SINGH RITWIK THAKUR PRANSHU	BIPIN KUMAR
208. CR. APP (DB)/836/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	RAJO MAHTO vs THE STATE OF BIHAR	RABI BHUSHAN PRASAD NO. 1	AJAY MISHRA BHIM SEN PRASAD SANJEET KUMAR KANCHAN KUMARI
209. CR. APP (DB)/849/2022 AGAINST ACQUITTAL CR. APPEAL AGAINST	10	RAM NATH PANDEY vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR MRIGENDRA PRATAP SINGH	BIPIN KUMAR HARISHANKAR ROY HARI SHANKAR ROY
With CR. APP (SJ)/786/2021 209.1 R.I FOR 1 YEARSCR. APP(SJ)	6	LALJEE PANDEY @ MUNNA PANDEY vs THE STATE OF BIHAR	SADA NAND ROY NUTAN KUMARI SHARMA	A.G BRAJESH PRASAD GUPTA ZEYAUH HODA ZEYAUH HODA

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| 210. | CR. APP (DB)/860/2022
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 5 | VIKRAM KUMAR @ PAPPU
vs THE STATE OF BIHAR | SUMAN KUMAR VERMA
SUNIL KUMAR VERMA
AMRESH KUMAR
MISHRA
SMRITI VERMA
PUSHPENDRA KUMAR
SINGH
DIVYA BHARTI
VIKASH KUMAR JHA
ANITA KUMARI | SUJIT KUMAR SINGH |
| With
210.1 | CR. APP (DB)/832/2022
AGAINST
CONVICTIONCR. APP
(DB) AGAIN | 3 | SIYARAM SAH
vs THE STATE OF BIHAR | SUMAN KUMAR VERMA
SUNIL KUMAR VERMA
ANISH KUMAR
SMRITI VERMA | KM. SHASHI BALA
VERMA |
| 211. | CR. APP (DB)/863/2022
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 6 | ASHOK RAM
vs THE STATE OF BIHAR | BINOD KUMAR PANDEY
BACHAN JEE OJHA
BRIJ MOHAN DAS | ABHIMANYU SHARMA |
| 212. | CR. APP (DB)/874/2022
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 8 | MOJABIR ANSARI
vs THE STATE OF BIHAR | ARVIND KUMAR
RANDHIR KUMAR NO.1
PRIYANKA SINGH
RIZWANUL JAMA KHAN
MADHAV RAJ | MANISH KUMAR NO2 |
| 213. | CR. APP (DB)/895/2022
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 8 | BHUSHAN KUMAR
vs THE STATE OF BIHAR | AJAY KR SINGH NO.1
UMESH CHANDRA
AJAY KUMAR SINHA | PARMESHWAR MEHTA
LALAN KUMAR |
| With
213.1 | CR. APP (DB)/641/2022
AGAINST
CONVICTIONCR. APP
(DB) AGAIN | 10 | SUJIT KUMAR
vs THE STATE OF BIHAR | AJAY KUMAR SINHA | KM. SHASHI BALA
VERMA
LALAN KUMAR |
| 214. | CR. APP (DB)/910/2022
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 11 | RIYASAT ALI @ MD. RIYASAT ALI
vs THE STATE OF BIHAR | MD.IMTEYAZ AHMAD
AJAY KUMAR TIWARI
VAISHNAVI SINGH
RITWIK THAKUR | SADANAND PASWAN
AJAY MISHRA (APP) |
| 215. | CR. APP (DB)/925/2022
AGAINST CONVICATIO CR.
APP (DB) AGAIN | 6 | GOVIND KUMAR
vs THE STATE OF BIHAR | DIWAKAR PRASAD
SINGH | SUJIT KUMAR SINGH |

PATNA HIGH COURT	54	Saturday 17th January, 2026 Hon'ble Mr. Justice Nani Tagia & Hon'ble Mr. Justice Sunil Dutta Mishra
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Saturday the 17th January 2026
MAIN BUILDING
Court No. 18 (AT 10:30 A.M.)
Mr. Justice Nani Tagia &
Mr. Justice Sunil Dutta Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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The relevant orders to be referred at the time of hearing, if in vernacular, the learned counsels are kindly requested to provide a translated copy across the Bar.

FOR ORDERS (ON OFFICE NOTES)

1.	MA/770/2023 MA (DB) INCOME TAX	3 SIS PROSEGUR HOLDING PRIVATE LIMITED, vs PRINCIPAL COMMISSIONER OF INCOME TAX 1,	ARUN BHARTI PARIJAT SAURAV	ARCHANA SINHA @ ARCHANA SHAHI
2.	MA/22/2024 MA (DB) FAMILY COU	3 SONI KUMARI vs ANIL KUMAR @ ANIL KUMAR SINGH AND ANR	RAJEEV RANJAN NO.II PRIYANKA KUMARI	
3.	MA/68/2024 MA (DB) FAMILY COU	2 NEERAJ CHOUBEY vs LEELAVATI DEVI	RAJANI KANT PANDEY SURENDRA KUMAR MISHRA PRAMOD KUMAR SINGH SHASHIKANT	TRIBHUWAN NARAYAN
4.	MA/97/2024 M.A. VALUE ADDED T	3 M/S ESCORTS KUBOTA LIMITED vs THE STATE OF BIHAR AND ORS	BINAY KUMAR JAYANTA RAY CHAUDHURY	GOVERNMENT PLEADER 7
5.	MA/124/2024 M.A. M.A. CENTRAL EXCIS	3 COMMISSIONER OF CGST AND CENTRAL EXCISE PATNA 1 vs M/S RAJ KUMAR GUPTA @ SHRI RAJ KUMAR SULTANIA @ SHRI RAJU SULTANIA	ANSHUMAN SINGH RANJAY KUMAR	
6.	MA/197/2024 MA (DB) FAMILY COU	3 SANJEEV KUMAR vs PAPLI DEVI	MADAN MOHAN PALLAVI PANDEY RITIK SHAH	
7.	MA/213/2024 M.A. VALUE ADDED T	3 THE STATE OF BIHAR vs M/S DEN NETWORK LIMITED	ROONA (A.C. TO G.P. 7)	
8.	MA/288/2024 MA (DB) FAMILY COU	4 SUBODH KUMAR, vs NICKY KUMARI,	AJIT RANJAN KUMAR	
9.	MA/323/2024 Miscellaneous App M.A. TAX (D.B.) CU	3 COMM. (COMMISSIONER) OF CUSTOMS (PREVENTIVE) PATNA vs M/S SARADA TRADING COMPANY	ANSHUMAN SINGH RANJAY KUMAR	
10.	MA/390/2024 MA (DB) FAMILY COU	3 BINITA KUMARI @ BINITA PANDEY vs SUBHASH PANDEY	PREETI KUMARI	
11.	MA/392/2024 M.A. VALUE ADDED T	3 M/S TCI INDUSTRIES LTD. vs THE STATE OF BIHAR THROUGH COMMISSIONER OF COMMERCIAL TAXES, BIHAR, PATNA AND ORS	KRISHNA CHANDRA OJHA RAVI BHUSHAN BHARAT	STANDING COUNSEL 11
12.	MA/437/2024 MA (DB) FAMILY COU	10 RAVI KANT PANDEY vs ANJALI PANDEY	KUMAR SAMEER SURENDRA PRASAD SINGH GAURAV KUMAR	

Respondent namely Anjali Pandey served unrepresented.

13.	MA/503/2024 MA (DB) FAMILY COU	7 AFTAB ALAM vs RUQAIYA PARVEEN	PRABHAKAR SINGH ADARSH RANJAN	
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FOR ORDERS (ON PETITIONS)

14.	MA/187/2025 MA (DB) FAMILY COU IA-1/2025 () LIMITATION PETITIO	4 RITU SINHA vs AKARSH MEHTA @ AKARSH SINHA	SWARNA ROY ASHUTOSH KUMAR SHUBHAM SHANKAR RICHA RAJIV SINGH KOMAL	
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PATNA HIGH COURT	55	Saturday 17th January, 2026 Hon'ble Mr. Justice Nani Tagia & Hon'ble Mr. Justice Sunil Dutta Mishra
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| 15. MA/354/2025
MA (DB) INCOME TAX
IA-1/2025 ()
LIMITATION PETITIO | 4 ASSISTANT COMMISSIONER OF
INCOME TAX CENTRAL CIRCLE-2
vs BAJAJ IRON AND STEEL
PRIVATE LTD. | ARCHANA SINHA @
ARCHANA SHAHI
ALOK KUMAR @ ALOK
KR SHAHI
SWARNA ROY
RICHA RAJIV SINGH
KOMAL
SHUBHAM SHANKAR | |
| 16. MA/542/2025
MA (DB) FAMILY COU
IA-1/2025 ()
LIMITATION PETITIO | 4 MINTU DUTTA @ MINTU DAS
vs MALA DAS @ MALA DUTTA | RAM PRAWESH KUMAR
RAJEEV RANJAN | |
| 17. MA/554/2025
MA (DB) FAMILY COU
IA-1/2025 ()
LIMITATION PETITIO | 4 DURGANAND YADAV
vs INDU KUMARI | KULDEEP KUMAR
JITENDRA KUMAR
DHIRESH KUMAR
DHIRAJ | |
| 18. CR. APP (DB)/934/2025
AGAINST CONVICATIO CR.
APP (DB) AGAIN
IA-1/2025 ()
LIMITATION PETITIO | 2 RAJESH SINGH
vs THE STATE OF BIHAR | TIPUDDIN KHAN | MANISH KUMAR NO2 |

FOR HEARING UNDER ORDER 41 RULE 11 CPC

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| 19. MA/417/2025
Miscellaneous App MA
(DB) FAMILY COU | 6 MITHILESH KUMAR PURWE
vs PRIYA SONAMA ALIAS PRIYA
SONAM KUMARI | SURESH PRASAD
BHAKTA | |
| 20. MA/440/2025
MA (DB) FAMILY COU | 4 RAJEEV KUMAR CHANDAN
vs ANJALI KUMARI | SHAILENDRA KUMAR
SINGH
KUMARI RASHMI | |
| 21. MA/516/2025
MA (DB) FAMILY COU | 5 RISHIKESH KUMAR @ RAJEEV
vs RUPA KUMARI @ RUPA | SUDHIR KUMAR | |
| 22. MA/587/2025
MA (DB) FAMILY COU | 4 PRIYANKA KUMARI @ DEEPAM
KUMARI
vs SUNNY KUMAR @ SANNI
KUMAR | GAJENDRA KUMAR
SINGH
ARYAN SINGH
SURABHI NIRMAL | |
| 23. MA/674/2025
MA (DB) FAMILY COU | 5 KUNAL KISHORE
vs KUMARI GITANJALI | AJAY KR SINGH NO.1 | |
| 24. MA/715/2025
Miscellaneous App MA
(DB) FAMILY COU | 4 RENU DEVI @ RENU KUMARI
vs JITENDRA MISHRA | BRIJ KISHOR MISHRA
SACHIDA NAND RAI | |
| 25. MA/722/2025
MA (DB) FAMILY COU | 4 RANVEER YADAV @ RANVEER RAI
vs MONI KUMARI AND ORS | AKHOURI VIPIN BIHARI
SHRIVASTAVA
NAND KUMAR | |
| 26. MA/750/2025
MA (DB) INCOME TAX | 3 M/S SIS CASH SERVICES LIMITED
vs THE ASSISTANT DIRECTOR OF
INCOME TAX, | HRISHIKESH
RAHUL TANGRI
DEEPRO SEN
KARANJOT SINGH
KHURANA
CHANDRAMAULI KUMAR | |
| 27. MA/781/2025
MA (DB) FAMILY COU | 2 CHANDAN RAI @CHANDAN
KUMAR RAY
vs SARASWATI DEVI AND ANR | SUBHANKAR
PRABHAKAR
RAHUL ANAND
AKANKSHIT JHA | |

FOR HEARING

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|---|---|---|------------------|
| 28. CR. APP (DB)/231/1997
CR.APP(DB) | 1 BRAJ KISHOR SINGH @ BRIJ
SINGH
vs STATE OF BIHAR | ASHUTOSH RANJAN
PANDEY
ANSHUMAN
INDUBALA PANDEY
DR. KAMESHWAR
MISHRA | |
| 29. CR. APP (DB)/240/1998
CR.APP(DB) | 2 HORIL SINGH (ABATED VIDE
HONOURABLE COURT ORDER DT.
22-11-2025) AND ORS
vs STATE OF BIHAR | HARENDRA PD.SINGH
SHASHI KANT SINGH | ABHIMANYU SHARMA |
| 30. CR. APP (DB)/22/1999
CR.APP(DB) | 1 DINESH MAHTO
vs STATE OF BIHAR | RABI BHUSHAN PRASAD PP.
NO. 1 | DR. MAYANAND JHA |
| 31. CR. APP (DB)/94/1999
CR.APP(DB) | 2 KRISHNA LAL BARNWAL @
KRISHNA MODI
vs STATE OF BIHAR | SHIVENDRA KR.SINHA | ABHIMANYU SHARMA |

PATNA HIGH COURT	56	Saturday 17th January, 2026 Hon'ble Mr. Justice Nani Tagia & Hon'ble Mr. Justice Sunil Dutta Mishra
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32.	CR. APP (DB)/393/1999 CR.APP(DB)	2 GOVIND SAO vs STATE OF BIHAR	MD.GAYASUDDIN KHAN BINDHYACHAL SINGH IRSHAD AHMAD KHAN	DR. MAYANAND JHA
33.	CR. APP (DB)/400/1999 CR.APP(DB)	3 RANJEET KUMAR SHARMA AND ORS vs STATE OF BIHAR	MADAN PRASAD SINGH 2 SITA RAM PRASAD	PP. ABHIMANYU SHARMA
34.	CR. APP (DB)/479/1999 CR.APP(DB)	2 SAJJAD KHAN vs STATE OF BIHAR	MD.RAISUL HAQUE	ABHIMANYU SHARMA
35.	CR. APP (DB)/484/1999 CR.APP(DB)	2 RAJDEO YADAV AND ANR vs STATE OF BIHAR	BINOD MOHAN PRASAD	MANOJ KUMAR SATYA NARAYAN PRASAD
36.	CR. APP (DB)/485/1999 CR.APP(DB)	2 RAMESHWAR YADAV AND ORS vs STATE OF BIHAR	BHARAT LAL RABI BHUSHAN PRASAD	ANWAR KARIM AJAY MISHRA
37.	CR. APP (DB)/226/2000 CR.APP(DB)	3 RAM LAKHAN SAHNI AND ORS vs THE STATE OF BIHAR	BIMAL KUMAR MD.IMTEYAZ AHMAD NILESH KUMAR	ABHIMANYU SHARMA PP. DILIP KUMAR SINHA
38.	CR. APP (DB)/459/2000 CR.APP(DB)	3 PAKLU MANJHI AND ANR vs STATE OF BIHAR	RAM SHANKAR PRADHAN AMRENDRA NR.RAI	SATYA NARAYAN PRASAD
39.	CR. APP (DB)/34/2001 CR.APP(DB)	3 SAHEB JAN MIAN AND ORS vs STATE OF BIHAR	UMA KANT SHUKLA RAJESH RANJAN 1 SHAKTI SUMAN KUMAR	
40.	CR. APP (DB)/167/2001 CR.APP(DB)	2 FAKIR YADAV AND ANR vs STATE OF BIHAR	SULAV KUMAR SINGH NILESH KUMAR	PP.
41.	MA/437/2021	14 VISHAL GUPTA vs NANDITA	RAJANI KANT MISHRA SURESH MISHRA	ANUJ KUMAR EASHITA RAJ SAKSHI BHATNAGAR
42.	MA/537/2021 Miscellaneous App MA (DB) FAMILY COU	18 TARA DEVI vs PARMANAND PASWAN	ASHOK KUMAR SANTOSH KUMAR	BHAGYA NARAYAN JHA NIDHI
43.	MA/251/2022	19 SUSHANT SINGH @ BHUTTI vs SHAKUNTALA DEVI	BIBHAKAR TIWARY	PRAVEEN KUMAR RAJU KUMAR SINGH
44.	MA/311/2022 Memo of Appeal	14 MANOJ KUMAR DAS vs ASHA KUMARI	VIJAY KUMAR SINGH SAROJ KUMAR UPADHYAY	KANCHAN JHA MADHAV JHA NISHANT CHOUDHARY GAUTAM SAHA ANAMIKA SAHA RANJAN KUMAR SINHA JYOTI KUMARI SEEMA
45.	MA/345/2022	13 AJIT KUMAR vs NITU KUMARI	ASHOK KUMAR JHA SAURAV ANAND	SHUBHESH PANDEY AMIT KUMAR MISHRA
46.	MA/419/2022	10 SANJAY KUMAR vs SMT. SEEMA DEVI	MD FAZLE KARIM SANJAY SINHA	KUMAR MANISH PARUL RANJAN AISHWARYA SHANKAR ROHAN SINHA
47.	MA/472/2022	16 POOJA KUMARI vs DHANANJAY KUMAR AND ANR	MOHIT SHRIWASTAVA RANJEET KUMAR AYUSH KUMAR	JITENDRA KUMAR GIRI MANOJ GOSWAMI MANORAMA GOSWAMI MAHIMA SHARMA GAURAV SHARMA MANOJ GOSWAMI
48.	MA/638/2022 C misc	13 AMITESH KUMAR JHA vs RICHA JHA	MANOJ KUMAR PANDEY KUMARI PALLAVI	
49.	MA/337/2023 MA (DB) FAMILY COU	14 RAJNISH RANJAN vs ARCHANA KUMARI	ABHISHEK ANAND MADHURI KUMARI	VIJAY KUMAR
50.	MA/648/2023 Judgement against MA (DB) FAMILY COU	11 SMT. SHWETA vs SRI BHARAT BHUSHAN	KUMAR KAUSHLENDRA	PANKAJ MAIJORWAR DEEPAK KUMAR PATHAK NAGADEO CHOUBEY

PATNA HIGH COURT	57	Saturday 17th January, 2026 Hon'ble Mr. Justice Bibek Chaudhuri
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Saturday the 17th January 2026
MAIN BUILDING
Court No. 15 (AT 10:30 A.M.)
Mr. Justice Bibek Chaudhuri

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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Notice: (I) All urgent mentioning of cases (SJ) at 4 PM on Monday only.

FOR JUDGEMENT

1.	CWJC/5471/2025 DISCP.PROC., NON G	8 SUJIT KUMAR vs THE STATE OF BIHAR AND ORS	VIRENDRA KUAR	GOVERNMENT PLEADER (22)
2.	CWJC/11111/2025 OTHERS, HEALTH SER	6 DR. SHYAM KUMAR SATYAPAL, AND ORS vs THE NATIONAL MEDICAL COMMISSION, AND ORS	SHRISHTI SINGH PRANAV KUMAR	ADVOCATE GENERAL ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN AMIT KISHORE SINHA
3.	CWJC/5916/2025 SELECTION , HEALT	7 DR. JITENDRA KUMAR TIWARY @ DR. JITENDRA KUMAR TIWARI @ JITENDRA KUMAR TIWARY@JITENDRA KUMAR TIWARI vs THE STATE OF BIHAR AND ORS	HRIDAYAL KUMAR	STANDING COUNSEL (13) NIKESH KUMAR

FOR ORDERS (ON OFFICE NOTES) - TIED UP

4.	MJC/1242/2025 CONTEMPT- SJ	2 MD. PARWEJ ALAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY EDUCATION DEPARTMENT GOVERNMENT OF BIHAR AND ORS	JITENDRA KUMAR GIRI	ADDITIONAL ADVOCATE GENERAL 4
5.	MJC/4005/2025 RESTORATION-SJ	1 DIGVIJAY SINGH AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF ENVIRONMENT AND ORS	MANISH KUMAR SINGH	STANDING COUNSEL 21 DHARMENDRA KUMAR SINGH SANJAY PANDEY
6.	CR. MISC./63223/2025 RESTORATION (SJ) RESTORATION (SJ)	3 BISHMILLAH KHATOON AND ORS vs THE STATE OF BIHAR AND ANR	MD. SHAMIMUL HODA	ABHAY KUMAR ROY

FOR ADMISSION - TIED UP

7.	CR. WJC/64/2024 226,227 QUASHING THE FIR	1 SUBHASH PRASAD YADAV vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR AND ORS	MADHUMAY MADHUP NISHIKANT ANAND KUMAR TIWARI ADITYA RAJ RANJIT KUMAR	GA.3 PIYUSH SAURAV ABHISHEK MISHRA SUBHASH PRASAD SINGH
8.	CR. APP (SJ)/4213/2025 JUVENILE JUSTICE J.J. ACT	2 ABHAM KUMAR @ ABHAY KUMAR vs THE STATE OF BIHAR AND ANR	AKASH KUMAR MISHRA	RAMCHANDRA SINGH
9.	CR. MISC./68742/2025 RESTORATION(SJ) RESTORATION (SJ) IA-1/2025 () MISC	3 LALMUNI DEVI vs SHANKAR PRASAD AND ANR	BIJAY KUMAR	
10.	CR. MISC./74665/2025 MOD (SJ) MOD (SJ)	1 MANISHA DEVI AND ANR vs PANKAJ KUMAR JHA @ LAL JHA AND ANR	PRAMOD MISHRA	SANJEEV KUMAR JHA DR.MRITYUNJAYA KR.GAUTAM
11.	CR. MISC./76499/2025 restoration (sj) RESTORATION (SJ)	1 ABHIMANU KUMAR @ ABHIMANYU MUKESH KUMAR KUMAR vs THE STATE OF BIHAR AND ANR		MD. ATAUR RAHMAN
12.	CR. MISC./76644/2025 RESTORATION (SJ) RESTORATION (SJ)	1 MD. KALAM KHAN vs THE STATE OF BIHAR AND ANR	PRIYANKA SINGH	NARSINGH TANTI
13.	CR. MISC./76979/2025 RESTORATION(S.J.) RESTORATION (SJ)	1 KAMLA DEVI vs THE STATE OF BIHAR AND ANR	BAIDHYANATH THAKUR	SHANTANU KUMAR
14.	CR. MISC./79496/2025 MOD (SJ) MOD (SJ)	1 HABIBUR RAHMAN vs THE STATE OF BIHAR AND ORS	MD. SHAH NAWAZ ALI ADITYA KUMAR CHAUDHARY	JITENDRA KUMAR SINGH

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15.	CR. MISC./81699/2025 RESTORATION (SJ) RESTORATION (SJ)	1 CHANDAN KUMAR @ CHANDAN KUMAR YADAV vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	UDAY PRATAP SINGH
16.	CR. MISC./83254/2025 RESTORATION (SJ) RESTORATION (SJ) IA-1/2025 () LIMITATION PETITIO	1 VINITA DEVI @ VINITA KUMARI vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR VERMA	KUMAR VEERENDRA NARAYAN
17.	CR. MISC./85428/2025 RESTORATION (SJ) RESTORATION (SJ)	1 MAHENDRA SINGH vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR	RAJENDRA NATH JHA
18.	CR. APP (SJ)/54/2026 JUVENILE JUSTICE J.J. ACT	1 BHOLU KUMAR PASWAN @ BHOLU PASWAN @ TRIDEO PASWAN vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	SYED ASHFAQUE AHMAD
19.	CR. MISC./433/2026 MOD (SJ) MOD (SJ)	1 THE STATE OF BIHAR vs SURAJ SINGH @ SURAJBHAN SINGH	SUJIT KUMAR SINGH	
MATTER -1				
20.	C. REV./331/2024 CV RIVIEW	8 RAVISHANKAR RAMAN vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	SUNIT KUMAR SHRISTI RAMAN SHASHANK SHEKHAR	ADDITIONAL ADVOCATE GENERAL 13 GOPAL KUMAR
21.	MJC/2008/2024 MJC contempt CONTEMPT- SJ	2 CHANDRA PRAKASH PODDAR vs THE STATE OF BIHAR AND ORS	BRAJ BHUSHAN PODDAR VIKRAM ANURAG	STANDING COUNSEL 11
22.	MJC/2956/2024 CONTEMPT- SJ	9 RADHEY KRISHNA SINGH vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, EXCISE AND PROHIBITION DEPARTMENT, BIHAR AND ORS	INDU BHUSHAN	STANDING COUNSEL 5 KUMAR MANISH (SC 5)
23.	MJC/3368/2024 CONTEMPT- SJ	14 ANIL KUMAR vs THE STATE OF BIHAR, THROUGH MR. AMRIT LAL MINA, THE CHIEF SECRETARY, AND ORS	AKHILESH DUTTA VERMA KUMARI SEEMA	STANDING COUNSEL 11 NIVEDITA NIRVIKAR
24.	MJC/3956/2024 CONTEMPT- SJ	9 RAM PRAVESH CHAUHAN vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, PROHIBITION AND ORS	SANJAY KUMAR GIRI MRITUNJAY HARSH	ADDITIONAL ADVOCATE GENERAL 5
25.	MJC/3991/2024 CONTEMPT- SJ	10 SABNAM PARVIN @ SABNAM PARWEEN vs ALOK RAJ, THE DIRECTOR GENERAL OF POLICE, BIHAR AND ORS	SRIRAM KRISHNA AMARJEET SHASHANK SHEKHAR KUNWAR PRABHAT KUMAR SINGH ABHIJEET GAUTAM	GOVERNMENT PLEADER 4
26.	MJC/234/2025 CONTEMPT- SJ	5 SURESH SINGH vs THE STATE OF BIHAR THROUGH SHRI AMRIT LAL MEENA, THE CHIEF SECRETARY, AND ORS	NITYANAND MISHRA ABHISHEK MISHRA	ADVOCATE GENERAL
27.	MJC/284/2025 Contempt Matter CONTEMPT- SJ	3 SANJIVANI VIKASH FOUNDATION THROUGH ITS PRESIDENT OF AKHILESH KUMAR AKHIL vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY, AND ORS	RANJAY KUMAR RANJAY KUMAR	GOVERNMENT ADVOCATE 2
28.	MJC/331/2025 contempt CONTEMPT- SJ	5 LALLAN SINGH vs THE STATE OF BIHAR AND ORS	AMIT ANAND AMIT ANAND	STANDING COUNSEL 24
29.	MJC/914/2025 CONTEMPT- SJ	7 RAVI PRAKASH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HEALTH DEPARTMENT AND ORS	SHILPI KESHRI CHANDRA SHEKHAR KUMAR SINGH AKANKSHA VERMA SURYAJIT PRAKASH	STANDING COUNSEL 18 GIRIJISH KUMAR GIRIJISH KUMAR
30.	MJC/979/2025 CONTEMPT- SJ	3 RAGHUBIR THAKUR AND ORS vs THE STATE OF BIHAR, THROUGH ITS PRINCIPAL SECRETARY, SRI BAIDYA NATH YADAV, AND ORS	MOHAMMED ABU HAIDAR	ADDITIONAL ADVOCATE GENERAL 13

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31.	MJC/1086/2025 CONTEMPT- SJ	8 RAM BALAK CHOUDHARY vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, AND ORS	RABIA GULNAZ	ADDITIONAL ADVOCATE GENERAL 13 ASHHAR MUSTAFA RITESH KUMAR
32.	MJC/1410/2025 Contempt Matter CONTEMPT- SJ	3 ANUJ KUMAR vs THE STATE OF BIHAR AND ORS	VIKAS MOHAN	GOVERNMENT PLEADER 23
33.	MJC/1472/2025 CONTEMPT- SJ	5 SANJAY KUMAR vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, ARUNISH CHAWLA AND ORS	RAMA KANT SINGH JYOTIKA	GOVERNMENT PLEADER 14 RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY
34.	MJC/1767/2025 CONTEMPT- SJ	5 RAM PARIKSHAN GUPTA vs THE STATE OF BIHAR THROUGH AMRIT LAL MEENA, THE CHIEF SECRETARY AND ORS	SANJAY KUMAR SARVA DEO SINGH	GOVERNMENT PLEADER 5
(PA)				
35.	MJC/2288/2025 CONTEMPT- SJ	3 KRISHNA BIHARI PANDEY vs THE STATE OF BIHAR AND ORS	SHREE KANT PANDEY	GOVERNMENT PLEADER 17 SATYAM SHIVAM SUNDARAM
36.	MJC/2347/2025 CONTEMPT- SJ	2 ALKA vs THE UNION OF INDIA THROUGH SRI MILIND K. DEOUSKAR, G.M. EASTERN RAILWAY AND ANR	JAI PRAKASH VERMA	ADDITIONAL SOLICITOR GENERAL SHIVADITYA DHARI SINHA
37.	MJC/2374/2025 CONTEMPT- SJ	4 BITTU RAWAT vs THE STATE OF BIHAR THROUGH MR. AMRIT LAL MEENA, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS	BHIM SEN PRASAD SUSHMA KUMARI	STANDING COUNSEL 7 KUMAR ALOK (SC 7)
38.	MJC/2403/2025 CONTEMPT- SJ	3 ANUBHA DUTTA vs THE STATE OF BIHAR AND ORS	ROONA SHURBHI SINGH PRATIYUSH KUMAR SANJAY KUMAR	GOVERNMENT PLEADER 7 BINOD KUMAR LABH
39.	MJC/2409/2025 CONTEMPT- SJ IA-1/2025 () MISC	5 CHITRANJAN SINGH vs THE STATE OF BIHAR THROUGH MR. S. SIDDHARTH, THE ADDITIONAL CHIEF SECRETARY-CUM-PRINCIPAL SECRETARY AND ORS	SUNIL KUMAR SINGH RAVI RANJAN KUMAR SINGH	GOVERNMENT PLEADER 17 RAJESH PRASAD CHOUDHARY
40.	MJC/2442/2025 CONTEMPT- SJ	3 PINKI DEVI vs THE STATE OF BIHAR AND ORS	SUBODH KUMAR SURENDRA KISHORE THAKUR	STANDING COUNSEL 8
41.	MJC/2524/2025 CONTEMPT- SJ	3 SHILA SINHA vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHRIVASTAVA MADHURI KUMARI	GOVERNMENT ADVOCATE 7
42.	MJC/2888/2025 CONTEMPT- SJ	3 AMIT KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA RIYA GIRI PRATIK RAJ	ADDITIONAL ADVOCATE GENERAL 3 KISHORE KUMAR SINHA GIRIJISH KUMAR RAJESH RANJAN
43.	MJC/3003/2025 CONTEMPT- SJ	4 MANISH KUMAR vs THE STATE OF BIHAR, THROUGH SRI SANJEEV HANS, PRINCIPAL SECRETARY AND ORS	RUDRANK SHIVAM SINGH	ADDITIONAL ADVOCATE GENERAL 4
44.	MJC/3075/2025 CONTEMPT- SJ	2 RAJESH KUMAR GUPTA vs THE STATE OF BIHAR THROUGH ARVIND KUMAR CHAUDHARY, PRINCIPAL SECRETARY, HOME DEPARTMENT AND ORS	ALOK CHAUBEY NAGADEO CHAUBEY AMARESH KUMAR SINHA	STANDING COUNSEL 28
45.	MJC/3383/2025 CONTEMPT- SJ	2 DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH RAJESH PRASAD CHOUDHARY	ADDITIONAL ADVOCATE GENERAL 13

PATNA HIGH COURT	60	Saturday 17th January, 2026 Hon'ble Mr. Justice Bibek Chaudhuri
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| 46. MJC/3423/2025
Restoration Matte
RESTORATION-SJ | 2 SHIV SAKHI MARKET COMMITTEE, TILAK SAO
REPRESENTED THROUGH THE
SECRETARY SHIVJI PRASAD
vs THE STATE OF BIHAR
REPRESENTED THROUGH
COLLECTOR BUXAR AND ORS | | STANDING COUNSEL 25 |
| 47. MJC/3670/2025
CONTEMPT- SJ | 2 ALOK KUMAR
vs SHRI SRI (DR.) B. RAJENDER
ADDITIONAL CHIEF SECRETARY,
HUMAN RESOURCE
DEPARTMENT, AND ORS | BRISKETU SHARAN
PANDEY
ABHISHEK KUMAR
MADAN KUMAR
KISLAY JHA | STANDING COUNSEL 16 |
| 48. MJC/3729/2025
CONTEMPT- SJ | 1 RAM SURESH AND ORS
vs THE STATE OF BIHAR
THROUGH SHRI (DR.) B.
RAJENDER, ADDITIONAL CHIEF
SECRETARY, EDUCATION
DEPARTMENT AND ORS | RAUSHAN
PUSHKAR BHARADWAJ
SHREYASHI RAJ | GOVERNMENT PLEADER
17
P.K.SHAHI
SATYABIR BHARTI |

FOR HEARING - TIED UP

- | | | | |
|-----------------------------|---|--|---|
| 49. SA/262/2013
SA | 32 ANNA PURNA DEVI AND ORS. AND
ORS
vs RATAN LALL | AMBUJ NAYAN
CHAUBEY
GOPAL SWAROOP
DUBEY
YOGENDRA KUMAR
DWIVEDI
ASHOK KUMAR GARG
SIDDHARTH HARSH | RAVI BHATIA
KAMAL KISHORE SINGH
RADHA MOHAN PANDEY
CHANDRA SHEKHAR
VERMA
MANOJ KUMAR |
| With SA/261/2013
49.1 SA | 30 BABITA DEVI, AND ORS
vs AND ANR | AMBUJ NAYAN
CHAUBEY
ASHOK KUMAR GARG
GOPAL SWAROOP
DUBEY
YOGENDRA KUMAR
DWIVEDI
SIDDHARTH HARSH | RAVI BHATIA
CHANDRA SHEKHAR
VERMA
KAMAL KISHORE SINGH
RADHA MOHAN PANDEY
MANOJ KUMAR
HIMANSHU SHEKHAR |

FOR HEARING

- | | | | |
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| 50. CR. REV./405/2021
IMPRISONMENT FOR CR.
REV. | 9 SHATRUDHAN PRASAD GUPTA @
SHATRUDHAN KUMAR AND ANR
vs THE STATE OF BIHAR AND ANR | DINESH JHA | A.G.
NAVIN KUMAR PANDEY
ABHISHEK ANAND |
|---|--|------------|--|

FOR ADMISSION -I

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| 51. CWJC/1051/2025
REM/DIS/TER, NON G
IA-1/2025 ()
MISC | 3 PRADIP KUMAR PANDIT
vs THE STATE OF BIHAR AND ORS | RAJEEV NAYAN
MANISH KUMAR
INDU BHUSHAN | STANDING COUNSEL
(15) |
| 52. CWJC/1930/2025
SELECTION , POLIC | 3 KALYANJEE AND ORS
vs THE STATE OF BIHAR AND ORS | INDESHWARI PRASAD
MANDAL | GOVERNMENT PLEADER
(13) |
| 53. CWJC/2964/2025
SELECTION , POLIC | 3 TANIK KUMAR AND ORS
vs THE STATE OF BIHAR AND ORS | INDESHWARI PRASAD
MANDAL | GOVERNMENT
ADVOCATE (2) |
| 54. CWJC/7266/2025
SEL , GAZETTED SER
IA-1/2025 ()
EARLY HEARING | 3 ROBINSON KUMAR CHAUDHARY
AND ORS
vs THE STATE OF BIHAR AND ORS | ANUJ KUMAR
ANSHUL AARYAN
ADITYA PANDEY
SAKSHI BHATNAGAR
SHYAM KISHORE
EASHITA RAJ
NITYANAND MISHRA
DIKSHA KUMARI
ALOK ABHINAV
NITYANAND MISHRA
ALOK ABHINAV
DIKSHA KUMARI | GOVERNMENT PLEADER
(18)
SANJAY PANDEY |
| With CWJC/5009/2025
54.1 SELECTION , HEALT | 3 RENU
vs THE STATE OF BIHAR AND ORS | DR. ANAND KUMAR
HUMA IDREES
VIJETA KUMARI | GOVERNMENT
ADVOCATE (09)
NIKESH KUMAR |
| With CWJC/8695/2025
54.2 SEL , GAZETTED SER | 4 NIKHIL JHA AND ORS
vs THE STATE OF BIHAR AND ORS | BHOLA KUMAR
AKSHANSH ANKIT | ADDITIONAL ADVOCATE
GENERAL (13)
SANJAY PANDEY
RAJNI KANT SINGH
RAJNI KANT SINGH
RAJNI KANT SINGH
RAJNI KANT SINGH |
| With CWJC/9667/2025
54.3 PAY SCALES , POLIC | 3 BIRENDRA RAM AND ORS
vs THE STATE OF BIHAR AND ORS | NIRANJAN KUMAR
SUBHAM SINGH
BIPIN YADAV | STANDING COUNSEL (9) |

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With 54.4	CWJC/10224/2025 SEL , GAZETTED SER	4 MADANJEET KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RAM KISHUN PRASAD	STANDING COUNSEL (10) SANJAY PANDEY RAJNI KANT JHA RAJNI KANT JHA
With 54.5	CWJC/10603/2025 SEL , GAZETTED SER	4 ANUJ KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	EASHITA RAJ ANUJ KUMAR SHYAM KISHORE	STANDING COUNSEL (03) SANJAY PANDEY AMISH KUMAR
55.	CWJC/12809/2025 REM/DIS/TER, NON G	3 CHANDRAJEET KUMAR vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA
56.	CWJC/14921/2025 REM/DIS/TER, NON G	2 AMRENDRA KUMAR PASWAN vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	GOVERNMENT PLEADER 27
57.	CWJC/15373/2025 OTHERS, NON GAZETT	5 DILIP KUMAR PODDAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDL. ADVOCATE GENERAL (13)
58.	CWJC/15526/2025 DATE BIRTH, POLIC IA-1/2025 () AMENDMENT	2 BIJENDRA KUMAR SINGH @ VIJENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	KUMAR SAMARJEET SINGH RAKESH PRABHAT	GOVERNMENT PLEADER (3)
59.	CWJC/16357/2025 RGL.AD-HOC., NON G	2 DHIRAJ KUMAR ROY AND ORS vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR SHRISHTI SINGH	GOVERNMENT PLEADER (5)
60.	CWJC/16393/2025 COMP.GRND. , NON G	2 RAM NARAYAN PATHAK, vs THE STATE OF BIHAR AND ORS	ANJU JHA BHAVENDRA JHA	GOVERNMENT PLEADER (07)
61.	CWJC/16484/2025 REVERSION , POLIC	2 BRIJKISHOR SINGH vs THE STATE OF BIHAR AND ORS	AKHILESH DUTTA VERMA	STANDING COUNSEL (06)
62.	CWJC/16663/2025 OTHERS, HEALTH SER IA-1/2025 () STAY OF PROCEEDING	3 SHAMBHU KANT JHA vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR JHA KUMAR CHANDRA SHEKHAR	STANDING COUNSEL (21)
63.	CWJC/16834/2025 SELECTION , POLIC	2 ANISHA KUMARI vs THE STATE OF BIHAR AND ORS	ABHISHEK MISHRA NITYANAND MISHRA PIYUSH SAURAV	STANDING COUNSEL (09) SANJAY PANDEY
64.	CWJC/16976/2025 SUSPENSION , BOARD	2 RISHAV KUMAR vs UNION OF INDIA AND ORS	NITISH KUMAR SANJEEV KUMAR PRIYA RANJAN MUKESH KUMAR CHANDNI KUMARI	ADDITIONAL SOLICITOR GENERAL SIDDHARTHA PRASAD ANKIT KATRIAR ANKIT KATRIAR ANKIT KATRIAR
65.	CWJC/17711/2025 DISCP.PROC., POLIC	3 UDAY PRATAP SINGH vs THE STATE OF BIHAR AND ORS	AKHILESH DUTTA VERMA	GOVERNMENT PLEADER (03)
66.	CWJC/17947/2025 REVERSION , NON G IA-1/2025 () STAY OF PROCEEDING	3 ARUN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SIYARAM PANDEY	GOVERNMENT PLEADER (20)
67.	CWJC/18778/2025 SELECTION , NON GA	2 PRACHI SHANDILYA AND ORS vs THE STATE OF BIHAR AND ORS	GAJENDRA KUMAR DHARMENDRA NATH MISHRA	ADDL. ADVOCATE GENERAL (04) SANJAY PANDEY VIJAY SHANKAR UPADHYAY VIJAY SHANKAR UPADHYAY
68.	CWJC/19880/2025 SEL , GAZETTED SER	2 KUNAL PRAKASH vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA RIYA GIRI PRATIK RAJ	ADDL. ADVOCATE GENERAL (07) SANJAY PANDEY AMISH KUMAR
69.	CWJC/20771/2025 TRANSFER, NON GAZE	1 SUSHIL KUMAR RAY @ SUSHIL KUMAR vs THE HONBLE HIGH COURT OF JUDICATURE AT PATNA AND ORS	GOPAL GOVIND MISHRA SHARWAN KUMAR	PIYUSH LALL
70.	CWJC/15377/2025 OTHERS, NON GAZETT	5 PRABHAT KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDL. ADVOCATE GENERAL (12)

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With 70.1	CWJC/22130/2014 PROMOTION , NON G	6	UDAY SHANKAR SHARAN AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR MANOJ	GP14- M.K. AMBASTHA MANOJ KR.AMBASTHA (SC26) MANISHA SINGH KISHORE KUMAR THAKUR BRAJ KISHORE SINGH ROONA RAJESH KUMAR SUPRAGYA ROONA MANISHA SINGH ABHISHEK SINHA HARISH KUMAR (GP8)
With 70.2	CWJC/22518/2019 PROMOTION , NON G	3	UDAY SHANKAR PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	ROONA	
With 70.3	CWJC/23103/2019 PROMOTION , NON G	3	SANJEEV KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ROONA	VIKASH KUMAR (SC11)
FOR ADMISSION - FRESH CASES					
71.	CWJC/4725/2025 SELECTION , NON GA IA-1/2025 () AMENDMENT	3	ANIL KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY	GOVERNMENT ADVOCATE (05) P.K.SHAHI PRACHI PALLAVI SATYAM SHIVAM SUNDARAM ANKIT SATYABIR BHARTI RAJEEV RANJAN
72.	CWJC/16207/2025 SELECTION , NON GA	1	BIRENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR VENKATESH KAUSHIK	ADDL. ADVOCATE GENERAL (07) PIYUSH LALL
73.	CWJC/16212/2025 DISCP.PROC., NON G	2	SANJEEV KUMAR vs THE STATE OF BIHAR AND ORS	AMARJEET PRAKRITITA SHARMA	GOVERNMENT PLEADER (19)
74.	CWJC/16220/2025 DISCP.PROC., GAZET IA-1/2026 () MISC	1	RASHMI SINHA vs THE STATE OF BIHAR AND ORS	RAJU PRASAD	GOVERNMENT PLEADER (20)
75.	CWJC/16224/2025 PROMOTION , NON G	1	MITHILA NAND SHARMA vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	GOVERNMENT ADVOCATE (7) BINOD KUMAR LABH
76.	CWJC/16227/2025 OTHERS, NON GAZETT	1	SAVITRI DEVI vs THE STATE OF BIHAR AND ORS	UJJAWAL KUMAR SINGH ARVIND KUMAR SINHA	STANDING COUNSEL (12)
77.	CWJC/16230/2025 COMP.GRND. , NON G IA-1/2026 () MISC	1	ABHISHEK KUMAR AND ANR vs THE DISTRICT MAGISTRATE- CUM-COLLECTOR, AND ORS	HANSRAJ DEVENDRA KUMAR PANDEY ADITYA DEV PRANAV RANJAN PRANAV RANJAN ADITYA DEV	STANDING COUNSEL (12)
78.	CWJC/16248/2025 SELECTION , NON GA	1	APPI KUMARI vs THE STATE OF BIHAR AND ORS	NIRAJ KUMAR SINGH CHANDAN KUMAR SINGH	GOVERNMENT PLEADER (16) NARESH DIKSHIT (SPL. P.P. MINES)
79.	CWJC/16262/2025 SELECTION , OTHER	1	RAJNATH SINGH vs THE STATE OF BIHAR AND ORS	ASHUTOSH NATH AMRITANSHU DANGI KUNAL RAUSHAN AMIT BHASKAR	STANDING COUNSEL (11)
80.	CWJC/16263/2025 SELECTION , HEALT	1	DR. RAMANIKA vs THE STATE OF BIHAR AND ORS	ALKA VERMA AKANKSHA KUMARI PRISU SNEHIL MISHRA ANSHAL KASHYAP PAWAN KUMAR	STANDING COUNSEL (22) NIKESH KUMAR
81.	CWJC/16282/2025 SELECTION , POLIC	1	RINKU DEVI vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR RAMSON VYAS	STANDING COUNSEL (13)
82.	CWJC/16285/2025 REM/DIS/TER, OTHER	1	AJIT KUMAR vs THE UNION OF INDIA AND ORS	SAMEER SAWARN	ADDITIONAL SOLICITOR GENERAL RABINDRA KUMAR PRIYADARSHI

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83.	CWJC/16290/2025 COMP.RETIR., POLIC	1 SULEKHA DEVI vs THE STATE OF BIHAR AND ORS	SHRUTI SINGH SUMIT SHEKHAR PANDEY	GOVERNMENT ADVOCATE (11)
84.	CWJC/16300/2025 TRANSFER , HEALT	1 VIVEK GUPTA vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR LALAN PRASAD SINGH BHASKAR ANAND RAVI SHANKAR KUMAR MAGAN KUMAR	GOVERNMENT PLEADER (22)
85.	CWJC/16302/2025 PROMOTION , POLIC	1 BILASH PASWAN vs THE STATE OF BIHAR AND ORS	AMARJEET PRAKRITITA SHARMA	STANDING COUNSEL (28) ARVIND KUMAR (SPL. P.P. VIGILANCE) ANIL SINGH
86.	CWJC/16305/2025 DISCP.PROC., HEALT	1 HARI PRASAD vs THE STATE OF BIHAR AND ORS	ADYA PANDEY MANINI JAISWAL MANAS RAJDEEP	STANDING COUNSEL (15) DR. ANAND KUMAR
87.	CWJC/16307/2025 SALARY, NON GAZETT	1 RAMESH KUMAR vs THE STATE OF BIHAR AND ORS	VIRENDRA PRASAD	GOVERNMENT ADVOCATE 19
88.	CWJC/16309/2025 COMP.GRND. , OTHER	1 SMT. SUNAYANA DEVI vs THE UNION OF INDIA AND ORS	FUL MAN SINGH RABINDRA KUMAR	ADDITIONAL SOLICITOR GENERAL SARITA BAJAJ
89.	CWJC/16311/2025 COMP.GRND. , OTHER	1 GANNI LAL @ GARIBA vs THE UNION OF INDIA AND ORS	PIYUSH KANT SINGH KUNDAN KUMAR RAGHUBIR KUMAR GAURAV KUMAR	ADDITIONAL SOLICITOR GENERAL ANWAR KARIM
90.	CWJC/16319/2025 SELECTION , NON GA	1 RAMLILA DEVI vs THE STATE OF BIHAR AND ORS	DHRAMVEER SITA RAM PRASAD PUJA KUMARI	ADVOCATE GENERAL 07
91.	CWJC/16325/2025 PROMOTION , GAZETT	1 NISHANT KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR HARI OM PRASOON SHEKHAR	GOVERNMENT ADVOCATE (11) SANJAY PANDEY RAUSHAN AKSHAT KUMAR ARPIT ANAND PRASHANT KUMAR CHOUDHARY
92.	CWJC/16339/2025 PROMOTION , NON G	1 NAROTTAM KUMAR SAMRAJYA AND ORS vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHREYASHI RAJ AKSHAT KUMAR MD. TAUSEEF WAQUAR	STANDING COUNSEL (15)
93.	CWJC/16343/2025 SELECTION , NON GA	1 MINTA DEVI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR TIWARY	ADDL. ADVOCATE GENERAL 05
94.	CWJC/16349/2025 REM/DIS/TER, NON G	1 CHAMPA DEVI vs THE STATE OF BIHAR AND ORS	CHANDRA SHEKHAR SHARMA	STANDING COUNSEL 12
95.	CWJC/16352/2025 REM/DIS/TER, NON G	1 RAMBILASH PRASAD @ RAMVILAS PRASAD vs THE STATE OF BIHAR AND ORS	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY PURNIMA KUMARI SATYAM KUMAR OJHA JAY GUNJAN	GOVERNMENT PLEADER (12)
96.	CWJC/16353/2025 DISCP.PROC., POLIC	1 UDAY KUMAR vs THE STATE OF BIHAR AND ORS	ABHINAY RAJ GAGAN DEO YADAV	ADDITIONAL ADVOCATE GENERAL (12)
97.	CWJC/16358/2025 PROMOTION , NON G	1 SHRI KRISHNA SINGH vs THE STATE OF BIHAR AND ORS	SUDHANSHU KUMAR ABHIJEET ABHIGYAN GAURAV KUMAR	GOVERNMENT PLEADER (25) RAJ NANDAN PRASAD
98.	CWJC/16362/2025 SELECTION , BOARD	1 BINOD KUMAR GIRI vs BIHAR STATE POWER (HOLDING) COMPANY LIMITED AND ORS	UDAY KUMAR DR. HARENDRA KUMAR SINGH	VIVEK PRASAD DHARMESHWAR MISHRA
99.	CWJC/16364/2025 REM/DIS/TER, NON G	1 UMESH SADA vs THE STATE OF BIHAR THROUGH THE PRINCIPLE SECRETARY, SOCIAL WELFARE DEPARTMENT AND ORS	GIRISH CHANDRA JHA ASHISH	STANDING COUNSEL (20) MRITUNJAY KUMAR RANJEET KUMAR PANDEY
100.	CWJC/16367/2025 OTHERS, BOARD/CORP	1 DHARMESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SIDDHARTHA PRASAD SUNIT KUMAR	GOVERNMENT ADVOCATE (5) ANUKRITI JAIPURIYAR
101.	CWJC/16383/2025 SELECTION , NON GA	1 REKHA KUMARI vs THE STATE OF BIHAR AND ORS	SHIVALIKA SINHA	

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102.	CWJC/16385/2025 REM/DIS/TER, NON G	1 MUNNI KUMARI vs THE STATE OF BIHAR AND ORS	JEETENDRA NARAYAN SURESH PRASAD	ADDITIONAL ADVOCATE GENERAL (13)
103.	CWJC/16495/2025 SUSPENSION , NON G	1 SATYANARAYAN KUMAR vs THE STATE OF BIHAR AND ORS	ALI MUQTADIR AHMAD SHAILESH KUMAR	GOVERNMENT ADVOCATE (10)
104.	CWJC/16498/2025 OTHERS, OTHERS	1 ABHISHEK GAURAV vs THE UNION OF INDIA AND ORS	SUNIL KUMAR ADITYA KUMAR PANDEY	ADDITIONAL SOLICITOR GENERAL SHALLY KUMARI
105.	CWJC/16501/2025 REM/DIS/TER, BANK	1 VIKASH KUMAR SINGH vs THE BIHAR STATE CO- OPERATIVE BANK LTD. AND ORS	SANJAY KUMAR RAHUL NATH	BINDHYACHAL RAI SHASHI SHEKHAR
106.	CWJC/16506/2025 REM/DIS/TER, POLIC	1 RAJENDRA DAS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR BIBHUTI NARAYAN AMAN RAJ	GOVERNMENT PLEADER (22)
107.	CWJC/16793/2025 REM/DIS/TER, HEALT	1 DR. BRAHMA NAND JHA vs THE STATE OF BIHAR AND ORS	DIPAK KUMAR MADHURESH SINGH	STANDING COUNSEL 26 KISHORE KUMAR SINHA MANOJ KUMAR AMBASTHA
108.	CWJC/16794/2025 SELECTION , NON GA	1 KANCHAN KUMARI vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR RAJIVE RANJAN SINGH	GOVERNMENT PLEADER (19) PIYUSH LALL
109.	CWJC/16796/2025 SELECTION , NON GA	1 ANAND RAJ vs THE STATE OF BIHAR AND ORS	ADITYA KUMAR RAM SUMIRAN RAI	GOVERNMENT PLEADER 23 PIYUSH LALL
110.	CWJC/16797/2025 SELECTION , NON GA	1 ADITYA KUMAR vs THE STATE OF BIHAR AND ORS	RUCHI DAHLAN RAM SUMIRAN RAI	STANDING COUNSEL (13) PIYUSH LALL
111.	CWJC/16798/2025 SELECTION , NON GA	1 FARHAN ZEB vs THE STATE OF BIHAR AND ORS	ADITYA KUMAR RAM SUMIRAN RAI	STANDING COUNSEL (12) PIYUSH LALL
112.	CWJC/16800/2025 SELECTION , NON GA	1 SHABNAM PRAVEEN vs THE STATE OF BIHAR AND ORS	RAM SHANKAR PRASAD JAHAN ARA	GOVERNMENT PLEADER 25
113.	CWJC/16803/2025 SELECTION , NON GA	1 BRAJESH KUMAR vs THE STATE OF BIHAR AND ORS	ADITYA KUMAR RAM SUMIRAN RAI	GOVERNMENT PLEADER 22 PIYUSH LALL
114.	CWJC/16804/2025 OTHERS, NON GAZETT	1 MD. FAHIM vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR SINGH	STANDING COUNSEL (28)
115.	CWJC/16806/2025 Compassionate App COMP.GRND. , POLIC	1 SEEMA DEVI vs THE STATE OF BIHAR AND ORS	SHIVENDRA KUMAR SINHA RANJEET PATEL DIVIT VINOD ANKIT KUMAR SINGH	ADDL. ADVOCATE GENERAL 04
116.	CWJC/16810/2025 SELECTION , POLIC	1 ANKIT PRATIHAST vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	GOVERNMENT PLEADER 03
117.	CWJC/16817/2025 REM/DIS/TER, POLIC	1 BACHCHA KUMAR @ BACCHA KUMAR @ BACHCHA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD MARUTI KUMARI	GOVERNMENT PLEADER (23)
118.	CWJC/16822/2025 SELECTION , NON GA	1 ANJANI vs THE STATE OF BIHAR AND ORS	SUBHANKAR PRABHAKAR RAHUL ANAND ASHUTOSH KUMAR	STANDING COUNSEL (20) PIYUSH LALL
119.	CWJC/16825/2025 SELECTION , OTHER	1 SACHIN KUMAR GOURAV vs THE UNION OF INDIA AND ORS	SHAMBHU NARAYAN SINGH SURAJ KUMAR TIWARI	ADDITIONAL SOLICITOR GENERAL RADHIKA RAMAN RAVINDER KUMAR SHARMA
120.	CWJC/16826/2025 TRANSFER , OTHER	1 SRI AMIT KUMAR JHA vs THE STATE OF BIHAR AND ORS	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR KAMLESH PRASAD SINHA ARVIND KUMAR	STANDING COUNSEL 21
121.	CWJC/16827/2025 OTHERS, NON GAZETT	1 MANTU KUMAR vs THE STATE OF BIHAR AND ORS	RAM KISHUN PRASAD SANJAY KUMAR	STANDING COUNSEL 13 PRIYADARSHI MATRI SHARAN

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122.	CWJC/16828/2025 SELECTION , NON GA	1 ANAND KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR	GOVERNMENT PLEADER 26 PIYUSH LALL
123.	CWJC/16833/2025 OTHERS, NON GAZETT	1 AMRENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	GOVERNMENT PLEADER 04
124.	CWJC/16838/2025 DISCP.PROC., BOARD	1 MANOJ KUMAR RAY vs NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	NILESH KUMAR NIRALA SHANKAR KUMAR THAKUR	VIVEK PRASAD DHARMESHWAR MISHRA
125.	CWJC/16840/2025 SELECTION , POLIC	1 PREM KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN RAKESH KUMAR SAMRENDRA RAHUL SULEKHA KUMARI	GOVERNMENT ADVOCATE (02) SATYABIR BHARTI SRIRAM KRISHNA
126.	CWJC/16841/2025 REM/DIS/TER, NON G	1 PRIYANKA KUMARI vs THE STATE OF BIHAR AND ORS	CHANDRASEKHAR SHARMA	STANDING COUNSEL 09
127.	CWJC/16842/2025 REM/DIS/TER, NON G	1 MANOJ KUNWAR @ MANOJ DEVI vs THE STATE OF BIHAR AND ORS	SHWETA KUMARI RANVIJAY SINGH DHARAMNATH PD. YADAV	STANDING COUNSEL 04
128.	CWJC/16845/2025 SELECTION , NON GA	1 SHANTANU VIKRAM vs THE STATE OF BIHAR AND ORS	ABHISHEK	STANDING COUNSEL 22 PIYUSH LALL
129.	CWJC/16853/2025 OTHERS, NON GAZETT	1 PUNITA KUMARI @ PUNITA DEVI vs THE STATE OF BIHAR AND ORS	PREM RANJAN KUMAR BRAJ BHUSHAN MISHRA RAUSHAN ABHISHEK SAURAV KUMAR SUMAN	STANDING COUNSEL 25
130.	CWJC/16854/2025	1 BRAJESH KUMAR SHAHI vs THE STATE OF BIHAR AND ORS	SHANKAR KUMAR ARVIND KUMAR SINHA	GOVERNMENT PLEADER 19 SHIV SHANKAR PRASAD YADAV ANURAG SAURAV
131.	CWJC/16855/2025 Compassionate App COMP.GRND. , NON G	1 PANKAJ KUMAR vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR RAKESH KUMAR SINGH	STANDING COUNSEL 08
132.	CWJC/16858/2025 SELECTION , H.C.	1 CHINTU KUMAR vs THE STATE OF BIHAR AND ORS	SHANKAR KUMAR ARVIND KUMAR SINHA	GOVERNMENT PLEADER 27 SHIV SHANKAR PRASAD YADAV ANURAG SAURAV
133.	CWJC/16869/2025 DISCP.PROC., NON G	1 ANANT PRASAD SAHU vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	GOVERNMENT PLEADER 20
134.	CWJC/16882/2025 SELECTION , NON GA	1 AKSHAY KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR RAJIVE RANJAN SINGH	STANDING COUNSEL (07) PIYUSH LALL KUMAR ALOK (SC 7)
135.	CWJC/16889/2025 DISCP.PROC., NON G	1 AMARNATH RAI vs THE STATE OF BIHAR AND ORS	KUMAR MANGLAM	GOVERNMENT PLEADER (12)
136.	CWJC/18262/2025 PROMOTION , GAZETT IA-1/2026 () MISC IA-2/2026 () INTERVENOR PETITIO	2 DILEEP KUMAR SINGH vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK NAMRATA DUBEY HEMANT RAJ SHUBHAM PRIYADARSHI RAMA KANT SINGH	GOVERNMENT ADVOCATE (07)
137.	CWJC/18281/2025 SELECTION , BOARD	1 RITIKA KUMARI vs THE UNION OF INDIA AND ORS	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP SHARDA RAJE SINGH	ADDITIONAL SOLICITOR GENERAL SIDDHARTHA PRASAD ALOK KUMAR ANKIT KATRIAR ANKIT KATRIAR ANKIT KATRIAR
138.	CWJC/18353/2025 DISCP.PROC., GAZET	1 SURENDRA KUMAR ROY vs THE UNION OF INDIA AND ORS	BIJAY PRAKASH SINGH MAYANK MOHAN	STANDING COUNSEL 24 ADDITIONAL SOLICITOR GENERAL KUMAR GOUTAM PRIYA GUPTA
139.	CWJC/18370/2025 PAY SCALES , POLIC	1 MANOJ SINGH AND ORS vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR ARADHANA KUMARI AKASH DEEP	GOVERNMENT PLEADER 10

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140. CWJC/18387/2025 REM/DIS/TER, GAZET	1 VIJAY KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY AND ORS	SANJAY KUMAR NAVIN KUMAR SINGH SANKET	STANDING COUNSEL (7) ARVIND KUMAR (SPL.P.P.VIGILANCE) RANA VIKRAM SINGH KUMAR ALOK (SC 7)
141. CWJC/18437/2025 SALARY, NON GAZETT	1 SURENDRA KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR TIWARY DR. MANTU KUMAR	STANDING COUNSEL 21
142. CWJC/18661/2025 REM/DIS/TER, NON G	1 PRIYANKA KUMARI vs THE STATE OF BIHAR AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	GOVERNMENT PLEADER (5)

FOR ORDERS (ON PETITIONS)

143. CWJC/17463/2025 DISCP.PROC., GAZET IA-1/2025 () AMENDMENT	2 ASHOK KUMAR vs THE STATE OF BIHAR AND ORS	KANISHKA SHANKAR AYUSH KUMAR	STANDING COUNSEL (21)
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FOR ADMISSION

144. CWJC/15675/2025 SELECTION , OTHER	2 MANJEET KUMAR vs THE UNION OF INDIA AND ORS	MANISH KUMAR NO 13 ROHIT KUMAR	ADDITIONAL SOLICITOR GENERAL
145. CWJC/15703/2025 REM/DIS/TER, POLIC	2 NISHA KUMARI vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR RAGIV KUMAR	GOVERNMENT ADVOCATE 10
146. CWJC/1158/2025 SELECTION , POLIC	3 RAMESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	STANDING COUNSEL (05) KUMAR MANISH
With CWJC/2109/2025 146.1 SELECTION , POLIC	3 TINKU KUMAR SINGH @ TINKU KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	GOVERNMENT PLEADER (12)
With CWJC/3597/2025 146.2 SELECTION , POLIC	2 AMIT KUMAR vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	GOVERNMENT PLEADER (14)
147. CWJC/1839/2025 SELECTION , NON GA IA-1/2025 () MISC	2 SIMA KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH CHANDAN KUMAR VERMA SANOJ KUMAR MANI SHANKAR KUMAR	GOVERNMENT ADVOCATE (5) NIKESH KUMAR ARCHANA
With CWJC/1340/2025 147.1 SELECTION , NON GA	2 SUNIL KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	GOVERNMENT ADVOCATE (7) NIKESH KUMAR
148. CWJC/3055/2025 SENIORITY , POLIC	2 ABHINASH SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SHIKHAR MANI ANKESH KUMAR SINHA LAKSHMI KUMARI KANISHK KAUSTUBH RAJNISH PRAKASH	GOVERNMENT ADVOCATE (09) SANJAY PANDEY
With CWJC/1919/2025 148.1 SENIORITY , POLIC	2 DINANATH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR KANISHK KAUSTUBH RAJNISH PRAKASH ANKESH KUMAR SINHA LAKSHMI KUMARI	ADDITIONAL ADVOCATE GENERAL (3) SANJAY PANDEY
149. CWJC/5722/2025 SELECTION , BANK	2 RAM NIWAS KUMAR vs THE STATE BANK OF INDIA AND ORS	SHAMBHU SHARAN SINGH ROHIT SINGH	SUNIL PRASAD SINGH SANJIV KUMAR. SANJIV KUMAR. SANJIV KUMAR. SANJIV KUMAR.
150. CWJC/6648/2025 DATE BIRTH, POLIC	3 UPENDRA PRASAD AND ANR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR	GOVERNMENT ADVOCATE (10)
151. CWJC/7391/2025 REM/DIS/TER, NON G	2 VINAY KUMAR PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SAPAN KUMAR	STANDING COUNSEL (13) GIRIJISH KUMAR
With CWJC/7274/2025 151.1 REM/DIS/TER, NON G	2 REVATI RAMAN SHARMA AND ORS vs THE STATE OF BIHAR AND ORS	SIYA RAM SHAHI RAJ NARAYAN VERMA SHALLY KUMARI	STANDING COUNSEL (11) GIRIJISH KUMAR
152. CWJC/7935/2025 RGL.AD-HOC., NON G IA-1/2025 () AMENDMENT	1 RAMAN KUMAR RANJAN AND ORS vs THE STATE OF BIHAR AND ORS	SHRISHTI SINGH PRANAV KUMAR	GOVERNMENT PLEADER (04)

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153. CWJC/10097/2025 SEL , GAZETTED SER	2 ADITYA KUMAR vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR	GOVERNMENT PLEADER (27) SANJAY PANDEY VIJAY SHANKAR UPADHYAY VIJAY SHANKAR UPADHYAY
154. CWJC/13071/2025 REM/DIS/TER, NON G	2 AMRENDRA KUMAR vs THE STATE OF BIHAR AND ORS	SIDDHARTHA PRASAD SUNIT KUMAR SHASHANK SHEKHAR	STANDING COUNSEL (22)
155. CWJC/14199/2025 REM/DIS/TER, POLIC IA-1/2025 () AMENDMENT	2 RAJESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN SAMSHER PRASAD KUMAR SHANTANU HARSH RAJ	GOVERNMENT ADVOCATE (03)
With CWJC/12588/2025 155.1 REM/DIS/TER, POLIC	2 SUMAN KUMAR vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN SAMSHER PRASAD	GOVERNMENT PLEADER (20)
With CWJC/12604/2025 155.2 REM/DIS/TER, POLIC	2 PRABHAT KUMAR vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN SAMSHER PRASAD	ADDITIONAL ADVOCATE GENERAL (7)
With CWJC/14960/2025 155.3 REM/DIS/TER, POLIC	2 RANJEET KUMAR vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN SAMSHER PRASAD	STANDING COUNSEL (18)
156. CWJC/14796/2025 REM/DIS/TER, OTHER	2 ABHISHEK KUMAR vs THE UNION OF INDIA AND ORS	SAMIR KUMAR SINHA GUN SAGAR MAHTO	ADDITIONAL SOLICITOR GENERAL PARMANAND PRASAD VISHWAJEET KUMAR MISHRA
157. CWJC/15151/2025 OTHERS, BANK SER.	2 AJAY KUMAR vs BIHAR GRAMIN BANK, AND ORS	RUCHI MANDAL	PRABHAKAR JHA SURESH PD SINGH NO.1
158. CWJC/15249/2025 TRANSFER, NON GAZE IA-1/2025 () STAY OF PROCEEDING	4 ASHIM ASHISH vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR VERMA	STANDING COUNSEL (23) GIRIJISH KUMAR
159. CWJC/15286/2025 DISCP.PROC., POLIC	2 MD. AFZAL vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR MARUTI KUMARI	GOVERNMENT PLEADER (06)
160. CWJC/15322/2025 SELECTION , NON GA	2 KUMARI SANGEETA GUPTA vs THE STATE OF BIHAR AND ORS	SHAHBAJ ALAM	STANDING COUNSEL (13)
161. CWJC/15442/2025 OTHERS, GAZETTED S IA-1/2025 () AMENDMENT	2 ASHOK KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	ADITYA NATH JHA	STANDING COUNSEL (15)
162. CWJC/15445/2025 REM/DIS/TER, POLIC	2 SIKANDAR RAI AND ORS vs THE STATE OF BIHAR AND ORS	PRABHU NATH PATHAK	GOVERNMENT PLEADER (6)
163. CWJC/15475/2025 DISCP.PROC., POLIC	2 SHANKAR THAKUR vs THE STATE OF BIHAR AND ORS	RABINDRA KUMAR TIWARI SHIV PRATAP MRITUNJAY KUMAR	STANDING COUNSEL (05) KUMAR MANISH
164. CWJC/15476/2025 SELECTION , NON GA	2 DILIP KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN SINGH	GOVERNMENT ADVOCATE (03) JYOTI RANJAN JHA PRAMOD KUMAR
165. CWJC/15513/2025 SELECTION , NON GA	2 ADITYA ANAND vs THE STATE OF BIHAR AND ORS	SAMEER KUMAR AJIT KUMAR SINGH MAYANK SINGH	GOVERNMENT ADVOCATE (10) NIKESH KUMAR
166. CWJC/15528/2025 SUSPENSION , POLIC	2 TUSHAR GHOSH vs THE STATE OF BIHAR AND ORS	SUBHASH KUMAR MISHRA	STANDING COUNSEL (18)
167. CWJC/15571/2025 REM/DIS/TER, OTHER	2 VISHAL KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	DIWAKAR PRASAD SINGH VAIBHAV VISHAL	GOVERNMENT PLEADER (11) KISHORE KUMAR SINHA SAMEER KUMAR SAMEER KUMAR
168. CWJC/15748/2025 OTHERS, BOARD/CORP	2 MANDARESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR	GOVERNMENT ADVOCATE (10) PRASHANT SINHA AVINASH CHANDRA
169. CWJC/15850/2025 OTHERS, NON GAZETT	2 YADU NATH SINGH vs THE STATE OF BIHAR AND ORS	DHANENDRA CHAUBEY ARUN KUMAR PANDEY	STANDING COUNSEL 05 KUMAR MANISH
170. CWJC/16102/2025 REM/DIS/TER, NON G	3 BABITA KUMARI vs THE STATE OF BIHAR AND ORS	ANSHUMAN SINGH RANJAY KUMAR	GOVERNMENT PLEADER (14) BINOD KUMAR PASWAN SHIVAM KUMAR BALAJEET KUMAR

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171.	CWJC/16145/2025 SELECTION , NON GA	2 RAMSHRESHTHA KUMAR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR GUN SAGAR MAHTO	STANDING COUNSEL (08)
172.	CWJC/16151/2025 PROMOTION , NON G	2 MD. ZAFAR ALAM vs THE STATE OF BIHAR AND ORS	ANJANI KUMAR JHA VISHWA SHRI RAJENDRA ANITA KUMARI SHARMA	STANDING COUNSEL (04)
173.	CWJC/16170/2025 PROMOTION , GAZETT IA-1/2025 () AMENDMENT	1 BASUDEV SAHU AND ORS vs THE STATE OF BIHAR AND ORS	PUNEET SIDDHARTHA ARYAN SINHA SHIVAM RAJ	GOVERNMENT ADVOCATE (11)
174.	CWJC/16173/2025 OTHERS, HEALTH SER	2 DR ARCHANA KUMARI ALIAS ARCHANA KUMARI vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, AND ORS	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	ADVOCATE GENERAL
175.	CWJC/16611/2025 OTHERS, POLICE SER	2 NITYA NAND SAH vs STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR RAGIV KUMAR	GOVERNMENT ADVOCATE (11) DR. ANAND KUMAR DR. ANAND KUMAR
176.	CWJC/16681/2025 SELECTION , NON GA	2 JAYA DEVI vs THE STATE OF BIHAR AND ORS	MANINI JAISWAL MANAS RAJDEEP SHUBHAM KUMAR UPADHYAY	STANDING COUNSEL (23) PARUL PRIYA GYAN PRAKASH
177.	CWJC/16733/2025 SELECTION , POLIC	2 RAMCHANDRA YADAV vs THE STATE OF BIHAR AND ORS	LALAN KUMAR	GOVERNMENT PLEADER (27)
178.	CWJC/16766/2025 OTHERS, NON GAZETT	2 DILIP MANDAL vs THE STATE OF BIHAR AND ORS	SHAILESH ANAND SHIVANI SINGH NEHA GAUTAM	STANDING COUNSEL (08)
179.	CWJC/16771/2025 PROMOTION , NON G	2 SMT. DURGAWATI DEVI vs THE STATE OF BIHAR AND ORS	AMAR KUMAR VIPIN KUMAR SINHA R.K.RANJAN RAM SHANKAR DAS	GOVERNMENT ADVOCATE (11) RAM YASH SINGH
180.	CWJC/16901/2025 Pension Matter OTHERS, NON GAZETT	2 SUDHIR KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	ADDL. ADVOCATE GENERAL 03 RAJ NANDAN PRASAD
181.	CWJC/16906/2025 REM/DIS/TER, NON G	2 CHANDAN KUMAR PATHAK vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR SURESH PRASAD SAH	STANDING COUNSEL 25
182.	CWJC/16945/2025 COMP.GRND. , POLIC	2 AKBAR HUSSAIN vs THE STATE OF BIHAR AND ORS	FAHAD KHURSHID	GOVERNMENT PLEADER 05
183.	CWJC/16964/2025 OTHERS, NON GAZETT	2 BAIDHNATH DUBY vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDL. ADVOCATE GENERAL 09 RITIKA RANI
With 183.1	CWJC/17149/2025 OTHERS, NON GAZETT	2 UMESH PRASAD SAHNI vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	GOVERNMENT PLEADER (5) BINDHYACHAL RAI
With 183.2	CWJC/17329/2025 OTHERS, NON GAZETT	2 GANESH PRASAD SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDL. ADVOCATE GENERAL (12) RITIKA RANI
With 183.3	CWJC/17334/2025 OTHERS, NON GAZETT	2 MAYA SHANKAR SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	STANDING COUNSEL (10) NIVEDITA NIRVIKAR
184.	CWJC/17053/2025 OTHERS, NON GAZETT	2 NAWAL KISHORE SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	STANDING COUNSEL 09 RAJ NANDAN PRASAD
185.	CWJC/17191/2025 RGL.AD-HOC., BOARD	2 AWADHESH KUMAR BHARTI vs THE STATE OF BIHAR AND ORS	RAJEEV RANJAN NO.II PRIYANKA KUMARI	STANDING COUNSEL (11) INDU BHUSHAN
186.	CWJC/17211/2025 SELECTION , POLIC	2 NAYEEM ANSARI vs THE STATE OF BIHAR AND ORS	SATYA VEER ANIL KUMAR SINHA	STANDING COUNSEL (01)
187.	CWJC/17402/2025 SALARY, BOARD/CORP	2 VIDYA DHAR RAY AND ANR vs THE STATE OF BIHAR AND ORS	PRAWAL MANI TRIPATHI	STANDING COUNSEL (25) RAJESH KUMAR MISHRA
188.	CWJC/17417/2025 TRANSFER, BANK SER	2 RAHUL NILANKAR, vs THE PUNJAB NATIONAL BANK, THROUGH CHIEF GENERAL MANAGER AND ORS	MANINDRA KISHORE SINGH MITHILESH KUMAR SINGH	MRITUNJAY KUMAR

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189. CWJC/17535/2025 SELECTION , BOARD IA-1/2025 () EARLY HEARING	2 RUBI JAYASWAL AND ANR vs THE BIHAR STATE POWER (HOLDING) COMPANY LTD. AND ORS	AJAY KUMAR PRASAD BINOD KUMAR SINHA	VIVEK PRASAD KUNAL TIWARY
190. CWJC/18268/2025 REM/DIS/TER, BANK	2 RANJEET KUMAR vs THE STATE OF BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA KESHAV BHARDWAJ	STANDING COUNSEL (04)
191. CWJC/20446/2025 REM/DIS/TER, BOARD	1 SURYA MOHAN YADAV vs THE STATE OF BIHAR AND ORS	PRAVIN KUMAR	GOVERNMENT PLEADER (06) INDU BHUSHAN

FOR ORDERS -I

192. CWJC/15215/2025 COMP.GRND. , BANK	2 PHULESHWARI DEVI vs THE BANK OF INDIA AND ORS	DINESH MAHARAJ SATISH KUMAR SINGH	AJIT KUMAR SINHA RAJAN GHOSHRAVE MRITYUNJAY KUMAR
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Mentioned cases till 08/12/2025

FOR ADMISSION II

193. CWJC/202/2025 DISCP.PROC., GAZET	2 BASANT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RAJU GIRI HARSH VARDHAN	STANDING COUNSEL (28)
194. CWJC/219/2025 OTHERS, OTHERS IA-1/2025 () AMENDMENT	2 AMIT KUMAR AGRAWAL vs BHARAT HEAVY ELECTRICALS LIMITED, AND ORS	AMIT KUMAR AGRAWAL (IN PERSON)	SHAILESH KUMAR
195. CWJC/1218/2025 SELECTION , NON GA	2 PUJA DEVI vs THE STATE OF BIHAR AND ORS	SURAJ KUMAR SANDHYA KUMARI DINESH KUMAR	STANDING COUNSEL (24)
196. CWJC/1281/2025 REM/DIS/TER, POLIC	4 MD. IMTEYAZ vs THE STATE OF BIHAR AND ORS	GAURAV PRAKASH ARVIND KUMAR	GOVERNMENT PLEADER (20)
197. CWJC/1533/2025 REM/DIS/TER, NON G	5 SAGAR KUMAR ROY vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA KUMARI SHUBHAM VATSAL VERMA	GOVERNMENT PLEADER (04)
198. CWJC/1837/2025 OTHERS, NON GAZETT	3 RANDHIR KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA ANISHA SINHA RAJESH KUMAR SINHA RAJESH KUMAR SINHA RAJESH KUMAR SINHA RAJESH KUMAR SINHA RAJESH KUMAR SINHA	GOVERNMENT ADVOCATE (05)
199. CWJC/2163/2025 PROMOTION , GAZETT	4 CHINMAYEE AND ORS vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR KUMUD RANJAN	GOVERNMENT ADVOCATE (13) VIVEK PRASAD (STANDING COUNSEL) RAM KINKER CHOUBEY KUNAL TIWARY
200. CWJC/2204/2025 SELECTION , NON GA IA-1/2025 () MISC	2 RANJEET KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	STANDING COUNSEL (16) NIKESH KUMAR
201. CWJC/2315/2025 REM/DIS/TER, NON G	2 JAI RAM SINGH vs THE STATE OF BIHAR AND ORS	DINESHWAR TIWARY RAJ KUMAR	STANDING COUNSEL (8)
202. CWJC/2476/2025 SELECTION , NON GA	2 SAURAV KUMAR vs THE STATE OF BIHAR AND ORS	ARYA ACHINT SHASHI PRIYA SUPRAGYA	GOVERNMENT PLEADER (5) ARCHANA NIKESH KUMAR
203. CWJC/2777/2025 SELECTION , NON GA	3 NAVEEN KUMAR CHOUDHRAY vs THE STATE OF BIHAR AND ORS	SHRISHTI SINGH PRANAV KUMAR	STANDING COUNSEL (16) NIKESH KUMAR
204. CWJC/2834/2025 OTHERS, POLICE SER	3 RAJNISH KUMAR RANJAN vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR KUMUD RANJAN RAVI RANJAN KUMAR RAVI	STANDING COUNSEL (7) KUMAR ALOK (SC 7)
205. CWJC/3382/2025 OTHERS, NON GAZETT	2 YOGENDRA RAM vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR BINDU KUMARI	GOVERNMENT ADVOCATE (02)
206. CWJC/3540/2025 SENIORITY , H.C. IA-1/2025 () AMENDMENT	7 MANGAL KUMAR CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI	STANDING COUNSEL (03) ANUKRITI JAIPURIYAR

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207.	CWJC/3914/2025 OTHERS, NON GAZETT	3 RAM EKBAL RAI vs THE STATE OF BIHAR AND ORS	VINOD KUMAR	GOVERNMENT PLEADER (6)
208.	CWJC/4634/2025 SELECTION , NON GA	5 KABJ KUNDAL KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	MANINI JAISWAL MANAS RAJDEEP	GOVERNMENT ADVOCATE (3)
209.	CWJC/4635/2025 DISCP.PROC., HEALT	2 DR. SHREE BHAGWAN SINGH vs THE STATE OF BIHAR AND ORS	SHASHI PRIYA ARYA ACHINT SHASHANK SHEKHAR	GOVERNMENT ADVOCATE (03)
210.	CWJC/4640/2025 SELECTION , HEALT IA-1/2025 () MODIFICATION	3 VIMAL PRAKASH AND ORS vs THE STATE OF BIHAR AND ORS	SHIV PRATAP PUNIT KUMAR SURYAJIT PRAKASH	ADVOCATE GENERAL NIKESH KUMAR
With 210.1	CWJC/14184/2025 SELECTION , HEALT	2 JAY PRAKASH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	DR. ANAND KUMAR VIJETA KUMARI BIPIN KUMAR DEO	GOVERNMENT PLEADER (24) NIKESH KUMAR
211.	CWJC/4652/2025 REM/DIS/TER, POLIC	3 NAGENDRA THAKUR vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR RAGIV KUMAR MARUTI KUMARI	GOVERNMENT ADVOCATE (02)
212.	CWJC/5636/2025 SELECTION , HEALT	2 AMRITA PRITAM vs THE STATE OF BIHAR AND ORS	RAM PRAKASH KUMAR	STANDING COUNSEL (13) NIKESH KUMAR
213.	CWJC/5690/2025 PAY SCALES , BOARD	2 SITARAM SAH @ SITA RAM SAHU vs THE STATE OF BIHAR AND ORS	AMARENDRA NARAYAN	GOVERNMENT PLEADER (13) RANJEET KUMAR PANDEY PRASHANT SINHA PRASHANT SINHA RISHI RAJ RAMAN RAJESH PRASAD CHOUDHARY
214.	CWJC/5770/2025 SELECTION , NON GA IA-1/2025 () MISC	2 SHALINI VERMA AND ORS vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	STANDING COUNSEL (28) P.K.SHAHI HARSHVARDHAN SHIVSUNDARAM
215.	CWJC/6315/2025 DISCP.PROC., NON G	2 AMIT KUMAR vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS	HARSH VARDHAN SAMSHER PRASAD	VIVEK PRASAD KUMAR PRIYA RANJAN
216.	CWJC/6465/2025 DISCP.PROC., POLIC IA-1/2025 () AMENDMENT	2 CHHOTE LAL (CONSTABLE NO. 406), vs THE STATE OF BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY KAMLESH KUMAR	STANDING COUNSEL (15)
217.	CWJC/6723/2025 SELECTION , NON GA	1 ABHISHEK KUMAR vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	GOVERNMENT ADVOCATE (02) P.K.SHAHI RAVI KUMAR
218.	CWJC/6875/2025 SELECTION , POLIC	1 DHANVEER KUMAR vs THE STATE OF BIHAR AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	STANDING COUNSEL (24) SANJAY PANDEY
219.	CWJC/7056/2025 PAY SCALES , POLIC IA-1/2025 () AMENDMENT	1 RAM PRAKASH MISHRA AND ORS vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR THAKUR	ADDL. ADVOCATE GENERAL (03) PRABHAT RANJAN
220.	CWJC/7165/2025 REM/DIS/TER, NON G	2 SAVITA DEVI vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR ANKIT VIKAS ADITYA DEV UJJAWAL BHUSHAN	STANDING COUNSEL (08)
221.	CWJC/7186/2025 OTHERS, NON GAZETT IA-1/2025 () MISC	1 RAM BICHAR SINGH vs THE STATE OF BIHAR AND ORS	NITYANAND MISHRA ALOK ABHINAV ABHISHEK MISHRA	GOVERNMENT PLEADER (22)
222.	CWJC/7285/2025 SELECTION , POLIC	3 BINOD KUMAR VISHWAS AND ORS vs THE STATE OF BIHAR AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	GOVERNMENT PLEADER (27)
223.	CWJC/7286/2025 SELECTION , BANK IA-1/2025 () MODIFICATION	2 ABHAY KUMAR SAHANI AND ORS vs THE CENTRAL BANK OF INDIA AND ORS	PRIYANK SAMDARSHI	AJIT KUMAR SINHA DILKASH KHAN ZEB AAKHTAR

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224.	CWJC/7401/2025 REM/DIS/TER, POLIC	2 DEVENDRA KUMAR SHUKLA vs THE STATE OF BIHAR AND ORS	NITYANAND MISHRA ALOK ABHINAV ABHISHEK MISHRA	GOVERNMENT PLEADER (7)
225.	CWJC/7546/2025 SELECTION , NON GA	1 SATISH KUMAR vs THE STATE OF BIHAR AND ORS	MONIKA SINGH SANJAY PRASAD	STANDING COUNSEL (1) NIKESH KUMAR
226.	CWJC/7914/2025 DISCP.PROC., GAZET IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () STAY OF PROCEEDING	3 SHISHIR KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	MANAS RAJDEEP SHUBHAM KUMAR UPADHYAY MANINI JAISWAL	STANDING COUNSEL (9)
227.	CWJC/8152/2025 REM/DIS/TER, POLIC	2 DINESH KUMAR MANDAL, CONSTABLE NO. 626 vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINGH	GOVERNMENT PLEADER (24) SRI SHARVESH KUMAR
228.	CWJC/8262/2025 OTHERS, NON GAZETT	1 SHATRUGHAN DUBEY vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	GOVERNMENT PLEADER (18)
229.	CWJC/8718/2025 OTHERS, NON GAZETT	2 BRAJESH KUMAR vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA ANISHA SINHA	GOVERNMENT PLEADER (25) ANWAR KARIM
230.	CWJC/9153/2025 SELECTION , NON GA	1 RAMJI PRASAD SHRIVASTAV @ RAMJI PRASAD vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR MURARI NARAIN CHAUDHARY JAYA SHREE BRAHMANAND KUMAR	STANDING COUNSEL (28)
231.	CWJC/9218/2025 OTHERS, NON GAZETT IA-1/2025 () SUBSTITUTION	1 SUBHASH CHANDRA SHUKLA AND ORS vs THE STATE OF BIHAR AND ORS	KUMARI RASHMI SURESH PD SINGH NO.1 ADITYA RAJ	STANDING COUNSEL (28)
232.	CWJC/9344/2025 PROMOTION , POLIC IA-1/2025 () MISC	2 SUBODH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RISHI RAJ RAMAN PRASHANT SINHA ANIKET RAI RUCHI MANDAL	STANDING COUNSEL (13)
233.	CWJC/9424/2025 SELECTION , NON GA	2 BIVASH KUMAR vs THE STATE OF BIHAR AND ORS	MANAS RAJDEEP MANINI JAISWAL SHUBHAM KUMAR UPADHYAY MANSI PRAGYA	GOVERNMENT PLEADER (24) VED PRAKASH CHANDAN RAJESH KUMAR PANDEY
234.	CWJC/9880/2025 REM/DIS/TER, OTHER	2 JAYANTRI DEVI vs THE UNION OF INDIA AND ORS	AKANKSHA MALVIYA AKASH KESHAV AYUSHMAN KISHORE	ADDITIONAL SOLICITOR GENERAL DR. ANJANI PD. SINGH
235.	CWJC/9975/2025 SELECTION , POLIC	1 DINANATH KUMAR vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR LAKSHMI KUMARI	STANDING COUNSEL (4)
236.	CWJC/10071/2025 SALARY, HEALTH SER	2 RANJEET KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	VATSAL VERMA SHASHANK CHANDRA NITISH KUMAR	GOVERNMENT PLEADER (26)
237.	CWJC/10115/2025 SELECTION , NON GA	2 MANOJ KUMAR RAM AND ORS vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	GOVERNMENT ADVOCATE (09) P.K.SHAHI AWNISH KUMAR
238.	CWJC/10606/2025 HONORAR/OT , NON G	2 RANJEET KUMAR THAKUR AND ORS vs THE STATE OF BIHAR AND ORS	MANINI JAISWAL SHUBHAM KUMAR UPADHYAY	GOVERNMENT ADVOCATE (09) GIRIJISH KUMAR MANAS RAJDEEP
239.	CWJC/11343/2025 HONORAR/OT , NON G IA-1/2025 () INTERVENOR PETITIO IA-2/2025 () INTERVENOR PETITIO IA-3/2025 () ADDING PARTY	2 SUNNY KUMAR PREM AND ANR vs THE STATE OF BIHAR AND ORS	NILESH KUMAR PANDEY ASHISH KUMAR JHA SHIVAM AMIT KUMAR MISHRA PRAVIN KUMAR AMIT RANJAN SUNNY KUMAR SHIVAM ASHISH KUMAR JHA	ADDL. ADVOCATE GENERAL (09)
240.	CWJC/11465/2025 TRANSFER , HEALT IA-1/2025 () AMENDMENT IA-2/2025 () AMENDMENT	2 DR. NARENDRA PRATAP SINGH vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA SHRISHTI SINGH PRANAV KUMAR	ADVOCATE GENERAL

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241.	CWJC/11646/2025 SELECTION , NON GA IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () ADDING PARTY	2 AMIT KUMAR SINHA, AND ORS vs THE STATE OF BIHAR AND ORS	VAGISHA PRAGYA VACAKNAVI	GOVERNMENT PLEADER (20) P.K.SHAHI SATYABIR BHARTI
242.	CWJC/11903/2025 REM/DIS/TER, POLIC	2 MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR	STANDING COUNSEL (11)
243.	CWJC/11946/2025 REM/DIS/TER, NON G	2 SIMANDU PATIL vs THE STATE OF BIHAR AND ORS	SHRISHTI SINGH PRANAV KUMAR	GOVERNMENT PLEADER (20)
244.	CWJC/12175/2025 REM/DIS/TER, OTHER	2 SHYAMLAL KUMAR vs UNION OF INDIA AND ORS	AKASH KESHAV AKANKSHA MALVIYA ANUJ KUMAR SHRIVASTAV	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (19) SHIVADITYA DHARI SINHA
245.	CWJC/12411/2025 SELECTION , POLIC	2 KAJAL KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	GOVERNMENT PLEADER (05)
246.	CWJC/12490/2025 REM/DIS/TER, NON G	2 ABINASH CHANDRA AND ANR vs THE STATE OF BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY	STANDING COUNSEL (22)
247.	CWJC/12900/2025 COMP.GRND. , NON G	2 PUJA BHARTI vs THE STATE OF BIHAR AND ORS	DILIP KUMAR RAJESH KUMAR SINHA	GOVERNMENT ADVOCATE (10) KALYAN SHANKAR KALYAN SHANKAR KALYAN SHANKAR
248.	CWJC/12931/2025 REM/DIS/TER, NON G	2 PRABHAKAR KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR PRANAV RANJAN	GOVERNMENT PLEADER (23)
249.	CWJC/13045/2025 REM/DIS/TER, POLIC	3 SHARWAN KUMAR vs THE STATE OF BIHAR AND ORS	SIDDHARTHA PRASAD SUNIT KUMAR SWETANG SINHA	STANDING COUNSEL (7) KUMAR ALOK SC 7
250.	CWJC/13280/2025 INCR/W.HOLD, BOARD	1 ABHA KUMARI vs THE STATE OF BIHAR AND ORS	DR. ANJANI PD. SINGH SUNNY KUMAR	GOVERNMENT ADVOCATE (3) RABINDRA KUMAR PRIYADARSHI
251.	CWJC/13356/2025 SELECTION , NON GA	1 VIKRAM KUMAR YADAV vs THE STATE OF BIHAR AND ORS	PRASHANT KASHYAP KAUSTUBH PRAKASH	GOVERNMENT PLEADER (16)
252.	CWJC/13401/2025 OTHERS, NON GAZETT	2 VINOD KUMAR vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR SURENDRA PRASAD TIWARI KRITI PANDEY	GOVERNMENT PLEADER (26)
253.	CWJC/13487/2025 SELECTION , NON GA IA-1/2025 () AMENDMENT	2 SAHEB KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR SANJAY PARASMANI	STANDING COUNSEL (20) ASHHAR MUSTAFA
254.	CWJC/14290/2025 SELECTION , NON GA IA-1/2025 () MISC	4 SITARAM vs THE STATE OF BIHAR AND ORS	ANAND RAJ DEVENDRA PRASAD SINGH ABHISHEK ANAND	STANDING COUNSEL (23)
255.	CWJC/14430/2025 SUSPENSION , NON G	2 SHILA SINHA vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHRIVASTAVA	GOVERNMENT ADVOCATE 10
256.	CWJC/14470/2025 SELECTION , POLIC	2 CHANDRASHEKHAR KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	GOVERNMENT PLEADER 11
257.	CWJC/14533/2025 SELECTION , POLIC	2 SUNIL SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR YUGAL KISHORE	GOVERNMENT PLEADER 25
258.	CWJC/14989/2025 TRANSFER , GAZET IA-1/2025 () STAY OF PROCEEDING	2 SUSHIL KUMAR vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR AMAN RAJ	GOVERNMENT PLEADER (2) PRIYA RANJAN AVANISH KUMAR ABHISHEK ANAND SIDDHARTHA PRASAD
259.	CWJC/15025/2025 TRANSFER, NON GAZE	2 RAJESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SHANTI PRATAP AJIT RANJAN KUMAR	GOVERNMENT PLEADER (06)

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260. CWJC/15156/2025 OTHERS, GAZETTED S	2 PRINS RAJ vs THE STATE OF BIHAR AND ORS	MADHUKAR MOHAN	GOVERNMENT PLEADER (12) P.K.SHAHI ARVIND KUMAR (SPL. P.P. VIGILANCE) RANA VIKRAM SINGH GYAN SHANKAR
261. CWJC/16269/2025 OTHERS, HEALTH SER IA-1/2025 () MODIFICATION	3 DR. AJAY KUMAR vs THE STATE OF BIHAR AND ORS	SANDEEP KUMAR AVINASH KUMAR SINHA	GOVERNMENT ADVOCATE (07)
262. CWJC/16520/2025 SELECTION , POLIC	2 ANJALI KUMARI vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	GOVERNMENT PLEADER (20)
263. CWJC/17887/2025 PROMOTION , POLIC IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () MISC	2 BIRJU SHARMA AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR PANDEY KUMARI PALLAVI	GOVERNMENT PLEADER (20)
264. CWJC/17894/2025 DISCP.PROC., GAZET	2 BINOD KUMAR vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR ADITYA DEV PRANAV RANJAN	GOVERNMENT ADVOCATE (3)
265. CWJC/18287/2025 SELECTION , HEALT	2 DR. MD. SIMAB vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR PRISU SNEHIL	ADDL. ADVOCATE GENERAL 04 NIKESH KUMAR

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FOR ADMISSION III

266. CWJC/451/2025 PROMOTION , NON G	2 UMASHAKAR PRASAD AND ORS vs THE STATE OF BIHAR, AND ORS	SIYARAM PANDEY	GOVERNMENT PLEADER (13)
267. CWJC/507/2025 RGL.AD-HOC., NON G	4 RAJEEV RANJAN AND ORS vs THE STATE OF BIHAR AND ORS	SHILPI KESHRI AKANKSHA VERMA SURYAJIT PRAKASH CHANDRA SHEKHAR KUMAR SINGH	ADVOCATE GENERAL
268. CWJC/765/2025 COMP.GRND. , NON G	2 MUKESH KUMAR @ MUKESH MANDAL vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	NILESH KUMAR PANDEY AMIT KUMAR MISHRA SHIVAM ASHISH KUMAR JHA	GOVERNMENT PLEADER (3)
269. CWJC/1099/2025 REM/DIS/TER, BOARD	2 SHIV KUMAR vs THE HINDUSTAN PETROLEUM CORPORATION LTD. AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	SANJAY KUMAR MISHRA RAJEEV PRAKASH
270. CWJC/1403/2025 SELECTION , BOARD IA-1/2025 () MISC IA-2/2025 () MISC	3 BIHAR STATE ELECTRICITY EMPLOYEES ASSOCIATION AND ORS vs THE BIHAR STATE POWER HOLDING COMPANY LTD. AND ORS	KUMAR KAUSHIK NAMRATA DUBEY HEMANT RAJ KUMAR KAUSHIK	VINAY KIRTI SINGH ANAND KUMAR OJHA
271. CWJC/1451/2025 SELECTION , HEALT	2 KAJAL KUMARY vs THE STATE OF BIHAR AND ORS	JAINENDRA KUMAR PUSHKAR	STANDING COUNSEL 11 NIKESH KUMAR
272. CWJC/1459/2025 SELECTION , NON GA IA-1/2025 () MISC	2 RANJEET KUMAR SAH AND ORS vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI NEHA NARAYAN	STANDING COUNSEL 7 NIKESH KUMAR KUMAR ALOK
273. CWJC/1495/2025 SEL , GAZETTED SER IA-1/2025 () AMENDMENT	4 PRABHAT KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI SHREYASHI RAJ	GOVERNMENT PLEADER (18) VIVEK PRASAD RANJAN KUMAR SRIVASTAVA
274. CWJC/1654/2025 PROMOTION , HEALT IA-1/2025 () MISC	2 ALAKH KUMAR OJHA vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR CHOUBEY MADHUP KUMAR	GOVERNMENT PLEADER (27)
275. CWJC/1816/2025 OTHERS, POLICE SER	2 MD. ANWARUL HAQUE vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR MANOJ JAYANT SINGH	STANDING COUNSEL (21)

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276.	CWJC/1850/2025 PROMOTION , NON G IA-1/2025 () SUBSTITUTION	4 CHANDRA MOHAN PRASAD vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	GOVERNMENT PLEADER (3) BINDHYACHAL RAI SANTOSH KUMAR VERMA SANTOSH KUMAR VERMA SANTOSH KUMAR VERMA
277.	CWJC/1870/2025 PROMOTION , NON G	2 SURENDRA PASWAN vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	GOVERNMENT PLEADER (4) RITIKA RANI
278.	CWJC/1873/2025 PROMOTION , NON G	2 JALESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	GOVERNMENT PLEADER (2) VIVEK ANAND KUMAR
279.	CWJC/1986/2025 SALARY, HEALTH SER	2 LAL BABU MANDAL vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	STANDING COUNSEL (6)
280.	CWJC/2258/2025 SALARY, NON GAZETT	2 AJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SONI SHRIVASTAVA RAVI BHARDWAJ	STANDING COUNSEL (03) BINDHYACHAL RAI
281.	CWJC/2508/2025 SELECTION , NON GA IA-1/2025 () EARLY HEARING	2 MANJEET KUMAR DAS AND ANR vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	GOVERNMENT PLEADER (22) NIKESH KUMAR
282.	CWJC/2530/2025 TRANSFER, NON GAZE	2 KUNDAN KUMAR vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SIYA RAM SHAHI	STANDING COUNSEL (23) ABHINAV SHRIVASTAVA
With 282.1	CWJC/2448/2025 TRANSFER, NON GAZE	2 ARBIND SHARMA vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SIYA RAM SHAHI	STANDING COUNSEL (16) ABHINA SHRIVASTAVA
283.	CWJC/2700/2025 SELECTION , NON GA	2 RAJNISH VERMA vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR NEHA NARAYAN LAXMI KUMARI	GOVERNMENT ADVOCATE (11) NIKESH KUMAR
284.	CWJC/2703/2025 SELECTION , NON GA IA-1/2025 () MISC	2 SANTOSH KUMAR MANDAL AND ORS vs STATE OF BIHAR AND ORS	FAHAD KHURSHID RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR LAXMI KUMARI RUPESH KUMAR	ADDL. ADVOCATE GENERAL (03) NIKESH KUMAR
285.	CWJC/2732/2025 SUSPENSION , GAZET IA-1/2025 () MISC IA-2/2025 () MISC IA-3/2025 () MISC	7 ANIMESH KUMAR vs THE STATE OF BIHAR AND ORS	PRAGATI PATRA SOURAV SUMAN AALEKH ANAND	STANDING COUNSEL (22) AMISH KUMAR
With 285.1	CWJC/10493/2024 DISCP.PROC., GAZET	6 ANIMESH KUMAR vs THE STATE OF BIHAR AND ORS	SOURAV SUMAN ASHISH KUMAR PALIT SUSHANT SRIVASTAVA PRAGATI PATRA	ADDL. ADVOCATE GENERAL 3 AMISH KUMAR
286.	CWJC/3536/2025 SELECTION , NON GA IA-1/2025 () ADDING PARTY	2 SANJAY KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	GOVERNMENT PLEADER (06) NIKESH KUMAR
287.	CWJC/3573/2025 REM/DIS/TER, BOARD IA-1/2025 () MISC	2 RAHUL KUMAR vs THE STATE OF BIHAR AND ORS	VENKATESH KIRTI SANKET ASHOK KUMAR AMAN RAJ	ADDITIONAL ADVOCATE GENERAL (12) LALIT KISHORE PIYUSH LALL PARTH GAURAV
288.	CWJC/3625/2025 RGL.AD-HOC., NON G	3 SUDHANSHU KUMAR SINGH @ SUDHANSHU KUMAR RANJAN vs THE STATE OF BIHAR AND ORS	KUMAR SATYAM AJAY KUMAR MEHTA	STANDING COUNSEL (20)
289.	CWJC/4267/2025 DISCP.PROC., GAZET IA-1/2025 () AMENDMENT	2 SHIWNANDAN SAH vs THE STATE OF BIHAR AND ORS	MAZHARUL HASSAN PRAMOD KUMAR PRASAD SINGH	GOVERNMENT PLEADER (18)

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290.	CWJC/4475/2025 DISCP.PROC., POLIC	2 SHAMBHU SHANKAR THAKUR vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR ARUN KUMAR	GOVERNMENT PLEADER (24)
291.	CWJC/5026/2025 DISCP.PROC., NON G	3 BHARAT BHUSHAN MISHRA vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR KARNA RAVINDRA KUMAR SINGH	STANDING COUNSEL (03) NARESH DIKSHIT (SPL. P.P. MINES)
292.	CWJC/5330/2025 OTHERS, NON GAZETT	1 ABDUL BARIK @ ABDUL BARI HUSSAIN vs THE STATE OF BIHAR AND ORS	PREM CHAND YADAV ASHOK KUMAR	GOVERNMENT ADVOCATE (7)
293.	CWJC/5565/2025 DISCP.PROC., NON G	2 RENU SINHA vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	GOVERNMENT PLEADER (27) RITIKA RANI
294.	CWJC/5781/2025 DISCP.PROC., GAZET IA-1/2025 () MISC IA-2/2025 () AMENDMENT	4 SUNIL KUMAR vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR KANISHK KAUSTUBH SHIKHAR MANI LAKSHMI KUMARI ANKESH KUMAR SINHA	STANDING COUNSEL (21) RAM YASH SINGH
295.	CWJC/6113/2025 RGL.AD-HOC., NON G	2 PAPPU KUMAR vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR	GOVERNMENT PLEADER (24)
296.	CWJC/6429/2025 DATE BIRTH, OTHER	2 RAVINDRA SAH vs UNION OF INDIA AND ORS	RUPESH KUMAR LAXMI KUMARI	ADDITIONAL SOLICITOR GENERAL ADDITIONAL ADVOCATE GENERAL (5) MR.P.K.SHAHI GYAN SHANKAR MITHLESH KUMAR GUPTA
297.	CWJC/6551/2025 REM/DIS/TER, BOARD	2 VIKAS KUMAR vs THE STATE OF BIHAR AND ORS	NISHANT KUMAR SINHA MD. WALIUR RAHMAN HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	GOVERNMENT PLEADER (5) SHAILENDRA KUMAR SINGH
298.	CWJC/6701/2025 SELECTION , NON GA	1 GITA DEVI vs THE STATE OF BIHAR AND ORS	RANA BHUPENDRA NARAYAN SINGH SMT. BABITA KUMARI	ADDL. ADVOCATE GENERAL (03)
299.	CWJC/6749/2025 REM/DIS/TER, NON G	1 RAM NARAYAN SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR PRASHANT KASHYAP ASHOK KUMAR ASHOK KUMAR	STANDING COUNSEL (12) GIRIJISH KUMAR
300.	CWJC/6819/2025 SELECTION , NON GA	1 RAKESH KUMAR YADAV vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR	GOVERNMENT PLEADER (16) NIKESH KUMAR
301.	CWJC/6978/2025 DISCP.PROC., BOARD	1 ABHISHEK KUMAR vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED AND ORS	ALI MUQTADIR AHMAD SHAHBAJ ALAM	VIVEK PRASAD ANAND KUMAR OJHA
302.	CWJC/7033/2025 REM/DIS/TER, GAZET	1 RAJBARDHAN GUPTA vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR KANISHK KAUSTUBH ANKESH KUMAR SINHA RAJNISH PRAKASH LAKSHMI KUMARI	STANDING COUNSEL (28)
303.	CWJC/7144/2025 OTHERS, HEALTH SER IA-1/2025 () AMENDMENT	3 SANJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR SUDHANSHU RANJAN DR. BIPIN CHANDRA DR. BIPIN CHANDRA DR. BIPIN CHANDRA DR. BIPIN CHANDRA DR. BIPIN CHANDRA DR. BIPIN CHANDRA	GOVERNMENT PLEADER (17)
304.	CWJC/7365/2025 SELECTION , NON GA	1 ARATI DEVI vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR DHANANJAY MISHRA AMIT PRAKASH	STANDING COUNSEL (28)

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305.	CWJC/7632/2025 REM/DIS/TER, POLIC	3 MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	AVINASH KUMAR HARSH KAUSHAL AMAN RAJ ABHISHEK KUMAR PANDEY KUMAR SATYAM AJAY KUMAR MEHTA	STANDING COUNSEL (15)
306.	CWJC/8028/2025 REM/DIS/TER, OTHER IA-1/2025 () MISC	1 MADHAV KUMAR vs THE UNION OF INDIA AND ORS	BINAY KUMAR HAFIZ SHAHBAZ ARIF	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11) ANJANI KUMAR SUBODH KUMAR JHA AMIT KUMAR JHA AMIT KUMAR JHA AMIT KUMAR JHA
307.	CWJC/8061/2025 SELECTION , OTHER	1 AJEET KUMAR SONI vs THE UNION OF INDIA AND ORS	VINOD KUMAR	ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH DEEPAK KUMAR RADHIKA RAMAN
308.	CWJC/8172/2025 REM/DIS/TER, NON G	1 ANKITA DEVI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINHA TRIPURARI NATH AMBASTHA	GOVERNMENT ADVOCATE (11)
309.	CWJC/8267/2025 OTHERS, NON GAZETT	2 SURENDRA PRASAD YADAV AND ORS vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SAPAN KUMAR	GOVERNMENT PLEADER (05) GIRIJISH KUMAR
310.	CWJC/8372/2025 PROMOTION , HEALT IA-1/2025 () MISC	2 ASHA KUMARI vs THE STATE OF BIHAR AND ORS	RABINDRA PRASAD SINGH	ADVOCATE GENERAL
311.	CWJC/8457/2025 PAY SCALES , NON G	1 LUTAN UPADHYAY AND ANR vs BIHAR STATE POWER HOLDING COMPANY AND ORS	NATRAJ VERMA SACHINA NARESH CHANDRA VERMA	VIVEK PRASAD SHASHANK CHANDRA
312.	CWJC/8642/2025 SELECTION , NON GA	1 SUJATA DEVI vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	STANDING COUNSEL (09)
313.	CWJC/8767/2025 SELECTION , NON GA	1 ARCHANA KUMARI vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR NISHANT SINHA	GOVERNMENT ADVOCATE 08 NIKESH KUMAR
314.	CWJC/8884/2025 DISCP.PROC., GAZET IA-1/2025 () MISC	1 AWADHESH KUMAR MANDAL vs THE STATE OF BIHAR AND ORS	LALAN KUMAR	ADDL. ADVOCATE GENERAL (05)
315.	CWJC/9341/2025 SELECTION , HEALT IA-1/2025 () AMENDMENT	2 RITA KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINHA	ADDITIONAL ADVOCATE GENERAL (7) NIKESH KUMAR
316.	CWJC/9669/2025 OTHERS, HEALTH SER	2 MD. MAZHAR HUSSAIN vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SAXENA BASANTI KUMARI	STANDING COUNSEL (13)
317.	CWJC/9920/2025 REM/DIS/TER, NON G	2 ISHRAT JAHAN vs THE STATE OF BIHAR AND ORS	RAM KISHORE SINGH AMIT KUMAR SINGH SUMIT KUMAR SINGH	ADDL. ADVOCATE GENERAL (04)
318.	CWJC/10358/2025 SELECTION , HEALT	2 ABHISHEK KUMAR VERMA AND ANR vs THE STATE OF BIHAR AND ORS	URMILA KUMARI RAGHAV PRASAD CHANDRA SHEKHAR GUN SAGAR MAHTO	STANDING COUNSEL (12) NIKESH KUMAR
319.	CWJC/10837/2025 TRANSFER, NON GAZE IA-1/2025 () MISC	2 PRIYANKA SHYAMAL vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR	GOVERNMENT PLEADER (02) PRASHANT PRATAP
320.	CWJC/11130/2025 REM/DIS/TER, BOARD	2 PAWAN KUMAR RAJAK vs LIFE INSURANCE CORPORATION AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI SHREYASHI RAJ	RAJAN GHOSHRAVE PRASHANT KUMAR KUMARI ANJALI NISHANT KUMAR
321.	CWJC/11185/2025 RGL.AD-HOC., NON G	2 RAKESH RANJAN vs THE STATE OF BIHAR AND ORS	SIYARAM PANDEY SANTOSH KUMAR JHA	GOVERNMENT PLEADER (12)
322.	CWJC/11330/2025 REM/DIS/TER, GAZET	2 MD. ASLAM ANSARI AND ANR vs THE STATE INDUSTRIAL AREA DEVELOPMENT AUTHORITY (BIADA), AND ORS	ASHOK KUMAR BIBHUTI NARAYAN ASHOK KUMAR	MR. LALIT KISHORE BINITA SINGH

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323.	CWJC/11696/2025 SELECTION , POLIC	2 DHARMENDRA PANDEY vs THE STATE OF BIHAR AND ORS	SHAHBAJ ALAM AFHAM AKHTAR	STANDING COUNSEL (28)
324.	CWJC/11970/2025 COMP.GRND. , OTHER	2 BRAJESH KUMAR vs THE UNION OF INDIA AND ORS	MD. ATAUL HAQUE	ADDITIONAL SOLICITOR GENERAL NEERAJ NANDAN
325.	CWJC/12444/2025 OTHERS, HEALTH SER	2 VIKASH KUMAR vs THE STATE OF BIHAR AND ORS	NAVIN KUMAR SINGH SANKET JAYA SINGH VENKATESH KIRTI	STANDING COUNSEL (08)
326.	CWJC/12687/2025 DISCP.PROC., POLIC	2 BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	UPENDRA MISHRA SANJEEB KUMAR SANJU BHASKAR SANDILYA RAVI KUMAR	GOVERNMENT PLEADER (24)
327.	CWJC/12748/2025 OTHERS, HEALTH SER	2 MITHILESH KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	NAVIN KUMAR SINGH SANKET VENKATESH KIRTI JAYA SINGH	GOVERNMENT PLEADER (2) PRASHANT PRATAP
328.	CWJC/13114/2025 SELECTION , BOARD	2 VIKASH RAJ vs THE STATE OF BIHAR AND ORS	SUNIL PRASAD BAJARANGI LAL VIKASH KUMAR NIGAM	GOVERNMENT PLEADER (14) GIRIJISH KUMAR
329.	CWJC/13158/2025 SELECTION , NON GA IA-1/2025 () MISC	2 MUMTAZ BAGAM vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR SUBHAM SINGH BIPIN YADAV AKSHAY KUMAR	GOVERNMENT PLEADER (23) DINESH MAHARAJ SATISH KUMAR SINGH
330.	CWJC/13231/2025 OTHERS, NON GAZETT	1 AWADHESH KUMAR TIWARY vs THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, CIVIL COURT AND ANR	SUNIL KUMAR SINGH	PIYUSH LALL
331.	CWJC/13294/2025 DISCP.PROC., POLIC	1 UMESH CHANDRA SINGH vs THE STATE OF BIHAR AND ORS	UPENDRA MISHRA SANJEEB KUMAR SANJU BHASKAR SANDILYA RAVI KUMAR	GOVERNMENT ADVOCATE (5)
332.	CWJC/13343/2025 SELECTION , HEALT	1 PRAVEEN KUMAR vs THE STATE OF BIHAR AND ORS	BIJAY SHANKAR CHOUBEY RAKESH RANJAN SHRIVASTAVA	STANDING COUNSEL (26) SANJAY PANDEY MANOJ KUMAR AMBASTHA
333.	CWJC/13636/2025 REM/DIS/TER, POLIC	2 DEVENDRA RAY vs THE STATE OF BIHAR AND ORS	UPENDRA MISHRA SANJEEB KUMAR SANJU RAVI KUMAR BHASKAR SANDILYA	ADDL. ADVOCATE GENERAL (04)
334.	CWJC/13966/2025 SELECTION , NON GA IA-1/2025 () MISC IA-2/2025 () WITHDRAWAL IA-3/2026 () WITHDRAWAL	3 RAJU KUMAR RAJAK AND ORS vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR RUCHI MANDAL	ADDL. ADVOCATE GENERAL (03) NIKESH KUMAR
335.	CWJC/14848/2025 SELECTION , POLIC	2 MUNDRIKA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	ADITYA NATH PANDEY NEHA KUMARI YESHONEEL RATNAM APRAJITA KUMARI	GOVERNMENT PLEADER 18
336.	CWJC/15314/2025 SELECTION , NON GA	2 RAHUL ANAND vs THE HONBLE HIGH COURT OF JUDICATURE AT PATNA AND ORS	KAMALA KANT TIWARY	GOVERNMENT PLEADER (20) PIYUSH LALL
With 336.1	CWJC/15370/2025 SELECTION , NON GA	2 RAVI KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR ADITYA KUMAR PANDEY ARYAMANI KUMAR PANKAJ KUMAR	GOVERNMENT PLEADER (27) PIYUSH LALL
337.	CWJC/15433/2025 SEL , GAZETTED SER	2 DILIP KUMAR vs THE STATE OF BIHAR AND ORS	KARANDEEP KUMAR	ADDITIONAL ADVOCATE GENERAL (12) SANJAY PANDEY SIDDHARTHA PRASAD SIDDHARTHA PRASAD SIDDHARTHA PRASAD

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338. CWJC/15562/2025 SELECTION , OTHER	2 VIMAL KUMAR vs THE UNION OF INDIA AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	ADDITIONAL SOLICITOR GENERAL RAJEN SAHAY
339. CWJC/15759/2025 REM/DIS/TER, HEALT IA-1/2025 () STAY OF PROCEEDING	2 NEERAJ CHOUDHARY AND ANR vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI	GOVERNMENT PLEADER (14)
340. CWJC/16169/2025 SELECTION , HEALT IA-1/2025 () AMENDMENT	4 DR. JULI KUMARI vs THE STATE OF BIHAR AND ORS	ALKA VERMA PRISU SNEHIL MISHRA ANSHAL KASHYAP PAWAN KUMAR	STANDING COUNSEL (5) NIKESH KUMAR KUMAR MANISH
341. CWJC/18826/2025 SELECTION , BOARD IA-1/2025 () INTERVENOR PETITIO	1 ANSHU KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAMENDRA KUMAR BHARTI ZAINUL ABEDIN	ADDL. ADVOCATE GENERAL (07) VIVEK PRASAD KUNAL TIWARY
342. CWJC/19233/2025 DISCP.PROC., GAZET	1 MOHAMMAD JAUWAD ALAM vs THE STATE OF BIHAR AND ORS	RAM KISHORE SINGH AMIT KUMAR SINGH SUMIT KUMAR SINGH	STANDING COUNSEL (16)
343. CWJC/19735/2025 SEL , GAZETTED SER	1 DIWAKAR JAISWAL vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR CHANDRAM ANJANEYA SINGH VERTIKKA KIRAN KASHYAP	GOVERNMENT PLEADER (04) ARCHANA SANJAY PANDEY ARCHANA RAJNI KANT JHA RAJNI KANT JHA RAJNI KANT JHA
344. CWJC/20158/2025 SELECTION , BOARD IA-1/2025 () AMENDMENT	1 VIDYUT KAMGAR (MANAVBAL) UNION, BIHAR AND ANR vs THE STATE OF BIHAR AND ORS	ALOK KUMAR JHA GAUTAM KUMAR KEJRIWAL MUKUND KUMAR AKASH KUMAR	STANDING COUNSEL (26) VIVEK PRASAD MANOJ KUMAR AMBASTHA ANAND KUMAR OJHA

Mentioned cases till 05/01/2026

FOR ADMISSION IV

345. CWJC/3497/2025 REM/DIS/TER, POLIC IA-1/2025 () AMENDMENT	2 ANU KUMARI vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR MISHRA SHIVANI MISHRA MRITUNJAY KUMAR	ADDL. ADVOCATE GENERAL 05
346. CWJC/6223/2025 REM/DIS/TER, GAZET	2 MANJU KUMARI vs THE STATE OF BIHAR AND ORS	AKHILESH DUTTA VERMA	STANDING COUNSEL (10)
347. CWJC/7155/2025 DISCP.PROC., POLIC	1 SHREE NARAYAN PRASAD GUPTA @ NARAYAN PRASAD GUPTA vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR MISHRA PRAGATI SINGH SHIVANI MISHRA SHASHANK SHEKHAR	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA
348. CWJC/8507/2025 OTHERS, NON GAZETT IA-1/2025 () AMENDMENT	1 SWETA BURNWAL @ DR. SWETA BURNWAL vs THE STATE OF BIHAR AND ORS	KUMAR BRIJNANDAN AMIT PANDEY NAVNIT KUMAR	ADDITIONAL ADVOCATE GENERAL (3) ASHHAR MUSTAFA
349. CWJC/8551/2025 REM/DIS/TER, BOARD	1 SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR KARNA ABHISHEK RAJ	STANDING COUNSEL (13) P.K.VERMA SAROJ KUMAR SHARMA
350. CWJC/11715/2025 OTHERS, NON GAZETT IA-1/2025 () STAY OF PROCEEDING	2 ROSHAN JAHAN vs THE STATE OF BIHAR AND ORS	MANISH	GOVERNMENT PLEADER (02) PRASHANT PRATAP ABHINAV SHANDILYA VIJAY KUMAR SINGH SHAILESH KUMAR RAM ADYA SINGH
351. CWJC/12102/2025 REM/DIS/TER, NON G	3 GUDUSH KUMARI @ GUDDUESH KUMARI vs THE STATE OF BIHAR AND ORS	AMAR ANAND ARUN KUMAR TIWARY MRITYUNJAY KUMAR PRASHANTI KUMARI MINU KUMARI	STANDING COUNSEL (26) BR/108/1995 MANOJ KUMAR AMBASTHA

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| 352. | CWJC/13649/2025
Service matter Ot
DISCP.PROC., POLIC | 2 | OM PRAKASH
vs THE STATE OF BIHAR AND ORS | UPENDRA MISHRA
SANJEEB KUMAR
SANJU
BHASKAR SANDILYA
RAVI KUMAR | GOVERNMENT
ADVOCATE 03 |
| 353. | CWJC/17074/2025
SELECTION , NON GA | 2 | RAVI SHANKAR KUMAR
vs THE STATE OF BIHAR AND ORS | KUMAR BRIJNANDAN
NAVNIT KUMAR | ADDITIONAL SOLICITOR
GENERAL
STANDING COUNSEL
(15)
NIKESH KUMAR
KRISHNA MURAI PD NO.
1 @ JAISHWAL |
| 354. | CWJC/17170/2025
SELECTION , NON GA | 2 | HAZRA KHATOON @ HAJARA
KHATOON
vs THE STATE OF BIHAR AND ORS | VIKASH KUMAR JHA
ASHHAR MUSTAFA
ASHISH KUMAR RANJAN
ANITA KUMARI | GOVERNMENT PLEADER
(27) |

PATNA HIGH COURT	80	Saturday 17th January, 2026 Hon'ble Mr. Justice Anil Kumar Sinha
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Saturday the 17th January 2026
MAIN BUILDING
Court No. 14 (AT 10:30 A.M.)
Mr. Justice Anil Kumar Sinha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION III</u>				
1.	CWJC/629/2026 LAND ENCROACHMENT	1 LAGANI DEVI AND ORS vs THE STATE OF BIHAR AND ORS	KRISHNA KANT SINGH KUMAR SHASWAT ANAND	STANDING COUNSEL (26)
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
2.	CR. MISC./45137/2025 80(2),3(5), A.BAIL	2 PAWAN SINGH @ PAWAN PATEL vs THE STATE OF BIHAR	ACHHAIBAR SINGH SATYA PRAKASH	ABHAY KUMAR TRIBHUWAN NARAYAN
3.	CR. MISC./45476/2025 341,323,308,379,5 A.BAIL	3 SANDEEP MAHATO AND ANR vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA	BRAJENDRA NATH PANDEY
4.	CR. MISC./48511/2025 341,323,498(A),34 A.BAIL	3 SANJAY KUMAR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	NARENDRA KUMAR SINGH
5.	CR. MISC./50204/2025 96, A.BAIL	3 DHANANJAY RAM vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	SHYAMESHWAR DAYAL DHANANJAY MISHRA AMIT PRAKASH JITENDRA KUMAR
6.	CR. MISC./52472/2025 7(A) A.BAIL	4 MANISH KUMAR vs THE STATE OF BIHAR AND ANR	AMARJEET PRABHAKAR PRAKASH CHANDRA JHA	RAM ANURAG SINGH ARVIND KUMAR
7.	CR. MISC./54805/2025 498A,307,323,313, A.BAIL	4 SUMAN KUMAR SAHU vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINHA	VEENA KUMARI JAISWAL
8.	CR. MISC./55088/2025 363,366A,506,34 A.BAIL	4 SACHIN KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	MADHURENDRA KUMAR	MANOJ KUMAR
<u>FOR ADMISSION</u>				
9.	CR. MISC./40205/2025 467,420,504,506,3 A.BAIL	5 MAHENDRA SHARMA AND ANR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	CHOUBEY JAWAHAR ARGHESH KUMAR RAM SHANKAR KUMAR CHANDAN KUMAR
10.	CR. MISC./40343/2025 115(2),126(2),351 A.BAIL Same ps: CR. MISC/36650/2025	3 SHRAVAN KUMAR YADAV @ BITTU YADAV @ BITTU vs THE STATE OF BIHAR AND ANR	RASHID ZAFAR MAJID MAHBOOB KHAN	MOHAMMAD SUFYAN HARSH ANUJ RAVI ROHIT
With 10.1	CR. MISC./36650/2025 A.BAIL	4 AARTI DEVI @ ARTI DEVI AND ANR vs THE STATE OF BIHAR AND ANR	RASHID ZAFAR MAJID MAHBOOB KHAN	SANJAY KUMAR SINGH RAVI ROHIT HARSH ANUJ
11.	CR. MISC./40395/2025 316(2),316(5),318 A.BAIL IA-1/2026 () MISC	4 RANDHIR KUMAR @ RANDHIR KUMAR vs THE STATE OF BIHAR AND ORS	INDRADEO PRASAD PARMANAND PRASAD BINOD KUMAR RAJIV KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM
12.	CR. MISC./40738/2025 420,468,471,193,3 A.BAIL	4 ARVIND PANDEY AND ANR vs THE STATE OF BIHAR AND ANR	VINOD PANDEY	RAJENDRA SINGH ADITYA KUMAR PANDEY RANJEET KUMAR
13.	CR. MISC./40780/2025 96,3(5), A.BAIL	4 SONU KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	MOHAMMAD SUFYAN
14.	CR. MISC./40938/2025 341,323,504,498A, A.BAIL	3 NARENDRA KUMAR vs THE STATE OF BIHAR AND ANR	AKASH SHANKAR NAUSHEEN FATMA	SHAILENDRA KUMAR SINGH HIRA SHARMA
15.	CR. MISC./41144/2025 341,323,379,307,4 A.BAIL IA-1/2025 () MODIFICATION	4 RAVI SHANKAR BAITHA @ RAVI SHANKAR KUMAR vs THE STATE OF BIHAR AND ANR	DHURENDRA KUMAR SUMIT KUMAR SUDHANSHU KUMAR	SANJAY KUMAR DEVENDRA KUMAR
16.	CR. MISC./41363/2025 316(2),318(4),3(5 A.BAIL	4 PAWAN KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH SAURABH SINHA ASHOK KUMAR SINGH	MD. MUSHTAQUE ALAM AJAY KUMAR JHA
17.	CR. MISC./41437/2025 323,341,498A,406, A.BAIL	2 MD. ADIL RAJA @ GUDDU vs THE STATE OF BIHAR AND ANR	GOPAL KUMAR JHA	PRAMOD KUMAR PANDEY MUKESH KUMAR RANA

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18.	CR. MISC./41664/2025 467,468,471,420,5 A.BAIL	5 DOCTOR AMAR PRASAD@ AMAR PRASAD AND ORS vs THE STATE OF BIHAR AND ANR	ANIL KUMAR NISHANT KIRAN KUMARI SARIKA SINGH	ADITYA NARAYAN SINGH.1 BINOD MURARI MISHRA
19.	CR. MISC./41668/2025 419,420,467,468,4 A.BAIL	4 TOKHAN SAH vs THE STATE OF BIHAR AND ANR	RAVI NANDAN ASHWINI KUMAR UPADHYAY	NAND KISHORE PRASAD SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM
20.	CR. MISC./41671/2025 147,341,323,307,3 A.BAIL	4 LOKESH GIRI @ LOKESH KUMAR GIRI vs THE STATE OF BIHAR	NALIN KUMAR	YOGENDRA KUMAR SINGH
21.	CR. MISC./41701/2025 329(3),318(4),308 A.BAIL Same ps: CR. MISC/41859/2025	5 ALIM AKHTAR @ MD. ALIM AKHTAR vs THE STATE OF BIHAR	UDAY PRASAD JITENDRA KUMAR BHARTI VINEET KUMAR	SHYAMESHWAR DAYAL BIRENDRA NARAYAN SHARMA
With 21.1	CR. MISC./41859/2025 A.BAIL	5 SOHRAB ALAM @ SOHRAB @ SOHRAO vs THE STATE OF BIHAR	UDAY PRASAD JITENDRA KUMAR BHARTI VINEET KUMAR	SHYAMESHWAR DAYAL BIRENDRA NARAYAN SHARMA
22.	CR. MISC./41712/2025 96 A.BAIL	5 SHUBHAM PATEL @ SHUBHAM KUMAR vs THE STATE OF BIHAR AND ANR	AMIT KUMAR PANDEY	DR. INDIWAR KUMARI
23.	CR. MISC./41783/2025 302,201,34, A.BAIL	3 CHANDAN KUMAR vs THE STATE OF BIHAR	SHILPI KESHRI CHANDRA SHEKHAR KUMAR SINGH	AJAY KUMAR NO. 2
24.	CR. MISC./41949/2025 341,323,379,393,5 A.BAIL	3 OM PRAKASH CHAUDHARY AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	PRANAV KUMAR
25.	CR. MISC./41994/2025 341,323,379,354(B A.BAIL	3 NIRANJAN KUMAR MISHRA @ RAJU MISHRA vs THE STATE OF BIHAR	BAL KRISHNA MISHRA BIDHAN CHANDRA JHA	RAJENDRA PRASAD NAT ASHWANI KUMAR TIWARY
26.	CR. MISC./42187/2025 96,64,318(4),351(A.BAIL	3 KIRAN DEVI AND ANR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA AMIT KUMAR ARVIND KUMAR AMAR JYOTI SHARMA	RAMESH CHANDRA
27.	CR. MISC./42254/2025 126(2),115(2),118 A.BAIL	3 KISHORI RAI AND ORS vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA RITESH KUMAR SINHA	BINOD KUMAR SANJAY KUMAR TIWARI
28.	CR. MISC./42292/2025 137(2),87 A.BAIL Same ps: CR. MISC/42742/2025	3 SAURABH KUMAR vs THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH	MD. SHAKIR AHMAD
With 28.1	CR. MISC./42742/2025 A.BAIL	3 RAMAWATI DEVI AND ANR vs THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH GIRISH NANDAN ABHISHEK	MD. SHAKIR AHMAD
29.	CR. MISC./42486/2025 498A,34,147,149,3 A.BAIL	3 SANJEEV SAH @ SANJEEV KUMAR vs THE STATE OF BIHAR AND ANR	DEVENDRA KUMAR	AJIT KUMAR NIDHI SUDARSHAN KUMAR RAJESH KUMAR SINGH
30.	CR. MISC./42533/2025 420,406,323,379,3 A.BAIL	4 SHRIKANT CHAUHAN AND ANR vs THE STATE OF BIHAR AND ANR	RAGHAV PRASAD CHANDRA SHEKHAR GUN SAGAR MAHTO RANJEET KUMAR PANDEY RAJESH KUMAR	RAJ BALLABH SINGH VYAS KUMAR MISHRA
31.	CR. MISC./42560/2025 498(A),406,354(A) A.BAIL	5 SHYAM SUNDAR AGRAWAL vs THE STATE OF BIHAR AND ANR	SHIVENDRA PRASAD ANUNAY SHAHI	MD. NAZIR ANSARI GAJENDRA KUMAR SINGH ARYAN SINGH SURABHI NIRMAL
32.	CR. MISC./42598/2025 498A, A.BAIL	3 AJAY KUMAR MEHTA @ AJAY MEHTA vs THE STATE OF BIHAR AND ANR	KUMAR RAVISH ROHIT KUMAR SANJAY KUMAR SHARMA	UMA SHANKAR PRASAD SINGH KUNDAN KUMAR SINGH
33.	CR. MISC./42617/2025 126(2),115(2),109 A.BAIL	4 CHANDRAMOHAN KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	RAJU KUMAR ABHASH KUMAR GAURAV PRADHAN MURLI MANOHAR PD	SHYAM KUMAR SINGH CHANDRA SHEKHAR ANAND

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34.	CR. MISC./42633/2025 498(A),323,341, A.BAIL	4 SRI KUMAR SONAJI SINGH @ SONAJI SINGH @ KUMAR SONAJI SINGH vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH	RAM SUMIRAN RAI
35.	CR. MISC./42641/2025 126(2),352,118(1) A.BAIL Same ps: CR. MISC/42885/2025	4 SUSHIL KAMAT @ SUSHIL KUMAR AND ANR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	AJAY KUMAR JHA RAVI NANDAN AMIT KUMAR
With 35.1	CR. MISC./42885/2025 A.BAIL	4 VIDYANAND KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	MD. FAHIMUDDIN RAVI NANDAN AMIT KUMAR
36.	CR. MISC./42672/2025 498A,494,323,324, A.BAIL	3 GUDDU KUMAR vs THE STATE OF BIHAR AND ANR	SUSHIL KUMAR JHA	GAURI SHANKAR GUPTA RANJEET KUMAR SINHA BIPIN BIHARI PRASAD
37.	CR. MISC./42703/2025 420,467,468,471,4 A.BAIL	6 CHANDESHWAR RAM (EXECUTIVE ENGINEER P.H.E.D., NAWADA) vs THE STATE OF BIHAR AND ANR	MAN MOHAN KUMAR	SHANTANU KUMAR ADITYA PUSHKAR SUDHIR KUMAR ANIL KUMAR ANIL KUMAR RAM NARESH SINGH
38.	CR. MISC./42745/2025 87,96,3(5), A.BAIL	4 KRISHNA KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	SHEKHAR KUMAR SINGH BUDDHI LAL YADAV RUPESH KUMAR SINGH	GAURI SHANKAR GUPTA
39.	CR. MISC./42748/2025 115(2),109(1),117 A.BAIL	5 PAWAN KUMAR AND ORS vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	ANIL PRASAD SINGH NILENDU KUMAR CHOUDHARY
40.	CR. MISC./42755/2025 341,323,504,506,4 A.BAIL	3 ARVIND SINGH vs THE STATE OF BIHAR AND ANR	YOGENDRA KUMAR DIWEDY	MRITUNJAY KUMAR NIRALA DHARAM SHILA KUMARI RAMADHAR SHEKHAR KIRAN KUMARI
41.	CR. MISC./42894/2025 318(4),338,336(3) A.BAIL	5 MAHENDRA PRASAD vs THE STATE OF BIHAR	SHIVANI MISHRA SHASHANK SHEKHAR	PRANAV KUMAR
42.	CR. MISC./42990/2025 323,307,498(A),40 A.BAIL	3 DHEERAJ KUMAR @ DHIRAJ YADAV @ DHEERAJ YADAV vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR PRASHANT KASHYAP	HARENDRA PRASAD PRATYUSH THAKUR BRAJESH SINGH PRATYUSH THAKUR BRAJESH SINGH
43.	CR. MISC./43272/2025 406,420,34, A.BAIL	6 SWARAJYA KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR ANKIT AMAN KUMAR	SURENDRA KUMAR BIPIN KUMAR SARITA KUMARI RAVI KANT ABHISHEK KUMAR
With 43.1	CR. MISC./43310/2025 A.BAIL	6 SWRAJYA KUMAR AND ANR vs THE STATE OF BIHAR	PANKAJ KUMAR AMAN KUMAR ANKIT	SURENDRA KUMAR BIPIN KUMAR SARITA KUMARI RAVI KANT ABHISHEK KUMAR
44.	CR. MISC./43274/2025 498A A.BAIL	3 JAY KUMAR @ JAY KUMAR YADAV vs THE STATE OF BIHAR AND ANR	MADHAV JHA	AJAY KUMAR JHA GOPAL KUMAR JHA
45.	CR. MISC./43372/2025 190,127(1),127(2) A.BAIL	5 MD. SHABBIR @ LADDAN @ MD. SHABBIR AHMAD vs THE STATE OF BIHAR	MD RAHMATULLAH	ABHAY KUMAR RASHID ZAFAR
46.	CR. MISC./43389/2025 341,323,498A,494, A.BAIL	4 SANTOSH KUMAR @ SANTOSH SHARMA vs THE STATE OF BIHAR AND ANR	AMRIT ABHIJAT GHANSHYAM SNEHIL KUMAR	VEENA KUMARI JAISWAL SITA RAM PRASAD
47.	CR. MISC./43405/2025 386,387,504,506,3 A.BAIL	5 DEEPAK KUMAR SINGH @ DEEPAK KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR UTSAV KUMAR MILI KUMARI	SHARDA KUMARI

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48.	CR. MISC./43542/2025 140(3),352,351(2) A.BAIL Same ps: CR. MISC/53376/2025	4	PUNIT KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA MD. MUSHTAQUE ALAM PRABHAT KUMAR SINGH PRIYA UZMA SULTAN BINAY KUMAR SINGH SUSHIL KUMAR SINGH RUCHI KUMARI JITENDRA KUMAR SUSHIL KUMAR SINGH REMY KUMARI BINAY KUMAR SINGH
With 48.1	CR. MISC./53376/2025 A.BAIL	3	SHUBHAM KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA SANJAY KUMAR TIWARY BINAY KUMAR SINGH SUSHIL KUMAR SINGH
49.	CR. MISC./43719/2025 384,406,420,193,3 A.BAIL Same ps: CR. MISC/50663/2025	4	BIPAT RAI @ VIPAT RAY vs THE STATE OF BIHAR AND ANR	MANISH CHANDRA GANDHI SURENDRA PRASAD SINGH SANJEEB KUMAR SANJU SUNIL KUMAR BHASKAR SANDILYA
With 49.1	CR. MISC./50663/2025 A.BAIL	4	AVADESH RAY @ AWADHESH RAI vs THE STATE OF BIHAR AND ANR	SUDHANSHU PRAKASH CHANDRA KANT RAM BILASH ROY RAMAN SANJEEB KUMAR SANJU SUNIL KUMAR BHASKAR SANDILYA
50.	CR. MISC./43723/2025 126(2),115(2),118 A.BAIL	5	RAVI KUMAR @ SHASHIKANT KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR MADAN KUMAR
51.	CR. MISC./43746/2025 406,409 A.BAIL	3	RAJESH KUMAR @ RAJESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RITAMBHARA KUMARI UPENDRA KUMAR AWADHESH KUMAR
52.	CR. MISC./43823/2025 126(2),115(2),74, A.BAIL	5	GOLU KUMAR vs THE STATE OF BIHAR AND ANR	JAY RAM PRASAD BINAY KRISHNA DEEPAK KUMAR
53.	CR. MISC./44004/2025 498A,323, A.BAIL	3	OM PRAKASH RAM vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR PANKAJ KUMAR INDU KUMARI SRIVASTAVA KUMAR VISHOKA NAND BINITA KUMARI
54.	CR. MISC./44106/2025 140(3),103(1),238 A.BAIL	6	VIVEK SHARMA @ VIVEK KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY PRIYESH ANAND MAYANK RAJ SHAHABUDDIN AZEEM @ S. AZEEM PANKAJ KUMAR SUNIL KUMAR
55.	CR. MISC./44229/2025 126(2),115(2),85, A.BAIL	4	AMISH KUMAR vs THE STATE OF BIHAR AND ANR	SHIVAM SUSHMITA MISHRA DEEP SHEKHAR NAMRATA MISHRA RAJIV NAYAN
56.	CR. MISC./44392/2025 87,3(5), A.BAIL	3	CHANDAN KUMAR @ KARAN @ KARAN KUMAR SINHA @ CHANDAN AND ORS vs THE STATE OF BIHAR	JYOTI KUMARI MUKUL SINHA RANJAN KUMAR SINHA ANANT KUMAR 1
57.	CR. MISC./44458/2025 126(2),115(2),118 A.BAIL Same ps: CR. MISC/45111/2025	3	CHHOTU @ MD. MUSTAFA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN NAVIN KUMAR PANDEY
With 57.1	CR. MISC./45111/2025 A.BAIL	3	NOOR ALAM @ MD NUR ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN ANITA KUMARI
58.	CR. MISC./44466/2025 191(2),190,115(2) A.BAIL	3	SANTOSH GIRI AND ORS vs THE STATE OF BIHAR	RAVINDRA KUMAR SHRINATH MANJHI SANJEET KUMAR BHANU PRATAP SINGH RAMANUJ TIWARY
59.	CR. MISC./44495/2025 126(2),115(2),329 A.BAIL	3	ANKIT KUMAR vs THE STATE OF BIHAR	SAURAV ANAND PAWAN KUMAR CHAURASIA
60.	CR. MISC./44510/2025 406,409,420 A.BAIL	5	UPENDAR KUMAR @ UPENDRA KUMAR YADAV vs THE STATE OF BIHAR AND ANR	MILIND KUMAR MISHRA UDAY PRATAP SINGH
61.	CR. MISC./44514/2025 498A,307,323,326, A.BAIL	3	RAJ KUMAR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SHAHEEN BEGUM SHAMIR MEHRA

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62.	CR. MISC./44567/2025 498A,323,504,506, A.BAIL IA-1/2025 () MISC	5 RAJEEV KUMAR vs THE STATE OF BIHAR AND ANR	TANWEER KAMAL	MURLI DHAR
63.	CR. MISC./44589/2025 126(2),115(2),352 A.BAIL	4 MD BABU ALI @ MD ALI ANSARI @ BABU ALI vs THE STATE OF BIHAR AND ANR	DIWAKAR UPADHYAYA	SATYENDRA NARAYAN SINGH KAMLESH KUMAR PATHAK PANKAJ KUMAR RAKESH KUMAR RANJAN NARENDRA KUMAR CHOUBEY
64.	CR. MISC./44602/2025 406,409,420 A.BAIL	3 ABHISHEK KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR RAJAN DIVYANSHU PRAGATI ANAND	UDAY CHAND PRASAD
65.	CR. MISC./44607/2025 126(2),115(2),110 A.BAIL	3 RAJESH KUMAR vs THE STATE OF BIHAR AND ANR	SHEO KUMAR PRASAD	NAGENDRA PRASAD RAJEEV KUMAR
66.	CR. MISC./44675/2025 65(1),351(2),351(A.BAIL	4 MOHARRAM vs THE STATE OF BIHAR AND ANR	MD. ZIAUL QUAMAR PUJA KUMARI MANISH KUMAR	PREM KUMAR JHA SANJAY SINHA RINKI KUMAR
67.	CR. MISC./44857/2025 126(2),115(2),191 A.BAIL	4 KARAN KUMAR @ CHUNNU KUMAR MANJHI AND ORS vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	RAJESH KUMAR HARISH KUMAR
68.	CR. MISC./44867/2025 419,420,467,468,1 A.BAIL	4 PRIYANKA KUMARI vs THE STATE OF BIHAR AND ANR	SHASHI SAURABH PUJA KUMARI	SYED EHTESHAMUDDIN DIWAKAR UPADHYAYA
69.	CR. MISC./44922/2025 316(2),316(5),64, A.BAIL	4 MANOJ KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	UMA SHANKAR PRASAD SINGH AMRITANSHU DANGI KUNAL RAUSHAN MD. AATIF IQBAL SAKET PRAKASH
70.	CR. MISC./45063/2025 126(2),115(2),85, A.BAIL	3 DHIRAN KUMAR @ DHIRENDRA KUMAR BAITHA @ DHIRENDRA KUMAR vs THE STATE OF BIHAR AND ANR	RAJANI KANT SINGH	SATYENDRA PRASAD RABINDRA KUMAR SHAILJA
71.	CR. MISC./45103/2025 126(2),115(2),85, A.BAIL	3 PREM GUPTA @ PREM KUMAR @ BABLU vs THE STATE OF BIHAR AND ANR	KAMLENDRA PRASAD SINGH	DR. AJEET KUMAR RAJNISH RANJAN SHAILESH KUMAR SINGH NUTAN JHA
72.	CR. MISC./45123/2025 115(2),126,351(2) A.BAIL	4 SUBODH @ SUBODH KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR AND ANR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	GAURI SHANKAR GUPTA
73.	CR. MISC./45130/2025 395, A.BAIL	4 ARUN KUMAR @ ARUN KUMAR SINGH vs THE STATE OF BIHAR	ADESH RAJ	ARUN KUMAR
74.	CR. MISC./45150/2025 8(b),18,29 A.BAIL	3 VIJAY SINGH AND ANR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH	RENU KUMARI RANJANA SINHA
75.	CR. MISC./45272/2025 64,352,351(2),3(5 A.BAIL	4 SANTOSH SINGH vs THE STATE OF BIHAR AND ANR	KUMAR MRITUNJAY KUMAR MRITUNJAY KUMAR RANJEET PINKI KUMARI	ANITA KUMARI RANJEET KUMAR
76.	CR. MISC./45313/2025 137(2),96,3(5) A.BAIL	4 RAM BALAK DAS vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY	ANIL PRASAD SINGH
77.	CR. MISC./45338/2025 406,420,465,464,4 A.BAIL	3 SHAMBHU NATH GHOSH vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR VINOD KUMAR SETH	MANOJ KUMAR VIVEK PRASAD
78.	CR. MISC./45377/2025 316(2),316(3),316 A.BAIL	5 OM SHANKAR KAMAT AND ANR vs THE STATE OF BIHAR AND ANR	ANAMIKA KUMARI ARCHANA JHA CHHOTELAL MISHRA	BRAJENDRA NATH PANDEY NIRMAL KUMAR SHAIENDRA KUMAR SINGH SHAIENDRA KUMAR SINGH
79.	CR. MISC./45405/2025 306,34, A.BAIL	5 VIPUL KUMAR @ BIPUL KUMAR @ BIPUL BHAGAT AND ANR vs THE STATE OF BIHAR	PRIYESH KUMAR	MEENA SINGH
80.	CR. MISC./45494/2025 310(2), A.BAIL	5 KHUSHAL KUMAR vs THE STATE OF BIHAR	ABHISHEK RANJAN	ANIL PRASAD SINGH

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81.	CR. MISC./45534/2025 137,96, A.BAIL	3	SUNDER PASWAN @ SUNDER KUMAR vs THE STATE OF BIHAR AND ANR	MANISH KUMAR PUJA KUMARI	BINOD KUMAR KUMAR RAKESH CHANDRA ARVIND KUMAR SINHA
82.	CR. MISC./45696/2025 96,352,3(5) A.BAIL	4	VEDBYAS KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR	PRAMOD KUMAR PANDEY MADHURENDRA KUMAR
83.	CR. MISC./45881/2025 323,498A A.BAIL	4	JAGDISH RAI @ JAGDISH RAY vs THE STATE OF BIHAR AND ANR	INDRAJEET BHUSHAN	MEENA SINGH
84.	CR. MISC./45927/2025 420,406, A.BAIL	3	SANJEET KUMAR vs THE STATE OF BIHAR AND ANR	BINOD MURARI MISHRA	RABINDRA KUMAR LOKESH KUMAR SINGH LOKESH KUMAR SINGH
85.	CR. MISC./45970/2025 318(4),316(2),316 A.BAIL	4	RAM ISHWAR PRASAD vs THE STATE OF BIHAR	PURUSHOTAM SHARMA	PARMESHWAR MEHTA
86.	CR. MISC./45977/2025 65(1),351(2),351(A.BAIL	3	PYARE LAL BOSAK vs THE STATE OF BIHAR AND ANR	BIMAL KUMAR	ABHAY KUMAR ROY SANJEEV KUMAR SINGH
87.	CR. MISC./45981/2025 323,498A,379, A.BAIL	5	MD. RIZWAN SHAH @ RIZWAN ALAM vs THE STATE OF BIHAR AND ANR	RAMPRAVESH NATH TIWARI SAOBIYA MUSHTAQUE	KHURSHID ANWAR SUDHANSHU PARITOSH PREM PRAKASH ARYA
88.	CR. MISC./45988/2025 420,504,341,323,3 A.BAIL	4	MD. MAHBOOB ALAM vs THE STATE OF BIHAR AND ANR	MOHIT SHRIWASTAVA	SUNIL KUMAR PANDEY JITENDRA KUMAR KULDEEP KUMAR DHIRESH KUMAR DHIRAJ
89.	CR. MISC./46151/2025 126(2),115(2),118 A.BAIL	4	SANJAY SINGH AND ANR vs THE STATE OF BIHAR	AMIT KUMAR SINGH	DR. AJEET KUMAR MANOJ KUMAR SINGH
90.	CR. MISC./46255/2025 498A,341,323,504, A.BAIL	4	MANOJ KUMAR vs THE STATE OF BIHAR AND ANR	ANKITA KUMARI PRASHANT KUMAR SANJAY KUMAR JHA	RANA RANDHIR SINGH ANUJ KUMAR ROHAN KUMAR JAWED GAFFAR KHAN
91.	CR. MISC./46276/2025 85,3(5), A.BAIL	2	MINHAJ ALAM @ MD. MINHAJ @ MD. MINHAT @ MINHAT vs THE STATE OF BIHAR AND ANR	MD NAUSHADUZZOHA MD NEMATULLAH	DR. AJEET KUMAR MADHAV JHA
92.	CR. MISC./46313/2025 341,323,324,354B, A.BAIL	3	SHASHI SHANKAR SINGH vs THE STATE OF BIHAR AND ANR	BAIDYANATH PRASAD	HARENDRA PRASAD RAVINDRA KUMAR SINGH ASHOK KUMAR KARNA
93.	CR. MISC./46331/2025 126(2),115(2),118 A.BAIL	4	KUNJ BIHARI SINGH AND ANR vs THE STATE OF BIHAR	JAWED GAFFAR KHAN ARUN KUMAR PRASAD	JAGDHAR PRASAD RAJEEV RANJAN KUMAR SINGH MANISH CHANDRA GANDHI
94.	CR. MISC./46337/2025 85,3(5) A.BAIL	3	PRABHAKAR KUMAR vs THE STATE OF BIHAR AND ANR	SHUBHESH PANDEY VINIT KUMAR	MURLI DHAR
95.	CR. MISC./46366/2025 406,498A,494, A.BAIL	3	RAVI KUMAR @ GANGWA vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR ABHISHEK KUMAR VIVEK	ANUJ KUMAR SHRIVASTAVA
96.	CR. MISC./46373/2025 76,352,351(2),3(5 A.BAIL	3	ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	CHANDRA MOHAN JHA	SANJAY KUMAR SHARMA
97.	CR. MISC./46406/2025 137(2),96, A.BAIL	3	RISHIKANT GUPTA vs THE STATE OF BIHAR AND ANR	KRISHNA MURARI	RAM SEVAK CHOUDHARY TANWEER AHMAD SURINDER KUMAR
98.	CR. MISC./46490/2025 341,323,504,506,3 A.BAIL	3	MANOJ KUMAR @ MANOJ PRASAD vs THE STATE OF BIHAR AND ANR	BIJAY PRAKASH SINGH	JHARKHANDI UPADHYAY HARSH KUMAR SINGH TEJ NARAYAN SINGH MINU KUMARI

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Saturday the 17th January 2026
MAIN BUILDING
Court No. 19 (AT 10:30 A.M.)
Mr. Justice Prabhat Kumar Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
TO BE MENTIONED				
1.	CR. MISC./67631/2025 316(2),318(2), A.BAIL	3 SHASHIKANT KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA KSHAMA SHARMA RAHUL SINGH RAVI RANJAN KUMAR RABINDRA KUMAR AVINASH KUMAR MAYANK RAJ	SHAHEEN BEGUM AKASH KUMAR MISHRA ANIL KUMAR
FOR ADMISSION - FRESH CASES				
2.	CR. MISC./49774/2025 126(2),115(2),109 A.BAIL	1 SARFARAZ ANSARI @ SARFARAZ AND ORS vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	NAWAL KISHORE PRASAD IRSHAD AHMAD KHAN
3.	CR. MISC./81644/2025 392, A.BAIL	1 AMAN KUMAR vs THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY	DR.MRITYUNJAYA KR.GAUTAM
4.	CR. MISC./81810/2025 126(2),115(2),64, A.BAIL	1 MD. SAHIL @ BABLU vs THE STATE OF BIHAR AND ANR	MD MUSOWIR	SURENDRA KUMAR
5.	CR. MISC./84067/2025 126(2),115(2),118 A.BAIL	1 BABLU PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR ALIAS ASHOK KARN PREM CHAND YADAV	SHANTANU KUMAR
6.	CR. MISC./84198/2025 126(2),115(2),74, A.BAIL	1 DILIP KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA SHIVESH NIDHI SHARMA	RAJ BALLABH SINGH AJAY KR SINGH NO.1 RAJ KUMAR
7.	CR. MISC./84965/2025 341,323,324,325,3 A.BAIL	1 MANOJ KUMAR YADAV @ MANOJ YADAV AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	BRAJENDRA NATH PANDEY
8.	CR. MISC./85012/2025 Anticipatory Bail A.BAIL	1 CHHOTAKA CHAUHAN @ RAJKARAN KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR ARVIND KUMAR SINHA	RAJENDRA SINGH
9.	CR. MISC./85025/2025 126(2),115(2),303 A.BAIL	1 PALLAV SINGH @ PALLABH SINGH vs THE STATE OF BIHAR	LOVEKUSH KUMAR	SANJAY KUMAR PANDEY
10.	CR. MISC./85044/2025 341,342,323,324,3 A.BAIL	1 DILIP KUMAR @ DILIP KUMAR SAH vs THE STATE OF BIHAR AND ANR	AJAY KUMAR	NAND KISHORE PRASAD
11.	CR. MISC./85073/2025 126(2),115(2),118 A.BAIL	1 LALLU NUT @ LALU NUT @ LAL BABU NUT AND ORS vs THE STATE OF BIHAR	AKASH AMBUJ NARENDRA KUMAR	UMESHANAND PANDIT
12.	CR. MISC./85074/2025 126(2),115(2),109 A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ANAND KISHORE CHOUDHARY
13.	CR. MISC./85087/2025 127(1),115(2),118 A.BAIL	1 NADEEM @ NADEEM ALAM AND ORS vs THE STATE OF BIHAR	MD FAZLE KARIM RINKI KUMARI	MOHAMMED ARIF
14.	CR. MISC./85098/2025 191(2),190,126(2) A.BAIL	1 MUNNA PASWAN @ MUNA PASWAN @ MUNNA PA AND ORS vs THE STATE OF BIHAR	DILIP KUMAR SINGH	ABHAY KUMAR
15.	CR. MISC./85109/2025 109,115(2),126(2) A.BAIL	1 SACHIN KUMAR @ SACHIN RAM @ SACHIN RAJ AND ANR vs THE STATE OF BIHAR	KRISHNA DEO RAJ KRISHNA DEO RAJ	SUMAN KUMARI SINGH
16.	CR. MISC./85129/2025 329(3),126(2),115 A.BAIL	1 SANDESH KUMAR @ SANDESH SINGH vs THE STATE OF BIHAR	SUMIT KUMAR PRANAV BHASKAR RITIKA KUMARI BIROTTAM NARAYAN SINGH	AJAY KUMAR NO. 2 BIJAY PRAKASH SINGH
17.	CR. MISC./85131/2025 126(2),115(2),109 A.BAIL	1 SHYAMBABU PRASAD vs THE STATE OF BIHAR	RAKESH KUMAR RAMAKANT YADAV	AJAY KUMAR JHA

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18.	CR. MISC./85137/2025 191(2),190,329(4) A.BAIL	1 JULY DEVI @ JULI DEVI AND ORS vs THE STATE OF BIHAR AND ANR	ALOK KUMAR SINHA	NITYA NAND TIWARY
19.	CR. MISC./85148/2025 341,342,323,325,3 A.BAIL	1 MANJAY CHOUDHARY @ MANJAY KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI SAURABH RAJ	JHARKHANDI UPADHYAY
20.	CR. MISC./85153/2025 126(2),115(2),118 A.BAIL	1 MD. MUMTAZ @ MUMTAZ @ MD. MOMTAZ AND ANR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	AWADHESH KUMAR SINGH
21.	CR. MISC./85157/2025 126(2),115(2),118 A.BAIL	1 MAYANK KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI	RAJ BALLABH SINGH
22.	CR. MISC./85158/2025 126(2),115(2),109 A.BAIL	1 KANCHAN YADAV @ KANCHAN KUMAR vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	SHAILENDRA KUMAR SINGH RAJEEV RANJAN NO.II ANJU KUMARI SINHA
23.	CR. MISC./85163/2025 115(2),126(2),109 A.BAIL	1 DHARMSHEELA DEVI AND ORS vs THE STATE OF BIHAR	HARISH KUMAR	SANGEETA SHARMA
24.	CR. MISC./85169/2025 191(2),126(2),115 A.BAIL	1 BABU LAL YADAV vs THE STATE OF BIHAR	NETAN CHOUHAN PRASHANT KUMAR	AMITESH KUMAR
25.	CR. MISC./85172/2025 191(2),190,126(2) A.BAIL	1 GANGO YADAV AND ORS vs THE STATE OF BIHAR	BIJENDRA KUMAR PRAVINA KUMARI NUTAN KUMARI	SHAILENDRA KUMAR
26.	CR. MISC./85578/2025 317(4),317(5),3(5 A.BAIL	1 JAIPRAKASH SINGH @ JAIPRAKASH KUSHWAHA vs THE STATE OF BIHAR	PRIYESH KUMAR	RENUKA RATNAKAR(APP125)
27.	CR. MISC./85584/2025 316(5),318(4), A.BAIL	1 SRI SAMEER @ SAMEER vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PARMESHWAR MEHTA
28.	CR. MISC./85595/2025 126(2),115(2),109 A.BAIL	1 CHUNCHUN KUMAR @ CHUNNU vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	PRAMOD KUMAR PANDEY RATNAKAR AMBASTHA RAJENDRA PRASAD SAH
29.	CR. MISC./85601/2025 317(3),309(4) A.BAIL	1 AKASH PRATIK vs THE STATE OF BIHAR	KRISHNA PRABHAT SUBODH KUMAR SURENDRA KISHORE THAKUR	NARENDRA KUMAR SINGH
30.	CR. MISC./85603/2025 341,323,324,354(B A.BAIL	1 HARICHANDRA RAM vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	PARMANAND KUMAR
31.	CR. MISC./85636/2025 126(2),115(2),352 A.BAIL	1 SUDHIR KUMAR @ SUDHIR SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA SHIVAM JYOTI	ARUN KUMAR
32.	CR. MISC./85840/2025 305(a),331(4),3(5 A.BAIL	1 SUNITA KUMARI @ SUNITA DEVI vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	LALAN KUMAR
33.	CR. MISC./85858/2025 126(2),115(2),76, A.BAIL	1 VIVEK KUMAR @ BITTU KUMAR @ BITTU vs THE STATE OF BIHAR	ANKIT RAJ	MEENA SINGH
34.	CR. MISC./85860/2025 126(2),121(2),64, A.BAIL	1 ANKIT KUMAR @ ANKIT KUMAR YADAV @ BITTU YADAV vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	VINOD SHANKER MODI USHA KUMARI KANHAIYA PANDEY
35.	CR. MISC./85861/2025 137(2),140(3) A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	VISHAL PRASAD TRIPTI SINGH	JHARKHANDI UPADHYAY
36.	CR. MISC./85867/2025 498(A),323,324, A.BAIL	1 PINTU KUMAR @ PINTU YADAV vs THE STATE OF BIHAR AND ANR	SHIVENDRA PRASAD	PREM KUMAR JHA
37.	CR. MISC./85882/2025 126(2),115,117,11 A.BAIL	1 SAHIL KUMAR AND ANR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH	JAI NARAIN THAKUR MALTI KUMARI
38.	CR. MISC./85895/2025 323,341,342,498(A A.BAIL	1 RAJVEER KUMAR vs THE STATE OF BIHAR AND ANR	ALOK KUMAR ALOK	PRONOTI SINGH
39.	CR. MISC./85896/2025 21(c), A.BAIL	1 BIPIN KUMAR YADAV @ BIPIN KUMAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	RAJIV NAYAN
40.	CR. MISC./85901/2025 498(A),341,323,37 A.BAIL	1 RAJA RAM MAHTO @ RAJA BABU vs THE STATE OF BIHAR AND ANR	SAURAV ANAND ASHOK KUMAR JHA	KHURSHID ANWAR

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41.	CR. MISC./85919/2025 329(4),126(2),115 A.BAIL	1 SHYAM SINGH @ SHYAM PD. SINGH vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	NARENDRA KUMAR SINGH
42.	CR. MISC./86023/2025 115(2),126(2),118 A.BAIL	2 SHYAM LAL RAY vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA	KALYAN SHANKAR
43.	CR. MISC./86033/2025 191(2),126(2),115 A.BAIL	2 ANKIT PASWAN @ ANKIT KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	NAWNIT KUMAR TIWARY KUMAR GAURAV	MOHAMMED ARIF
44.	CR. MISC./86330/2025 498A,323,420,379, A.BAIL	1 ANJANI THAKUR @ ANJANI KUMAR THAKUR AND ANR vs THE STATE OF BIHAR AND ANR	BIMAL KUMAR BIRENDRA KUMAR	UDAY CHAND PRASAD
45.	CR. MISC./86350/2025 498A,304B,201,34, A.BAIL	1 URMILA DEVI vs THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	SHANTANU KUMAR
46.	CR. MISC./86483/2025 323,341,379,498A A.BAIL	1 GANGA SAPHI @ GANGA SAFI vs THE STATE OF BIHAR AND ANR	SHIVAM PRERNA LOVELY KUMARI AYUSHI CHOUDHARY	JITENDRA KUMAR SINGH
47.	CR. MISC./86532/2025 126(2),115(2),85, A.BAIL	1 BABLU GUPTA @ BABLU KUMAR @ RAVI vs THE STATE OF BIHAR AND ANR	PRASHANT RAJ SHASHANK SHEKHAR	ANIL KUMAR ANAND KISHORE CHOUDHARY ARVIND KUMAR
48.	CR. MISC./86550/2025 126(2),115(2),80, A.BAIL	1 ETBARIYA DEVI vs THE STATE OF BIHAR	VIJAY KUMAR SINGH	SYED EHTESHAMUDDIN PRIYA GUPTA SAKSHI KUMARI
49.	CR. MISC./86577/2025 354A,498A,504,506 A.BAIL	1 MANAGER SINGH @ MAINEJAR SINGH vs THE STATE OF BIHAR AND ANR	MOHIT RAJ ANKIT KUMAR	BHARAT LAL
50.	CR. MISC./86774/2025 323,379,498A,504, A.BAIL	1 MOHAN MAHTO @ RAJA MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR SAPAN KUMAR	SHARDA KUMARI SAROJ KUMAR CHOUDHARY
51.	CR. MISC./86829/2025 80,85,3(5), A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	TARUN PRASAD MANDAL ARVIND KUMAR SINGH SWATI PARMAR
52.	CR. MISC./86942/2025 126(2),115(2),85, A.BAIL	1 SUBHASH PANDEY AND ANR vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA PRIYANKA KUMARI	NAWAL KISHORE PRASAD
53.	CR. MISC./87002/2025 85,126(2),115,82, A.BAIL	1 KALPANA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA ISHA MISHRA DHANDEV KUMAR DEEPAK KUMAR	PUSHPA SINHA
54.	CR. MISC./87017/2025 498A A.BAIL	1 MD. ISRAIL vs THE STATE OF BIHAR AND ANR	VIJAY KISHORE BHARTI	RAM SEVAK CHOUDHARY
55.	CR. MISC./87084/2025 323,504,498A,379, A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	AWADHESH KUMAR SINGH SHYAMA RANI	MADHURA NAND JHA
56.	CR. MISC./87157/2025 85,351(2),82(1),3 A.BAIL	1 JAGESHWAR ROY @ JAGESHWAR KUMAR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR MANOJ	NAGENDRA PRASAD
57.	CR. MISC./87273/2025 498A,494,323,504, A.BAIL	1 ROBIN PASWAN @ ROVIN PASWAN AND ORS vs THE STATE OF BIHAR AND ANR	KANCHAN JHA NISHANT CHOUDHARY KANCHAN JHA KANCHAN JHA	SYED EHTESHAMUDDIN
58.	CR. MISC./87282/2025 115(2),85,75,352, A.BAIL	1 ZAFAR IQBAL @ PINTU vs THE STATE OF BIHAR AND ANR	SHADAB AKHTER	UMESH LAL VERMA
59.	CR. MISC./87314/2025 126(2),115(2),329 A.BAIL	1 TIPU SULTAN vs THE STATE OF BIHAR AND ANR	VINAY KUMAR MISHRA	SHAILENDRA KUMAR ARBIND KUMAR SINGH
60.	CR. MISC./87381/2025 498A,406,34, A.BAIL	1 FAIYAZ ALAM vs THE STATE OF BIHAR	HARISHANKAR RAJ GYANENDRA KUMAR SAURABH KUMAR PRIYADARSHY	MD. FAHIMUDDIN
61.	CR. MISC./87407/2025 126(2),115(2),352 A.BAIL	1 JAWAHAR CHUADHARY @ JAWAHAR LAL CHAUDHARY AND ANR vs THE STATE OF BIHAR AND ANR	INDRAJEET BHUSHAN MANISH KUMAR	DR. AJEET KUMAR
62.	CR. MISC./87414/2025 323,313,498A,34 A.BAIL	1 GOVIND MAHATO @ GOVIND KUMAR MAHATO vs THE STATE OF BIHAR AND ANR	AMIT KUMAR SINGH SUMIT KUMAR SINGH RAM KISHORE SINGH	RAM NARESH RAY

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63.	CR. MISC./87627/2025 126(2),115(2),117 A.BAIL	1 AKHILESH RAM AND ANR vs THE STATE OF BIHAR	MADHURESH SINGH	MANOJ KUMAR
64.	CR. MISC./88149/2025 420,467,468,469,3 A.BAIL	1 RAHUL RANJAN @ RAHUL PASWAN vs THE STATE OF BIHAR	NILESH KUMAR ABHISHEK KUMAR SINGH SAROJ KUMAR	PARMESHWAR MEHTA
65.	CR. MISC./88158/2025 279,427 A.BAIL	1 ARVIND KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY	SATYA NAND SHUKLA DR. ANAND KUMAR VIVEK PRASAD
66.	CR. MISC./88853/2025 132,336(3),337,33 A.BAIL	1 BITTU KUMAR @ PRAVIN KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RINA SINHA
67.	CR. MISC./88981/2025 341,323,308,354,5 A.BAIL	1 MD. TAJUDDIN @ TEJU NADAF vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	VEENA KUMARI JAISWAL
68.	CR. MISC./89451/2025 318(2),316(5), A.BAIL	1 SUNIL TIWARI @ SUNIL KUMAR TIWARI AND ANR vs THE STATE OF BIHAR	RAMENDRA KUMAR BHARTI SANOBAR SHAHNAZ IRFAN AHMAD ANSARI SHAHBAJ ALAM	PARMESHWAR MEHTA
69.	CR. MISC./90245/2025 81,75 A.BAIL	1 MD MUMTAJ ALAM @ MD. MUMTAJ vs THE STATE OF BIHAR	ALLAMA ABDUL QUADIR JAMAL FARIDI	UMANATH MISHRA
70.	CR. MISC./90246/2025 126(2),115(2),109 A.BAIL	1 DILIP YADAV @ DILIP KUMAR @ DILIP KUMAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR NO.6	NARENDRA KUMAR SINGH
71.	CR. MISC./90277/2025 126(2),115(2),329 A.BAIL	1 SAHAB SINGH AND ANR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH TRIBHUWAN NARAYAN ANURAG PATEL	NAWAL KISHORE PRASAD TRIBHUWAN NARAYAN ANURAG PATEL
72.	CR. MISC./90376/2025 126(2),115(2),85, A.BAIL	1 LALAN KUMAR @ LALAN MANDAL @ LALAN KUMAR MANDAL vs THE STATE OF BIHAR AND ANR	GOPAL KUMAR JHA	DR. INDIWAR KUMARI
73.	CR. MISC./90377/2025 329(3),352,115(2) A.BAIL	1 MD. MANJUR RAIN @ MANZAR HUSSAIN AND ANR vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI RAKESH KUMAR	MURLI DHAR
74.	CR. MISC./90378/2025 96,3(5), A.BAIL	1 DEEPAK KUMAR @ DIPAK KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	AKSHAY LAL PANDIT
75.	CR. MISC./90379/2025 140(3),3(5), A.BAIL	1 HASAN RAJA AND ORS vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY ABHISHEK	UDAY CHAND PRASAD
76.	CR. MISC./90380/2025 126(2),115(2),303 A.BAIL	1 RAJA RISHI AND ORS vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	ARUN KUMAR SINGH
77.	CR. MISC./90386/2025 191(2),190,115(2) A.BAIL	1 NITISH KUMAR @ MANOJ RAJAK AND ORS vs THE STATE OF BIHAR	PARMATMA SINGH YASHWANT KUMAR	LALAN KUMAR SHUBHANKAR RAJ UMESH KUMAR ABHISEK ABHISHEK ANAND
78.	CR. MISC./90388/2025 103(1),3(5), A.BAIL	1 HEMANT KUMAR @ HEMANSHU KUMAR vs THE STATE OF BIHAR	PATLA KUMARI	CHANDRA SEN PRASAD SINGH
79.	CR. MISC./90389/2025 189(2),126(2),115 A.BAIL	1 GAUTAM KUMAR vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALIKA KUMARI	SHAILENDRA KUMAR
80.	CR. MISC./90393/2025 85,3(5),115(2),32 A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR AND ANR	RAJA RAM MISHRA RAJ KUMAR	GAURI SHANKAR GUPTA
81.	CR. MISC./90397/2025 115(2),126(2),352 A.BAIL	1 RAVI RANJAN @ GAUTAM KUMAR @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR RANDHIR KUMAR ADITYA PANDEY ANSHUL AARYAN NAVNEET KUMAR EASHITA RAJ ADITYA RAJ SINGH ANIL KUMAR SHARMA	ABHAY KUMAR
82.	CR. MISC./90398/2025 316(2),318(4),303 A.BAIL	1 MD. IMAM vs THE STATE OF BIHAR	RAKESH KUMAR RAMAKANT YADAV	MADHURA NAND JHA

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83.	CR. MISC./90403/2025 147,148,149,341,3 A.BAIL	1 MD. SABIR KHAN AND ANR vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR KANCHAN KUMARI	PRANAV KUMAR
84.	CR. MISC./90407/2025 25(1-b)a,26,35 A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SUSHIL KUMAR	AJAY KUMAR JHA
85.	CR. MISC./90408/2025 103(1),61(2),3(5) A.BAIL	1 JUNAID ALAM vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI NISHANT SHEKHAR	ADITYA NARAYAN SINGH.1
86.	CR. MISC./90409/2025 108,3(5) A.BAIL	1 GEETA DEVI @ GITA DEVI AND ORS vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	AJIT KUMAR
87.	CR. MISC./90413/2025 126(2),115(2),76, A.BAIL	1 RAJ KUMAR SAH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI MOHAN KUMAR TIWARI UJJWAL KUMAR	ANIL KUMAR
88.	CR. MISC./90414/2025 108, A.BAIL	1 RAMBHA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	MADHURENDRA KUMAR	DR. INDIWAR KUMARI
89.	CR. MISC./90418/2025 126(2),74,303(2), A.BAIL	1 BINIT KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	BARUN KUMAR SINGH AMIT KUMAR MISHRA KUMAR PRAVEEN	RAJ BALLABH SINGH
90.	CR. MISC./90420/2025 341,323,307,379,3 A.BAIL	1 RAJESH KUMAR @ RAJESH PASWAN AND ORS vs THE STATE OF BIHAR	DINESH PRASAD VERMA VIVEK KUNWAR	LALAN KUMAR
91.	CR. MISC./90421/2025 338,336(3),340(2) A.BAIL	1 MD. AHESAN ALAM vs THE STATE OF BIHAR	SHARDA NAND MISHRA HARISH CHANDRA PATEL DHANDEV KUMAR ISHA MISHRA	PUSHPA SINHA APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP HRITIK ANAND JAYA SINGH
92.	CR. MISC./90424/2025 318(4),316(2),316 A.BAIL	1 BINOD KUMAR PASWAN vs THE STATE OF BIHAR	JYOTI RANJAN JHA SHRISHTI RANI	PRANAV KUMAR
93.	CR. MISC./90426/2025 126(2),115(2),352 A.BAIL	1 UMAR ALAM @ MD. MAHTO vs THE STATE OF BIHAR AND ANR	ABU NASAR	AJIT KUMAR BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA
94.	CR. MISC./90433/2025 323,341,379,307,4 A.BAIL	1 MD. GUFRAN IDRISI vs THE STATE OF BIHAR AND ANR	UDAY KUMAR RAHUL KUMAR SHRISTI SINGH	RAJESH KUMAR
95.	CR. MISC./90434/2025 103(1),3(5), A.BAIL	1 FATTU @ TRIVENI YADAV @ TRIVENI KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI	UDAY PRATAP SINGH
96.	CR. MISC./90435/2025 302,201,34 A.BAIL	1 SANJAY MAHTO vs THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH	SANJAY KUMAR TIWARY
97.	CR. MISC./90437/2025 190,191(2),126(2) A.BAIL	1 VISHUN PRASAD @ BISHUN PRASAD vs THE STATE OF BIHAR	SARVESH KASHYAP DEEPAK KUMAR KUMARI AKANKSHA RAI	ASHOK KUMAR SINGH
98.	CR. MISC./90438/2025 126(2),115(2),76, A.BAIL	1 NILU KUMARI AND ANR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH AYUSHI GUPTA PRAGYA SAKSHI PRAGYA	UMESHANAND PANDIT
99.	CR. MISC./90767/2025 Anticipatory Bail A.BAIL	1 SAVITA DEVI @ SAVITA KUMARI vs THE STATE OF BIHAR	MANOJ KUMAR MADHUKAR SANJAY KUMAR	ADITYA NARAYAN SINGH.1
100.	CR. MISC./90768/2025 316(2),318(4),338 A.BAIL	1 MOHAMMAD SHAHID IQUBAL @ MD. SHAHID AND ORS vs THE STATE OF BIHAR	VIKASH KUMAR JHA ANITA KUMARI ASHHAR MUSTAFA	DAMODAR PRASAD TIWARY
101.	CR. MISC./90770/2025 103(i),3(5) A.BAIL	1 SHIV NATH SINGH AND ANR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI NISHANT SHEKHAR ADITYA KUMAR PANDEY PATANJALI RISHI	SYED MOJIBUR RAHMAN

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Saturday the 17th January 2026
MAIN BUILDING
Court No. 20 (AT 10:30 A.M.)
Mr. Justice Partha Sarthy

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ORDERS (ON OFFICE NOTES)				
1.	CR. MISC./57938/2025 33, R.BAIL-1	2 MUNNA KANDU @ RAJENDRA SAW vs THE STATE OF BIHAR	RAJ KUMAR SARVOTTAM KUMAR	PARMANAND KUMAR
2.	CR. MISC./64649/2025 80(2),3(5) R.BAIL-1	3 LUVKUSH KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUND KUMAR PRAWEEEN KUMAR AMAR NATH KUMAR	PUSHPA SINHA ADARSH SINGH RABISH KUMAR HARSH KUMAR KHALID FAIZAN KHURSHID RAHUL DEO VARMAN
3.	CR. MISC./69008/2025 137(2),87, R.BAIL-1	3 ARJUN SAHNI @ ARJUN KUMAR SAHNI @ ARJUN KUMAR vs THE STATE OF BIHAR AND ANR	PIYUSH KUMAR PANDEY ADITI SHAHI KUMARI PRIYA	SHYAM BIHARI SINGH AJAY KUMAR
4.	CR. MISC./70508/2025 115,352,76,109,32 R.BAIL-1	2 RAVI KUMAR @ RAVI DAS vs THE STATE OF BIHAR AND ANR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY ASHUTOSH RANJAN	ANISH CHANDRA
5.	CR. MISC./73539/2025 103(1),238,3(5) R.BAIL-1	3 MANOJ SINGH vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA ANKITA	RINA SINHA
6.	CR. MISC./74677/2025 80,103(1),238,3(5) R.BAIL-1	2 CHANDAN KUMAR CHAUDHARY @ CHANDAN CHAUDHARY vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	BINOD KUMAR
7.	CR. MISC./75170/2025 8(c),21(b) R.BAIL-1	3 SHATRUGHAN YADAV @ SHATRUDHAN YADAV @ SATROHAN YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM
8.	CR. MISC./76224/2025 103(1) R.BAIL-1	4 SUKHDEV BHAGAT vs THE STATE OF BIHAR	KEDAR YADAV	PRANAV KUMAR
9.	CR. MISC./76673/2025 80,3(5) R.BAIL-1	3 CHOTU KUMAR YADAV @ YADAV vs THE STATE OF BIHAR	CHHOTU SUDHIR KUMAR MISHRA	RENU KUMARI
FOR ADMISSION				
10.	CR. MISC./67879/2025 8,20,22 R.BAIL-1	2 MD. SALIM vs THE STATE OF BIHAR	RAGHWENDRA PRATAP SINGH ASHUTOSH KUMAR KUMARI NIDHI	ASHOK KUMAR SINGH
11.	CR. MISC./67901/2025 392, R.BAIL-1	2 MD. HEERU @ HEERWA vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH VIJAY KUMAR	SANGEETA SHARMA
12.	CR. MISC./67942/2025 334(1),303(2) R.BAIL-1	2 RAJESH KUMAR GUPTA vs THE STATE OF BIHAR	KAMLESH KUMAR SINGH	SHANTANU KUMAR
13.	CR. MISC./67946/2025 126,64,352,351(1) R.BAIL-1	2 PUSHPA DEVI vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	SANJAY KUMAR SINGH
14.	CR. MISC./67953/2025 96,65(1) R.BAIL-1	3 ANKIT KUMAR vs THE STATE OF BIHAR AND ANR	SUDHIR KUMAR SINHA	ANISH CHANDRA ANSH PRASAD
15.	CR. MISC./67972/2025 498A,304(B),34 R.BAIL-1	4 PRINCE PASWAN vs THE STATE OF BIHAR	MD.NAJMUL HODDA AYUSHI CHOUDHARY	AKBAR ALI
16.	CR. MISC./67977/2025 304B,201,34, R.BAIL-1	4 GUDDU SINGH vs THE STATE OF BIHAR	AMRITESH KUMAR	DILIP KUMAR NO. 1
17.	CR. MISC./68054/2025 8C,20(b)(ii)(c) R.BAIL-1	5 JITENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	DR.MRITYUNJAYA KR.GAUTAM
18.	CR. MISC./68091/2025 80(2),3(5) R.BAIL-1	4 ANKIT KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR ROHIT PRAKASH PRAWEEEN KUMAR NITISH KUMAR	UMESH LAL VERMA

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19.	CR. MISC./68113/2025 137(2),96,3(5) R.BAIL-1	4 DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ANR	VIVEKANAND SINGH	AHMAD ALI
20.	CR. MISC./68172/2025 21(c) R.BAIL-1	4 MD. HASIB vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI ABHIJEET GAUTAM	JHARKHANDI UPADHYAY
21.	CR. MISC./68189/2025 304B,201,34 R.BAIL-1	3 GULSHAN KUMAR vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS	TARKESHWAR NATH THAKUR
22.	CR. MISC./68228/2025 20(b)(ii)(c),25,2 R.BAIL-1	4 RANGBAHADUR SINGH vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR GIRI	NARENDRA KUMAR SINGH DR. KRISHNA NANDAN SINGH (A.S.G.)
23.	CR. MISC./68241/2025 115(2),126(2),74, R.BAIL-1	4 NIKHIL KUMAR @ TABAHI KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH	USHA KUMARI 1
24.	CR. MISC./68279/2025 21,22 R.BAIL-1 Same ps: CR. MISC/68821/2025	3 SUMIT KUMAR vs THE STATE OF BIHAR	BUDHILAL YADAV SHEKHAR KUMAR SINGH RUPESH KUMAR SINGH POOJA KUMARI	BINOD KUMAR
25.	CR. MISC./68337/2025 8(C),21(B),29 R.BAIL-1	4 ANWARUL HAQUE AND ANR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	UMA SHANKAR PRASAD SINGH
26.	CR. MISC./68346/2025 70(2), R.BAIL-1	3 SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	SURESH PRASAD SAH	SATYA NAND SHUKLA RAGHVENDRA KUMAR SINGH
27.	CR. MISC./68356/2025 80,103(1),61(2),2 R.BAIL-1	4 CHANDAN MUKHIYA vs THE STATE OF BIHAR	BAIDYANATH PRASAD	SURENDRA PRASAD SINGH ADARSH GAURAV RABISH KUMAR
28.	CR. MISC./68369/2025 326,307,504,506,3 R.BAIL-1	4 AMIT SINGH vs THE STATE OF BIHAR	ARVIND KUMAR PANDEY JAY RAM PRASAD	UDAY PRATAP SINGH
29.	CR. MISC./68370/2025 70(2) R.BAIL-1 Same ps: CR. MISC/68518/2025	3 DIWAKAR KUMAR @ DIWAKAR MANDAL vs THE STATE OF BIHAR AND ANR	PRAVINA KUMARI BIJENDRA KUMAR NUTAN KUMARI	RENUKA RATNAKAR (APP 125) SWAPNIL KUMAR SINGH
With 29.1	CR. MISC./68518/2025 R.BAIL-1	3 BHUSAN MANDAL @ SHASHI KUMAR vs THE STATE OF BIHAR AND ANR	PRAVINA KUMARI BIJENDRA KUMAR NUTAN KUMARI	RENUKA RATANAKAR (APP125) SWAPNIL KUMAR SINGH
30.	CR. MISC./68395/2025 179,180,318(4) R.BAIL-1	3 BINOD KUMAR @ VINOD KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	ANIL KUMAR SINGH NO. 1
31.	CR. MISC./68397/2025 8,20(b)(ii)(B) R.BAIL-1	4 SUBHAN @ SUBHAN MIYAN @ MD. SUBHAN vs THE STATE OF BIHAR	MADHAV JHA	RAJ KISHOR SINGH
32.	CR. MISC./68549/2025 363,366(A),302 R.BAIL-1	3 SANDEEP PASWAN vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR GUPTA DHANANJAY KUMAR	MUKESH KUMAR SINGH MUKESH KUMAR SHIVJEE SINGH
33.	CR. MISC./68559/2025 7(a) R.BAIL-1	5 SUBODH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH SHYAMLI KUMARI AYUSHI GUPTA	ANAND KISHORE CHOUDHARY
34.	CR. MISC./68606/2025 103(1),3(5), R.BAIL-1	2 VIKASH YADAV @ VIKASH KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR RAVI KANT	MADHURI LATA
35.	CR. MISC./68649/2025 392, R.BAIL-1	5 ANISH RAJ @ ANISH THAKUR @ ANISH KUMAR vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI	SHARDA KUMARI
36.	CR. MISC./68794/2025 137(2),96, R.BAIL-1	5 CHANDUL KUMAR vs THE STATE OF BIHAR	BIDHU RANJAN	SHYAM KUMAR SINGH
37.	CR. MISC./68821/2025 21,22, R.BAIL-1 Same ps: CR. MISC/68279/2025	4 ANKUSH RAJ @ BITTU PATEL vs THE STATE OF BIHAR AND ANR	BUDHILAL YADAV SHEKHAR KUMAR SINGH RUPESH KUMAR SINGH POOJA KUMARI	NAND KISHORE PRASAD DR. KRISHNA NANDAN SINGH (A.S.G.)
38.	CR. MISC./68830/2025 406,420,467,468,4 R.BAIL-1	3 ABHISHEK KUMAR vs THE STATE OF BIHAR	KAMLESH KUMAR SINGH AMIT KUMAR SINGH	RAJIV NAYAN AJAY KUMAR TIWARY ASHUTOSH KUMAR SINGH ABHISHEK KUMAR VIVEK SANJEEV KUMAR

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39.	CR. MISC./68879/2025 126(2),127(2),115 R.BAIL-1	5 RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	KAMLESH KUMAR NAWAL KISHORE SINGH	MD. FAHIMUDDIN ASHOK KUMAR GARG SANJIV KUMAR PATHAK KUMAR RAVI SHANKAR
40.	CR. MISC./68889/2025 126(2),115(2),118 R.BAIL-1	4 ANIL KUMAR MISHRA @ ANIL MISHRA vs THE STATE OF BIHAR	RAVI RANJAN DEVENDRA KUMAR HEMANT KUMAR	SYED MOJIBUR RAHMAN
41.	CR. MISC./68970/2025 64,89,3(5), R.BAIL-1	2 SUSHANT KUMAR @ SUN JEE vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR	SADANAND PASWAN YOGESH KUMAR
42.	CR. MISC./69062/2025 309(6) R.BAIL-1	5 SURAJ RAI @ SURAJ GOPE @ SURJA @ SURAJ RAY vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY RAHUL RAJ	AHMAD ALI
43.	CR. MISC./69082/2025 413,414, R.BAIL-1	3 KANHAIYA KR. JHUNJHUNWALA vs THE STATE OF BIHAR	NARENDRA KUMAR CHAUBEY SHANTANU SAGAR ANIL KUMAR MISHRA	
44.	CR. MISC./69096/2025 103(1),3(5) R.BAIL-1	3 AKMAL HUSSAIN vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	RAJ KISHOR SINGH BIMAL KUMAR
45.	CR. MISC./69209/2025 103(1) R.BAIL-1	5 NITISH KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR RAJESH KUMAR PANDEY	PARMANAND PRASAD
46.	CR. MISC./69215/2025 304 R.BAIL-1	4 LAL MOHAN MUKHIYA vs THE STATE OF BIHAR	ANIKET KUMAR THAKUR ASHISH SHEKHAR SAURAV BARIAL	AMITESH KUMAR
47.	CR. MISC./69233/2025 103(1),238(a),3(5 R.BAIL-1 Same ps: CR. MISC/62279/2025	3 SHERA @ DEEPAK KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR MUKUL KUMAR MILI KUMARI	NITYA NAND TIWARY
With 47.1	CR. MISC./62279/2025 R.BAIL-1	3 AAYUSH KUMAR @ AYUSH KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI	SANJAY KUMAR TIWARY
48.	CR. MISC./69238/2025 395 R.BAIL-1	3 BINIT KUMAR @ HARSH RAJ ANAND vs THE STATE OF BIHAR	KUMARI SUJATA SINHA SHALU SINHA	AJIT KUMAR
49.	CR. MISC./69323/2025 69, R.BAIL-1	4 RAJU KUMAR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR MD. MOBASSAR ALI	ANIL PRASAD SINGH
50.	CR. MISC./69327/2025 137(2),96, R.BAIL-1	5 BIHARI SAH @ FAGULAL vs THE STATE OF BIHAR AND ANR	NARESH PRASAD	BINOD KUMAR
51.	CR. MISC./69349/2025 20,22,8C,20(b)(ii) R.BAIL-1	4 GAUTAM PANDEY vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MURLI DHAR
52.	CR. MISC./69364/2025 341,323,324,307,3 R.BAIL-1	4 RAJAN PANDIT @ RAJAN KUMAR PANDIT vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	YOGENDRA KUMAR SINGH AVINASH KUMAR PANDEY AKANKSHA KUMARI AASHISH KUMAR
53.	CR. MISC./69385/2025 80(2),238(a),3(5) R.BAIL-1	3 SANOJ PASWAN @ SANOJ KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	MD. ATAUR RAHMAN
54.	CR. MISC./69438/2025 140(3),3(5) R.BAIL-1	4 PRAVEEN KUMAR vs THE STATE OF BIHAR	KUMAR VIKRAM AVINASH CHANDRA	RINA SINHA
55.	CR. MISC./69441/2025 103(1),238,3(5) R.BAIL-1	4 SHRAVAN RAM @ SHRAVAN KUMAR vs THE STATE OF BIHAR	SUKESH RANJAN SHAILESH ANAND SHIVANI SINGH NEHA GAUTAM MANOGYA SINGH	SHAILENDRA KUMAR
56.	CR. MISC./69507/2025 103(1),3(5), R.BAIL-1	2 MUKESH YADAV @ FATAK YADAV vs THE STATE OF BIHAR	PRAVINA KUMARI BIJENDRA KUMAR	SANGEETA SHARMA
57.	CR. MISC./69551/2025 420,406,419,467,4 R.BAIL-1	2 NITIN KUMAR vs THE STATE OF BIHAR AND ANR	PRASHANT SAURABH AMRIT JAY KUMAR ROY JASJIT PRANJAL VIKAS KUMAR JHA RAJNISH RANJAN SHAILESH KUMAR SINGH	LAKSHMI KANT SHARMA SANGEET DEOKULIAR
58.	CR. MISC./69560/2025 8,20(b)(ii)(c),23 R.BAIL-1	4 ARFIN SAH AND ANR vs THE STATE OF BIHAR	MD.ABU SHAJAR	PUSHPA SINHA.1

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59.	CR. MISC./69650/2025 137(2),96, R.BAIL-1	4	DHIRAJ PATHAK @ GUNJAN PATHAK @ DHIRAJ KUMAR PATHAK vs THE STATE OF BIHAR AND ANR	BHAVESH KUMAR BHARAT LAL ANUNAY SHAHI
60.	CR. MISC./69670/2025 147,148,149,341,3 R.BAIL-1	5	SULI YADAV vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN PAWAN KUMAR CHAURASIA ARUN MD. ANWAR
61.	CR. MISC./69715/2025 420,467,468,406,3 R.BAIL-1	4	SHAMBHU DAS vs THE STATE OF BIHAR	ARVIND KUMAR SHAMBHU SHANKAR THAKUR UMESH LAL VERMA MAYANK MOHAN
62.	CR. MISC./69730/2025 310(2) R.BAIL-1	3	ABHISHEK KUMAR vs THE STATE OF BIHAR	RANVIJAY SINGH SHWETA KUMARI JITENDRA KUMAR DR. INDIWAR KUMARI
63.	CR. MISC./69754/2025 8(c),21(b) R.BAIL-1	5	VIVEK KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND RAM NARESH RAY
64.	CR. MISC./69757/2025 8(c),20(b)(ii)(b) R.BAIL-1	2	ABDRESH CHOUHAN @ AVADHESH CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR TIWARI SHAIENDRA KUMAR SINGH AJIT KUMAR
65.	CR. MISC./69842/2025 363,366(A) R.BAIL-1	4	PENTAR KUMAR @ DINESHWAR KUMAR @ PENTAR DHANUK @ PETAR KUMAR vs THE STATE OF BIHAR AND ANR	DIWAKAR . SHIVAM KUMAR PRIYA KUMARI SONU KUMAR DEEPAK KUMAR TARAK NATH SINGH JITENDRA KUMAR SINGH
66.	CR. MISC./70076/2025 191(2)(3),190,126 R.BAIL- 1	3	ASHOK YADAV vs THE STATE OF BIHAR	ANUPAM PRABHAT SHRIVASTAVA ANUJ KUMAR SHRIVASTAV SURENDRA PRASAD SINGH
67.	CR. MISC./70109/2025 64(1),65(1),70(2) R.BAIL-1	4	ANGESH KUSHWAHA @ AGESH KUSHWAHA vs THE STATE OF BIHAR AND ANR	PRITHVI NATH MISHRA ANANT KUMAR 1
68.	CR. MISC./70344/2025 25(1-B)a,26,35, R.BAIL-1	3	GOPAL KUMAR vs THE STATE OF BIHAR	BALESHWAR KAMAT JHARKHANDI UPADHYAY
69.	CR. MISC./70367/2025 70 R.BAIL-1	2	CHHOTU KUMAR @ HARISH KUMAR @ HARISH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	BIJAY PRAKASH SINGH BRAJENDRA NATH PANDEY
70.	CR. MISC./70388/2025 80,3(5) R.BAIL-1	4	UPENDRA SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY MILI KUMARI HARENDRA PRASAD NISHANT SINHA RAVIKANT
71.	CR. MISC./70397/2025 302,34 R.BAIL-1	2	ANISH RAI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR NAWAL KISHORE PRASAD JEETENDRA NARAYAN SURESH PRASAD
72.	CR. MISC./70403/2025 302,120B,34, R.BAIL-1	2	PAWAN KUMAR SINGH @ PAWAN KUMAR @ PAWAN SINGH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH ALIAS BRAJESH SINGH MANOJ KUMAR
73.	CR. MISC./70435/2025 137(2),140(3),3(5 R.BAIL- 1	3	VIKASH KUMAR @ VIKASH KUMAR CHOUHAN vs THE STATE OF BIHAR	NARESH PRASAD SUMIT KUMAR KALYAN SHANKAR
74.	CR. MISC./70440/2025 103(1), R.BAIL-1 Same ps: CR. MISC/75700/2025	4	GEETA DEVI vs THE STATE OF BIHAR	RAJENDRA KUMAR JAIN MITHLESH KUMAR KHARE
With 74.1	CR. MISC./75700/2025 R.BAIL-1	2	NANDAN KUMAR AND ANR vs THE STATE OF BIHAR	RAJENDRA KUMAR JAIN RAJENDRA PRASAD NAT
75.	CR. MISC./70455/2025 8,8(c),17(b),18(b R.BAIL-1	4	PRAMOD CHOUDHARY AND ANR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH SYED EHTESHAMUDDIN
76.	CR. MISC./70551/2025 126(2),115(2),80(R.BAIL- 1	3	MUNNA KUMAR @ MUNNA KUMAR MISTRI vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR GANESH PRASAD SINGH
77.	CR. MISC./70552/2025 137(2),140(3),3(5 R.BAIL- 1	3	KIRAN DEVI vs THE STATE OF BIHAR	SHIVENDRA PRASAD ANUNAY SHAHI CHANDNI KUMARI SHAIENDRA KUMAR
78.	CR. MISC./70588/2025 75,76 R.BAIL-1	3	CHHATHU CHAUDHARY vs THE STATE OF BIHAR AND ANR	BABU NANDAN PRASAD RAJ BALLABH SINGH
79.	CR. MISC./70668/2025 80(2),238(b),3(5) R.BAIL-1	2	BRIJESH MANJHI @ BRIJESH KUMAR MANJHI vs THE STATE OF BIHAR	HARSH ANUJ AJIT KUMAR SINGH PRASHANT KUMAR KANHIYA KISHOR JEETENDRA NARAYAN

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80.	CR. MISC./70727/2025 8(C),21(B),22,29. R.BAIL-1	3 SUDHIR KUMAR AND ANR vs THE STATE OF BIHAR	SABAL KUMAR JHA	RAM SUMIRAN RAI
81.	CR. MISC./70731/2025 363,366(A),34, R.BAIL-1	2 MD. ABUB vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR RANA	ANAND KISHORE CHOUDHARY VIJAY KISHORE BHARTI
82.	CR. MISC./70756/2025 85,80(1), R.BAIL-1	3 NIVASH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	RENU KUMARI UJJAWAL KUMAR SINGH
83.	CR. MISC./70796/2025 80,3(5),61(2) R.BAIL-1	2 MUKUND JHA vs THE STATE OF BIHAR	ANJANI PARASHAR	RAJ BALLABH SINGH
84.	CR. MISC./70859/2025 103(1),238,3(5) R.BAIL-1	3 AWADHESH MAHTO vs THE STATE OF BIHAR	AVINASH KUMAR PANDEY AKANKSHA KUMARI	SANJAY KUMAR TIWARY
85.	CR. MISC./70876/2025 276,277,278, R.BAIL-1	2 RINKU DEVI vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	ABHAY KUMAR ROY
86.	CR. MISC./70884/2025 103(1),61(2),3(5) R.BAIL-1	3 RAHUL SINGH RAJPUT vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	MD. MATLOOB RAB PRAMENDRA KUMAR SINGH
87.	CR. MISC./70890/2025 309(4) R.BAIL-1	3 SANTOSH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	MD. MUSHTAQUE ALAM
88.	CR. MISC./70958/2025 126(2),115(2),76, R.BAIL-1	2 MANNU KUMAR @ BHIKHARI @ MANU KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SRIVASTAVA VIJAY KUMAR SINHA KUMAR SHIVAM SINHA SANTOSH KUMAR	UDAY PRATAP SINGH RAKESH KUMAR
89.	CR. MISC./71039/2025 103,3(5) R.BAIL-1	3 AKSHAY YADAV vs THE STATE OF BIHAR	ANUJ KUMAR SHREYANSHU KUMAR SHYAM KISHORE EASHITA RAJ ADITYA RAJ SINGH SAKSHI BHATNAGAR	SANJAY KUMAR PANDEY ABHIJEET HARSH SINGH
90.	CR. MISC./71064/2025 126(2),115(2),65(R.BAIL-1	3 SANDEEP PASWAN @ SANDEEP KUMAR vs THE STATE OF BIHAR AND ANR	RADHA MOHAN SINGH ABHISHEK KUMAR VIVEK	MOHAMMAD SUFYAN MANJEET KUMAR MISHRA
91.	CR. MISC./71175/2025 191(2),329(3),352 R.BAIL-1	3 KHELAWAN PASWAN @ KHELAWAN HAJRA vs THE STATE OF BIHAR	ABHIRUP	ZAINUL ABEDIN BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA
92.	CR. MISC./71208/2025 317(5) R.BAIL-1	4 RAUSHAN KUMAR @ RAUSHAN RAI vs THE STATE OF BIHAR	KRITU VERMA	NITYANAND
93.	CR. MISC./71243/2025 103,61(2),3(5) R.BAIL-1 IA-1/2025 () EARLY HEARING	3 MANORANJAN PANDEY @ RAJA PANDEY vs THE STATE OF BIHAR	RAKESH BIHARI SINGH BHAVESH KUMAR SAH ARCHNA AANAND	SATYENDRA PRASAD DIMPAL KUMARI
94.	CR. MISC./71298/2025 123,62,317(5),317 R.BAIL-1	2 SURAJ HADI @ SURAJ HARI vs THE STATE OF BIHAR	BIMAL KUMAR	NARENDRA KUMAR SINGH
95.	CR. MISC./71318/2025 316(2),318(4),338 R.BAIL-1	3 MANOJ KUMAR@ MANTU vs THE STATE OF BIHAR	SUNIL KUMAR YADAV	MD. MATLOOB RAB PRAMOD KUMAR GAJENDRA KUMAR SINGH NAND KISHOR ROY
96.	CR. MISC./71330/2025 304(B),120(B) R.BAIL-1	2 SANTOSH MANJHI vs THE STATE OF BIHAR	LAKSHMAN LAL PANDEY RAJANI KANT MISHRA ABHISHEK KUMAR	HUMAYOU AHMAD KHAN
97.	CR. MISC./71340/2025 309(4),310(2) R.BAIL-1	2 AJIT KUMAR CHOUDHARY @ AJIT KUMAR vs THE STATE OF BIHAR	AARUNI SINGH SANDIP KUMAR GAUTAM	MOHAMMED ARIF
98.	CR. MISC./71385/2025 85,80(2),3(5) R.BAIL-1	2 NEERAJ KUMAR vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	SATYA NAND SHUKLA
99.	CR. MISC./71390/2025 80(2),3(5) R.BAIL-1	2 VISHAL KUMAR vs THE STATE OF BIHAR	PATLA KUMARI AKHOURI VIPIN BIHARI SHRIVASTAVA	ASHOK KUMAR SINGH

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**Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 310 (AT 10:30 A.M.)
Mr. Justice Sandeep Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
No adjournment shall be granted.				
<u>FOR ORDERS-W</u>				
1.	CR. MISC./61038/2018 QUASHING(420,467, C QSH OF ORDER OF	3 AJAY SHARAN vs THE STATE OF BIHAR	BIPIN BIHARI SINGH	SRI ASHARAF ANSARI
<u>FOR ADMISSION</u>				
2.	CR. MISC./46498/2025 341,323,354B,498A A.BAIL	3 VIKASH RAY @ VIKASH KUMAR @ VIKASH KUMAR RAY vs THE STATE OF BIHAR AND ANR	RAMCHANDRA JHA RAMAN	TARUN PRASAD MANDAL ASHOK KUMAR @ ASHOK KARN ARVIND KUMAR DINESH KUMAR
3.	CR. MISC./46525/2025 316(2),319(2),318 A.BAIL	3 GOVIND KUMAR vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN PAWAN KUMAR	SUMAN KUMARI SINGH NAWAL KISHORE SINGH KAMLESH KUMAR
4.	CR. MISC./46526/2025 341,323,498A,34, A.BAIL	3 UJJAWAL ANURAG SONAL vs THE STATE OF BIHAR AND ANR	JEETENDRA NARAYAN	SANJAY KUMAR MUKESH KUMAR SINGH
5.	CR. MISC./46558/2025 103(1),61(2) A.BAIL	3 VINAYAK KUMAR @ CHHOTU SINGH @ CHHOTU KUMAR vs THE STATE OF BIHAR	VIVEKANAND SINGH	UPENDRA KUMAR VINOD GAUTAM RAHUL SINGH SUSHANT KUMAR
6.	CR. MISC./46559/2025 498(A),341,323,50 A.BAIL	4 ABHIMANU KUMAR @ ABHIMANYU KUMAR vs THE STATE OF BIHAR AND ANR	BHOLA PRASAD INDRAJEET KUMAR	MITHLESH KUMAR KHARE
7.	CR. MISC./46593/2025 379, A.BAIL	3 SHASHI YADAV AND ANR vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	KHURSHID ANWAR
8.	CR. MISC./46631/2025 406,420,379,323,5 A.BAIL	4 GUDDU RAY @ MANMATH KUMAR RAY AND ANR vs THE STATE OF BIHAR AND ANR	DHARMVEER	YOGENDRA KUMAR
9.	CR. MISC./46713/2025 420,406,504,323,5 A.BAIL	4 SHIV KUMAR SINGH @ SHIVA KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR RAJ NARAYAN MISHRA RAGHVENDRA KUMAR PRATIK	DR. INDIWAR KUMARI SHIV PRASAD GUPTA MICKEY SINGH UZMA SULTAN
10.	CR. MISC./46809/2025 363,365,34, A.BAIL	2 NIRANJAN MANDAL AND ORS vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	MD. ASLAM ANSARI
11.	CR. MISC./46848/2025 406,420, A.BAIL	3 SANJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	NIKHIL SINGH ALKA SINGH SHIVAM SINGH	TARKESHWAR NATH THAKUR NIRMAL KUMAR
12.	CR. MISC./46870/2025 126(22),115(2),11 A.BAIL	4 ARTI KUMARI AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	CHOUBEY JAWAHAR
13.	CR. MISC./46897/2025 115(2),126(2),109 A.BAIL	2 CHANDAN TANTI @ CHANDAN KUMAR vs THE STATE OF BIHAR	RAHUL SINGH CHITRANJAN KUMAR MONA VERMA AMAR KUMAR SINGH	NAND KISHORE PRASAD
14.	CR. MISC./46922/2025 419,420,409 A.BAIL	4 PAWAN KUMAR SUMAN vs THE STATE OF BIHAR AND ORS	AMRIT ABHIJAT AMIT KUMAR SANJAY SINGH MANOJ KUMAR GUPTA	SHAILENDRA KUMAR SINGH SATYENDRA KUMAR JHA VIVEK PRASAD
15.	CR. MISC./46940/2025 147,323,307,498A, A.BAIL	3 KUNDAN KUMAR vs THE STATE OF BIHAR AND ANR	RANDHIR KUMAR NO 1	MOHAMMED ARIF MIRITYUNJAY KUMAR PAMPY KUMARI SURENDRA PRASAD SINGH
16.	CR. MISC./46952/2025 137(2),96,352,351 A.BAIL	4 KRISHAN NANDAN RAI @ KRISHANNANDAN RAI AND ANR vs THE STATE OF BIHAR AND ANR	RUDAL SINGH DIVYAM KUMAR	SANJAY KUMAR SINGH AMAR NATH DEO SHIVJEE SINGH

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17.	CR. MISC./46956/2025 126(2),115(2),74, A.BAIL	5	SONU KUMAR @ SONU KUMAR MAHTO vs THE STATE OF BIHAR	BIMAL KUMAR	CHOUBEY JAWAHAR
18.	CR. MISC./46993/2025 363,366,34, A.BAIL	3	VIKRAM KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR TIWARI	SHAIENDRA KUMAR SINGH HEMANT KUMAR
19.	CR. MISC./47022/2025 363,366A, A.BAIL	3	SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	BINDESHWAR PRASAD SINGH	SYED EHTESHAMUDDIN ASHOK KUMAR
20.	CR. MISC./47060/2025 467,468,471,406,4 A.BAIL	3	RAJAN KUMAR@M/S RAJAN ALANKAR vs THE STATE OF BIHAR AND ANR	ADARSH SINGH	DR. AJEET KUMAR RAVISH MISHRA
21.	CR. MISC./47070/2025 323,504,498(A),31 A.BAIL	4	HASAN SALMANI @ HASAN SULMANI vs THE STATE OF BIHAR AND ANR	PARWEJ KHAN	PRADEEP NARAIN KUMAR
22.	CR. MISC./47107/2025 126,115(2),78,351 A.BAIL	4	CHANDAN PATHAK @ ABHISHEK PATHAK vs THE STATE OF BIHAR AND ANR	SURENDRA KUMAR CHOUBEY	RAJENDRA NATH JHA SANTOSH KUMAR
23.	CR. MISC./47189/2025 126(2),115(2),352 A.BAIL	4	VIKRAM KUMAR vs THE STATE OF BIHAR AND ANR	RANDHIR KUMAR NO 1	SHYAM BIHARI SINGH YUGAL KISHORE
24.	CR. MISC./47209/2025 126(2),115(2),85, A.BAIL	4	DHARAMVEER RAY AND ORS vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR KASHYAP	ZAINUL ABEDIN
<u>FOR ORDERS (ON OFFICE NOTES)</u>					
25.	CR. MISC./55652/2025 409,420,34, A.BAIL	4	LAKSHMINIYA DEVI @ LAKSHMINIYA KUMARI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	PARMESHWAR MEHTA
26.	CR. MISC./62745/2025 137(2),96 A.BAIL	4	ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	VIRENDRA KUMAR	RAJIV NAYAN
27.	CR. MISC./65262/2025 223,152,196,197 A.BAIL	3	MD. SONU SAH @ SONU SAH AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	MD. MATLOOB RAB
28.	CR. MISC./65284/2025 87,3(5) A.BAIL	3	SUNITA DEVI AND ANR vs THE STATE OF BIHAR	MITHILESH KUMAR	SUCHETA YADAV
29.	CR. MISC./65622/2025 126(2),115(2),118 A.BAIL	4	BALMIKI YADAV vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ ADARSH SINGH RAVI KANT KUMAR	ANUJ KUMAR SHRIVASTAVA
30.	CR. MISC./70805/2025 493,495,496,417,5 A.BAIL	3	BIREN KUMAR GUPTA @ BIREN KUMAR vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA HARISH CHANDRA PATEL DHANANJAY KUMAR GUPTA DHANDEV KUMAR ISHA MISHRA	RAM ANURAG SINGH
31.	CR. MISC./75413/2025 341,323,324,225,3 A.BAIL	2	BUCHCHI DEVI @ BUCHI DEVI @ BACHCHI DEVI AND ORS vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	RAJ KISHOR SINGH

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 307 (AT 10:30 A.M.)
Mr. Justice Purnendu Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ORDERS (ON OFFICE NOTES)				
1.	CR. MISC./76102/2025 126(2),115(2),109 A.BAIL	2 JITU SAHNI @ AMARJEET KUMAR @ AMARJEET KUMAR @ AMARJEET KUMAR SAHNI vs THE STATE OF BIHAR	RATNAKAR JHA MADHUMITA SINGH	RAJ BALLABH SINGH KEDAR JHA
2.	CR. MISC./77577/2025 118(2),109,3(5), A.BAIL	2 PRASANJIT KUMAR @ PRASANJEET KUMAR @ PRASANJIT PRASAD vs THE STATE OF BIHAR	MADHURENDRA KUMAR	RENU KUMARI
3.	CR. MISC./77583/2025 191(3),190,126(2) A.BAIL	2 TAJ @ TAJ MOHAMMAD @ TAJ MD. AND ORS vs THE STATE OF BIHAR	THAKUR BRAJESH SINGH PRATYUSH TOOBA HERA	NAVIN KUMAR PANDEY
4.	CR. MISC./77625/2025 96,352,351(1),3(5) A.BAIL	2 SHAMBHU RAI AND ANR vs THE STATE OF BIHAR AND ANR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA ANKITA	RINA SINHA
5.	CR. MISC./77653/2025 191(2),191(3),190 A.BAIL	2 RAMESH KUMAR @ RAMESH YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	MD. MATLOOB RAB
6.	CR. MISC./77665/2025 406,409,420,467,4 A.BAIL	2 KARMVEER KUMAR vs THE STATE OF BIHAR AND ANR	DINKAR KUMAR AJIT KUMAR	MADHURI LATA
7.	CR. MISC./77776/2025 406,420,34 A.BAIL	2 SANTOSH KUMAR vs THE STATE OF BIHAR	LAL BABU PRASAD VINAY KUMAR SAHAY	UMANATH MISHRA
FOR ADMISSION				
8.	CR. MISC./47222/2025 126(2),115(2),85, A.BAIL	3 SAKUNTI DEVI vs THE STATE OF BIHAR AND ANR	VINOD PANDEY	DINESH SINGH
9.	CR. MISC./47238/2025 137,96, A.BAIL	3 SHIVAM KUMAR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR SINGH	RAJENDRA SINGH SUNIL KUMAR
10.	CR. MISC./47272/2025 406,420, A.BAIL	3 SHASHI SHEKHAR @ SHASHI SHANKAR vs THE STATE OF BIHAR AND ANR	PIYUSH SAURAV ANKUR PRAKASH SINHA ABHISHEK MISHRA	BINOD KUMAR
11.	CR. MISC./47319/2025 126(2),115(2),109 A.BAIL	3 RAJESH YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	SUNIL KUMAR PANDEY
12.	CR. MISC./47452/2025 318(4),3(5), A.BAIL	3 NAGESHWAR CHAUDHARY vs THE STATE OF BIHAR	KULDEEP THAKUR HARSH KAUSHAL AMAN RAJ ABHISHEK KUMAR PANDEY SACHIN KUMAR PULKIT THAKUR	MUKESH KUMAR SINGH
13.	CR. MISC./47464/2025 406,420,34, A.BAIL	3 SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	HRIDAYAL KUMAR	VINOD SHANKER MODI SURESH PRASAD SAH @ BARANWAL
14.	CR. MISC./47826/2025 27, A.BAIL	2 RAMPRAVESH RAI @ PRAVESH YADAV @ PRAVESH RAI @ RAMPRAVESH PRASAD YADAV AND ORS vs THE STATE OF BIHAR	SHRINATH MANJHI RAJESH ROY	SUCHETA YADAV
15.	CR. MISC./47959/2025 126(2),115(2),351 A.BAIL	4 SANTOSH PASI @ SANTOSH BAHELIYA vs THE STATE OF BIHAR AND ANR	MALTI KUMARI	SATYENDRA PRASAD
16.	CR. MISC./47973/2025 103,3(5) A.BAIL	2 PINTU KUMAR @ PINTU YADAV AND ORS vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	PREM KUMAR JHA
17.	CR. MISC./47996/2025 309(4), A.BAIL	3 SULINDRA @ SURENDRA RAUT @ VIKASH vs THE STATE OF BIHAR	MD OBAIDULLAH	AJAY KUMAR JHA

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18.	CR. MISC./48003/2025 126(2),115(2),118 A.BAIL	3 PRADEEP KUMAR AND ORS vs THE STATE OF BIHAR	SACHIDA NAND RAI	TAPESHWAR SHARMA PANKAJ KUMAR
19.	CR. MISC./48050/2025 126(2),115(2),77, A.BAIL	3 CHIRANJIVI SINGH @ CHIRAN JEEBI SINGH vs THE STATE OF BIHAR	SUDHANSHU PRAKASH CHANDRA KANT SUPRIYA KUMARI	GANESH PRASAD SINGH RADHA MOHAN SINGH
20.	CR. MISC./48106/2025 341,323,354B,504, A.BAIL	2 MANAS SINHA @ MANAS MADHURAM vs THE STATE OF BIHAR AND ANR	DAVENDRA KUMAR PANDEY HANSRAJ	BINAY KRISHNA SAPNA SUMAN BRIJ MOHAN DAS
21.	CR. MISC./48362/2025 69,352,351(2),3(5 A.BAIL	3 RAHUL RAY vs THE STATE OF BIHAR AND ANR	GAJENDRA NATH OJHA K.K. TIWARY	PRANAV KUMAR DHARMENDRA KUMAR SINGH NEERAJ KUMAR PAWAN NAGENDRA SHARMA
22.	CR. MISC./48365/2025 137(2),96,3(5) A.BAIL	2 ARJUN KUMAR vs THE STATE OF BIHAR AND ANR	DWIJ RAJ DEEPMALA KUMARI ATUL PRAKASH	SUMAN KUMARI SINGH
23.	CR. MISC./48428/2025 121,122,126(2),11 A.BAIL	2 RAVINDRA PASWAN vs THE STATE OF BIHAR	PRAVEEN KUMAR ANJU KUMARI SINHA DRISHTI MOHAN	MUKESH KUMAR SINGH
24.	CR. MISC./48440/2025 8B,18,29 A.BAIL	3 MANOJ YADAV @ MANOJ KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	SURENDRA KUMAR
25.	CR. MISC./48507/2025 341,323,307,385,3 A.BAIL	3 SHIVAM KUMAR AND ANR vs THE STATE OF BIHAR	KUMAR DHIRENDRA PRATAP SINGH SATYENDRA PRASAD SINGH DIWANSHU KUMAR	SUMAN KUMARI SINGH
26.	CR. MISC./48535/2025 80(2),3(5) A.BAIL	3 UGA DEVI vs THE STATE OF BIHAR	PREM KUMAR PASWAN	RANA RANDHIR SINGH
27.	CR. MISC./48539/2025 126,115,69,303,3(A.BAIL	2 SHARVAN RAM @ SHARVAN KUMAR @ SHARWAN KUMAR vs THE STATE OF BIHAR AND ANR	HEMANT RAY RAVI NANDAN	RENUKA RATANAKAR (APP125)
28.	CR. MISC./48541/2025 316(2),318(4),3(5 A.BAIL	3 ASHOK KUMAR BARANWAL vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	ANIL KUMAR SINGH NO. 1
29.	CR. MISC./48594/2025 379 A.BAIL	2 BITTU KUMAR vs THE STATE OF BIHAR	AKSHAY ASHISH ABHISHEK KUMAR RAI RAVI RAJ JAYANT KUMAR	NARENDRA KUMAR SINGH
30.	CR. MISC./48605/2025 190,191(2)(3),126 A.BAIL	4 RANJEET KUMAR @ RANJU KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	CHOUHEY JAWAHAR VEERMANI KUMAR NAVJOT YESHU KUMAR CHANDRA SHEKHAR
31.	CR. MISC./48643/2025 96, A.BAIL	3 RAHUL KUMAR SAH vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR GIRI	JITENDRA KUMAR SINGH
32.	CR. MISC./48691/2025 126(2),115(2),118 A.BAIL	2 RAJENDRA THAKUR AND ANR vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHANA	SHANTANU KUMAR RANJEET KUMAR SINGH
33.	CR. MISC./48887/2025 96,3(5) A.BAIL	2 NITESH KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	KUMAR VEERENDRA NARAYAN RABISH KUMAR RAHUL DEO VARMAN DHURENDRA KUMAR
34.	CR. MISC./48913/2025 126(2),127(2),132 A.BAIL	2 VIKASH SAHANI @ VIKASH KUMAR SAHANI vs THE STATE OF BIHAR	RANJANA SRIVASTAVA ASMITA BHARTI	SANJAY KUMAR
35.	CR. MISC./48976/2025 420,406,34, A.BAIL	3 ANUJ KUMAR vs THE STATE OF BIHAR AND ANR	SATISH CHANDRA PRITI SINGH	RITA VERMA
36.	CR. MISC./49105/2025 137(2),140(3),3(5 A.BAIL	3 SUDARSHAN OJHA AND ORS vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR URMILA KUMARI	TARKESHWAR NATH THAKUR
37.	CR. MISC./49136/2025 126(2),115(2),85, A.BAIL	2 SUBHASH KUMAR vs THE STATE OF BIHAR AND ANR	KUMARI PALLAVI MANOJ KUMAR PANDEY	LAKSHMI KANT SHARMA NISHANT CHOUDHARY SHUBHAM KUMAR SUSHRUT SHEKHAR GOPAL KRISHNA NISHANT
38.	CR. MISC./49324/2025 341,323,324,354,3 A.BAIL	2 SAURAV SHARMA @ SAURAV KUMAR AND ORS vs THE STATE OF BIHAR	SUMAN KUMAR SINGH MANISH KUMAR SINGH RAVI SHANKAR SINGH	ARUN KUMAR PANDEY

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39.	CR. MISC./49348/2025 304B,201,34 A.BAIL	2 AKHILESH SINGH @ DABBU SINGH @ AKHILESH KUMAR @ AKHILESH vs THE STATE OF BIHAR	SATYENDRA NARAYAN SINGH	BRAJENDRA NATH PANDEY KUMAR SAMEER MUKUND KUMAR KAMALA KANT SINGH SAURAV KUMAR
40.	CR. MISC./49568/2025 64,120,351(2) A.BAIL	6 AWDHESH PASWAN vs THE STATE OF BIHAR	ARUN KUMAR RAGHUBIR CHANDRAYAN	CHANDRA SEN PRASAD SINGH
41.	CR. MISC./49788/2025 80,3(5), A.BAIL	2 SUSHILA DEVI AND ANR vs THE STATE OF BIHAR	RAGHAV PRASAD URMILA KUMARI CHANDRA SHEKHAR	TARKESHWAR NATH THAKUR RAKESH KUMAR SHRIVASTAVA PRATEEK
42.	CR. MISC./49895/2025 420,465,466,467,4 A.BAIL	4 SANJAY KUMAR vs THE STATE OF BIHAR AND ANR	ALOK KUMAR ALOK VAKIL KUMAR	RAM NARESH RAY SANTOSH KUMAR
43.	CR. MISC./49922/2025 399,402, A.BAIL	4 SONU KUMAR @ SONU KUMAR PASWAN vs THE STATE OF BIHAR	SARVESH KASHYAP ANANT KUMAR MISHRA GAUTAM RAJA	RAJ BALLABH SINGH
44.	CR. MISC./50006/2025 126(2),115(2),117 A.BAIL	3 BABUDHAN CHAUDHARY vs THE STATE OF BIHAR AND ANR	RAJANI KANT SINGH	BINOD KUMAR ASHWANI KUMAR TIWARY
45.	CR. MISC./50010/2025 112(2),336(2),3(5 A.BAIL	3 SAYED RIZWAN AHMAD @ RIZWAN @ ROJIN vs THE STATE OF BIHAR	PRAMOD KUMAR ARVIND PRASAD SINGH UTTAM KUMAR MISHRA	ARUN KUMAR SINGH
46.	CR. MISC./50058/2025 364,34, A.BAIL	2 SURESH YADAV @ SURESH KUMAR YADAV AND ANR vs THE STATE OF BIHAR	PRABHAKAR THAKUR	SURENDRA KUMAR
47.	CR. MISC./50066/2025 316(2),318(4) A.BAIL	3 PRADEEP KUMAR YADAV AND ANR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	ASHOK KUMAR SINGH
48.	CR. MISC./50069/2025 317(4),317(5), A.BAIL	2 DHANRAJ MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	AJIT KUMAR
49.	CR. MISC./50100/2025 126(2),115(2),352 A.BAIL	3 BALA YADAV vs THE STATE OF BIHAR	RAJU KUMAR SINGH	BRAJENDRA NATH PANDEY
50.	CR. MISC./50189/2025 137(2),87,61(2), A.BAIL	2 RAJIV KUMAR GUPTA vs THE STATE OF BIHAR	VIVEK KUMAR SABAL KUMAR JHA	RAM SUMIRAN RAI
51.	CR. MISC./50236/2025 115(2),126(2),64, A.BAIL	3 SINTU KUMAR vs THE STATE OF BIHAR AND ANR	ABHAY SHANKER SINGH AKSHANSH SHANKER BARUN KUMAR SINGH	USHA KUMARI 1 BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI
52.	CR. MISC./50242/2025 191(2)(3),126(2), A.BAIL	3 NITISH KUMAR AND ORS vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR KUMARI SWATI	MD. SHAKIR AHMAD
53.	CR. MISC./50256/2025 363,366A,34, A.BAIL	3 KAJAL KUMARI vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR ASHUTOSH KUMAR SINGH ABHISHEK KUMAR VIVEK	UMESH LAL VERMA
54.	CR. MISC./50422/2025 69,318(4), A.BAIL	2 VISHAL KUMAR SINGH vs THE STATE OF BIHAR	SATISH KUMAR SINHA ASHOK KUMAR SINHA ASHUTOSH KUMAR VERMA	GAURI SHANKAR GUPTA DHARMENDRA KUMAR SINGH
55.	CR. MISC./50509/2025 20,22 A.BAIL	4 MD. MINHAJ ALAM vs THE STATE OF BIHAR	MD.NAJMUL HODDA	MD. SHAKIR AHMAD CHANDRA BHUSHAN PRASAD (APP)
56.	CR. MISC./50529/2025 341,323,307,447,4 A.BAIL	3 BABULAL SHAH @ BABULAL TURHA AND ORS vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	TAPESHWAR SHARMA
57.	CR. MISC./50737/2025 147,148,149,341,3 A.BAIL	4 MD. JABIR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	ZAINUL ABEDIN
58.	CR. MISC./50782/2025 309(4) A.BAIL	4 MUKESH KUMAR vs THE STATE OF BIHAR	MADHAV KUMAR	SATYENDRA PRASAD

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59.	CR. MISC./50815/2025 65(1),351(2),351(A.BAIL	3 SHASHI NATH MANDAL vs THE STATE OF BIHAR AND ANR	RANJIT KUMAR THAKUR MUNISH OM PRAKASH SINGH	TAPESHWAR SHARMA SURAJ KUMAR NISHANT CHOUDHARY MADHAV JHA SURAJ KUMAR
60.	CR. MISC./50965/2025 191(2),191(3),190 A.BAIL	3 UMA SHANKAR SINGH vs THE STATE OF BIHAR	ROUSHAN KUMAR JAY KARAN AKASH ANAND RANJAN RAKESH KUMAR	MOHAMMAD SUFYAN
61.	CR. MISC./51085/2025 126(2),127(2),115 A.BAIL	3 BAPI MAHALDAR vs THE STATE OF BIHAR AND ANR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	RAM ANURAG SINGH MD. MUSOWIR
62.	CR. MISC./51091/2025 420,409,406,408,4 A.BAIL	3 RAJESH PASWAN vs THE STATE OF BIHAR AND ANR	SHASHI BHUSHAN PRASAD	BHANU PRATAP SINGH ARVIND KUMAR
63.	CR. MISC./51198/2025 137(2),87, A.BAIL	3 KAJAL DEVI AND ANR vs THE STATE OF BIHAR AND ANR	KUMAR BINODE BARIAR RANANJAY KUMAR SUBHASH KUMAR SINHA	SANGEETA SHARMA
64.	CR. MISC./51204/2025 127(1),115(2),76, A.BAIL	3 CHHOTU KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA ISHA MISHRA DHANDEV KUMAR	MURLI DHAR
65.	CR. MISC./51237/2025 338,336(3),303(2) A.BAIL	4 ASHOK KUMAR KUSHWAHA AND ORS vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS KUNDAN KUMAR SHANTOSH KUMAR KUNDAN RATHORE@ KUNDAN KUMAR MANISH KUMAR SINGH	GANESH PRASAD SINGH NARESH DIKSHIT
66.	CR. MISC./51256/2025 78,79 A.BAIL	3 BRIJESH KUMAR YADAV @ DURGESH KUMAR YADAV @ BRAJESH KUMAR @ BRIJESH KUMAR vs THE STATE OF BIHAR AND ANR	SAURABH KUMAR SWARNIMA	ANIL KUMAR SINGH NO. 1 DEWANAND TIWARI
67.	CR. MISC./51409/2025 126(2),118,109,3(A.BAIL	2 VICKY SONI @ VICKY KUMAR SONI vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA	BRAJ KISHORE PD.(APP)
68.	CR. MISC./51411/2025 126(2),115(2),74, A.BAIL	3 GOLU KUMAR AND ANR vs THE STATE OF BIHAR	PRAGATI SINGH SHASHANK SHEKHAR	MD. FAHIMUDDIN
69.	CR. MISC./51524/2025 316(2),318(4),3(5 A.BAIL Same ps: CR. MISC/47122/2025	5 ANIL KUMAR NIRAJ vs THE STATE OF BIHAR	ASHUTOSH KUMAR MISHRA SYED ASGHER NAJMI	AKSHAY LAL PANDIT SANJAY KUMAR SHARMA ROHIT KUMAR
With 69.1	CR. MISC./47122/2025 A.BAIL	5 ABHILASHA DEVI vs THE STATE OF BIHAR AND ANR	ASHUTOSH KUMAR MISHRA SYED ASGHER NAJMI MD. SHAMSHAD ALAM	ADITYA NARAYAN SINGH.1 ROHIT KUMAR SANJAY KUMAR SHARMA
70.	CR. MISC./51713/2025 137(2),96,3(5), A.BAIL	3 TUNTUN SAHNI AND ORS vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	NARENDRA KUMAR SINGH
71.	CR. MISC./51730/2025 137(2),96, A.BAIL	2 LALIT KUMAR vs THE STATE OF BIHAR AND ANR	AYUSH KUMAR KANISHKA SHANKAR	YOGENDRA KUMAR SINGH
72.	CR. MISC./51733/2025 147,148,149,341,3 A.BAIL	3 VISHAL CHUPAL @ VISHAL KUMAR vs THE STATE OF BIHAR	KEDAR JHA	MD. SHAKIR AHMAD
73.	CR. MISC./51756/2025 115(2),127(1),352 A.BAIL	4 MD. JABIR @ JABIR vs THE STATE OF BIHAR AND ANR	MD NAUSHADUZZOHA MD NEMATULLAH	GANESH PRASAD SINGH DIGAMBER KR. SINGH BIPIN KUMAR BIPIN KUMAR DIGAMBER KR. SINGH
74.	CR. MISC./51840/2025 126(2),118(1),109 A.BAIL	4 RAM SINGH AND ANR vs THE STATE OF BIHAR	SWARNIMA SAURABH KUMAR	SYED EHTESHAMUDDIN
75.	CR. MISC./51951/2025 363,366A, A.BAIL	2 NANAK MAHTO @ NANAHAK MAHTO AND ANR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	BISHWESHWAR RAM
76.	CR. MISC./51999/2025 80,3(5), A.BAIL	3 LALTI DEVI AND ANR vs THE STATE OF BIHAR	ANUJ KUMAR EASHITA RAJ SHYAM KISHORE	BHARAT LAL

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77.	CR. MISC./52018/2025 137(2),96,3(5), A.BAIL	4	VEER KUMAR @ VIR KUMAR vs THE STATE OF BIHAR AND ANR	MAYANK MOHAN PRITISH RANJAN	MOHAMMAD SUFYAN SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY
78.	CR. MISC./52029/2025 406,420,323,506,3 A.BAIL	4	MANJU SRIVASTAVA AND ORS vs THE STATE OF BIHAR AND ANR	SAURAV KUMAR SUMAN RAUSHAN ABHISHEK BRAJ BHUSHAN MISHRA PREM RANJAN KUMAR	PARMANAND PRASAD SATYENDRA PRASAD SINGH SUNIL KUMAR SINGH
79.	CR. MISC./52089/2025 21(C) A.BAIL	3	TARUN SINGH @ TARUN KUMAR SINGH vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP SNEHA SHRUTI	RAJ KISHOR SINGH
80.	CR. MISC./52205/2025 279, A.BAIL	2	KEHARI SINGH vs THE STATE OF BIHAR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	AJIT KUMAR
81.	CR. MISC./52276/2025 309(4),326(f) A.BAIL	2	MD IMRAN vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR	MURLI DHAR
82.	CR. MISC./52278/2025 126(2),115(2),109 A.BAIL Same ps: CR. MISC/52372/2025	5	VINOD SINGH AND ORS vs THE STATE OF BIHAR	ANISH KUMAR	SANJAY KUMAR TIWARY ANAND KISHORE CHOUDHARY
With 82.1	CR. MISC./52372/2025 A.BAIL	5	MUKUL SINGH vs THE STATE OF BIHAR	ANISH KUMAR	SANJAY KUMAR TIWARY ANAND KISHORE CHOUDHARY

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83.	CR. MISC./47434/2025 498A,34, A.BAIL	4	DEVENDRA KUMAR vs THE STATE OF BIHAR AND ANR	BINOD MURARI MISHRA PREM KUMAR	SUCHETA YADAV
84.	CR. MISC./47527/2025 498A,406,354, A.BAIL	4	SHUSHIL THAKUR @ SHUSHIL KUMAR @ SUSHIL KUMAR @ SUSHIL THAKUR vs THE STATE OF BIHAR AND ANR	NIRAJ KUMAR RABINDRA KUMAR	RAMESH CHANDRA
85.	CR. MISC./48338/2025 420,495,372,498A, A.BAIL	4	ADITYA KUMAR DUBEY vs THE STATE OF BIHAR AND ANR	DHANNJAY KUMAR II	NAVIN KUMAR PANDEY
86.	CR. MISC./48692/2025 498A,323,379,504, A.BAIL	3	SIKANDAR KUMAR @ SIKANDAR MEHTA vs THE STATE OF BIHAR AND ANR	ANIRUDH KUMAR VERMA RADHA RAMAN KUMAR SHASHI PRAKASH SINHA	SYED MOJIBUR RAHMAN
87.	CR. MISC./48696/2025 498A,323,452,341, A.BAIL	4	KISHUN KUMAR @ KRISHAN KUMAR @ KRISHAN @ SHRIKISHAN KUMAR @ KUSHAN KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR RATNA SHEKHAR PURUSHOTTAM PANDEY	SUCHETA YADAV PANKAJ KUMAR CHOUBEY
88.	CR. MISC./48754/2025 323,379,498A, A.BAIL	4	RAJA BABU vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR RAM KISHUN PRASAD	PARMANAND KUMAR JITENDRA KUMAR GIRI NEHA KUMARI GIRI JITENDRA KUMAR GIRI NEHA KUMARI GIRI
89.	CR. MISC./48911/2025 323,498A,379, A.BAIL	3	PAPPU KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR RAM KISHUN PRASAD	AHMAD ALI MD. JAVED JAFAR KHAN
90.	CR. MISC./49292/2025 323,341,354,498A, A.BAIL	3	BACHCHAN ALAM @ BACHCHAN vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR RAJEEV RANJAN	SHYAM KUMAR SINGH MRITYUNJAY KUMAR
91.	CR. MISC./49385/2025 498A,323,504,506, A.BAIL	4	JITENDRA @ JITENDRA PATEL vs THE STATE OF BIHAR AND ANR	KUMAR HARSHVARDHAN SUDHANSHU PRAKASH	MADHURI LATA NARESH PRASAD
92.	CR. MISC./50326/2025 323,341,504,506,3 A.BAIL	4	RAJESH KUMAR ROY @ RAJESH KUMAR vs THE STATE OF BIHAR AND ANR	BRIJ NANDAN PRASAD	MD. MUSHTAQUE ALAM
93.	CR. MISC./50943/2025 323,307,354,498A, A.BAIL	3	SHAMS TABREZ vs THE STATE OF BIHAR AND ANR	VISHAL VIKRAM RANA MISHA BHARTI ZEESHAN KHAN ANURAG DARSHI	SATYENDRA NARAYAN SINGH MOHAMMAD ABU SHAJAR SANJIV KUMAR
94.	CR. MISC./51027/2025 498A,323,406 A.BAIL	3	RANJIT SAH SONI vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR DUBEY	SHAILENDRA KUMAR
95.	CR. MISC./51335/2025 498A,494,323,504, A.BAIL	2	AAKASH KUMAR SONI @ AKASH KUMAR @ T. C vs THE STATE OF BIHAR AND ANR	BINDESHWAR PRASAD SINGH	ABHAY KUMAR

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96. CR. MISC./52314/2025 3 BHANU PRAKASH SHARMA @ DR. ALOK KUMAR SINHA RAM SEVAK
498(A),323,34, A.BAIL BHANU PRAKASH MRS. RAJ RASHMI CHOUDHARY
vs THE STATE OF BIHAR AND ANR SINHA
RAJA PRASAD

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 308 (AT 10:30 A.M.)
Mr. Justice Satyavrat Verma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED - TIED UP</u>				
1.	CR. APP (SJ)/3435/2025 U/S 14A(2) SC/ST SC/ST ACT (RB)	3 BHAI RAM PASWAN @ BHAIYA RAM PASWAN @ BHAIYYA RAM PASWAN vs THE STATE OF BIHAR AND ANR	AKHAURI KAMAL KISHORE SAHAY	USHA KUMARI 1 SATISH KUMAR SINHA MONI KUMARI
<u>FOR ADMISSION - TIED UP</u>				
MATTER -1				
2.	CR. MISC./85799/2025 MOD (SJ) MOD (SJ)	1 ACHCHELAL KUMAR AND ORS vs THE STATE OF BIHAR	KUMARI ANUPAM	MADAN KUMAR
3.	CR. MISC./89035/2025 MOD(SJ) MOD (SJ)	1 SUCHITA DEVI @ SUCHITA KUMARI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	RAJ BALLABH SINGH
4.	CR. MISC./89461/2025 MOD(SJ) MOD (SJ)	1 KUMAR VIPLAV vs THE STATE OF BIHAR	KUMAR MANGLAM	SANGEETA SHARMA
5.	CR. MISC./89650/2025 MOD (SJ) MOD (SJ)	1 AKHILESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA	RENU KUMARI
6.	CR. MISC./89690/2025 MOD.(S.J.) MOD (SJ)	1 HAKIM ANSARI vs THE STATE OF BIHAR	AJAY KUMAR SINGH NO. 1	UMESHANAND PANDIT
7.	CR. MISC./89739/2025 MOD (SJ) MOD (SJ)	1 RAHUL KUMAR vs THE STATE OF BIHAR	AJEET KUMAR BHAU DWAJ	RAM SEVAK CHOUDHARY
8.	CR. MISC./89753/2025 MOD (SJ) MOD (SJ)	1 GOVIND KUMAR vs THE STATE OF BIHAR	KAUSHAL KUMAR	SUNIL KUMAR PANDEY
9.	CR. MISC./90825/2025 MOD (SJ) MOD (SJ)	1 AKASH BIND vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	AMITESH KUMAR
10.	CR. MISC./891/2026 MOD(SJ) MOD (SJ)	1 DHIRAJ @ DHIRAJ KUMAR CHAUDHARY vs THE STATE OF BIHAR	VINOD GAUTAM	UMESH LAL VERMA
11.	CR. MISC./1310/2026 MOD.(S.J.) MOD (SJ)	1 MUKESH SINGH vs THE STATE OF BIHAR	DWIJ RAJ	JHARKHANDI UPADHYAY
12.	CR. MISC./2327/2026 MOD (SJ) MOD (SJ)	1 PRATYUSH KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	SYED ASGHER NAJMI KAINAT AKHTAR MD. SHAMSHAD ALAM WAJEEHA JAFRI ASHUTOSH KUMAR MISHRA	BHANU PRATAP SINGH
13.	CR. MISC./2539/2026 MOD(SJ) MOD (SJ)	1 SANJEEV KUMAR vs THE STATE OF BIHAR	RUCHI MANDAL	UMANATH MISHRA
14.	CR. MISC./2673/2026 MODIFICATION (SJ) MOD (SJ)	1 BALENDRA SINGH @ BALINDRA SINGH @ BALENDRA PRASAD SINGH vs THE STATE OF BIHAR	VINAY MISTRY	BHARAT BHUSHAN
MATTER -2				
15.	CR. MISC./89529/2025 RESTORATION (SJ) RESTORATION (SJ)	1 DEEPAK SAH @ DEEPAK KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR	YOGENDRA KUMAR SINGH
16.	CR. MISC./89735/2025 RESTORATION (SJ) RESTORATION (SJ)	1 BINAY SINGH @ BINAY KUMAR RANJAN AND ORS vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR	PARMANAND KUMAR
17.	CR. MISC./90827/2025 RESTORATION (SJ) RESTORATION (SJ) Same ps: CR. MISC/87318/2025	1 HIRA LAL DAS @ HIRA DAS AND ANR vs THE STATE OF BIHAR	ONKAR NATH	DR.MRITYUNJAYA KR.GAUTAM
18.	CR. MISC./1355/2026 RESTORATION (SJ) RESTORATION (SJ)	1 AJAY KUMAR @ AJAY PRASAD vs THE STATE OF BIHAR	RABINDRA KUMAR	ARUN KUMAR PANDEY

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19.	CR. MISC./2659/2026 RESTORATION (SJ) RESTORATION (SJ)	1	AJIT KUMAR SHUKLA vs THE STATE OF BIHAR AND ANR	BHAGYA NARAYAN JHA	SHYAMESHWAR DAYAL
MATTER -3					
20.	CR. MISC./24237/2025 30(a) A.BAIL	1	RANJEET SAHNI vs THE STATE OF BIHAR	ANIKET SINGH AMIT RANJAN ANUPAM RAJ ABHISHEK SINGH	BINOD KUMAR
21.	CR. MISC./61175/2025 30A A.BAIL	2	MANOJ RAI @ MANOJ KUMAR vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	AMITESH KUMAR
22.	CR. MISC./69354/2025 30(a),41(1), A.BAIL	1	CHIKU CHAUDHARY @ AMIT CHAUDHARY @ AMIT KUMAR vs THE STATE OF BIHAR	PARTH SARTHY UPASANA VIBHA TOPPO	VEENA KUMARI JAISWAL
23.	CR. MISC./70366/2025 30(a) A.BAIL	1	DEEPAK MAHTO vs THE STATE OF BIHAR	VISHESH KUMAR SINGH BASANT KUMAR SINGH	PUSHPA SINHA
24.	CR. MISC./71448/2025 30(a) A.BAIL	1	AJIT KUMAR vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA	ANAND KISHORE CHOUDHARY
25.	CR. MISC./72087/2025 30(a),41(1), A.BAIL	1	OM PRAKASH RAY vs THE STATE OF BIHAR	JYOTI KUMARI SHANKAR PASWAN	RAMESH CHANDRA
26.	CR. MISC./72949/2025 188,171(E),171(F) A.BAIL	1	PAPPU YADAV @ PAPPU KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	JAI NARAIN THAKUR
27.	CR. MISC./73081/2025 30(a) A.BAIL	1	GANGA PRASAD MAHTO vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	SUNIL KUMAR PANDEY
28.	CR. MISC./73345/2025 420,120B, A.BAIL	1	CHANDAN JHA vs THE STATE OF BIHAR	HEMANT KUMAR	AJAY KUMAR NO. 2
29.	CR. MISC./73693/2025 274,275 A.BAIL	1	LALITA DEVI @ LALATI DEVI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	GANESH PRASAD SINGH
30.	CR. MISC./74243/2025 30(a), A.BAIL	1	ASHOK SINGH vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	VEENA KUMARI JAISWAL
31.	CR. MISC./74727/2025 30(a),36,32(ii)(i) A.BAIL	1	UMESH KUMAR SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	SANGEETA SHARMA
32.	CR. MISC./76550/2025 147,148,149,332,3 A.BAIL	1	PAPPU RAM @ PAPPU CHAUDHARY vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY AAKASH CHOUDHARY	ANIL KUMAR SINGH NO. 1
33.	CR. MISC./77472/2025 30(a) A.BAIL	1	PRAMILA DEVI vs THE STATE OF BIHAR	BRAJ BHUSAN PODDAR	KHURSHID ANWAR
34.	CR. MISC./77701/2025 30(a) A.BAIL	1	AMIT KUMAR @ AMIT KUMAR CHAUHAN vs THE STATE OF BIHAR	RAMCHANDRA SINGH	SANJAY KUMAR
35.	CR. MISC./78068/2025 30(a),41 A.BAIL	1	PINTU YADAV @ RAJESH KUMAR vs THE STATE OF BIHAR	RASHMI JHA UJJWAL KUMAR SINGH	NAND KUMAR
36.	CR. MISC./78163/2025 30(a),32(ii),(iii) A.BAIL Same ps: CR. MISC/87504/2025	1	CHANDAN YADAV @ CHANDAN vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR TUSHAR ANAND	ABHAY KUMAR ROY
37.	CR. MISC./78834/2025 30(a),33,41(1), A.BAIL	1	SATENDRA RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	VEENA KUMARI JAISWAL
38.	CR. MISC./79557/2025 30(a) A.BAIL	1	SANOJ KUMAR @ SANOJ RAI vs THE STATE OF BIHAR	SHWETA ANAND	ABHAY KUMAR
39.	CR. MISC./79631/2025 30(a), A.BAIL	1	RAMLAKHAN CHOUDHARY vs THE STATE OF BIHAR	SATYAPAL SINGH	LAKSHMI KANT SHARMA
40.	CR. MISC./79774/2025 30(a) A.BAIL Same ps: CR. MISC/80082/2025	1	DIVESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	INDU KUMARI SRIVASTAVA
41.	CR. MISC./79952/2025 30(a) A.BAIL	1	SONU KUMAR @ SONU SARGAM @ SONU RAVIDAS vs THE STATE OF BIHAR	SURAJ KUMAR SANDHYA KUMARI SUNNY DAYAL	PRNOTI SINGH
42.	CR. MISC./80082/2025 30A A.BAIL Same ps: CR. MISC/79774/2025	1	SHANTOSH TIWARI @ SANTOSH TIWARI @ SANTOSH KUMAR TIWARI vs THE STATE OF BIHAR	RAVI NANDAN ASHWINI KUMAR UPADHYAY	NITYANAND

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43.	CR. MISC./80729/2025 30(a) A.BAIL	1 JITENDRA KUMAR @ JITENDRA BHAGAT vs THE STATE OF BIHAR	PRASOON KUMAR RITAMBRA KUMARI SHALINI SHALU	PRNOTI SINGH
44.	CR. MISC./80853/2025 30(a) A.BAIL	1 RAJEEV RANJAN @ RAJU RANJAN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	MEENA SINGH
45.	CR. MISC./81084/2025 30(a),36, A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH	RAMCHANDRA SAHNI
46.	CR. MISC./81130/2025 272,273,34, A.BAIL	1 GOVIND MUKHIYA vs THE STATE OF BIHAR	ASHOK KUMAR ALIAS ASHOK KARN BIMAL KUMAR	ABHAY KUMAR ROY
47.	CR. MISC./81414/2025 30(a), A.BAIL Same ps: CR. MISC/84296/2025	1 SURAJ PASWAN AND ANR vs THE STATE OF BIHAR	SIDDHARTH HARSH RAHUL SINGH VISHAL SINGH	SURESH PRASAD SINGH
48.	CR. MISC./81968/2025 272,273,34, A.BAIL	1 HARILAL SAH vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	KHURSHID ANWAR
49.	CR. MISC./82290/2025 30(a) A.BAIL	1 ANSHU SINGH @ ANSHU KUMAR vs THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY	VEENA KUMARI JAISWAL
50.	CR. MISC./82662/2025 30(a) A.BAIL	1 CHUNNU SINGH @ MONU SINGH @ MANU SINGH vs THE STATE OF BIHAR	AMIT KUMAR PANDEY KRISHNA KANT PANDEY	ANUJ KUMAR SHRIVASTAVA
51.	CR. MISC./83025/2025 191(2),191(3),109 A.BAIL Same ps: CR. MISC/90026/2025 CR. MISC/90351/2025 CR. MISC/1570/2026 CR. MISC/2313/2026	1 DHARMPAL YADAV vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	RENUKA RATNAKAR (APP.125)
52.	CR. MISC./83203/2025 30(a) A.BAIL	3 RAJESH PASWAN vs THE STATE OF BIHAR	ANIKET SINGH	RENUKA RATNAKAR (APP 125)
53.	CR. MISC./83314/2025 30(a),41(1), A.BAIL	1 BALA NUT vs THE STATE OF BIHAR	NALIN KUMAR	SUCHETA YADAV
54.	CR. MISC./83680/2025 274,275 A.BAIL	1 KAKULATI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR JHA ASHISH KUMAR PALIT ANANT KUMAR BHASKAR	UMA SHANKAR PRASAD SINGH
55.	CR. MISC./83703/2025 30(a), A.BAIL	1 AJAY SINGH vs THE STATE OF BIHAR	KRISHNA MURARI	SHARDA KUMARI
56.	CR. MISC./83906/2025 30(a),30(c) A.BAIL	1 PAPPU KUMAR @ PAPPU SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR	RAM BILASH ROY RAMAN
57.	CR. MISC./84111/2025 30(a), A.BAIL	1 DEEPAK KUMAR SRIVASTAV @ DEEPAK SHRIWASTAV vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	ABHAY KUMAR
58.	CR. MISC./84193/2025 30(a), A.BAIL	1 RITESH BHAGAT vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI MUKUL KUMAR	SANJAY KUMAR
59.	CR. MISC./84281/2025 30(a),41,32(2), A.BAIL	1 NANDLAL RAI vs THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD	VEENA KUMARI JAISWAL
60.	CR. MISC./84296/2025 30(a) A.BAIL Same ps: CR. MISC/81414/2025	1 ABHIMANYU KUMAR @ MONU PRASAD vs THE STATE OF BIHAR	SIDDHARTH HARSH RAHUL SINGH VISHAL SINGH	NITYANAND
61.	CR. MISC./84356/2025 30(a), A.BAIL	2 MANTOSH MUSAHAR @ SANTOSH RAM AND ANR vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR	SANGEETA SHARMA
62.	CR. MISC./84445/2025 30(a) A.BAIL	1 SHRI CHNUNNU KUMAR @ SUMANT @ SUMANT KUMAR vs THE STATE OF BIHAR	KEDAR JHA	BISHWESHWAR RAM
63.	CR. MISC./84504/2025 414 A.BAIL	1 GOLU KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	RINA SINHA
64.	CR. MISC./84948/2025 274,275,3(5) A.BAIL Same ps: CR. MISC/91569/2025	1 SANTOSH KUMAR YADAV @ MITHAI LAL vs THE STATE OF BIHAR	RAVI RANJAN	PREM KUMAR JHA

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65.	CR. MISC./85218/2025 272,273 A.BAIL	1 ASHLOK MANJHI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	UPENDRA KUMAR
66.	CR. MISC./85220/2025 30(a), A.BAIL	1 RAVINDRA RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	VEENA KUMARI JAISWAL
67.	CR. MISC./85296/2025 30(a) A.BAIL	1 MD. ABU NASAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	MD. NAZIR ANSARI
68.	CR. MISC./85522/2025 30(a) A.BAIL	1 KALI RAI @ RAJ KISHOR RAI vs THE STATE OF BIHAR	VIJAY KUMAR SUSHMA KUMARI KUBER PATHAK	ANISH CHANDRA
69.	CR. MISC./85598/2025 30(a),32(3), A.BAIL	2 SANDEEP SINGH @ SANDEEP KUMAR SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	RABINDRA KUMAR
70.	CR. MISC./85780/2025 30(A), A.BAIL Same ps: CR. MISC/846/2026	2 BITTU SAW @ BITTU KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	NAND KUMAR
71.	CR. MISC./86453/2025 30(a) A.BAIL	1 UPENDRA CHAUDHARI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	ASHA DEVI
72.	CR. MISC./86494/2025 272,273, A.BAIL	1 DINESH SAHANI vs THE STATE OF BIHAR	RANJANA SRIVASTAVA	AJAY KUMAR NO. 2
73.	CR. MISC./86769/2025 30(a),32(2)(3) A.BAIL	1 GAUTAM KUMAR vs THE STATE OF BIHAR	GANESH PRASAD SINGH NITYANAND	
74.	CR. MISC./87259/2025 30(A) A.BAIL	1 MISHRI KHAN @ KHURRAM KHAN vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	KANHIA KISHOR
75.	CR. MISC./87318/2025 30(a) A.BAIL Same ps: CR. MISC/90827/2025	1 RAM SOGARATH DAS vs THE STATE OF BIHAR	ONKAR NATH MUKESH KUMAR PANDEY ASHISH KUMAR	SURENDRA KUMAR
76.	CR. MISC./87329/2025 30(a) A.BAIL	1 ARUN YADAV vs THE STATE OF BIHAR	SHYAMAL PRAKASH	BRAJ KISHORE PD.(APP)
77.	CR. MISC./87346/2025 30(a),32(3) A.BAIL	1 VIJAY YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR KUMARI SEEMA SINGH ANJU KUMARI SINHA AYUSH SHEKHAR	MADAN KUMAR
78.	CR. MISC./87852/2025 30A A.BAIL	1 SUNIL PASWAN @ SUNIL KUMAR vs THE STATE OF BIHAR	DWIJ RAJ	NAWAL KISHORE PRASAD
79.	CR. MISC./88500/2025 30(a) A.BAIL	1 MD. JAHID vs THE STATE OF BIHAR	MD NAUSHADUZZOHA MD NEMATULLAH	MADAN KUMAR
80.	CR. MISC./88741/2025 30(a) A.BAIL	1 ALAB @ MD. ALAB vs THE STATE OF BIHAR	DHEERAJ KUMAR RABINDRA KUMAR PRIYADARSHI	NAWAL KISHORE PRASAD
81.	CR. MISC./89075/2025 272,273,328,308,3 A.BAIL	1 RANA SUKANTA KUNDU vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH KRISHNADITYA TIWARI	MEENA SINGH
82.	CR. MISC./89084/2025 30(a) A.BAIL	1 KARKU MANJHI vs THE STATE OF BIHAR	AMRENDRA KUMAR	SURENDRA PRASAD SINGH
83.	CR. MISC./89101/2025 30(a), A.BAIL	1 GUDDU YADAV @ GUDDU KUMAR vs THE STATE OF BIHAR	ONKAR NATH MUKESH KUMAR PANDEY ASHISH KUMAR	TARKESHWAR NATH THAKUR
84.	CR. MISC./89106/2025 30A A.BAIL	1 AKHILESH RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	SUCHETA YADAV
85.	CR. MISC./89384/2025 30(a),30(d) A.BAIL	1 GOLU KUMAR vs THE STATE OF BIHAR	SWEETY SINHA	PRNOTI SINGH
86.	CR. MISC./89401/2025 109(1) A.BAIL	1 SANGITA DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	BRAJ KISHORE PD.(APP)
87.	CR. MISC./89557/2025 30(a) A.BAIL	1 SANJAY DHANGAR @ SANJAY DHANGAD vs THE STATE OF BIHAR	SUJEET KUMAR ABHAY KUMAR MISHRA DHARMENDAR KUMAR TIWARI	SHAHEEN BEGUM
88.	CR. MISC./89810/2025 30(a),30(c),30(d) A.BAIL	1 MD. SAJEED vs THE STATE OF BIHAR	KRISHNA KANT TIWARI RABINDRA KUMAR RAVI PRABHA GAUTAM RAVI KANT TIWARI	LAKSHMI KANT SHARMA
89.	CR. MISC./89837/2025 30(a), A.BAIL	1 RANJEET KUMAR vs THE STATE OF BIHAR	ROUSHAN KUMAR SANTOSH KUMAR	MADAN KUMAR

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90.	CR. MISC./89867/2025 274,275,3(5) A.BAIL	1 SIKENDAR RAM vs THE STATE OF BIHAR	SHABINA TALAT	BINOD KUMAR
91.	CR. MISC./89888/2025 274,275 A.BAIL	1 RAJESH KUMAR SAHANI @ RAJESH SAHANI vs THE STATE OF BIHAR	MANOJ KUMAR SUSHIL KUMAR	NITYANAND
92.	CR. MISC./89938/2025 120B A.BAIL	1 AMAN SINGH @ VIVEK VISHEWER @ VIVEK vs THE STATE OF BIHAR	DIMPAL KUMARI ANKIT KUMAR	BRAJ KISHORE PD.(APP)
93.	CR. MISC./90026/2025 191(2),191(3),109 A.BAIL Same ps: CR. MISC/83025/2025 CR. MISC/90351/2025 CR. MISC/1570/2026 CR. MISC/2313/2026	1 AJAY YADAV vs THE STATE OF BIHAR	SHANKAR DAYAL SINGH ASHA DEVI	
94.	CR. MISC./90223/2025 272,273,120B, A.BAIL	1 VISHAL RAJ vs THE STATE OF BIHAR	SRIPRIYA SINHA PRISU SNEHIL	AWADHESH KUMAR SINGH
95.	CR. MISC./90351/2025 109,191(2),191(3) A.BAIL Same ps: CR. MISC/83025/2025 CR. MISC/90026/2025 CR. MISC/1570/2026 CR. MISC/2313/2026	1 GOPAL JI SINGH @ CHHOTAK SINGH AND ANR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI UTSAV KUMAR MUKUL KUMAR SHASHANK SHEKHAR	KANHIYA KISHOR
96.	CR. MISC./90361/2025 30(a),41(1)(2) A.BAIL	1 SRI RANDHIR MAHTO @ RANDHEER KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	PUSHPA SINHA.1
97.	CR. MISC./90510/2025 274,275,3(5) A.BAIL	1 ARVIND SAHANI @ ARVIND KR. SAHNI vs THE STATE OF BIHAR	NACHIKETA JHA	ABHAY KUMAR
98.	CR. MISC./90563/2025 30(a) A.BAIL	1 MUKESH CHAUDHARY vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	VINOD SHANKER MODI
99.	CR. MISC./90613/2025 30(a) A.BAIL	1 BIJLI RAI @ BIJLI KUMAR vs THE STATE OF BIHAR	SURAJ KUMAR SANDHYA KUMARI	MD. ATAUR RAHMAN
100.	CR. MISC./91003/2025 30(a) A.BAIL Same ps: CR. MISC/1567/2026	1 SARAL RAI @ RANJIT KUMAR RAY @ RANJIT RAY vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	KUMAR RANJIT RANJAN
101.	CR. MISC./91133/2025 379,420,120B A.BAIL	1 RAJESH TOPO vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN NUTAN JHA	KUMAR RANJIT RANJAN
102.	CR. MISC./91447/2025 30(a),41(i)(ii),4 A.BAIL	1 MOHAMMAD HAFIZ vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	SANGEETA SHARMA
103.	CR. MISC./91569/2025 274,275,3(5), A.BAIL Same ps: CR. MISC/84948/2025	1 VIKASH KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR ASHWANI RAJ NARAYAN CHITRAGUPTA PRAWEEEN KUMAR MUKUND KUMAR	MD. ASLAM ANSARI
104.	CR. MISC./91578/2025 30(a), A.BAIL	1 RAMPUKAR SAH @ RAMPUKAR SHAH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	GULNAR BEGUM
105.	CR. MISC./44/2026 272,273,34, A.BAIL	1 RAVIRANJAN RAY @ RAVI RANJAN vs THE STATE OF BIHAR	PRIYESH KUMAR	RENUKA RATNAKAR (125)
106.	CR. MISC./337/2026 30(a) A.BAIL Same ps: CR. MISC/90693/2025	1 GULSHAN SINGH @ GULSHAN KUMAR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	SANJAY KUMAR SHARMA
107.	CR. MISC./465/2026 126(2),115(2),109 A.BAIL	1 AMRIT CHAUHAN @ PAHARI @ SUDHANSHU RANJAN vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	NAND KISHORE PRASAD
108.	CR. MISC./515/2026 30(a) A.BAIL	1 VIVEK SHARMA @ VIVEKANAND SHARMA vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	KUMAR RANJIT RANJAN
109.	CR. MISC./603/2026 30(a), A.BAIL	1 BOGI RAM vs THE STATE OF BIHAR	AJAY KUMAR SINGH NO. I SUPRIYA KUMARI	KHURSHID ANWAR
110.	CR. MISC./621/2026 30(a),32(i),(ii), A.BAIL	1 JAVED ALI vs THE STATE OF BIHAR	SHIVANAND SINGH	CHANDRA BHUSHAN PRASAD

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111.	CR. MISC./796/2026 30(a),32(3) A.BAIL	1	CHHOTU KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	PRADEEP NARAIN KUMAR
112.	CR. MISC./846/2026 30(a) A.BAIL Same ps: CR. MISC/85780/2025	1	ANJALI DEVI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	RAMCHANDRA SAHNI
113.	CR. MISC./1239/2026 30A A.BAIL	1	PARWATI DEVI @ PARWATIA DEVI vs THE STATE OF BIHAR	BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR BIJAY KUMAR PATHAK RUCHI KUMARI	ASHOK KUMAR SINGH
114.	CR. MISC./1440/2026 30(a),34,36, A.BAIL	1	AJAY SINGH vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH RAKESH KUMAR RANJAN	PARMANAND PRASAD
115.	CR. MISC./1563/2026 30(a), A.BAIL	1	PAPPU SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	PUSHPA SINHA.1
116.	CR. MISC./1570/2026 191(2)(3), 109,132 A.BAIL Same ps: CR. MISC/83025/2025 CR. MISC/90026/2025 CR. MISC/90351/2025 CR. MISC/2313/2026	1	DADAN YADAV vs THE STATE OF BIHAR	SATYAPAL SINGH	DR. AJEET KUMAR
117.	CR. MISC./2039/2026 30(a) A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	SWEETY SINHA	RAM BILASH ROY RAMAN
118.	CR. MISC./2144/2026 30(a) A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINHA	MD. SHAKIR AHMAD
119.	CR. MISC./2391/2026 30(a), A.BAIL	1	TARKESHWAR CHAUDHARY @ BALKESHWAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR TIWARY	MD. ANZARUL HAQUE SAHARA
120.	CR. MISC./2413/2026 30(a), A.BAIL	1	MUKESH RAI @ MUKESH KUMAR @ MUKESH KUMAR RAY vs THE STATE OF BIHAR	ANISH KUMAR	TARKESHWAR NATH THAKUR
121.	CR. MISC./2751/2026 30(a) A.BAIL	1	SUBODH YADAV vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI ANANT KUMAR MISHRA DEEPAK KUMAR	SUCHETA YADAV
MATTER -4					
122.	CR. MISC./60759/2025 272and273 R.BAIL-1	2	SANTOSH SAHANI @ SANTOSH CHAUDHARI vs THE STATE OF BIHAR	ABHISHEK RANJAN SAKET KUMAR	KALYAN SHANKAR
123.	CR. MISC./69959/2025 333,223, R.BAIL-1	2	SUJEET YADAV @ SUJIT YADAV vs THE STATE OF BIHAR	NELIMA SINHA GAURAV KUMAR SINHA VIVEK KUMAR	SANGEETA SHARMA
124.	CR. MISC./73118/2025 414 R.BAIL-1	1	SAHIM MOHAMMAD vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	SANJAY KUMAR TIWARY
125.	CR. MISC./77025/2025 30(a), R.BAIL-1	2	TANTAN KUMAR SINGH @ RAM SINGH vs THE STATE OF BIHAR	BIMAL KUMAR BIRENDRA KUMAR	NITYA NAND TIWARY
126.	CR. MISC./87465/2025 30(a),41(1), R.BAIL-1	1	RAJU KUMAR CHAUDHARY @ RAJU CHAUDHARY vs THE STATE OF BIHAR	ALOK KUMAR ALOK RANJIT KUMAR THAKUR	AJAY KUMAR JHA
127.	CR. MISC./87504/2025 30(a),32(2)(3),36 R.BAIL-1 Same ps: CR. MISC/78163/2025	1	RAVI OJHA @ RABI OJHA vs THE STATE OF BIHAR	DIWAKAR . PRIYA KUMARI DEEPAK KUMAR SAHEEBA NAZ	SURENDRA KUMAR
128.	CR. MISC./87509/2025 30(a) R.BAIL-1	1	CHANDAN MAHTO vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	KANHAIYA KISHORE (APP.100)
129.	CR. MISC./88173/2025 30(a), R.BAIL-1	1	RAY KUMAR @ RAI KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SHANTAM SHIVAM AVINASH RAJ	INDU KUMARI SRIVASTAVA
130.	CR. MISC./88369/2025 30(a),41(1),41(2) R.BAIL-1	1	RAM NARESH RAY vs THE STATE OF BIHAR	RAJA RAM MISHRA	MD. NAZIR ANSARI
131.	CR. MISC./88941/2025 274,275,3(5) R.BAIL-1	1	RAMAN MAHTO vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	ASHOK KUMAR SINGH

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132.	CR. MISC./90693/2025 30A R.BAIL-1 Same ps: CR. MISC/337/2026	1	RUPESH KUMAR @ BIDESHIYA vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	SANJAY KUMAR SHARMA
133.	CR. MISC./90696/2025 147,149,341,323,3 R.BAIL-1	1	CHANESWAR NUT @ CHANDESHWARI NUT @ CHANDESHWAR NUT vs THE STATE OF BIHAR	HEMANT KUMAR KIRAN KUMARI	KALYAN SHANKAR
134.	CR. MISC./90869/2025 414,34 R.BAIL-1	1	SRIKANT RAI @ UMAKANT RAI @ KALLU RAI @ SRIKANT YADAV vs THE STATE OF BIHAR	RAVISH MISHRA KUMARI PUSHPAM KEERTIKA SAKSHI	PRNOTI SINGH
135.	CR. MISC./91137/2025 30(a) R.BAIL-1	1	RAKESH RAM @ RAKESH KUMAR RAM @ RAKESH RAM RAM vs THE STATE OF BIHAR	ALOK KUMAR ALOK RANJIT KUMAR THAKUR	NARSINGH TANTI
136.	CR. MISC./91785/2025 30(a), R.BAIL-1	1	SHRI GAURAV KUMAR SINGH @ GAURAV KUMAR SINGH @ GAURAV SINGH vs THE STATE OF BIHAR	ANANT KUMAR MISHRA	SANJAY KUMAR
137.	CR. MISC./257/2026 468,471,420,414,3 R.BAIL-1	1	PRATIK KUMAR @ PRATIK RAJ @ PRATIK vs THE STATE OF BIHAR	ABHAY KUMAR	MEENA SINGH
138.	CR. MISC./411/2026 30(a) R.BAIL-1	1	JITENDRA KUMAR vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR	SUNIL KUMAR PANDEY
139.	CR. MISC./1080/2026 30(a) R.BAIL-1	1	VISHAL KUMAR CHAUDHARY @ VISHAL KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR TIWARY	ASHA KUMARI
140.	CR. MISC./1378/2026 272,273,414,34, R.BAIL-1	1	JITENDRA RAI @ JITENDRA KUMAR @ JITENDRA KUMAR YADAV @ JITENDRA KUMAR RAY vs THE STATE OF BIHAR	ARYA ACHINT SHASHANK SHEKHAR SHASHI PRIYA	RAM SEVAK CHOUDHARY
141.	CR. MISC./1546/2026 338,336(3),340(2) R.BAIL-1 Same ps: CR. MISC/1758/2026	1	MANISH CHAUDHARY @ SANJEET KUMAR CHAUDHARY vs THE STATE OF BIHAR	RAGHVENDRA KUMAR	ASHA KUMARI
142.	CR. MISC./1567/2026 30(a) R.BAIL-1 Same ps: CR. MISC/91003/2025	1	BABLU KUMAR AND ORS vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	GULNAR BEGUM
143.	CR. MISC./1758/2026 338,336(3),340(2) R.BAIL-1 Same ps: CR. MISC/1546/2026	1	SONU KUMAR CHOUDHARY vs THE STATE OF BIHAR	RAGHVENDRA KUMAR	ASHA KUMARI
144.	CR. MISC./1795/2026 30(a),41(1), R.BAIL-1	1	GWARI NAT @ BUARI KHALIFA @ BOARI NAT vs THE STATE OF BIHAR	SHWETA ANAND	ARUN KUMAR SINGH
145.	CR. MISC./2030/2026 30(a) R.BAIL-1	1	RAJDEO CHAUDHARY @ RAJDEV CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	MRITUNJAY KUMAR NIRALA
146.	CR. MISC./2098/2026 414, R.BAIL-1	1	JITENDRA RAI @ JITERNDRA KUMAR RAI @ JITENDRA KUMAR YADAV vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	LAKSHMI KANT SHARMA
147.	CR. MISC./2313/2026 191(2),191(3),109 R.BAIL-1 Same ps: CR. MISC/83025/2025 CR. MISC/90026/2025 CR. MISC/90351/2025 CR. MISC/1570/2026	1	PINTU SINGH AND ANR vs THE STATE OF BIHAR	SABAL KUMAR JHA	SYED EHTESHAMUDDIN
148.	CR. MISC./2349/2026 30(a),32(2),41(1) R.BAIL-1	1	KANHAI SAHANI @ KANHAI SAHNI vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA EASHITA RAJ ANSHUL AARYAN SHYAM KISHORE SAKSHI BHATNAGAR SHREYANSHU KUMAR GINNI PRIYA	SHAHEEN BEGUM

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| 149. CR. MISC./2385/2026
420,467,468,471,1
R.BAIL-1 | 1 MANISH KUMAR @ PINTU YADAV
@ MANISH @ PINTU
vs THE STATE OF BIHAR | GHANSHYAM TIWARY | NAND KUMAR |
| 150. CR. MISC./2584/2026
30(a),41 R.BAIL-1 | 1 CHANDAN NONIYA
vs THE STATE OF BIHAR | ABHISHEK MISHRA
PIYUSH SAURAV | PRADEEP NARAIN
KUMAR |
| 151. CR. MISC./2803/2026
30(a), R.BAIL-1 | 1 CHUNCHUN CHAUDHARY
vs THE STATE OF BIHAR | SANJEEV KUMAR | ABHAY KUMAR |

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 309 (AT 10:30 A.M.)
Mr. Justice Rajesh Kumar Verma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ADMISSION				
1.	CR. MISC./83062/2025 30(a) R.BAIL-1	3 ABHISHEK MANDAL AND ANR vs THE STATE OF BIHAR	HANS LAL KUMAR	ASHOK KUMAR SINGH
2.	CR. MISC./83064/2025 126,115(2),352,35 R.BAIL-1	2 ARJUN YADAV vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY SHASHI ANKIT MUDGAL	ASHOK KUMAR SINGH AJAY KUMAR SINHA
3.	CR. MISC./83076/2025 190,191(2)(3),126 R.BAIL-1	2 VIKASH RAY @ VIKASH KUMAR AND ANR vs THE STATE OF BIHAR	SANTOSH KUMAR ARVIND KUMAR SINHA	MD. ASLAM ANSARI
4.	CR. MISC./83172/2025 316(5),318(4),337 R.BAIL-1	2 SHEIKH SHOYAB @ SHEKH SOYEB vs THE STATE OF BIHAR	VIKASH KUMAR SHUKLA SURESH PRASAD SINGH	
5.	CR. MISC./83236/2025 30(a) R.BAIL-1	3 AMOD CHAUDHARY vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV SURESH PRASAD SINGH	
6.	CR. MISC./83276/2025 111,112, R.BAIL-1	2 ROHIT KUMAR YADAV @ ROHIT YADAV vs THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	DR. AJEET KUMAR
7.	CR. MISC./83306/2025 126(2),115(2),109 R.BAIL-1	2 DILKHUSH KUMAR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD RAJNISH KUMAR SWETA BURNWAL AMRENDRA KUMAR DINESH KUMAR	AHMAD ALI DEVENDRA PRASAD SINGH
8.	CR. MISC./83308/2025 310(4),310(5) R.BAIL-1	2 RAHUL KUMAR @ RAHUL KUMAR YADAV vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR SANJAY KUMAR SINGH	BISHWESHWAR RAM
9.	CR. MISC./83313/2025 109,126(2),115(2) R.BAIL-1	2 PINTU KUMAR @ PINTU RAY @ PALTA RAI vs THE STATE OF BIHAR	MADHAV KUMAR GAURAV KUMAR VERMA	BINOD KUMAR
10.	CR. MISC./83335/2025 109(1),61(2),3(5) R.BAIL-1	2 MANTU YADAV @ MANTU KUMAR @ PAPPU vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH	ASHOK KUMAR SINGH PRATIK PRAKASH PURUSHOTTAM KUMAR PRANSHU
11.	CR. MISC./83347/2025 140(1),140(2),140 R.BAIL-1	2 MD. SADDAM @ MD. SADAM @ MOHAMMAD SADDAM vs THE STATE OF BIHAR	RAVI SHANKAR ROY	DR. INDIWAR KUMARI BINOD MURARI MISHRA ABHIJATYA SHUBHAM
12.	CR. MISC./83348/2025 21(c),22(C),25,29 R.BAIL-1 Same ps: CR. MISC/83473/2025	2 RANJIT PASWAN @ RANJEET PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR	ANIL KUMAR
13.	CR. MISC./83373/2025 126(2),115(2),303 R.BAIL-1	2 GOLU @ RAJNANADAN KUMAR vs THE STATE OF BIHAR	SHAILESH ANAND NEHA GAUTAM NISHANT ARYAMAN	SANGEETA SHARMA
14.	CR. MISC./83375/2025 126(2),303(2),351 R.BAIL-1	2 SONU MUSAHAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH	RAJIV NAYAN
15.	CR. MISC./83390/2025 126(2),115(2),118 R.BAIL-1	2 AKHILESH RAM vs THE STATE OF BIHAR	ALEXANDER ASHOK JAWED AKHTAR	MUKESH KUMAR SINGH MANINDRA KISHORE SINGH MRITUNJAY KUMAR SANTOSH KUMAR JHA
16.	CR. MISC./83411/2025 109,140(2),127(2) R.BAIL-1	2 SAURAV KUMAR @ SOURABH KUMAR vs THE STATE OF BIHAR	AMIT ANAND	VINOD SHANKER MODI
17.	CR. MISC./83466/2025 21(c), R.BAIL-1	2 MD. KURSED @ KHURSID vs THE STATE OF BIHAR	GOPAL KUMAR JHA	UPENDRA KUMAR
18.	CR. MISC./83472/2025 309(4), R.BAIL-1	2 AKASH KUMAR vs THE STATE OF BIHAR	JEETENDRA NARAYAN	BISHWESHWAR RAM

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19.	CR. MISC./83473/2025 21(c),22(c),25,29 R.BAIL-1 Same ps: CR. MISC/83348/2025	2 ROHIT KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	ANIL KUMAR
20.	CR. MISC./83503/2025 109(I),3(5), R.BAIL-1	2 KARU SINGH @ CHANDRAMAULI SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH ADARSH SINGH EASHITA RAJ VIKAS KUMAR JHA	MADHURA NAND JHA
21.	CR. MISC./83640/2025 103(1),3(5) R.BAIL-1	2 SAMRESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR ALIAS ASHOK KARN BIMAL KUMAR	ARUN KUMAR PANDEY
22.	CR. MISC./83712/2025 103(1),61(2),3(5) R.BAIL-1	2 SUJIT KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI NISHANT SHEKHAR PRERNA RISHI	JITENDRA KUMAR SINGH
23.	CR. MISC./83737/2025 341,342,323,307,5 R.BAIL-1	2 AFJAL ALI @ AFJAL SAH vs THE STATE OF BIHAR	MD. ANISUR RAHMAN MD. KHALID ANWAR	RITA VERMA
24.	CR. MISC./83741/2025 118(1),109,103(1) R.BAIL-1	2 ANKIT KUMAR vs THE STATE OF BIHAR	MADHUMAY MADHUP ANAND KUMAR TIWARI NILABH RANJAN DEVENDRA KUMAR PANDEY HANSRAJ	BHARAT LAL SUMIT KUMAR HARI OM PRASOON SHEKHAR
25.	CR. MISC./83761/2025 419,420,467,468,4 R.BAIL-1	2 VIKASH KUMAR vs THE STATE OF BIHAR	ABHISEK UMESH KUMAR	NARENDRA KUMAR SINGH CHANDAN KUMAR VERMA
26.	CR. MISC./83773/2025 126(2),118(1),118 R.BAIL-1	2 KRISHNA MAHATO vs THE STATE OF BIHAR	PATANJALI RISHI NISHANT SHEKHAR PRERNA RISHI	JITENDRA KUMAR SINGH
27.	CR. MISC./83806/2025 126(2),115(2),117 R.BAIL-1	2 JAGAT NARAYAN SHARMA AND ANR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	ARUN KUMAR PANDEY
28.	CR. MISC./83822/2025 190,191(3),126(2) R.BAIL-1	2 SUNIL KUMAR @ GUDDU @ GUDDA vs THE STATE OF BIHAR	AMRENDRA KUMAR	UMA SHANKAR PRASAD SINGH
29.	CR. MISC./83862/2025 80,238,3(5) R.BAIL-1	2 CHANDAN KUMAR RAM @ CHANDAN RAM vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR ASHISH KUMAR PALIT	UDAY PRATAP SINGH
30.	CR. MISC./83914/2025 132,109,186,317(5) R.BAIL-1	2 VISHVJIT KUMAR @ VISHWAJEET KUMAR vs THE STATE OF BIHAR	MADHUMAY MADHUP ANAND KUMAR TIWARI JYOTI PRASAD	KALYAN SHANKAR
31.	CR. MISC./83918/2025 103(1),61(2), R.BAIL-1	2 HEMANT KUSHWAHA vs THE STATE OF BIHAR	VYAS KUMAR MISHRA AJAY KUMAR TIWARY	BHANU PRATAP SINGH
32.	CR. MISC./83993/2025 341,342,323,324,3 R.BAIL-1	2 RAMPUKAR SINGH @ RAM PUKAR SINGH @ RAMPUKAR SINGH vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR MUKUL KUMAR UTSAV KUMAR MILI KUMARI	BRAJENDRA NATH PANDEY
33.	CR. MISC./84004/2025 103(1),3(5), R.BAIL-1	2 GANGA SAGAR CHAUDHARY vs THE STATE OF BIHAR	ARUN KUMAR SINGH	NIRMALA KUMARI
34.	CR. MISC./84096/2025 147,148,149,341,3 R.BAIL-1	2 SUMER SINGH @ SOMAR SINGH @ SURENDRA SINGH vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV TAFAZZUL AHMAD KRISHNA KUMAR	RAJEEV RANJAN NO.II RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY
35.	CR. MISC./84137/2025 126(2),115(2),109 R.BAIL-1	3 ASHOK DAS vs THE STATE OF BIHAR	MADHAV KUMAR NEHA KUMARI SINGH	AJIT KUMAR MAHENDRA PRATAP
36.	CR. MISC./84207/2025 191(2),191(3),126 R.BAIL-1 Same ps: CR. MISC/84449/2025	2 TARKESHWAR DAS vs THE STATE OF BIHAR	VIKRAM SINGH AMIT RANJAN	RAM ANURAG SINGH
37.	CR. MISC./84421/2025 140(3),3(5) R.BAIL-1	2 RANJEET KUMAR @ RANJEET YADAV vs THE STATE OF BIHAR	SHRUTI SINGH KALPANA	HARENDRA PRASAD
38.	CR. MISC./84449/2025 191(2)(3),126(2), R.BAIL-1 Same ps: CR. MISC/84207/2025	2 DHANESHWAR DAS @ DHANESHWAR KUMAR @ DAS vs THE STATE OF BIHAR	VIKRAM SINGH	NARSINGH TANTI

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39.	CR. MISC./84451/2025 318(4),319(2),336 R.BAIL-1	2 KARAN VERMA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	SHAHEEN BEGUM
40.	CR. MISC./84465/2025 126(2),115(2),352 R.BAIL-1	2 VIPIN KUMAR vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHNA	NAVIN KUMAR PANDEY MADHAV KUMAR
41.	CR. MISC./84474/2025 318(4),61(2), R.BAIL-1	2 VINAY KUMAR MISHRA vs THE STATE OF BIHAR	SHWETA PRANJAL KUMAR	RAM SUMIRAN RAI
42.	CR. MISC./84545/2025 147,148,149,323,3 R.BAIL-1	2 KHASIUR RAHMAN @ MD KHASIUR RAHMAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	RAJ BALLABH SINGH
43.	CR. MISC./84568/2025 126(2),352,351(2) R.BAIL-1	2 SONA SINGH @ RITESH SINGH @ RITESH KUMAR SINGH vs THE STATE OF BIHAR	JEETENDRA NARAYAN	DILIP KUMAR NO. 1 DEWENDRA NARAYAN SINGH
44.	CR. MISC./84588/2025 140(3),103(1),61(R.BAIL-1	2 GHUTAR YADAV @ ABHINANDAN YADAV @ NANDAN KUMAR @ NANDAN YADAV AND ORS vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	MANOJ KUMAR
45.	CR. MISC./84654/2025 103(1) R.BAIL-1	2 MAMTA KUMARI vs THE STATE OF BIHAR	JAI KISHOR PODDAR	RAJ BALLABH SINGH
46.	CR. MISC./84664/2025 376,302,201 R.BAIL-1	2 BIKASH YADAV @ VIKKU YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	PRADEEP NARAIN KUMAR
47.	CR. MISC./84730/2025 307 R.BAIL-1	2 JAGGA @ MANOJ @ GOBIND KUMAR @ GOVIND KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN SWARN KIRAN KRISHNA GOND	NIRMAL KUMAR SINHA
48.	CR. MISC./84748/2025 147,148,149,448,3 R.BAIL-1	2 BHUSHAN SINGH @ SHASHI BHUSHAN SINGH @ SHASHI BHUSHAN PRASAD SINGH vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	DR.MRITYUNJAYA KR.GAUTAM
49.	CR. MISC./84805/2025 103,3(5), R.BAIL-1	2 NANDAN KUMAR @ SUKESH KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ	BHANU PRATAP SINGH
50.	CR. MISC./84904/2025 147,148,149,323,3 R.BAIL-1	2 CHULAI MUSAHAR @ CHULAI MUSHAHAR vs THE STATE OF BIHAR	MALTI KUMARI	SYED EHTESHAMUDDIN
51.	CR. MISC./84962/2025 103(1),3(5) R.BAIL-1	2 SANTOSH SINGH vs THE STATE OF BIHAR	BABU NANDAN PRASAD	SHYAMESHWAR DAYAL
52.	CR. MISC./85103/2025 318(4),319(2),336 R.BAIL-1	2 ASHRAF ALI vs THE STATE OF BIHAR	NISHANT KUMAR SINHA SAMSHER PRASAD	SATYA NAND SHUKLA
53.	CR. MISC./85136/2025 310(4),310(5),312 R.BAIL-1	2 ABHISHEK KUMAR @ VISHAL KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	MADHURI LATA
54.	CR. MISC./85144/2025 341,325,307,34,30 R.BAIL-1	2 MUKESH PASWAN vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	UMANATH MISHRA
55.	CR. MISC./85174/2025 126(2),115(2),118 R.BAIL-1	2 CHHOTU KUMAR vs THE STATE OF BIHAR	RAJNISH KUMAR SINGH	BRAJENDRA NATH PANDEY
56.	CR. MISC./85247/2025 302,34 R.BAIL-1	2 GUDDU KUMAR vs THE STATE OF BIHAR	SHIVANAND SINGH	RAM PRIYA SHARAN SINGH
57.	CR. MISC./85318/2025 323,325,307, R.BAIL-1	2 SARYUG CHAUDHARY @ SARJU CHODHARY @ SARYUG vs THE STATE OF BIHAR	SHAILESH KUMAR	ARUN KUMAR PANDEY
58.	CR. MISC./85404/2025 103,123,3(5), R.BAIL-1	2 MOHAN KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	SURENDRA PRASAD SINGH
59.	CR. MISC./85448/2025 126(2),115(2),352 R.BAIL-1	2 AVINASH KUMAR @ DURKALBA vs THE STATE OF BIHAR	RAHUL SINGH SUSHANT KUMAR AMAR KUMAR SINGH	MOHAMMAD SUFYAN SHASHI DHAR JHA
60.	CR. MISC./85505/2025 147,148,149,341,3 R.BAIL-1	2 RAMESH RAY @ RAMESH RAI vs THE STATE OF BIHAR AND ANR	MUNISH KUMAR MINAKSHI KUMARI SUDHANSHU SHEKHAR KUMAR SHITANSHU SHEKHAR KUMAR MUNNA RAJ SRIKANT SHARMA	ADITYA NARAYAN SINGH.1

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61.	CR. MISC./85563/2025 126(2),115(2),109 R.BAIL-1	2 PAPPU KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	AJAY KUMAR JHA PRABHAT KUMAR MANOJ KUMAR SINGH SANOJ KUMAR SWETA SUMAN
62.	CR. MISC./85585/2025 341,323,307,379,5 R.BAIL-1	2 SUNIL KUMAR vs THE STATE OF BIHAR	DINESHWAR MISHRA	BHARAT LAL
63.	CR. MISC./85727/2025 420,406,467,468,4 R.BAIL-1	2 AMARNATH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA KUMAR SHIVAM SINHA ROUSHAN SINHA SATYENDRA KUMAR BHATNAGAR	ABHAY KUMAR GYAN PRAKASH PARUL PRIYA
64.	CR. MISC./86126/2025 302, R.BAIL-1	2 ANIL MUSHAR @ ANIL MUSAHAR vs THE STATE OF BIHAR	ARUN KUMAR	PREM KUMAR JHA
65.	CR. MISC./86452/2025 30A,41(i),31(1)(2 R.BAIL-1	2 LALIT KUMAR SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	BRAJ KISHORE PD.(APP)
66.	CR. MISC./86640/2025 316(2),318(4), R.BAIL-1	2 SUJIT KUMAR vs THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH MRITYUNJAY KUMAR ASHUTOSH RANJAN	ASHOK KUMAR SINGH
67.	CR. MISC./86788/2025 20,22 R.BAIL-1	2 SHIV KUMAR DASH @ SHIV KUMAR DAS vs THE STATE OF BIHAR	MADHURENDRA KUMAR	YOGENDRA KUMAR
68.	CR. MISC./86970/2025 103,3(5) R.BAIL-1	2 RANJEET PASWAN vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	KUMAR VEERENDRA NARAYAN
69.	CR. MISC./87363/2025 376,120B,504,34 R.BAIL-1	2 MD. JAHIR @ MD. JAHID AND ANR vs THE STATE OF BIHAR	NIRAJ KUMAR ASHOK KUMAR	NAND KISHORE PRASAD
70.	CR. MISC./87400/2025 191(2),190,126(2) R.BAIL-1	2 SAMDEO MANJHI @ SHYAMDEO MANJHI vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH MRINALINI	BHARAT BHUSHAN

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 208 (AT 10:30 A.M.)
Mr. Justice Rajiv Roy

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ORDERS (ON OFFICE NOTES)				
1.	CR. MISC./77803/2025 8(c),20,22,22(c), A.BAIL	2 ABHISHEK KUMAR @ SONU MAHTO vs THE STATE OF BIHAR	MD SOBAN ASGHAR ASHAD	JAI NARAIN THAKUR
2.	CR. MISC./77805/2025 191(2),191(3),190 A.BAIL	2 REENA DEVI AND ORS vs THE STATE OF BIHAR	GAURI SHANKAR YADAV ABHAY KUMAR MUNGESHWAR KUMAR	
3.	CR. MISC./77838/2025 25(1) a A.BAIL	2 JUNAID ANSARI @ BABBU @ MD JUNAID vs THE STATE OF BIHAR	RANDHIR KUMAR NO 1	TARUN PRASAD MANDAL
4.	CR. MISC./77992/2025 126(2),127(2),115 A.BAIL	2 SURAJ RAM @ SURAJ KUMAR AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RANA RANDHIR SINGH
5.	CR. MISC./78160/2025 64,115(2),110,352 A.BAIL	2 MD. KALAM vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	MD. MUSHTAQUE ALAM
6.	CR. MISC./78237/2025 109,118,3(5), A.BAIL	2 SONU KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR AND ANR	NAGENDRA KUMAR UMESH KUMAR VERMA	TARUN PRASAD MANDAL
7.	CR. MISC./78249/2025 191(1),191(2),190 A.BAIL	2 ANUSH YADAV @ ANUSH KUMAR AND ORS vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	ANANT KUMAR 1
FOR ADMISSION				
8.	CR. MISC./52330/2025 126(2),127(2), A.BAIL	4 PASHUPATI NATH GUPTA @ PASHUPATI KUMAR vs THE STATE OF BIHAR AND ANR	YOGENDRA TIWARI KUMARI KALPANA MISHRA	GAURI SHANKAR GUPTA
9.	CR. MISC./52348/2025 126(2),115(2),352 A.BAIL	2 DILIP KUMAR YADAV @ DILIP KUMAR AND ANR vs THE STATE OF BIHAR	RAJU KUMAR SINGH KUMARI SEEMA SINGH	MD. ASLAM ANSARI
10.	CR. MISC./52442/2025 80,338,3(5) A.BAIL	3 DHANTI DEVI vs THE STATE OF BIHAR	SHRI PRAKASH TIWARI	SATYA NAND SHUKLA MUNESHWAR PRASAD
11.	CR. MISC./52456/2025 109(1),118(2),3(5) A.BAIL	5 HIRAMANI KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	LAKSHMI KANT SHARMA
12.	CR. MISC./52495/2025 323,372,373,376 A.BAIL	5 KAILASH DAS @ KAILASH KUMAR vs THE STATE OF BIHAR AND ANR	RANJAN KUMAR	MADHURI LATA
13.	CR. MISC./52514/2025 126(2),115(2),109 A.BAIL	4 HEERA PASWAN vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	VEENA KUMARI JAISWAL
14.	CR. MISC./52532/2025 498A,323,379,504, A.BAIL	3 SUJEET KUMAR MISHRA @ SUJEET MISHRA vs THE STATE OF BIHAR AND ANR	KUMAR KAUSHIK NAMRATA DUBEY HEMANT RAJ	MD. ANZARUL HAQUE SAHARA AJAY KUMAR SINGH AJAY KUMAR SINGH
15.	CR. MISC./52535/2025 406,420,504,34, A.BAIL	4 SATISH KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	GAURI SHANKAR GUPTA RAJ KUMAR DINESHWAR TIWARY
16.	CR. MISC./52537/2025 363,366A,341,323, A.BAIL	3 SUDISH KUMAR @ BHULAI AND ANR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY MITHILESH KUMAR BIMLESH KUMAR PANDEY	SADANAND PASWAN
17.	CR. MISC./52577/2025 406,409,419,420,4 A.BAIL	3 AMARJEET SAH vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR SINGH PRAVIN KUMAR GUNJESH GAUTAM	MD. FAHIMUDDIN VIVEK PRASAD ARVIND KUMAR SURENDRA KUMAR MISHRA

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18.	CR. MISC./52592/2025 420,406,120B, A.BAIL	3 KOMAL KUMAR @ KOMAL KUMAR RAY @ KUMAR @ KUNAL RAY vs THE STATE OF BIHAR	UDESHYA KUMAR YADAV VINOD KUMAR	PARMESHWAR MEHTA
19.	CR. MISC./52864/2025 363,365,506,34,36 A.BAIL	3 AJAY THAKUR AND ORS vs THE STATE OF BIHAR AND ANR	UDAY KUMAR RAHUL KUMAR	SHANTANU KUMAR AYUSH KUMAR
20.	CR. MISC./53097/2025 318(4),338,336(3) A.BAIL	5 BASANTI DEVI vs THE STATE OF BIHAR	RAKESH KUMAR	RAJ KISHOR SINGH MIRA KUMARI
21.	CR. MISC./53964/2025 318(4),316(2) A.BAIL	4 GOPAL PRASAD @ GOPAL KUMAR vs THE STATE OF BIHAR	MITHILESH KUMAR SINGH	RABINDRA KUMAR
22.	CR. MISC./53972/2025 341,323,324,307,3 A.BAIL	4 CHUNNA YADAV @ CHUNNA KUMAR YADAV AND ORS vs THE STATE OF BIHAR	MADAN MOHAN RITIK SHAH RAHUL RAJ	RENU KUMARI
23.	CR. MISC./53993/2025 74,75,78,351(2), A.BAIL	3 BASANT TIWARI @ BASAWAN TIWARI @ BASHWAN TIWARI vs THE STATE OF BIHAR AND ANR	PARWEJ KHAN	SURESH PRASAD SINGH TRIBHUWAN NARAYAN
24.	CR. MISC./54009/2025 420,406, A.BAIL	3 MD. JAFER IMAM @ MD. SHAMIM @ JAFAR IMAM vs THE STATE OF BIHAR AND ANR	UMESH KUMAR YADAV RAMBABU YADAV	UMESH LAL VERMA
25.	CR. MISC./54142/2025 87, A.BAIL	4 ALOK KUMAR SINGH @ ALOK KUMAR @ ALOK RANJAN SINGH vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	MD. FAHIMUDDIN
26.	CR. MISC./54150/2025 137(2),96 A.BAIL	3 MUNNA MAHATO @ MUNNI MAHATO @ MUNNA KUSHWAHA vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA MEERA KUMARI RITESH KUMAR SINHA	RENU KUMARI MANU KUMAR RAJESH KUMAR
27.	CR. MISC./54154/2025 126(2),115(2),352 A.BAIL	4 DHANJI PASWAN vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR MISHRA KANHAIYA RAO	ADITYA NARAYAN SINGH.1 PRADHAN MURLI MANOHAR PD ABHASH RAJU KUMAR
28.	CR. MISC./54219/2025 341,323,324,307,5 A.BAIL	4 BAJRANGI MAHTO @ BAJRANGI vs THE STATE OF BIHAR	HEMANT KUMAR	KUMAR RANJIT RANJAN
29.	CR. MISC./54238/2025 304(B),498(A),34 A.BAIL	3 FARJANA KHATOON AND ANR vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	BHARAT LAL
30.	CR. MISC./54247/2025 126(2),115(2),109 A.BAIL	2 PRAMOD MUKHIYA @ PRAMOD YADAV vs THE STATE OF BIHAR	DURGESH NANDAN PUJA RANJAN KUMAR	PRANAV KUMAR S. JAMIL AKHTAR
31.	CR. MISC./54469/2025 118(2),126(2),109 A.BAIL	5 RAJESH SINGH @ GOURI SHANKAR SINGH @ GAURISHANKAR SINGH vs THE STATE OF BIHAR	AMIT NARAYAN BRAJESH SAHAY RUPA SINHA KETAN DAYAL	SHAILENDRA KUMAR SINGH
32.	CR. MISC./54693/2025 406,420, A.BAIL Same ps: CR. MISC/429/2025	3 RAMASHISH PRASAD vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SHARMA SHEKHAR SUMAN	ANIL KUMAR SINGH NO. 1 GAJENDRA KUMAR SINGH MANISH KUMAR NO2 SURABHI NIRMAL
With 32.1	CR. MISC./429/2025 A.BAIL	8 SUDHIR KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SHARMA	RAM NARESH RAY GAJENDRA KUMAR SINGH MANISH KUMAR NO2
33.	CR. MISC./54859/2025 323,342,498A,504, A.BAIL	3 DR PRADEEP KUMAR SINGH @ PRADEEP SINGH vs THE STATE OF BIHAR AND ANR	ARYA ACHINT SHASHI PRIYA AMARSHAKTI SHASHANK SHEKHAR	MANOJ KUMAR SANJAY VERMA SANJAY SINHA NIHARIKA RANI RIYA BHAWNA
34.	CR. MISC./54914/2025 87, A.BAIL	4 SHAHID @ SHAHID AKHTAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	BHANU PRATAP SINGH MUNNA KUMAR UPADHYAY GOPAL GOVIND MISHRA
35.	CR. MISC./54915/2025 406,420, A.BAIL	3 RAJ KUMAR SAH @ RAJU KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR KUMAR SHIVAM SINHA	ANISH CHANDRA NILENDU KUMAR CHOUDHARY
36.	CR. MISC./55004/2025 316(2),318(4), A.BAIL	3 ARBIND RAVIDAS @ ARVIND RAVIDAS vs THE STATE OF BIHAR	ASHOK KUMAR SINHA NO 3 SHYAMLENDRA KUMAR SAPAN KUMAR	UMA SHANKAR PRASAD SINGH

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37.	CR. MISC./55054/2025 127(1),115(2),109 A.BAIL Same ps: CR. MISC/62553/2025	3	KHAKHANU RAI @ SHRIBHAGWAN RAY vs THE STATE OF BIHAR	KUMAR BINODE BARIAR RANANJAY KUMAR CHHATESHWARI KUMARI	MD. ASLAM ANSARI
With 37.1	CR. MISC./62553/2025 A.BAIL	3	HARENDRA RAI @ DHARMENDRA KUMAR @ HARENDRA RAY @ DHARMENDRA RAI vs THE STATE OF BIHAR	KUMAR BINODE BARIAR RANANJAY KUMAR CHHATESHWARI KUMARI	PRNOTI SINGH
38.	CR. MISC./55072/2025 64,108,62 A.BAIL	4	ARVIND KUMAR @ ARVIND RAM vs THE STATE OF BIHAR	KUMARI ANUPAM	MADHURA NAND JHA
39.	CR. MISC./55101/2025 363,366A A.BAIL	4	RAMAUTAR MAHTO @ RAMAWATAR MAHTO AND ANR vs THE STATE OF BIHAR	NAWAL KISHORE SINGH KAMLESH KUMAR	SHARDA KUMARI
40.	CR. MISC./55184/2025 303(2),318(4),319 A.BAIL	3	RAHUL KUMAR @ MANISH KUMAR @ BAGDADI @ RAHUL vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	PAWAN KUMAR CHAURASIA
41.	CR. MISC./55256/2025 399,402 A.BAIL	4	SHASHANK KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH SHYAMLI KUMARI AYUSHI GUPTA	RANA RANDHIR SINGH
42.	CR. MISC./55303/2025 323,504,506,379,4 A.BAIL	3	ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	LALLU PRASAD RAJESH KUMAR	SHYAM BIHARI SINGH SAURABH KUMAR RISHI SINHA DANISH RAJA
43.	CR. MISC./55311/2025 406,409,420,120B, A.BAIL	4	RAKESH KUMAR ROY vs THE STATE OF BIHAR AND ANR	BRAJESH PRASAD GUPTA GIRIDHAR GOPAL TIWARY HANSRAJ	SHYAM KUMAR SINGH VISHWANATH PD. SINHA
44.	CR. MISC./55339/2025 498A,406 A.BAIL	3	CHHOTELAL SINGH @ CHHOTELAL KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ADESH RAJ SINGH SWARNIMA	ANUJ KUMAR SHRIVASTAVA ADESH RAJ SWARNIMA
45.	CR. MISC./55353/2025 498A,406,494,323 A.BAIL	4	SADAN CHOUHAN vs THE STATE OF BIHAR AND ANR	UDAY PRATAP SINGH DRISHTI MOHAN ANJU KUMARI SINHA KUMARI SEEMA SINGH	SANGEETA SHARMA SATYA PRAKASH ABHISHEK ACHHAIBAR SINGH ABHISHEK SATYA PRAKASH ACHHAIBAR SINGH
46.	CR. MISC./55408/2025 341,323,504,506,4 A.BAIL	2	RAHIM KUMAR SINGH @ DINESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR SINGH	UMA SHANKAR PRASAD SINGH NAWAL KISHORE SINGH KAMLESH KUMAR
47.	CR. MISC./55511/2025 147,149,341,323,3 A.BAIL	4	PAPPU RAI vs THE STATE OF BIHAR	ANJANA . SANJAY KUMAR @ S.K.	JHARKHANDI UPADHYAY
48.	CR. MISC./55546/2025 302,34 A.BAIL	2	VIJAY SINGH @ VIJAY KUMAR SINGH vs THE STATE OF BIHAR	RAM SUMIRAN RAI ADITYA KUMAR CHANDRA SHEKHAR KUMAR	MOHAMMAD SUFYAN
49.	CR. MISC./55588/2025 316(2),318(4),274 A.BAIL	3	RAKESH KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR	MURLI DHAR
50.	CR. MISC./55740/2025 191(2),191(3),190 A.BAIL	2	LAL BABU SAHNI AND ORS vs THE STATE OF BIHAR	SUMAN KUMAR VERMA AYUSHI SINGH ANJALI SINGH ANISH KUMAR SUMAN KUMAR VERMA	MD. MUSHTAQUE ALAM
51.	CR. MISC./55878/2025 126(2),115(2),74, A.BAIL	3	PREMLATA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	MD IRSHAD	PUSHPA SINHA DEEPANJALI GUPTA
52.	CR. MISC./55885/2025 8, A.BAIL	3	RAJA KUMAR vs THE STATE OF BIHAR AND ANR	KAMESHWAR SINGH GAUTAM KUMAR SIDHESHWAR PRASAD	SUNIL KUMAR PANDEY SUSHIL KUMAR SINGH
53.	CR. MISC./55970/2025 341,323,406,420,5 A.BAIL	3	BHOLA SINGH @ BHOLA PRASAD SINGH AND ANR vs THE STATE OF BIHAR AND ANR	MILI KUMARI	RENUKA RATNAKAR (125)
54.	CR. MISC./55976/2025 CONVERTED FROM CR A.BAIL	2	MUNNA SAH @ MUNNA GUPTA AND ORS vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARI RAKESH KUMAR MISHRA KANHAIYA RAO	USHA KUMARI 1
55.	CR. MISC./56072/2025 140(1),3(5) A.BAIL	3	RAKESH KUMAR YADAV AND ANR vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	ANISH CHANDRA ASHAD MD. SOBAN ASGHAR

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56.	CR. MISC./56083/2025 323,504,354,376 A.BAIL	4 JAHAGIR @ MD. JAHANGEER ALAM vs THE STATE OF BIHAR AND ANR	BHOLA PRASAD INDRAJEET KUMAR	SUNIL KUMAR PANDEY MADHAV KUMAR
57.	CR. MISC./56108/2025 341,323,353,504,5 A.BAIL	3 RAHUL SINGH @ RAHUL KR. SINGH @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	SUCHETA YADAV
58.	CR. MISC./56134/2025 126(2),115(2),109 A.BAIL	5 BITTU KUMAR vs THE STATE OF BIHAR	JEETENDRA NARAYAN	UDAY PRATAP SINGH
59.	CR. MISC./56181/2025 316(2),316(5),318 A.BAIL	5 CHANDRAMANI PRASAD SINHA @ CHANDRAMANI PRASAD SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH	PARMANAND KUMAR
60.	CR. MISC./56436/2025 302,34 A.BAIL	4 SHAMBHU YADAV @ ROHIT YADAV @ SHAMBHU PRASAD @ SHAMBHU PD. YADAV AND ANR vs THE STATE OF BIHAR	PRAMOD RAJPATI DURGA KUMARI SAMA AKHTAR	NAWAL KISHORE PRASAD
61.	CR. MISC./56678/2025 334(1),303(2),3(5 A.BAIL	3 SONU KUMAR vs THE STATE OF BIHAR AND ANR	AMRIT ABHIJAT SNEHIL KUMAR MANOJ KUMAR GUPTA SANJAY SINGH GHANSHYAM	KALYAN SHANKAR
62.	CR. MISC./56763/2025 191(2),191(3),190 A.BAIL	3 VINOD KUMAR @ VINOD PASWAN AND ORS vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND CHANDRA SHEKHAR ANAND CHANDRA SHEKHAR ANAND CHANDRA SHEKHAR ANAND CHANDRA SHEKHAR ANAND CHANDRA SHEKHAR ANAND	JHARKHANDI UPADHYAY
63.	CR. MISC./56810/2025 80,3(5), A.BAIL	4 AKALU NONIYA @ AKALU CHAUHAN AND ANR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH HARENDRA KUMAR SINGH	SYED EHTESHAMUDDIN ASHWANI KUMAR TIWARY
64.	CR. MISC./56954/2025 366(A),34,376 A.BAIL	3 SUNIL KUMAR @ SUNIL YADAV vs THE STATE OF BIHAR AND ANR	CHANDAN KUMAR KASHYAP	SYED MOJIBUR RAHMAN PUJA KUMARI DHARAMVEER
65.	CR. MISC./56973/2025 354,354D,34 A.BAIL	2 SHYAM KUMAR @ SHYAM MISHRA vs THE STATE OF BIHAR AND ANR	PRATEEK TANDON ROHIT RANJAN	TAPESHWAR SHARMA RAHUL KUMAR MISHRA
66.	CR. MISC./57247/2025 420,406,34 A.BAIL	5 ARJUN KUMAR SINGH vs THE STATE OF BIHAR	ANAND KUMAR	SHARDA KUMARI SANJAY KUMAR MAKARDHWAJ UPADHYAY
67.	CR. MISC./57308/2025 137(2),96, A.BAIL	2 RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	RANJAY KUMAR SINGH	SHANTANU KUMAR
68.	CR. MISC./57313/2025 323,325,504,506,3 A.BAIL	4 MD. SANAU @ MD. SANAUWAR vs THE STATE OF BIHAR AND ANR	MD IRSHAD	MD. FAHIMUDDIN SATYA PRAKASH PARASAR
69.	CR. MISC./57325/2025 406,420,120(B),34 A.BAIL	3 JAY KUMAR PRASAD @ JAY KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SINGH SANJAY KUMAR	ASHA KUMARI
70.	CR. MISC./57335/2025 323,504,34,498A A.BAIL	3 RAJESH KUMAR vs THE STATE OF BIHAR AND ANR	ANAND KUMAR OJHA SUSHIL KUMAR	NIRMAL KUMAR SINHA ARUN KUMAR GUPTA
71.	CR. MISC./57397/2025 341,323,504,498(A A.BAIL	3 SHIV KUMAR vs THE STATE OF BIHAR AND ANR	NITYANAND NEERAJ KUMARI ANJANI SINHA	RENU KUMARI ONKAR NATH MUKESH KUMAR PANDEY RAM NARESH SINGH
72.	CR. MISC./57437/2025 137(2),87,3(5) A.BAIL	3 MANISH KUMAR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH SHYAMLI KUMARI AYUSHI GUPTA RASHMI	SANJAY KUMAR TIWARY
73.	CR. MISC./57570/2025 406,34 A.BAIL	2 BIRENDRA SINGH AND ANR vs THE STATE OF BIHAR AND ANR	RAJU KUMAR SINGH	SANJAY KUMAR SANJAY KUMAR
74.	CR. MISC./57608/2025 120B,498A,323,406 A.BAIL	4 MD. MOLAJIM vs THE STATE OF BIHAR AND ANR	NAFISUZZOHA BAL GOVIND SHARMA MD. SHAHBAZ YUSUF	GULNAR BEGUM MD SHAHBAZ YUSUF MD NEMATULLAH

PATNA HIGH COURT		120	Saturday 17th January, 2026	
			Hon'ble Mr. Justice Rajiv Roy	
75.	CR. MISC./57648/2025 96, A.BAIL	4 SACHIN KUMAR @ BHOLA KUMAR vs THE STATE OF BIHAR AND ANR	ASHUTOSH KUMAR	MD. MUSHTAQUE ALAM
76.	CR. MISC./57670/2025 126(2),127(2),115 A.BAIL	3 SANTOSH SAH AND ANR vs THE STATE OF BIHAR	KRISHNA MURARI	ASHA DEVI
77.	CR. MISC./57692/2025 498(A),341,323,30 A.BAIL	4 KISHAN KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI AMIT KUMAR	RAJENDRA NATH JHA ARUN MD. ANWAR MD. ANWAR ARUN
78.	CR. MISC./57755/2025 317(4),317(5),3(5 A.BAIL	4 VIKAS KUMAR vs THE STATE OF BIHAR	SURYADEO PRASAD SINGH HARENDRA KUMAR	MD. MUSHTAQUE ALAM
79.	CR. MISC./57806/2025 25(1-B)a,26, A.BAIL	3 MD. ALAUDDIN vs THE STATE OF BIHAR	BALESHWAR KAMAT	SYED MOJIBUR RAHMAN
80.	CR. MISC./57807/2025 126(2),115(2),118 A.BAIL	3 BIRENDRA YADAV @ VIRENDRA YADAV AND ANR vs THE STATE OF BIHAR	JEETENDRA NARAYAN YASHVARDHAN SINGH	SHYAMESHWAR DAYAL
81.	CR. MISC./57823/2025 108,3(5) A.BAIL	3 RANJEET THAKUR @ RANJEET KUMAR THAKUR @ RAJA AND ANR vs THE STATE OF BIHAR	MADHAV KUMAR	NAWAL KISHORE PRASAD
82.	CR. MISC./57864/2025 341,323,324,379,3 A.BAIL	3 TUNTUN KUMAR @ TUNTUN YADAV vs THE STATE OF BIHAR	RUPESH KUMAR LAXMI KUMARI	KANHIYA KISHOR
83.	CR. MISC./58076/2025 137(2),140(3) A.BAIL	3 SONU KUMAR YADAV @ SANGAM YADUVANSHI vs THE STATE OF BIHAR	ASHOK KUMAR NO.6 DIWAKAR YADAV	DR.MRITYUNJAYA KR.GAUTAM
84.	CR. MISC./58122/2025 498A,379 A.BAIL	3 ABHISHEK ANAND vs THE STATE OF BIHAR AND ANR	AMITABH SOHAN PALLAVI SINGH	AKBAR ALI KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS
85.	CR. MISC./58148/2025 346,364,366(B),49 A.BAIL	3 ARVINDRA SAHNI @ PRADEEP KUMAR AND ANR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	RANA RANDHIR SINGH
86.	CR. MISC./58213/2025 126(2),115(2),118 A.BAIL	4 GULI YADAV @ SANJAY YADAV AND ANR vs THE STATE OF BIHAR	DHANANJAY KUMAR	MD. FAHIMUDDIN
87.	CR. MISC./58476/2025 406,420 A.BAIL	2 DEEPAK SINGH vs THE STATE OF BIHAR AND ANR	UMA SHANKAR SINGH	BINOD KUMAR SHAILESH KUMAR
88.	CR. MISC./58542/2025 190,191(2),126(2) A.BAIL	2 MD. KURBAN @ MD. KURBAN ALI @ MD. QURBAN ALI AND ORS vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	UDAY PRATAP SINGH
89.	CR. MISC./58574/2025 351(2),352,115(2) A.BAIL	2 DASAI PASWAN vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH	MADHURI LATA
90.	CR. MISC./58986/2025 191(2)(3),190,126 A.BAIL	3 RAMDEO PRASAD @ RAMDEV PRASAD vs THE STATE OF BIHAR	MAN MOHAN KUMAR	ASHOK KUMAR SINGH BIPIN KUMAR SARITA KUMARI RAJESH KUMAR VERMA ANIL KUMAR
91.	CR. MISC./58987/2025 341,323,325,504,5 A.BAIL	3 CHHOTU YADAV AND ORS vs THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY MD. MOBASSAR ALI	ABHAY KUMAR ROY
92.	CR. MISC./59014/2025 126(2),115(2),303 A.BAIL Same ps: CR. MISC/60506/2025	3 SUDHIR KUMAR vs THE STATE OF BIHAR	AKSHAY TRIPATHI MOHAMMAD FAROOQ SHAKTI SUMAN KUMAR	MADAN KUMAR ABHISHEK ANAND DIPTI DIVYA
With 92.1	CR. MISC./60506/2025 A.BAIL	3 JAI KUMAR RAVI @ JAI KUMAR RAI vs THE STATE OF BIHAR	AKSHAY TRIPATHI MOHAMMAD FAROOQ	MD. SHAKIR AHMAD
93.	CR. MISC./59038/2025 414,420,467,468,3 A.BAIL	3 VISHAL KUMAR @ VISHAL SAHANI vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS KUNDAN KUMAR	SHYAMESHWAR DAYAL
94.	CR. MISC./59310/2025 363,366(A),34 A.BAIL	3 SAMEER MIYAN @ SAMEER ALAM vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	DR. INDIWAR KUMARI MANJEET KUMAR MISHRA
95.	CR. MISC./59332/2025 498A,323, A.BAIL	4 SANAUL HAQUE @ SANAUAL HAQUE vs THE STATE OF BIHAR AND ANR	KARANDEEP KUMAR	JAI NARAIN THAKUR SHARDA NAND MISHRA SUMIT KUMAR GUPTA SHARDA NAND MISHRA SUMIT KUMAR GUPTA

PATNA HIGH COURT		121	Saturday 17th January, 2026	
			Hon'ble Mr. Justice Rajiv Roy	
96.	CR. MISC./59465/2025 323,324,307,498(A A.BAIL	3 BHOLA CHAUDHARI @ BHOLA CHAUHAN vs THE STATE OF BIHAR AND ANR	BINOD KUMAR	RABINDRA KUMAR DINKAR KUMAR AJIT KUMAR
97.	CR. MISC./59575/2025 80,103(1),3(5), A.BAIL	2 AKASH KUMAR vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY	SHAILENDRA KUMAR

PATNA HIGH COURT	122	Saturday 17th January, 2026 Hon'ble Mr. Justice Arun Kumar Jha
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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 211 (AT 10:30 A.M.)
Mr. Justice Arun Kumar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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Notice: (i) Mentioning of urgent matters will be taken up at 10.30 AM on Monday only.

(ii) Appearance slips should be submitted only by those Ld. Senior Advocates / Ld. Advocates who are present before the Hon'ble Court.

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./76704/2025 87,96,137(2),3(5) R.BAIL-1	2 RAJA @ RAJA MEHTA @ RAJA KUMAR vs THE STATE OF BIHAR AND ANR	KUNDAN KUMAR SINGH	GULNAR BEGUM	
2.	CR. MISC./77483/2025 96,3(5), R.BAIL-1	2 BITTU KUMAR JHA vs THE STATE OF BIHAR AND ANR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR BRAHMANAND KUMAR	MUKESH KUMAR SINGH	
3.	CR. MISC./77796/2025 64(1),65(1),70(2) R.BAIL-1	3 ABHISHEK KUMAR @ ABHISHEK GOND @ ABHISHEK GADE vs THE STATE OF BIHAR AND ANR	RISHABH MISHRA	AHMAD ALI	
4.	CR. MISC./78075/2025 103(1),238,61(2) R.BAIL-1	2 BUTTAN MANDAL vs THE STATE OF BIHAR	BIMAL KUMAR	ARUN KUMAR PANDEY GYANESHWAR PRASAD RAJEEV NAYAN MANISH KUMAR	
5.	CR. MISC./78125/2025 80(2),3(5) R.BAIL-1	2 DHIRENDRA MANDAL vs THE STATE OF BIHAR	ALOK KUMAR SINGH	SYED EHTESHAMUDDIN	
6.	CR. MISC./78127/2025 318(4),319(2),303 R.BAIL-1	2 MOHAMMAD KAISH vs THE STATE OF BIHAR AND ANR	ARYAN SINHA SHIVAM RAJ JITESH SINGH	ANISH CHANDRA	
7.	CR. MISC./78754/2025 302,307,353,323,3 R.BAIL-1	2 DHANANJAY KUMAR vs THE STATE OF BIHAR	HANSRAJ DEVENDRA KUMAR PANDEY	ANIL KUMAR	
8.	CR. MISC./78838/2025 25(1-B)a,26,35, R.BAIL-1	2 KESHAV KUMAR AND ANR vs THE STATE OF BIHAR	VIKAS KUMAR AKASH DEEP ARADHANA KUMARI	NIRMAL KUMAR SINHA	

FOR ADMISSION -I

9.	CR. WJC/1858/2025 226,227, J. Arising out of IA-1/2026 () MISC	1 LALAN PRASAD vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	MUKUL JEE TAFAZZUL AHMAD NITISH KUMAR KAJAL KUMARI SHASHANK CHANDRA SHASHANK CHANDRA	G.P.26	
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FOR ADMISSION

10.	CR. MISC./71432/2025 103(1),238(A),3(5) R.BAIL-1	2 SANDHYA DEVI @ NAGIN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	MD. ATAUR RAHMAN	
11.	CR. MISC./71530/2025 126(2),115(2),352 R.BAIL-1	2 PAWAN KUMAR @ PAWAN KUMAR YADAV vs THE STATE OF BIHAR AND ANR	MONI KUMARI SATISH KUMAR SINHA	USHA KUMARI 1 PRABHAT RANJAN SINGH	
12.	CR. MISC./71536/2025 20(b)(ii)(C),25,2 R.BAIL-1 IA-1/2025 () EARLY HEARING	2 SONU KUMAR vs THE UNION OF INDIA THROUGH DIRECTOR NARCOTICS CONTROL BUREAU	GANESH PRASAD SINGH	DR. KRISHNA NANDAN SINGH (A.S.G) SRIRAM KRISHNA	

PATNA HIGH COURT		123	Saturday 17th January, 2026 Hon'ble Mr. Justice Arun Kumar Jha	
13.	CR. MISC./71704/2025 96,3(5), R.BAIL-1	3 BIRENDRA KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH SWATI PARMAR	BRAJENDRA NATH PANDEY ADARSH SINGH RABISH KUMAR HARSH KUMAR KHALID FAIZAN KHURSHID RIZWANUL JAMA KHAN RABISH KUMAR ADARSH SINGH HARSH KUMAR KHALID FAIZAN KHURSHID RIZWANUL JAMA KHAN
14.	CR. MISC./71716/2025 498(A),304(B),201 R.BAIL-1	2 MANJU DEVI vs THE STATE OF BIHAR	BACHAN JEE OJHA	MD. IFTEKHAR MAHMOOD SANJAY KUMAR MISHRA ASHOK KUMAR
15.	CR. MISC./71719/2025 96, R.BAIL-1	2 MANISH KUMAR vs THE STATE OF BIHAR AND ANR	AJIT RANJAN KUMAR HARENDRA KUMAR SINGH	BRAJENDRA NATH PANDEY LEELAWATI KUMARI AMAN VISHAL
16.	CR. MISC./71731/2025 309(4),317(2), R.BAIL-1	2 BALI BHUIAN @ LULHA @ DILIP BHUIAN vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR	ANAND KISHORE CHOUDHARY
17.	CR. MISC./71733/2025 8(c),17(c),18(c), R.BAIL-1	2 SHATRUDHAN THAKUR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RENUKA RATNAKAR (125)
18.	CR. MISC./71788/2025 103,3(5), R.BAIL-1	3 MANJAR ALAM @ MD. MANJAR vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA CHITRANSH RAJ	HARENDRA PRASAD
19.	CR. MISC./71871/2025 115(2),126(2),127 R.BAIL-1	3 RAJNISH KUMAR vs THE STATE OF BIHAR	ALOK ABHINAV	UMESHANAND PANDIT ASHOK KUMAR MANOJ KUMAR
20.	CR. MISC./72088/2025 302,120B,34,201 R.BAIL-1	2 SUBODH RAI vs THE STATE OF BIHAR	RAM SHANKAR PRASAD	MOHAMMAD SUFYAN
21.	CR. MISC./72221/2025 103(1),3(5) R.BAIL-1	3 WAKIL DAS vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	NAVIN KUMAR PANDEY
22.	CR. MISC./72266/2025 25(i-B)A,26,35, R.BAIL-1	2 PINTU KUMAR @ FAKIRA vs THE STATE OF BIHAR	SAMIR KUMAR SINHA	UDAY CHAND PRASAD
23.	CR. MISC./72315/2025 305(B),105, R.BAIL-1	2 MD. SIDHIKI vs THE STATE OF BIHAR	BRIJ NANDAN PRASAD	SHAHABUDDIN AZEEM @ S. AZEEM
24.	CR. MISC./72334/2025 303(2),317(5), R.BAIL-1	2 DILKHUSH KUMAR @ RAJNISH KUMAR @ KHUSHDIL KUMAR @ KHUSHDIL SINGH @ DILKHUSH SINGH vs THE STATE OF BIHAR	ANSHU DHAR SHARMA NAMITA KUMARI	KUMAR VEERENDRA NARAYAN
25.	CR. MISC./72349/2025 406,409,420 R.BAIL-1	2 NAND KUMAR SAH @ NAND KUMAR NIRAJ vs THE STATE OF BIHAR AND ANR	PAWAN KUMAR	ZAINUL ABEDIN
26.	CR. MISC./72427/2025 103(1),3(5) R.BAIL-1 Same ps: CR. MISC/72522/2025	3 GITA DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	SHYAM KUMAR SINGH
With 26.1	CR. MISC./72522/2025 R.BAIL-1	3 DASRATH RAI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	SHYAM KUMAR SINGH
27.	CR. MISC./72608/2025 137,140(3),96, R.BAIL-1	2 NITISH KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK SINGH	NIRMAL KUMAR SINHA
28.	CR. MISC./72611/2025 137(2),96,3(5) R.BAIL-1	2 AKASH RANJAN @ AKASH RANJAN KUMAR @ AKASH KUMAR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY MITHILESH KUMAR KRISHNA KANT PANDEY AMIT KUMAR PANDEY	MD. ATAUR RAHMAN
29.	CR. MISC./72655/2025 103(i),238, R.BAIL-1 Same ps: CR. MISC/72828/2025	2 KULDEEP SADA vs THE STATE OF BIHAR	MD. MUMTAZ UDDIN	RANA RANDHIR SINGH
30.	CR. MISC./72666/2025 103(1),238, R.BAIL-1	2 KHUSHBOO KUMARI vs THE STATE OF BIHAR	VIVEKANAND SINGH	SHAILENDRA KUMAR SINGH

PATNA HIGH COURT		124	Saturday 17th January, 2026 Hon'ble Mr. Justice Arun Kumar Jha	
31.	CR. MISC./72690/2025 25(1-b)(a),26, R.BAIL-1	2 NEERAJ SAHANI @ NEERAJ KUMAR @ NIRAJ KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR	DILIP KUMAR NO. 1
32.	CR. MISC./72712/2025 8,20(b)(ii)(c), R.BAIL-1	2 MD. NAJIR @ NAJIR @ MOHAMMAD NAZIR vs THE STATE OF BIHAR	KUMAR RAVISH SANJAY KUMAR SHARMA ROHIT KUMAR	ANISH CHANDRA
33.	CR. MISC./72714/2025 316(2),318(4) R.BAIL-1	2 SUSHIL KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA RAJ KUMAR PASWAN	HARENDRA PRASAD YOGENDRA KUMAR
34.	CR. MISC./72734/2025 111 R.BAIL-1	2 PRAKASH KUMAR PASWAN @ PRAKASH KUMAR @ PRAKASH PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR	ASHOK KUMAR SINGH
35.	CR. MISC./72736/2025 25(1-B)(a),26 R.BAIL-1	2 SONU NUT vs THE STATE OF BIHAR	MILI KUMARI	MD. FAHIMUDDIN
36.	CR. MISC./72738/2025 70(2) R.BAIL-1	2 AJIT KUMAR CHAUPAL @ AJIT CHAUPAL vs THE STATE OF BIHAR AND ANR	KEDAR JHA	ASHOK KUMAR SINGH
37.	CR. MISC./72747/2025 126(2),127(2),351 R.BAIL-1	2 UMESH RAM @ UMESH KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	MUKESH KUMAR SINGH
38.	CR. MISC./72828/2025 103(1),238, R.BAIL-1 Same ps: CR. MISC/72655/2025	2 SAGAR SADA @ SAGAR KUMAR vs THE STATE OF BIHAR	MD. MUMTAZ UDDIN	RANA RANDHIR SINGH
39.	CR. MISC./72853/2025 103(1),238,61,3(5 R.BAIL-1	4 BABALOO PANDEY vs THE STATE OF BIHAR	HEMANT RAY SHARAD KUMAR VERMA SAGAR KUMAR	ANIL KUMAR SINGH NO. 1
40.	CR. MISC./72992/2025 302,201,34, R.BAIL-1	2 KAUSHAL SAH vs THE STATE OF BIHAR	SANJIV SHARAN	RITA VERMA
41.	CR. MISC./73119/2025 137(2),103(1),238 R.BAIL-1	2 SANDESH KUMAR vs THE STATE OF BIHAR	THAKUR BRAJESH SINGH PRATYUSH TOOBA HERA	DR. INDIWAR KUMARI
42.	CR. MISC./73133/2025 302,34, R.BAIL-1	2 DIASPI KUMAR @ DSP @ DSP KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI AKASH DEEP NISHANT SHEKHAR KALASH ANSHU KUMAR THAKUR	CHANDRA BHUSHAN PRASAD
43.	CR. MISC./73149/2025 Regular Bail R.BAIL-1	2 SURESH SAHANI @ SURESH FAUJDAR vs THE STATE OF BIHAR	PRERNA ANAND	SADANAND PASWAN
44.	CR. MISC./73212/2025 126(2),118(i),109 R.BAIL-1	2 AMIT KUMAR @ GUDDU SINHA vs THE STATE OF BIHAR	VIKRAMADIT AMRESH KUMAR SINGH	SATYENDRA PRASAD DEEPAK KUMAR SUMIT KUMAR JHA
45.	CR. MISC./73258/2025 140(1)(2),103(1), R.BAIL-1 Same ps: CR. MISC/74296/2025	2 SAJID HUSSAIN vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	BINOD KUMAR
46.	CR. MISC./73424/2025 147,148,149,385,3 R.BAIL-1	3 KAMLESHWARI THAKUR @ VIKASH @ RANJEET @ SANESH vs THE STATE OF BIHAR	ASHOK KUMAR	PUSHPA SINHA.1
47.	CR. MISC./73508/2025 103(1),3(5) R.BAIL-1	2 RAJESH YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI MANISH KUMAR KISHORE SAURABH	NITYANAND
48.	CR. MISC./73558/2025 103(1),238, R.BAIL-1	2 SHALU KUMARI vs THE STATE OF BIHAR	ARJUN PRASAD NAVIN KUMAR ABHIMANYU	VEENA KUMARI JAISWAL
49.	CR. MISC./73580/2025 420,467,468,471,4 R.BAIL-1	2 RAVI SHANKAR YADAV @ AMAN KUMAR vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA PRIYANKA KUMARI	SHAILENDRA KUMAR RAJIV RANJAN KR. PANDEY KRITYA NAND JHA SHIVAM NARAYAN PANDEY
50.	CR. MISC./73607/2025 109,61(2) R.BAIL-1	2 DINDAYAL YADAV vs THE STATE OF BIHAR	BHAVESH KUMAR	UPENDRA KUMAR RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD

PATNA HIGH COURT		125	Saturday 17th January, 2026 Hon'ble Mr. Justice Arun Kumar Jha	
51.	CR. MISC./73618/2025 137(2),140(3) R.BAIL-1	2 VICKY KUMAR @ SURYA NARAYAN KUMAR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	SATYENDRA PRASAD RISHIKESH RISHIKESH
52.	CR. MISC./73631/2025 281,106(1),105,23 R.BAIL-1	2 KESHAV KUMAR SINGH @ KESHAV SINGH vs THE STATE OF BIHAR	BRAJ KISHORE SINGH AMIT KUMAR AMIT KUMAR	RAJENDRA NATH JHA
53.	CR. MISC./73647/2025 309(4) R.BAIL-1	2 MD. ZAHID @ GHUTTI @ ZAHID vs THE STATE OF BIHAR	PIYUSH KUMAR PANDEY ADITI SHAHI KUMARI PRIYA	BINOD KUMAR
54.	CR. MISC./73651/2025 8(c),17(c),21(c), R.BAIL-1	2 SANTOSH KUMAR GUPTA vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RAHUL SINGH SANTOSH KUMAR PANDEY RABINDRA KUMAR	MURLI DHAR
55.	CR. MISC./73653/2025 137(2),96,126(2), R.BAIL-1	2 CHHEDI MUKHIYA vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	PREM KUMAR JHA
56.	CR. MISC./73661/2025 309(4) R.BAIL-1	2 CHETAN KUMAR vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI	NAVIN KUMAR PANDEY
57.	CR. MISC./73672/2025 96,352,351(3),3(5 R.BAIL-1	2 CHHOTU NAT @ CHHOTU KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	UDAY CHAND PRASAD SURESH PRASAD SHARMA
58.	CR. MISC./73676/2025 96,3(5) R.BAIL-1	2 SUKADEV DAS @ SUKADEV RAM vs THE STATE OF BIHAR AND ANR	DIPAK KUMAR SHAILENDRA KUMAR SINGH	SYED MOJIBUR RAHMAN BIMLESH KUMAR PANDEY MITHILESH KUMAR
59.	CR. MISC./73688/2025 303(2),317(2), R.BAIL-1	2 UDAY KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	KUMAR VEERENDRA NARAYAN ARUN MD. ANWAR
60.	CR. MISC./73694/2025 126(2),115(2),118 R.BAIL-1	3 KRISHNA KUMAR @ KRISHNA KUNWAR vs THE STATE OF BIHAR AND ANR	SAMRENDRA KUMAR JHA DHANANJAY KUMAR SINGH KUMAR ABHISHEK	SHYAMESHWAR DAYAL HAFIZ SHAHBAZ ARIF ALLAMA ABDUL QUADIR JAMAL FARIDI MANI SHANKAR KUMAR HAFIZ SHAHBAZ ARIF
61.	CR. MISC./73793/2025 399,402,414, R.BAIL-1	2 RAHUL KUMAR @ RAHUL SINGH @ RAHUL SAHNI vs THE STATE OF BIHAR	ALOK KUMAR ALOK UDAY KUMAR SINGH VAKIL KUMAR RANJEET PATEL AVNISH KUMAR SINGH	RAJENDRA PRASAD NAT
62.	CR. MISC./73798/2025 25(1-b)a,26,35, R.BAIL-1	2 CHANDAN KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	DR. INDIWAR KUMARI
63.	CR. MISC./73895/2025 64 R.BAIL-1	3 RAVI KUMAR vs THE STATE OF BIHAR AND ORS	SATISH KUMAR BABLU KUMAR	PRANAV KUMAR
64.	CR. MISC./73947/2025 317(5) R.BAIL-1	2 SANJEET PATEL @ SANJIT PATEL @ SANJIT KUMAR PATEL vs THE STATE OF BIHAR	ASHUTOSH KUMAR MISHRA SYED ASGHER NAJMI RAVI BHUSHAN MD. SHAMSHAD ALAM CHANDRA KISHORE KUMAR ALOK KUMAR	RENUKA RATNAKAR (APP 125)
65.	CR. MISC./74016/2025 96,351(3),3(5) R.BAIL-1	2 SURAJ KUMAR GUPTA vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	BINOD KUMAR
66.	CR. MISC./74041/2025 8(c),29,35,21(c), R.BAIL-1	2 ANNU KUMAR vs THE STATE OF BIHAR	MILI KUMARI AASHI WATS	SURENDRA KUMAR
67.	CR. MISC./74044/2025 309(4), R.BAIL-1	2 DURGESH KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	MD. MUSHTAQUE ALAM
68.	CR. MISC./74113/2025 14A,14B R.BAIL-1	2 KIM YANG DE vs THE STATE OF BIHAR AND ANR	KUMAR HARSHVARDHAN SUDHANSHU PRAKASH SHRUTI SINGH	RAMCHANDRA SAHNI DR.K.N. SINGH (ASG) DR.K.N SINGH (ASG)
69.	CR. MISC./74120/2025 191(2),191(3),190 R.BAIL-1	2 PINTU CHAUDHARY @ PINTU KUMAR vs THE STATE OF BIHAR AND ANR	VISHWA RANJAN CHOUDHARY	RAJENDRA SINGH RABINDRA KUMAR
70.	CR. MISC./74153/2025 123,103,238,3(5), R.BAIL-1	3 BECHAN SAHANI vs THE STATE OF BIHAR	NIDHI ANAND SURUCHI ANAND	NAWAL KISHORE PRASAD

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71.	CR. MISC./74157/2025 103(1),61(2) R.BAIL-1	2 MITHLESH SINGH @ MITHLESH KUMAR SINGH vs THE STATE OF BIHAR	ANKITA KUMARI ADITYA PRAKASH SAHAY	PRANAV KUMAR
72.	CR. MISC./74173/2025 126(2),115(2),109 R.BAIL-1 Same ps: CR. MISC/85349/2025 CR. MISC/89085/2025	3 SADDAM KHAN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	MADAN KUMAR
With 72.1	CR. MISC./85349/2025 R.BAIL-1	3 GOPAL KUMAR vs THE STATE OF BIHAR	BALESHWAR KAMAT	KUMAR VEERENDRA NARAYAN
With 72.2	CR. MISC./89085/2025 R.BAIL-1	2 AJAY KUMAR YADAV vs THE STATE OF BIHAR	BALESHWAR KAMAT	JAI NARAIN THAKUR
73.	CR. MISC./74195/2025 309(4) R.BAIL-1	2 DEVJEE YADAV @ DIBBA vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	SHANTANU KUMAR
74.	CR. MISC./74229/2025 21,22 R.BAIL-1	3 RANBIR KUMAR vs THE STATE OF BIHAR AND ANR	SHEKHAR KUMAR SINGH BUDDHI LAL YADAV RUPESH KUMAR SINGH	CHANDRA SEN PRASAD SINGH MANOJ KUMAR SINGH K.N.SINGH(A.S.G)
75.	CR. MISC./74239/2025 103(1),3(5) R.BAIL-1	2 SHONA LAL SAH @ SHONEYLAL SHAH vs THE STATE OF BIHAR	RAHUL SINGH	ADITYA NARAYAN SINGH.1
76.	CR. MISC./74277/2025 147,148,149,341,3 R.BAIL-1	2 NITISH KUMAR AND ORS vs THE STATE OF BIHAR	ARBIND KUMAR SINGH PRATIVA KUMARI	MADAN KUMAR
77.	CR. MISC./74296/2025 140(2),103(1),61(R.BAIL-1 Same ps: CR. MISC/73258/2025	3 FAIZ ARSHAD vs THE STATE OF BIHAR	RAVI RANJAN DIXIT SURBHI SUMAN	SHARDA KUMARI SWATI PRIYA
78.	CR. MISC./74398/2025 103(1),115(2),118 R.BAIL-1	2 SHANTI DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR	GAURI SHANKAR GUPTA
79.	CR. MISC./74408/2025 304,34, R.BAIL-1	2 RINTU RAM @ PINTU RAM vs THE STATE OF BIHAR	SIDDHARTH HARSH RAHUL SINGH SHASHANK CHOUHAN	ARUN KUMAR PANDEY
80.	CR. MISC./74421/2025 126(2),115(2),352 R.BAIL-1	2 PARAMENDRA SINGH vs THE STATE OF BIHAR	SHRUTI SINGH SUMIT SHEKHAR PANDEY KALPANA	RAM SEVAK CHOUDHARY KUMARI ANUPAM
81.	CR. MISC./74426/2025 126(2),115(2),118 R.BAIL-1	2 NABBIR @ MD. NABBIR vs THE STATE OF BIHAR	NAFISU ZZOHA ANKITA RAJ MD MANOWAR HUSSAIN	DILIP KUMAR NO. 1 SANJEEV KUMAR SINGH
82.	CR. MISC./74475/2025 25(1-B)a,26,35, R.BAIL-1	2 SANNY KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA	ANAND KISHORE CHOUDHARY
83.	CR. MISC./74505/2025 126(2),115(2),109 R.BAIL-1	2 BRAJESH RAI @ BRAJESH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAKSHI BHATNAGAR SHREYANSHU KUMAR ADITYA RAJ SINGH ANSHUL AARYAN EASHITA RAJ	SATYA NAND SHUKLA SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM
84.	CR. MISC./74559/2025 126(2),109,351,35 R.BAIL-1	2 RAUSHAN KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	ANIL PRASAD SINGH
85.	CR. MISC./74596/2025 8(c),21(c) R.BAIL-1	2 MURAD @ MD. MURAD vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	AJAY KUMAR JHA
86.	CR. MISC./74696/2025 303(2),112(2),317 R.BAIL-1	2 AATISH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINGH VINAY KUMAR MISHRA	SUNIL KUMAR PANDEY
87.	CR. MISC./74722/2025 302,34, R.BAIL-1	2 BHOLA YADAV @ NAVNEET KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	SANJAY KUMAR TIWARY
88.	CR. MISC./74723/2025 137(2),140(1),3(5 R.BAIL-1	2 RENU DEVI vs THE STATE OF BIHAR	BAMBAHADUR JHA	CHANDRA SEN PRASAD SINGH ANANT KUMAR 1
89.	CR. MISC./74730/2025 406,409,420,379,3 R.BAIL-1 Same ps: CR. MISC/80655/2025	4 CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	KUMAR PRAVEEN BARUN KUMAR SINGH AMIT KUMAR MISHRA	PARMESHWAR MEHTA

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With 89.1	CR. MISC./80655/2025 R.BAIL-1	2 DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ANR	BARUN KUMAR SINGH KUMAR PRAVEEN	BHARAT BHUSHAN
90.	CR. MISC./74793/2025 309(6) R.BAIL-1	3 SURAJ KUMAR @ SURAYA KUMAR vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN	SHYAM KUMAR SINGH
91.	CR. MISC./74804/2025 190,191(2),191(3) R.BAIL-1	2 SANJAY KUMAR @ SANJAY RAI vs THE STATE OF BIHAR	HEMANT RAY SHARAD KUMAR VERMA SAGAR KUMAR	NIRMAL KUMAR SINHA MADHURENDRA KUMAR
92.	CR. MISC./74823/2025 74,76,78, R.BAIL-1	2 MANOJ KUMAR SINGH vs THE STATE OF BIHAR	KUMAR RAJDEEP SAROJ KUMAR CHOUDHARY	NARENDRA KUMAR SINGH DIVYA BHARTI PUSHPENDRA KUMAR SINGH
93.	CR. MISC./74839/2025 Regular Bail R.BAIL-1	2 BARIGHURA @ SURAJ vs THE STATE OF BIHAR AND ANR	AMAL KUMAR SINHA	PRANAV KUMAR
94.	CR. MISC./74862/2025 392,395, R.BAIL-1	3 ANISH @ ANISH THAKUR @ ANISH KUMAR vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI ANANT KUMAR MISHRA DEEPAK KUMAR	BRAJ KISHORE PD.(APP)
95.	CR. MISC./74878/2025 309(5),109 R.BAIL-1	3 PAWAN KUMAR vs THE STATE OF BIHAR	MANORANJAN KUMAR SUNIDHI VIMAL	AJAY KUMAR JHA
96.	CR. MISC./74902/2025 80,3(5), R.BAIL-1	3 KISHAN RAM vs THE STATE OF BIHAR	MADHAV KUMAR PINTU KUMAR PATEL NEHA KUMARI SINGH	CHANDRA SEN PRASAD SINGH
97.	CR. MISC./74925/2025 8,20(b)(ii), R.BAIL-1	3 SHANKAR SAO @ SHANKAR SAW vs THE STATE OF BIHAR	JAY RAM PRASAD DEEPAK KUMAR	SHYAMESHWAR DAYAL
98.	CR. MISC./78570/2025 137(2),126(2),115 R.BAIL-1	2 MD. MUNAJIR @ MD MUNAJID @ MUNAZIR ALAM @ MONAZIR ALAM vs THE STATE OF BIHAR AND ANR	GOPAL KUMAR JHA	MADHURI LATA SHASHWAT ROSHNI JACOB SACHINA

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 212 (AT 10:30 A.M.)
Mr. Justice Jitendra Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CR. MISC./79298/2025 319(2),318(4),316 R.BAIL-1	2 RAVISH KUMAR vs THE STATE OF BIHAR	CHETNA JITENDRA KUMAR SHAMBHAVI PRIYA	RENU KUMARI
2.	CR. MISC./79449/2025 302,201,34, R.BAIL-1	2 MANAK KUMAR MAHTO @ SHIV KUMAR vs THE STATE OF BIHAR	AVINASH KUMAR PANDEY AKANKSHA KUMARI	PARMANAND KUMAR
3.	CR. MISC./79686/2025 126(2),115(2),303 R.BAIL-1	2 PURUSHOTAM KUMAR vs THE STATE OF BIHAR AND ANR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH	JITENDRA KUMAR SINGH
4.	CR. MISC./79691/2025 137(2),96,3(5), R.BAIL-1	2 AMIT KUMAR vs THE STATE OF BIHAR AND ANR	SUJEET KUMAR ABHAY KUMAR MISHRA SONU SINGH	MADAN KUMAR
5.	CR. MISC./79791/2025 126(2),115(2),65(R.BAIL-1	2 MD. FIRDAUSH @ MD. PHIRDAUS vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY	RAJ KISHOR SINGH
6.	CR. MISC./79835/2025 329(4),137(2),140 R.BAIL-1	2 SUJIT RAJVANSHI vs THE STATE OF BIHAR AND ANR	RAJA RAM MISHRA	ADITYA NARAYAN SINGH.1
7.	CR. MISC./79960/2025 318(4),316(2),69, R.BAIL-1	2 KUNAL KUMAR vs THE STATE OF BIHAR	SWATI PARMAR ARVIND KUMAR SINGH	SHAHEEN BEGUM VIJAY KUMAR SINHA KUMAR SHIVAM SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR KRISHNA MURARI PRASAD ANJALI MEHTA DEEPIKA SINGH
8.	CR. MISC./80346/2025 109,103(1),3(5) R.BAIL-1	2 MOTILAL KUMAR @ MOTILAL MAHTO vs THE STATE OF BIHAR	UDAY KUMAR	ASHOK KUMAR SINGH LOVEKUSH KUMAR SACHCHIDANAND CHOUDHARY
9.	CR. MISC./81164/2025 96, R.BAIL-1	2 SHARWAN KUMAR @ BABLOO KUMAR vs THE STATE OF BIHAR AND ANR	TEJ NARAYAN SINGH PUSHPA KUMARI HARSH KUMAR SINGH SUNIL KUMAR SINHA	SHAHABUDDIN AZEEM @ S. AZEEM
<u>FOR ADMISSION</u>				
10.	CR. MISC./74941/2025 319(2),318(4),338 R.BAIL-1	3 MUKHIYA SHREE @ KAMDEO DAS @ KAMDEV DAS @ MUKHIYA SHREE KAMDEO DAS vs THE STATE OF BIHAR	SHEO KUMAR PRASAD ALOK KUMAR JHA	MOHAMMAD SUFYAN BHASKAR SHANKAR
11.	CR. MISC./74942/2025 8(c),21(b), R.BAIL-1	3 MUKESH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	SYED MOJIBUR RAHMAN
12.	CR. MISC./74943/2025 80(2),3(5), R.BAIL-1	3 JITENDRA PANDEY @ MALLU PANDEY AND ANR vs THE STATE OF BIHAR	MITHILESH KUMAR UPADHYAY	MD. MATLOOB RAB RAJESH KUMAR SINHA
13.	CR. MISC./74946/2025 304(B),34, R.BAIL-1	3 ANTU CHAUDHARY @ ANTU KUMAR vs THE STATE OF BIHAR	SUBHASH KUMAR	RAJESH KUMAR
14.	CR. MISC./74950/2025 8,20(b)(ii)(b), R.BAIL-1	3 RAM KUMAR vs THE STATE OF BIHAR	SUMIT KUMAR BHAGAT SUSHANT KUMAR KAMLESH KUMAR PATHAK	GANESH PRASAD SINGH
15.	CR. MISC./74959/2025 191(1),191(2),190 R.BAIL-1	2 HARE RAM YADAV vs THE STATE OF BIHAR	AJAY KUMAR PURUSHOTTAM PANDEY	ANITA KUMARI RANJIT KUMAR SINGH

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16.	CR. MISC./74965/2025 126(2),127(2),75, R.BAIL-1 Same ps: CR. MISC/78311/2025	2	GOVIND SINGHANIA @ GOVIND SINGHANIYA vs THE STATE OF BIHAR AND ANR	ARBIND KUMAR SINGH RAM NARESH RAY ABHISHEK RAJ ASHISH RANJAN GARG ASHUTOSH RATAN SHRIVASTAVA
With 16.1	CR. MISC./78311/2025 R.BAIL-1	2	ANKIT KUMAR vs THE STATE OF BIHAR AND ANR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY TARKESHWAR NATH THAKUR ABHISHEK RAJ ASHISH RANJAN GARG ASHUTOSH RATAN SHRIVASTAVA
17.	CR. MISC./74969/2025 103(1), R.BAIL-1	2	SURENDRA PRASAD @ SULENDRA KUMAR vs THE STATE OF BIHAR	PARMANAND PRASAD ANIL KUMAR YOGENDRA KUMAR SINGH
18.	CR. MISC./74987/2025 309(4) R.BAIL-1	3	MANISH KUMAR @ KOKHA @ KOKHA YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR RAMANUJ SINGH RAM MURTI NIRANJAN KUMAR RAJENDRA PRASAD NAT
19.	CR. MISC./75012/2025 80,3(5) R.BAIL-1	3	RITIK PANDEY @ RITIK KUMAR vs THE STATE OF BIHAR AND ANR	MD ATAUL HAQUE RAM ANURAG SINGH BIPIN BIHARI PRASAD MAHENDRA THAKUR KRISHNA PRABHAT RAJEEV KUMAR AMBASTHA GYANCHAND KUMAR
20.	CR. MISC./75015/2025 7(a), R.BAIL-1	3	NIRANJAN PRASAD DANGI @ NIRANJAN AMIN vs THE VIGILANCE DEPARTMENT THROUGH ITS DIRECTOR, BIHAR, PATNA	SAURAVH SINGH SAMIR KUMAR ARVIND KUMAR
21.	CR. MISC./75045/2025 8,20(b)(ii)(b), R.BAIL-1	2	NANDAN KUMAR vs THE STATE OF BIHAR	RAHUL SINGH AMAR KUMAR SINGH AYUSHI SUSHANT KUMAR RINA SINHA
22.	CR. MISC./75056/2025 309(4) R.BAIL-1	2	PRAVEEN KUMAR @ PINDA vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE PARMANAND PRASAD
23.	CR. MISC./75058/2025 406,420,467,468,4 R.BAIL-1	2	SYED SHAHNAWAZ WAJEEH vs THE STATE OF BIHAR	NAWAZ SHAREEF SHOBHIT ASHISH MD RASHID ASHRAF UMA SHANKAR PRASAD SINGH
24.	CR. MISC./75110/2025 61(2),80 R.BAIL-1	2	SANJEELA KHATOON @ SANJIDA KHATOON vs THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA MD. ANZARUL HAQUE SAHARA GANESH PRASAD SINGH
25.	CR. MISC./75117/2025 308(3),103(1),238 R.BAIL-1 Same ps: CR. MISC/75656/2025 CR. MISC/80479/2025	2	PINTU KUMAR @ PINTU VISHWAKARMA vs THE STATE OF BIHAR	DEEPAK KUMAR MD. MUSHTAQUE ALAM BHASKAR SHANKAR
With 25.1	CR. MISC./75656/2025 R.BAIL-1	2	SAURAV KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SAXENA BASANTI KUMARI UMANATH MISHRA BHASKAR SHANKAR
With 25.2	CR. MISC./80479/2025 R.BAIL-1	2	CHANDAN KUMAR vs THE STATE OF BIHAR	SIDDHARTH KUMAR RANJAY KUMAR UPENDRA KUMAR BHASKAR SHANKAR
26.	CR. MISC./75118/2025 126(2),127(2),351 R.BAIL-1	2	SURENDRA YADAV @ SURENDRA KUMAR YADAV @ SURENDRA KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR ANANT KUMAR 1
27.	CR. MISC./75131/2025 103(1),61(2) R.BAIL-1	2	RAMANI DEVI vs THE STATE OF BIHAR	AMAR PRAKASH PAWAN KUMAR CHAURASIA
28.	CR. MISC./75138/2025 137(2),96,3(5) R.BAIL-1	3	MD. SADIKUL vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR SUCHETA YADAV
29.	CR. MISC./75154/2025 341,323,304B,34 R.BAIL-1	3	AWADHESH KUMAR CHOUDHARY @ AWADHESH CHOUDHARY @ AWADHESH KUMAR @ ADWESH KUMAR CHOUDHARY vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ RAJENDRA PRASAD NAT
30.	CR. MISC./75159/2025 103(1),238,3(5), R.BAIL-1	2	KAMLESH YADAV @ KAMLESH KUMAR vs THE STATE OF BIHAR	SAURAV KUMAR NIKITA MUKESH NAVYA SHIKHA BINOD KUMAR
31.	CR. MISC./75172/2025 105,3(5) R.BAIL-1	3	ARVIND PRAJAPATI @ ARVIND KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI JITENDRA KUMAR SINGH

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32.	CR. MISC./75192/2025 137(2),96, R.BAIL-1	2 PRIYANSHU KUMAR SINGH vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH MANOJ KUMAR	SHAHEEN BEGUM
33.	CR. MISC./75199/2025 331(4),76, R.BAIL-1	2 SAJID ALI vs THE STATE OF BIHAR AND ANR	MD ATAUL HAQUE	NAWAL KISHORE PRASAD
34.	CR. MISC./75206/2025 103(1),238,3(5) R.BAIL-1 Same ps: CR. MISC/76639/2025	2 RANJU DEVI AND ANR vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	RAM SUMIRAN RAI
35.	CR. MISC./75213/2025 366A,34 R.BAIL-1	2 MANISH KUMAR vs THE STATE OF BIHAR AND ANR	MADHURENDRA KUMAR	PARMANAND KUMAR ROHIT RANJAN PRATEEK TANDON
36.	CR. MISC./75242/2025 25(1-b)(a),26,35 R.BAIL-1	2 AKASH KUMAR vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ	CHANDRA BHUSHAN PRASAD
37.	CR. MISC./75252/2025 103,3(5), R.BAIL-1 Same ps: CR. MISC/75499/2025	2 SANJEET BASFOR vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	RAJ KISHOR SINGH
With 37.1	CR. MISC./75499/2025 R.BAIL-1	2 RAJU BASFOR AND ANR vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	RAJ KISHOR SINGH
38.	CR. MISC./75257/2025 307,326,120(B),30 R.BAIL-1	2 ANURAG KUMAR ROY @ ANNU SINGH@ANURAG KUMAR RAY vs THE STATE OF BIHAR	PRITISH KUMAR LAL	MD. MUSHTAQUE ALAM
39.	CR. MISC./75262/2025 109,3(5), R.BAIL-1	2 SAMPHUL SAH vs THE STATE OF BIHAR	BRIJ NANDAN PRASAD	SHAHABUDDIN AZEEM @ S. AZEEM ADARSH SINGH RABISH KUMAR HARSH KUMAR KHALID FAIZAN KHURSHID RAHUL DEO VARMAN
40.	CR. MISC./75274/2025 103(1) R.BAIL-1	2 MD. SALIM vs THE STATE OF BIHAR	MD IRSHAD	RAJESH KUMAR
41.	CR. MISC./75300/2025 126(2),115(2),109 R.BAIL-1	2 PRAMOD SAH @ PRAMOD GUPTA vs THE STATE OF BIHAR	DHIRESH KUMAR DHIRAJ ADITYA RAJ	DR. AJEET KUMAR
42.	CR. MISC./75315/2025 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/83380/2025	3 MANOJ DAS AND ORS vs THE STATE OF BIHAR	VINOD KUMAR	VINOD SHANKER MODI
With 42.1	CR. MISC./83380/2025 R.BAIL-1	2 ANUJ DAS vs THE STATE OF BIHAR	VINOD KUMAR	AKSHAY LAL PANDIT
43.	CR. MISC./75383/2025 140(2)(3),103(1), R.BAIL-1	2 VAKIL YADAV vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	SURENDRA PRASAD SINGH
44.	CR. MISC./75385/2025 126(2),127(2),115 R.BAIL-1	3 KALINDER SINGH @ KALENDRA SINGH vs THE STATE OF BIHAR	RAMPRAVESH NATH TIWARI SAOBIYA MUSHTAQUE	MURLI DHAR CHAKRAVARTI SINGH
45.	CR. MISC./75387/2025 126(2),115(2),109 R.BAIL-1	2 MD RAFIK @ SAKIR ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR RAUSHAN RAJ SITESH KASHYAP	SANJAY KUMAR TIWARY
46.	CR. MISC./75399/2025 115(2),126(2),103 R.BAIL-1	2 RAGHUBIR SAH @ RAGHUVIR SAH vs THE STATE OF BIHAR	SUMIT JHA	ANUJ KUMAR SHRIVASTAVA
47.	CR. MISC./75419/2025 103(1),3(5), R.BAIL-1	2 RAMBABU SAH @ LALBABU SAH vs THE STATE OF BIHAR	DWIJ RAJ DEEPMALA KUMARI	SANJAY KUMAR SHARMA
48.	CR. MISC./75422/2025 103(1) R.BAIL-1	2 DEVESH KUMAR @ DAVESH KUMAR @ CHHOTU vs THE STATE OF BIHAR	GULFESHAN JITENDER KUMAR HIMANSHU SHEKHAR	JHARKHANDI UPADHYAY DEEPAK KUMAR PADMANABH KASHYAP
49.	CR. MISC./75483/2025 103(1),61(2),3(5) R.BAIL-1	2 SUDHANSHU SHEKHAR vs THE STATE OF BIHAR	ARUN KUMAR RAGHUBIR CHANDRAYAN SATYAM KUMAR	RAJIV NAYAN CHANDRA SHEKHAR PRASAD KIRAN KUMAR GUPTA ANUJ DILBAR KRISHNA
50.	CR. MISC./75598/2025 R BAIL R.BAIL-1	2 CHUNNU RAI @ CHUNNU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH SANJAY KUMAR	PREM KUMAR JHA SANJEEV KUMAR

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51.	CR. MISC./75605/2025 103(1),238,3(5) R.BAIL-1	3 MURTI DEVI vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	UDAY PRATAP SINGH
52.	CR. MISC./75697/2025 126(2),115(2),117 R.BAIL-1 Same ps: CR. MISC/43511/2025 CR. MISC/76135/2025	2 SHANKAR KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN KRISHNA GOND	ADITYA NARAYAN SINGH.1
With 52.1	CR. MISC./43511/2025 R.BAIL-1	4 CHHOTU KUMAR @ RAHUL KUMAR @ CHHOTU vs THE STATE OF BIHAR AND ANR	HARISH KUMAR RAJEEV RANJAN JAY RAM PRASAD NIRANJAN KUMAR SINGH	RAMCHANDRA SAHNI
With 52.2	CR. MISC./76135/2025 R.BAIL-1	2 HARSH KUMAR @ VISHNU KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN KRISHNA GOND	ADITYA NARAYAN SINGH.1
53.	CR. MISC./75703/2025 103(1),3(5), R.BAIL-1	2 ANIL BAITHA vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAM PRIYA SHARAN SINGH SARVESH KASHYAP KUMARI AKANKSHA RAI
54.	CR. MISC./75732/2025 103(1),61(2), R.BAIL-1	2 SAHEB SINGH vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	CHANDRA SEN PRASAD SINGH
55.	CR. MISC./75759/2025 126(2),115(2),118 R.BAIL-1	2 VIJAY YADAV vs THE STATE OF BIHAR	AMRIT LAL SONI KUMARI DHIRENDRA KUMAR SINHA YASHPAL YADAV	TARUN PRASAD MANDAL
56.	CR. MISC./75784/2025 147,148,149,307,3 R.BAIL-1	2 FUL MOHAMMAD MIYAN @ FUL MOHAMMAD ANSARI @ FULTAM MIYAN vs THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	TAPESHWAR SHARMA
57.	CR. MISC./75834/2025 103(1),3(5), R.BAIL-1	3 NITESH KUMAR @ NITISH KUMAR @ DURLABH vs THE STATE OF BIHAR	MANOJ KUMAR JHA	BISHWESHWAR RAM RABISH KUMAR ADARSH GAURAV
58.	CR. MISC./75885/2025 126(2),115(2),118 R.BAIL-1	2 SABIR ANSARI vs THE STATE OF BIHAR AND ANR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAM PRIYA SHARAN SINGH SANJEEV KUMAR SITESH KASHYAP
59.	CR. MISC./75954/2025 399,402, R.BAIL-1	2 MD. SARWAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	NIRMAL KUMAR SINHA
60.	CR. MISC./75966/2025 309(6),103(1),3(5 R.BAIL-1	2 DEEPAK RAI @ DEEPAK KUMAR @ INDRAJEET RAI vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY RAHUL RAJ	UMESHANAND PANDIT
61.	CR. MISC./76028/2025 103(1),127(1),115 R.BAIL-1	2 SUBODH CHOUDHARY vs THE STATE OF BIHAR	DR. MANOJ KUMAR KSHEM SHARMA VASUNDHARA KUMARI	ASHOK KUMAR SINGH
62.	CR. MISC./76099/2025 103(1),3(5 R.BAIL-1	2 LATO DEVI vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY SHASHI ANKIT MUDGAL GAURAV KUMAR	RAJENDRA PRASAD NAT
63.	CR. MISC./76138/2025 81 R.BAIL-1	3 RUPESH KUMAR vs THE STATE OF BIHAR AND ANR	AJAY MUKHERJEE GANESH SHARMA VIKASH KUMAR NIGAM	PARMANAND KUMAR RAVI KANT KUMAR EASHITA RAJ NUPUR KUMARI RAVI KANT KUMAR EASHITA RAJ NUPUR KUMARI
64.	CR. MISC./76159/2025 87 R.BAIL-1	3 RAUSHAN KUMAR vs THE STATE OF BIHAR	VASANT VIKAS SAROJ KUMAR	BRAJ KISHORE PD.(APP)
65.	CR. MISC./76223/2025 307,34 R.BAIL-1	2 UTTAM PANDEY vs THE STATE OF BIHAR	AMRENDRA KUMAR ATUL KUMAR MEHTA SUSHMITA SINGH	RENU KUMARI
66.	CR. MISC./76251/2025 103(1),3(5), R.BAIL-1	2 TUNTUN YADAV @ TUMAN YADAV vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	JHARKHANDI UPADHYAY
67.	CR. MISC./76278/2025 69,96,65(1),82(1) R.BAIL-1	3 GOLU KUMAR @ GOLOO KUMAR vs THE STATE OF BIHAR AND ANR	DHANNJAY KUMAR II SONALIKA KUMARI	SUNIL KUMAR PANDEY

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			Hon'ble Mr. Justice Jitendra Kumar	
68.	CR. MISC./76280/2025 103(1),3(5),108 R.BAIL-1	2 PREM YADAV vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	BRAJ KISHORE PD.(APP)
69.	CR. MISC./76419/2025 103,61(2),3(5), R.BAIL-1	2 GOLU @ GOLU UPADHAYAY @ DEV PRAKASH @ DEV PRAKASH UPADHAYA vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA SAVITESH KUMAR	MOHAMMED ARIF
70.	CR. MISC./76431/2025 103(1),3(5), R.BAIL-1	2 CHUNCHUN KUMAR vs THE STATE OF BIHAR	BAMBAM KUMAR NILMANI KUMAR ASHISH ANAND	SHAHEEN BEGUM RABISH KUMAR ADARSH GAURAV
71.	CR. MISC./76436/2025 351(3),103(1),61(R.BAIL-1	2 GURIA DEVI vs THE STATE OF BIHAR	RANDHIR KUMAR NO 1	TARUN PRASAD MANDAL PRASOON KUMAR VIKAS KUMAR
72.	CR. MISC./76612/2025 80,3(5), R.BAIL-1	2 BIGU PRASAD vs THE STATE OF BIHAR	MADHURENDRA KUMAR	RENU KUMARI
73.	CR. MISC./76630/2025 323,341,504,506,4 R.BAIL-1	2 VIRMANI CHOUDHARY vs THE STATE OF BIHAR AND ANR	RAJESH CHAUDHARY	RAM SUMIRAN RAI SADHNA PARASHAR GAJANAN MISHRA
74.	CR. MISC./76633/2025 25(1-b)a,26,35 R.BAIL-1	2 CHANDAN KUMAR @ CHANDAN YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	RAJ KISHOR SINGH
75.	CR. MISC./76639/2025 103(1),238,3(5) R.BAIL-1 Same ps: CR. MISC/75206/2025	2 CHANDAR RISHIDEO AND ORS vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	SANJAY KUMAR SHARMA
76.	CR. MISC./76666/2025 126(2),115(2),329 R.BAIL-1	2 AJIT KUMAR vs THE STATE OF BIHAR AND ANR	VIPIN KUMAR SINGH NIKITA MITTAL AAKASH SINGH KUMAR PRITAM	KUMAR VEERENDRA NARAYAN
77.	CR. MISC./76692/2025 103,3(5) R.BAIL-1	2 ARBIND MAHTO @ BASERA MAHTO vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	JAGDHAR PRASAD
78.	CR. MISC./76744/2025 80,3(5) R.BAIL-1	2 RAVI KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKSHI DEEP BHASKAR SHANKAR	RAJ BALLABH SINGH ABU NASAR SYED FAIZAN MEHDI
79.	CR. MISC./76764/2025 448,307,504,34, R.BAIL-1	2 MAHENDRA YADAV AND ANR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	BHARAT BHUSHAN
80.	CR. MISC./76768/2025 80,3(5) R.BAIL-1	2 RAUSHAN KUMAR vs THE STATE OF BIHAR	ALKA SINGH NARENDRA KUMAR SINHA DEEPALI SINGH AMARENDRA KUMAR	RENU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD MANOJ KUMAR
81.	CR. MISC./76805/2025 103(1),238, R.BAIL-1	2 JITENDRA KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINHA ANISHA SINHA	MOHAMMED ARIF PRAVIN KUMAR CHAUBEY ARUN KUMAR
82.	CR. MISC./76865/2025 126(2),118(1),109 R.BAIL-1	3 ASHA DEVI @ ASHA ARYA AND ANR vs THE STATE OF BIHAR	SHAMIR MEHRA RAJEEV RANJAN RAY ANIL KUMAR	CHOUBEY JAWAHAR
83.	CR. MISC./76895/2025 126,115(2),109,13 R.BAIL-1	2 UMESH GARA AND ANR vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA RASHMI SHARMA	SANJAY KUMAR
84.	CR. MISC./76903/2025 147,148,149,120(B R.BAIL-1	2 VINOD RAM @ VINOD PASWAN @ BINOD PASWAN @ RAVI YADAV @ NAVIN YADAV vs THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	SUNIL KUMAR PANDEY
85.	CR. MISC./76940/2025 18,20,22, R.BAIL-1	2 KAMLESH SINGH BHOKTA vs THE STATE OF BIHAR	ABHAY KUMAR SINGH AKASH KUMAR MISHRA	RINA SINHA
86.	CR. MISC./76988/2025 191(2),191(3),190 R.BAIL-1	2 PRADIP KUMAR @ PRADIP GUPTA vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	ASHOK KUMAR SINGH ARUN THAKUR BRAJESH SINGH MD. ANWAR
87.	CR. MISC./77013/2025 103(i),3(5), R.BAIL-1	2 LAVKESH KUMAR vs THE STATE OF BIHAR	HEMANT RAY SHARAD KUMAR VERMA SAGAR KUMAR	RENU KUMARI

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CR. MISC./77038/2025 319(2),31892),338 R.BAIL-1	2	GUDDU KUMAR @ SONU KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	PARMESHWAR MEHTA	
CR. MISC./77050/2025 364(A),120(B),212 R.BAIL-1	2	RAKESH KUMAR @ RAKESH KUMAR SINGH @ JOHN @ KARAN SINGH vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	RAJIV NAYAN	
CR. MISC./77139/2025 109,103(1) R.BAIL-1	2	BINOD YADAV vs THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	MURLI DHAR	
CR. MISC./77153/2025 103(1),3(5) R.BAIL-1	2	NAJINI KHATOON vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RENU KUMARI MRS. ANIMA LOISA TOPNO	
CR. MISC./77157/2025 80,3(5), R.BAIL-1	2	VIJAY SAH @ VIJAY KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	MANOJ KUMAR	
CR. MISC./77203/2025 140(2), R.BAIL-1	2	RAHUL SINGH vs THE STATE OF BIHAR	DURGESH NANDAN DEEPIKA PUJA SALONI SARAN	SATYENDRA PRASAD	
CR. MISC./77217/2025 126(2),115,352,35 R.BAIL-1	2	NEPU YADAV vs THE STATE OF BIHAR	ROOP KISHAN	HARENDRA PRASAD PRINCE KUMAR MISHRA PRIYANKA KUMARI SANJIV KUMAR	
CR. MISC./77236/2025 8(c),29,35,21(c), R.BAIL-1	2	AMAR DEEP SHARMA @ LALU SHARMA vs THE STATE OF BIHAR	MILI KUMARI AASHI WATS	NAWAL KISHORE PRASAD	
CR. MISC./77237/2025 132,109,262,121(1 R.BAIL-1	3	SUNIL KUMAR SINGH @ SUNIL SINGH vs THE STATE OF BIHAR	KUMAR RAJDEEP SAROJ KUMAR CHOUDHARY	SATYA NAND SHUKLA	
CR. MISC./77256/2025 103(1),238, R.BAIL-1	2	SEEMA DEVI vs THE STATE OF BIHAR	RAJIV RANJAN KUMAR PANDEY KRITYA NAND JHA RAVI KANT PANDEY	BRAJENDRA NATH PANDEY	
CR. MISC./77321/2025 137(2),87,3(5) R.BAIL-1	2	PANKAJ KUMAR @ PRINCE @ PANKAJ KUMAR PANDIT vs THE STATE OF BIHAR AND ANR	AJIT RANJAN KUMAR HARENDRA KUMAR SINGH	RAJENDRA NATH JHA	
CR. MISC./77367/2025 420,467,468,471,3 R.BAIL-1	3	SHAILENDRA SINGH vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	BRAJENDRA NATH PANDEY PRATYUSH PRATAP SINGH RITU RAJ SHUKLA	

PATNA HIGH COURT	134	Saturday 17th January, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 105 (AT 10:30 A.M.)
Mr. Justice Alok Kumar Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR HEARING				
1.	CR. APP (SJ)/285/2009 CR. APP(SJ)	3 PARMILA DEVI @ TENGRAHAWALI AND ORS vs STATE OF BIHAR	MANOJ KUMAR SINHA SUMAN KUMAR JHA ABINASH KUMAR PALLAVI PANDEY(AMICUS CURIAE)	S.NR.PD.APP
2.	CR. APP (SJ)/358/2010 CR. APP(SJ)	3 SHIV KUMAR @ BITESHWAR PRASAD vs STATE OF BIHAR	MOHAMMAD SUFYAN	S.N.PD.APP
3.	CR. APP (SJ)/667/2010 CR. APP(SJ)	1 RAMESH SINGH vs STATE OF BIHAR	SHISHIR KUMAR SANJAY KUMAR	AJAY MISHRAAPP PRASOON SINHA
4.	CR. APP (SJ)/957/2010 CR. APP(SJ)	2 SHASHI SHEKHAR PRABHAKAR @ TUTU vs STATE OF BIHAR	GANESH PRASAD SINGH JYOTSNA SHANKAR SINGH DR. RAJESH KR.SINGH DHIRAJ KUMAR SINGH	AJAY MISHRAAPP BISHWAJEET PANDEY
With 4.1	CR. APP (SJ)/920/2010 CR. APP(SJ)	2 LEELA DEVI AND ORS vs STATE OF BIHAR	GANESH PRASAD SINGH BIRENDRA KUMAR SINGH CHANDRA MOHAN JHA DHIRAJ KUMAR SINGH	D.K.SINHAAPP
5.	CR. APP (SJ)/49/2011 CR. APP(SJ)	2 TILAKDHARI YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	S.N.PRASAD APP
6.	CR. APP (SJ)/86/2011 CR. APP(SJ)	3 JAIRAM SINGH AND ANR. vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA KUNWAR DIGVIJAY SINGH ARUN KUMAR SINHA	AJAY MISHRA APP
7.	CR. APP (SJ)/976/2011 CR. APP(SJ)	1 KISHORI JHA AND ORS. AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR SINGH RAJU GIRI VIKAS RATAN BHARTI	ABHA SINGH APP VIKAS RATAN BHARTI
8.	CR. APP (SJ)/521/2012 R.I.FOR FIVE(20(B CR. APP(SJ)	8 RISHI KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	ABHAY KUMARAPP
9.	CR. APP (SJ)/70/2013 R.I.FOR TEN YEARS CR. APP(SJ)	2 BASUDEO YADAV vs THE STATE OF BIHAR	ASHOK KUMAR RAJENDRA PRASAD	S.A.AHMADAPP
10.	CR. APP (SJ)/334/2013 R.I.FOR FIVE YEAR CR. APP(SJ) Same ps: CR. APP (SJ)/354/2013 CR. APP (SJ)/366/2013	3 DUDHESHWAR NATH SINGH @ D.N. SINGH vs THE UNION OF INDIA THROUGH C.B.I.	RAJESH KUMAR LAKSHMI KANT SHARMA	BIPIN KUMAR SINHASC CBI SANJAY KUMAR NILANJAN CHATTERJEE
With 10.1	CR. APP (SJ)/354/2013 R.I. FOR 5 YEARS (CR. APP(SJ)	3 DEV CHANDRA CHOUDHARY vs THE STATE OF BIHAR THROUGH C.B.I	SATYA PRAKASH SUSHIL KUMAR SINGH BINDHYACHAL SINGH ASHOK KUMAR SINHA RAJ BANSH DUBEY	BIPIN KUMAR SINHA SCCBI SANJAY KUMAR NILANJAN CHATTERJEE
With 10.2	CR. APP (SJ)/366/2013 P/C ACT(R.I.FOR 5 CR. APP(SJ)	3 BIRENDRA NARAYAN KUNWAR vs THE STATE OF BIHAR THROUGH C.B.I.	SATYA PRAKASH SUSHIL KUMAR SINGH BINDHYACHAL SINGH ANIL KUMAR SINGH ASHOK KUMAR SINHA	BIPIN KUMAR SINHASCBI SANJAY KUMAR SOURENDRA PANDEY (SPL. P.P) NILANJAN CHATTERJEE
11.	CR. APP (SJ)/372/2013 R.I.FOR.FIVE YEAR CR. APP(SJ)	5 MUNDRIKA YADAV AND ANR vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	AKBAR ALI APP

PATNA HIGH COURT	135	Saturday 17th January, 2026 Hon'ble Mr. Justice Chandra Shekhar Jha
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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 108 (AT 10:30 A.M.)
Mr. Justice Chandra Shekhar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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Learned advocates who are desirous of hearing their cases on any urgent ground, may file an I.A. petition annexing documents in support of their claims, and subsequently should submit a separate mentioned slip before Hon'ble Court.

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./23637/2025 420,406,34, A.BAIL	4 KALAWATI DEVI @ KALAVATI DEVI AND ORS vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINGH SUNIL KUMAR SINGH	PUSHPA SINHA
2.	CR. MISC./28937/2025 109(1), A.BAIL	3 BULBUL YADAV @ GIRISH YADAV vs THE STATE OF BIHAR	BIMAL KUMAR	PUSHPA SINHA DHIRESH KUMAR DHIRAJ KULDEEP KUMAR

FOR ORDERS (ON OFFICE NOTES) - TIED UP

3.	CR. MISC./46199/2025 302,34, R.BAIL-1	10 NISHANT SINGH @ NISHIT SINGH @ NISCHIT SINGH @ NISHANT KUMAR SINGH vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI ANABHRA AKASH	SANJAY KUMAR TIWARY VIKASH KUMAR JHA
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(AT 4:00 P.M.)

FOR ADMISSION II

4.	CR. MISC./72924/2025 80(2),238,3(5) A.BAIL Same ps: CR. MISC/70650/2025	4 VIJAY CHAUDHARY AND ORS vs THE STATE OF BIHAR	PRATIK KUMAR SINHA	DR.MRITYUNJAYA KR.GAUTAM SITA RAM PRASAD
With 4.1	CR. MISC./70650/2025 A.BAIL	2 SITA DEVI @ SITAPATI DEVI vs THE STATE OF BIHAR	PRATIK KUMAR SINHA VIKASH KUMAR	SATYENDRA PRASAD SITA RAM PRASAD

FOR ADMISSION

5.	CR. MISC./711010/2024 498A,302, A.BAIL Same ps: CR. MISC/74719/2024	2 SURAJ KUMAR @ SURAJDEV PRASAD AND ANR vs THE STATE OF BIHAR AND ANR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH	SHANTANU KUMAR SHAMBHU SHARAN SINGH
With 5.1	CR. MISC./74719/2024 A.BAIL	2 ANANDEV MAHTO @ ANANDDEV MAHTO @ DAROGA MAHTO AND ANR vs THE STATE OF BIHAR AND ANR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH PRITHIVI RAJ SINGH	RAM SEVAK CHOUDHARY SHAMBHU SHARAN SINGH
6.	CR. MISC./7459/2025 363,366A A.BAIL	6 CHUNNU KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SHAILENDRA KUMAR
7.	CR. MISC./10337/2025 341,323,498A,324, A.BAIL	3 KANHAIYA SAHU @ KANHAIYA KUMAR SAHU @ KANHAIYA SAH vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR	MD. ATAUR RAHMAN ASHAD MD. SOBAN ASGHAR
8.	CR. MISC./14937/2025 191(2),329(3),352 A.BAIL	3 NIRAJ KUMAR @ NIRAJ PASWAN AND ORS vs THE STATE OF BIHAR	DHANNJAY KUMAR II	SURENDRA KUMAR SACHIDA NAND RAI AVINASH RAJ
9.	CR. MISC./19374/2025 8,20(b)(ii)(c),25 A.BAIL	3 CHHOTELAL YADAV vs THE STATE OF BIHAR	PRABHAKAR SINGH PRITISH RANJAN	CHANDRA BHUSHAN PRASAD
10.	CR. MISC./25640/2025 341,323,504,498A, A.BAIL	2 CHANDAN KUMAR RAI vs THE STATE OF BIHAR AND ANR	SURYAJIT PRAKASH AVINASH RAJ SHANTAM SHIVAM ALANKRITA SINGH	KANHIYA KISHOR ARVIND KUMAR SHAMBHU SHANKAR THAKUR
11.	CR. MISC./29140/2025 147,341,323,324,3 A.BAIL	2 MD. ASHIQUE @ TAMANNA AND ORS vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI AKANKSHA VERMA	SANJAY KUMAR SINGH
12.	CR. MISC./33437/2025 76,77,78,356(2),(A.BAIL	6 SHUBHAM SINGH @ CHUNNU vs THE STATE OF BIHAR	VIJAY KUMAR SRIVASTVA	SUNIL KUMAR PANDEY
13.	CR. MISC./34261/2025 74 A.BAIL	7 MANTU YADAV @ MANTU KUMAR YADAV vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	RAJENDRA SINGH

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14.	CR. MISC./34592/2025 364A,34, A.BAIL	3 NIRBHAY KUMAR @ NIRBHAY SINGH vs THE STATE OF BIHAR	SANJU SINGH	MD. MATLOOB RAB
15.	CR. MISC./35314/2025 126(2),115(2),352 A.BAIL	4 PRAMOD KUMAR RAI vs THE STATE OF BIHAR AND ANR	SHASHI KUMAR SHARMA	SHANTANU KUMAR DHARAMVEER
16.	CR. MISC./35317/2025 65(1),351(2) A.BAIL	5 RANJIT SINGH vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SURAJ KUMAR PRASOON KUMAR	HUMAYOU AHMAD KHAN SHREYASHI RAJ SHUBHAM PRIYADARSHI RAUSHAN
17.	CR. MISC./35371/2025 126(2),115(2),118 A.BAIL	3 DHARMVEER YADAV @ DHARMVEER KUMAR vs THE STATE OF BIHAR	INDU BHUSHAN	MEENA SINGH
18.	CR. MISC./35507/2025 498(A),379,120(B) A.BAIL	6 MANIK vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR ADITYA RAJ SINGH EASHITA RAJ	MD. MATLOOB RAB RANJANA SINGH RABIA GULNAZ
19.	CR. MISC./35928/2025 3,4 A.BAIL	5 ANIL KUMAR vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR	NITYANAND RAJIVE RANJAN SINGH
20.	CR. MISC./35948/2025 498A,379,34,323, A.BAIL	3 ASHIK KUMAR @ ASHIK SHARMA vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINGH	MADHURA NAND JHA ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR
21.	CR. MISC./36223/2025 498(A),120(B),379 A.BAIL	6 BARKAT ALI @ MD. BARKAT ALI vs THE STATE OF BIHAR AND ANR	BIMAL KUMAR	PRADEEP NARAIN KUMAR MD. MUSOWIR
22.	CR. MISC./36342/2025 20(b),(ii),(B),25 A.BAIL	4 PRINCE JAISWAL @ PRINCE KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	DR. INDIWAR KUMARI
23.	CR. MISC./36360/2025 200,420,471,406,4 A.BAIL	4 PREM NATH RAI @ PREM NATH vs THE STATE OF BIHAR AND ANR	AMIT KUMAR ANAND BHARTI KUMARI	BINOD KUMAR ASHOK KUMAR GARG SANJIV KUMAR PATHAK
24.	CR. MISC./36361/2025 341,323,504,506,4 A.BAIL	4 VIVEK KUMAR vs THE STATE OF BIHAR AND ANR	RUPA KUMARI YUGAL KISHORE	ARUN KUMAR MUKUL KUMARI
25.	CR. MISC./36440/2025 341,323,308,504,4 A.BAIL	2 MD SONU vs THE STATE OF BIHAR AND ANR	SHYAM KISHOR DAS ASHUTOSH KUMAR RAJEEV KUMAR DUTTA	INDU KUMARI SRIVASTAVA RAJIVE RANJAN SINGH
26.	CR. MISC./36625/2025 87,3(5) A.BAIL	3 KANTI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	TARKESHWAR NATH THAKUR
27.	CR. MISC./36776/2025 376,313,504,506,5 A.BAIL	4 MD. AFSAR vs THE STATE OF BIHAR AND ANR	PRAMOD MISHRA SURAJ KUMAR MRINAL MOHAN MUKUL PRASOON KUMAR	CHOUBEY JAWAHAR MANOJ KUMAR GUPTA AMRIT ABHIJAT
28.	CR. MISC./36811/2025 341,323,420,467,4 A.BAIL	4 RAJ BIRENDRA SINGH AND ORS vs THE STATE OF BIHAR	SWARNA ROY	BHARAT BHUSHAN AJAY KR SINGH NO.1
29.	CR. MISC./36816/2025 420,467,468,120(B A.BAIL	6 RAM PRAVESH SINGH AND ANR vs THE STATE OF BIHAR AND ANR	RANJANA SRIVASTAVA	AJAY KUMAR JHA DHURENDRA KUMAR
30.	CR. MISC./36818/2025 341,323,380,420,4 A.BAIL	3 MD. KAIFI vs THE STATE OF BIHAR	JITENDRA KUMAR SHALINI	RITA VERMA SUNIL KUMAR PANKAJ KUMAR
31.	CR. MISC./37095/2025 506,409,34 A.BAIL	3 RINA DEVI MUKHIA @ RINA DEVI vs THE STATE OF BIHAR	KUMARI ANUPAM	PARMESHWAR MEHTA
32.	CR. MISC./37617/2025 498A,504,506,34, A.BAIL	3 DR. MANISH SHARMA @ MANISH SHARMA @ MANISH vs THE STATE OF BIHAR	MADHUKAR ANAND SHUBHAM KUMAR SINGH	GANESH PRASAD SINGH SANJAY KUMAR SINGH RAJESH KUMAR
33.	CR. MISC./37678/2025 354B,366A,511, A.BAIL	3 MD. SANAULLAH vs THE STATE OF BIHAR AND ANR	THAKUR BRAJESH SINGH TOOBA HERA PRATYUSH	SANJAY KUMAR SINGH
34.	CR. MISC./37762/2025 81,115(2),118(2), A.BAIL	3 RAJIV GUPTA @ RAJIV RANJAN PRAKASH @ RAJEEV GUPTA @ RAJEEV RANJAN PRAKASH vs THE STATE OF BIHAR AND ANR	MANISH KUMAR SINGH KUNDAN KUMAR	MADHURI LATA BINDU KUMARI RAGHUVVEER PASWAN ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR
35.	CR. MISC./38000/2025 341,448,324,323,3 A.BAIL	4 RAJ KUMAR RAI @ RAJ KUMAR AND ANR vs THE STATE OF BIHAR	MD MUSOWIR	MOHAMMAD SUFYAN DINKAR KUMAR ANIL KUMAR SINGH
36.	CR. MISC./38589/2025 457,380,34, A.BAIL	3 RAHUL KUMAR vs THE STATE OF BIHAR	SHYAM KUMAR CHAUDHARY	RINA SINHA

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37.	CR. MISC./38759/2025 498A,406,323,504, A.BAIL	4	MD. KHURSHID @ MD. KHARSID vs THE STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI AJIT KUMAR PINTU KUMAR PATEL MADHAV KUMAR
38.	CR. MISC./38806/2025 341,323,504,427,3 A.BAIL	6	SUDHIR KUMAR SHARMA AND ANR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH AVINASH KUMAR SINGH PUSHPA SINHA.1 JAYRAM SHARMA
39.	CR. MISC./38907/2025 406,420,379,506,3 A.BAIL	6	SOLEN DEY @ GUDDU @ SHAILESH DE vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR AJIT KUMAR SINGH NIRMAL KUMAR SINHA KUNDAN KUMAR OJHA KUMAR ABHISHEK NAVNEET PRABHAKAR
40.	CR. MISC./38949/2025 85,123, A.BAIL	4	BALRAM SAH @ BALRAM KUMAR vs THE STATE OF BIHAR AND ANR	PRAMOD MISHRA SURAJ KUMAR ARUN KUMAR PANDEY NARESH KUMAR MEHTA NARESH KUMAR MEHTA
41.	CR. MISC./39029/2025 126(2),115(2),318 A.BAIL	5	MD. AKBAR @ AKBAR AND ORS vs THE STATE OF BIHAR	MD NAUSHADUZZOHA MD NEMATULLAH MD. MUSHTAQUE ALAM MUKESH KUMAR RANA
42.	CR. MISC./39165/2025 341,323,504,506,4 A.BAIL	2	SUJEET KUMAR @ SUJEET KUMAR RAGHUNATH SHARAN SINHA @ SUJEET KUMAR SINHA vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA SANTOSH KUMAR ANIL KUMAR SINGH NO. 1 KUMAR KAUSHLENDRA VINAY PRAKASH MISHRA TEJ PRATAP RAVI KUMAR
43.	CR. MISC./39659/2025 69,305(a),318(4), A.BAIL	4	KUNAL KISHORE CHAUDHARY @ KUNAL KISHOR CHAUDHARY vs THE STATE OF BIHAR AND ANR	ADARSH RANJAN PRITISH RANJAN SHRADHA NATHANI GANESH PRASAD SINGH PRIYESH KUMAR
44.	CR. MISC./39927/2025 147,148,149,341,3 A.BAIL	5	VIJAY MAHTO vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR KAUSHAL KUMAR SINGH ABHISHEK KUMAR SINGH PRADEEP NARAIN KUMAR

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 215 (AT 10:30 A.M.)
Mr. Justice Khatim Reza

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR JUDGEMENT				
1.	CR. APP (SJ)/40/2005 CR. APP(SJ)	3 DEVENDRA YADAV vs STATE OF BIHAR	BIMAL KUMAR AMIR ALAM NILESH KUMAR	
AT 2:15 P.M.				
2.	CR. APP (SJ)/239/2005 CR. APP(SJ)	4 DILLU GOPE vs STATE OF BIHAR	AMBIKA BHAGAT ARJUN PRASAD 1	APP.
AT 2:15 P.M.				
FOR ORDERS				
3.	SA/392/2016 SA	8 SMT. SUSHILA DEVI AND ORS vs SMT. CHANDRAKALA DEVI @ LAXMI DEVI AND ORS	RANJAN KUMAR DUBEY RAKESH CHANDRA SANGEETA SHARMA	PRAMOD KUMAR
AT 2:15 P.M.				
FOR ORDERS (ON OFFICE NOTES)				
4.	CR. MISC./81290/2025 76,74, R.BAIL-1	2 SANDESH CHAUDHARY @ RAJ KUMAR vs THE STATE OF BIHAR AND ANR	DHARMESH KUMAR SHRIVASTAVA	USHA KUMARI 1 NAVIN KUMAR JHA BACHAN JEE OJHA
5.	CR. MISC./81402/2025 75,79 R.BAIL-1	2 BHUTELI YADAV @ BIJENDRA YADAV vs THE STATE OF BIHAR AND ANR	SHANKAR KUMAR RADHA KRISHNA	TARKESHWAR NATH THAKUR
6.	CR. MISC./81636/2025 147,148,149,379,3 R.BAIL-1	2 RAJ LAL YADAV vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	UMANATH MISHRA
7.	CR. MISC./81641/2025 147,148,149,307,3 R.BAIL-1	2 VINOD CHAUDHARY AND ANR vs THE STATE OF BIHAR	MAYANK MOHAN	ANAND KISHORE CHOUDHARY
8.	CR. MISC./81681/2025 103,238,61(2),3(5 R.BAIL- 1	2 DIPU RAI @ DIPU KUMAR vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SUMAN SAURABH SARVENDRA KUMAR VERMA	MURLI DHAR
9.	CR. MISC./81870/2025 96, R.BAIL-1	2 RAJA PASWAN @ ANURAG KUMAR vs THE STATE OF BIHAR AND ANR	VIKASH KUMAR PRAVEEN KUMAR SATISH KUMAR GIRI	KALYAN SHANKAR DHARMENDRA KUMAR SINGH
10.	CR. MISC./81925/2025 65(1),351(2),(3), R.BAIL-1	2 MUNI LAL YADAV @ MUNNA YADAV vs THE STATE OF BIHAR AND ANR	MD MUSOWIR	SADANAND PASWAN NARENDRA KUMAR CHAUBEY
11.	CR. MISC./82359/2025 326,307,34 R.BAIL-1	2 DEO NARAYAN YADAV @ JAM vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV	CHANDRA BHUSHAN PRASAD
12.	CR. MISC./82368/2025 137(2),140(3),64, R.BAIL-1	2 KANCHAN YADAV vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	TARUN PRASAD MANDAL
FOR ADMISSION				
13.	CR. MISC./77373/2025 30(a) R.BAIL-1	2 AWDHESH RAI @ ABDHESH RAI vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	KUMAR RANJIT RANJAN
14.	CR. MISC./77374/2025 317(5),318(4),338 R.BAIL- 1	2 VIJAY SAH vs THE STATE OF BIHAR	RAVI SHANKER DWIVEDI	NAND KISHORE PRASAD
15.	CR. MISC./77376/2025 341,323,354B,419, R.BAIL-1	2 DEEP KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH AMRESH KUMAR SINHA	UMESHANAND PANDIT
16.	CR. MISC./77378/2025 96,87, R.BAIL-1	2 NITISH KUMAR YADAV @ NITISH KUMAR vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	RENUKA RATNAKAR (APP125) SADANAND PRASAD DEO PANKAJ KUMAR

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17.	CR. MISC./77385/2025 392,411, R.BAIL-1	2 MUKHTAR ALAM @ MD. MUKHTAR vs THE STATE OF BIHAR	MD HUSSAIN	ADITYA NARAYAN SINGH.1
18.	CR. MISC./77415/2025 399,402, R.BAIL-1	2 KARAN KUMAR @ KARAN YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	SANJAY KUMAR SINGH
19.	CR. MISC./77417/2025 126(2),115(2),118 R.BAIL-1	4 SONU BIND @ LEDHA vs THE STATE OF BIHAR	MADHUKAR ANAND SHUBHAM KUMAR SINGH	ANIL PRASAD SINGH
20.	CR. MISC./77426/2025 309(4) R.BAIL-1	2 MAJID SAH @ NAWAB vs THE STATE OF BIHAR	SHARDA NAND MISHRA	SHAILENDRA KUMAR SINGH
21.	CR. MISC./77429/2025 80,3(5) R.BAIL-1	2 ASHOK NONIA vs THE STATE OF BIHAR	BHAVESH KUMAR	RANA RANDHIR SINGH
22.	CR. MISC./77440/2025 8,20(b)(ii)(c),22 R.BAIL-1 Same ps: CR. MISC/78312/2025	2 MANGAL KUMAR vs THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH SUSHANT KUMAR MONA VERMA CHITRANJAN KUMAR	SHANTANU KUMAR
23.	CR. MISC./77444/2025 80(2),238(a),3(5) R.BAIL-1	2 KAILU MALLAH @ RAJDEEP MALLAH vs THE STATE OF BIHAR	ALOK KUMAR SINGH	YOGENDRA KUMAR
24.	CR. MISC./77459/2025 189(2),191(2),191 R.BAIL-1	2 SHIV YADAV vs THE STATE OF BIHAR	DIWAKAR YADAV	MANOJ KUMAR
25.	CR. MISC./77473/2025 395 R.BAIL-1	2 DILIP RAI vs THE STATE OF BIHAR	RAM SHANKAR DAS	UPENDRA KUMAR
26.	CR. MISC./77479/2025 137(2),87 R.BAIL-1	2 UDAY SHARMA vs THE STATE OF BIHAR	RAJESH KUMAR SINHA AMRESH KUMAR SINHA	PARMANAND PRASAD
27.	CR. MISC./77492/2025 126(2),115(2),118 R.BAIL-1	2 BADKU SAH @ GANESH SAH vs THE STATE OF BIHAR	KUMAR MALENDU	VINOD SHANKER MODI
28.	CR. MISC./77516/2025 308(4),308(5), R.BAIL-1	2 RAMBAHJU PRASAD vs THE STATE OF BIHAR	ALOK KUMAR ALOK RANJIT KUMAR THAKUR MUNISH OM PRAKASH SINGH	ABHAY KUMAR ROY
29.	CR. MISC./77529/2025 317(5),3(5), R.BAIL-1	3 SHUBHAM SAH vs THE STATE OF BIHAR	BIRENDRA KUMAR	ANANT KUMAR 1
30.	CR. MISC./77533/2025 111 R.BAIL-1	2 PANKAJ KUMAR @ PANKAJ SAHU @ SANJEET AGRAWAL vs THE STATE OF BIHAR AND ANR	RAMAKANT YADAV	CHOUBEY JAWAHAR K.N.SINGH(A.S.G) ABHISHEKH KUMAR
31.	CR. MISC./77539/2025 87 R.BAIL-1	2 BALRAM KUMAR @ BALRAM KUMAR RAJAK vs THE STATE OF BIHAR AND ANR	AWNISH KUMAR KUMAR GAURAV	UMA SHANKAR PRASAD SINGH RANJAN KUMAR JHA RANA PRATAP SINGH VIKAS KUMAR
32.	CR. MISC./77548/2025 363,366A,34, R.BAIL-1	3 DINESH KUMAR @ DINESH YADAV @ DINESH KUMAR YADAV vs THE STATE OF BIHAR	MD DANISH QUAMAR MADIHA MONEER RAJIV KUMAR	BINOD KUMAR
33.	CR. MISC./77576/2025 21(c) R.BAIL-1	2 SHEIKH PARVEJ vs THE STATE OF BIHAR	MADHUBALA VERMA CHITRANSH RAJ AJAY KUMAR VERMA	AMITESH KUMAR
34.	CR. MISC./77637/2025 483 484 R.BAIL-1	2 NEERAJ PODDAR @ NEERAJ KUMAR vs THE STATE OF BIHAR	SURYA NARAYAN YADAV RAJENDRA PRASAD YADAV	MRITUNJAY KUMAR NIRALA
35.	CR. MISC./77657/2025 103(1),238 R.BAIL-1	2 RAJA KUMAR vs THE STATE OF BIHAR	NITISH KUMAR AKSHAY KUMAR ALOK ROONA SWEETY KUMARI ALOK KUMAR RAGHWENDRA KUMAR SINGH	SURENDRA KUMAR
36.	CR. MISC./77661/2025 96 R.BAIL-1	3 JYOTI RAJ @ JYOTISH KUMAR @ JYOTISH MAHTO vs THE STATE OF BIHAR AND ANR	RABI BHUSHAN ANKIT KUMAR JHA	SHAILENDRA KUMAR
37.	CR. MISC./77698/2025 103(1),3(5), R.BAIL-1	2 RANJAN BHUIYAN @ MUKHIYA BHUIYAN @ MUCHIYA BHUIYAN @ RANJAN KUMAR vs THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	SYED EHTESHAMUDDIN

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38.	CR. MISC./77713/2025 132,109,3(5) R.BAIL-1	2 AMAN KUMAR @ AMAN SINGH vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA PRAGYA JHA DHANANJAY KUMAR SINGH	MD. MUSHTAQUE ALAM
39.	CR. MISC./77714/2025 85,80,118(1),123, R.BAIL-1	2 ABHISHEK KUMAR MAHTO @ ABHISHEK KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SANGEETA KUMARI	PRANAV KUMAR RAJA RAM RAI
40.	CR. MISC./77715/2025 309(5),109,311,31 R.BAIL-1 Same ps: CR. MISC/76733/2025	2 SACHIN KUMAR vs THE STATE OF BIHAR	RAM SANDESH ROY	SANJAY KUMAR SHARMA
With 40.1	CR. MISC./76733/2025 R.BAIL-1	2 AJIT KUMAR vs THE STATE OF BIHAR	MANORANJAN KUMAR SUNIDHI VIMAL	PARMANAND KUMAR
41.	CR. MISC./77722/2025 304B,34 R.BAIL-1	2 JITENDRA KUMAR @ JITENDRA SAHANI vs THE STATE OF BIHAR	NACHIKETA JHA	ANAND KISHORE CHOUDHARY
42.	CR. MISC./77737/2025 65(1) R.BAIL-1	3 MINAJUL @ MINNAZUL HAQUE vs THE STATE OF BIHAR AND ANR	NARENDRA KUMAR CHAUBEY ANIL KUMAR MISHRA	TARUN PRASAD MANDAL
43.	CR. MISC./77750/2025 8,20(b)(ii)(b),25 R.BAIL-1	2 SURAJ KUMAR vs THE STATE OF BIHAR	VISHAL VIKRAM RANA MISHA BHARTI AKASH PRIYE KUMAR SAURAV DEV ANURAG DARSHI UTKARSH VIKRAM RANA	ABHAY KUMAR ROY
44.	CR. MISC./77786/2025 103(1), R.BAIL-1	2 RAMESH MOCHI @ RAMESH DAS vs THE STATE OF BIHAR	SARVOTTAM KUMAR ASMITA BHARTI	RENUKA RATNAKAR (125)
45.	CR. MISC./77830/2025 25(1-B)a,26,35, R.BAIL-1	3 ABHISHEK KUMAR @ ABHISHEK RAI vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	AMITESH KUMAR
46.	CR. MISC./77852/2025 25(1-b)(a),26,35 R.BAIL-1	3 KUNDAN YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	ZAINUL ABEDIN
47.	CR. MISC./77854/2025 126(2),115(2),352 R.BAIL-1	2 HARIOM KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	TARUN PRASAD MANDAL KHUSHI AWADH RAM SHANKAR KUMAR ROHIT KUMAR
48.	CR. MISC./77856/2025 420,406,120B R.BAIL-1	3 BHUTTU RAM @ BHULAI RAM vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR RANA	UMESHANAND PANDIT MD. MUMTAZ UDDIN
49.	CR. MISC./77858/2025 126(2),115(2),118 R.BAIL-1	2 SUBHASH YADAV vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALI KUMARI	RAJENDRA NATH JHA
50.	CR. MISC./77917/2025 8(c),21(b), R.BAIL-1	4 AJAY KUMAR vs THE STATE OF BIHAR	KUMAR RAJDEEP SAROJ KUMAR CHOUDHARY	SURESH PRASAD SINGH
51.	CR. MISC./77924/2025 103(1),238,61(2), R.BAIL-1 Same ps: CR. MISC/80235/2025	2 BADAL YADAV vs THE STATE OF BIHAR	BIMAL KUMAR	ASHA DEVI MANISH KUMAR RAJEEV NAYAN GYANESHWAR PRASAD
With 51.1	CR. MISC./80235/2025 R.BAIL-1	2 BUTTAN YADAV vs THE STATE OF BIHAR	BIMAL KUMAR	ARUN KUMAR PANDEY MANISH KUMAR RAJEEV NAYAN GYANESHWAR PRASAD
52.	CR. MISC./77929/2025 87,3(5) R.BAIL-1	2 VIKASH KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	ANIL KUMAR SINGH NO. 1
53.	CR. MISC./77936/2025 304(2) R.BAIL-1	2 RAVI KUMAR @ RABI KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	TARUN PRASAD MANDAL
54.	CR. MISC./77967/2025 143(6), R.BAIL-1	2 TANVIR KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	DAMODAR PRASAD TIWARY
55.	CR. MISC./77971/2025 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/81323/2025	2 ISRAFIL KHAN @ ISARAFAL KHAN vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	JHARKHANDI UPADHYAY DHANANJAY KUMAR TIWARY

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With 55.1	CR. MISC./81323/2025 R.BAIL-1	2	SAHJAD KHAN @ SHAJAD KHAN vs THE STATE OF BIHAR	SANJEEV KUMAR PREETI RAVI KUMAR PANDEY	ANIL KUMAR SINGH NO. 1
56.	CR. MISC./77976/2025 316,318,338,336,3 R.BAIL-1	4	BIRJU SAH vs THE STATE OF BIHAR	SANJAY KUMAR JHA ASHISH KUMAR PALIT ANANT KUMAR BHASKAR	LANAN KUMAR MUNISH KUMAR MINAKSHI KUMARI MUNNA RAJ SRIKANT SHARMA SUDHANSHU SHEKHAR KUMAR PRINCE RAJ SHITANSHU SHEKHAR KUMAR ANSHU KISKU
57.	CR. MISC./77991/2025 109,103(1),61,3(5 R.BAIL- 1	3	MD. NEHAL vs THE STATE OF BIHAR	PRAMOD KUMAR ALIZA AKRAM KHAN SHABINA TALAT	LANAN KUMAR
58.	CR. MISC./78010/2025 8,20(B)(ii)(C), R.BAIL-1	2	BIHARI KUMAR vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	AJIT KUMAR
59.	CR. MISC./78017/2025 103(1),238,3(5) R.BAIL-1	2	RAHUL KUMAR RAWAT vs THE STATE OF BIHAR	ANKITA KUMARI PRABHAT KUMAR SINGH	MADHURI LATA
60.	CR. MISC./78034/2025 137(2),96,3(5), R.BAIL-1	3	MANISH CHAUDHARY @ CHHANGUR CHAUDHARY vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	ANITA KUMARI
61.	CR. MISC./78036/2025 Regular Bail Matt R.BAIL- 1	4	AMRESH KUMAR @ AMULKUL @ ANUKUL vs THE STATE OF BIHAR	RAKESH PRABHAT SHATABDI SINHA	PREM KUMAR JHA JITENDRA KUMAR KULDEEP KUMAR
62.	CR. MISC./78042/2025 109 R.BAIL-1	2	NIRAJ KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	MADHURA NAND JHA
63.	CR. MISC./78044/2025 302,34, R.BAIL-1	2	BASU CHAUDHARY @ BASUDEO CHAUDHARY vs THE STATE OF BIHAR	SUNIL KUMAR YADAV	ASHOK KUMAR SINGH
64.	CR. MISC./78069/2025 303(2), R.BAIL-1	2	BOBBY KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	SURESH PRASAD SINGH
65.	CR. MISC./78094/2025 8,20(b)(ii)(c) R.BAIL-1	2	SITA DEVI @ DEVKI DEVI vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH PRAVIN KUMAR	SHARDA KUMARI
66.	CR. MISC./78098/2025 316(2),318(4),338 R.BAIL- 1	2	NUR ALAM AND ANR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	ABHAY KUMAR ROY BIPIN KUMAR SARITA KUMARI ABHISHEK KUMAR RAVI KANT
67.	CR. MISC./78103/2025 103(1),3(5), R.BAIL-1	2	AKHILESH KUMAR SINGH vs THE STATE OF BIHAR	RAKESH MOHAN SINGH RAJNI KANT SINGH	MADAN KUMAR RAKESH KUMAR
68.	CR. MISC./78109/2025 191(2),190,329(3) R.BAIL- 1	2	ROHIT KUMAR@MANDAN vs THE STATE OF BIHAR	ANJANI PARASHAR	MUKESH KUMAR SINGH HARSH ANUJ RAVI ROHIT
69.	CR. MISC./78112/2025 25(1-AA),25(1-B)i R.BAIL- 1	4	TANIKAN BIND @ TANIK PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	JAGDHAR PRASAD
70.	CR. MISC./78114/2025 303(2),111(2),111 R.BAIL- 1	2	MD. MUSTAQUE vs THE STATE OF BIHAR	NAZIA SHABAH PRASHANT KUMAR ADITYA RAJ MD.ZOHAIB RAZA MD. FAHAR IMRAN SAYED IMRAN GHANI	UMESH LAL VERMA
71.	CR. MISC./78131/2025 20,22 R.BAIL-1	2	ANOJ KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	ANITA KUMARI
72.	CR. MISC./78136/2025 8,20(b)(ii),22(a) R.BAIL-1	2	ADITYA KUMAR @ ADITAYA KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	SATYA NAND SHUKLA
73.	CR. MISC./78149/2025 126(2),127(2),115 R.BAIL- 1	2	SANDEEP SAH @ SANJIT KUMAR SAH vs THE STATE OF BIHAR AND ANR	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI	DAMODAR PRASAD TIWARY SHYAM SUNDAR KUMAR
74.	CR. MISC./78180/2025 25(1-B)a,26, R.BAIL-1	2	RANJEET KUMAR YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR MUDIT MEET	MOHAMMAD SUFYAN

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75.	CR. MISC./78186/2025 409,420, R.BAIL-1	2 VINAY SHARMA @ VINAY SHANKAR SHARMA vs THE STATE OF BIHAR	ARYAN SINGH SURABHI NIRMAL GAJENDRA KUMAR SINGH	PARMESHWAR MEHTA
76.	CR. MISC./78190/2025 8(c),21(c),25,29, R.BAIL-1	2 DEEPANKAR KUMAR @ DIPANKAR KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY RABINDRA KUMAR RAVI RANJAN KUMAR	SUNIL KUMAR PANDEY
77.	CR. MISC./78206/2025 309(4) R.BAIL-1	2 ANKIT KUMAR @ D B @ SAURAV KUMAR RAI vs THE STATE OF BIHAR	AWADHESH KUMAR PANDEY ASHUTOSH KUMAR SINGH ARVIND KUMAR	SANJAY KUMAR SINGH
78.	CR. MISC./78208/2025 103,111(2),61(2), R.BAIL-1	2 VISHAL KUMAR JHA @ VISHAL JHA @ RAJA vs THE STATE OF BIHAR	VIKASH KUMAR JHA	SHANTANU KUMAR
79.	CR. MISC./78224/2025 305,331(4), R.BAIL-1	2 BISHNU KUMAR @ BISHNU KUMAR SAH vs THE STATE OF BIHAR	BIMAL KUMAR	MUKESH KUMAR SINGH
80.	CR. MISC./78228/2025 25(1-b)(a),26,35, R.BAIL-1	2 AJAY DAS @ AJAY KUMAR DAS vs THE STATE OF BIHAR	SANJEEV VERMA	UDAY CHAND PRASAD
81.	CR. MISC./78229/2025 103,3(5), R.BAIL-1	2 VARUN YADAV vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR TUSHAR ANAND	UMANATH MISHRA RAMESH KUMAR SINGH
82.	CR. MISC./78233/2025 304B,34, R.BAIL-1	2 DILIP CHAUDHARY vs THE STATE OF BIHAR	SHEONANDAN PANDIT	MD. ATAUR RAHMAN
83.	CR. MISC./78252/2025 304(B),34 R.BAIL-1	2 PIKU BIND @ PIKKU BIND @ TINKU BIND vs THE STATE OF BIHAR	SUNIL PRASAD	MITHLESH KUMAR KHARE
84.	CR. MISC./78272/2025 406,420,379, R.BAIL-1	2 RAMESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	MOHAMMAD SUFYAN
85.	CR. MISC./78274/2025 8(c),21(c),29 R.BAIL-1	2 MD. SONU vs THE STATE OF BIHAR	MRITUNJAY KUMAR	PAWAN KUMAR CHAURASIA
86.	CR. MISC./78289/2025 109,61(2), R.BAIL-1	2 PANKAJ KUMAR @ PANKAJ YADAV @ PANKAJ KUMAR YADAV vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI	BHARAT BHUSHAN
87.	CR. MISC./78292/2025 137(2),96 R.BAIL-1	2 MANISH KUMAR vs THE STATE OF BIHAR	GANESH PRASAD YADAV	SURESH PRASAD SINGH
88.	CR. MISC./78307/2025 302,120B,34, R.BAIL-1	2 JAWED AHMAD @ TUNNA MIAN @ TUNA MIYA vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	KHURSHID ANWAR
89.	CR. MISC./78312/2025 8,20(b)(ii),22(a) R.BAIL-1 Same ps: CR. MISC/77440/2025	2 RISHAV KUMAR @ RISHAV RAJ vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR PRAVIN KUMAR	ABHAY KUMAR ROY
90.	CR. MISC./78319/2025 111(2), R.BAIL-1	2 SHYAMLALMAHTO @ SHYAMLAL MAHATO vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MOHAMMAD SUFYAN
91.	CR. MISC./78336/2025 80, R.BAIL-1	2 BIJENDRA SHARMA vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI KRITIKA KUMARI HIMANSHU RANJAN	NAVIN KUMAR PANDEY
92.	CR. MISC./78340/2025 304B,201,34, R.BAIL-1	2 SUMIT KUMAR PANDEY @ SUMIT PANDEY vs THE STATE OF BIHAR	RANANJAY KUMAR NOUMAAN AHMAD SHAHID JAWED	MD. ASLAM ANSARI
93.	CR. MISC./78361/2025 304,379,356,34, R.BAIL-1	2 VIKAS KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA KUMARI ANJALI	JHARKHANDI UPADHYAY
94.	CR. MISC./78371/2025 126(2),115(2),118 R.BAIL-1	2 SANKET KUMAR AND ANR vs THE STATE OF BIHAR	RAGHVENDRA KUMAR PRINCE KUMAR	JAI NARAIN THAKUR
95.	CR. MISC./78413/2025 317(5),318(4),336 R.BAIL-1	2 RAVIKANT KUMAR @ CHHOTU SHARMA vs THE STATE OF BIHAR	NAGENDRA KUMAR SANTOSH KUMAR SINGH DHIRENDRA KUMAR SINGH	ANISH CHANDRA

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96.	CR. MISC./78414/2025 103(1),3(5), R.BAIL-1	2 AMAR KUMAR vs THE STATE OF BIHAR	MD SHAHID AKHTAR	ANIL KUMAR
97.	CR. MISC./78418/2025 394,397,302,120(B R.BAIL-1	3 SHIVAM KUMAR @ SHIVA vs THE STATE OF BIHAR	ASHOK KUMAR ARJUN PRASAD	SATYA NAND SHUKLA RAHUL SINGH SUSHANT KUMAR
98.	CR. MISC./78420/2025 137(2),352,3(5) R.BAIL-1	2 MD. SAIF @ MD. SEF vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	PREM KUMAR JHA
99.	CR. MISC./78429/2025 8,20(b)(ii)(c), R.BAIL-1	2 MD. RAMJAN vs THE STATE OF BIHAR	SUNIL KUMAR SINGH SHYAMLI KUMARI AYUSHI GUPTA PRAGYA RASHMI	DR. AJEET KUMAR
100.	CR. MISC./78434/2025 8,20(b)(ii)(B) R.BAIL-1	2 AJAY KUMAR CHAUDHARY vs THE STATE OF BIHAR	TILAK SAO EESHA ASHARFI PRASAD MITHILESH KR. ARYA PREETY SINGH	ANANT KUMAR 1
101.	CR. MISC./78456/2025 126(2),115(2),352 R.BAIL- 1	2 AKHILESH RAY @ AKHILESH KUMAR vs THE STATE OF BIHAR	DEWANAND TIWARI	NARENDRA KUMAR SINGH MUKESH KUMAR SINGH
102.	CR. MISC./78462/2025 25(1-B)a,26,35, R.BAIL-1	2 PANKAJ KUMAR @ PANKAJ YADAV @ PANKAJ KUMAR YADAV vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI	HUMAYOU AHMAD KHAN

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 216 (AT 10:30 A.M.)
Mr. Justice Dr. Anshuman

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON PETITIONS) - TIED UP</u>				
1.	MJC/291/2024 Contempt Matter CONTEMPT- SJ IA-1/2025 () SUBSTITUTION	6 SRI KANT PANDEY AND ORS vs THE STATE OF BIHAR AND ORS	DHARMENDRA KUMAR SINHA DHARMENDRA KUMAR SINHA	GOVERNMENT ADVOCATE 2 SATYAM SHIVAM SUNDARAM
2.	MJC/859/2024 CONTEMPT- SJ IA-1/2025 () MISC	3 NITYANAND PRASAD @ RANA vs THE STATE OF BIHAR AND ORS	RASHMI JHA BINAY KUMAR PANDEY	GOVERNMENT PLEADER 26
3.	MJC/2088/2024 CONTEMPT- SJ IA-1/2025 () SUBSTITUTION	4 CHANDRAMA SINGH AND ANR vs THE STATE OF BIHAR THROUGH SRI DEEPAK KUMAR SINGH, FATHERS NAME NOT KNOWN TO THE PETITIONER AND ORS	ANJU JHA BHAVENDRA JHA	STANDING COUNSEL 25
4.	MJC/4273/2024 CONTEMPT- SJ IA-1/2025 () AMENDMENT	3 DIWAKAR SINGH AND ANR vs THE STATE OF BIHAR THROUGH SRI PRATYAYA AMRIT, THE ADDITIONAL CHIEF SECRETARY, AND ORS	KANISHK KAUSTUBH SHIKHAR MANI LAKSHMI KUMARI RAJNISH PRAKASH	ADDITIONAL ADVOCATE GENERAL 9
5.	MJC/2771/2025 Contempt Matter CONTEMPT- SJ IA-1/2025 () SUBSTITUTION	2 SHAMBHOO PRAKASH AND ORS vs THE STATE OF BIHAR THROUGH SHREE DEEPAK KUMAR SINGH THE ADDITIONAL CHIEF SECRETARY AND ORS	MRITUNJAY KUMAR	GOVERNMENT ADVOCATE 3 SANJAY PANDEY
<u>FOR ADMISSION - TIED UP</u>				
<u>MATTER -3</u>				
6.	CR. MISC./74897/2025 103(1),109,3(5), R.BAIL-1	2 DASARATH SAH vs THE STATE OF BIHAR	PREETY KUNWAR	SANJAY KUMAR TIWARY
<u>MATTER -5</u>				
7.	MJC/2114/2023 CONTEMPT- SJ	2 RAJ KUMAR THAKUR vs THE STATE OF BIHAR AND ORS	KRISHNA MURARI	PRABHAT KUMAR VERMA(AAG 3)
8.	MJC/3269/2023 CONTEMPT- SJ	11 SADANAND YADAV vs THE STATE OF BIHAR AND ORS	ARJUN PRASAD	MD. NASRUL HODA KHAN (SC1) VIVEK ANAND KUMAR
9.	MJC/325/2024 CONTEMPT- SJ	8 SUPRIYA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF REVENUE AND LAND REFORMS AND ORS	PRAMOD MISHRA SURAJ KUMAR SHIV SHANKAR CHOUBEY	STANDING COUNSEL 25
10.	MJC/540/2024 CONTEMPT- SJ	4 RAM PRAVESH SINGH vs THE STATE OF BIHAR AND ORS	ALOK KUMAR PRANAV KUMAR RUCHI ACHARYA	GOVERNMENT PLEADER 23 RAJ NANDAN PRASAD
11.	MJC/1415/2024 CONTEMPT- SJ	3 AMIT KUMAR vs THE STATE OF BIHAR AND ORS	JAGJIT ROSHAN APUL OM PRAKASH SINGH	STANDING COUNSEL 11 NIVEDITA NIRVIKAR
12.	MJC/1558/2024 CONTEMPT- SJ	6 ARJUN CHOUDHARY AND ORS vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY MR. BRAJESH MEHROTRA, BIHAR, PATNA AND ORS	MRITYUNJAY KUMAR UMESH PRASAD	ADDITIONAL ADVOCATE GENERAL 12
13.	MJC/1727/2024 Contempt CONTEMPT- SJ	6 DHIRENDRA KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT AND ORS	PRABHAT RANJAN ANSH PRASAD	GOVERNMENT ADVOCATE 2

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14.	MJC/1988/2024 CONTEMPT MATTER CONTEMPT- SJ	6 UPENDRA PRASAD SINGH vs THE STATE OF BIHAR THROUGH KUMAR RAVI, THE PRINCIPAL SECRETARY, BUILDING CONSTRUCTION DEPARTMENT AND ORS	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 12
With 14.1	MJC/3598/2024 MODIFICATION- SJ	2 THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS vs UPENDRA PRASAD SINGH	MAJID MAHBOOB KHAN	
15.	MJC/2103/2024 CONTEMPT- SJ	7 RAHUL KUMAR AND ORS vs THE DEEPAK KUMAR SINGH, PRINCIPAL SECRETARY, REVENUE AND LAND REFORMS DEPARTMENT AND ORS	PRAVEEN RANJAN	STANDING COUNSEL 8
16.	MJC/2266/2024 CONTEMPT- SJ	5 PRAKASH KUMAR AND ORS vs THE UNION OF INDIA THROUGH THE SECRETARY RAILWAY BOARD AND ANR	MUNNA PD DIXIT (M.P. DIXIT) MILIND RAJ DIXIT SANJAY KUMAR CHAUBEY SWASTIKA PUNIT RANJAN DIXIT	ADDITIONAL SOLICITOR GENERAL AWADHESH KUMAR PANDEY
17.	MJC/2392/2024 CONTEMPT- SJ	6 ARUN KUMAR MAHTO vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS	RANJIT KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 3
18.	MJC/2440/2024 CONTEMPT- SJ IA-1/2025 () MISC	7 YOGENDRA PRASAD YADAV, AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF WATER RESOURCES GOVT. OF BIHAR AND ORS	CHANDAN KUMAR KASHYAP	ADDITIONAL ADVOCATE GENERAL 4 CHANDAN KUMAR KASHYAP CHAITANYA SWAROOP
19.	MJC/2536/2024 CONTEMPT- SJ	6 SHAHIN BANO @ SHAHINA BANO vs THE STATE OF BIHAR AND ORS	VASANT VIKAS DEO NARAYAN PRASAD	STANDING COUNSEL 25 MAURYA VIJAY CHANDRA SANAT KUMAR MISHRA MAURYA VIJAY CHANDRA
20.	MJC/2558/2024 CONTEMPT- SJ	5 MOST. MUNGA DEVI vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 7 PRASOON SINHA RANJEET KUMAR PANDEY
21.	MJC/2654/2024 CONTEMPT- SJ	3 ARUN KUMAR RAJAK vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR AND ORS	BISHWASH VIJETA ANAND KUMAR TIWARI NARENDRA KUMAR SINHA JITENDRA ACHARYA AVANINDRA KUMAR JHA PURUSHOTTAM KUMAR JHA	GOVERNMENT PLEADER 4
22.	MJC/3067/2024 Contempt Matter CONTEMPT- SJ	4 MANOJ KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY NAMESLY SRI BRIJESH MEHROTRA GOVERNMENT OF BIHAR AND ORS	KARANDEEP KUMAR	ADDITIONAL ADVOCATE GENERAL 4
23.	MJC/3211/2024 CONTEMPT- SJ IA-1/2025 () ADDING PARTY	4 ARVIND KUMAR vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	STANDING COUNSEL 12
24.	MJC/3526/2024 CONTEMPT- SJ	5 OM PRAKASH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, AND ORS	KUNDAN KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 4 RAM KINKER CHOUBEY
25.	MJC/3539/2024 CONTEMPT- SJ	4 SATENDRA NATH GUPTA AND ANR vs THE STATE OF BIHAR THROUGH SRI NAVIN KUMAR, THE STATE TRANSPORT COMMISSIONER AND ORS	ONKAR KUMAR NAWAL KISHORE SINGH	ADDITIONAL ADVOCATE GENERAL 13

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26.	MJC/3590/2024 CONTEMPT- SJ	5	AJAY KUMAR PANDEY AND ORS vs THE STATE OF BIHAR THROUGH K. K. PATHAK THE PRINCIPAL SECRETARY, AND ORS	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA ADDITIONAL ADVOCATE GENERAL 12
27.	MJC/3640/2024 CONTEMPT MATTER CONTEMPT- SJ	3	SANJAY KUMAR SUKLA @ SANJAY KUMAR SHUKLA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY GOVERNMENT OF BIHAR PATNA NAMESLY SRI AMRIT LAL MEENA AND ORS	RAVI KUMAR PANDAY AKSHANSH ANKIT RAVI BHUSHAN ADDITIONAL ADVOCATE GENERAL 3
28.	MJC/3683/2024 CONTEMPT- SJ	2	PRABHUNATH SINGH @ PRABHUNATH KUMAR vs THE STATE OF BIHAR THROUGH AMRIT LAL MEENA, THE CHIEF SECRETARY AND ORS	ALOK ADDITIONAL ADVOCATE GENERAL 3
29.	MJC/3802/2024 CONTEMPT- SJ	4	RAMA NAND CHOUDHARY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	SHANKAR KUMAR CHOUDHARY GOVERNMENT PLEADER 18
30.	MJC/3830/2024 CONTEMPT- SJ	3	MD. ANWAR KHURSHID AND ORS vs THE STATE OF BIHAR THROUGH SRI PRATYA AMRIT, AT PRESENT PRINCIPAL SECRETARY- CUM-COMMISSIONER AND ORS	KRIPA NAND JHA SANDHYA KUMARI SINHA STANDING COUNSEL 23
With 30.1	MJC/3440/2024 CONTEMPT- SJ	2	ASHOK KUMAR AND ORS vs THE STATE OF BIHAR THROUGH MR.PRATYAYA AMRIT, THE PRINCIPAL SECRETARY, AND ORS	SANTOSH KUMAR VERMA SANTOSH KUMAR VERMA GOVERNMENT PLEADER 12
With 30.2	MJC/3589/2024 CONTEMPT- SJ	3	RAVINDRA KUMAR AND ORS vs THE STATE OF BIHAR THROUGH MR. PRATYAYA AMRIT, THE PRINCIPAL SECRETARY, AND ORS	SANTOSH KUMAR VERMA GOVERNMENT PLEADER 12
31.	MJC/4000/2024 Contempt Matter CONTEMPT- SJ	4	CHANCHALA KUMARI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY ARVIND KUMAR CHAUDHARY AND ORS	ROHIT KUMAR RASHMI BHARTI ADDITIONAL ADVOCATE GENERAL 12
32.	MJC/4051/2024 CONTEMPT- SJ	4	MD. ZAFRULLAH ANSARI AND ANR SHIV KUMAR DWIVEDY vs SRI PANKAJ AGRAWAL, THE SECRETARY AND ORS	STANDING COUNSEL 25 MAURYA VIJAY CHANDRA DR. ANAND KUMAR
33.	MJC/4061/2024 CONTEMPT- SJ	4	PRASHANT KUMAR vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA, THE CHIEF SECRETARY, GOVT. OF BIHAR AND ORS	SHAMBHU SHARAN SINGH ADVOCATE GENERAL
34.	MJC/4076/2024 CONTEMPT- SJ	4	JITENDRA PRASAD SINGH vs THE STATE OF BIHAR THROUGH SRI ARVIND KUMAR CHOUDHARY, AND ORS	PRASHANT KASHYAP PAWAN KUMAR SINGH GOVERNMENT PLEADER 24 DR. ANAND KUMAR
35.	MJC/4228/2024 CONTEMPT- SJ	3	CHANDRA KANT SINGH @ CHANDRAKANT PRASAD SINGH AND ANR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR ADDITIONAL ADVOCATE GENERAL 3
36.	MJC/4240/2024 CONTEMPT- SJ	4	MANOJ KUMAR YADAV AND ORS vs THE STATE OF BIHAR AND ORS	KRISHNA PRABHAT MAHENDRA THAKUR GOVERNMENT PLEADER 4
37.	MJC/4283/2024 CONTEMPT MATTER CONTEMPT- SJ	4	SHIB SHANKAR PRASAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, GENERAL ADMINISTRATION, AND ORS	RAJIV KUMAR SINGH GOVERNMENT ADVOCATE 11
38.	MJC/4398/2024 CONTEMPT- SJ	4	AMIT KUMAR SINGH vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY GOVERNMENT OF BIHAR, AND ORS	DEEPAK KUMAR DIWAKAR PRABHAT RANJAN RAKESH NARAYAN SINGH VIKASH BHARTI PRIYA KUMARI ADDITIONAL ADVOCATE GENERAL 12 RAHUL SINGH SIDDHARTH HARSH
39.	MJC/4433/2024 CONTEMPT- SJ	5	KRISHNA KUMAR RAI AND ORS vs THE STATE OF BIHAR AND ORS	UMESH KUMAR SINGH SHOBHNA SHREYA STANDING COUNSEL 1

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40.	MJC/4535/2024 CONTEMPT- SJ	3 MAHESH PRASAD vs THE STATE OF BIHAR THROUGH SRI PRATAY AMRIT PRINCIPAL SECRETARY, HEALTH DEPARTMENT AND ORS	SANJAY KUMAR ANIL KUMAR SINHA	STANDING COUNSEL 23
41.	MJC/76/2025 CONTEMPT MATTER CONTEMPT- SJ	2 JAGDISH PASWAN vs MR AMRIT LAL MENNA, THE CHIEF SECRETARY, AND ORS	FAROOQUE AHMAD KHAN	GOVERNMENT PLEADER 18 SANJAY PRAKASH VERMA
42.	MJC/88/2025 CONTEMPT MATTER CONTEMPT- SJ	4 AWADHESH KUMAR MANDAL vs THE STATE OF BIHAR THROUGH MR. KUMAR RAVI, THE SECRETARY, DEPARTMENT OF BUILDING CONSTRUCTION AND ORS	LALAN KUMAR	ADDITIONAL ADVOCATE GENERAL 9 AAG 11
43.	MJC/158/2025 CONTEMPT- SJ	4 SUNAYANA KUMARI vs THE STATE OF BIHAR THROUGH PRATYAYA AMRIT, THE ADDITIONAL CHIEF SECRETARY, HEALTH DEPARTMENT AND ORS	ARUN KUMAR TIWARI PAWAN KUMAR VERMA	ADVOCATE GENERAL SUNIL KUMAR SINGH SUNIL KUMAR SINGH SUNIL KUMAR SINGH SUNIL KUMAR SINGH
44.	MJC/202/2025 CONTEMPT- SJ	5 RANDHIR KUMAR JHA vs THE STATE OF BIHAR AND ORS	RAJA RAM MISHRA RAJ KUMAR	GOVERNMENT PLEADER 7 PRABHAT RANJAN
45.	MJC/226/2025 CONTEMPT- SJ	2 GYAN RANJAN KUMAR AND ORS vs THE STATE OF BIHAR THROUGH AMRIT LAL MEENA, CHIEF SECRETARY, BIHAR AND ORS	DHANNJAY KUMAR NO 2	STANDING COUNSEL 5
46.	MJC/235/2025 CONTEMPT- SJ	3 RAM CHANDRA CHAUDHARY vs THE STATE OF BIHAR AND ORS	VIRENDRA PRASAD	ADDITIONAL ADVOCATE GENERAL 3
47.	MJC/252/2025 CONTEMPT- SJ	4 RANJIT KUMAR vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY/ THE ADDITIONAL CHIEF SECRETARY AND ORS	SIYARAM PANDEY	STANDING COUNSEL 13 ARUN KUMAR ARUN
48.	MJC/272/2025 contempt CONTEMPT- SJ	2 NAGENDRA PATHAK AND ORS vs THE STATE OF BIHAR AND ORS	AMIT ANAND AMIT ANAND LALAN KUMAR SINGH LALAN KUMAR SINGH LALAN KUMAR SINGH LALAN KUMAR SINGH	GOVERNMENT PLEADER 26
49.	MJC/432/2025 CONTEMPT- SJ	1 SUKHDEO PANDIT @ SUKHDEV PANDIT AND ORS vs THE STATE OF BIHAR, THROUGH MR. AMRIT LAL MEENA, THE CHIEF SECRETARY AND ORS	RAM PRAVESH NATH TIWARI SAOBIYA MUSHTAQUE	STANDING COUNSEL 28
50.	MJC/451/2025 CONTEMPT- SJ	2 PANCHANAN PRASAD SINGH @ PANCHANAND SINGH vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA JHA 3 MUKESH KUMAR	ADDITIONAL ADVOCATE GENERAL 12
51.	MJC/559/2025 CONTEMPT- SJ	2 RAM UDGAR MAHTO vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, AND ORS	RAVINDRA KUMAR SINGH ASHOK KUMAR KARNA ASHISH KUMAR SINHA	GOVERNMENT PLEADER 5
52.	MJC/626/2025 CONTEMPT- SJ	3 MOHAN YADAV vs THE STATE OF BIHAR AND ORS	DHANESHWAR PRASAD GUPTA	GOVERNMENT PLEADER 12
53.	MJC/693/2025 CONTEMPT- SJ	3 SHARDENDU BHUSHAN vs THE STATE OF BIHAR AND ORS	SOURAV SUMAN NIRANJAN KUMAR SARVESHWAR TIWARY	STANDING COUNSEL 26 MANOJ KUMAR AMBASTHA
54.	MJC/782/2025 CONTEMPT- SJ	4 RICHA VERMA vs THE STATE OF BIHAR THROUGH SHRI AMRIT LAL MEENA AND ORS	ASHOK KUMAR AJAY KUMAR SHAKTI NATH DAS	STANDING COUNSEL 7 KUMAR ALOK SC 7
55.	MJC/799/2025 CONTEMPT- SJ	4 GAUTAM PRASAD AND ANR vs THE STATE OF BIHAR THROUGH MR. AMRIT LAL MEENA AND ORS	RITIKA RANI VARDAAN MANGALAM HIMJA GAUTAM SINGH RUPALI	GOVERNMENT PLEADER 17
56.	MJC/832/2025 CONTEMPT- SJ	4 BINOD KUMAR @ BINOD KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR SHRISHTI SINGH	ADDITIONAL ADVOCATE GENERAL 3 GIRIJISH KUMAR

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With 56.1	CWJC/1693/2022 SELECTION , NON GA	3 JAINENDRA KUMAR JYOTI AND ORS vs THE STATE OF BIHAR AND ORS	ALKA VERMA SHASHANK CHANDRA KUMARI SHUBHAM VATSAL VERMA	SHEO SHANKAR PRASAD (SC8) GIRIJISH KUMAR
With 56.2	CWJC/1700/2022 SELECTION , NON GA	3 SAJDA PARWEEN AND ORS vs THE STATE OF BIHAR AND ORS	ALKA VERMA SHASHANK CHANDRA KUMARI SHUBHAM VATSAL VERMA	MD. N.H. KHAN (SC1) GIRIJISH KUMAR
With 56.3	CWJC/1917/2022 SELECTION , NON GA	4 SHUBHAM KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA KUMARI SHUBHAM VATSAL VERMA	MANISH KUMAR (GP 4)
With 56.4	CWJC/2098/2022 SELECTION , NON GA	3 ARBIND KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA VATSAL VERMA KUMARI SHUBHAM	P.K. VERMA (AAG3)
With 56.5	CWJC/2296/2022 SELECTION , NON GA	3 KALYAN JEE AND ORS vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA VATSAL VERMA KUMARI SHUBHAM	SHEO SHANKAR PRASAD (SC8)
With 56.6	C. REV./212/2024 CV RIVIEW	2 BIHAR ELECTRIC DEVELOPMENT CORPORATION LIMITED, BELTRON, THROUGH ITS MANAGING DIRECTOR, vs BINOD KUMAR AND ORS	GIRIJISH KUMAR	ADDITIONAL ADVOCATE GENERAL 3 PRANAV KUMAR DEVASHISH GIRI SHRISHTI SINGH
With 56.7	C. REV./264/2024 Civil ReviewCV RIVIEW	2 THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS vs BINOD KUMAR	SAROJ KUMAR SHARMA (AC TO AAG 3)	PRANAV KUMAR SHRISHTI SINGH
57.	MJC/1038/2025 CONTEMPT- SJ	4 BUCHCHI PANDIT vs THE STATE OF BIHAR THROUGH THE COLLECTOR, AND ORS	AMRESH KUMAR SINHA RAGHAW KUMAR DEWANAND TIWARI	STANDING COUNSEL 20
58.	MJC/1077/2025 CONTEMPT- SJ	3 SULEKHA THAKUR vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, DEPARTMENT OF MINES AND GEOLOGY AND ORS	PRIYA RANJAN CHANDNI KUMARI ANUNAY SHAHI SANJEEV KUMAR	STANDING COUNSEL 1 NARESH DIKSHIT
59.	MJC/1273/2025 CONTEMPT- SJ	4 RAM PRABODH THAKUR vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR	STANDING COUNSEL 28 ARUN KUMAR ARUN
60.	MJC/1563/2025 CONTEMPT MATTER CONTEMPT- SJ	2 KUMAR AJIT SINHA AND ORS vs THE STATE OF BIHAR AND ORS	RAJESH MOHAN	GOVERNMENT PLEADER 7 P K SHAHI MADANJEET KUMAR
61.	MJC/1650/2025 MJC CONTEMPT CONTEMPT- SJ	3 BASUDEO PRASAD MANDAL vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA RIYA GIRI	ADDITIONAL ADVOCATE GENERAL 9 JITENDRA KUMAR (AC TO AAG11)
62.	MJC/1653/2025 CONTEMPT- SJ	3 BRAJ KISHORE SINGH vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA PRESENTLY POSTED AS THE CHIEF SECRETARY AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA	STANDING COUNSEL 11
63.	MJC/1705/2025 CONTEMPT- SJ	5 RAGHUBANSH KISHORE PRASAD SHAHI vs THE STATE OF BIHAR THROUGH MANOJ KUMAR, AND ANR	GAURAV KUMAR SURENDRA PRASAD SINGH KUMAR SAMEER RAKESH KUMAR	RANJEET KUMAR PANDEY
64.	MJC/1808/2025 CONTEMPT- SJ	3 SANJAY KUMAR vs THE STATE OF BIHAR THROUGH MR. NITIN KUMAR SINGH DIRECTOR AGRICULTURE DEPARTMENT AND ORS	RAKESH KUMAR SHRIVASTAVA	GOVERNMENT ADVOCATE 9 CHAITANYA SWAROOP
65.	MJC/1971/2025 CONTEMPT- SJ	2 LAXMI DEVI AND ANR vs SRI KAILASH CHANDRA MINA, THE OFFICIAL LIQUIDATOR, HIGH COURT, PATNA	MOHAMMED ABU HAIDAR	
66.	MJC/2040/2025 CONTEMPT MATTER CONTEMPT- SJ	1 NATHUNI SAHNI @ NATHUNI KUMAR vs THE STATE OF BIHAR AND ORS	RAJESH MOHAN	STANDING COUNSEL 26 MANOJ KUMAR AMBASTHA

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67.	MJC/2202/2025 CONTEMPT- SJ	1 UMA SHANKAR PANDEY vs SRI AMRIT LAL MEENA, THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS	SHEO JEE MISHRA	ADDITIONAL ADVOCATE GENERAL 7 ANAND KUMAR OJHA ANAND KUMAR OJHA ANAND KUMAR OJHA ANAND KUMAR OJHA ANAND KUMAR OJHA ANAND KUMAR OJHA ANAND KUMAR OJHA ANAND KUMAR OJHA ANAND KUMAR OJHA ANAND KUMAR OJHA
68.	MJC/2301/2025 CONTEMPT MATTER CONTEMPT- SJ	2 KRISHNA KUMAR SINGH vs STATE OF BIHAR AND ORS	ABHISHEK RAJ KASHYAP SHALLY KUMARI SIYA RAM SHAHI	STANDING COUNSEL 1
69.	MJC/2956/2025 CONTEMPT- SJ	1 MANOHAR KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AMRIT LAL MEENA AND ORS	SANJAY KUMAR SINGH UJJAWAL BHUSHAN	STANDING COUNSEL 8
70.	MJC/2984/2025 CONTEMPT- SJ	2 MAHESH KUMAR vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, NAMESLY AMRIT LAL MEENA, GOVT. OF BIHAR AND ORS	ARYA ACHINT SHASHI PRIYA AMARSHAKTI SHASHANK SHEKHAR	ADDITIONAL ADVOCATE GENERAL 3 BINDHYACHAL RAI
71.	MJC/3092/2025 CONTEMPT MATTER CONTEMPT- SJ	2 SMT. SUCHITRA KUMARI vs THE STATE OF BIHAR THROUGH MR. PRATYA AMRIT, DIRECTOR-IN-CHIEF, HEALTH SERVICES AND ORS	SURYA KANT MISHRA ALOK RANJAN LAKSHMI KUMARI	ADDITIONAL ADVOCATE GENERAL 9
72.	MJC/3125/2025 CONTEMPT- SJ	2 SURESH SINGH vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR VARUN KRISHNA SINGH	ADDITIONAL ADVOCATE GENERAL 12
73.	MJC/3266/2025 CONTEMPT- SJ	2 RAVI RANJAN KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY (SRI PRATYAYA AMRIT), HEALTH DEPARTMENT AND ORS	ARVIND KR. SRIVASTAVA VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA SANTOSH KUMAR	ADDITIONAL ADVOCATE GENERAL 4 GIRIJISH KUMAR
74.	MJC/3326/2025 CONTEMPT- SJ	3 PRABHAT SHANKAR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARYURBAN DEVELOPMENT AND HOUSING DEPARTMENT AND ORS	CHANDRA SHEKHAR KUMAR SINGH HARI OM	STANDING COUNSEL 9 PRASOON SINHA ANJALI SANJAY KUMAR PANDEY
75.	MJC/3627/2025 CONTEMPT- SJ	1 AHMAD ALI AND ANR vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA	STANDING COUNSEL 26 MANOJ KUMAR AMBASTHA
<u>FOR ADMISSION -I</u>				
76.	CWJC/15016/2013 SALARY, POLICE SER	9 MEGHNATH SINGH vs THE GOVT. OF BIHAR AND ORS	RAM YASH SINGH	ANIL KR UAPDHYAY BINITA SINGH
77.	CWJC/4721/2022 dismissal police OTHERS, POLICE SER	3 VINOD ROY vs THE STATE OF BIHAR AND ORS	RAJU GIRI SANTOSH KUMAR MISHRA HARSH VARDHAN	MANISH KUMAR (GP4)
78.	CWJC/4764/2022 REM/DIS/TER, BANK	3 CHANDRA BHUSHAN SINGH vs THE DAKSHIN BIHAR AND ORS	JAI PRAKASH SINGH HARENDRA SINGH	DR. ANAND KUMAR SURESH PD SINGH NO.1
79.	CWJC/4823/2022 OTHERS, NON GAZETT	4 MEERA KUMARI vs THE STATE OF BIHAR AND ORS	VIPIN KUMAR SINGH AKSHANSH ANKIT BHOLA KUMAR	ARVIND UJJWAL (SC4)
80.	CWJC/4825/2022 INCR/W.HOLD, GAZET	3 SUJIT KUMAR JHA vs THE STATE OF BIHAR AND ORS	JITENDRA PRASAD SINGH ABHISHEK	MD.N.H.KHAN (SC1)
81.	CWJC/4863/2022 OTHERS, BOARD/CORP	3 GOPAL DUTTA SHUKLA, vs THE BIHAR STATE ROAD TRANSPORT CORPORATION AND ORS	ARVIND PRASAD SINGH SURESH SINGH	PRABHAT KUMAR VERMA

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82.	CWJC/4914/2022 OTHERS, OTHERS	8	ARVIND KUMAR, vs THE UNION OF INDIA AND ORS	PRINCE KUMAR MISHRA RAM PRAVESH NATH TIWARI MD. ABID KHURSHID	ADDITIONAL SOLICITOR GENERAL RADHIKA RAMAN AWADHESH KUMAR PANDEY RAM TUJABH SINGH ARVIND KUMAR
83.	CWJC/5043/2022 PAY SCALES , BOARD IA-1/2024 () MISC	3	BASHISTHA NARAYAN THAKUR, vs THE BIHAR SCHOOL EXAMINATION BOARD, AND ORS	ABHINAY RAJ	LALIT KISHORE (AG) GYAN SHANKAR SATYABIR BHARTI
84.	CWJC/5300/2022 DISCP.PROC., NON G IA-1/2024 () STAY OF PROCEEDING IA-2/2024 () AMENDMENT IA-3/2024 () AMENDMENT	8	MD. NASEEM ANSARI vs THE STATE OF BIHAR AND ORS	MD. ANISUR RAHMAN	DHURJATI KUMAR PRASAD (GP14)
85.	CWJC/5422/2022 OTHERS, HEALTH SER IA-1/2024 () AMENDMENT	4	DR. POONAM SAGAR AND ORS vs THE STATE OF BIHAR AND ORS	JAGJIT ROSHAN OM PRAKASH SINGH RAKESH ROSHAN SINGH APUL	S. D. YADAV (AAG 9) NIKESH KUMAR
86.	CWJC/5557/2022 SEL , GAZETTED SER	2	DHANANJAY KUMAR YADAV vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR KUMAR KISHAN	M. NASRUL HUDA KHAN (SC 1) NIKESH KUMAR
<u>SPECIALLY ASSIGNED MATTERS</u>					
87.	CR. WJC/2632/2017 M. Miscellaneous	10	SHAMBHU KUMAR SINHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT , GOVT. OF BIHAR , PATNA AND OR AND ORS	NEERAD PARASHAR SHAMBHU NARAYAN SINGH	PRABHAT KUMAR VERMA
88.	CR. WJC/894/2019 226,227 M. Miscellaneous	13	SHYAM BIHARI vs UNION OF INDIA MINISTRY OF FINANCE THROUGH DIRECTOR ENFORCEMENT DIRECTORATE, NEW DELHI AND ANR	HEMANT KUMAR	S.D SANJAY(ADDL.S.G) RAJESH KUMAR VERMA RAKESH KUMAR SINHA MANOJ KUMAR SINGH TUHIN SHANKAR
89.	CWJC/10174/2024 SELECTION , NON GA	3	MRS. MANJU KUMARI @ MANJU DEVI vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR YADAV MODASSIR RAZA PRASHANT KUMAR	STANDING COUNSEL (21)

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 111 (AT 10:30 A.M.)
Mr. Justice R. P. Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u>				
1.	CR. MISC./78648/2025 188,302,34, R.BAIL-1	3 SHUKAR MANJHEE @ ARUN MANJHEE @ SHUKAR MANJHI @ ARUN MANJHI vs THE STATE OF BIHAR	ANWAR KARIM	RAJENDRA NATH JHA
2.	CR. MISC./78833/2025 126(2),115(2),118 R.BAIL- 1 Same ps: CR. MISC/79099/2025	2 KAILASH YADAV vs THE STATE OF BIHAR	NAVIN PRASAD SINGH NARAYAN SINGH ANURADHA SIDDHARTH KUMAR	UPENDRA KUMAR AMARNATH JHA
With 2.1	CR. MISC./79099/2025 R.BAIL-1	2 SATYAM YADAV @ SATYAM KUMAR vs THE STATE OF BIHAR	NAVIN PRASAD SINGH NARAYAN SINGH ANURADHA SIDDHARTH KUMAR	UMA SHANKAR PRASAD SINGH AMARNATH JHA
3.	CR. MISC./79675/2025 30(a), A.BAIL	2 MANOJ KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	ARUN KUMAR
4.	CR. MISC./79740/2025 30(a),32(2),32(3) A.BAIL	2 CHUNCHUN KUMAR @ CHUNCHUN MAHTO vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	SYED MOJIBUR RAHMAN
5.	CR. MISC./83471/2025 191(2)(3),109,132 R.BAIL- 1	2 CHANDAN NONIYA vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	ABHAY KUMAR
6.	CR. MISC./88319/2025 30(a),32(ii) R.BAIL-1	1 SANJU KUMAR vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	ARUN KUMAR
7.	CR. MISC./88655/2025 395 R.BAIL-1	1 SUNIL KUMAR vs THE STATE OF BIHAR	SAHJA NAND SHARMA	NIRMAL KUMAR SINHA
8.	CR. MISC./91471/2025 111,317(2) R.BAIL-1	1 BHASKAR KUMAR SUMAN @ GOLU vs THE STATE OF BIHAR	RAJESH KUMAR	SHANTANU KUMAR
9.	CR. MISC./91604/2025 395, R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	SHASHANK CHOUHAN	SATYENDRA PRASAD
10.	CR. MISC./1383/2026 366,504,34,506 R.BAIL-1	1 MUKESH KUMAR vs THE STATE OF BIHAR	NAWAL KISHORE SINGH KAMLESH KUMAR NEERAJ KUMAR	RAJENDRA SINGH
11.	CR. MISC./2224/2026 30(a) A.BAIL	1 LALAN SAH @ LALAN SAHU vs THE STATE OF BIHAR	AKASH KUMAR MISHRA	AJAY KUMAR NO. 2
<u>FOR ADMISSION - TIED UP</u>				
12.	CR. MISC./79540/2025 MODIFICATION (SJ) MOD (SJ) Same ps: CR. MISC/79541/2025	3 GAURAV KUMAR vs THE STATE OF BIHAR	BIJAY KUMAR PATHAK MANOJ KUMAR	TARKESHWAR NATH THAKUR
With 12.1	CR. MISC./79541/2025 MODIFICATION (SJ)MOD (SJ)	3 NISHANT KUMAR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	DILIP KUMAR NO. 1
13.	CR. MISC./931/2026 RESTORATION (SJ) RESTORATION (SJ)	1 LAXMI PRASAD @ VICKY KUMAR vs THE STATE OF BIHAR AND ANR	RANJANA SRIVASTAVA	AHMAD ALI
14.	CR. MISC./89128/2025 8,20(B)(ii)(B) R.BAIL-1	1 ANIL KUMAR AND ANR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	ANIL KUMAR
15.	CR. MISC./89153/2025 137(2),96,98,62,3 R.BAIL- 1	1 KRISHNA KUMAR SAHU @ SRI KRISHNA SAHU @ SRI KRISHNA KUMAR vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR INDRAJEET JHA PRAKASH KUMAR	BINAY KRISHNA

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16.	CR. MISC./90272/2025 310(2),311 R.BAIL-1 Same ps: CR. MISC/91391/2025	1 MD RASHID ANWAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	BHARAT BHUSHAN
17.	CR. MISC./90313/2025 363,366A,504,506, R.BAIL-1	1 RAVI KUMAR @ RAVI DAS vs THE STATE OF BIHAR AND ANR	DHANNJAY KUMAR II SONALIKA KUMARI	BINOD KUMAR
18.	CR. MISC./90339/2025 191(2),190,126(2) R.BAIL-1	1 PANKAJ KUMAR @ BALESHWAR CHANDRAVANSI vs THE STATE OF BIHAR	SUDHANSHU KUMAR SANJAY KUMAR PANDEY NO.5	NAND KISHORE PRASAD
19.	CR. MISC./90354/2025 302 R.BAIL-1	1 RAHUL KUMAR YADAV @ RAHUL YADAV vs THE STATE OF BIHAR	KUMARI ANUPAM	SUMAN KUMARI SINGH
20.	CR. MISC./90372/2025 341,323,307,504,5 R.BAIL-1	1 ASHOK KUMAR YADAV @ ASHOK YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR ISHAAN RAJ PRIYANSHU KUMAR	ASHOK KUMAR SINGH SUREKHA KUMARI
21.	CR. MISC./90500/2025 319(2),318(4),338 R.BAIL-1	1 PAWAN KUMAR @ PAMMI @ PAMPI vs THE STATE OF BIHAR	DEEPAK KUMAR	KUMAR VEERENDRA NARAYAN
22.	CR. MISC./90514/2025 103(1),3(5) R.BAIL-1	1 DILKHUSH YADAV vs THE STATE OF BIHAR	MUKESH KUMAR SUGANDHA BHARTI ANUJ KUMAR	MUKESH KUMAR SINGH
23.	CR. MISC./90539/2025 191(2)(3),190,126 R.BAIL-1	1 JITENDRA KUMAR @ JITENDRA KUMAR SINGH vs THE STATE OF BIHAR	AKANKSHA MALVIYA AKASH KESHAV NAINA NANCY ANUJ KUMAR SHRIVASTAV	MD. MUSHTAQUE ALAM
24.	CR. MISC./90689/2025 80,3(5), R.BAIL-1	1 PANKAJ KUMAR MAHTO vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	ZAINUL ABEDIN
25.	CR. MISC./90704/2025 103(1),3(5) R.BAIL-1	1 SANJAY SAH @ SANJAY KUMAR vs THE STATE OF BIHAR	BARUN KUMAR SINGH KUMAR PRAVEEN	MADHURA NAND JHA
26.	CR. MISC./90705/2025 303(2),317(5),318 R.BAIL-1	1 RAJIV KUMAR @ MANGLA vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	NIRMAL KUMAR SINHA
27.	CR. MISC./90706/2025 302,201,120B,34, R.BAIL-1	1 BOBY KUMAR vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	DAMODAR PRASAD TIWARY
28.	CR. MISC./90793/2025 103(1),61(2),3(5) R.BAIL-1	1 VIKRANT MISHRA @ BOBY MISHRA vs THE STATE OF BIHAR	ASHOK KUMAR ALIAS ASHOK KARN BIMAL KUMAR	RAM ANURAG SINGH
29.	CR. MISC./91012/2025 309(4), R.BAIL-1	1 SOLANKI @ ANSHU @ AVINASH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH PRAVIN KUMAR	BRAJ KISHORE PD.(APP)
30.	CR. MISC./91099/2025 341,323,324,307,3 R.BAIL-1	1 RAJA RAM MEHTA AND ANR vs THE STATE OF BIHAR	SITARAM PRASAD GANPAT MEHTA	SYED EHTESHAMUDDIN
31.	CR. MISC./91135/2025 392, R.BAIL-1	1 ABHI NANDAN KUMAR YADAV @ ABHI NANDAN YADAV vs THE STATE OF BIHAR	BAIDYANATH PRASAD	SHARDA KUMARI
32.	CR. MISC./91302/2025 147,148,149,302, R.BAIL-1	1 SAPTU YADAV @ SAPTU KUMAR @ SAPTU KUMAR YADAV @ SAPTOO YADAV @ SAPTOO KUMAR @ SAPTOO KUMAR YADAV vs THE STATE OF BIHAR	PREM RANJAN KUMAR GEETA KUMARI	AJIT KUMAR
33.	CR. MISC./91312/2025 302,394,427, R.BAIL-1	1 RAJA YADAV vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	CHANDRA BHUSHAN PRASAD
34.	CR. MISC./91391/2025 310(2),311, R.BAIL-1 Same ps: CR. MISC/90272/2025	1 SAGAR JHA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	MADHURA NAND JHA
35.	CR. MISC./91442/2025 304(2), R.BAIL-1	1 SITTU SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH ANAMIKA	RAMCHANDRA SAHNI
36.	CR. MISC./91509/2025 109,61(2) R.BAIL-1	1 CHANDAN YADAV @ CHANDAN KUMAR @ CHANDAN KUMAR YADAV vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	SATYENDRA PRASAD
37.	CR. MISC./91575/2025 134,303(2) R.BAIL-1	1 SANJAY KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR CHANDAN KUMAR KASHYAP SATYENDRA RAI	ZAINUL ABEDIN

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38.	CR. MISC./91581/2025 103(1),238,61(2), R.BAIL-1	1 JYOTI DEVI @ JYOTI KUMARI AND ORS vs THE STATE OF BIHAR	SANTOSH KUMAR	SURENDRA KUMAR
39.	CR. MISC./91636/2025 363,365,302 R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA RITESH KUMAR SINHA	NAVIN KUMAR PANDEY
40.	CR. MISC./91657/2025 3(5) R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	ANKIT KUMAR SINGH ABHIJEET GAUTAM SANJAY KUMAR SINGH	MADAN KUMAR
41.	CR. MISC./91983/2025 392 R.BAIL-1	1 KAWAL PASWAN vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS KUNDAN KUMAR	RAJESH KUMAR
42.	CR. MISC./92007/2025 80(2),3(5), R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	ARYA ACHINT SHASHANK SHEKHAR SHASHI PRIYA	JAGDHAR PRASAD
43.	CR. MISC./92015/2025 366A,34, R.BAIL-1	1 PANKAJ KUMAR RAY @ PANKAJ KUMAR vs THE STATE OF BIHAR	BIMAL KUMAR	RAJ BALLABH SINGH
44.	CR. MISC./13/2026 137(2),87,64,351, R.BAIL-1	1 CHHOTU KUMAR vs THE STATE OF BIHAR AND ANR	SABAL KUMAR JHA	ABHAY KUMAR
45.	CR. MISC./18/2026 309(6), R.BAIL-1	1 BANTI YADAV @ BANTI KUMAR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SHYAM KUMAR SINGH
46.	CR. MISC./52/2026 64,65(1),143(1),1 R.BAIL-1	1 RAVI RANJAN CHOUBE @ RAVI RANJAN CHOUBEY vs THE STATE OF BIHAR AND ANR	MAYANK MOHAN	DR.MRITYUNJAYA KR.GAUTAM
47.	CR. MISC./99/2026 8(c),20(b),21(c) R.BAIL-1	1 NAJIM ALAM @ NIZIM ALAM @ PAPPU ANSARY @ PAPPU ANSARI AND ANR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI NISHANT SHEKHAR PRITY MISHRA PATANJALI RISHI	YOGENDRA KUMAR SINGH
48.	CR. MISC./204/2026 304B,34 R.BAIL-1	1 CHHOTE LAL YADAV vs THE STATE OF BIHAR	PAWAN KUMAR	KUMAR VEERENDRA NARAYAN
49.	CR. MISC./280/2026 341,323,366(A),50 R.BAIL-1	1 SHIPU KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH SWATI PARMAR	SYED EHTESHAMUDDIN
50.	CR. MISC./447/2026 75 R.BAIL-1	1 MUTAJ KHAN @ MUMTAJ KHAN vs THE STATE OF BIHAR AND ANR	MANISH RAI SHARMA	DR. INDIWAR KUMARI
51.	CR. MISC./459/2026 341,323,307,504,5 R.BAIL-1	1 SANJAY PASWAN vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	MD. MATLOOB RAB
52.	CR. MISC./579/2026 302, R.BAIL-1	1 ATUL PATEL vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN ANURAG PATEL DIVYANSHU UPADHYAY	BISHWESHWAR RAM
53.	CR. MISC./586/2026 304B,34, R.BAIL-1	1 JITENDRA RAM @ JITENDRA KUMAR RAM @ JITENDRA KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR	RABINDRA KUMAR
54.	CR. MISC./1094/2026 147,148,149,341,3 R.BAIL-1	1 SHIVU DAS @ SHIVU KUMAR DAS @ SHIVU KUMAR RAM @ SHIVU RAM @ SHIVU KUMAR vs THE STATE OF BIHAR	SADASHIV TIWARI	SANJAY KUMAR
55.	CR. MISC./1538/2026 376(A)(B),511,341 R.BAIL-1	1 RAJU SAH @ RAHU KUMAR @ RAJU KUMAR vs THE STATE OF BIHAR AND ANR	RANDHIR KUMAR NO 1	AJIT KUMAR
56.	CR. MISC./1551/2026 323,341,307,504,5 R.BAIL-1	1 AMARJEET YADAV @ AMARJIT KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR KUMARI NITU	MADHURA NAND JHA
57.	CR. MISC./1788/2026 309(4), R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	PREM KUMAR JHA
58.	CR. MISC./1890/2026 103(1),3(5), R.BAIL-1	1 SANJEET DAS @ BHIM DAS vs THE STATE OF BIHAR	CHANDRA SHEKHAR SHARMA	UPENDRA KUMAR
59.	CR. MISC./1914/2026 306 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	AJAY K SINGH VIJAY KUMAR	DR. AJEET KUMAR
60.	CR. MISC./2126/2026 307,302,34 R.BAIL-1	1 SHAMBHU RAY @ SAMBHU RAY @ SHAMBHU GOPE vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH AJAY KUMAR	PRAMOD KUMAR PANDEY

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61.	CR. MISC./2137/2026 302,120(B), R.BAIL-1	1 ANIL YADAV @ ANIL KUMAR YADAV vs THE STATE OF BIHAR	CHANDAN KUMAR SINGH AJIT KUMAR SINHA RAJESH SINHA	RAM ANURAG SINGH
62.	CR. MISC./2368/2026 302,120B,34, R.BAIL-1	1 OSHIHAR SINGH @ OSHIYAR @ OSHIYAR SINGH vs THE STATE OF BIHAR	RAJESH ROY	CHANDRA SEN PRASAD SINGH
63.	CR. MISC./2386/2026 8(c),21(c),22(c), R.BAIL-1	1 RAKESH KUMAR MAHTO @ RAKESH KR. MAHTO vs THE STATE OF BIHAR	DEWANAND TIWARI AMRESH KUMAR SINHA	BISHWESHWAR RAM
64.	CR. MISC./2428/2026 DISPENSE WITH R.BAIL-1	1 ABHISHEK KUMAR vs THE UNION OF INDIA THROUGH DRI AND ANR	RAVISH MISHRA KEERTIKA SAKSHI	DR. KRISHNA NANDAN SINGH (A.S.G) TAPESHWAR SHARMA
65.	CR. MISC./2525/2026 21(c) R.BAIL-1	1 MD. YUSUF SIDDIQUI vs THE STATE OF BIHAR	KRISHNA PRABHAT SURENDRA KISHORE THAKUR SUBODH KUMAR	SANJAY KUMAR
66.	CR. MISC./2697/2026 21(c), R.BAIL-1	1 UMAR FAURQUE @ MD. UMAR FARUQUE vs THE STATE OF BIHAR	DHEERAJ KUMAR RABINDRA KUMAR PRIYADARSHI	AJAY KUMAR JHA
67.	CR. MISC./2793/2026 317(4),317(5) R.BAIL-1	1 SANJIVAN RAI @ LOHA SINGH vs THE STATE OF BIHAR	SACHIN KUMAR SURESH KUMAR MISHRA	NARSINGH TANTI
68.	CR. MISC./2794/2026 191(2)(3),190,329 R.BAIL-1	1 ISTEYAK @ ISTEYAK ALAM vs THE STATE OF BIHAR	ZAKI HAIDER	SHAILENDRA KUMAR
69.	CR. MISC./2910/2026 394,412, R.BAIL-1	1 ANISH RAJ @ ANISH THAKUR @ ANISH KUMAR @ AWNISH KUMAR vs THE STATE OF BIHAR	SARVESH KASHYAP DEEPAK KUMAR KUMARI AKANKSHA RAI ANANT KUMAR MISHRA	SHANTANU KUMAR
70.	CR. MISC./2938/2026 3329(4),126(2),11 R.BAIL-1	1 SUNIL KUMAR YADAV @ SUNIL YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI PANKAJ KUMAR JHA AKANKSHA VERMA NITU KUMARI	RITA VERMA
71.	CR. MISC./2953/2026 8(c),20(b)(ii)(c) R.BAIL-1	1 RANJAN RAM @ RANJAN KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR	PARMANAND KUMAR
72.	CR. MISC./2963/2026 379, R.BAIL-1	1 MD. AMAN MOJAHID KHAN @ MD. AMAN MOJAHID vs THE STATE OF BIHAR	BAIDYANATH PRASAD	JHARKHANDI UPADHYAY
73.	CR. MISC./3077/2026 461,379,411,34, R.BAIL-1	1 RAKESH KUMAR @ DHANNA vs THE STATE OF BIHAR AND ANR	SATYA NARAYAN YADAV RAM JIBAN PD. SINGH	ABHAY KUMAR ROY

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 112 (AT 10:30 A.M.)
Mr. Justice Ramesh Chand Malviya

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ORDERS (ON OFFICE NOTES)				
1.	CR. MISC./82402/2025 397,307, R.BAIL-1	2 ABHINAV KUMAR @ ADITYA vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MOHAMMAD SUFYAN
2.	CR. MISC./82489/2025 96,3(5), R.BAIL-1	2 BIPIN MISTRI @ BIPIN KUMAR MISTRI vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR UMESH PRASAD	RINA SINHA
3.	CR. MISC./82535/2025 115(2),126(2),96, R.BAIL-1	2 HAJARI YADAV @ BIVISHAN YADAV vs THE STATE OF BIHAR AND ANR	RAJIVE RANJAN SINGH	MADHURI LATA
4.	CR. MISC./82565/2025 80,3(5) R.BAIL-1	2 NIRMALA DEVI vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	TARKESHWAR NATH THAKUR DHANANJAY KUMAR TIWARY
5.	CR. MISC./82582/2025 80,3(5) R.BAIL-1	2 KASSID REZA @ KASIM RAZA @ KASHID RAZA vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	MD. ANZARUL HAQUE SAHARA
6.	CR. MISC./82594/2025 376,506, R.BAIL-1	2 ARYAN KUMAR @ AZAD @ MD. AZAD vs THE STATE OF BIHAR AND ANR	SUMIT KUMAR ROHAN KUMAR	BRAJENDRA NATH PANDEY
7.	CR. MISC./82721/2025 30(a) R.BAIL-1	2 RAHIM SHEKH AND ANR vs THE STATE OF BIHAR	SANJEEV KUMAR SATRUDHAN KUMAR	AHMAD ALI
8.	CR. MISC./83175/2025 8(b),20(a)(i) R.BAIL-1	2 BHOLA KUMAR @ BHOLA CHAUHAN vs THE STATE OF BIHAR	RANJEET PATEL SHIVENDRA KUMAR SINHA	NAVIN KUMAR PANDEY
9.	CR. MISC./83230/2025 20,22 R.BAIL-1	2 MD. IMRAN vs THE STATE OF BIHAR	ALLAMA ABDUL QUADIR JAI NARAIN THAKUR JAMAL FARIDI SHIVE KUMAR NIHAL BEG	
FOR ADMISSION				
10.	CR. MISC./78492/2025 8,20(b)(ii)(C) R.BAIL-1	2 ROHIT KUMAR vs THE STATE OF BIHAR	ANJANI KUMAR MISHRA VIJAY BARDHAN PANDEY	BINOD KUMAR
11.	CR. MISC./78512/2025 318(4),303(2),3(5) R.BAIL-1	2 BIRENDRA RAM @ DOME vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN KRISHNA GOND MUNGESHWAR KUMAR	DR.MRITYUNJAYA KR.GAUTAM
12.	CR. MISC./78518/2025 8(c),21(b) R.BAIL-1	2 ABBAS ALI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	ANAND KISHORE CHOUDHARY
13.	CR. MISC./78534/2025 317(5), R.BAIL-1	2 BAMBAM YADAV vs THE STATE OF BIHAR	BIMAL KUMAR	ASHA DEVI
14.	CR. MISC./78541/2025 8(c),21(b), R.BAIL-1	2 RANJEET KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN KRISHNA GOND	AJIT KUMAR
15.	CR. MISC./78548/2025 304B,34, R.BAIL-1	2 SONU THAKUR vs THE STATE OF BIHAR	SMITA SHREEYASH KARUN KUMAR GUPTA	MD. MUSHTAQUE ALAM
16.	CR. MISC./78569/2025 363,365,34, R.BAIL-1	2 RANJAN KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SANJAY KUMAR
17.	CR. MISC./78578/2025 103(1),3(5), R.BAIL-1	2 DABLU KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA YASHPAL YADAV SONI KUMARI	CHANDRA SEN PRASAD SINGH GYANENDRA KUMAR
18.	CR. MISC./78583/2025 88,95,96 R.BAIL-1	2 RAKESH KUMAR vs THE STATE OF BIHAR AND ANR	DR. MANOJ KUMAR KSHEM SHARMA VASUNDHARA KUMARI	SUNIL KUMAR PANDEY SWEETY SINHA

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19.	CR. MISC./78599/2025 191(2),191(3),190 R.BAIL-1	2 SANJAY RAM vs THE STATE OF BIHAR	MADHURENDRA KUMAR	AMITESH KUMAR
20.	CR. MISC./78708/2025 25(1-B)(a),35 R.BAIL-1	2 NITESH YADAV @ NISHU YADAV vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	NAVIN KUMAR PANDEY
21.	CR. MISC./78799/2025 126(2),115(2),103 R.BAIL-1	2 HARENDRA YADAV @ HARENDRA PRASAD YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	RAM NARESH RAY
22.	CR. MISC./78810/2025 302,328, R.BAIL-1	2 SONU KUMAR vs THE STATE OF BIHAR	BIJAY KUMAR	RAJESH KUMAR
23.	CR. MISC./78827/2025 137(2),140(3), R.BAIL-1	2 HARI YADAV @ HARILAL YADAV vs THE STATE OF BIHAR	SANJAY KUMAR RAM KISHUN PRASAD	VINOD SHANKER MODI ARVIND KUMAR
24.	CR. MISC./78847/2025 126(2),115(2),109 R.BAIL-1	2 MD. MATIUR RAHAMAN @ MATIUR RAHMAN vs THE STATE OF BIHAR	KUMAR RAJDEEP SAROJ KUMAR CHOUDHARY	JHARKHANDI UPADHYAY MD. HELAL AHMAD FAKHRA TANAZ AKHTER MOHAMMAD TAHMEED HELAL
25.	CR. MISC./78857/2025 302,34 R.BAIL-1	2 SURDAS @ PINTU KUMAR vs THE STATE OF BIHAR	AKASH KUMAR MISHRA ANIL KUMAR AYUSH	SANJAY KUMAR TIWARY RAVI RAJ
26.	CR. MISC./78883/2025 304(B),34 R.BAIL-1	2 VARUN PASWAN @ NEHAL @ VARUN KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH AYUSHI GUPTA PRAGYA SHYAMLI KUMARI	DR. AJEET KUMAR
27.	CR. MISC./78888/2025 109(1), R.BAIL-1	2 SAURABH SINGH @ BITTU @ SAURABH KUMAR SINGH @ SAWRAV SINGH vs THE STATE OF BIHAR	VAGISHA PRAGYA VACAKNAVI	PRANAV KUMAR
28.	CR. MISC./78905/2025 8(c),21(b), R.BAIL-1	2 AMIT KUMAR vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI DANISH SAMI	ZAINUL ABEDIN
29.	CR. MISC./78923/2025 96,137(2) R.BAIL-1	2 RISHI KUMAR vs THE STATE OF BIHAR AND ANR	KRISHNA MURARI	UMA SHANKAR PRASAD SINGH
30.	CR. MISC./78962/2025 85,108,3(5), R.BAIL-1	2 CHHOTAN YADAV @ CHHOTAN RAY vs THE STATE OF BIHAR	DIWAKAR . SHIVAM KUMAR DEEPAK KUMAR PRIYA KUMARI SUDHAKAR RANJAN ABHISHEK SINGH SHASHI SUMAN ABHISHEK BHARDWAJ SHIVA KUMARI	MANOJ KUMAR
31.	CR. MISC./78976/2025 21(c), R.BAIL-1	2 ROHIT KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	MOHAMMAD SUFYAN
32.	CR. MISC./78986/2025 61(2)(a), R.BAIL-1	2 RAJNIKANT PRAVEEN @ RAJNIKANT PRAVIN vs THE STATE OF BIHAR THROUGH SPL. VIGILANCE UNIT, PATNA	HEMANT KUMAR VIJAY KUMAR SAH PRABHAT KUMAR	ARVIND KUMAR RANA VIKRAM SINGH
33.	CR. MISC./79037/2025 25(1-b)a,26,35 R.BAIL-1	2 UMESH YADAV vs THE STATE OF BIHAR	AJIT KUMAR SINGH DEEPMALA KUMARI MEHVISH AHMAD	HARENDRA PRASAD
34.	CR. MISC./79043/2025 103(1),238 R.BAIL-1	2 DEEPAK KUMAR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	RINA SINHA
35.	CR. MISC./79058/2025 103(1),3(5) R.BAIL-1	2 JISHAN ALI vs THE STATE OF BIHAR	SAURABH KUMAR SWARNIMA SHASHWAT SAHIL SINGH	NIRMAL KUMAR SINHA
36.	CR. MISC./79086/2025 318(4),319(2) R.BAIL-1	2 KUNDAN KUMAR vs THE STATE OF BIHAR	SHASHANK CHANDRA NITISH KUMAR	UMESHANAND PANDIT
37.	CR. MISC./79090/2025 309(4), R.BAIL-1	2 BADAL PASWAN vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND SHANTI KUMARI SINHA	TARUN PRASAD MANDAL

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38.	CR. MISC./79133/2025 317(5), R.BAIL-1	2 RAMVARAN SINGH AND ANR vs THE UNION OF INDIA, THROUGH THE SECRETARY, MINISTRY OF HOME, NARCOTICS DRUG CONTROL BUREAU, DELHI AND ANR	ABHAY KUMAR MISHRA SUJEET KUMAR SONU SINGH	DR. KRISHNA NANDAN SINGH (A.S.G.) NIRAJ KUMAR SINHA LALAN KUMAR
39.	CR. MISC./79141/2025 302,120B,34, R.BAIL-1	3 MD. SITARE @ IMRAN vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	BINOD KUMAR
40.	CR. MISC./79147/2025 25(1-b)a,26,35 R.BAIL-1	2 SACHIN KUMAR @ ISHWAR KUMAR @ SACHIN KUMARE vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	RAM BILASH ROY RAMAN
41.	CR. MISC./79154/2025 80,238,3(5), R.BAIL-1	2 RAM BABU CHAUPAL vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV	SHAILENDRA KUMAR
42.	CR. MISC./79179/2025 364A,34 R.BAIL-1	2 SATYENDRA RAM vs THE STATE OF BIHAR	RAJESH KUMAR	TAPESHWAR SHARMA
43.	CR. MISC./79184/2025 8,20(b)(ii)(C), R.BAIL-1	2 SHIV NARAYAN MEHTA vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	NAWAL KISHORE PRASAD
44.	CR. MISC./79186/2025 103(1),238(a),3(5 R.BAIL- 1	2 RABUSHAN KHATOON AND ANR vs THE STATE OF BIHAR	ALEXANDER ASHOK JAWED AKHTAR	JAGDHAR PRASAD RANDHIR KUMAR NO.1
45.	CR. MISC./79187/2025 64(i),127(1),76,3 R.BAIL-1	2 MD. MOFEZ @ MUFEN ALAM vs THE STATE OF BIHAR	MD FAZLE KARIM	KM. SHASHI BALA VERMA
46.	CR. MISC./79191/2025 103(1),238,3(5), R.BAIL-1	2 KAVITA DEVI vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	MADHURA NAND JHA
47.	CR. MISC./79212/2025 191(2),190,115(2) R.BAIL- 1	2 EKBAL YADAV @ RAM EKBAL YADAV @ RAM EKBAL SINGH @ RAMEKBAL YADAV vs THE STATE OF BIHAR	PARIJAT SAURAV	SHYAMESHWAR DAYAL RAVI SHANKAR PATHAK
48.	CR. MISC./79230/2025 126(2),115(2),329 R.BAIL- 1	2 CHHOTU MIYAN @ SAHIL KHAN @ SAHIL ALAM vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	SURENDRA PRASAD SINGH
49.	CR. MISC./79264/2025 309(4),317(2) R.BAIL-1 Same ps: CR. MISC/77510/2025	2 SATISH MANDAL @ BABA @ RAJU BHUIYAN vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR	RAJ KISHOR SINGH
With 49.1	CR. MISC./77510/2025 R.BAIL-1	2 SANTOSH KUMAR @ SANTOSH MEHTA vs THE STATE OF BIHAR	KAMLENDRA PRASAD SINGH	SATYENDRA PRASAD
50.	CR. MISC./79266/2025 137(2),140(3), R.BAIL-1	2 ABHISHEK SINGH @ AVISHEK SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	HUMAYOU AHMAD KHAN
51.	CR. MISC./79278/2025 103(1),3(5) R.BAIL-1	2 YOGENDRA PANDEY @ TUNNA PANDEY vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	RAM BILASH ROY RAMAN SARFRAZ AHMAD MAYANK SINGH SONU SINGH
52.	CR. MISC./79300/2025 316(2),318(4),303 R.BAIL- 1	2 SHISHUPAL KUMAR @ SHISHUPAL RANJAN vs THE STATE OF BIHAR	RAKESH KUMAR	RAJENDRA NATH JHA
53.	CR. MISC./79310/2025 140(2) R.BAIL-1	2 CHANDAN KUMAR GUPTA vs THE STATE OF BIHAR	SHASHWAT SAHIL SINGH SAURABH KUMAR SWARNIMA ARVIND KUMAR	DILIP KUMAR NO. 1
54.	CR. MISC./79314/2025 21(c),22(c),25,29 R.BAIL-1	2 ARUN KUMAR MEHTA vs THE STATE OF BIHAR	RANJAY KUMAR SINGH SHANKAR KUMAR	ANIL PRASAD SINGH
55.	CR. MISC./79315/2025 8,20(b)(ii)(B), R.BAIL-1	2 SINTU KUMAR vs THE STATE OF BIHAR	MD FAZLE KARIM	SYED EHTESHAMUDDIN
56.	CR. MISC./79360/2025 8(c),21(b), R.BAIL-1 Same ps: CR. MISC/79423/2025	2 RAJ NARAYAN KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA AMIT KUMAR	MD. MUSHTAQUE ALAM

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57.	CR. MISC./79366/2025 80,3(5) R.BAIL-1 Same ps: CR. MISC/80682/2025	2 MD. WASI KHAN @ WASI AHMED @ MD. WASIM KHAN@MD. WASIM KHAN@WASI KHAN vs THE STATE OF BIHAR	RAJU KUMAR SINGH AYUSH SHEKHAR ANJU KUMARI SINHA	NAWAL KISHORE PRASAD DIWAKAR DEEPAK KUMAR SONU KUMAR YADAV
With 57.1	CR. MISC./80682/2025 R.BAIL-1	2 MD. FIROZ KHAN vs THE STATE OF BIHAR	RAJU KUMAR SINGH AYUSH SHEKHAR ANJU KUMARI SINHA	NAWAL KISHORE PRASAD SONU KUMAR YADAV DEEPAK KUMAR DIWAKAR
58.	CR. MISC./79385/2025 21,22,25 R.BAIL-1	2 DIPU KUMAR JHA vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	YOGENDRA KUMAR SINGH
59.	CR. MISC./79389/2025 80(2),3(5), R.BAIL-1 Same ps: CR. MISC/79609/2025	2 RAMASHRAY PASWAN vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	UDAY PRATAP SINGH
With 59.1	CR. MISC./79609/2025 R.BAIL-1	2 NIRANJAN KUMAR @ BABUL KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	UDAY PRATAP SINGH
60.	CR. MISC./79392/2025 103(1),3(5) R.BAIL-1	2 BRIJ BHAR CHAUDHARY @ BRIJ BHAR CHAUDHARY AND ANR vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH BISHWAJIT SINGH NEERAJ KUMAR SINGH PANKAJ KUMAR SINGH	MEENA SINGH RITIK SHAH MADAN MOHAN
61.	CR. MISC./79423/2025 8C,21B R.BAIL-1 Same ps: CR. MISC/79360/2025	2 CHANDAN KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	PRANAV KUMAR
62.	CR. MISC./79426/2025 8(c),21(b), R.BAIL-1	2 PINKI DEVI vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	YOGENDRA KUMAR
63.	CR. MISC./79453/2025 8C,21B,22B R.BAIL-1	2 DEVENDRA MANDAL @ DEVENDRA KUMAR vs THE STATE OF BIHAR	ARUN KUMAR MANDAL	MADAN KUMAR
64.	CR. MISC./79458/2025 409,420,467,468,4 R.BAIL-1	2 LAL VIJAY KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SANJAY KUMAR SINGH
65.	CR. MISC./79480/2025 126(2),115(2),352 R.BAIL- 1	2 SUNIL RAI @ SUNIL RAY vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR RAVI KUMAR SHASHI KUMAR	KUMAR VEERENDRA NARAYAN
66.	CR. MISC./79507/2025 137(2),87,3(5), R.BAIL-1	2 PRADEEP KUMAR YADAV vs THE STATE OF BIHAR	KUMAR RAVISH SANJAY KUMAR SHARMA ROHIT KUMAR	DILIP KUMAR NO. 1
67.	CR. MISC./79596/2025 87,352,3(5), R.BAIL-1	2 MD. SARFRAZ ALAM @ SARFARAJ ALAM vs THE STATE OF BIHAR	BIMAL KUMAR	RAM SUMIRAN RAI
68.	CR. MISC./79598/2025 80(2),3(5), R.BAIL-1	2 SAHEB YADAV @ CHEHA YADAV @ CHAHAR YADAV vs THE STATE OF BIHAR	SATYAPAL SINGH OM PRAKASH SRIVASTAV	AJIT KUMAR
69.	CR. MISC./79600/2025 103(1),61,3(5), R.BAIL-1	2 NIRAJ KUMAR SINGH vs THE STATE OF BIHAR	BHAVESH KUMAR	JITENDRA KUMAR SINGH
70.	CR. MISC./79626/2025 318(4),316(2), R.BAIL-1	2 GOPAL KUMAR SINGH @ GOPAL KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	RAM PRIYA SHARAN SINGH
71.	CR. MISC./79630/2025 8,20(b)(ii)B), R.BAIL-1 Same ps: CR. MISC/79962/2025	2 RITU KUMAR @ RITU RAJ RANJAN vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA SANTOSH KUMAR	UDAY PRATAP SINGH
With 71.1	CR. MISC./79962/2025 R.BAIL-1	2 SUDAMA RAI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA SANTOSH KUMAR	UDAY PRATAP SINGH
72.	CR. MISC./79639/2025 363,365,342,34 R.BAIL-1	2 NAND KISHORE MAHTO vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	SANJAY KUMAR SINGH
73.	CR. MISC./79654/2025 376,328 R.BAIL-1	2 ANAND KUMAR @ SHIVAM @ RITESH vs THE STATE OF BIHAR AND ORS	MAYANK RAJ	NITYA NAND TIWARY

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74.	CR. MISC./79658/2025 8(c),20(b)(ii),29 R.BAIL-1	2 OM PRAKASH SAH @ OM PRAKASH SHAH @ OM PARKASH SAH vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	MURLI DHAR
75.	CR. MISC./79757/2025 126(2),115(2),76, R.BAIL-1	2 PANKAJ KUMAR vs THE STATE OF BIHAR AND ANR	PRASOON KUMAR SHALINI SHALU	ANISH CHANDRA SURENDRA KISHORE THAKUR PRAGYA BHARTI ADITYA KUMAR PANDEY
76.	CR. MISC./79761/2025 103(1) R.BAIL-1	2 SATYAM YADAV @ SATYAM KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	DR.MRITYUNJAYA KR.GAUTAM
77.	CR. MISC./79786/2025 20,22, R.BAIL-1	2 DHANANJAY BIND @ DHANJAY BIND vs THE STATE OF BIHAR	DR RAJENDRA PRASAD RATNESHWAR PRASAD MANOJ KUMAR	ANUJ KUMAR SHRIVASTAVA
78.	CR. MISC./79819/2025 126(2),115(1),118 R.BAIL- 1	2 MITHILESH SAHNI @ MITHILESH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR JHA	CHOUBEY JAWAHAR
79.	CR. MISC./79824/2025 126(2),115(2),118 R.BAIL- 1	2 SUNIL MUKHIYA vs THE STATE OF BIHAR	GIRISH CHANDRA JHA ASHISH	SANJAY KUMAR TIWARY
80.	CR. MISC./79840/2025 309(6),317(2) R.BAIL-1	2 MD. AARJU EMAM vs THE STATE OF BIHAR	RAJESH KUMAR SINGH VINAY KUMAR MISHRA	YOGENDRA KUMAR SINGH
81.	CR. MISC./79852/2025 137(2), R.BAIL-1	2 MOHAMMAD ALI vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SITESH KASHYAP RAUSHAN RAJ	NAND KISHORE PRASAD SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY
82.	CR. MISC./79860/2025 384,386,427,504,5 R.BAIL-1 Same ps: CR. MISC/78223/2025	2 RUSTAM ALI vs THE STATE OF BIHAR	SANJEEV KUMAR SITESH KASHYAP	SATYA NAND SHUKLA
With 82.1	CR. MISC./78223/2025 R.BAIL-1	2 KRISHNANANDAN KUMAR @ KRISHNANDAN KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	ARUN KUMAR PANDEY
83.	CR. MISC./79908/2025 80,123,3(5), R.BAIL-1	2 SUNIL KUMAR @ SUNIL MANJHI vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	SURENDRA PRASAD SINGH
84.	CR. MISC./79919/2025 8(c),21(b),22, R.BAIL-1	2 RAJESH KUMAR vs THE STATE OF BIHAR	AMARNATH JHA	MD. SHAKIR AHMAD
85.	CR. MISC./79920/2025 103 R.BAIL-1 Same ps: CR. MISC/80385/2025	2 LALO YADAV vs THE STATE OF BIHAR	RANJIT KUMAR SINGH	NAVIN KUMAR PANDEY NILENDU KUMAR CHOUDHARY PUSHPENDRA KUMAR SINGH
With 85.1	CR. MISC./80385/2025 R.BAIL-1	2 SUBODH YADAV @ SUBODH KUMAR YADAV vs THE STATE OF BIHAR	SURYA NARAYAN YADAV RAJENDRA PRASAD YADAV	MURLI DHAR NILENDU KUMAR CHOUDHARY PUSHPENDRA KUMAR SINGH
86.	CR. MISC./79957/2025 126(2),127(2),115 R.BAIL- 1	2 AKHILESH YADAV AND ORS vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	SHYAMESHWAR DAYAL MAYANK BILOCHAN
87.	CR. MISC./79972/2025 304B,201,34, R.BAIL-1	2 VIKRAM RAI vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR PRIYAM KUMARI	ANIL KUMAR SINGH NO. 1
88.	CR. MISC./79982/2025 64,75,76,3(5),103 R.BAIL- 1	2 SANJIV SHARMA @ TIRUWA vs THE STATE OF BIHAR	KUMAR VISHOKA NAND BINITA KUMARI	JHARKHANDI UPADHYAY
89.	CR. MISC./79984/2025 379,406,420,411 R.BAIL-1	2 SATYENDRA KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	SHAHABUDDIN AZEEM @ S. AZEEM
90.	CR. MISC./79991/2025 108,85,3(5) R.BAIL-1	2 DEEPAK KUMAR SAH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	RAM NARESH RAY
91.	CR. MISC./79998/2025 309(6) R.BAIL-1	2 DHANESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	RAMCHANDRA SAHNI

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92.	CR. MISC./80000/2025 143(6) R.BAIL-1	2 ARVIND KUMAR vs THE STATE OF BIHAR	SONU SINGH ABHAY KUMAR MISHRA DHARMENDAR KUMAR TIWARI SARFRAZ AHMAD	AJIT KUMAR
93.	CR. MISC./80022/2025 109,309(4),324(4) R.BAIL-1 Same ps: CR. MISC/80249/2025 CR. MISC/84031/2025	2 SAMPURN KUMAR @ SIDDHARTH KUMAR @ SAMPURAN KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI ABHISHEK KUMAR RAVI KANT	NAND KISHORE PRASAD
With 93.1	CR. MISC./80249/2025 R.BAIL-1	2 BHIM KUMAR MAHTO @ GUDDU @ SANJIV @ SANJIV KUMAR AND ANR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA RAM ANURAG SINGH	
With 93.2	CR. MISC./84031/2025 R.BAIL-1	2 RAJA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR AJEET KUMAR KANAYA KUMAR	MITHLESH KUMAR KHARE
94.	CR. MISC./80050/2025 392 R.BAIL-1	2 KARAN BHAGAT @ KARAN KUMAR JAISWAL vs THE STATE OF BIHAR	VIVEKANAND SINGH	KHURSHID ANWAR
95.	CR. MISC./80051/2025 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/85450/2025	2 GOVIND KUMAR @ RAJ KUMAR vs THE STATE OF BIHAR	SUJEET KUMAR SONU SINGH ABHAY KUMAR MISHRA	SANJAY KUMAR SINGH KAUSHAL KUMAR UPADHYAY RAJAT KUMAR TIWARY DEEPIKA SHARMA
With 95.1	CR. MISC./85450/2025 R.BAIL-1	2 SUBASH PRASAD @ SUBHASH PRASAD vs THE STATE OF BIHAR	SUJEET KUMAR ABHAY KUMAR MISHRA SONU SINGH	SANJAY KUMAR SINGH RAJAT KUMAR TIWARY DEEPIKA SHARMA KAUSHAL KUMAR UPADHYAY RITAMBHARA KUMARI
96.	CR. MISC./80063/2025 309(6) R.BAIL-1	2 AMIT @ AMIT YADAV @ AMIT KUMAR @ AJEET YADAV @ AJIT YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	RITA VERMA
97.	CR. MISC./80066/2025 80,3(5), R.BAIL-1	2 GITA DEVI @ ASHA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	NIRMALA KUMARI
98.	CR. MISC./80073/2025 316(2),316(5),318 R.BAIL-1	2 ANITA DEVI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	SHAILENDRA KUMAR
99.	CR. MISC./80075/2025 147,148,149,364,3 R.BAIL-1	2 DIPEN YADAV @ BIPIN YADAV vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	ANISH CHANDRA AMIT KUMAR ANAND BHARTI KUMARI

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 314 (AT 10:30 A.M.)
Mr. Justice S. B. P. Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CR. MISC./83260/2025 8,20(b)(ii)(C) R.BAIL-1	2 INDRA KUMARI vs THE STATE OF BIHAR	N A SHAMSI	AHMAD ALI
2.	CR. MISC./83318/2025 143(1),145,98,3(5 R.BAIL-1	2 VINOD SINGH @ VINOD KUMAR SINGH vs THE STATE OF BIHAR AND ANR	DHANANJAY MISHRA	BINOD KUMAR
3.	CR. MISC./83356/2025 75,77,78,79,356(2 R.BAIL-1	2 SHASHI KUMAR @ SHASHI KUMAR GIRI vs THE STATE OF BIHAR	MAMTA VIJAYA JYOTSNA RANI MISHRA	MADAN KUMAR
4.	CR. MISC./83514/2025 61,103,109, R.BAIL-1	2 SANTOSH KUMAR @ SANTOSH BAKARIYA @ BAKARIYA vs THE STATE OF BIHAR	ANJALI KUMARI REKHA KUMARI	SURENDRA KUMAR
5.	CR. MISC./83691/2025 103(1),109,61(2), R.BAIL-1	2 PAWAN KUMAR vs THE STATE OF BIHAR	RAGHWENDRA PRATAP SINGH	ASHOK KUMAR SINGH UJJAWAL KUMAR SINGH ARVIND KUMAR SINHA
6.	CR. MISC./83706/2025 65(2),352,351(2), R.BAIL-1	2 SUDHIR @ SADHU @ SAHU YADAV @ SUDHIR KUMAR vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR JHARKHANDI UPADHYAY	MD. ASLAM ANSARI
7.	CR. MISC./84881/2025 109,3(5),103(1) R.BAIL-1	2 MD. DANISH @ DANISH @ SADAB @ MD SHADAB vs THE STATE OF BIHAR	VIKASH KUMAR JHA ASHHAR MUSTAFA	MEENA SINGH
8.	CR. MISC./85091/2025 126(2),127(2),109 R.BAIL-1	2 MD. SABBIR AND ANR vs THE STATE OF BIHAR	RANA HASON HOMA YUNUS S. SHEHAN ASHRAF	GAURI SHANKAR GUPTA MEENA SINGH SAKET KUMAR SINGH
9.	CR. MISC./85338/2025 341,307,34 R.BAIL-1	2 SUBHAM KUMAR vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA PRAGYA JHA	NAWAL KISHORE PRASAD
10.	CR. MISC./88536/2025 8(c),21(c),29, R.BAIL-1	2 MANORANJAN KUMAR @ MANORANJAN KUMAR SINGH vs THE STATE OF BIHAR	PAWAN KUMAR SINGH KAMLESH KUMAR	MANOJ KUMAR
<u>FOR ADMISSION</u>				
11.	CR. MISC./80115/2025 126(2),115(2),118 R.BAIL-1	2 DILKHUSH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR PUSHKAR PRASHANT	GANESH PRASAD SINGH
12.	CR. MISC./80228/2025 126(2),115(2),117 R.BAIL-1	2 KANHAIYA YADAV @ RAHUL KUMAR vs THE STATE OF BIHAR	MADAN MOHAN RITIK SHAH RAHUL RAJ	BRAJENDRA NATH PANDEY
13.	CR. MISC./80232/2025 126(2),115(2),118 R.BAIL-1	2 RAJA YADAV @ RAJA KUMAR YADAV vs THE STATE OF BIHAR	BALESHWAR KAMAT KUMAR UDAY BHANU ROY ANKIT KUMAR	UMESH LAL VERMA
14.	CR. MISC./80236/2025 341,323,354,354A, R.BAIL-1	2 KANCHAN KUMAR YADAV @ KANCHAN KUMAR vs THE STATE OF BIHAR	AMAR PRAKASH	MD. MATLOOB RAB
15.	CR. MISC./80260/2025 341,342,324,307,3 R.BAIL-1	2 RANJAY SAHANI @ RANJAY KUMAR SAHANI vs THE STATE OF BIHAR	ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY	SHARDA KUMARI
16.	CR. MISC./80271/2025 137(2),96 R.BAIL-1	2 PAPPU KUMAR @ PAPPU MAHTO vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR MILI KUMARI UTSAV KUMAR	BINOD KUMAR
17.	CR. MISC./80285/2025 341,323,504,427,4 R.BAIL-1	2 SUNIL KUMAR vs THE STATE OF BIHAR	RUPESH RANJAN	NAVIN KUMAR PANDEY DHIRENDRA PRASAD SINHA RINA SINHA
18.	CR. MISC./80336/2025 25(1-B)A,26,35, R.BAIL-1	2 ANIL BAITHA vs THE STATE OF BIHAR	RAJEEV RANJAN SUMIT KUMAR SRIVASTVA	BINOD KUMAR

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19.	CR. MISC./80362/2025 126(2),127(2),109 R.BAIL-1	2 PINTU KUMAR vs THE STATE OF BIHAR	ARUN KUMAR SINGH	SUNIL KUMAR PANDEY
20.	CR. MISC./80371/2025 103,3(5), R.BAIL-1	2 GAUTAM SINGH @ GAUTAM KUMAR SINGH vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	DR. AJEET KUMAR
21.	CR. MISC./80401/2025 191(2),190,126(2) R.BAIL-1 Same ps: CR. MISC/80756/2025 CR. MISC/83581/2025 CR. MISC/84024/2025	3 SABITA DEVI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	USHA KUMARI 1
With 21.1	CR. MISC./80756/2025 R.BAIL-1	3 RAJESH SAHANI AND ANR vs THE STATE OF BIHAR	PRIYESH KUMAR	SADANAND PASWAN
With 21.2	CR. MISC./83581/2025 R.BAIL-1	3 LALBABU MAHTO @ LALBABU KUMAR MAHTO @ LALBABU KUMAR MAHATO vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH AKSHAY TRIPATHI	USHA KUMARI 1
With 21.3	CR. MISC./84024/2025 R.BAIL-1	3 SK. NIRODH @ SK. NOOR ALAM @ SK. NURUL HODA@ SHEIKH NIRODH @ SHEIKH NOOR ALAM @ SHEIKH NURAL HODA vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR MILI KUMARI	USHA KUMARI 1
22.	CR. MISC./80407/2025 30(a),41(1),41, R.BAIL-1	2 LALIT KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH PRAVIN KUMAR	ARUN KUMAR
23.	CR. MISC./80499/2025 126(2),115(2),109 R.BAIL-1	2 MAHENDRA CHAUHAN vs THE STATE OF BIHAR	SHEO NANDAN PRASAD SURYAMANI KUMAR RAJNISH KUMAR DINESH KUMAR SWETA BURNWAL	MD. FAHIMUDDIN PRAMOD KUMAR SINHA
24.	CR. MISC./80509/2025 103(1),3(5), R.BAIL-1	2 MD. MERAJ ALAM @ MD. MERAJ @ MERAJ vs THE STATE OF BIHAR	GYAN PRAKASH	MD. FAHIMUDDIN
25.	CR. MISC./80516/2025 109,308(4),308(5) R.BAIL-1	2 SHIBU KUMAR @ SHIVAM @ RAJA @ SHIVAM KUMAR @ SHIBU vs THE STATE OF BIHAR	SHIVANAND SINGH SHASHANK CHOUHAN	BHANU PRATAP SINGH
26.	CR. MISC./80518/2025 61(2),103(1),3(5) R.BAIL-1	2 DEVENDRA YADAV vs THE STATE OF BIHAR	DIMPAL KUMARI	UMESH LAL VERMA
27.	CR. MISC./80543/2025 191(2),190,126(2) R.BAIL-1 Same ps: CR. MISC/83114/2025	2 MD. HAIDER vs THE STATE OF BIHAR	SHRISHTI RANI JYOTI RANJAN JHA MD. JAWAHAR HUSSAIN	TAPESHWAR SHARMA PRAVEEN KUMAR
With 27.1	CR. MISC./83114/2025 R.BAIL-1	2 CHULKA @ ASLAM vs THE STATE OF BIHAR	SHRISHTI RANI JYOTI RANJAN JHA MD. JAWAHAR HUSSAIN	SANJAY KUMAR SHARMA PRAVEEN KUMAR
28.	CR. MISC./80616/2025 317(5) R.BAIL-1	2 RAVI CHOUDHARY @ RAVI CHOUDHARY AND ANR vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA KUMAR JINKU NIRALA NALIN VILOCHAN TIWARY	SHYAM BIHARI SINGH
29.	CR. MISC./80644/2025 366A,34, R.BAIL-1	2 MUKESH RISHIDEV vs THE STATE OF BIHAR AND ANR	DIWAKAR PRASAD SINGH	SHYAMESHWAR DAYAL
30.	CR. MISC./80645/2025 303(2),317(2),317 R.BAIL-1	2 SHIVAM KUMAR vs THE STATE OF BIHAR	BINAY KUMAR VIVEK KUMAR	SURENDRA PRASAD SINGH
31.	CR. MISC./80688/2025 140(2),61(2),103(R.BAIL-1	3 MD. ATIF vs THE STATE OF BIHAR	MAZHARUL HASSAN AALIYA HASSAN	BHARAT LAL SHAKTI SUMAN KUMAR RAJESH RANJAN SHUBHAM KUMAR
32.	CR. MISC./80701/2025 304B,34,498A,120B R.BAIL-1	2 DADAN MISHRA vs THE STATE OF BIHAR	AKHILESHWAR PANDEY ARGHESH KUMAR SHRUTI SINHA	KANHAIYA KISHORE (APP.100)
33.	CR. MISC./80723/2025 103(1),61(2),3(5) R.BAIL-1	2 SUGAM MANDAL @ SUGEN MANDAL AND ANR vs THE STATE OF BIHAR	AJIT KUMAR SINGH DEEPMALA KUMARI MEHVISH AHMAD	DR.MRITYUNJAYA KR.GAUTAM
34.	CR. MISC./80761/2025 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/90350/2025	2 MINTU YADAV @ MANTU YADAV vs THE STATE OF BIHAR	KARUNA SAHAY	DR. INDIWAR KUMARI

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With 34.1	CR. MISC./90350/2025 R.BAIL-1	2 DEVAN YADAV vs THE STATE OF BIHAR	JYOTI RANJAN JHA SHRISHTI RANI	NARENDRA KUMAR SINGH
35.	CR. MISC./80782/2025 392 R.BAIL-1	2 VIRENDRA KUMAR RAY @ RAMAN vs THE STATE OF BIHAR	RAJEEV RANJAN	SYED MOJIBUR RAHMAN
36.	CR. MISC./80983/2025 85,80,3(5) R.BAIL-1	2 SANOJ KUMAR @ SANOJ SAH vs THE STATE OF BIHAR	UGRESH KUMAR	PRAMOD KUMAR PANDEY
37.	CR. MISC./81019/2025 103(1),3(5),61(2) R.BAIL-1	2 CHANDRAJEET KUMAR AND ANR vs THE STATE OF BIHAR	MANOJ KUMAR BIPIN KUMAR ANIL KUMAR	UMESHANAND PANDIT ANIL KUMAR SINGH
38.	CR. MISC./81055/2025 115(2),109,121(2) R.BAIL-1	2 GUDDU KUMAR VERMA vs THE STATE OF BIHAR	DEEPANKAR RAJ	PUSHPA SINHA.1
39.	CR. MISC./81115/2025 126(2),115(2),303 R.BAIL-1	2 ROSHAN KEWAT vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH	SYED EHTESHAMUDDIN
40.	CR. MISC./81139/2025 309(4),3(5), R.BAIL-1	2 NANDAN KUMAR @ NAND KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	ABHAY KUMAR ROY
41.	CR. MISC./81146/2025 103(1),115(2),118 R.BAIL-1	2 ARVIND YADAV @ ARVIND KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	MOHAMMED ARIF
42.	CR. MISC./81155/2025 356,379 R.BAIL-1	2 ANISH RAJ @ ANISH THAKUR @ ANISH KUMAR @ ANISH RAJ ANISH THAKUR vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI ANANT KUMAR MISHRA DEEPAK KUMAR	ARUN KUMAR PANDEY
43.	CR. MISC./81167/2025 87 R.BAIL-1	2 ANIL KUMAR @ KHARWAR @ ANIL KUMAR KHARWAR @ ANIL KAHAR vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA BASANT KUMAR	AMITESH KUMAR
44.	CR. MISC./81173/2025 103(1),3(5) R.BAIL-1	2 MUKESH KUMAR vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	DR. AJEET KUMAR MAHENDRA PRATAP
45.	CR. MISC./81177/2025 126(2),118(1),118 R.BAIL-1	2 NEHA @ NOOR JAHA vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY	MEENA SINGH
46.	CR. MISC./81190/2025 103(1) R.BAIL-1	2 ANIKET KUMAR @ GOLU vs THE STATE OF BIHAR	RAKESH BIHARI SINGH BHAVESH KUMAR SAH	CHANDRA SEN PRASAD SINGH
47.	CR. MISC./81344/2025 126(2),115(2),118 R.BAIL-1	3 VINAY KUMAR @ MANTUS PRASAD vs THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR	BHANU PRATAP SINGH
48.	CR. MISC./81354/2025 309(4), R.BAIL-1	2 JYOTISH KUMAR vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	BINOD KUMAR
49.	CR. MISC./81359/2025 318(4),319(2),303 R.BAIL-1	2 PARWEJ ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR VIVEK BHUSHAN RANJIT KUMAR	MADHURI LATA
50.	CR. MISC./81377/2025 318(4),336(3),338 R.BAIL-1	2 SUMIT JAISWAL AND ORS vs THE STATE OF BIHAR	DEVASHISH GIRI SHRISHTI SINGH	TARUN PRASAD MANDAL
51.	CR. MISC./81404/2025 126(2),115(2),109 R.BAIL-1	2 ARVIND SAH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	ANANT KUMAR 1
52.	CR. MISC./81442/2025 137(2),96 R.BAIL-1	2 VIVEK SAGAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	UMANATH MISHRA
53.	CR. MISC./81457/2025 115(2),126(2),109 R.BAIL-1	2 CHHOTE KHAN @ CHOTE KHAN vs THE STATE OF BIHAR	SONI KUMARI	ANIL KUMAR RABISH KUMAR ADARSH GAURAV
54.	CR. MISC./81495/2025 140(3),103(1),238 R.BAIL-1	2 ANKIT KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN PRASAD VIJAY PRAKASH BHARGAVA	PUSHPA SINHA SHEO KUMAR PRASAD
55.	CR. MISC./81673/2025 103(1), R.BAIL-1	2 MANJU DEVI AND ANR vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI SAURABH RAJ	UPENDRA KUMAR
56.	CR. MISC./81685/2025 103(1),238, R.BAIL-1	2 KARAN KUMAR vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA RAJANI KUMARI	MADHURI LATA
57.	CR. MISC./81726/2025 108,82(i),85,3(5) R.BAIL-1	2 SADHIK AHMAD @ AHMAD @ SAFI vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR KUMARI NITU	AHMAD ALI RABISH KUMAR ADARSH GAURAV
58.	CR. MISC./81732/2025 103(1),3(5),61(2) R.BAIL-1	2 KRISHNA SAHANI vs THE STATE OF BIHAR	DHURENDRA KUMAR AMIT KUMAR SINGH	SHYAMESHWAR DAYAL ASHOK KUMAR SINGH

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59.	CR. MISC./81831/2025 103(1),238,3(5) R.BAIL-1	2 DHURUV MAHTO vs THE STATE OF BIHAR	SHARDA NAND MISHRA SUMIT KUMAR GUPTA	HARENDRA PRASAD
60.	CR. MISC./81868/2025 310(4),310(5),317 R.BAIL-1	1 ANKIT KUMAR AND ANR vs THE STATE OF BIHAR	RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD	TAPESHWAR SHARMA
61.	CR. MISC./81908/2025 65 R.BAIL-1	2 KRISHNA PASWAN vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR	JAGDHAR PRASAD
62.	CR. MISC./81927/2025 7(A) R.BAIL-1	2 SATENDRA SINGH @ SATYENDRA SINGH vs THE STATE OF BIHAR	KRISHNA KANT SINGH KUMAR SHASWAT ANAND	ARVIND KUMAR
63.	CR. MISC./81930/2025 96 R.BAIL-1	2 SATYANARAYAN KESHARI @ SATYANARAYAN KUMAR @ SATYANARAYAN KUMAR KESHARI @ SATYA KESHARI vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN	TARUN PRASAD MANDAL ANURAG PATEL
64.	CR. MISC./81959/2025 191(2),191(3),109 R.BAIL-1	2 DEEPAK SINGH @ DEEPAK KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	UMANATH MISHRA
65.	CR. MISC./82151/2025 8,20(b)(ii)(C), R.BAIL-1	2 AJIT YADAV @ AJIT KUMAR @ AJEET KUMAR vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	DR.MRITYUNJAYA KR.GAUTAM
66.	CR. MISC./82191/2025 238,80,3(5) R.BAIL-1	2 MADHUSUDAN RAI vs THE STATE OF BIHAR	PRATIK KUMAR RAJ KUMAR CHITRA DWIVEDI	KUMAR RANJIT RANJAN
67.	CR. MISC./82196/2025 419,420,467,468,4 R.BAIL-1	2 NIBHA SINHA @ NIVA SINHA @ SUSHMA SHARMA @ SUSHMA SINHA vs THE STATE OF BIHAR	MANOJ KUMAR	MD. FAHIMUDDIN
68.	CR. MISC./82200/2025 329(4),64(1),64(2 R.BAIL-1	2 RAJ KUMAR @ RAJ KUMAR SINGH vs THE STATE OF BIHAR	VIVEKANAND SINGH AARSH KUMAR	RAJENDRA SINGH
69.	CR. MISC./82202/2025 103(1),3(5), R.BAIL-1	2 SANTOSH CHAUDHARY vs THE STATE OF BIHAR	TILAK SAO SHWETA SINGH PREETY SINGH	RAJENDRA NATH JHA
70.	CR. MISC./82205/2025 80,3(5), R.BAIL-1	2 SHEELA DEVI @ SHILA DEVI AND ANR vs THE STATE OF BIHAR	AWNISH KUMAR	DR. INDIWAR KUMARI
71.	CR. MISC./82240/2025 305,331(4) R.BAIL-1	2 MD. JAMSHED vs THE STATE OF BIHAR	YASHRAJ BARDHAN RANANJAY KUMAR ABHIMANYU KUMAR	MD. SHAKIR AHMAD
72.	CR. MISC./82247/2025 137(2),87,3(5), R.BAIL-1	2 SONU KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	MURLI DHAR
73.	CR. MISC./82250/2025 319(2),318(4),338 R.BAIL-1	2 ASLAM AHMAD vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR RAM KUMAR SINGH	JAGDHAR PRASAD
74.	CR. MISC./82253/2025 303(2),317(2), R.BAIL-1	2 RAJ KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR EASHITA RAJ ANSHUL AARYAN ADITYA RAJ SINGH GINNI PRIYA	SHAILENDRA KUMAR
75.	CR. MISC./82263/2025 395, R.BAIL-1	2 SHIVAM SINGH @ SHIVAM KUMAR SINGH vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA ANKITA NISHA	SHYAM KUMAR SINGH
76.	CR. MISC./82266/2025 120(B),370(A),376 R.BAIL-1	2 ASHA SINGH vs THE UNION OF INDIA THROUGH THE SUPERINTENDENT OF POLICE, C.B.I, SCB, PATNA. AND ANR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	DR. K.N. SINGH (A.S.G.) KUMAR PRIYA RANJAN UPENDRA KUMAR
77.	CR. MISC./82282/2025 61(2)(a) R.BAIL-1	2 SWATI CHAURASIYA vs THE STATE OF BIHAR THROUGH VIGILANCE PATNA	AKASH SHANKAR RAJ KUMAR NAUSHEEN FATMA RAJ KUMAR SHAHNWAZ KHAN	ARVIND KUMAR RANA VIKRAM SINGH
78.	CR. MISC./82320/2025 126(2),115(2),118 R.BAIL-1	2 RAJ YADAV @ RAJ KUMAR YADAV AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR ALIAS ASHOK KARN DIMPAL KUMARI	ANANT KUMAR 1 NAJEEB AHMAD THAKUR BRAJESH SINGH

PATNA HIGH COURT		165	Saturday 17th January, 2026 Hon'ble Mr. Justice S. B. P. Singh	
79.	CR. MISC./82341/2025 341,323,506,307,3 R.BAIL-1	2 VIVEK KUMAR vs THE STATE OF BIHAR	AKASH KUMAR MISHRA	SHAIENDRA KUMAR
80.	CR. MISC./82363/2025 318(4),61(2),3(5) R.BAIL-1	2 DILIP KUMAR vs THE STATE OF BIHAR	RIZWANUL HAQUE KAUSTUBH PRAKASH	RAJ KISHOR SINGH
81.	CR. MISC./82403/2025 75,76,79,352,351(R.BAIL-1	2 RANJAN KUMAR vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	UDAY CHAND PRASAD
82.	CR. MISC./82412/2025 126(2),115(2),117 R.BAIL-1	2 BITTU KUMAR SHARMA @ BITTU SHARMA vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	NIRMALA KUMARI
83.	CR. MISC./82432/2025 103(1),238,3(5) R.BAIL-1	2 KANHAIYA RAUT vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY PURNIMA KUMARI ANJALI KUMARI	BHANU PRATAP SINGH
84.	CR. MISC./82451/2025 20,22 R.BAIL-1	2 SANTOSH MANDAL vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	ANIL PRASAD SINGH
85.	CR. MISC./82545/2025 137(2),96,64,3(5) R.BAIL-1	2 CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	DEVENDRA KUMAR	ANANT KUMAR 1
86.	CR. MISC./82590/2025 190,191,192,126(2 R.BAIL-1	2 RAM KISHORE SINGH vs THE STATE OF BIHAR	KUMAR SHASWAT ANAND	ANIL PRASAD SINGH KUMAR PRITAM DIKSHA SINGH AAKASH SINGH VIPIN KUMAR SINGH
87.	CR. MISC./82695/2025 302,201,120B,34 R.BAIL-1	2 ABHIJIT YADAV @ ABHIJIT KUMAR YADAV vs THE STATE OF BIHAR	BINOD KUMAR YADAV	YOGENDRA KUMAR
88.	CR. MISC./82703/2025 103(1),3(5), R.BAIL-1	2 PRIYANKA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH SHYAMLI KUMARI AYUSHI GUPTA RASHMI	MD. ATAUR RAHMAN
89.	CR. MISC./82711/2025 331(4),305(b) R.BAIL-1	2 MD. ZAWED ALI @ MD. ZAWED AND ANR vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR AJAY KUMAR SHYAM KUAMR ARVIND KUMAR ARVIND KUMAR SHYAM KUAMR	HUMAYOU AHMAD KHAN
90.	CR. MISC./82747/2025 87 R.BAIL-1	2 GAUTAM YADAV@ GAUTAM KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR ABHISHEK KUMAR RAVI KANT	BHARAT LAL
91.	CR. MISC./82778/2025 126(2),74,70(1),3 R.BAIL-1	2 RANJIT SAHANI vs THE STATE OF BIHAR AND ANR	RAVI RANJAN DEVENDRA KUMAR	DILIP KUMAR NO. 1 SHEO KUMAR PRASAD
92.	CR. MISC./82797/2025 96,3(5) R.BAIL-1	2 CHANDAN MANJHI @ CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH	YOGENDRA KUMAR SWATI PARMAR
93.	CR. MISC./82817/2025 regular bail R.BAIL-1	2 IRFAN RAHMANI AND ANR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	SANJAY KUMAR TIWARY
94.	CR. MISC./82841/2025 309(4)(6) R.BAIL-1	2 ABHISHEK KUMAR @ ABHISHEK YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	RAJENDRA NATH JHA
95.	CR. MISC./82868/2025 103(1) R.BAIL-1	2 SARAVJEET KUMAR vs THE STATE OF BIHAR	NOUMAAN AHMAD MD. ASLAM ANSARI	AJAY KUMAR JHA BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA
96.	CR. MISC./82869/2025 223,318(4),338,33 R.BAIL-1	2 AWINASH KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SHANTANU KUMAR
97.	CR. MISC./82924/2025 467,468,471,420,3 R.BAIL-1	2 RAVI KUMAR NATWAR LAL THAKKAR vs THE STATE OF BIHAR AND ANR	RAGHVENDRA KUMAR	NIRMAL KUMAR SINHA PRAKASH CHANDRA AGRAWAL DR.K.N.SINGH (A.S.G.)
98.	CR. MISC./82942/2025 80(2),61(2) R.BAIL-1	2 RAMASHISH PRASAD AND ANR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	RAM BILASH ROY RAMAN RAMJI KUMAR

PATNA HIGH COURT	166	Saturday 17th January, 2026 Hon'ble Mr. Justice S. B. P. Singh
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| 99. | CR. MISC./82972/2025
8,20(b)(ii)(C), R.BAIL-1 | 2 | DIPENDRA MOCHI @ DIPENDRA
vs THE STATE OF BIHAR | MANISHA KHUSHI | ANAND KISHORE
CHOUDHARY |
| 100. | CR. MISC./83053/2025
137(2),140(3),3(5 R.BAIL-
1 | 2 | RAJEEV KUMAR @ RAJIV KUMAR
vs THE STATE OF BIHAR AND ANR | SHYAMAL PRAKASH | ANUJ KUMAR
SHRIVASTAVA
AMIT PRAKASH
KUNDAN KUMAR |

PATNA HIGH COURT	167	Saturday 17th January, 2026 Hon'ble Mr. Justice Ashok Kumar Pandey
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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 315 (AT 10:30 A.M.)
Mr. Justice Ashok Kumar Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS</u>				
1.	CR. MISC./89458/2025 8(c),21(a),22(a), R.BAIL-1	2 RAJU PRASAD KUSHWAHA @ RAJU PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR SANGEETA KUMARI	AJIT KUMAR
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
2.	CR. MISC./63002/2025 75,351(2),3(5) R.BAIL-1	3 SUNIL RAM vs THE STATE OF BIHAR AND ANR	UMESH PRASAD MRITYUNJAY KUMAR	MD. ASLAM ANSARI
3.	CR. MISC./68988/2025 137(2),87,64(2),9 R.BAIL-1	2 NITISH PASWAN vs THE STATE OF BIHAR AND ANR	RAMNATH SINGH YADAV	ADITYA NARAYAN SINGH.1
4.	CR. MISC./69170/2025 65(1), R.BAIL-1	2 CHANDAN RISHI vs THE STATE OF BIHAR AND ANR	AMIT KUMAR ANAND BHARTI KUMARI	SANJAY KUMAR PANDEY
5.	CR. MISC./69291/2025 65(2), 352, 351(3 R.BAIL-1	2 SANTOSH MANDAL vs THE STATE OF BIHAR AND ANR	KUMAR RAVISH ROHIT KUMAR SANJAY KUMAR SHARMA	MD. MATLOOB RAB BINOD KUMAR SINHA AJAY KUMAR PRASAD
6.	CR. MISC./69296/2025 65(1),123, R.BAIL-1	2 SURYABHAN NISHAD vs THE STATE OF BIHAR AND ANR	PRITHVI NATH MISHRA	NITYA NAND TIWARY
7.	CR. MISC./69668/2025 64, R.BAIL-1	2 ROHIT PRASAD @ ROHIT KUMAR @ ROHIT vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR ARVIND KUMAR	USHA KUMARI 1 KRISHNA KUMAR SINGH
8.	CR. MISC./69706/2025 126(2),115(2),74, R.BAIL-1	2 NEERAJ KUMAR vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	PREM KUMAR JHA KUMAR BINODE BARIAR RANANJAY KUMAR CHHATESHWARI KUMARI
9.	CR. MISC./70189/2025 341,323,376,504,5 R.BAIL-1	2 RAMBHOLA KUMAR vs THE STATE OF BIHAR	ARUN . MD. ANWAR	SANJAY KUMAR TIWARY
10.	CR. MISC./70408/2025 137(2),196,96,64 R.BAIL-1	2 RISHU BABU @ MD. RAIS vs THE STATE OF BIHAR AND ANR	MD HUSSAIN	RAM SUMIRAN RAI SUSHANTA KUMAR DAS EESHA
11.	CR. MISC./71922/2025 366A,376(3) R.BAIL-1	2 GOVIND KUMAR @ GOVIND MANJHI vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SHARMA	BINOD KUMAR RABISH KUMAR ADARSH GAURAV
<u>FOR ADMISSION - TIED UP</u>				
12.	CR. MISC./81762/2025 318(4),319(2),303 R.BAIL-1	2 ABSAR ALAM vs THE STATE OF BIHAR	N A SHAMSI	ANIL KUMAR
13.	CR. MISC./894/2026 MOD(SJ) MOD (SJ)	1 NAIM MIA AND ORS vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR	NIRMALA KUMARI
<u>FOR ADMISSION -I</u>				
14.	CR. MISC./87890/2025 103(i),61(2),3(5) R.BAIL-1 IA-1/2026 () BAIL	1 BRAJ GOPAL vs THE STATE OF BIHAR	RABISH KUMAR ADARSH GAURAV ADARSH SINGH	SUMAN KUMARI SINGH SANTOSH KUMAR MOHIT RAJ SAMARTH MITTAL ANKIT KUMAR
15.	CR. MISC./1498/2026 21(c),25,29, R.BAIL-1	1 BABLU KUMAR SAH @ BABLU SAH KUMAR RAJDEEP vs THE STATE OF BIHAR		SANJAY KUMAR SINGH
<u>FOR ADMISSION - FRESH CASES</u>				
16.	CR. MISC./89548/2025 21(c),22(c),25, R.BAIL-1	1 CHHOTU KUMAR SINGH @ DABLU KUMAR SINGH @ CHHOTU KUMAR vs THE STATE OF BIHAR	RAJ KUMAR CHOUDHARY	NIRMALA KUMARI
17.	CR. MISC./89583/2025 366A, R.BAIL-1	1 PRAKASH KUMAR @ OM PRAKASH KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	JHARKHANDI UPADHYAY

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18.	CR. MISC./89656/2025 420,406,34, R.BAIL-1	1 SUNIL JHA @ SUNIL KUMAR vs THE STATE OF BIHAR	AMAR KUMAR SINGH RAHUL SINGH CHITRANJAN KUMAR MONA VERMA SUSHANT KUMAR	NAGENDRA PRASAD PANKAJ KUMAR
19.	CR. MISC./89795/2025 25(1-b)a,26,35 R.BAIL-1	1 SANTOSH KUMAR @ VAKARIYA @ SANTOSH VAKARIYA vs THE STATE OF BIHAR	RAVI KANT KUMAR	HUMAYOU AHMAD KHAN
20.	CR. MISC./89845/2025 302,34 R.BAIL-1	1 MANI PASWAN @ MANIKANT PASWAN @ MANI vs THE STATE OF BIHAR	CHANDRA MOHAN JHA AMIT KUMAR	MANOJ KUMAR
21.	CR. MISC./89850/2025 137(2),96,3(5), R.BAIL-1	1 RAJA KUMAR SAHNI @ RAJA SAHNI @ RAJA BABU vs THE STATE OF BIHAR AND ANR	ABHAY SHANKER SINGH BARUN KUMAR SINGH AKSHANSH SHANKER	ASHOK KUMAR SINGH
22.	CR. MISC./89859/2025 25(1-AA),25(1-C), R.BAIL-1	1 LALO KUMAR @ LALO MAHTO vs THE STATE OF BIHAR	JATA SHANKAR JHA SWETA KUMARI	DAMODAR PRASAD TIWARY
23.	CR. MISC./89862/2025 303(2) R.BAIL-1	1 RAJU YADAV @ RAJU KUMAR @ SANJAY vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE CHANDRA BHUSHAN	SHAHABUDDIN AZEEM @ S. AZEEM
24.	CR. MISC./89868/2025 395, R.BAIL-1	1 RAJA KUMAR @ RAJA PASWAN vs THE STATE OF BIHAR	PRAMOD KUMAR	AKBAR ALI
25.	CR. MISC./89872/2025 126(2),115(2),64, R.BAIL-1	1 GAUTAM KUMAR vs THE STATE OF BIHAR AND ANR	PAWAN KUMAR VIJAY KUMAR DAS	JHARKHANDI UPADHYAY
26.	CR. MISC./89873/2025 96,351(2),3(5),13 R.BAIL-1	1 NITISH KUMAR RAM vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	AJIT KUMAR RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR
27.	CR. MISC./89883/2025 69 R.BAIL-1	1 NABI ALAM @ NAVI AALAM vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA PURNIMA KUMARI	JAI NARAIN THAKUR UMESH KUMAR GUPTA RAKESH KUMAR DIVYANI KUMARI
28.	CR. MISC./89884/2025 80,238(a),61(2)(a) R.BAIL-1	1 BHAJO PASWAN @ BAJRANGI PASWAN @ BAJRANG PASWAN @ BAJRANG vs THE STATE OF BIHAR	PRABEEN KUMAR SINGH SHAILENDRA KUMAR SINGH	ANIL KUMAR
29.	CR. MISC./89891/2025 25(1-A),25(1-AA), R.BAIL-1	1 MD. ISRAIL HAQUE @ MD. IJRAIL HAQUE @ CHHOTU ANSARI @ CHOTU ANSARI vs THE STATE OF BIHAR	RABINDRA KUMAR	GANESH PRASAD SINGH
30.	CR. MISC./89893/2025 137(2),87,103(1), R.BAIL-1	1 MD. ZEESHAN @ MD. DISHAN vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	RAMCHANDRA SAHNI
31.	CR. MISC./91120/2025 126(2),115(2),118 R.BAIL-1	1 VISHWAJEET @ VISHWAJEET KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	ZAINUL ABEDIN
32.	CR. MISC./91124/2025 103(1), R.BAIL-1	1 CHANDAN KUMAR PASWAN vs THE STATE OF BIHAR	NITU KUMARI JITENDRA KUMAR BHARTI	YOGENDRA KUMAR SINGH
33.	CR. MISC./91125/2025 147,148,149,341,3 R.BAIL-1	1 MITHILESH YADAV vs THE STATE OF BIHAR	SAMEER DARSHAN BIRENDRA PRASAD RAGINI KUMARI	SHAILENDRA KUMAR
34.	CR. MISC./91129/2025 8(c),21(c), R.BAIL-1	1 SHAMBU CHAUHAN vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR PANDEY	SHYAMESHWAR DAYAL DR KRISHNA NANDAN SINGH (ASG)
35.	CR. MISC./91136/2025 317(5),3(5), R.BAIL-1	1 VIVEK KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	SHAILENDRA KUMAR
36.	CR. MISC./91140/2025 364,302,201,34, R.BAIL-1	1 SANJAY KUMAR GUPTA @ SANJAY SAH vs THE STATE OF BIHAR	ANIKET SINGH	CHANDRA SEN PRASAD SINGH
37.	CR. MISC./91143/2025 309(4) R.BAIL-1	1 SATRUDHAN SAHNI @ SHATRUDHAN SAHANI vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR MILI KUMARI UTSAV KUMAR DEEPIKA MISHRA	MADHURA NAND JHA
38.	CR. MISC./91146/2025 8(c),21(b),22(b), R.BAIL-1	1 MITHLESH KUMAR @ MITHILESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	ANITA KUMARI

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| 39. | CR. MISC./91147/2025
103(1),3(5), R.BAIL-1 | 1 | NIRBHAY KUMAR
vs THE STATE OF BIHAR | DR ALOK KUMAR SINHA
MRS. RAJ RASHMI
SINHA
RAJA PRASAD | SHAILENDRA KUMAR |
| 40. | CR. MISC./91150/2025
366(A),504,506,34 R.BAIL-1 | 1 | SURAJ KUMAR
vs THE STATE OF BIHAR AND ANR | BIRENDRA KUMAR
RAJIV RANJAN SINGH
MEENA KUMARI | MUKESH KUMAR SINGH |
| 41. | CR. MISC./91155/2025
103(1),61(2),3(5) R.BAIL-1 | 1 | RINKI DEVI
vs THE STATE OF BIHAR | UDAY KUMAR
RAHUL KUMAR | RAM SEVAK
CHOUDHARY
SAKET TIWARY
PAWAN KUMAR
ANIMESH GUPTA
SHIVAM GUPTA |
| 42. | CR. MISC./91163/2025
126(2),115(2),117 R.BAIL-1 | 1 | PRAKASH KUMAR @ OMPRAKASH
KUMAR @ OMPRAKASH
vs THE STATE OF BIHAR | RAJESH KUMAR MISHRA
BASANT KUMAR | NAND KISHORE PRASAD |
| 43. | CR. MISC./91166/2025
331(4),305,317(4) R.BAIL-1 | 1 | SANTOSH MALLIK AND ANR
vs THE STATE OF BIHAR | DEEPAK KUMAR
JAY RAM PRASAD | UMA SHANKAR PRASAD
SINGH |
| 44. | CR. MISC./91168/2025
341,323,324,307,3
R.BAIL-1 | 1 | RANJEET MAHTO
vs THE STATE OF BIHAR | NAWAL KISHORE SINGH | JHARKHANDI
UPADHYAY |
| 45. | CR. MISC./91173/2025
306, R.BAIL-1 | 1 | RAVI KUMAR
vs THE STATE OF BIHAR | ABHISHEK RAI
RAVI RANJAN | RAJENDRA NATH JHA |
| 46. | CR. MISC./91174/2025
80,238,3(5), R.BAIL-1 | 1 | SHEKHAR DAS @ SHEKHAR
KUMAR
vs THE STATE OF BIHAR | PRAMOD KUMAR
PRASAD | TAPESHWAR SHARMA |
| 47. | CR. MISC./91181/2025
309(4), R.BAIL-1 | 1 | MD. KADIR @ MD. QADIR @ FIROJ
vs THE STATE OF BIHAR | GOPAL KUMAR JHA | TARUN PRASAD
MANDAL |
| 48. | CR. MISC./91186/2025
103(1),238,3(5), R.BAIL-1
Same ps:
CR. MISC/85527/2025 | 1 | OM PRAKASH PATHAK
vs THE STATE OF BIHAR | VINAY KUMAR MISHRA
RAJNISH KUMAR SINGH | RENUKA RATNAKAR
(125) |
| 49. | CR. MISC./91188/2025
109,351(2),2(5), R.BAIL-1 | 1 | LAV KUSH YADAV
vs THE STATE OF BIHAR | RAJIVE RANJAN SINGH | SHYAMESHWAR DAYAL |
| 50. | CR. MISC./91189/2025
20,23,29, R.BAIL-1 | 1 | BHAIBHAV KUMAR MISHRA @
BHIBHAV KUMAR @ BIBHAV
KUMAR MISHRA
vs THE UNION OF INDIA THROUGH
THE ASSISTANT COMMISSIONER,
CUSTOMS (PREV.) DIVISION,
MOTIHARI | RAJESH KUMAR MISHRA
NALIN VILOCHAN
TIWARY | DR. K.N. SINGH (A.S.G.)
AMIT PANDEY |
| 51. | CR. MISC./91210/2025
303(2),318(2),318 R.BAIL-1 | 1 | NIRANJAN KUMAR
vs THE STATE OF BIHAR | SHANKAR KUMAR | MUKESH KUMAR SINGH |
| 52. | CR. MISC./91212/2025
regular bail R.BAIL-1 | 1 | SHAILESH TIWARI @ SHAILESH
KUMAR TIWARI @ VENDER TIWARI
@ VINDER TIWARI
vs THE STATE OF BIHAR | RAJANI KANT PANDEY
ASHOK KUMAR PANDEY
RAJANI KANT PANDEY | NARENDRA KUMAR
SINGH
BIJAY PRAKASH SINGH |

FOR ADMISSION

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| 53. | CR. MISC./2739/2025
109,123,103(1),61 R.BAIL-1 | 3 | ROHIT KUMAR
vs THE STATE OF BIHAR | SHIVJEE SINGH
MUKESH KUMAR | SYED MOJIBUR RAHMAN
PRAMOD KUMAR |
| 54. | CR. MISC./48156/2025
302,307,120B,34 R.BAIL-1
IA-1/2025 ()
EARLY HEARING | 5 | NANDKISHORE MAHTO
vs THE STATE OF BIHAR | MOHIT SHRIWASTAVA | CHOUBEY JAWAHAR
DHIRENDRA KUMAR |
| 55. | CR. MISC./48630/2025
191(2),193(3),190 R.BAIL-1
Same ps:
CR. MISC/86327/2025 | 2 | SHANKAR PRASAD YADAV @
SHANKAR YADAV
vs THE STATE OF BIHAR | KUMARI RASHMI
PRAVIN KUMAR
DEEPAK KUMAR SINGH | AHMAD ALI |
| 56. | CR. MISC./52407/2025
3,4, R.BAIL-1 | 6 | TARUN KUMAR
vs THE DIRECTORATE OF
ENFORCEMENT, PATNA ZONAL
OFFICE, PATNA. | RAKESH SINGH
BHASKAR SHANKAR
SAKSHI DEEP | DR. KRISHNA NANDAN
SINGH (A.S.G.)
TUHIN SHANKAR
RAJESH RANJAN |
| 57. | CR. MISC./57206/2025
8(c),21(c),25,29, R.BAIL-1 | 3 | RATNESH KUMAR MISHRA
vs THE UNION OF INDIA | PRIYANKA SINGH
RIZWANUL JAMA KHAN | DR. KRISHNA NANDAN
SINGH (A.S.G.)
SHAIL KUMARI |

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58.	CR. MISC./61876/2025 366(A),363 R.BAIL-1	3 MD. IMRAN @ MD. IMRAN SAH vs THE STATE OF BIHAR AND ANR	BINAY KUMAR ALLAMA ABDUL QUADIR JAMAL FARIDI	UMANATH MISHRA
59.	CR. MISC./62579/2025 304,304B R.BAIL-1	5 VIKASH YADAV vs THE STATE OF BIHAR AND ANR	ARVIND PRASAD SINGH	UMANATH MISHRA
60.	CR. MISC./63722/2025 399,402 R.BAIL-1	3 VIJAY YADAV @ VIJAY KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR MILI KUMARI	AJIT KUMAR
61.	CR. MISC./68774/2025 318(4),319(2), R.BAIL-1	2 SAURAV KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH GHANSHYAM TIWARY	VINOD SHANKER MODI
62.	CR. MISC./71393/2025 406,420,120(B),34 R.BAIL-1	4 MD. RIZWAN @ RAZA @ INTEKHAB ALAM @ INEKHAB vs THE STATE OF BIHAR	WASI MOHAMMAD RANJAY KUMAR SINGH	KUMAR VEERENDRA NARAYAN PRANAV KUMAR RAJNANDAN KUMAR KRISHNA RANJAN
63.	CR. MISC./76338/2025 311 R.BAIL-1	2 VIKASH KUMAR YADAV @ VIKASH KUMAR @ VIKKI vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	DR. AJEET KUMAR
64.	CR. MISC./76340/2025 109,61(2) R.BAIL-1	3 RAHUL SINGH @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	SHYAM KUMAR SINGH
65.	CR. MISC./76341/2025 64(i),351(3),352, R.BAIL-1	2 ROHIT PATEL vs THE STATE OF BIHAR	ASHOK KUMAR KAUSTUBH KUMAR	NAVIN KUMAR PANDEY
66.	CR. MISC./76359/2025 80(2),3(5), R.BAIL-1	2 PRITAM MANJHI @ PRITAM KUMAR MANJHI vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR	SHANTANU KUMAR
67.	CR. MISC./76381/2025 309(4),3(5), R.BAIL-1	2 MD. SAHIL vs THE STATE OF BIHAR	AJIT KUMAR SINGH	RAJ BALLABH SINGH
68.	CR. MISC./76409/2025 87, R.BAIL-1	2 SAHABUDDIN @ SAHABUDDIN KHAN vs THE STATE OF BIHAR AND ANR	AJAY MUKHERJEE GANESH SHARMA VIKASH KUMAR NIGAM	PARMANAND KUMAR
69.	CR. MISC./76542/2025 137,140(3),65(1), R.BAIL-1	2 MANISH KUMAR vs THE STATE OF BIHAR AND ANR	MAHESH KUMAR SHAHNAWAZ KHAN MD. FAHAR IMRAN ROBIN KUMAR SHABINA TALAT SHADAB AKHTER	PUSHPA SINHA.1 SANAYA RAJ RAJESH KUMAR VISHAL PRASAD TRIPTI SINGH
70.	CR. MISC./76587/2025 147,148,149,341,3 R.BAIL-1	2 RAJEEV KUMAR @ RAJEEV PASWAN vs THE STATE OF BIHAR	BHIM SEN PRASAD SUSHMA KUMARI	SURESH PRASAD SINGH
71.	CR. MISC./76591/2025 341,323,307,448,3 R.BAIL-1	2 BALRAM GOSWAMI vs THE STATE OF BIHAR	RAJESH KUMAR SINHA ANISHA SINHA RAHUL MANI	DILIP KUMAR NO. 1
72.	CR. MISC./76592/2025 115(2),126(2),76, R.BAIL-1	3 SANTOSH @ SHIV PRASAD RAI @ SHIV PRASAD ROY vs THE STATE OF BIHAR AND ANR	AJAY KUMAR PANDEY SHYAMA RANI	BINOD KUMAR HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR
73.	CR. MISC./76647/2025 317(2),317(4),317 R.BAIL-1	2 GABBU MIYA @ ASHIQUE ALI @ GABU MIYA @ ASHIK ALI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	ANIL KUMAR SINGH NO. 1
<u>FOR ADMISSION - FRESH CASES I</u>				
74.	CR. MISC./79405/2025 137(2),87,74,64,6 R.BAIL-1	1 MD. SADDAM @ IMAMUDDIN vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH BUDDHI LAL YADAV RUPESH KUMAR SINGH	KUMAR VEERENDRA NARAYAN
75.	CR. MISC./79687/2025 143(1),143(5),144 R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR AND ANR	RAJANI KANT SINGH	CHANDRA BHUSHAN PRASAD
76.	CR. MISC./79709/2025 64(1),126(1),115(R.BAIL-1	1 SANTOSH KUMAR SAH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	MADHURI LATA ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY

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77.	CR. MISC./79909/2025 64 R.BAIL-1	1 MD SHAIF @ SAIF vs THE STATE OF BIHAR	BIDHU RANJAN	BINOD KUMAR MD TAUQUEER AZHAR MD REYAJ FAKHRUDDIN ALI AHMAD PRAKASH KUMAR SUJEET KUMAR
78.	CR. MISC./79921/2025 126(2),115(2),352 R.BAIL-1	1 SONU PASWAN @ SONU KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	MITHLESH KUMAR KHARE
79.	CR. MISC./79936/2025 126(2),352,351(2) R.BAIL-1	1 MD. SAJJAN @ MD. SHAHJAHAN vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA VIVEKANAND JHA DHANDEV KUMAR ISHA MISHRA	ANIL KUMAR
80.	CR. MISC./79978/2025 64(1) R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	KUMAR RANJIT RANJAN RAMADHAR SHEKHAR DHARAM SHILA KUMARI RAVI KUMAR
81.	CR. MISC./80047/2025 64, R.BAIL-1	1 OM KUMAR vs THE STATE OF BIHAR AND ANR	SHANKAR KUMAR	PREM KUMAR JHA
82.	CR. MISC./80147/2025 126(2),115(2),65(R.BAIL-1	1 BHARAT KUMAR vs THE STATE OF BIHAR AND ANR	SADANAND ROY	SATYA NAND SHUKLA
83.	CR. MISC./80214/2025 64,61(2),3(5) R.BAIL-1	1 RAVI KUMAR SAH @ RAVI KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	AMITESH KUMAR
84.	CR. MISC./80282/2025 126(2),127(2),137 R.BAIL-1	1 DILKHUSH MANDAL vs THE STATE OF BIHAR AND ANR	GOPAL KUMAR JHA	ANIL PRASAD SINGH
85.	CR. MISC./80569/2025 366A,376,34 R.BAIL-1	1 RAJA KUMAR vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	SUMAN KUMARI SINGH
86.	CR. MISC./80601/2025 341,323,376,420,5 R.BAIL-1	1 MUKESH KUMAR @ MUKESH KUMAR YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH VAISHNAVI SINGH PURUSHOTTAM KUMAR	CHANDRA SEN PRASAD SINGH BIPIN KUMAR ABHISHEK KUMAR
87.	CR. MISC./80661/2025 64,65(1),3(5), R.BAIL-1	1 MUSAN MIAN @ NASEEM ALAM vs THE STATE OF BIHAR AND ANR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	USHA KUMARI 1
88.	CR. MISC./80734/2025 376(AB) R.BAIL-1	1 HEERA SAO vs THE STATE OF BIHAR AND ANR	RAJESH SHANKAR SINHA	GULNAR BEGUM
89.	CR. MISC./80889/2025 117(2),64,351(2) R.BAIL-1	1 SHIVSHANKAR SAH @ BHAGAT vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR LOVELY KUMARI	MD. FAHIMUDDIN
90.	CR. MISC./80933/2025 127(4),64,79,351(R.BAIL-1	1 HIFAZU RAHMAN @ HIFAZU RAHMAN ANSARI @ HIFAZU RAHAMAN vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN NUTAN JHA	RAM SUMIRAN RAI
91.	CR. MISC./81037/2025 363,365,323,504,5 R.BAIL-1	1 RAJA KUMAR vs THE STATE OF BIHAR	SEEMA KUMARI SHAILENDRA KUMAR SINGH	MD. ASLAM ANSARI
92.	CR. MISC./84968/2025 414 R.BAIL-1	1 VIVEK SAHNI @ VIVAKE SAHNI vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALIKA KUMARI	RITA VERMA
93.	CR. MISC./85527/2025 103(1),238,3(5), R.BAIL-1 Same ps: CR. MISC/91186/2025	1 SUBODH KUMAR @ DATA @ SUVODH RAY vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	SANGEETA SHARMA
94.	CR. MISC./85827/2025 392, R.BAIL-1	1 MD. ASTAK AHMAD @ MD. ASTAK ALAM @ FURFUR @ MD ASTAK vs THE STATE OF BIHAR	AJIT KUMAR SINGH	AJAY KUMAR NO. 2
95.	CR. MISC./86327/2025 191(2),193(3),190 R.BAIL-1 Same ps: CR. MISC/48630/2025	1 DILKHUSH KUMAR vs THE STATE OF BIHAR	RUPESH KUMAR LAXMI KUMARI	AMITESH KUMAR
96.	CR. MISC./87227/2025 8C,21B R.BAIL-1	1 KALPANA DEVI AND ANR vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH RAJEEV KUMAR	NITYANAND
97.	CR. MISC./87283/2025 310(2),311, R.BAIL-1	1 SHAMMI KAPOOR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	BINOD KUMAR

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98. CR. MISC./88381/2025 1 FAIJAL RANGREJ @ FAIJAL ASHUTOSH TRIPATHY UDAY PRATAP SINGH
96,64 R.BAIL-1 RANGREJA @ FAISAL ALI @ RAJNISH KUMAR
FAIJAL ALI @ FAISAL ALI
vs THE STATE OF BIHAR AND ANR

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 213 (AT 10:30 A.M.)
Mr. Justice Alok Kumar Sinha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ORDERS (ON OFFICE NOTES)				
1.	CR. MISC./78801/2025 341,323,307,34, A.BAIL	2 SONU KUMAR @ GEET SAGAR KUMAR AND ANR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR AMIT KUMAR MISHRA SHUBHESH PANDEY	GULNAR BEGUM
2.	CR. MISC./78832/2025 317(4),317(5) A.BAIL	2 NIRANJAN KUMAR @ NIRANJAN MAHTO @ KATARUYA vs THE STATE OF BIHAR	SANJAY KUMAR	MOHAMMAD SUFYAN
3.	CR. MISC./78933/2025 341,354B,354C,504 A.BAIL	2 AMIT KUMAR @ AMIT YADAV vs THE STATE OF BIHAR AND ANR	JYOTI RANJAN JHA SHRISHTI RANI KUSUM KUMARI	RAJIV NAYAN
4.	CR. MISC./79115/2025 406,409,34, A.BAIL	2 BRAHMANAND SINGH @ BRAHMA NAND SINGH vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	NARSINGH TANTI
5.	CR. MISC./79144/2025 126(2),115(2),117 A.BAIL	2 MANJU DEVI AND ORS vs THE STATE OF BIHAR	ASHOK KUMAR ABHISHEK KUMAR SINGH NIRAJ KUMAR ASHOK KUMAR ASHOK KUMAR ASHOK KUMAR	NAVIN KUMAR PANDEY
6.	CR. MISC./80492/2025 126(2),115(2),303 A.BAIL	2 MD. JAINUDDIN AND ANR vs THE STATE OF BIHAR	SACHINA KUMARI ADITY SHASHWAT	JAGDHAR PRASAD
7.	CR. MISC./80550/2025 420,406,506, A.BAIL	2 RAJDEO BHAGAT vs THE STATE OF BIHAR AND ANR	RAVINDRA KUMAR SANJEET KUMAR	ABHAY KUMAR
FOR ADMISSION				
8.	CR. MISC./50215/2025 126(2),115(2),109 A.BAIL Same ps: CR. MISC/65135/2025	3 RAM BABU SINGH @ RAM BABU BHAKT AND ORS vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	PRNOTI SINGH UMESH LAL VERMA AKHILESHWAR PANDEY
With 8.1	CR. MISC./65135/2025 A.BAIL	3 LALAN KUMAR vs THE STATE OF BIHAR	JAVED ASLAM	JAGDHAR PRASAD UMESH LAL VERMA
9.	CR. MISC./59729/2025 323,341,385,420,4 A.BAIL	3 SURENDRA YADAV vs THE STATE OF BIHAR AND ANR	MADAN MOHAN RITIK SHAH	RAM ANURAG SINGH SHAAN KUMAR AMAR NATH YADAV
10.	CR. MISC./60157/2025 85 A.BAIL	3 JATASHANKAR KUMAR vs THE STATE OF BIHAR AND ANR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ANUJ KUMAR SHRIVASTAVA RAJDEEP KUMAR
11.	CR. MISC./60314/2025 406,409,420,34, A.BAIL	3 HEERA PASWAN @ HEERALAL PASWAN AND ANR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH AYUSHMAN	PARMESHWAR MEHTA
12.	CR. MISC./60570/2025 281,125,125(b),11 A.BAIL	2 BITTU KUMAR vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN BELA SINGH	RAM SEVAK CHOUDHARY
13.	CR. MISC./60583/2025 127(2),61(2),115(A.BAIL	4 SUDAMA RAI AND ORS vs THE STATE OF BIHAR AND ANR	KRISHNA KANT SINGH	SATYENDRA PRASAD KARANDEEP KUMAR
14.	CR. MISC./60605/2025 316(4),316(5),318 A.BAIL	2 DEVILAL PANDIT vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA SHASHI SHEKHAR	UMANATH MISHRA
15.	CR. MISC./60616/2025 126(2),115(2),109 A.BAIL	3 SANAUL ANSARI @ SANABUL ANSARI vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR KUMARI SWATI	SHAHEEN BEGUM
16.	CR. MISC./60637/2025 126(2),115(2),329 A.BAIL	3 MAHENDRA BIND @ MAHENDRA PRASAD BIND AND ORS vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN	SANJAY KUMAR TIWARY
17.	CR. MISC./60649/2025 85,318(4),89,351(A.BAIL	3 AKASH KUMAR @ AAKASH KUMAR vs THE STATE OF BIHAR AND ANR	ANMOL KUMAR RAM KUMAR AKSHAY DUTTA	GANESH PRASAD SINGH

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18.	CR. MISC./60666/2025 363,366,34 A.BAIL	2 RAKESH KUMAR vs THE STATE OF BIHAR AND ANR	RANJIT KUMAR THAKUR UDAY PRATAP SINGH UDAY KUMAR MAHTO	
19.	CR. MISC./60829/2025 126(2),115(2),117 A.BAIL	2 CHANDRASHEKHAR RAI vs THE STATE OF BIHAR	MADHAV KUMAR	ABHAY KUMAR
20.	CR. MISC./60850/2025 363,366A,376, A.BAIL	3 SURAJ KUMAR @ SURAJ KUMAR DAS vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA SAURAV ANAND	NAVIN KUMAR PANDEY
21.	CR. MISC./60851/2025 85,80(2),108,3(5) A.BAIL	3 SURSEN KUMAR @ AMAN RAJ AND ANR vs THE STATE OF BIHAR	KUMAR RAJEEV SARVAN KUMAR NAVIN KUMAR ABHISHEK KUMAR	RAM PRIYA SHARAN SINGH RAJAN GHOSHRAVE
22.	CR. MISC./60854/2025 70(1),61(2),318(4 A.BAIL	5 MD. NEZAMUDDIN vs THE STATE OF BIHAR AND ANR	AMRESH KUMAR SINHA DEWANAND TIWARI	ASHOK KUMAR SINGH SANDEEP JHA
23.	CR. MISC./60874/2025 498A A.BAIL	3 ARSAD @ ISHAD ALI vs THE STATE OF BIHAR AND ANR	MADHAV KRISHNA	ANUJ KUMAR SHRIVASTAVA DURGESH NANDAN DURGESH NANDAN
24.	CR. MISC./60881/2025 192(2),190,126(2) A.BAIL	2 RANJAN KUMAR @ RANJAN AND ORS vs THE STATE OF BIHAR	VIJAY SHANKAR UPADHYAY	SHAHEEN BEGUM SHIV PRASAD GUPTA MICKEY SINGH
25.	CR. MISC./60888/2025 323,406,498(A) A.BAIL	4 JAGJEET JIWAN vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR	KHURSHID ANWAR JEETENDRA NARAYAN
26.	CR. MISC./60895/2025 191(2),61(2),115(A.BAIL	3 HIMANSHU KUMAR @ VINOD RAI @ HIMANSHU RAY @ HIMANSH SHEKHAR vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR TIWARY	VINOD SHANKER MODI PURUSHOTTAM NARAYAN MISHRA
27.	CR. MISC./61101/2025 126(2),115(2),316 A.BAIL	4 JAYNARAYAN MISHRA vs THE STATE OF BIHAR AND ANR	AISHWARYA SHREE	HUMAYOU AHMAD KHAN
28.	CR. MISC./61116/2025 329(3),126(2),115 A.BAIL	2 RAKESH KUMAR BIND vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	ANANT KUMAR 1
29.	CR. MISC./61121/2025 126(2),115(2),109 A.BAIL	3 MD. SHAUKAT ALI @ MOHAMMAD SAUKAT ALI vs THE STATE OF BIHAR	SHAKIB AYAZ UMA KANT MISHRA SONALI	LAKSHMI KANT SHARMA MUKUL KUMARI
30.	CR. MISC./61194/2025 191(3),190,126(2) A.BAIL	4 GHURA YADAV AND ORS vs THE STATE OF BIHAR	KUMARI ANUPAM	PUSHPA SINHA.1 URMILA KUMARI CHANDRA SHEKHAR RAGHAV PRASAD
31.	CR. MISC./61205/2025 115(2),118(1),117 A.BAIL	2 DHEERAJ KUMAR vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	ANITA KUMARI
32.	CR. MISC./61209/2025 306, 34 A.BAIL	2 AMIT BANIK @ AMIT KUMAR BANIK vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY PURNIMA KUMARI	RAM SEVAK CHOUDHARY SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY
33.	CR. MISC./61291/2025 316(2),318(2) A.BAIL	4 ADITYA ANAND vs THE STATE OF BIHAR AND ANR	SAROJ KUMAR	MD. SHAKIR AHMAD
34.	CR. MISC./61295/2025 323,341,452,307,3 A.BAIL	3 AKHILESH KUMAR SAHANI @ AKHILESH KUMAR SAHNI vs THE STATE OF BIHAR AND ANR	SHEO KUMAR PRASAD	RAMESH CHANDRA RANI SHASHI BHARTI BIJAY BHUSHAN PRASAD BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI
35.	CR. MISC./61340/2025 363,366,34, A.BAIL	3 SUSHIL KUMAR @ SUSHIL PASWAN vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR	UMESHANAND PANDIT
36.	CR. MISC./61359/2025 137(2), A.BAIL	2 HARERAM KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KR. ARYA	DR. AJEET KUMAR
37.	CR. MISC./61822/2025 406,409,34 A.BAIL	4 MANTU YADAV vs THE STATE OF BIHAR	MADHURENDRA KUMAR	RAM BILASH ROY RAMAN
38.	CR. MISC./61904/2025 126(2),115(2),109 A.BAIL	2 OM PRAKASH RAI @ OM PRAKASH RAY vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR	ANUJ KUMAR SHRIVASTAVA
39.	CR. MISC./61929/2025 126(2),115(2),118 A.BAIL	4 MURLI BIND @ MURALI BIND vs THE STATE OF BIHAR AND ANR	KUMAR SUNIL SAHARSH SHUBHAM	MD. FAHIMUDDIN
40.	CR. MISC./61949/2025 420,467,468,471,1 A.BAIL	2 MUKESH KUMAR AND ANR vs THE STATE OF BIHAR	RAJESH ROY NIKITA MITTAL	UDAY CHAND PRASAD

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41.	CR. MISC./61959/2025 126(2),127(2),307 A.BAIL	4 CHANDU KUMAR @ CHANDAN KUMAR @ CHINTU KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR PRIYA BHUSHAN KUMAR SINGH ABHIMANYU KUMAR URVASHI BHARTI JITENDRA KUMAR GEORGE	UMESHANAND PANDIT
42.	CR. MISC./62360/2025 341,342,323,379,5 A.BAIL	4 YOGENDRA SAH @ LANGTU SAH vs THE STATE OF BIHAR AND ANR	BALGOVIND SHARMA NAFISUZZOHA	RENU KUMARI
43.	CR. MISC./62373/2025 106(1),3(5), A.BAIL	3 VARUN KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR MILI KUMARI	ASHA DEVI
44.	CR. MISC./62452/2025 380,420,406,408,4 A.BAIL	3 ANOJ KUMAR vs THE STATE OF BIHAR AND ANR	MADHURENDRA KUMAR	TAPESHWAR SHARMA ANIRUDH KUMAR SINHA
45.	CR. MISC./62469/2025 420,467,468,471,1 A.BAIL	3 MUKURDHANU CHAUBEY vs THE STATE OF BIHAR AND ANR	VIJAY BARDHAN PANDEY	AJAY KUMAR JHA BIBHUTI NARAYAN SANJAY KUMAR SHARMA
46.	CR. MISC./62532/2025 191(2),190,126(2) A.BAIL	3 BRAHM DEO SAH AND ORS vs THE STATE OF BIHAR	HANS LAL KUMAR	RINA SINHA
47.	CR. MISC./62665/2025 420,313,366(A),37 A.BAIL	3 VIKASH RANA vs THE STATE OF BIHAR AND ANR	PRABHAT RANJAN SINGH	TARUN PRASAD MANDAL
48.	CR. MISC./62742/2025 420,467,468,471,1 A.BAIL Same ps: CR. MISC/68888/2025	3 MANOJ KUMAR SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	SUMAN KUMARI SINGH
With 48.1	CR. MISC./68888/2025 A.BAIL	3 ARJUN PRASAD YADAV @ ARJUN RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	RENU KUMARI
49.	CR. MISC./62807/2025 137,96, A.BAIL	3 RINKU SINGH @ RINKU DEVI vs THE STATE OF BIHAR AND ANR	AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH	AJAY KUMAR JHA
50.	CR. MISC./62810/2025 307,120B,34, A.BAIL	3 YOGENDRA YADAV @ YOGENDRA KUMAR vs THE STATE OF BIHAR	PRASHANT KUMAR NETAN CHOUHAN	PAWAN KUMAR CHAURASIA
51.	CR. MISC./62818/2025 366A A.BAIL	3 SANTAN SAH @ AWADESH KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	UDAY PRATAP SINGH DRISHTI MOHAN ANJU KUMARI SINHA	SHAILENDRA KUMAR SINGH ALEXANDER ASHOK ABHINAY RAJ
52.	CR. MISC./63040/2025 126(2),115(2),117 A.BAIL	3 AKASH KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH	TAPESHWAR SHARMA
53.	CR. MISC./63047/2025 147,149,323,379,3 A.BAIL	3 GANGO MAHALDAR AND ORS vs THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR ARVIND KUMAR	MD. ATAUR RAHMAN
54.	CR. MISC./63101/2025 341,323,494,498A, A.BAIL	3 GOLU KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR SINHA	MD. ANZARUL HAQUE SAHARA
55.	CR. MISC./63114/2025 420,406,384,386 A.BAIL	2 UPENDRA PRASAD YADAV vs THE STATE OF BIHAR AND ANR	NARESH KUMAR MEHTA	AJAY KUMAR NO. 2 AMARNATH JHA
56.	CR. MISC./63321/2025 75,352,126(2),115 A.BAIL	3 HARKESH BHARTI @ HARIKESH BHARTI @ HARIKESH KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY KR SINGH NO. 1	JITENDRA KUMAR SINGH BIMLESH KUMAR PANDEY
57.	CR. MISC./63346/2025 108,3(5) A.BAIL	3 MAYANK MOHAN @ SANNY AND ANR vs THE STATE OF BIHAR	ALOK KUMAR ALOK VIVEK KUMAR PANDEY VAKIL KUMAR	PARMANAND KUMAR SHASHANK SHEKHAR UTSAV KUMAR
58.	CR. MISC./63376/2025 323,498(A),406, A.BAIL	2 PRABHAT KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	MOHIT SHRIWASTAVA	NAVIN KUMAR PANDEY DEEPAK SINHA PRAVASHANKAR MISHRA
59.	CR. MISC./63426/2025 341,323,504,313,4 A.BAIL	2 RANJIT SAH vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	RAJ BALLABH SINGH SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM
60.	CR. MISC./63760/2025 338,336(2),340(2) A.BAIL	2 VISHAL YADAV @ VISHAL KUMAR vs THE STATE OF BIHAR	ALOK .	ABHAY KUMAR
61.	CR. MISC./63762/2025 126(2),110,303(2) A.BAIL	2 PANKAJ KUMAR AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR RAM KISHUN PRASAD	KALYAN SHANKAR

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62.	CR. MISC./63771/2025 127(1),115(2),85, A.BAIL	3 MANISH KUMAR @ MANISH KUMAR RAM vs THE STATE OF BIHAR AND ANR	ANANG MOHAN SINHA BINOD KUMAR PANDEY	RAM BILASH ROY RAMAN
63.	CR. MISC./63773/2025 191(2),190,126(2) A.BAIL	2 KAILI DEVI AND ORS vs THE STATE OF BIHAR	NITYANAND NEERAJ KUMARI ANJANI SINHA	AWADHESH KUMAR SINGH
64.	CR. MISC./63779/2025 80,3(5) A.BAIL	2 PRAMILA DEVI vs THE STATE OF BIHAR	JATA SHANKAR JHA SURAJ NARAIN YADAV SWETA KUMARI RATNA SHEKHAR	ASHA KUMARI SHUBHAM PRIYADARSHI HEMANT RAJ NAMRATA DUBEY KUMAR KAUSHIK
65.	CR. MISC./63783/2025 137(2),96, A.BAIL	2 SUNIL PRASAD @ SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	RAJU KUMAR SINGH	NAND KUMAR
66.	CR. MISC./63814/2025 498A,323,380,307, A.BAIL	3 MITHLESH KUMAR vs THE STATE OF BIHAR AND ANR	RAJANI RANJAN PD. SINGH SAHJA NAND SHARMA	DAMODAR PRASAD TIWARY
67.	CR. MISC./63819/2025 363,366(A),34 A.BAIL	3 AKASH KUMAR @ AKASH KUMAR MANJHI vs THE STATE OF BIHAR	BINAY KUMAR AVINASH GAURAV	ABHAY KUMAR
68.	CR. MISC./63839/2025 420,467,468,471,3 A.BAIL	3 SHAHID ANSARI @ MD. SHAHID HUSSAIN @ SHAHID HUSSAIN vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	JHARKHANDI UPADHYAY
69.	CR. MISC./63846/2025 126(2),109(2),61(A.BAIL	3 SONU KUMAR PANDEY @ SONU PANDEY vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	TAPESHWAR SHARMA
70.	CR. MISC./64082/2025 323,354,488,420,3 A.BAIL	3 GOPAL GHOSH vs THE STATE OF BIHAR AND ANR	PRAVIN KUMAR SINHA	MADHURI LATA AMRENDRA KUMAR SINHA NO.1
71.	CR. MISC./64174/2025 303(2),317(2),318 A.BAIL	3 VIKASH KUMAR SINGH @ VIKASH KUMAR @ VIKASH SINGH vs THE STATE OF BIHAR AND ANR	VIPIN KUMAR SINGH NIKITA MITTAL KUMAR AWNISH ANKIT KUMAR PRITAM	RAM PRIYA SHARAN SINGH NARESH DIKSHIT
72.	CR. MISC./64294/2025 126(2),115(2),76, A.BAIL	4 SAGAR KUMAR vs THE STATE OF BIHAR AND ANR	AJAY MUKHERJEE GANESH SHARMA VIKASH KUMAR NIGAM	SUCHETA YADAV
73.	CR. MISC./64418/2025 498A,379,504,34, A.BAIL	3 MD. NAUSHAD vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	ADITYA NARAYAN SINGH.1 SHAILENDRA KUMAR JHA
74.	CR. MISC./64444/2025 64,3(5) A.BAIL	2 NITISH YADAV @ NITISH KUMAR vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR	ADITYA NARAYAN SINGH.1
75.	CR. MISC./64572/2025 409,188,34, A.BAIL	3 RAMRATI DEVI vs THE STATE OF BIHAR	ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY	SANJAY KUMAR SHARMA
76.	CR. MISC./64574/2025 420, A.BAIL	2 SRI MAJHAROO HAQUE vs THE STATE OF BIHAR	RAM SHANKAR DAS	SATYENDRA PRASAD
77.	CR. MISC./64583/2025 85,76,109,316(2), A.BAIL Same ps: CR. MISC/64935/2025	2 MANORAMA SINGH vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR SINGH	RAM SEVAK CHOUDHARY RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR
With 77.1	CR. MISC./64935/2025 A.BAIL	2 AVINASH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR SINGH	RAM SEVAK CHOUDHARY
78.	CR. MISC./64584/2025 498A,313,34, A.BAIL	3 DHARMVEER PASWAN vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR SINHA	ARUN KUMAR
79.	CR. MISC./64597/2025 420,465,466,467,4 A.BAIL	3 MITHLESH PANDIT AND ANR vs THE STATE OF BIHAR AND ANR	DR. KAMAL DEO SHARMA TUSHAR VAIBHAV	RAM SUMIRAN RAI
80.	CR. MISC./64601/2025 8,20,22,25,29, A.BAIL	3 CHANDAN KUMAR vs THE STATE OF BIHAR	GANESH PRASAD SINGH	MD. FAHIMUDDIN
81.	CR. MISC./64603/2025 8(c),21(a) A.BAIL	2 JITU KUMAR @ SHAKA @ JITU PRASAD vs THE STATE OF BIHAR	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH SUBHASH KUMAR	NIRMALA KUMARI

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82.	CR. MISC./64606/2025 420,34, A.BAIL	2 RATAN SWARNKAR @ RATAN KUMAR SWARNKAR vs THE STATE OF BIHAR	SANTOSH KUMAR VERMA ARVIND KUMAR PANDEY	AMITESH KUMAR
83.	CR. MISC./64611/2025 341,323,324,307,3 A.BAIL	2 KUNDAN RAM @ GOLU RAM @ KUNDAN KUMAR @ GOLU AND ORS vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA	ABHAY KUMAR
84.	CR. MISC./64612/2025 363,366(A),34 A.BAIL	2 AJAY KUMAR SINGH @ AJAY KUMAR vs THE STATE OF BIHAR AND ANR	ARUN KUMAR MANDAL	RINA SINHA
85.	CR. MISC./64618/2025 137(2),96,3(5), A.BAIL	2 NITESH KUMAR @ NITISH KUMAR vs THE STATE OF BIHAR	AYUSH KUMAR RANJEETA SINGH MOHIT SHRIWASTAVA	MD. MATLOOB RAB
86.	CR. MISC./64628/2025 318(4),336(2),338 A.BAIL	2 AMAR KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	RAM SEVAK CHOUDHARY
87.	CR. MISC./64631/2025 85,115(2),303(2), A.BAIL	3 MD. SADIK HUSSAIN vs THE STATE OF BIHAR AND ANR	BAIDYANATH PRASAD	UPENDRA KUMAR KEDAR JHA
88.	CR. MISC./64632/2025 498(A),323,354,50 A.BAIL	2 GUDDU KUMAR @ GUDDU KUMAR VYAHUT vs THE STATE OF BIHAR AND ANR	BIJAY PRAKASH SINGH KRISHNADITYA TIWARI	RAJESH KUMAR DHANANJAYA NATH TIWARI VIJAY ANAND
89.	CR. MISC./64638/2025 126(2),115(2),109 A.BAIL	2 MD. SABBIR @ MD. SABBIR HUSSAIN AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	ARUN KUMAR PANDEY
90.	CR. MISC./64643/2025 326(g) A.BAIL	2 RAVI KUMAR @ RAVI KUMAR SINHA vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	SHAILENDRA KUMAR SINGH
91.	CR. MISC./64655/2025 420,467,468,471 A.BAIL	2 MUSMAAT BHABHUKA DEVI @ GIRJA DEVI @ BHABHUNI DEVI vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SITESH KASHYAP RAUSHAN RAJ	KUMAR VEERENDRA NARAYAN SACHIDA NAND RAI AVINASH RAJ
92.	CR. MISC./64673/2025 137(2),96 A.BAIL	2 AJAY KUMAR @ VIJAY KUMAR vs THE STATE OF BIHAR AND ANR	SUDHANSHU SHEKHAR	ANAND KISHORE CHOUDHARY ROHIT KUMAR
93.	CR. MISC./64677/2025 498(A),34,323,504 A.BAIL	3 AMIT KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA SAURAV ANAND ANKIT RAJ	MEENA SINGH AMARNATH JHA AMARNATH JHA
94.	CR. MISC./64685/2025 498A,406,323,504, A.BAIL	3 RAKESH MAHTO vs THE STATE OF BIHAR AND ANR	MADHURENDRA KUMAR	RINA SINHA MILI KUMARI SHASHANK SHEKHAR UTSAV KUMAR
95.	CR. MISC./64688/2025 85,3(5) A.BAIL	3 MD. WAHID vs THE STATE OF BIHAR AND ANR	PRATIBHA SRIVASTAVA ASHOK KUMAR MISHRA	MRITUNJAY KUMAR NIRALA VIJAY KISHORE BHARTI
96.	CR. MISC./64691/2025 191(2),190,126(2) A.BAIL	2 PRASHAN SEN AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	PRAMOD KUMAR PANDEY GAJENDRA KUMAR SINGH MANISH KUMAR NO2
97.	CR. MISC./64693/2025 406,498(A),323 A.BAIL	2 MD. FIROZ vs THE STATE OF BIHAR AND ANR	SATYA PRAKASH SINHA	RENU KUMARI VASANT VIKAS KUMARI NITU
98.	CR. MISC./64695/2025 191(2),191(3),190 A.BAIL	2 PUNIYA DEVI @ POONAM DEVI AND ORS vs THE STATE OF BIHAR	PREM RANJAN KUMAR AMIT KUMAR MALIK GEETA KUMARI	ZAINUL ABEDIN

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 214 (AT 10:30 A.M.)
Mr. Justice Sourendra Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	CR. MISC./64629/2025 406,420,341,504 B QSH OF THE ORDER	1 NAIYAR JAMIL vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN	RAMCHANDRA SINGH DEEPAK KUMAR
2.	CR. MISC./82113/2025 137(2),87,351(2), A.BAIL	2 RISHI RANJAN @ DHANAI @ RISHI RANJAN KUMAR vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	RAM BILASH ROY RAMAN SANJAY KUMAR @ S.K.
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
3.	CR. MISC./80598/2025 498(A),323,341,30 A.BAIL	2 MD. RAHMAT @ RAHMAT vs THE STATE OF BIHAR AND ANR	RAJ KUMAR PRATIK KUMAR	MUKESH KUMAR SINGH
4.	CR. MISC./80680/2025 406,420,421,424,4 A.BAIL	2 ANKUR GIRI @ JITENDRA KUMAR @ JITENDRA BAHADUR GIRI vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR TIWARI	RAJENDRA PRASAD NAT
5.	CR. MISC./80681/2025 126(2),115(2),109 A.BAIL	1 RANJAY YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR MISHRA	RENU KUMARI
6.	CR. MISC./80877/2025 115(2),117(2),118 A.BAIL	2 RAJESHWAR PRASAD AND ORS vs THE STATE OF BIHAR	MADHURENDRA KUMAR	YOGENDRA KUMAR AKSHAY TRIPATHI SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH
7.	CR. MISC./81440/2025 313,317(2),317(4) A.BAIL	2 DILIP KUMAR vs THE STATE OF BIHAR	RAKI ALAM BIJENDRA KUMAR SUNIL KUMAR NO.III	HUMAYOU AHMAD KHAN
8.	CR. MISC./81486/2025 318(4),336(3),340 A.BAIL	2 VIJAY ANAND @ BIJAY ANAND AND ANR vs THE STATE OF BIHAR AND ANR	SHAMBHU KUMAR	DAMODAR PRASAD TIWARY DEEPAK KUMAR BISHWA NATH MAHTO SUMIT KUMAR GUPTA DHANDEV KUMAR DHANANJAY KUMAR GUPTA
9.	CR. MISC./81597/2025 406,420,467,468,4 A.BAIL	2 RAJEEV KUMAR vs THE STATE OF BIHAR	SANKET NAVIN KUMAR SINGH TEJAS VATSA VENKATESH KIRTI	GAURI SHANKAR GUPTA
<u>FOR ADMISSION -I</u>				
10.	CR. MISC./28970/2025 341,323,342,354,5 P OTHER UNCATEGORI	1 NAWAL SAH @ NAWAL KISHORE SAH @ NAWAL KISHOR SAH vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARI	DASHRATH MEHTA
11.	CR. MISC./71380/2025 498A,341,323,147, D ORDER OF COGNIZA	1 ALKA KUMARI PANDEY @ ALKA KUMARI @ ALKA PANDEY AND ANR vs THE STATE OF BIHAR AND ORS	DEVKUMAR PANDEY	UMA SHANKAR PRASAD SINGH
12.	CR. MISC./85756/2025 420,406,34, B QSH OF THE ORDER	1 MD. TASLIM vs THE STATE OF BIHAR AND ANR	MAJID MAHBOOB KHAN RASHID ZAFAR	RAJESH KUMAR
<u>FOR ADMISSION</u>				
13.	CR. MISC./64702/2025 392 A.BAIL	2 CHANDAN KUMAR @ BABUA @ BAUA vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	MD. FAHIMUDDIN
14.	CR. MISC./64709/2025 108,3(5) A.BAIL	2 RAM BILASH SINGH vs THE STATE OF BIHAR	MUKESH KANT ASHISH ANAND	MADHURA NAND JHA
15.	CR. MISC./64713/2025 126(2),115(2),118 A.BAIL	3 JITENDRA KUMAR PATHAK vs THE STATE OF BIHAR AND ANR	CHANDRA BHUSHAN UPADHYAY RAJNISH KUMAR YASH RAJ SINGH	SANJAY KUMAR TIWARY ANANT KUMAR SINHA

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16.	CR. MISC./64726/2025 126(2),115(2),117 A.BAIL	2 PRAVEEN DAS @ PRAVEEN KUMAR DAS AND ORS vs THE STATE OF BIHAR	NAWAL KISHOR PRASAD	SURENDRA KUMAR
17.	CR. MISC./64734/2025 341,323,504,498A, A.BAIL	2 SACHIN KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINGH	NITYANAND PRAMOD RAJPATI DURGA KUMARI RAVI RAJ
18.	CR. MISC./64748/2025 420,465,467,468,4 A.BAIL	2 SUNIL KUMAR JAISWAL @ SUNIL JAISWAL vs THE STATE OF BIHAR AND ANR	SHASHI BHUSHAN KUMAR ARTI KUMARI	ANISH CHANDRA INDRAJEET KUMAR BHOLA PRASAD
19.	CR. MISC./64775/2025 120B,384,406,420, A.BAIL	3 MD. NAOMAN @ MD. NAUMAN vs THE STATE OF BIHAR AND ANR	MD NAUSHADUZZOHA MD NEMATULLAH	DR. AJEET KUMAR MD. ZIAUL QUAMAR PUJA KUMARI
20.	CR. MISC./64780/2025 341,323,498A,504, A.BAIL	4 BIMLESH KUMAR RENU vs THE STATE OF BIHAR AND ANR	DR.KAMAL DEO SHARMA	RAJENDRA PRASAD NAT
21.	CR. MISC./65141/2025 147,323,379,498A, A.BAIL	2 SUNIL KUMAR RAM @ SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	GOPAL KUMAR JHA	MD. IFTEKHAR MAHMOOD DHEERAJ KUMAR DHEERAJ KUMAR
22.	CR. MISC./65147/2025 126(2),115(2),85, A.BAIL	3 SANTOSH CHAUBEY @ SANTOSH CHAUBE vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR DUBEY	AWADHESH KUMAR SINGH NISHANT KUMAR SINHA
23.	CR. MISC./65159/2025 126(2),115(2),117 A.BAIL	3 PARSHURAM YADAV vs THE STATE OF BIHAR	PRITISH KUMAR LAL	NAND KISHORE PRASAD
24.	CR. MISC./65160/2025 406,417,419,420,4 A.BAIL	2 MD. TASAWWAR UZZAMAN @ MD. TASAUWAR UZZAOMMAN @ MOHAMMAD MD. TASAUWAR UZZAOMMAN vs THE STATE OF BIHAR AND ANR	SANDIP KUMAR GAUTAM	BRAJENDRA NATH PANDEY
25.	CR. MISC./65173/2025 137(2),96 A.BAIL	4 CHANDA DEVI AND ORS vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	GULNAR BEGUM
26.	CR. MISC./65192/2025 406,420,467,468,4 A.BAIL	3 NURJAH KHATOON @ NOORJAH KHATOON vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	SANJAY KUMAR SINGH SONALIKA KUMARI DHANNJAY KUMAR NO 2
27.	CR. MISC./65225/2025 352,351(2), A.BAIL	3 MD. MAHMOOD ANSARI @ MAHMOOD ANSARI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	KUMAR VEERENDRA NARAYAN
28.	CR. MISC./65233/2025 191(2),190,126(2) A.BAIL	3 ARSHAD ALAM vs THE STATE OF BIHAR	USHA KUMARI PRIYANKA KUMARI	AKSHAY LAL PANDIT ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR
29.	CR. MISC./65236/2025 135 A.BAIL	2 ABDUL JABBAR vs THE STATE OF BIHAR	RAJ KUMAR CHOUDHARY	SHAHABUDDIN AZEEM @ S. AZEEM
30.	CR. MISC./65263/2025 127(i),115(2),109 A.BAIL	4 MANOJ RAY AND ORS vs THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN	JAI NARAIN THAKUR
31.	CR. MISC./65280/2025 137,87 A.BAIL	2 ULFAT ANSARI @ ULFAT SIDDIQUI AND ORS vs THE STATE OF BIHAR	SHUBHANGI PANDEY ANAND VARDHAN	RINA SINHA
32.	CR. MISC./65312/2025 103(i),61(2), A.BAIL Same ps: CR. MISC/84087/2025	4 VIJAY KUMAR @ FANTUS vs THE STATE OF BIHAR	ATUL KUMAR MEHTA SUSHMITA SINGH	PARMANAND PRASAD MINAKSHI KUMARI MUNISH KUMAR MUNNA RAJ SHITANSHU SHEKHAR KUMAR SRI KANT SHARMA SUDHANSHU SHEKHAR KUMAR
With 32.1	CR. MISC./84087/2025 R.BAIL-1	2 DHARMENDRA KUMAR @ SURESH KUMAR vs THE STATE OF BIHAR	ATUL KUMAR MEHTA SUSHMITA SINGH	SYED EHTESHAMUDDIN MINAKSHI KUMARI SHITANSHU SHEKHAR KUMAR SUDHANSHU SHEKHAR KUMAR MUNISH KUMAR MUNNA RAJ
33.	CR. MISC./65313/2025 366A A.BAIL	3 JAVED AKHTAR @ SUDHU vs THE STATE OF BIHAR AND ANR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	SATYENDRA PRASAD

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34.	CR. MISC./65417/2025 498A,406, A.BAIL	3 UMESH SAW vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR	PAWAN KUMAR CHAURASIA RAKHI KUMARI RABI BHUSHAN ANKIT KUMAR JHA
35.	CR. MISC./65419/2025 406,420,34 A.BAIL	4 MUKESH KUMAR SINGH vs THE STATE OF BIHAR	SACHINA NATRAJ VERMA	PARMESHWAR MEHTA NIRAJ KUMAR
36.	CR. MISC./65429/2025 399,402, A.BAIL	4 AKASH KUMAR vs THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY	MOHAMMED ARIF
37.	CR. MISC./65500/2025 70(2), A.BAIL	2 VIKKI KUMAR @ BIKKI PARMAR@ VIKKY KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	BINAY KRISHNA KUMARI SMITA SONI BRIJ MOHAN DAS
38.	CR. MISC./65552/2025 140(3),87, A.BAIL	2 UMESH PASWAN AND ANR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	ZAINUL ABEDIN ADARSH RANJAN PAWAN KUMAR PRITISH RANJAN SHRADHA NATHANI
39.	CR. MISC./65594/2025 137(2),96,3(5), A.BAIL	2 PRAMOD KUMAR @ PRAMOD SHARMA vs THE STATE OF BIHAR AND ANR	MADHAV JHA	UMANATH MISHRA VIVEKA NAND SINGH
40.	CR. MISC./65618/2025 126(2),115(2),118 A.BAIL	2 MAHTAB KHAN vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA MANOJ KUMAR KESHRI	RENU KUMARI BIPIN KUMAR RAVI KANT
41.	CR. MISC./65718/2025 316(5),318(4),338 A.BAIL	4 AMIT KUMAR (CONSTABLE /726) vs THE STATE OF BIHAR	INDU BHUSHAN	MANOJ KUMAR
42.	CR. MISC./65728/2025 80(2),3(5),238(2) A.BAIL	3 SURENDRA SINGH AND ANR vs THE STATE OF BIHAR	YUGAL KISHORE	VINOD SHANKER MODI DINESHWAR MISHRA SURENDRA MISHRA
43.	CR. MISC./65837/2025 126(2),115(2),85, A.BAIL	2 ABUL HASAN AND ORS vs THE STATE OF BIHAR	CHANDAN KUMAR SINGH BAMBAM KUMAR SANJEEV KUMAR	SYED EHTESHAMUDDIN MUNISH KUMAR MINAKSHI KUMARI MUNNA RAJ SHITANSHU SHEKHAR KUMAR SRIKANT SHARMA SUDHANSHU SHEKHAR KUMAR
44.	CR. MISC./65856/2025 309(4) A.BAIL	2 RAKESH MANJHI @ RAKESH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	ABHAY KUMAR ROY
45.	CR. MISC./65869/2025 303(2), A.BAIL	2 HARENDRA CHAUDHARY AND ANR vs THE STATE OF BIHAR	RAVI BHARDWAJ RAVI BHARDWAJ	SANJAY KUMAR PANDEY
46.	CR. MISC./65899/2025 140(3),87,64,303(A.BAIL	3 ANAND KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	RANJAY KUMAR SINGH	NARENDRA KUMAR SINGH
47.	CR. MISC./66038/2025 498A,323,324,379, A.BAIL	3 MD. AFTAB ALAM vs THE STATE OF BIHAR AND ANR	KRISHNA CHANDRA	NIRMALA KUMARI AMIT KUMAR ANIL CHANDRA
48.	CR. MISC./66118/2025 74,115(2),126(2), A.BAIL	3 MD. SAHIL @ MD. SAHIL AKHTAR @ MD. SHAHIL AKHTAR vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	SHANTANU KUMAR
49.	CR. MISC./66124/2025 191(2),126(2),115 A.BAIL	3 AJAY YADAV @ AJAY KUMAR @ AJAY PRASAD vs THE STATE OF BIHAR	NITYA NAND NEERAJ KUMARI ANJANI SINHA	BINOD KUMAR
50.	CR. MISC./66132/2025 341,323,504,506,4 A.BAIL	3 MD SAJID @ SAJID vs THE STATE OF BIHAR AND ANR	BHUWENESWAR SAHU KAUSHAL KISHOR	HUMAYOU AHMAD KHAN MANAUR ALAM PRASHANT KUMAR
51.	CR. MISC./66137/2025 126(2),115(2),118 A.BAIL Same ps: CR. MISC/66188/2025	2 RAJ KUMAR RAI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH KUMKUM BHAGAWATI SHYAMLI KUMARI AYUSHI GUPTA	SHAHABUDDIN AZEEM @ S. AZEEM
With 51.1	CR. MISC./66188/2025 A.BAIL	2 SANNI KUMAR @ SUNNY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH AYUSHI GUPTA KUMKUM BHAGAWATI SHYAMLI KUMARI	SHAHABUDDIN AZEEM @ S. AZEEM
52.	CR. MISC./66139/2025 363,366(A),34, A.BAIL	2 PRINCE KUMAR @ PRINCE KURMI vs THE STATE OF BIHAR	ASHOK KUMAR NIRAJ KUMAR ARVIND KUMAR SHARMA	RANA RANDHIR SINGH

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53.	CR. MISC./66186/2025 384,452,323,340,3 A.BAIL	4 SATISH SINGH vs THE STATE OF BIHAR AND ANR	TEJ NARAYAN SINGH HARSH KUMAR SINGH MINU KUMARI	BHARAT BHUSHAN
54.	CR. MISC./66206/2025 406,409,420,34 A.BAIL	2 RAMAN MAHTO AND ANR vs THE STATE OF BIHAR	RADHA MOHAN SINGH	PARMESHWAR MEHTA
55.	CR. MISC./66211/2025 126(1)(2),115(2), A.BAIL	2 TARIQUE ANWAR AND ORS vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD MD TAUQUEER AZHAR MD REYAJ PRAKASH KUMAR	NAND KISHORE PRASAD RANJANA SINGH RABIA GULNAZ
56.	CR. MISC./66220/2025 137(2),96,3(5), A.BAIL	2 SONI DEVI AND ORS vs THE STATE OF BIHAR	TILAK SAO KARAN KUMAR PRIYANKA KUMARI PREETY SINGH SHWETA SINGH	YOGENDRA KUMAR SINGH
57.	CR. MISC./66227/2025 223,318(4),112, A.BAIL	2 KALYAN KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	ABHAY KUMAR
58.	CR. MISC./66281/2025 316(2),316(5),318 A.BAIL	2 MUNKI DEVI AND ANR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	ANIL KUMAR SINGH NO. 1
59.	CR. MISC./66298/2025 126(2),115(2),109 A.BAIL	3 SUBODH PASWAN @ SUBODH KUMAR vs THE STATE OF BIHAR	RAHUL DEO VARMAN ADARSH SINGH ABHIMANYU KUMAR	SURENDRA KUMAR AMBUJ UJJWAL ATUL KUMAR ANAJAN RAJ KUMAR NAUSHEEN FATMA AKASH SHANKAR
60.	CR. MISC./66301/2025 126(2),115(2),118 A.BAIL	3 MADHUSUDAN RAY @ MASUDHAN RAY AND ANR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI HIMANSHU RANJAN	SANJAY KUMAR TIWARY
61.	CR. MISC./66308/2025 85,115(2) A.BAIL	3 SUMAN KUMAR RAY vs THE STATE OF BIHAR AND ANR	ADITYA NATH JHA	BHANU PRATAP SINGH SUNIL KUMAR SINGH AYUSHI GUPTA
62.	CR. MISC./66312/2025 409, A.BAIL	2 BRIJESH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SHRIVASTAV NILESH KUMAR BHARDWAJ	PARMESHWAR MEHTA
63.	CR. MISC./66316/2025 126(2),74,75(2),7 A.BAIL	3 OM NARAYAN SINGH @ DAMRU SINGH @ DAMRU KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ALKA PANDAY AJAY KUMAR JAIN UTKARSH SHANDILYA AAISHA RAJ	BINOD KUMAR
64.	CR. MISC./66330/2025 126(2),115(2),303 A.BAIL	2 TABREJ @ TABREJ ALAM AND ORS vs THE STATE OF BIHAR	RAMA NAND PODDAR RAHUL KUMAR MISHRA	RAJIV NAYAN
65.	CR. MISC./66343/2025 96,352,303(2),61(A.BAIL	2 VIKASH SAHNI @ VIKASH KUMAR vs THE STATE OF BIHAR	MADHUMALA KUMARI PRAFULL CHANDRA THAKUR	NITYA NAND TIWARY
66.	CR. MISC./66354/2025 64(1),351(2),351(A.BAIL	3 MD. SALIM @ MOHAMMAD SALIM SHEIKH @ MOHAMMAD SALIM SEKH vs THE STATE OF BIHAR AND ANR	BHOLA PRASAD INDRAJEET KUMAR	ANIL KUMAR SINGH NO. 1 VATSAL VERMA NITISH KUMAR
67.	CR. MISC./66356/2025 323,498A,34, A.BAIL	2 AFROZ KHAN vs THE STATE OF BIHAR AND ANR	DEOVIND KUMAR SINGH ANURADHA KUMARI UTPAL KANT	VEENA KUMARI JAISWAL VINAY KUMAR SINGH
68.	CR. MISC./66382/2025 126(2),115(2),85, A.BAIL	3 RAM BABU PANDIT vs THE STATE OF BIHAR AND ANR	MUKESH KANT ASHISH ANAND	NITYA NAND TIWARY VIKASH KUMAR SHUKLA
69.	CR. MISC./66421/2025 363,365,385,406,4 A.BAIL	4 PARAS JAWAHAR LAL DUNGARWAL @ PARAS JAVERI LAL DUNGARWAL AND ORS vs THE STATE OF BIHAR AND ANR	RAJEEV KUMAR SINGH PRABHOJOT SINGH KUMAR AVISHEKH	PUSHPA SINHA
70.	CR. MISC./66430/2025 8(c),21(a),21(b), A.BAIL	2 GORAKH MALLAH @ GORAKH KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	GANESH PRASAD SINGH
71.	CR. MISC./66474/2025 126(2),115,117,11 A.BAIL	2 SUNIL RAI @ SUNIL RAY vs THE STATE OF BIHAR	KUMAR BINODE BARIAR RANANJAY KUMAR CHHATESHWARI KUMARI	DILIP KUMAR NO. 1
72.	CR. MISC./66488/2025 126(2),115(2),109 A.BAIL	3 SUDARSHAN RAM AND ORS vs THE STATE OF BIHAR	RAJENDRA KUMAR DEO	NARENDRA KUMAR SINGH

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73.	CR. MISC./66499/2025 85,3(5), A.BAIL	3 SUSHIL KUMAR @ SUSHIL SAH vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINGH	DAMODAR PRASAD TIWARY RAHBAR HAQUE RAJESH KUMAR
74.	CR. MISC./66507/2025 74,75,77,351(2), A.BAIL	3 SAIF ALI vs THE STATE OF BIHAR AND ANR	SUMIT SHEKHAR PANDEY MASOOM RAZA	SHARDA KUMARI JAVED ASLAM
75.	CR. MISC./66514/2025 341,323,324,307,3 A.BAIL	3 CHHATHU SHARMA AND ANR vs THE STATE OF BIHAR	KARANDEEP KUMAR	NAGENDRA PRASAD
76.	CR. MISC./66527/2025 126(2),115(2),352 A.BAIL	3 GOVIND RAI @ GOVIND PRASAD @ GOVIND PRASAD RAI AND ORS vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	MOHAMMED ARIF BISHWA NATH CHAUDHARY
77.	CR. MISC./66533/2025 126(2),115(2),76, A.BAIL	2 RATNESHWAR NANDAN @ MUNNA AND ORS vs THE STATE OF BIHAR	ALOK KUMAR ALOK MANU SINGH SUPRIYA	NARENDRA KUMAR SINGH ARVIND KUMAR
78.	CR. MISC./66547/2025 137(2),140(3),3(5 A.BAIL	3 BACHCHA BABU @ BACHCHA BABU KUMAR vs THE STATE OF BIHAR	PRATIK	RANA RANDHIR SINGH
79.	CR. MISC./66552/2025 316(2),318(4),338 A.BAIL	4 BANTI KUMAR vs THE STATE OF BIHAR AND ANR	RAVI SHANKAR PATHAK	BINOD KUMAR
80.	CR. MISC./66559/2025 126(2),115,85,352 A.BAIL	3 PRAVESH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	ALOK KUMAR ALOK UDAY KUMAR SINGH UTTAM KUMAR VIVEK KUMAR PANDEY VAKIL KUMAR	SANJAY KUMAR TIWARY SAVITA ALI MOHD SHAHRUKH KHAN RUKHSAR JABI
81.	CR. MISC./66592/2025 126(2),115(2),109 A.BAIL	4 BADSHAH KHAN @ BADSHAH AND ANR vs THE STATE OF BIHAR	KUMARI ANUPAM	SHARDA KUMARI ARBIND KUMAR SINGH
82.	CR. MISC./66611/2025 498A,406,323,504, A.BAIL	3 MUNNA KUMAR RAM vs THE STATE OF BIHAR AND ANR	RANJAN KUMAR	AHMAD ALI AJAY KUMAR
83.	CR. MISC./66621/2025 69,351(2),351(3) A.BAIL	3 RAJU KUMAR vs THE STATE OF BIHAR AND ANR	SWETA RAJ	BRAJENDRA NATH PANDEY
84.	CR. MISC./66627/2025 323,341,498A,34, A.BAIL	2 SATYAM KUMAR vs THE STATE OF BIHAR AND ANR	ALOK KUMAR SINHA BINOD JEE VERMA	ASHA DEVI VISHAL VIKRAM RANA MISHA BHARTI UTKARSH VIKRAM RANA KUMAR SAURAV DEV ANURAG DARSHI
85.	CR. MISC./66635/2025 85,115(2),308,316 A.BAIL	3 ABDUS SALAM vs THE STATE OF BIHAR AND ANR	AMAL KUMAR SINHA	GANESH PRASAD SINGH ALOK KUMAR ALOK FIROZ AHMAD
86.	CR. MISC./66651/2025 126(2),115(2),80, A.BAIL	2 PYARE PRASAD AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	RENU KUMARI BIRENDRA KUMAR KUMUD KISHORE
87.	CR. MISC./66671/2025 191(20),191(3),190 A.BAIL	2 JAY NARAYAN YADAV AND ORS vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	INDU KUMARI SRIVASTAVA
88.	CR. MISC./66688/2025 191(2)(3),126,115 A.BAIL	2 SAMODHI YADAV vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	BINOD KUMAR
89.	CR. MISC./66707/2025 115(2),126(2),109 A.BAIL	2 MD. NIYAZ AND ORS vs THE STATE OF BIHAR	BIPIN KUMAR	RAM ANURAG SINGH
90.	CR. MISC./66713/2025 80(2),238,3(5), A.BAIL	2 ANANT KUMAR @ DHARMENDRA KUMAR @ LEDA AND ANR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR SHUBHESH PANDEY	TARKESHWAR NATH THAKUR
91.	CR. MISC./66719/2025 323,498A,406, A.BAIL	3 RANJIT RAJBANSHI vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR VERMA	NARSINGH TANTI BHAVESH KUMAR
92.	CR. MISC./66721/2025 354,342,406,498(A A.BAIL	2 ADITYA NARAYAN KUMAR SINGH @ HAPPY KUMAR @ ADITYA NARAYAN SINGH vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR ADITYA RAJ SINGH SAKSHI BHATNAGAR GINNI PRIYA EASHITA RAJ SHREYANSHU KUMAR	KANHIYA KISHOR SHAKIL AHMAD KHAN
93.	CR. MISC./66736/2025 329(4),64(1),351(A.BAIL	3 MD. GULSAD HUSSAIN @ MD. GULSAD vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANDEV KUMAR ISHA MISHRA	NAVIN KUMAR PANDEY
94.	CR. MISC./66751/2025 126(2),115(2),118 A.BAIL	2 VINAY KUMAR MANJHI @ VINAY KUMAR AND ANR vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV KRISHNA KUMAR YADAV	NAWAL KISHORE PRASAD SATISH KUMAR PANDEY ABHIJEET KUMAR KRISHNA MURTI SINGH

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95.	CR. MISC./66757/2025 85,82,126(2),115(A.BAIL	3 SUDHIR KUMAR @ SUDHIR RAM vs THE STATE OF BIHAR AND ANR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	UMANATH MISHRA ASHUTOSH TRIPATHY RAJNISH KUMAR ASHUTOSH TRIPATHY RAJNISH KUMAR
96.	CR. MISC./66779/2025 126(2),115(2),117 A.BAIL	4 ARVIND RAM @ ARBIND RAM vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR	SUMAN KUMARI SINGH
97.	CR. MISC./66794/2025 409,379 A.BAIL	4 SHRAWAN KUMAR vs THE STATE OF BIHAR	MAYANK SINGH MICKEY SINGH ABHISHEK KUMAR SAMEER KUMAR BHARAT BHUSHAN AJIT KUMAR SINGH RAMA KANT SINGH	CHANDRA BHUSHAN PRASAD
98.	CR. MISC./66897/2025 126(2),116(2),117 A.BAIL	3 PANCHU THAKUR vs THE STATE OF BIHAR	JEETENDRA NARAYAN	SHYAM KUMAR SINGH
99.	CR. MISC./66919/2025 498(A),323,341,50 A.BAIL	3 RUBED @ RUBED ALAM vs THE STATE OF BIHAR AND ANR	VIJAY KISHORE BHARTI	SATYA NAND SHUKLA NISHANT CHOUDHARY MADHAV JHA
100.	CR. MISC./66930/2025 137(2),140(3),96, A.BAIL	3 AJAY SAH @ AJAY KUMAR vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	UMESH LAL VERMA
101.	CR. MISC./66944/2025 281,125,132,133,1 A.BAIL	3 EZAZUL HAQUE vs THE STATE OF BIHAR	SUMIT KUMAR GUPTA HARISH CHANDRA PATEL	ZAINUL ABEDIN
102.	CR. MISC./66945/2025 85,3(5) A.BAIL	4 KUNDAN KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINHA	SURENDRA PRASAD SINGH

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 109 (AT 10:30 A.M.)
Justice Smt. Soni Shrivastava

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CR. MISC./81737/2025 420,467,468,471,1 A.BAIL	2 SHUBHLATA KUMARI@ NITU KUMARI vs THE STATE OF BIHAR	N A SHAMSI	SANJAY KUMAR TIWARY
2.	CR. MISC./81754/2025 80(2),3(5) A.BAIL	2 SUJIT KUMAR MADHU @ SUJIT KUMAR @ MADHU vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	PREM KUMAR JHA ARUN KUMAR ARUN ANIL KUMAR AKASH ARUN SUDHIR KUMAR ADITYA PUSHKAR RAM NARESH SINGH
3.	CR. MISC./81816/2025 341,323,353,34,35 A.BAIL	2 SK. MOHAMMAD @ MOHAMMAD KHAN AND ORS vs THE STATE OF BIHAR	SARVESH KASHYAP ANANT KUMAR MISHRA DEEPAK KUMAR KUMARI AKANKSHA RAI	RINA SINHA
4.	CR. MISC./81880/2025 318(4),316(5),336 A.BAIL	2 MOHAN RAM vs THE STATE OF BIHAR AND ANR	RAJU KUMAR SINGH ADARSH	SHAHABUDDIN AZEEM @ S. AZEEM
5.	CR. MISC./82269/2025 329(4),126(2),115 A.BAIL	2 TUNTUN KUMAR MANDAL @ TUNTUN KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	SATYA NAND SHUKLA
6.	CR. MISC./82332/2025 326,307,341,279,3 A.BAIL	2 UMESH YADAV vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	SURENDRA KUMAR
7.	CR. MISC./82653/2025 126(2),115(2),109 A.BAIL	2 RANJAN SINGH @ RAUSHAN SINGH AND ANR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI UTSAV KUMAR SHASHANK SHEKHAR	NARSINGH TANTI
<u>FOR ADMISSION</u>				
8.	CR. MISC./66948/2025 338,336(3),318(4) A.BAIL	3 PINKI DEVI @ RUBI DEVI vs THE STATE OF BIHAR	RAJANI KANT PANDEY ASHOK KUMAR PANDEY	AKSHAY LAL PANDIT
9.	CR. MISC./66954/2025 126(2),115(2),118 A.BAIL	4 BAIDYA NATH MISHRA @ BUKKU MISHRA vs THE STATE OF BIHAR AND ANR	RITESH KUMAR	PUSHPA SINHA DINESH JHA ABHINEET SUSHMITA MISHRA SHIVAM DINESH JHA ABHINEET
10.	CR. MISC./66959/2025 341,323,325,307,1 A.BAIL	3 MD. ZUBAIR @ MD. SHARIFULLAH KHAN @ MD. ZURAIL vs THE STATE OF BIHAR	PANKAJ KUMAR NIRANJAN KUMAR RAM MURTI	SHARDA KUMARI
11.	CR. MISC./66960/2025 324,341,498A,354 A.BAIL	3 RINKU PANDEY @ PRASHANT KUMAR PANDEY vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR SINGH	KUMAR RANJIT RANJAN SANJEEV KUMAR BIJAY KUMAR DUBEY RAUSHAN RAJ
12.	CR. MISC./66974/2025 406,420 A.BAIL	2 AHMAD KAMAL vs THE STATE OF BIHAR AND ANR	SATYAVEER JHA	RAJ BALLABH SINGH SUNIL KUMAR PANKAJ KUMAR SUNIL KUMAR PANKAJ KUMAR
13.	CR. MISC./66978/2025 406,420,120B,498A A.BAIL	3 AMIT KUMAR PRADHAN vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	NITYANAND PALLAVA VIJETA SHAMBHU SHARAN SINGH
14.	CR. MISC./66988/2025 115(2),303(2),85, A.BAIL	2 MANIK CHAND KUMAR vs THE STATE OF BIHAR AND ANR	MD NAUSHADUZZOHA MD NEMATULLAH	DR. AJEET KUMAR MUKESH KUMAR RANA
15.	CR. MISC./67014/2025 140(3) A.BAIL	3 RITA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN SINHA	RAM ANURAG SINGH

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16.	CR. MISC./67077/2025 323,420,406,120B, A.BAIL	3 MUSHMAT BINDA RANI vs THE STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	SANJAY KUMAR TIWARY ARCHANA JHA ANAMIKA KUMARI
17.	CR. MISC./67084/2025 80,3(5) A.BAIL Same ps: CR. MISC/62198/2025	3 SARJUN BIND vs THE STATE OF BIHAR	SANJAY KUMAR SINGH BINOD KUMAR SINGH	LAKSHMI KANT SHARMA ASHOK KUMAR
With 17.1	CR. MISC./62198/2025 A.BAIL	4 BUCHAN DEVI vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	RAJENDRA PRASAD NAT ASHOK KUMAR
18.	CR. MISC./67093/2025 363,366,366(A),12 A.BAIL	3 SUMAN @ SUMAN KUMAR @ SUMAN PASWAN vs THE STATE OF BIHAR	RANJAN KUMAR JITENDRA KUMAR	SHAHEEN BEGUM
19.	CR. MISC./67110/2025 126(2),115(2),109 A.BAIL	2 RAM NARAYAN YADAV vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	SUMAN KUMARI SINGH
20.	CR. MISC./67159/2025 323,504,506,379,4 A.BAIL	3 RADHESHYAM SINGH vs THE STATE OF BIHAR AND ANR	RAVINDRA KUMAR SANJEET KUMAR PRIYANSHU KUMAR	DILIP KUMAR NO. 1 RAJENDRA NATH SINHA
21.	CR. MISC./67227/2025 498(A), A.BAIL	3 SONU SAO vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR @ S.K. ANJANA	ASHA DEVI
22.	CR. MISC./67242/2025 406,420, A.BAIL	3 ANAND KUMAR @ RAJU KUMAR @ RAJU YADAV vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR UDAY PRATAP SINGH	ANIL PRASAD SINGH
23.	CR. MISC./67257/2025 406,420,323,504,1 A.BAIL	2 AKHIL KUMAR ROY vs THE STATE OF BIHAR AND ANR	AMRESH KUMAR SINHA SAROJ KUMAR CHOUDHARY	VINOD SHANKER MODI MADHU PRASAD @ MADHUBALA VERMA SUBODH PRASAD
24.	CR. MISC./67259/2025 126(2),115(2),118 A.BAIL	3 VINOD MAHATO AND ANR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM SUNIL KUMAR NO.III	USHA KUMARI 1
25.	CR. MISC./67265/2025 191(2),127(1),115 A.BAIL	2 MADHUSUDAN PRASAD AND ORS vs THE STATE OF BIHAR	ANIL KUMAR CHANCHALA KUMARI	UMANATH MISHRA RAJESH KUMAR
26.	CR. MISC./67346/2025 103,61(1) A.BAIL	3 BIDYA RAI @ BIDHA RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	RAM PRIYA SHARAN SINGH
27.	CR. MISC./67509/2025 316(2),318(4),303 A.BAIL	2 RAJPAL SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	GULNAR BEGUM
28.	CR. MISC./67853/2025 323,341,354,379,5 A.BAIL	3 AJAY RAY @ AJAY KUMAR vs THE STATE OF BIHAR AND ANR	SHASHI BHUSHAN KUMAR TATHAGAT SAURABH	HARENDRA PRASAD
29.	CR. MISC./67858/2025 316(2),318(4) A.BAIL	2 RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	ROUSHAN KUMAR ABHISHEK KUMAR	RANA RANDHIR SINGH SUNNY KUMAR DR. ANJANI PD. SINGH PAYAL THAKUR BINNI KUMARI
30.	CR. MISC./67868/2025 126(2),115,303(2) A.BAIL	2 GOLA MANJHI vs THE STATE OF BIHAR	KAMAL KUMAR SINHA	ANIL PRASAD SINGH
31.	CR. MISC./67870/2025 363,366 A.BAIL	2 SONU KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN BELA SINGH	BINOD KUMAR
32.	CR. MISC./67882/2025 126(2),11592),117 A.BAIL	3 ANAND KUMAR AND ANR vs THE STATE OF BIHAR	SHANKAR KUMAR MAHENDRA PRASAD	SYED MOJIBUR RAHMAN
33.	CR. MISC./67884/2025 191(2),190,126(2) A.BAIL	2 SHEIKH FARMAN @ SHEKH FARMAN AND ORS vs THE STATE OF BIHAR	SHASHANK CHANDRA NITISH KUMAR VATSAL VERMA	LALAN KUMAR
34.	CR. MISC./67889/2025 341,323,307,504,3 A.BAIL	3 BIKASH KUMAR @ VIKASH KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	ASHA DEVI
35.	CR. MISC./68034/2025 191(2),190,126(2) A.BAIL	2 NITISH KUMAR vs THE STATE OF BIHAR	USHA KUMARI PRIYANKA KUMARI	BHANU PRATAP SINGH ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR
36.	CR. MISC./68116/2025 498A,34 A.BAIL	3 PRINCE KUMAR @ PRINCE KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	RAJANI RANJAN PD. SINGH SAHJA NAND SHARMA	AHMAD ALI
37.	CR. MISC./68169/2025 80,3(5) A.BAIL	2 UMESH THAKUR @ UAMESH THAKUR AND ORS vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH DEWESH KUMAR PANDEY	NAWAL KISHORE PRASAD

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38.	CR. MISC./68211/2025 316(2),318(4), A.BAIL	2 RAM MOHAN KUMAR @ MOHAN KUMAR vs THE STATE OF BIHAR	KUMARI SUJATA SINHA	RAJ BALLABH SINGH
39.	CR. MISC./68220/2025 366A,504,34 A.BAIL	3 BINDESHWAR YADAV AND ANR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH SWATI PARMAR	SHYAM KUMAR SINGH
40.	CR. MISC./68249/2025 191(1) A.BAIL	2 BHAGYA NARAYAN RAI @ BHAGNARAYAN RAI vs THE STATE OF BIHAR AND ANR	DHURENDRA KUMAR SUDHANSHU KUMAR SUMIT KUMAR	HUMAYOU AHMAD KHAN RAKESH KUMAR NO.1
41.	CR. MISC./68252/2025 302,120B,34 A.BAIL	3 MAMTA KUMARI @ MAMTA KUMARI GUPTA vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II PRIYANKA KUMARI	RAJ KISHOR SINGH DEEPAK KUMAR SINGH
42.	CR. MISC./68261/2025 406,420,467,468,4 A.BAIL	2 SHASHIKANT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY	RAJESH KUMAR
43.	CR. MISC./68268/2025 498A,323,379,504, A.BAIL	3 NAULESH THAKUR vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA DEEPAK KUMAR ISHA MISHRA DHANDEV KUMAR	INDU KUMARI SRIVASTAVA SUDHIR KUMAR SINHA ANIL KUMAR SINHA SUDHIR KUMAR SINHA ANIL KUMAR SINHA
44.	CR. MISC./68343/2025 420,406, A.BAIL	2 MD. MUMTAJ vs THE STATE OF BIHAR AND ANR	ABHISHEK ANAND SUSHANT KUMAR PRIYA RANJAN	NAND KISHORE PRASAD AMIT KUMAR JHA
45.	CR. MISC./68354/2025 126(2),115(2),118 A.BAIL	2 RAVI KUMAR AND ANR vs THE STATE OF BIHAR	INDRAJEET BHUSHAN	NIRMAL KUMAR SINHA
46.	CR. MISC./68355/2025 329(3),126(2),115 A.BAIL	3 PAPPU PATEL AND ANR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	MD. ATAUR RAHMAN
47.	CR. MISC./68371/2025 126(2),115(2),352 A.BAIL	2 LALU YADAV @ GAUTAM KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SHWETA PRIYA	RAM BILASH ROY RAMAN
48.	CR. MISC./68398/2025 363,366(A), A.BAIL	2 VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	SHEO KUMAR PRASAD SHWETA PRIYA	RAM BILASH ROY RAMAN ALOK KUMAR JHA ALOK KUMAR JHA
49.	CR. MISC./68403/2025 75,351(2), A.BAIL	2 SABIR MALLICK @ MD. SABIR vs THE STATE OF BIHAR AND ANR	N A SHAMSI	ASHOK KUMAR SINGH
50.	CR. MISC./68414/2025 316(2),318(2), A.BAIL	2 RAMTAPASASYA KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	ARUN KUMAR PANDEY
51.	CR. MISC./68432/2025 406,379,323,341,4 A.BAIL	2 VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR	ANIL KUMAR POONAM KUMARI BRAHMAPUTRA SINGH ISHU
52.	CR. MISC./68446/2025 342,323,364,386,3 A.BAIL	4 RAVI KUMAR KUSHWAHA @ RAVI KUMAR AND ANR vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR	ABHAY KUMAR
53.	CR. MISC./68452/2025 80,3(5) A.BAIL	2 MAHAGI DEVI @ MAHANGI DEVI AND ORS vs THE STATE OF BIHAR	RAVI RANJAN	MD. ASLAM ANSARI
54.	CR. MISC./68463/2025 191(2),126(2),115 A.BAIL	3 ARVIND RAI @ ARVIND KUMAR RAI @ RAVINDRA RAI AND ANR vs THE STATE OF BIHAR	SANTOSH KUMAR	RITA VERMA
55.	CR. MISC./68484/2025 137(2),96,3(5) A.BAIL	3 NAVIN RAY @ NAVIN KUMAR @ NAVIN RAI vs THE STATE OF BIHAR AND ANR	SMITI BHARTI	UDAY CHAND PRASAD UDAY KUMAR RAJ NARAYAN MISHRA
56.	CR. MISC./68501/2025 364,34,504 A.BAIL	2 AFTAB ALAM vs THE STATE OF BIHAR	SATYENDRA RAI	DAMODAR PRASAD TIWARY
57.	CR. MISC./68505/2025 191(2),126(2),115 A.BAIL Same ps: CR. MISC/73801/2025	2 UMESH SINGH vs THE STATE OF BIHAR	PRAVIN KUMAR	TAPESHWAR SHARMA SHASHANK SHEKHAR UTSAV KUMAR
With 57.1	CR. MISC./73801/2025 A.BAIL	2 SHAHIL KUMAR @ PUTU KUMAR @ PUDDU KUMAR AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	NAGENDRA PRASAD SHASHANK SHEKHAR UTSAV KUMAR
58.	CR. MISC./68506/2025 127(1),115(2),303 A.BAIL	3 NAVNEET KUMAR PRABHAKAR vs THE STATE OF BIHAR AND ANR	KAMLENDRA PRASAD SINGH KAMLENDRA PRASAD SINGH	NITYANAND BINOD KUMAR PANDEY BACHAN JEE OJHA BACHAN JEE OJHA BINOD KUMAR PANDEY

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59.	CR. MISC./68508/2025 126(2),115(2),109 A.BAIL	2 RAJESHWAR DAS AND ORS vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	ARUN KUMAR PANDEY
60.	CR. MISC./68572/2025 126(2),115(2),87, A.BAIL	2 MD. ASIF HUSSAIN @ ASIF HUSSAIN vs THE STATE OF BIHAR	ASHOK KUMAR	RAJENDRA PRASAD NAT SANJEEV KUMAR SINGH
61.	CR. MISC./68578/2025 323,341,307,406,3 A.BAIL	2 AJAY RAI vs THE STATE OF BIHAR AND ANR	SHAIENDRA KUMAR SINGH KARU KUMAR	DR. AJEET KUMAR RAJEEV RANJAN BELA SINGH
62.	CR. MISC./68590/2025 498A,354B,(D),377 A.BAIL	3 BIBHU SHANKAR @ SONU vs THE STATE OF BIHAR AND ANR	RADHA MOHAN SINGH VIJYA RAJ LAKSHMI	DAMODAR PRASAD TIWARY ABHIRUP SHAIENDRA KUMAR SHAIENDRA KUMAR ABHIRUP
63.	CR. MISC./68598/2025 80(2),3(5), A.BAIL	2 SALES KUMAR SINGH @ SHELESH KUMAR vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	RENUKA RATANAKAR (APP125)
64.	CR. MISC./68602/2025 147,323,504,379,3 A.BAIL	2 MD. IRSHAD vs THE STATE OF BIHAR AND ANR	MAHENDRA PRATAP	SHAIENDRA KUMAR ANSHUMAN DHEER KUNDAN KUMAR ANJANI KUMAR
65.	CR. MISC./68603/2025 126(2),115(2),64, A.BAIL	2 GULAM RABBANI @ GULAM RABBANEE vs THE STATE OF BIHAR AND ANR	SUMIT KUMAR BHAGAT SUSHANT KUMAR KAMLESH KUMAR PATHAK	AHMAD ALI RAM PRAWESH KUMAR
66.	CR. MISC./68608/2025 103(1),3(5), A.BAIL	3 DILKHUS KUMAR @ DILWA vs THE STATE OF BIHAR	PRATIK	SATYENDRA PRASAD SHRISHTI RANI JYOTI RANJAN JHA
67.	CR. MISC./68646/2025 85,3(5) A.BAIL	2 AKHALESH KUMAR @ AKHILESH KUMAR @ AKLESH KUMAR vs THE STATE OF BIHAR AND ANR	HANSRAJ DEVENDRA KUMAR PANDEY	RAJENDRA PRASAD NAT SHEO KUMAR PRASAD
68.	CR. MISC./68664/2025 96,352,3(5) A.BAIL	2 ANKUSH KUMAR vs THE STATE OF BIHAR AND ANR	POOJA PRASAD UDAY CHAND PRASAD	ANIL KUMAR
69.	CR. MISC./68665/2025 137(2),96 A.BAIL	3 NIRAJ KUMAR @ NEERAJ KUMAR vs THE STATE OF BIHAR AND ANR	SUMIT KUMAR BHAGAT KAMLESH KUMAR PATHAK SUSHANT KUMAR	DR.MRITYUNJAYA KR.GAUTAM NEHA PARWEEN BIJENDRA KUMAR SINGH
70.	CR. MISC./68671/2025 316(2),318(4),3(5 A.BAIL	2 LAKSHMAN SAH AND ORS vs THE STATE OF BIHAR AND ANR	PAWAN KUMAR SINGH KAMLESH KUMAR	ANUJ KUMAR SHRIVASTAVA RAVISH MISHRA
71.	CR. MISC./68672/2025 331(4),305,310(2) A.BAIL	2 CHANDAN PASWAN vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI AKANKSHA VERMA	BRAJENDRA NATH PANDEY
72.	CR. MISC./68682/2025 147,149,341,323,3 A.BAIL	2 SANKET YADAV @ SAKET YADAV @ SATYA KARISHAN RAY vs THE STATE OF BIHAR	KUMARI SUJATA SINHA SHALU SINHA	SHAHABUDDIN AZEEM @ S. AZEEM
73.	CR. MISC./68696/2025 323,341,379,504,5 A.BAIL	3 MANOJ KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	INDESHWARI PRASAD MANDAL	UMESH LAL VERMA SAROJ KUMAR UPADHYAY
74.	CR. MISC./68699/2025 341,323,342,379,3 A.BAIL	3 RANJAN KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR JHA SUNIL KUMAR	SHARDA KUMARI SUNIL KUMAR SINGH
75.	CR. MISC./68701/2025 191(2),190,326(f) A.BAIL	3 MD. MATIUR RAHMAN @ MOTIUR RAHMAN AND ORS vs THE STATE OF BIHAR	MD MUSOWIR	JAGDHAR PRASAD
76.	CR. MISC./68723/2025 126(2),115(2),117 A.BAIL	2 KAIF ALAM vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	MADHURA NAND JHA RAJESH KUMAR
77.	CR. MISC./68732/2025 498A, A.BAIL	3 MD PARVEZ @ PARWEZ @ MD. PARVEJ ALAM vs THE STATE OF BIHAR AND ANR	AMAR ALAM	SHYAM BIHARI SINGH SANJAY KUMAR
78.	CR. MISC./68737/2025 498A,494,341,323, A.BAIL	3 MOHD. FAIYAZ AHMAD @ CHUNNU vs THE STATE OF BIHAR AND ANR	AIMAN HASSAN ASHAR AKHTAR SABA ASHFAQUE AYESHA AZIZ	ABHAY KUMAR DEEP NISHI DEEP ANSHUMAN CHANDRA MOHAN YADAV
79.	CR. MISC./68799/2025 126(2),115(2),303 A.BAIL	2 MD. ABBASH AND ORS vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	ASHOK KUMAR SINGH

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80.	CR. MISC./68813/2025 126(2),118,109,35 A.BAIL	4	SATYAM KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	ANAND KISHORE CHOUDHARY ADARSH GAURAV RABISH KUMAR
81.	CR. MISC./68859/2025 341,323,304B,201, A.BAIL	3	VISHESHWAR SAHNI vs THE STATE OF BIHAR	AJAY KUMAR PURUSHOTTAM PANDEY	PRANAV KUMAR
82.	CR. MISC./68864/2025 392 A.BAIL	2	DABLOO @ DABLU @ DABBA @ NISHANT KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR NIRANJAN KUMAR RAM MURTI	VINOD SHANKER MODI
83.	CR. MISC./68872/2025 126(2),115(2),118 A.BAIL	2	MOHAN RAI vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI MANISH KUMAR KISHORE SAURABH	SANJAY KUMAR TIWARY
84.	CR. MISC./68883/2025 323,341,379,498A, A.BAIL	2	BINOD MURMU vs THE STATE OF BIHAR AND ANR	RAMESH KUMAR SINGH	RABINDRA KUMAR GOPAL KUMAR JHA
85.	CR. MISC./68902/2025 498A,494, A.BAIL	2	RAJIV RANJAN KUMAR @ RAJIV RANJAN vs THE STATE OF BIHAR AND ANR	MD EJAZ AKHTAR	MD. FAHIMUDDIN AJAY KUMAR
86.	CR. MISC./68916/2025 126(2),115(2),85, A.BAIL	2	HIRALAL RAM vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR PATHAK	PREM KUMAR JHA PARWEJ KHAN UZMA SULTAN PARWEJ KHAN UZMA SULTAN
87.	CR. MISC./68936/2025 87,137(2), A.BAIL	2	SUDHIR KUMAR vs THE STATE OF BIHAR AND ANR	VIRENDRA KUMAR NEHA RASHMI MD. MOBASSAR ALI	KUMAR RANJIT RANJAN ASHOK KUMAR JHA
88.	CR. MISC./68950/2025 115(2),126(2),351 A.BAIL	5	BIBEK KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR NIRANJAN KUMAR	RAJENDRA NATH JHA GAURAV SINGH
89.	CR. MISC./68958/2025 126(2),115(2),118 A.BAIL	2	AKILDEO MAHTO @ AKIL MAHTO AND ANR vs THE STATE OF BIHAR	PRAVIN KUMAR	SATYA NAND SHUKLA
90.	CR. MISC./68965/2025 127(2),115(2),65(A.BAIL	2	BIBI SHAHIN @ SHAHIN AND ANR vs THE STATE OF BIHAR AND ANR	MARUTH NATH ROY SANJAY PARASMANI MARUTH NATH ROY	NAVIN KUMAR PANDEY
91.	CR. MISC./68975/2025 409,34, A.BAIL	3	SAHDEO RAY vs THE STATE OF BIHAR	ANMOL KUMAR RAM KUMAR	MITHLESH KUMAR KHARE
92.	CR. MISC./69002/2025 191(2),191(3),190 A.BAIL	3	SONU MAFIA @ SONU KUMAR vs THE STATE OF BIHAR	NAGENDRA KUMAR SANTOSH KUMAR SINGH DHIRENDRA KUMAR SINGH	VEENA KUMARI JAISWAL
93.	CR. MISC./69013/2025 341,323,504,498A, A.BAIL	2	MANTU MUKHIYA @ MANTU KUMAR BIN vs THE STATE OF BIHAR AND ANR	MILIND KUMAR MISHRA YOGENDRA TIWARI	CHANDRA BHUSHAN PRASAD PRITHVI NATH MISHRA PRITHVI NATH MISHRA
94.	CR. MISC./69015/2025 81,83,69,3(5) A.BAIL	2	BIBHA DEVI vs THE STATE OF BIHAR	RATNAKAR JHA	RANA RANDHIR SINGH
95.	CR. MISC./69046/2025 306,201, A.BAIL	3	MAHANAND GOHITMAN AND ORS vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	PARMANAND KUMAR
96.	CR. MISC./69047/2025 323,341,406,420,4 A.BAIL	3	MD. SHAHID AKHTAR vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SINGH KISHORE KUMAR SINGH	KUMAR VEERENDRA NARAYAN PRAMOD RAJPATI DURGA KUMARI ASHUTOSH KUMAR
97.	CR. MISC./69083/2025 341,323,498A,504 A.BAIL	3	UDGAR YADAV vs THE STATE OF BIHAR AND ANR	NAWAL KISHOR PRASAD	RAM SEVAK CHOUDHARY RAMCHANDRA SINGH

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Saturday the 17th January 2026
CENTENARY BUILDING
Court No. 110 (AT 10:30 A.M.)
Mr. Justice Ajit Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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Urgent mentioning of cases related to Education Service (year 2019-21) will be made on every Monday at 10:30 A.M.

Urgent mentioning of cases related to Retirement Benefits will be made on every Thursday at 10:30 A.M.

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./82880/2025 316(2)(5),318(4), A.BAIL	2 RINA DEVI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	JITENDRA KUMAR SINGH
2.	CR. MISC./83361/2025 498A,323,342,307, A.BAIL	2 SHATRUGHAN PRASAD vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH PURUSHOTTAM KUMAR RITWIK THAKUR	SHANTANU KUMAR
3.	CR. MISC./83474/2025 318(2),318(3),319 A.BAIL	2 SHASHIKANT KUMAR vs THE ECONOMIC OFFENCES UNIT (EOU) THROUGH THE ADDITIONAL DIRECTOR OF POLICE, PATNA- 800001	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP PRANSHU PRAKASH JAYA SINGH HRITIK ANAND	VISHWANATH PD. SINHA
4.	CR. MISC./83866/2025 316(2),316(5), A.BAIL	2 BIRENDRA KUMAR @ VIRENDRA SHARMA vs THE STATE OF BIHAR	SANJEEB KUMAR SANJU SUNIL KUMAR RAJ KUMAR BHASKAR SANDILYA	PARMESHWAR MEHTA
5.	CR. MISC./83893/2025 498A,323,420 A.BAIL	2 RAHUL KUMAR @ RAHUL KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	MADHAV JHA UZMA SULTAN	PRADEEP NARAIN KUMAR

FOR ADMISSION

6.	CR. MISC./69145/2025 420,468, A.BAIL	3 MRITUNJAY KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR	AJAY KUMAR JHA ROHIT KUMAR SHARMA
7.	CR. MISC./69159/2025 105,61(2),3(5), A.BAIL	2 RANJAN KUMAR RANJAN @ SACHIDANAND SINGH @ SACHCHIDANAND SINGH vs THE STATE OF BIHAR	VIVEKA NAND SINGH	VINOD SHANKER MODI DEWANAND TIWARI AMRESH KUMAR SINHA RAGHAW KUMAR
8.	CR. MISC./69168/2025 108, A.BAIL	2 SATISH MANDAL @ SATISH KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	NIRMAL KUMAR SINHA
9.	CR. MISC./69176/2025 137(2),96,3(5), A.BAIL	2 MD. SAMIR vs THE STATE OF BIHAR	SATYAM ANAND SAURAV SINGH	BINOD KUMAR
10.	CR. MISC./69178/2025 318(4),338,336(3) A.BAIL	2 PARAMATMA SINGH AND ANR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	ANIL PRASAD SINGH ARBIND KUMAR
11.	CR. MISC./69200/2025 7, A.BAIL	4 RAJ KUMAR RAY AND ANR vs THE STATE OF BIHAR	GANESH PRASAD SINGH GANESH PRASAD SINGH	PARMESHWAR MEHTA
12.	CR. MISC./69262/2025 323,494,379,498A A.BAIL	2 MD. SHAHADAT @ MD. SAHADAT vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY	NIRMAL KUMAR SINHA BRAHMANAND KUMAR MURARI NARAIN CHAUDHARY
13.	CR. MISC./69269/2025 18,29,8(B), A.BAIL	2 ANIL KUMAR SAO @ ANIL KUMAR GUPTA vs THE STATE OF BIHAR	ABHAY KUMAR SINGH AKASH KUMAR MISHRA	MADHURA NAND JHA
14.	CR. MISC./69275/2025 115(2),316(2),318 A.BAIL	2 SARYU CHAUDHARY vs THE STATE OF BIHAR AND ANR	SANTOSH CHANDRA BHASKAR	SURENDRA PRASAD SINGH LEELAWATI KUMARI AMAN VISHAL
15.	CR. MISC./69277/2025 303(2),318(2),318 A.BAIL	2 RAVI KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	RAM SEVAK CHOUDHARY
16.	CR. MISC./69287/2025 409,420,467,468,4 A.BAIL	2 SUNILA SINHA @ SUNIL SINHA vs THE STATE OF BIHAR AND ANR	RITESH KUMAR NARAIN SINGH	SHAILENDRA KUMAR SINGH ARVIND KUMAR
17.	CR. MISC./69290/2025 126(2),115(2),118 A.BAIL	3 RAM NANDAN MAHTO AND ANR vs THE STATE OF BIHAR	CHANDRA SHEKHAR SHARMA	SHARDA KUMARI

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18.	CR. MISC./69325/2025 338,336(3),318(4) A.BAIL	3 DINESH KUMAR vs THE STATE OF BIHAR	MAYANK MOHAN SWAYAM PRABH MISHRA GOVIND RAJ SHAHI	PARMESHWAR MEHTA
19.	CR. MISC./69339/2025 103(1),123,61(2), A.BAIL	2 MANISHA DEVI vs THE STATE OF BIHAR	RAKESH KUMAR	BHARAT LAL
20.	CR. MISC./69342/2025 323,341,350,354B, A.BAIL	3 PINTU @ PINTU KHAN vs THE STATE OF BIHAR AND ANR	JEETENDRA NARAYAN	ANUJ KUMAR SHRIVASTAVA AKANKSHA KUMARI AVINASH KUMAR PANDEY AASHISH KUMAR
21.	CR. MISC./69346/2025 395, A.BAIL	2 KYAS BIND vs THE STATE OF BIHAR	SUBHASH KUMAR LAL BABU SINGH	SUMAN KUMARI SINGH
22.	CR. MISC./69357/2025 392 A.BAIL	2 PRATIK RAI @ PRATIK RAJ vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	KALYAN SHANKAR
23.	CR. MISC./69363/2025 498A,323,379,34, A.BAIL	2 MD. IMRAN vs THE STATE OF BIHAR AND ANR	KAMLESH KUMAR PATHAK	ANIL PRASAD SINGH DEVENDRA KUMAR PANDEY HANSRAJ
24.	CR. MISC./69365/2025 137(2),140(3) A.BAIL	2 MD. TAUHID @ SAUD KHAN @ TAUHID @ MD. TAHID KHAN vs THE STATE OF BIHAR	SANJEET KUMAR NAVYA SINHA	GAURI SHANKAR GUPTA
25.	CR. MISC./69372/2025 406,409,420, A.BAIL	2 RAMAN KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	SANJAY KUMAR SHARMA
26.	CR. MISC./69386/2025 316(5),318(4),319 A.BAIL	2 TINKU KUMAR vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	VINOD SHANKER MODI
27.	CR. MISC./69399/2025 126(2),115(2),117 A.BAIL	2 MD. ABDUL BARIK @ MD. CAPTAAN @ ABDUL BARIK @ MD. ABDUL WARIK AND ANR vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR	SANJAY KUMAR TIWARY
28.	CR. MISC./69404/2025 316(2),318(4) A.BAIL	3 DEEPAK KUMAR @ AARAV vs THE STATE OF BIHAR	NIRAJ KUMAR SINGH CHANDAN KUMAR SINGH	RAM SUMIRAN RAI
29.	CR. MISC./69418/2025 80(2),3(5) A.BAIL	2 NANKI RAY @ NANAKI RAY AND ORS vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	GANESH PRASAD SINGH
30.	CR. MISC./69457/2025 498A,323,341,504, A.BAIL	2 INDAL PASWAN @ INDAL KUMAR @ RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK SINGH ABHISHEK KUMAR SINGH	SANJAY KUMAR SHARMA ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH
31.	CR. MISC./69466/2025 191(2),190,126(2) A.BAIL	2 PRABHU CHAUDHARY vs THE STATE OF BIHAR	PRERNA ANAND	SANJAY KUMAR SINGH
32.	CR. MISC./69467/2025 406,420,467,468,1 A.BAIL	3 UMESH SHARMA @ JALDHAR @ UMESH DAS AND ANR vs THE STATE OF BIHAR	SHYAMA NAND THAKUR	BISHWESHWAR RAM
33.	CR. MISC./69483/2025 126(2),115(2),329 A.BAIL	2 PAWAN SAH @ PAWAN SAHU AND ANR vs THE STATE OF BIHAR	RANDHIR KUMAR NO 1	MANOJ KUMAR
34.	CR. MISC./69499/2025 137,96, A.BAIL	2 AMAN KUMAR @ AMAN vs THE STATE OF BIHAR	MUKUL KUMARI	AHMAD ALI
35.	CR. MISC./69532/2025 115(2),126(2),89, A.BAIL	2 RAHUL KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ANJANI PARASHAR	ANITA KUMARI RANANJAY KUMAR YASHRAJ BARDHAN ABHIMANYU KUMAR
36.	CR. MISC./69599/2025 341,323,354,379,3 A.BAIL	2 LALAN SINGH AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR PRASAD	NIRMALA KUMARI
37.	CR. MISC./69635/2025 127(1),115(2),117 A.BAIL	2 MITHLESH RAY @ MITHILESH KUMAR AND ANR vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS	MANOJ KUMAR
38.	CR. MISC./69660/2025 3,4, A.BAIL	2 CHHOTELAL DUBEY vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	ANIL KUMAR
39.	CR. MISC./69674/2025 137(2),3(5) A.BAIL	2 VIKASH MISHRA @ VIKASH KUMAR MISHRA vs THE STATE OF BIHAR AND ANR	SATISH KUMAR SINGH DINESH MAHARAJ	USHA KUMARI 1

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40.	CR. MISC./69678/2025 96,352,3(5) A.BAIL	3 OM PRAKASH RAJAK @ GOLU @ GOLOO vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH AYUSHMAN	MANOJ KUMAR
41.	CR. MISC./69684/2025 96,137(2),351(2), A.BAIL	2 MONU KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR THAKUR MONALIKA	MADHURI LATA RANJAN KUMAR
42.	CR. MISC./69688/2025 126(2),115(2),109 A.BAIL	3 RAJ KUMAR MUKHIYA AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MD. MUSHTAQUE ALAM
43.	CR. MISC./69696/2025 406,420, A.BAIL	2 GAUTAM KUMAR vs THE STATE OF BIHAR AND ANR	AMARJEET SRIRAM KRISHNA PRABHAT KUMAR SINGH	YOGENDRA KUMAR
44.	CR. MISC./69708/2025 191(2),351,352,12 A.BAIL	3 RAMBABU SINGH AND ORS vs THE STATE OF BIHAR	RAJEEV RANJAN BELA SINGH RAJEEV RANJAN RAJEEV RANJAN RAJEEV RANJAN RAJEEV RANJAN	SHAILENDRA KUMAR
45.	CR. MISC./69782/2025 126(2),115(2),118 A.BAIL	3 SUNITA DEVI AND ORS vs THE STATE OF BIHAR	ABHIJEET ABHIGYAN	BHANU PRATAP SINGH
46.	CR. MISC./69804/2025 191(2),191(3),190 A.BAIL	2 ANAR DEVI AND ORS vs THE STATE OF BIHAR	ADESH RAJ SINGH NIDHI TIWARY	BINOD KUMAR
47.	CR. MISC./69815/2025 310(2), A.BAIL Same ps: CR. MISC/70004/2025	2 RISHU KUMAR @ DULDUL @ DULDUL KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	UDAY CHAND PRASAD
With 47.1	CR. MISC./70004/2025 A.BAIL	2 PRITAM KUMAR @ BABLU @ BABLU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	UDAY CHAND PRASAD
48.	CR. MISC./69816/2025 420,467,468,471,1 A.BAIL	2 MAMTA KUMARI vs THE STATE OF BIHAR AND ANR	MRITYUNJAY KUMAR ARINJAY KUMAR MUKESH KUMAR SINGH	AJAY MISHRA ARVIND KUMAR
49.	CR. MISC./69822/2025 126(2),115(2),74, A.BAIL	2 ARUN MAHTO @ ARUN KUMAR SINGH vs THE STATE OF BIHAR	DILIP KUMAR ROY REKHA RANJAN PRASAD SONIA NARAYAN SINHA PRADYUMAN KUMAR	ZAINUL ABEDIN
50.	CR. MISC./69844/2025 126(2),115(2),118 A.BAIL	2 VIKASH RAM @ VIKESH KUMAR @ VIKESH KUMAR RAM AND ANR vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI	NIRMALA KUMARI
51.	CR. MISC./69850/2025 126(2),115(2),109 A.BAIL	2 SANTOSH KUMAR YADAV @ SANTOSH YADAV vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	GULNAR BEGUM
52.	CR. MISC./69852/2025 420,467,468,471,3 A.BAIL	2 RAUF GADI @ RAUF GADDI AND ORS vs THE STATE OF BIHAR AND ANR	SUJEET KUMAR ABHAY KUMAR MISHRA SONU SINGH	CHANDRA SEN PRASAD SINGH RAM ADYA SINGH
53.	CR. MISC./69855/2025 191(2),190,126(2) A.BAIL	3 CHHOTELAL DUBEY vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	ANUJ KUMAR SHRIVASTAVA
54.	CR. MISC./69867/2025 64,351(2),3(5), A.BAIL	2 SERAJ AHMAD @ SONU vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH SHREYANSHU KUMAR SAKSHI BHATNAGAR	PRANAV KUMAR UTKARSH RANJAN VINAY RANJAN
55.	CR. MISC./69868/2025 302,34,120B A.BAIL	4 LALLAN SINGH @ LALANI RANJAN SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SHAILENDRA KUMAR
56.	CR. MISC./69877/2025 126(2),115(2),76, A.BAIL	3 SURAJ KUMAR @ SURAJ KUMAR BARHI vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	PARMANAND KUMAR
57.	CR. MISC./69879/2025 366(A),34 A.BAIL	4 BHOLA KUMAR vs THE STATE OF BIHAR AND ANR	DURGESH NANDAN DEEPIKA PUJA	ASHOK KUMAR SINGH

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58.	CR. MISC./69906/2025 406,420,467,468,3 A.BAIL	3 DIWAKAR KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RAJKUMAR RAJESH JEET KISHOR MAHTO	MD. ATAUR RAHMAN SACHINA NATRAJ VERMA
59.	CR. MISC./70003/2025 323,324,341,379,4 A.BAIL	2 ABHAY KUMAR RANJAN @ ABHAY KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR	SURENDRA KUMAR DHANANJAY KUMAR PANDEY AMARDEEP
60.	CR. MISC./70042/2025 115(2),126(2),85, A.BAIL	2 MD. ZYAUL HAQUE vs THE STATE OF BIHAR AND ANR	UJJWAL KUMAR JYOTI KUMAR SINHA VIJYA NAND SWARUPINI	KANHIYA KISHOR KANISHK KAUSTUBH LAKSHMI KUMARI RAJNISH PRAKASH ABHISHEK MISHRA ANKESH KUMAR SINHA
61.	CR. MISC./70066/2025 316(2),318(4),3(5 A.BAIL	2 RAJA KUMAR @ AAYUSH RANJAN @ PIYUSH RANJAN vs THE STATE OF BIHAR	ROSHAN KUMAR SATYA PRAKASH NARAYAN AMBRIN KHAN SUBODH KUMAR BARNWAL	UMA SHANKAR PRASAD SINGH AJAY KUMAR JHA
62.	CR. MISC./70216/2025 85, A.BAIL	2 ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	BABU NANDAN PRASAD PARAM HANSH SINGH	SHAILENDRA KUMAR NAGENDRA UPADHYAY MAYA SHANKAR MISHRA GOPAL KRISHNA NISHANT
63.	CR. MISC./70227/2025 420,467,468, A.BAIL	3 DHARMENDRA KUMAR HIMANSHU vs THE STATE OF BIHAR	SADANAND ROY SHASHI SHEKHAR	SANJAY KUMAR SINGH
64.	CR. MISC./70238/2025 80,238,3(5), A.BAIL Same ps: CR. MISC/70501/2025	2 SARITA DEVI @ SARITA KUMARI AND ORS vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	KUMAR VEERENDRA NARAYAN KUMARI PALLAVI MANOJ KUMAR PANDEY
With 64.1	CR. MISC./70501/2025 A.BAIL	2 GOKHUL PASWAN @ GOKUL PASWAN vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH SHYAM NANDAN THAKUR	ATUL CHANDRA KUMARI PALLAVI MANOJ KUMAR PANDEY
65.	CR. MISC./70243/2025 85,3(5), A.BAIL	2 RAHUL KUMAR @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR AND ANR	GAJENDRA KUMAR SINGH	RAM ANURAG SINGH MANOJ KUMAR
66.	CR. MISC./70245/2025 8,20(b)(ii)(B),25 A.BAIL	2 MD. IRFAN ANSARI vs THE STATE OF BIHAR	RAJKUMAR RAJESH JEET KISHOR MAHTO	MD. ATAUR RAHMAN
67.	CR. MISC./70291/2025 126(2),115(2),109 A.BAIL	3 KUNDAN KUMAR AND ANR vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	PAWAN KUMAR CHAURASIA
68.	CR. MISC./70336/2025 318(4),316(2), A.BAIL	2 SANJAY KUMAR GOLWARA @ SANJAY KUMAR GOLVARA AND ANR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR JAIN	SUMAN KUMARI SINGH SHASHI RANJAN ABHINEET DINESH JHA
69.	CR. MISC./70404/2025 126(2),115(2),109 A.BAIL	1 ARYAN YADAV @ TARKESHWAR KUMAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH ABHISHEK KUMAR VIVEK	JITENDRA KUMAR SINGH
70.	CR. MISC./70493/2025 498A A.BAIL	2 SHASHIRAS SINGH @ SHASHIRAS @ SHASHIRAJ SINGH vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN	MD. ANZARUL HAQUE SAHARA RAHUL KUMAR
71.	CR. MISC./70505/2025 126(2),115(2),118 A.BAIL	2 BADAL KUMAR AND ANR vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	UMESH LAL VERMA
72.	CR. MISC./70642/2025 376, A.BAIL	2 BITTU KUMAR @ KUNDAN KUMAR @ BITTU @ KUNDAN KUMAR vs THE STATE OF BIHAR AND ANR	POOJA PRASAD UDAY CHAND PRASAD	RAJENDRA PRASAD NAT
73.	CR. MISC./70643/2025 363,366,376, A.BAIL	2 SUNIL YADAV vs THE STATE OF BIHAR AND ANR	PRAVASHANKAR MISHRA NAVNEET DUBEY	SANJAY KUMAR PANDEY
74.	CR. MISC./70665/2025 498A,323,341,379, A.BAIL	2 BACCHU RAM AND ANR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR PANDEY	KHURSHID ANWAR RAJESH KUMAR SINHA
75.	CR. MISC./70672/2025 126(2),115(2),118 A.BAIL	3 ABHAY KUMAR YADAV @ TUFANI YADAV @ ABHAY KUMAR SINGH AND ORS vs THE STATE OF BIHAR	RAJANI KANT PANDEY	BHARAT BHUSHAN DEEPSHIKHA JAI PRAKASH SINGH

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76.	CR. MISC./70675/2025 126(2),115(2),85, A.BAIL	2 AMIT KUMAR DUBEY vs THE STATE OF BIHAR AND ANR	AJAY KUMAR PANDEY SHYAMA RANI	JITENDRA KUMAR SINGH HIMANSHU RANJAN MANISH CHANDRA GANDHI MANISH CHANDRA GANDHI HIMANSHU RANJAN
77.	CR. MISC./70677/2025 115(2),126(2),118 A.BAIL	2 GITA DEVI AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR	CHANDRA SEN PRASAD SINGH
78.	CR. MISC./70678/2025 318(4),316(5),336 A.BAIL	2 ARYAN KASHYAP vs THE STATE OF BIHAR	BHAVESH KUMAR SAH ARCHNA ANAND	UDAY CHAND PRASAD
79.	CR. MISC./70693/2025 64,351(3),351(2), A.BAIL	2 RAJ KUMAR GUPTA @ RAJ KUMAR SAH AND ANR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR ASHOK KUMAR @ ASHOK KARN DINESH KUMAR	ANIL KUMAR SINGH NO. 1 INDRA DEO YADAV
80.	CR. MISC./70696/2025 189(2),126(2),115 A.BAIL	2 DHEERAJ PASWAN @ DHEERAJ KUMAR AND ORS vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	AJAY KUMAR NO. 2
81.	CR. MISC./70697/2025 318(4),316(2),316 A.BAIL	2 BALKRISHNA MEHTA @ BALKRISHNA MAHTO vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	MANOJ KUMAR
82.	CR. MISC./70702/2025 16(2),115(2),109, A.BAIL	2 ANIL PAL @ ANIL RAJ AND ORS vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	ANAND KISHORE CHOUDHARY DHEERAJ KUMAR
83.	CR. MISC./70708/2025 69,351(2),351(3), A.BAIL	2 NAVNEET KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI ADITYA KUMAR	PARMANAND KUMAR
84.	CR. MISC./70721/2025 115(2),126(2),324 A.BAIL	2 BABUL YADAV @ BABUL KUMAR vs THE STATE OF BIHAR	ALOK KUMAR SINGH	KUMAR RANJIT RANJAN
85.	CR. MISC./70728/2025 305, A.BAIL	3 MANJAR ALAM @ MD. MANJAR ALAM vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	LAKSHMI KANT SHARMA
86.	CR. MISC./70730/2025 363,366A,376,379, A.BAIL	2 RAM KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	AJAY KUMAR PURUSHOTTAM PANDEY	SHANTANU KUMAR BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI
87.	CR. MISC./70735/2025 406,420,504,506,3 A.BAIL	2 ABHINASH KUMAR vs THE STATE OF BIHAR AND ANR	PARAS NATH MUKESH KUMAR	DAMODAR PRASAD TIWARY RAMA KANT SINGH
88.	CR. MISC./70736/2025 8(B),18,29, A.BAIL	2 MAHESH SINGH BHOKTA @ MAHESH SINGH AND ORS vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	RAJENDRA NATH JHA
89.	CR. MISC./70749/2025 126(2),127(2),115 A.BAIL	2 LAXMINA DEVI @ LAKSHMI DEVI AND ORS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA MITHILESH KUMAR BIMLESH KUMAR PANDEY BIMLESH KUMAR PANDEY	MEENA SINGH SARVESH KASHYAP ANANT KUMAR MISHRA KUMARI AKANKSHA RAI
90.	CR. MISC./70755/2025 126(2),115,76,110 A.BAIL	2 MD. NAUSHAD AND ANR vs THE STATE OF BIHAR AND ANR	CHANDRA MOHAN JHA DHANANJAY KUMAR SINGH CHANDRA MOHAN JHA	BINOD KUMAR SATYAM ANAND
91.	CR. MISC./70760/2025 126(2),115(2),118 A.BAIL	2 AASHIK YADAV vs THE STATE OF BIHAR	DHARMVEER	UMANATH MISHRA JAVED ASLAM
92.	CR. MISC./70768/2025 420,467,468,471,5 A.BAIL	2 MD. PAIGAM KHAN vs THE STATE OF BIHAR AND ANR	PRIYA RANJAN SANJEEV KUMAR ANUNAY SHAHI NITISH KUMAR MUKESH KUMAR CHANDNI KUMARI	BHANU PRATAP SINGH
93.	CR. MISC./70801/2025 137(2),96, A.BAIL	2 AJIT KUMAR SAHANI @ AJIT SAHANI @ BHAGAT SAHANI @ BHAGAT AND ANR vs THE STATE OF BIHAR AND ANR	DEVASHISH GIRI	YOGENDRA KUMAR SINGH
94.	CR. MISC./70818/2025 112(2),303(2), A.BAIL	2 KARAN SINGH vs THE STATE OF BIHAR	ABHISHEK MISHRA PIYUSH SAURAV	RANA RANDHIR SINGH

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95.	CR. MISC./70822/2025 126(2),115(2),117 A.BAIL	3 AKHILESH YADAV @ AKHILESH KUMAR AND ORS vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE BIRENDRA KUMAR BIRENDRA KUMAR	SANJAY KUMAR TIWARY UMESH KUMAR YADAV VIJOY KUMAR YADAV RAMBABU YADAV
96.	CR. MISC./80773/2025 126(2),115(2),118 A.BAIL	2 VIJAY KUMAR @ VIJAY YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH PRAVIN KUMAR	YOGENDRA KUMAR SINGH
97.	CR. MISC./80805/2025 413,414 A.BAIL	2 ROSHAN KUMAR vs THE STATE OF BIHAR	POOJA PRASAD UDAY CHAND PRASAD	SHAILENDRA KUMAR SINGH
98.	CR. MISC./80839/2025 8,20(b)(ii)(c),25 A.BAIL	2 MIJNOR ALI @ MIJANUR ALI MIAN AND ANR vs THE STATE OF BIHAR	PRIYESH KUMAR	PAWAN KUMAR CHAURASIA
99.	CR. MISC./80852/2025 191(3),190,126(2) A.BAIL	2 HAQ MOHAMMAD AND ANR vs THE STATE OF BIHAR	DR ASHOK KUMAR SHARMA SHIV SAGER SHARMA	NAVIN KUMAR PANDEY
100.	CR. MISC./81128/2025 55,61(2),61(2)(a) A.BAIL Same ps: CR. MISC/80813/2025	2 KISHORI YADAV vs THE STATE OF BIHAR	PARIJAT SAURAV	SHYAMESHWAR DAYAL
With 100.1	CR. MISC./80813/2025 A.BAIL	2 MUNNI YADAV vs THE STATE OF BIHAR	PARIJAT SAURAV	SHYAMESHWAR DAYAL

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Saturday the 17th January 2026
MAIN BUILDING
Court No. 28 (AT 12:00 NOON)
The Joint Registrar Judicial Lawazima

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
MISCELLANEOUS				
1.	MA/82/2023 MISCELLANEOUS APP	1 NIBHA DEVI AND ANR vs SANJAY KUMAR AND ANR	ARCHANA SINHA @ ARCHANA SHAHI ALOK KUMAR @ ALOK KR SHAHI	DURGESH KUMAR SINGH
2.	MA/83/2023	1 UNITED INDIA INSURANCE COMPANY LIMITED, vs BODAN SADA @ BODHAN SADA	DURGESH KUMAR SINGH	
3.	MA/86/2023	1 THE ORIENTAL INSURANCE COMPANY LIMITED, THROUGH DIVISIONAL MANAGER, vs NASREEN KHATOON AND ANR	DURGESH KUMAR SINGH	
4.	MA/179/2023	1 SUSHILA DEVI vs THE NEW INDIA ASSURANCE COMPANY LIMITED AND ORS	JITENDRA PRASAD SINGH ABHISHEK	
5.	MA/180/2023	1 HARENDRA PRASAD RAI AND ORS vs SUKHNANDAN RAI @ HARI MOHAN RAI AND ORS	RAJEEV RANJAN NO.II PRIYANKA KUMARI RAJU KUMAR SINGH	
6.	MA/181/2023	1 UNITED INDIA INSURANCE COMPANY LIMITED, vs MUNNI DEVI AND ORS	PRAKASH KUMAR KAMAL KISHORE SHARAN	
7.	MA/278/2023	1 JITESHWAR RAM AND ANR vs GANAURI RAI AND ORS	KAMESHWAR SINGH MANOJ KUMAR	DURGESH KUMAR SINGH ABHIJEET KUMAR SINGH
8.	MA/478/2023 MA (RERA)	1 REAL ESTATE REGULATORY AUTHORITY vs NITYANAND SINGH AND ORS	JAINANDRA KUMAR	
9.	MA/479/2023 MA (RERA)	1 REAL ESTATE REGULATORY AUTHORITY vs M/S ELEVATION SOLUTIONS PVT. LTD.	JAINANDRA KUMAR	
10.	MA/480/2023 MA (RERA)	1 REAL ESTATE REGULATORY AUTHORITY vs M/S BIHAR HOMES BUILDERS AND DEVELOPERS PRIVATE LTD. AND ANR	JAINANDRA KUMAR	
11.	MA/481/2023 MACT ACT	1 THE BRANCH MANAGER THE NEW INDIA ASSURANCE COMPANY LTD vs VIJAY RAUT AND ORS	BIMLESH KUMAR JHA	
12.	MA/482/2023 MACT ACT	1 KUMARI MAYA RANI AND ORS vs SUDHIR SINGH AND ANR	RAJEN SAHAY	AMRIT ABHIJAT
13.	MA/483/2023 MA OTHERS	1 MOSHILA DEVI @ MARO DEVI vs RAJ KUMAR ALIAS RAJ KUMAR SINGH AND ORS	SURESH SINGH ARVIND PRASAD SINGH UTTAM KUMAR MISHRA	
14.	MA/579/2023 MA OTHERS	1 MANOJ KUMAR vs RADHA MOHAN PRASAD @ RADHE SHYAM SAH, AND ORS	BIJAY PRAKASH SINGH	
15.	MA/582/2023 MA OTHERS	1 ANJANI KUMAR SINGH vs KAMINI DEVI AND ORS	AJAY KUMAR SINGH UMA KANT PRASAD	
16.	MA/683/2023 miscellaneous app MA OTHERS	1 MASUMA KHATOON vs IMRANUDDIN, AND ORS	RAJ KUMAR CHOUDHARY	
17.	MA/781/2023 MA OTHERS	1 SMT SANDHYA DEVI vs PATLIPUTRA DIVINE HOSPITAL PRIVATE LIMITED AND ORS	HARISH KUMAR BHARAT KUMAR RAJEEV RANJAN	
18.	MA/784/2023	1 AMIN @ MD. AMIN AND ANR vs THE UNION OF INDIA	NADIMUL HASAN	ADDITIONAL SOLICITOR GENERAL ALOK KUMAR JHA (CGC) SMRITI VERMA RATNESH KUMAR

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19.	MA/737/2025 MA OTHERS	1 SATISH KUMAR AND ORS vs THE STATE OF BIHAR THROUGH THE CHIEF EXECUTIVE OFFICER, AND ANR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY BIMLESH KUMAR PANDEY BIMLESH KUMAR PANDEY BIMLESH KUMAR PANDEY	GOVERNMENT PLEADER 7 MD. ANJUM AKHTER
20.	MA/1018/2025 MA RCT	1 SAHNAZ PRAVEEN AND ORS vs UNION OF INDIA, THROUGH ITS GENERAL MANAGER, E.C. RAILWAY, HAJIPUR	PRAVIN KUMAR GUPTA	ADDITIONAL SOLICITOR GENERAL SANJAY KUMAR
21.	MA/1044/2025 MA (DB) FAMILY COU	1 BRIJ BIHARI vs JYOTI KUMARI	CHANDRA SHEKHAR ANAND SHANTI KUMARI SINHA	
22.	CR. REV./1339/2025 FAMILY COURT ACT CR. REV.	1 AJAY PRASAD CHOURASIYA @ AJAY KUMAR vs THE STATE OF BIHAR AND ANR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	TARUN PRASAD MANDAL
23.	CR. REV./1340/2025 FAMILY COURT ACT CR. REV.	1 NITISH KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA MAYANK RAJ AMRESH KUMAR SANTOSH KUMAR PANDEY	VINOD SHANKER MODI
24.	CR. REV./1341/2025 CONVERTED FROM C. CR. REV.	1 MD. TAKRIM vs SHABA PARWEEN AND ANR	AJAY MUKHERJEE GANESH SHARMA	
25.	CR. REV./1342/2025 JUVENILE JUSTICE J.J. ACT	1 NITIN KUMAR @ NITIN KUMAR SINGH vs THE STATE OF BIHAR	HARSH SINGH ABHIJEET	MADAN KUMAR
26.	CR. REV./1343/2025 FAMILY COURT ACT CR. REV.	1 SEEMA KUMARI vs THE STATE OF BIHAR AND ANR	NIRAJ LOCHAN JHA ADARSH NAMAN	YOGENDRA KUMAR
27.	CR. REV./1344/2025 FAMILY COURT ACT CR. REV.	1 KISHOR RAM vs KAMLA DEVI	ANKIT KUMAR AMOLAK SINGH	
28.	CR. REV./1345/2025 FAMILY COURT ACT CR. REV.	1 PANKAJ KUMAR SHARMA @ PANKAJ KUMAR vs PARMILA KUMARI @ PARMILA SHARMA @ PARMILA DEVI AND ANR	SACHIN KUMAR PULKIT THAKUR KUMARI SAMRIDHI PANDAY ANJALI TULSYAN HARSH KAUSHAL ABHISHEK KUMAR PANDEY AMAN RAJ	
29.	CR. REV./1346/2025 OTHER THAN CONVIC CR. REV.	1 MAINEJAR MANDAL @ MANJER MANDAL vs THE STATE OF BIHAR AND ORS	NAVIN KUMAR	BINOD KUMAR
30.	CR. REV./1348/2025 AGAINST ACQUITTAL CR. REV.	1 PREM CHANDRA AGRAWAL vs THE STATE OF BIHAR AND ANR	ABHISHEK . RAJEEV KUMAR	SHYAM KUMAR SINGH
31.	CR. REV./1349/2025 CONVERTED FROM CR CR. REV.	1 GEETA DEVI vs THE STATE OF BIHAR THROUGH THE HOME SECTY. GOVT.OF BIHAR, PATNA AND ORS	ALKA VERMA AKANKSHA KUMARI	RAGHWENDRA KUMAR
32.	CR. REV./1350/2025 OTHER THAN CONVIC CR. REV.	1 LAL BIHARI MAHTO vs THE STATE OF BIHAR AND ANR	PRITISH KUMAR LAL	AMITESH KUMAR
33.	CR. REV./1351/2025 FAMILY COURTS ACT CR. REV.	1 PRAVEEN KUMAR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR NEHA RASHMI MD. MOBASSAR ALI	BINOD KUMAR
34.	CR. REV./1352/2025 AGAINST CONVICATIO CR. REV.	1 RAVI PRASAD @ RAVI PRASAD PATEL @ RABI PRASAD PATEL AND ANR vs THE STATE OF BIHAR AND ANR	INDRAJEET BHUSHAN SHUBHAM SAURAV SARWAT RAFI	NAWAL KISHORE PRASAD
35.	CR. REV./1353/2025 FAMILY COURT ACT CR. REV.	1 KESHARI KUMAR @ RAM KESHARI LAL @ RAM KESHARI vs THE STATE OF BIHAR AND ORS	ARUN KUMAR ARUN ANIL KUMAR SUDHIR KUMAR ADITYA PUSHKAR RAJIV RANJAN	UMA SHANKAR PRASAD SINGH

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36.	CR. REV./1354/2025 FAMILY COURT ACT CR. REV.	1 ABHAY KUMAR vs THE STATE OF BIHAR AND ANR	NAWAL KISHORE SINGH BINOD KUMAR	
37.	CR. REV./1355/2025 OTHER THAN CONVICT CR. REV.	1 MANJU KUMARI vs THE STATE OF BIHAR AND ANR	DAYA SHANKER PANDEY	VINOD SHANKER MODI
38.	CR. REV./1356/2025 FAMILY COURT ACT CR. REV.	1 KANAHIYA LAL @ KANAHIYA RAUT @ BABLOO vs THE STATE OF BIHAR AND ORS	PIYUSH ANAND GAURAV KUMAR	PREM KUMAR JHA
39.	CR. REV./1357/2025 FAMILY COURT ACT CR. REV.	1 MOHD. NAVED vs THE STATE OF BIHAR AND ORS	AJAY KUMAR KISLAY	CHANDRA BHUSHAN PRASAD
40.	CR. REV./1358/2025 OTHER THAN CONVICT CR. REV.	1 MD. AKHTAR HUSSAIN vs THE STATE OF BIHAR AND ANR	DR. ABDUS SHAKOOR	BRAJ KISHORE PD.(APP)
41.	CR. REV./1359/2025 JUVENILE JUSTICE J.J. ACT	1 AMAN KUMAR GUPTA @ AMAN KUMAR vs THE STATE OF BIHAR AND ANR	UMESH PRASAD NAVIN ANAND	ASHOK KUMAR SINGH
42.	CR. REV./1361/2025 FAMILY COURT ACT CR. REV.	1 NIRU vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR	NARENDRA KUMAR SINGH
43.	CR. REV./1362/2025 FAMILY COURT ACT CR. REV.	1 MD. AARIF KHAN @ ARIF KHAN @ MD. ARIF KHAN vs THE STATE OF BIHAR AND ANR	SHAILENDRA KUMAR SINGH AJAY KUMAR TIWARI SHUBH RAJ KARU KUMAR	LALAN KUMAR
44.	CR. REV./1363/2025 FAMILY COURT ACT CR. REV.	1 MD. SHADAB HASSAN @ SHADAB HASAN vs SULTANA HASAN	UDAY KUMAR RAHUL KUMAR SHRISTI SINGH	
45.	CR. REV./1364/2025 FAMILY COURT ACT CR. REV.	1 MD ZAMIL AKHTAR @ JAMIL AKHTAR vs THE STATE OF BIHAR AND ANR	SHIVANI MISHRA PRAGATI SINGH SHASHANK SHEKHAR	ANIL PRASAD SINGH
46.	CR. REV./1365/2025 FAMILY COURT ACT CR. REV.	1 YOGENDRA PRASAD DAS @ SURESH DAS @ SURESH RAM vs ANTA DEVI	PRABHAKAR KUMAR	
47.	CR. REV./1366/2025 FAMILY COURT ACT CR. REV.	1 JYOTI JHA @ JYOTI MISHRA AND ANR vs ROOPAK JHA @ RUPAK JHA	AMIT KUMAR MD. SHADAB ALAM WAZDI	
48.	CR. REV./1367/2025 OTHER THAN CONVICT CR. REV.	1 VINOD KUMAR PATWA vs THE STATE OF BIHAR AND ORS	OM PRAKASH UPADHYAY MANOJ KUMAR SINGH	GAURI SHANKAR GUPTA
49.	CR. REV./1368/2025 FAMILY COURT ACT CR. REV.	1 NIRAJ KUMAR SINGH @ NIRAJ SINGH vs DEEKSHA KUMARI	ABHAY KUMAR PANDEY	
50.	CR. REV./1369/2025 FAMILY COURT ACT, CR. REV.	1 MANOHAR PANDIT vs THE STATE OF BIHAR AND ANR	NAFISU ZZOHA KUNDAN SINGH	SYED MOJIBUR RAHMAN
51.	CR. REV./1370/2025 FAMILY COURT CR. REV.	1 MD. ASHRAF @ MOHAMMED ASHRAF vs RUKHSAR PARWEEN AND ORS	SANJEEV KUMAR RAUSHAN RAJ SITESH KASHYAP	
52.	CR. REV./1371/2025 FAMILY COURT CR. REV.	1 VIJAYMAL CHAUHAN vs SANKESHIYA DEVI AND ORS	PRANAV BHASKAR KUMAR KASHYAP SUMIT KUMAR RITIKA KUMARI	
53.	CR. REV./1372/2025 FAMILY COURT ACT CR. REV.	1 KRITI DEVI vs THE STATE OF BIHAR AND ANR	RAM KISHUN PRASAD NISHANT KUMAR SINHA RAJDEEP KUMAR	ANAND KISHORE CHOUDHARY
54.	CR. REV./1374/2025 JUVENILE JUSTICE CR. REV.	1 KHUSHBOO KHATOON vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	SHANTANU KUMAR

PATNA HIGH COURT	198	Saturday 17th January, 2026
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Saturday the 17th January 2026

MAIN BUILDING

Court No. 28 (AT 12:30 P.M.)

The Joint Registrar Judicial Lawazima Defective Cases Cause List

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>CIVIL DEFECTIVE CASES</u>				
1.	TN/28998/2025 C.MISC. CIV.WRIT ARISING F	1 RANGLAL SAH vs RANGILA HAJRA AND ORS	SHASHI BHUSHAN PANDEY	
2.	TN/29416/2025 CWJC Land Acquistiton LAND ACQUISITION	1 CHANDRAWATI DEVI AND ORS vs THE UNION OF INDIA AND ORS	CHANDRA KANT	
<u>CRIMINAL DEFECTIVE CASES</u>				
3.	TN/97993/2025 CR. WJC Mines and Mineral QUASHING THE FIR	1 SHYAM ENTERPRISES, LAXMIPUR MAIN ROAD, JAMUI BIHAR, THROUGH ITS AUTHORIZED SIGNATORY SANJEEV KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME GOVT. OF BIHAR OLD SECRETARIAT, PATNA, BIHAR AND ORS	SUJIT KUMAR	
4.	TN/98362/2025 CR. MISC. 528 P OTHER UNCATEGORI	1 NITISH KUMAR SRIVASTAVA vs THE STATE OF BIHAR AND ANR	DHANESHWAR PRASAD GUPTA	
5.	TN/98609/2025 CR. MISC. 528 C QSH OF ORDER OF	1 KARU KUMAR @ KARU CHOUDHARY @ VIVEK KUMAR vs THE STATE OF BIHAR AND ANR	MD JUBAIR ANSARI	
6.	TN/98912/2025 CR. MISC. 483 484 R.BAIL-1	1 DHANNU PAL @ DHANU PAL vs THE STATE OF BIHAR	BINIT KUMAR	

PATNA HIGH COURT	199	Saturday 17th January, 2026
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Saturday the 17th January 2026
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SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ADMISSION - FRESH CASES				
1.	CR. MISC./90776/2025 420,467,468,471,3 A.BAIL	1 DINESH PRASAD vs THE STATE OF BIHAR	SANJEEV KUMAR SITESH KASHYAP	VEENA KUMARI JAISWAL
2.	CR. MISC./90779/2025 191(2),191(3),190 A.BAIL	1 ANUP KUMAR RAM @ ANUP KUMAR vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	BHARAT BHUSHAN
3.	CR. MISC./90785/2025 89,109(1),126(2), A.BAIL	1 DHANESHWAR SAH AND ORS vs THE STATE OF BIHAR	KESHAV BHARDWAJ KESHAV BHARDWAJ KESHAV BHARDWAJ	SANJAY KUMAR TIWARY
4.	CR. MISC./90786/2025 191(2),329(3),126 A.BAIL	1 MANISH PASWAN vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	SHAILENDRA KUMAR
5.	CR. MISC./90787/2025 190,191(2)(3),192 A.BAIL	1 MEGHANATH YADAV @ NILESH KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	SANJAY KUMAR PANDEY PRIYA GUPTA SAKSHI KUMARI
6.	CR. MISC./90792/2025 318(4),316(2) A.BAIL	1 SARITA KUMARI vs THE STATE OF BIHAR	BANDANA SINGH SUDHIR KUMAR SINGH SAHARSH SINGH	PARMESHWAR MEHTA
7.	CR. MISC./90801/2025 137(2),96,3(5) A.BAIL	1 RAHISH PASWAN @ RAHISH KUMAR PASWAN vs THE STATE OF BIHAR	KANCHAN JHA NISHANT CHOUDHARY UZMA SULTAN	SHARDA KUMARI
8.	CR. MISC./90809/2025 126(2),115(2),109 A.BAIL	1 MASLAHU KHAN vs THE STATE OF BIHAR	RAJANI KANT SINGH	LALAN KUMAR
9.	CR. MISC./90813/2025 115(2),85,352,351 A.BAIL	1 ATIULLAH ANSARI vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RENUKA RATNAKAR (APP 125) ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY
10.	CR. MISC./90831/2025 137(2),96 A.BAIL	1 BINOD KUMAR vs THE STATE OF BIHAR	BRAJ BHUSAN PODDAR	RAJ KISHOR SINGH
11.	CR. MISC./90832/2025 80(2),3(5) A.BAIL	1 LALENDRA PRASAD @ NARENDRA PRASAD AND ANR vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE BIRENDRA KUMAR	ANAND KISHORE CHOUDHARY
12.	CR. MISC./90836/2025 448,341,326,307,3 A.BAIL	1 AKHILESH KUMAR THAKUR @ MANTOO THAKUR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR KRISHNA GOND	ASHOK KUMAR SINGH
13.	CR. MISC./90842/2025 126(2),115(2),109 A.BAIL	1 GAURI SHANKAR BHANDARI AND ORS vs THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI	AHMAD ALI
14.	CR. MISC./90846/2025 191(2),190,126(2) A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	NAND KISHORE PRASAD
15.	CR. MISC./90847/2025 126(2),115(2),117 A.BAIL	1 SHANKAR RAI AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR	UMA SHANKAR PRASAD SINGH SANTOSH KUMAR MD. MOBASSAR ALI
16.	CR. MISC./90870/2025 366A,34, A.BAIL	1 RIYA SINGH @ RIYA DEVI @ DEJI DEVI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH SHYAMLI KUMARI AYUSHI GUPTA KUMKUM BHAGAWATI	BISHWESHWAR RAM
17.	CR. MISC./90872/2025 147,341,323,325,3 A.BAIL	1 SARDAR KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH	DAMODAR PRASAD TIWARY
18.	CR. MISC./90881/2025 190,191(2),191(3) A.BAIL	1 JAY SHANKAR KUMAR @ SHANKAR MANDAL vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH RAJEEV KUMAR	UMANATH MISHRA
19.	CR. MISC./90882/2025 115(2),126(2),118 A.BAIL	1 VISHWAJEET KUMAR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD RAJNISH KUMAR	RAM PRIYA SHARAN SINGH
20.	CR. MISC./90887/2025 126(2),115(2),109 A.BAIL	1 BALI SAH AND ORS vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	RANA RANDHIR SINGH

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21.	CR. MISC./90888/2025 126(2),115(2),74, A.BAIL	1 NITISH KUMAR YADAV @ NITISH KUMAR @ NITISH YADAV AND ANR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND CHANDRA SHEKHAR ANAND	MADHURA NAND JHA
22.	CR. MISC./90896/2025 420,467,468,471,3 A.BAIL	1 SONI KUMARI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	PREM KUMAR JHA
23.	CR. MISC./90899/2025 341,323,308,504,3 A.BAIL	1 BIJALI RAY @ MONU KUMAR vs THE STATE OF BIHAR	PARMESHWAR VISHWAKARMA DHIRDYUTI KUMAR VERMA SUBHASH NATH	PRANAV KUMAR
24.	CR. MISC./90904/2025 25(1-A),25(1-AA), A.BAIL	1 NARENDRA RAI vs THE STATE OF BIHAR	GANESH PRASAD SINGH UPENDRA KUMAR	
25.	CR. MISC./90905/2025 124(2),115(2),109 A.BAIL	1 PRADUMAN KUMAR @ PRADUMAN RAI vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	DR. AJEET KUMAR
26.	CR. MISC./90906/2025 126(2),115(2),351 A.BAIL	1 FOSO YADAV AND ANR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI RAKESH KUMAR TIWARY	GAURI SHANKAR GUPTA
27.	CR. MISC./90908/2025 85, A.BAIL	1 IRFAN ALAM vs THE STATE OF BIHAR AND ANR	ACHINTYA ANAND	BHARAT LAL ARBIND KUMAR SINGH
28.	CR. MISC./90910/2025 126(2),115(2),117 A.BAIL	1 RAVI RAM vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	DILIP KUMAR NO. 1
29.	CR. MISC./90911/2025 420,406,467,468,4 A.BAIL	1 RAVINDRA PRASAD YADAV vs THE STATE OF BIHAR AND ANR	RISHABH MISHRA VINOD PANDEY SHASHI RANJAN	MD. FAHIMUDDIN DHARMESH KUMAR CHAUBEY DEOVIND KUMAR SINGH ANURADHA KUMARI UTPAL KANT BINOD KUMAR
30.	CR. MISC./90917/2025 126(2),115(2),109 A.BAIL	1 SHAILESH KUMAR DUBEY @ SHAILESH KUMAR SHAIL AND ORS vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR KRISHNA GOND	SYED EHTESHAMUDDIN
31.	CR. MISC./90918/2025 329(4),191(2),190 A.BAIL	1 RAJ KUMAR BHUIYAN AND ORS vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	PRAMOD KUMAR PANDEY
32.	CR. MISC./90920/2025 126(2),115,352,30 A.BAIL	1 RUKSANA KHATUN @ RUKHSANA KHATUN AND ANR vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	JAGDHAR PRASAD
33.	CR. MISC./90921/2025 341,323,379,498(A A.BAIL	1 HARDEO KUMAR vs THE STATE OF BIHAR AND ANR	BINOD KUMAR SINHA NIKHILESH KUMAR	NITYANAND
34.	CR. MISC./90927/2025 406,420,120(B),34 A.BAIL	1 PRAVEEN KHATOON @ PARVEEN KHATOON vs THE STATE OF BIHAR	MASOOM RAZA SUMIT SHEKHAR PANDEY	PAWAN KUMAR CHAURASIA BHOLA KUMAR
35.	CR. MISC./90928/2025 69,85 A.BAIL	1 BIRENDRA KUMAR @ BIRENDRA DAS AND ORS vs THE STATE OF BIHAR	DUDHESHWAR SINGH MANISH KUMAR SINGH	NARSINGH TANTI
36.	CR. MISC./90930/2025 309(6),3(5), A.BAIL	1 ANISH KUMAR vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA TUSHAR VAIBHAV	BINOD KUMAR
37.	CR. MISC./90934/2025 467,468,471,472,4 A.BAIL	1 RAJENDRA RAM vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	SATYA NAND SHUKLA
38.	CR. MISC./90935/2025 303(2),319(2),318 A.BAIL	1 JANARDAN CHOUDHARY vs THE STATE OF BIHAR	BHASKAR SHANKAR	HARENDRA PRASAD
39.	CR. MISC./90936/2025 126(2),115,109(1) A.BAIL	1 SAURABH KUMAR vs THE STATE OF BIHAR	BABLU KUMAR SATISH KUMAR	ANUJ KUMAR SHRIVASTAVA
40.	CR. MISC./90938/2025 103(1),238,3(5) A.BAIL	1 RINKI DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	DAMODAR PRASAD TIWARY
41.	CR. MISC./90940/2025 329(3),126(2),115 A.BAIL	1 RAJA RAM KUMAR AND ANR vs THE STATE OF BIHAR	AMBRISH KR JHA SMT. SHASHI PRIYA PATHAK ANTRA AZAD	SYED EHTESHAMUDDIN DHIRENDRA KUMAR BRAJ KISHORE PRASAD SINHA NAGENDRA KUMAR HIMANSHU
42.	CR. MISC./90941/2025 126(2),115(2),303 A.BAIL	1 RAMESHWAR RAM @ RAMISHWAR RAM AND ANR vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	ASHOK KUMAR SINGH

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43.	CR. MISC./90942/2025 115(2),126(2),110 A.BAIL	1 RAJO CHAUDHARY @ RAJIV KUMAR CHAUDHARY AND ORS vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	KALYAN SHANKAR
44.	CR. MISC./90943/2025 191(2),126(2),115 A.BAIL	1 UPENDRA SINGH @ UPENDRA NARAYAN SINGH AND ANR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI	SATYA NAND SHUKLA
45.	CR. MISC./90946/2025 406,420,34, A.BAIL	1 SUBHASH YADAV @ SUBHASH CHAUDHARY @ SUBASH CHAUDHARY AND ANR vs THE STATE OF BIHAR AND ANR	ADESH RAJ SINGH NAND KISHOR PATEL SWARNIMA	ASHA KUMARI
46.	CR. MISC./90947/2025 401,413,414,467,4 A.BAIL	1 MD. ALLAUDDIN @ SOLAI @ MOHAMMAD ALLAUDDIN @ SHOLEY vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	RAJENDRA SINGH
47.	CR. MISC./90948/2025 406,420, A.BAIL	1 USHA KUMARI @ USHA DEVI vs THE STATE OF BIHAR AND ANR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	YOGENDRA KUMAR
48.	CR. MISC./90953/2025 341,323,498(A),50 A.BAIL	1 RIGENDRA KUMAR SINGH @ BHUALI SINGH @ RIGENDAR SINGH vs THE STATE OF BIHAR AND ANR	DEWENDRA NARAYAN SINGH	RAM BILASH ROY RAMAN
49.	CR. MISC./90957/2025 309(6), A.BAIL	1 ARPI KUMAR @ ARPI MANDAL vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR DHANDEV KUMAR ISHA MISHRA	PARMANAND KUMAR
50.	CR. MISC./90958/2025 135, A.BAIL	1 RANJAY KUMAR vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR BIJAY KUMAR PANDEY SHREEKANT VAIDYA	ASHOK KUMAR SINGH SHREKANT SHARAN SINGH VIVEK PRASAD SHREKANT SHARAN SINGH
51.	CR. MISC./90961/2025 109,3(5), A.BAIL	1 VIJAY YADAV @ VIJAY KUMAR YADAV vs THE STATE OF BIHAR	KEDAR JHA	NIRMAL KUMAR SINHA SHIVNANDAN BHARTI PINTU KUMAR PATEL VIKASH KUMAR
52.	CR. MISC./90962/2025 85, A.BAIL	1 MOHIT KUMAR vs THE STATE OF BIHAR AND ANR	ANIMESH GUPTA SHIVAM GUPTA	SURESH PRASAD SINGH VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA SANTOSH KUMAR VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA SANTOSH KUMAR
53.	CR. MISC./90967/2025 126(2),115(2),117 A.BAIL	1 RAM PRAVESH MAHTO vs THE STATE OF BIHAR	VINOD PANDEY SAUMYA	SHAHABUDDIN AZEEM @ S. AZEEM
54.	CR. MISC./90974/2025 64,126(2),115(2), A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR AND ANR	SHIVNANDAN SAH	RAM NARESH RAY
55.	CR. MISC./90975/2025 137(2),3(5), A.BAIL	1 SHANKAR MANDAL vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR TARUN KUMAR SHEKHAR	BHANU PRATAP SINGH
56.	CR. MISC./90976/2025 103(1),305,3(5) A.BAIL	1 PAYAL KUMARI @ SANDHYA KUMARI vs THE STATE OF BIHAR	KAMAL KUMAR SINHA	ADITYA NARAYAN SINGH.1
57.	CR. MISC./90978/2025 352, A.BAIL	1 DEEPAK SAHNI @ DIPAK SAHANI vs THE STATE OF BIHAR	ADARSH RANJAN	SURENDRA KUMAR
58.	CR. MISC./90980/2025 126(2),115(2),117 A.BAIL	1 KAJAL KUMARI @ KAJAL MAHTO AND ANR vs THE STATE OF BIHAR	DILIP KUMAR	NAGENDRA PRASAD
59.	CR. MISC./90994/2025 126(2),115(2),76, A.BAIL	1 LALOO YADAV @ LALU PRASAD YADAV AND ORS vs THE STATE OF BIHAR AND ANR	BRIJ NANDAN PRASAD	SADANAND PASWAN
60.	CR. MISC./91001/2025 126(2),115(2),109 A.BAIL	1 KANHAIYA KUMAR vs THE STATE OF BIHAR	VIVEK KUMAR SINHA PRATYAKSHA MAHIMA KUMARI TRILOKI NATH VERMA	BINOD KUMAR
61.	CR. MISC./91002/2025 85,103(2),3(5) A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	RAM ANURAG SINGH

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62.	CR. MISC./91006/2025 137(2),140(3), A.BAIL	1 SHUBHAM KUMAR @ SHUBHAM SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	PUSHPA SINHA.1
63.	CR. MISC./91011/2025 506,498A,34, A.BAIL	1 BRAJESH KUMAR vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH	YOGENDRA KUMAR SINGH
64.	CR. MISC./91013/2025 126(2),115(2),109 A.BAIL	1 MADHAVI KUMARI @ GURIYA KUMAR AND ANR vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	NIRMALA KUMARI
65.	CR. MISC./91016/2025 137(2),96,65 A.BAIL	1 AJAY SADA vs THE STATE OF BIHAR AND ANR	BINOD KUMAR SINHA ASHOK KUMAR	RAJENDRA NATH JHA
66.	CR. MISC./91020/2025 65(1), A.BAIL	1 MD. AMIR vs THE STATE OF BIHAR AND ANR	RAJEEV NAYAN	DILIP KUMAR NO. 1
67.	CR. MISC./91025/2025 7, A.BAIL	1 AJIT KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE BLOCK SUPPLY OFFICER, RAGHOPUR.	KAUSHAL KUMAR AJIT KUMAR SINHA AJAY PRASAD	PARMESHWAR MEHTA
68.	CR. MISC./91026/2025 323,498A,506,354, A.BAIL	1 RAVI KUMAR vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR BIJAY KUMAR PANDEY SHREEKANT VAIDYA SAUBHAGYA SUMAN	AJAY KUMAR NO. 2
69.	CR. MISC./91037/2025 126(2),115(2),109 A.BAIL	1 SUNIL SAHNI AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	JAGDHAR PRASAD
70.	CR. MISC./91042/2025 115(1),115(2),118 A.BAIL	1 VICKY KUMAR vs THE STATE OF BIHAR AND ANR	MANISH KUMAR RAJNI KANT RAJEEV KUMAR SINHA RAVI PRAKASH DWIVEDI DHIRENDRA KUMAR	UDAY CHAND PRASAD
71.	CR. MISC./91045/2025 109, A.BAIL	1 MD. GULJAR ALAM vs THE STATE OF BIHAR	MD MUSOWIR	SHYAMESHWAR DAYAL
72.	CR. MISC./91046/2025 341,323,379,506,3 A.BAIL	1 BHISHMA SINGH @ BHISHAM KUMAR @ BHISHMA KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR AMBASTHA RAVI KUMAR	BINOD KUMAR
73.	CR. MISC./91056/2025 61(2),303(2),318(A.BAIL	1 VINAY KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	SHAILENDRA KUMAR
74.	CR. MISC./91058/2025 61(1), A.BAIL	1 RAMKRIT KUMAR @ RAMKRIT YADAV @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR	AJIT KUMAR
75.	CR. MISC./91060/2025 126(2),115(2),109 A.BAIL	1 NUTAN DEVI AND ANR vs THE STATE OF BIHAR	BINAY KUMAR VIVEK RAJ	AMITESH KUMAR
76.	CR. MISC./91061/2025 126(2),127(2),308 A.BAIL	1 PANKAJ KUMAR @ PANKAJ KUMAR MODI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	JITENDRA KUMAR SINGH
77.	CR. MISC./91062/2025 309(4), A.BAIL	1 CHHOTELAL @ MOTER YADAV @ MOTAR YADAV @ CHOTELAL @ CHHOTELAL YADAV @ CHHOTELAL KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	ADITYA NARAYAN SINGH.1
78.	CR. MISC./91064/2025 351,339,319,120B, A.BAIL	1 YANSH KUMAR @ RAHUL vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN SANTOSH KUMAR	AHMAD ALI ARYAN SINHA MAYANK SINGH JITESH SINGH
79.	CR. MISC./91067/2025 115(2),126(2),109 A.BAIL	1 PANKAJ JHA vs THE STATE OF BIHAR	ARVIND KUMAR VINOD KUMAR SETH	AKSHAY LAL PANDIT KUMAR GOUTAM PRIYANSHU KUMARI
80.	CR. MISC./91068/2025 126(2),115(2),118 A.BAIL	1 HARE KRISHNA MANJHI AND ANR vs THE STATE OF BIHAR	HARISH KUMAR	JAI NARAIN THAKUR
81.	CR. MISC./91070/2025 302,34, A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	ABHAY SHANKER SINGH BARUN KUMAR SINGH AMIT KUMAR MISHRA AKSHANSH SHANKER	NIRMAL KUMAR SINHA
82.	CR. MISC./91073/2025 191(2),190,132,11 A.BAIL	1 MD. SAMRU @ SAMRU AND ORS vs THE STATE OF BIHAR	MD. HELAL AHMAD MOHAMMAD TAHMEED HELAL	RAM ANURAG SINGH
83.	CR. MISC./91074/2025 80(2),238,3(5) A.BAIL	1 MANTOSH RAI vs THE STATE OF BIHAR	DILIP KUMAR SINGH	ANUJ KUMAR SHRIVASTAVA
84.	CR. MISC./91075/2025 8,20(b)(ii)(c), A.BAIL	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	BARUN KUMAR SINGH KUMAR PRAVEEN	AJAY KUMAR JHA

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85.	CR. MISC./91080/2025 147,149,341,323,3 A.BAIL	1 MD. MEHTAB ALAM @ MAHETAB AND ORS vs THE STATE OF BIHAR	BRIJ NANDAN PRASAD	RAJ BALLABH SINGH
86.	CR. MISC./91083/2025 316(5),318(4), A.BAIL	1 RAMDEV RAM vs THE STATE OF BIHAR AND ANR	KULDEEP KUMAR DHIRESH KUMAR DHIRAJ JITENDRA KUMAR	PARMESHWAR MEHTA
87.	CR. MISC./91092/2025 147,323,324,379,5 A.BAIL	1 SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH SHIVANI KUMARI	NAWAL KISHORE PRASAD
88.	CR. MISC./91093/2025 126(2),115(2),118 A.BAIL	1 DABLOO YADAV @ DABLU KUMAR AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	ANANT KUMAR 1
89.	CR. MISC./91098/2025 80(2),3(5), A.BAIL	1 MALO DEVI vs THE STATE OF BIHAR	SHYAMAL PRAKASH	PAWAN KUMAR CHAURASIA KUMARI SUJATA SINHA SHALU SINHA VIBHANSHU VAIBHAV
90.	CR. MISC./91101/2025 80,3(5), A.BAIL	1 SHIV PRASAD YADAV AND ORS vs THE STATE OF BIHAR	RAMCHANDRA SAHNI	MD. ASLAM ANSARI
91.	CR. MISC./91106/2025 126(2),115(2),118 A.BAIL	1 SHAMBHU DAS AND ORS vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	PREM KUMAR JHA
92.	CR. MISC./91110/2025 126(2),115(2),109 A.BAIL	1 BASHISHTH THAKUR @ HEERA THAKUR vs THE STATE OF BIHAR	GIRISH CHANDRA JHA ASHISH	SANGEETA SHARMA
93.	CR. MISC./91112/2025 80,61(2), A.BAIL	1 MEERA DEVI AND ANR vs THE STATE OF BIHAR	MRITUNJAY KUMAR UMESH PRASAD SHEKHAR PRASAD PANDEY	NAND KISHORE PRASAD
94.	CR. MISC./91119/2025 8(c),21(b), A.BAIL	1 SATISH KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KR. ARYA	ANUJ KUMAR SHRIVASTAVA
95.	CR. MISC./91121/2025 126(2),115(2),118 A.BAIL	1 PHANI LAL YADAV vs THE STATE OF BIHAR	RABI BHUSHAN ANKIT KUMAR JHA SHIFA KHAN	SHYAM KUMAR SINGH KUNDAN KUMAR SINGH
96.	CR. MISC./91123/2025 352,351(2),3(5), A.BAIL	1 MUKESH SINGH vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	SURESH PRASAD SINGH
97.	CR. MISC./91485/2025 85,126(2),115(2), A.BAIL	1 MD. SHAUKAT HAYAT @ MOHD. SHAUKAT HAYAT vs THE STATE OF BIHAR AND ANR	SURYA PRAKASH NIKHIL KUMAR AGRAWAL SHAMA SINHA	ARUN KUMAR PANDEY
98.	CR. MISC./91487/2025 191(2)(3),190,126 A.BAIL	1 MD. ABI BABU AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	DR.MRITYUNJAYA KR.GAUTAM
99.	CR. MISC./91496/2025 Anticipatory Bail A.BAIL	1 BRAJESH YADAV vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH ANIKET SINGH	LALAN KUMAR
100.	CR. MISC./91498/2025 115(2),126(2),109 A.BAIL	1 DEEPAK KUMAR AND ANR vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	RAJENDRA NATH JHA

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SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION - FRESH CASES</u>				
1.	CWJC/20718/2025 RGL.AD-HOC., OTHER	1 DHEERAJ KUMAR vs THE CHAIRMAN, BHARAT HEAVY ELECTRICAL LIMITED (B.H.E.L.) AND ORS	JAY KARAN HEMANT KUMAR KARAN JAYANT KUMAR KARN	
2.	CWJC/20724/2025 REM/DIS/TER, NON G	1 NAVIN KUMAR vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR THAKUR MONALIKA	STANDING COUNSEL (23)
3.	CWJC/20728/2025 COMP.GRND. , POLIC	1 TETARI DEVI AND ANR vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR SAROJ KUMAR AMIT KUMAR	GOVERNMENT PLEADER (6)
4.	CWJC/20734/2025 SELECTION , OTHER	1 MANOHAR KUMAR vs THE UNION OF INDIA AND ORS	VINOD KUMAR	ADDITIONAL SOLICITOR GENERAL RADHIKA RAMAN
5.	CWJC/20740/2025 REM/DIS/TER, POLIC	1 INDRA BHADUR BHANDARI vs THE STATE OF BIHAR AND ORS	VIPIN KUMAR SINGH SMRITI SINGH	STANDING COUNSEL (03)
6.	CWJC/20805/2025 SUSPENSION , BOARD	1 ALOK KUMAR JHA vs THE UNION OF INDIA AND ORS	ARVIND KUMAR MOUAR RAJ KRISHNA JHA	ADDITIONAL SOLICITOR GENERAL SUDHIR KUMAR BIJPURIA RAMADHAR SHEKHAR PRATIK KUMAR
7.	CWJC/20807/2025 REM/DIS/TER, NON G	1 ARCHANA KUMARI vs THE STATE OF BIHAR AND ORS	RANJIT KUMAR SINGH	GOVERNMENT PLEADER (16)
8.	CWJC/20814/2025 SELECTION , NON GA	1 GAURAV KUMAR vs THE STATE OF BIHAR AND ORS	DINESH KUMAR GUPTA DHIRENDRA NATH JHA	GOVERNMENT PLEADER (2) SURYA NILAMBARI
9.	CWJC/20819/2025 PROMOTION , NON G	1 GAYENDRA PRASAD vs THE STATE OF BIHAR AND ORS	ANAND KUMAR TIWARI SANTOSH KUMAR HARSHIT RANJAN ALOK KUMAR NARENDRA KUMAR SINHA RAUSHAN KUMAR	GOVERNMENT PLEADER (17)
10.	CWJC/20825/2025 DISCP.PROC., NON G	1 VIJAY PASWAN vs THE STATE OF BIHAR AND ORS	NANDLAL KUMAR SINGH MANISH KUMAR AJEET KUMAR SINHA RAJEEV NAYAN	STANDING COUNSEL (8) CHAITANYA SWAROOP
11.	CWJC/20844/2025 REM/DIS/TER, OTHER	1 NIRAJ KUMAR SINGH vs THE UNION OF INDIA AND ORS	NAVIN KUMAR RAKESH KUMAR JHA	ADDITIONAL SOLICITOR GENERAL JAWED GAFFAR KHAN
12.	CWJC/20850/2025 SELECTION , POLIC	1 DINESH KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (22) SATYABIR BHARTI VIKAS KUMAR
13.	CWJC/20851/2025 SELECTION , POLIC	1 PAWAN KUMAR ISHWAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (11) SATYABIR BHARTI RANA VIKRAM SINGH
14.	CWJC/20852/2025 SELECTION , NON GA	1 PANKAJ KUMAR AND ANR vs THE HONBLE HIGH COURT OF JUDICATURE AT PATNA AND ORS	ARYAN SINHA PUNEET SIDDHARTHA SHIVAM RAJ MAYANK SINGH TARUN SAGAR	ASHHAR MUSTAFA
15.	CWJC/20853/2025 DISCP.PROC., GAZET	1 ARUN KUMAR SRIVASTAVA vs THE STATE OF BIHAR AND ANR	RAUSHAN PUSHKAR BHARADWAJ SHREYASHI RAJ ARPIT ANAND AKSHAT KUMAR	ADDITIONAL ADVOCATE GENERAL (13)
16.	CWJC/20854/2025 SELECTION , POLIC	1 RAKESH KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (12) SATYABIR BHARTI RANA VIKRAM SINGH JITENDRA KUMAR RAI

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17.	CWJC/20855/2025 SELECTION , POLIC	1 ANIRUDH CHAUDHARY vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MUKESH KUMAR SINGH	STANDING COUNSEL (1) SATYABIR BHARTI SANJAY KUMAR SANJAY KUMAR
18.	CWJC/20856/2025 SELECTION , POLIC	1 NAGENDRA KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (13) SATYABIR BHARTI RANA VIKRAM SINGH
19.	CWJC/20857/2025 SELECTION , POLIC	1 VIJAY KUMAR RAM vs THE STATE OF BIHAR AND ORS	DR. HARENDRA NATH OJHA RIDHI KUMARI	GOVERNMENT ADVOCATE (8) SATYABIR BHARTI MD. ASLAM ANSARI
20.	CWJC/20858/2025 PAY SCALES , BOARD	1 SANJEEB KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	GIRIDHAR GOPAL TIWARY BRAJESH PRASAD GUPTA	STANDING COUNSEL (26) ANUKRITI JAIPURIYAR
21.	CWJC/20859/2025 SELECTION , POLIC	1 ARUN KUMAR YADAV vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR MD DANISH QUAMAR MUKESH KUMAR SINGH	STANDING COUNSEL (13) SATYABIR BHARTI GIRIJISH KUMAR
22.	CWJC/20860/2025 SELECTION , POLIC	1 RAKESH KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR MD DANISH QUAMAR MUKESH KUMAR SINGH	STANDING COUNSEL (24) SATYABIR BHARTI
23.	CWJC/20866/2025 SELECTION , POLIC	1 DHIRENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MUKESH KUMAR SINGH	GOVERNMENT PLEADER (27) SATYABIR BHARTI GIRIJISH KUMAR
24.	CWJC/20868/2025 DISCP.PROC., POLIC	1 LALAN KUMAR vs THE STATE OF BIHAR AND ORS	NAVJOT YESHU ALOK KUMAR SINGH	GOVERNMENT PLEADER (24)
25.	CWJC/20869/2025 DISCP.PROC., GAZET	1 SHEO KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	ABHISHEK RAJ KASHYAP SIYA RAM SHAHI SHALLY KUMARI	STANDING COUNSEL (06) VIVEK ANAND KUMAR
26.	CWJC/20870/2025 SELECTION , POLIC	1 RAJ KUMAR vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	GOVERNMENT ADVOCATE (08) SATYABIR BHARTI RANA VIKRAM SINGH
27.	CWJC/20891/2025 PROMOTION , NON G	1 RAVINDRA PRASAD vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH VIVEK KUMAR SINGH	GOVERNMENT PLEADER (13) PIYUSH LALL
28.	CWJC/20901/2025 SELECTION , POLIC	1 RAJ KISHORE RAM vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	GOVERNMENT PLEADER (23) SATYABIR BHARTI
29.	CWJC/20921/2025 SELECTION , POLIC	1 DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	GOVERNMENT PLEADER (26) SATYABIR BHARTI JITENDRA KUMAR RAI
30.	CWJC/20923/2025 OTHERS, NON GAZETT	1 LALMUNI DEVI vs THE STATE OF BIHAR AND ORS	BRAJESH KUMAR SINGH	GOVERNMENT PLEADER (11) RAM YASH SINGH
31.	CWJC/20926/2025 REM/DIS/TER, NON G	1 RANJIT PASWAN vs THE STATE OF BIHAR AND ORS	SANJAY PRASAD SURYA NARAYAN YADAV	STANDING COUNSEL (05)
32.	CWJC/20936/2025 SELECTION , POLIC	1 PRAMOD KUMAR vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	GOVERNMENT PLEADER (27) SATYABIR BHARTI JITENDRA KUMAR RAI
33.	CWJC/20939/2025 SELECTION , NON GA	1 SHYAMANAND PANDEY vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR ISHAAN RAJ SANJEET KUMAR	GOVERNMENT PLEADER (2)
34.	CWJC/20940/2025 SELECTION , NON GA	1 ROBIN KUMAR vs THE STATE OF BIHAR AND ORS	PRATIK RAJ SUMIT KUMAR JHA RIYA GIRI	STANDING COUNSEL (16) SATYENDRA NARAYAN SINGH
35.	CWJC/20946/2025 SELECTION , NON GA	1 ABHINAV KUMAR vs THE STATE OF BIHAR AND ORS	ASHISH RANJAN GARG RISHABH MISHRA	GOVERNMENT PLEADER (22) SATYABIR BHARTI AMISH KUMAR AMISH KUMAR
36.	CWJC/20947/2025 TRANSFER, NON GAZE	1 SUDARSHAN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SUNITA KUMARI	STANDING COUNSEL (28)

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37.	CWJC/20948/2025 SELECTION , POLIC	1 MADNESHWAR SINGH vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MUKESH KUMAR SINGH	STANDING COUNSEL (4) SATYABIR BHARTI GIRIJISH KUMAR GIRIJISH KUMAR GIRIJISH KUMAR GIRIJISH KUMAR
38.	CWJC/20949/2025 SELECTION , POLIC	1 KAPILESH PATHAK vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR MUKESH KUMAR SINGH MD DANISH QUAMAR	STANDING COUNSEL (22) SATYABIR BHARTI JITENDRA KUMAR RAI
39.	CWJC/20950/2025 COMP.GRND. , NON G	1 VANDANA RAJAWAT vs THE STATE OF BIHAR AND ORS	GIRISH CHANDRA JHA ASHISH RAJIB RANJAN JHA	GOVERNMENT PLEADER (13)
40.	CWJC/20951/2025 PROMOTION , POLIC	1 AMARNATH SINGH AND ORS vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR THAKUR MONALIKA	GOVERNMENT PLEADER (14) RAM KINKER CHOUBEY
41.	CWJC/20971/2025 REM/DIS/TER, NON G	1 KALPANA KUMARI vs THE STATE OF BIHAR AND ORS	DILIP KUMAR ROY REKHA RANJAN PRASAD	STANDING COUNSEL (11)
42.	CWJC/20977/2025 SELECTION , POLIC	1 SANJAY KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (16) SATYABIR BHARTI RANA VIKRAM SINGH
43.	CWJC/20980/2025 DISCP.PROC., NON G	1 KARMVIR RAJ vs THE STATE OF BIHAR AND ORS	ABHISHEK RAJ KASHYAP SIYA RAM SHAHI UPENDRA KUMAR CHAUBEY	STANDING COUNSEL (23)
44.	CWJC/20983/2025 SELECTION , POLIC	1 MITHILESH KUMAR GUPTA @ MITHILESHA KUMAR vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR KUMAR GAUTAM MD DANISH QUAMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER (24) SATYABIR BHARTI GIRIJISH KUMAR
45.	CWJC/20995/2025 REM/DIS/TER, NON G	1 RISHI KANT SINGH vs THE STATE OF BIHAR AND ORS	PANCHAM LAL JAISWAL SHASHI BHUSHAN JAISWAL	STANDING COUNSEL (5)

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Provisional List - III Group 14

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ADMISSION - FRESH CASES				
1.	CWJC/2462/2025 SALARY, SCHOOL SER	1 SAVITA JHA vs THE STATE OF BIHAR AND ORS	ALOK KUMAR ALOK	STANDING COUNSEL (06)
2.	CWJC/2655/2025 SALARY, SCHOOL SER	1 ZIYAUL HAQUE @ MD. ZIYAUL HAQUE vs THE STATE OF BIHAR AND ORS	BIMAL KUMAR JAGDISH PRASAD SINGH	GOVERNMENT PLEADER (03) GIRIJISH KUMAR
3.	CWJC/2767/2025 SALARY, SCHOOL SER	1 DANI SHANKAR vs THE STATE OF BIHAR AND ORS	RAJKUMAR RAJESH JEET KISHOR MAHTO	ADVOCATE GENERAL DHANANJAY KUMAR GUPTA
4.	CWJC/2864/2025 OTHERS, UNIV./COLL	1 ANUJ KUMAR vs THE STATE OF BIHAR AND ORS	KUMAR CHANDRA SHEKHAR NAVJOT YESHU VEERMANI KUMAR	GOVERNMENT PLEADER 22 SANJAY PANDEY
5.	CWJC/2938/2025 SALARY, SCHOOL SER	1 SATISH KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH SANJANA	GOVERNMENT PLEADER (11)
6.	CWJC/2948/2025 OTHERS, SCHOOL SER IA-1/2025 () INTERVENOR PETITIO	1 SUMANT KUMAR vs THE STATE OF BIHAR AND ORS	SURESH KUMAR ISHWAR	GOVERNMENT PLEADER (05) SATYAM SHIVAM SUNDARAM SHIVENDRA PRASAD BINOD KUMAR CHANDRA SHEKHAR KUMAR SINGH
7.	CWJC/3026/2025 ALLOW./LTC , UNIV.	1 DR. ASHOK SHARAN vs INDIRA GANDHI INSTITUTE OF MEDICAL SCIENCES AND ORS	AJIT KUMAR ABHAY KUMAR ABHISHEK MANI	SUNIL KUMAR SINGH
8.	CWJC/3206/2025 PROMOTION , UNIV.	1 BIDYANAND PASWAN vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT PLEADER (4) BINDHYACHAL RAI RANJAN KUMAR SINHA
9.	CWJC/3230/2025 PAY SCALES , SCHOO	1 SATYENDRA RAY vs THE STATE OF BIHAR AND ORS	SURESH KUMAR ISHWAR	GOVERNMENT PLEADER (7) SATYAM SHIVAM SUNDARAM SHASHANK SHEKHAR JHA
10.	CWJC/3239/2025 OTHERS, UNIV./COLL	1 ARUN KUMAR UPADHYAY vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	GOVERNMENT PLEADER (4) RAJESH PRASAD CHOUDHARY
11.	CWJC/3250/2025 SELECTION , SCHOO	1 SHASHI RANI PANDEY vs THE STATE OF BIHAR AND ORS	BIBHAKAR TIWARY ADITYA TIWARY	STANDING COUNSEL (09) P.K.SHAHI KUMAR SHANU
12.	CWJC/3254/2025 SELECTION , SCHOO	1 SUMAN KUMARI vs THE STATE OF BIHAR AND ORS	BAJARANGI LAL	STANDING COUNSEL (28) SANJAY PANDEY VIJAY SHANKAR UPADHYAY VIJAY SHANKAR UPADHYAY VIJAY SHANKAR UPADHYAY
13.	CWJC/3267/2025 OTHERS, SCHOOL SER	1 RAMJI PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	UDAY PRATAP SINGH RAJESH KUMAR PRASOON SHEKHAR ANKIT KUMAR	GOVERNMENT ADVOCATE (5)
14.	CWJC/3321/2025 SELECTION , SCHOO	1 ABHAY KUMAR SINHA vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SINGH	STANDING COUNSEL (9)
15.	CWJC/3338/2025 OTHERS, SCHOOL SER	1 JAYA KUMARI vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH SANJANA SHYAMA KANT SINGH	GOVERNMENT PLEADER (12) MR.P.K.SHAHI SURYA NILAMBARI

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16.	CWJC/3498/2025 SALARY, UNIV./COLL	1 RAKHI KUMARI vs B.R. AMBEDKAR BIHAR UNIVERSITY, AND ORS	SUNIL KUMAR SINGH MD. AZIMUDDIN	BINDHYACHAL RAI VIVEKA NAND SINGH
17.	CWJC/3521/2025 COMP.GRND. , UNIV.	1 LAKSHMI DEVI @ LAXMI VERMA vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	GOVERNMENT PLEADER (11) SIDDHARTHA PRASAD MD. FAIZ AHMAD
18.	CWJC/3554/2025 SELECTION , UNIV.	1 JAI PRAKASH SINHA @ DR. JAI PRAKASH SINHA, vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI	STANDING COUNSEL (26) SANJAY PANDEY MANOJ KUMAR AMBASTHA VIKASH KUMAR
19.	CWJC/3556/2025 OTHERS, SCHOOL SER	1 BIBI ROUSHAN ZABEEN vs THE STATE OF BIHAR AND ORS	GYANAND ROY	GOVERNMENT ADVOCATE (09)
20.	CWJC/3587/2025 OTHERS, UNIV./COLL	1 RABINDRA KUMAR vs THE STATE OF BIHAR AND ORS	KUMAR RAVI SHANKAR	GOVERNMENT PLEADER (13) P.K.SHAHI NIVEDITA CHAUDHARY
21.	CWJC/3598/2025 REM/DIS/TER, SCHOO	1 MD. DANISH AHMAD vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA MUKESH KUMAR	STANDING COUNSEL (21) SANJAY PANDEY
22.	CWJC/4415/2025 OTHERS, SCHOOL SER	1 CHANDESHWAR SHARMA vs THE STATE OF BIHAR AND ORS	PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH SWETA KUMARI KARUNA NIDHI	ADDITIONAL ADVOCATE GENERAL (12) GIRIJISH KUMAR
23.	CWJC/4452/2025 SALARY, SCHOOL SER	1 SHIV KUMAR PASWAN @ SHIV KUMAR vs THE STATE OF BIHAR AND ORS	DHARMENDRA KUMAR PASWAN AMAR KUMAR DEEPSHIKHA DIVYANI KUMARI	STANDING COUNSEL (11)
24.	CWJC/4744/2025 PAY SCALES , UNIV.	1 MRIGENDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ANKIT SATYAM SHIVAM SUNDARAM	STANDING COUNSEL (26) SUNIL KUMAR SINGH RAKESH KUMAR SAMRENDRA RITESH KUMAR RAJESH PRASAD CHOUDHARY MANOJ KUMAR AMBASTHA ASHHAR MUSTAFA
25.	CWJC/4802/2025 SELECTION , UNIV.	1 DR. INDRAMANI DAS vs THE STATE OF BIHAR AND ORS	NIDHI ANAND SURUCHI ANAND	ADDL. ADVOCATE GENERAL (04) HARSH SINGH SANJAY PANDEY KANISHKA SHANKAR KANISHKA SHANKAR
26.	CWJC/4955/2025 SELECTION , UNIV.	1 SUNITA KUMARI vs THE BIHAR STATE UNIVERSITY SERVICE COMMISSION (BSUSC), AND ORS	RAKESH KUMAR PREM RANJAN RAJ SATYESHWAR PRASAD	GOVERNMENT PLEADER (24) HARSH SINGH ANJANI KUMAR
27.	CWJC/5058/2025 PROMOTION , SCHOO	1 RAJEEV KUMAR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR SINGH	ADVOCATE GENERAL
28.	CWJC/5252/2025 SALARY, SCHOOL SER	1 ARATI DEVI AND ORS vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA MUKESH KUMAR	GOVERNMENT PLEADER (13) GIRIJISH KUMAR
29.	CWJC/8069/2025 COMP.GRND. , SCHOO	1 MIRU HEMBROM AND ANR vs THE STATE OF BIHAR AND ORS	SURESH KUMAR ARBIND KUMAR NAND KISHORE MARANDI	STANDING COUNSEL (04) ANWAR KARIM
30.	CWJC/8082/2025 SELECTION , SCHOO	1 MD. AMIR SOHAIL vs THE STATE OF BIHAR AND ORS	SHIV PRATAP MRITYUNJAY KUMAR	ADDITIONAL ADVOCATE GENERAL (13)
31.	CWJC/8136/2025 OTHERS, SCHOOL SER	1 KRISHANNANDAN JHA AND ORS vs THE STATE OF BIHAR AND ORS	LAL MANI SHARMA	STANDING COUNSEL (16) NIVEDITA NIRVIKAR
32.	CWJC/8171/2025 REM/DIS/TER, SCHOO	1 KM POOJA KUMARI @ POOJA KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR ARVIND KUMAR SINGH TATHAGAT SAURABH	GOVERNMENT PLEADER (04)

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33.	CWJC/8224/2025 OTHERS, SCHOOL SER	1 NITISH KUMAR vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA MUKESH KUMAR	STANDING COUNSEL (25)
34.	CWJC/8233/2025 OTHERS, SCHOOL SER	1 TANMAYEE SARKAR vs THE STATE OF BIHAR AND ORS	BAL KRISHNA MISHRA	STANDING COUNSEL (01)
35.	CWJC/8289/2025 REM/DIS/TER, SCHOO	1 NILAM KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR KUMAR GAURAV	STANDING COUNSEL (03)
36.	CWJC/8382/2025 REM/DIS/TER, SCHOO	1 MAHAVALI RAJ vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SINGH SANJAY KUMAR	GOVERNMENT PLEADER (16)
37.	CWJC/8431/2025 PROMOTION , SCHOO	1 SANJAY KUMAR PASWAN vs THE STATE OF BIHAR AND ORS	SWARNA ROY RICHA RAJIV SINGH KOMAL	GOVERNMENT PLEADER (27)
38.	CWJC/8464/2025 SELECTION , SCHOO	1 SHIV SHANKAR SAH vs THE STATE OF BIHAR AND ORS	RAJEEV RANJAN BELA SINGH AASHISH KUMAR	STANDING COUNSEL (23)
39.	CWJC/8483/2025 OTHERS, SCHOOL SER	1 SAHABUDDIN AZEEM vs THE STATE OF BIHAR AND ORS	PRATAP SHARMA DEEPANKAR RAJ	STANDING COUNSEL 07 CHAITANYA SWAROOP KUMAR ALOK
40.	CWJC/8489/2025 OTHERS, SCHOOL SER IA-1/2025 () AMENDMENT	1 LAL BABU JHA vs THE STATE OF BIHAR AND ORS	NAND GOPAL MISHRA RINKI KUMAR RAGHAWENDRA KUMAR MISHRA VIVEK BHUSHAN	GOVERNMENT ADVOCATE (07)
41.	CWJC/8527/2025 SALARY, SCHOOL SER	1 KAMOD KUMAR THAKUR vs THE STATE OF BIHAR AND ORS	ADIL ABBAS RASHID IZHAR SYED MOHAMMAD IBRAHIM QULI	ADDITIONAL ADVOCATE GENERAL (12)
42.	CWJC/8579/2025 SELECTION , UNIV.	1 SUKANYA JHA vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR MANOJ	GOVERNMENT ADVOCATE (7) HARSH SINGH TUHIN SHANKAR
43.	CWJC/8582/2025 OTHERS, SCHOOL SER	1 KESHAW SINGH @ KESHAV SINGH AND ORS vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH SHYAMA KANT SINGH	STANDING COUNSEL (13)
44.	CWJC/8587/2025 OTHERS, SCHOOL SER	1 RAM AYODHYA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH	STANDING COUNSEL (15) GIRIJISH KUMAR
45.	CWJC/8644/2025 HONORAR/OT , UNIV.	1 RADHA KRISHNA PRASAD vs THE STATE OF BIHAR, AND ORS	RAJENDRA PRASAD	GOVERNMENT ADVOCATE (03) UDAY CHAND PRASAD
46.	CWJC/8683/2025 Payment Of Salary REM/DIS/TER, SCHOO	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RATANAKAR JHA MADHUMITA SINGH	STANDING COUNSEL 09
47.	CWJC/8696/2025 SELECTION , UNIV.	1 BIKASH CHANDRA BHARTI vs THE STATE OF BIHAR AND ORS	NAGENDRA KUMAR	GOVERNMENT PLEADER (13) HARSH SINGH TUHIN SHANKAR
48.	CWJC/8762/2025 REM/DIS/TER, SCHOO	1 MAMTA KUMARI @ MAMTA DEVI vs THE STATE OF BIHAR AND ORS	MUNISH OM PRAKASH SINGH	ADVOCATE GENERAL
49.	CWJC/8765/2025 SALARY, SCHOOL SER	1 PUSHPA CLEMENT vs THE STATE OF BIHAR AND ORS	SAURAV SINGH SAMIR KUMAR SUBHASH KUMAR	STANDING COUNSEL 08 PRINCE KUMAR MISHRA
50.	CWJC/8769/2025 OTHERS, SCHOOL SER	1 SRI INDRADEO PRASAD vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR TATHAGAT SAURABH	GOVERNMENT PLEADER (3)